C O N T E N T S

Sixteenth Series, Vol. XXXVI, Seventeenth Session, 2019/1940 (Saka)
No. 8, Monday, February 11, 2019/Magha 22, 1940 (Saka)

SUBJECT	PAGES
ORAL ANSWER TO QUESTION	
Starred Question Nos. 101	17-29
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 102-120	30-119
Unstarred Question Nos. 1151 to 1166* and 1168 to 1380	120-660

* Unstarred Question No. 1167 was deleted due to passing away of Shri Ladu Kishore Swain, a sitting member of the Lok Sabha.

ANNOUNCEMENT BY THE SPEAKER

Unveiling of portrait of Shri Atal Bihari Vajpayee in Central Hall 661

PAPERS LAID ON THE TABLE 664-687

COMMITTEE ON ESTIMATES

Statements 688

COMMITTEE ON PUBLIC UNDERTAKINGS

Statements 689-690

COMMITTEE ON PETITIONS

64th to 67th Reports 691

COMMITTEE ON SUBORDINATE LEGISLATION

43rd and 44th Reports 692

STANDING COMMITTEE ON AGRICULTURE

Statement 692

STANDING COMMITTEE ON RURAL DEVELOPMENT

Statements 693

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

309th and 310th Reports 694

STATEMENTS BY MINISTERS

(i) Status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Energy on Action Taken by the Government on the recommendations contained in 38th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Power

Shri R.K. Singh 694

(ii)(a) Status of implementation of the recommendations contained in the 195th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2013-14) pertaining to the Ministry of Tourism 695

(b) Status of implementation of the recommendations contained in the 222nd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2015-16) pertaining to the Ministry of Tourism

Shri Alphons Kannanthanam 695

(iii) Status of implementation of the recommendations contained in the 142nd Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in 138th Report of the Committee on 'Activities and Functioning of the Spices Board

Shri C.R. Chaudhary 695-696

(iv) Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Petroleum and Natural Gas on "Ethanol Blended Petrol and Bio Diesel Policy" pertaining to the Ministry of Petroleum and Natural Gas

Dr. Satya Pal Singh 696

MATTERS UNDER RULE 377 707-734

(i) Regarding operation of train No. 78818

Shri Vikram Usendi 708

(ii) Regarding Post-matric scholarship Scheme

Dr. Udit Raj 709

(iii) Regarding compensation to farmers of Siddharthnagar district, Uttar Pradesh

Shri Jagdambika Pal 710

(iv) Need to desilt Barua and Ohan dams in Banda Parliamentary Constituency, Uttar Pradesh

Shri Bhairon Prasad Mishra 711

(v) Regarding steps to curb road accidents in the country

Shri Anurag Singh Thakur 712

(vi) Need to set up CGHS Dispensary in Hapur District, Uttar Pradesh

Shri Rajendra Agrawal 713

(vii) Need to address problem of drinking water in Santhal Pargana region of Jharkhand

Shri Nishikant Dubey 714

(viii) Regarding abolition or reduction of GST for coaching centres

Shri Om Birla 715

(ix) Need to reopen Kendriya Vidyalaya in Ranchi Parliamentary Constituency, Jharkhand

Shri Ram Tahal Choudhary 716

(x) Regarding treatment facilities in Hospitals under Maharajganj Parliamentary Constituency, Bihar

Shri Janardan Singh Sigriwal 717

(xi) Regarding appointment on compassionate ground in Central Government Departments

Shri Shyama Charan Gupta 718

(xii) Regarding implementation of National Health Protection Scheme in Delhi

Shri Parvesh Sahib Singh Verma 719

(xiii) Regarding non-acceptance of coins by Government banks in Sagar Parliamentary Constituency, Madhya Pradesh

Shri Laxmi Narayan Yadav 720

(xiv) Need to provide financial assistance to eligible entrepreneurs under Amended Technology Upgradation Funds Scheme

Shri Subhash Chandra Baheria 721

(xv) Need to provide special financial package to horticulture farmers of Karnataka

Shri D. K. Suresh 722

(xvi) Need to provide financial assistance to Karnataka affected by drought

Shri B. N. Chandrappa 723

(xvii) Need for withdrawal of Citizenship (Amendment) Bill, 2016

Dr. Thokchom Meinya 724

(xviii) Need to review the decision of NLC India to acquire additional land in Cuddalore district of Tamil Nadu

Shri M. Chandrakasi 725

(xix) Need to construct Integrated Storm Water Drain Network in Chennai, Tamil Nadu

Shri T. G. Venkatesh Babu 726

(xx) Regarding steps for safety and security in Kolkata Metro

Shrimati Aparupa Poddar 727

(xxi) Regarding Global Hunger Index and Food security

Shri Dinesh Trivedi 728

(xxii) Regarding setting up of Integrated Coach Factory for aluminium-bodied trains in Odisha

Shri Bhartruhari Mahtab 729

(xxiii) Need to improve railway services in Srikakulam Parliamentary Constituency, Andhra Pradesh

Shri Ram Mohan Naidu Kinjarapu 730

(xxiv) Need to increase amount for Junior Research Fellowship (JRF) by UGC and CSIR

Dr. P. K. Biju 731

(xxv) Need to include "Dhangars" in the list of Scheduled Tribes, provide reservation to denotified Pardhi tribe and accord OBC status to Lingayat community

Shrimati Supriya Sadanand Sule 732

(xxvi) Regarding compensation to farmers who suffered damage to their crops caused by stray and wild animals in Uttar Pradesh

Shri Tej Pratap Singh Yadav 733

(xxvii) Need to declare Patna-Lalganj-Champaran road as 'Mahatma Gandhi Path

Shri Rajesh Ranjan 734

INTERIM BUDGET, 2019-2020 – GENERAL DISCUSSION
DEMANDS FOR GRANTS ON ACCOUNT, 2019-2020
DEMANDS FOR SUPPLEMENTARY GRANTS, 2018-2019 735-1219

Dr. M. Thambidurai 737-752

Shri M. Veerappa Moily 753-772

Shri Jayant Sinha 773-786

Shri Harishchandra *alias* Harish Dwivedi 787-789

Shrimati Supriya Sadanand Sule 790-792

Dr. J. Jayavardhan 793-798

Shri K. Ashok Kumar 799-802

Shrimati Santosh Ahlawat 803-807

Shri Rajeshbhai Chudasama 808-809

Shri Sharad Tripathi 810

Shrimati Anju Bala 811-828

Prof. Saugata Roy 829-848

Dr. Kirit P. Solanki 849-850

Shri Vishnu Dayal Ram 851-856

Shrimati Jayshreeben Patel 857-863

Shri Nihal Chand 864-866

Shri Ramsinh Rathwa 867

Shri B. Vinod Kumar 868-870

Shri Rabindra Kumar Jena 871-879

Shri Gajanan Kirtikar 880-884

Shri Jitendra Chaudhury 885-888

Shri Sankar Prasad Datta 889-890

Dr. Kirit Somaiya	891-895
Prof. Chintamani Malviya	896-898
Dr. P.K. Biju	899-912
Shri A. Arunmozhithevan	913-916
Shri P. Kumar	917-919
Shri M.B. Rajesh	920-924
Shri A.P. Jithender Reddy	925-931
Shri R. Dhruvanarayana	932-934
Shri M.K. Raghavan	935-939
Shri Sumedhanand Sarswati	940-941
Shri Ram Tahal Chaudhary	942-944
Shri H.D. Devegowda	945-956
Shri Madhukarrao Yashwantrao Kukade	957-960
Shri Kapil Moreshwar Patil	961-962
Shrimati Rama Devi	963-965
Shrimati Ranjanben Bhatt	966-968
Shri Ram Mohan Naidu Kinjarapu	969-981
Prof. Richard Hay	982-984
Shri Janardan Mishra	985-986
Shri Rattan Lal Kataria	987-989
Shri G. Hari	990-993
Shrimati Darshana Vikram Jardosh	994-996
Shri Lakhan Lal Sahu	997
Dr. Thokchom Meinya	998-1003

Dr. Kulmani Samal	1004-1009
Shri Ram Kumar Sharma	1010-1012
Shri Sunil Kumar Singh	1013-1018
Shrimati Butta Renuka	1019-1021
Shri Prem Singh Chandumajra	1022-1024
Shri Ajay Misra Teni	1025
Shri Rodmal Nagar	1026-1028
Shrimati V. Sathyabama	1029-1038
Shri D.K. Suresh	1039-1045
Shri Adhalrao Patil Shivajirao	1046-1050
Shri Tej Pratap Singh Yadav	1051-1053
Shri E.T. Mohammad Basheer	1054-1056
Shri Anto Antony	1057-1065
Shri Rahul Shewale	1066-1070
Shri P.C. Gaddigoudar	1071-1073
Dr. Mamtaz Sanghamita	1074-1076
Dr. Sunil Baliram Gaikwad	1077-1080
Kunwar Haribansh Singh	1081-1083
Shri Kaushalendra Kumar	1084-1085
Shri Bhairon Prasad Mishra	1086
Shri Md. Badaruddoza Khan	1087-1088
Shrimati Aparupa Poddar	1089-1091
Shri Birendra Kumar Choudhary	1092
Adv. Joice George	1093-1096

Shri N.K. Premachandran	1097-1099
Shri Rajesh Ranjan	1100-1101
Shri Asaduddin Owaisi	1102-1106
Shri S.P. Muddahanume Gowda	1107-1110
Shrimati P.K. Shreemathi Teacher	1111-1115
Shrimati Riti Pathak	1116-1118
Shri Nishikant Dubey	1119-1121
Shri Jugal Kishore	1122-1124
Shri Nalin Kumar Kateel	1125-1127
Shri Ravindra Kumar Pandey	1128-1129
Shri C.N. Jayadevan	1130-1131
Shri Bhartruhari Mahtab	1132-1133
Dr. Ramesh Pokhriyal 'Nishank'	1134-1139
Shri Alok Sanjar	1140-1141
Dr. Shashi Tharoor	1142-1143
Shri Konda Vishweshwar Reddy	1144-1147
Dr. Prabhas Kumar Singh	1148-1149
Shri Pralhad Joshi	1150-1156
Shri L.R. Shivarame Gowda	1157-1163
Shri Rameshwar Teli	1164-1165
Shri Rajan Vichare	1166-1168
Shri V. Elumalai	1169-1173
Shri Naranbhai Kachhadia	1174-1175
Kunwar Pushpendra Singh Chandel	1176-1177

Shrimati Poonamben Maadam 1178-1188

Shri Jagdambika Pal 1189-1190

Shri P.R. Sundaram 1191-1196

Shri Piyush Goyal 1197-1210

Demands for Grants on Account – Adopted 1211-1216

Demands for Supplementary Grants – Adopted 1217-1219

APPROPRIATION (VOTE ON ACCOUNT) BILL, 2019 1220-1221

Motion to consider 1220

Clauses 2 to 4 and 1 1221

Motion to Pass 1221

APPROPRIATION BILL, 2019 1222 -1223

Motion to consider 1222

Clauses 2, 3 and 1 1223

Motion to Pass 1223

ANNEXURE – I

Member-wise Index to Starred Questions 1224

Member-wise Index to Unstarred Questions 1225-1229

ANNEXURE – II

Ministry-wise Index to Starred Questions 1230

Ministry-wise Index to Unstarred Questions 1231

OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri K.H. Muniyappa

Dr. P. Venugopal

Dr. Kalraj Mishra

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

LOK SABHA DEBATES

LOK SABHA

Monday, February 11, 2019/Magha 22,1940 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *in the Chair*]

… (*Interruptions*)

HON. SPEAKER: After Question Hour please. क्या है?

… (*Interruptions*)

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, actually, there was an ugly incident, which happened in Karnataka, in the name of 'Operation Lotus.' What happened was that an MLA was offered a bribe....(*Interruptions*) They took the name of the hon. Prime Minister....(*Interruptions*)

HON. SPEAKER: Question no. 101.

… (*Interruptions*)

HON. SPEAKER: I will allow you after Question Hour.

… (*Interruptions*)

HON. SPEAKER: Question no. 101. Shri Ganesh Singh*ji.*

… (*Interruptions*)

11 02 hrs

At this stage, Shri Anto Antony, Shri M. Venkateswara Rao and some other hon. Members came and stood on the floor near the Table

11 02 ½ hrs

ORAL ANSWER TO QUESTION

HON. SPEAKER : Question No.101, Shri Ganesh Singhji.

(Q. 101)

श्री गणेश सिंह : महोदया, माननीय इलाहाबाद उच्च न्यायालय के 13 पॉइंट्स रोस्टर के निर्णय और माननीय सर्वोच्च न्यायालय द्वारा बरकरार रखे गये निर्णय को कार्यान्वित करने के लिए माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी की सरकार ने महसूस किया है कि यदि विश्वविद्यालयों की जगह विभाग को एक ईकाई माना जाता है तो एस.सी.,एस.टी. और ओबीसी के अधिकारों की रक्षा नहीं होगा और एस.सी.,एस.टी. और ओबीसी की आरक्षित सीटों की संख्या बहुत कम हो जाएगी। …(व्यवधान)

मैं सरकार को धन्यवाद देता हूँ कि प्रधान मंत्री श्री नरेन्द्र मोदी जी द्वारा एस.सी.,एस.टी. और ओबीसी के अधिकारों की रक्षा करने संबंधी सभी विकल्पों पर विचार कर रही है। मैं इसके लिए उनका धन्यवाद करता हूँ। …(व्यवधान)

पहले देश के विश्वविद्यालयों में शिक्षकों की नियुक्ति के लिए 200 पॉइंट्स के रोस्टर के तहत आरक्षण की व्यवस्था थी। इस व्यवस्था के तहत विश्वविद्यालय को एक यूनिट माना जाता था, जिसके तहत 1 से 200 पद के लिए 49.5 प्रतिशत आरक्षित वर्ग और 50.5 प्रतिशत अनारक्षित वर्ग के हिसाब से व्यवस्था की गई थी। …(व्यवधान)

जनसत्ता के 16 जनवरी, 2019 में प्रकाशित समाचार के मुताबिक गैर-शिक्षण कर्मचारियों में भी केवल 8.96 प्रतिशत एस.सी., 4.25 प्रतिशत एस.टी. और 10.17 प्रतिशत ओबीसी हैं । 40 केन्द्रीय विश्वविद्यालयों के आंकड़ों के मुताबिक ओबीसी आरक्षण केवल सहायक प्रोफेसर के स्तर तक लागू है, लेकिन यहाँ भी उनकी हिस्सेदारी 14.38 प्रतिशत है । गौरतलब है कि ओबीसी आरक्षण के तहत नियुक्त केन्द्रीय विश्वविद्यालयों में प्रोफेसर की संख्या शून्य है ।…(व्यवधान)

महोदया, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ, हालांकि उत्तर में उन्होंने बहुत बड़े रिक्त पद दिखाए हैं, उनकी भर्ती कब तक होगी? एक तरफ तो रिक्त पद हैं और दूसरी, बड़ी

संख्या में तदर्थ शिक्षकों की नियुक्ति हो रही है। मैं मंत्री जी से जानना चाहता हूँ कि जो रिक्त पद हैं, उनकी समय-सीमा निर्धारित करके कब तक उनको भरेंगे और 13 पॉइंट्स रोस्टर के मामले में अभी तक क्या निर्णय हुआ है? …(व्यवधान)

श्री प्रकाश जावड़ेकर: महोदया, यह बहुत महत्वपूर्ण प्रश्न है, जिसे माननीय सदस्य ने उठाया है। …(व्यवधान) मैं कहना चाहता हूं कि मोदी सरकार, भारत सरकार आरक्षण के पूरे पक्ष में है। यह सामाजिक न्याय देगी और इसलिए उच्च न्यायालय इलाहाबाद ने जो निर्णय दिया और बाद में सुप्रीम कोर्ट ने भी उसको अपहेल्ड किया, वह हमें मंजूर नहीं है। इसलिए हमने स्पेशल लीव पिटीशन दायर की। …(व्यवधान)

स्पेशल लीव पेटिशन के बाद वह भी डिसमस हो गया। अब हमने यह कहा है कि हम रिव्यु पेटिशन डाल रहे हैं, लेकिन रिव्यु पेटिशन अगर खारिज होती है तो हम ऑर्डिनेंस के लिए भी खुले हैं, आरक्षण बचाएंगे और जरूरत पड़ने पर ऑर्डिनेंस भी लाएंगे। ….(व्यवधान)

श्री गणेश सिंह : माननीय अध्यक्ष जी, मैं मंत्री जी को बहुत धन्यवाद देता हूं कि उन्होंने इसे गंभीरता से लेते हुए अपना पक्ष रखा है। 7 जनवरी 2019 को लोक सभा में दिए गए प्रश्न के उत्तर में 40 केन्द्रीय विश्वविद्यालयों में स्वीकृत शिक्षण पदों की कुल संख्या 17092 बताई गई है जिसमें 01.04.2018 तक 5606 शिक्षक पद रिक्त थे। ….(व्यवधान) नवंबर 2018 तक खड़गपुर, दिल्ली, मुम्बई, कानपुर, मद्रास, गुवाहाटी, रुड़की और बीएचयू-वाराणसी में आईआईटी की संयुक्त छात्र संख्या 67793 थी जिसमें 2012 की रिक्ति के साथ 6404 की संस्वीकृत संख्या के विरुद्ध 4392 संख्या कार्यरत है। ….(व्यवधान)

11 06 hrs

At this stage, Shrimati Arpita Ghosh and some other hon. Members came and stood on the floor near the Table.

12 दिसम्बर, 2016 को लोक सभा में एक प्रश्न के उत्तर के अनुसार 1902 अतिथि संकाय, 3521 अनुबंध आधार पर 104 पुनर्नियोजित टीचर रखे गए हैं। दिल्ली विश्वविद्यायल ने संसद की

अन्य पिछड़े वर्गों के कल्याण संबंधी समिति को लिखित रूप से अवगत कराया है कि ओबीसी, एसटी, एससी की अंग्रेजी अच्छी नहीं होने के कारण ….(व्यवधान)

मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि जो रिक्त पद हैं, जहां संकाय सदस्यों की तदर्थ, अतिथि संकाय, पुनर्नियोजित और अनुबंध के आधार पर हो रही हैं, क्या वह उनकी नियुक्तियों की रेगुलर आरक्षण के आधार नियुक्ति करेंगे और तदर्थ नियुक्तियां कब तक बंद करेंगे? ….(व्यवधान)

श्री प्रकाश जावड़ेकर: माननीय अध्यक्ष जी, तदर्थ नियुक्तियां दस फीसदी से ज्यादा नहीं होनी चाहिए।

जहां तक भर्ती की प्रक्रिया की बात है, जैसे ही सुप्रीम कोर्ट का निर्णय आता है या हम बिल या ऑर्डिनेंस लाते हैं, उसके बाद तुरंत जोर से भर्ती होगी।….(व्यवधान)

श्री धर्मेन्द्र यादव : माननीय अध्यक्ष जी, आपका बहुत धन्यवाद। मैं आपके माध्यम से माननीय मंत्री जी से कहना चाहता हूं कि जिस तरह से आदरणीय गणेश जी ने कहा कि एससी, एसटी और ओबीसी के प्रोफेसर्स की संख्या देश में बहुत कम है। ….(व्यवधान)

मैं आपके माध्यम से मंत्री जी से कहना चाहता हूं कि जिस तरह से एससी, एसटी और ओबीसी कम हैं, इस रोस्टर को उल्टा कर दीजिए। ….(व्यवधान) पहला पद एसटी, दूसरा पद एससी, तीसरा पद ओबीसी और चौथा पद अनरिज़र्व हो, जिससे जो बैकलॉग है, जो उपेक्षा है, जैसे प्रोफेसर्स में एक भी ओबीसी नहीं है, एससी, एसटी की भी यही दुर्दशा है, आने वाले समय में ओबीसी, एससी और एसटी को समुचित न्याय मिल सके। अगर यह न्याय समुचित नहीं देते हैं तो देश के जनमानस में, देश के विद्वानों में, प्रोफेसर्स में यह मैसेज जाएगा कि यह वर्तमान सरकार ओबीसी, एससी और एसटी की विरोधी है ।….(व्यवधान) क्या माननीय मंत्री जी बैकलॉग की भर्ती करेंगे या नहीं करेंगे? ….(व्यवधान)

श्री प्रकाश जावड़ेकर: माननीय अध्यक्ष जी, मैं धर्मेन्द्र जी को बताना चाहता हूं कि सरकार आरक्षण की पक्षधर है और भर्ती होगी। ….(व्यवधान) 200 प्वाइंट रोस्टर, जो पहले था, वैसे ही होगी, 13 प्वाइंट रोस्टर से नहीं होगी। ….(व्यवधान) जब तक हमारा निर्णय या सुप्रीम कोर्ट का निर्णय इसके

बारे में आता है, तब तक नियुक्तियां नहीं होंगी। ....(व्यवधान) हम यह सुनिश्चित करेंगे और भर्ती में एससी, एसटी और ओबीसी का आरक्षण पूरा लागू होगा। ....(व्यवधान) 200 प्वाइंट रोस्टर लागू होगा। यूनिवर्सिटी एक्ट वन युनिट वैसे ही लागू होगा और जैसे ही यह प्रक्रिया समाप्त होती है, ज्यादा से ज्यादा भर्ती तुरंत शुरू करेंगे और पूरी स्पेशल कैम्पेन भी चलाएंगे। ....(व्यवधान)

HON. SPEAKER: The House stands adjourned to meet again at 12 o'clock.

11 09 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12 00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker *in the Chair*)

… (*Interruptions*)

माननीय अध्यक्ष : मुझे कुछ सूचना देनी है, प्लीज सुन लीजिए।

…(व्यवधान)

12 0 ½ hrs

ANNOUNCEMENT BY THE SPEAKER

Unveiling of portrait of Shri Atal Bihari Vajpayee in Central Hall

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे सभा को सूचित करना है कि भारत के पूर्व प्रधानमंत्री और भारत रत्न श्री अटल बिहारी वाजपेयी के चित्र का अनावरण करने के लिए कल प्रात: 10 बजे संसद भवन के केंद्रीय कक्ष में एक समारोह का आयोजन किया जाएगा।

माननीय राष्ट्रपति जी चित्र का अनावरण करेंगे और समारोह में उपस्थित विशिष्टजनों को संबोधित करेंगे। समारोह में उपस्थित होने के लिए दलों के नेताओं को औपचारिक रूप से आमंत्रित किया गया है और समाचार भाग-दो के द्वारा माननीय सदस्यों को भी औपचारिक आमंत्रण भेजा गया है।

आप सभी सदस्यों से अनुरोध है कि वे समारोह में भाग लें और प्रात: 9.45 बजे तक अगर आप अपने केन्द्रीय कक्ष में अपना स्थान ग्रहण कर लें, तो हम समय पर कार्यक्रम शुरू कर पाएंगे। आप सबको सादर आमंत्रित करती हूं।

…(व्यवधान)

HON. SPEAKER: I will allow you to speak after the Papers are laid.

… (*Interruptions*)

HON. SPEAKER: I will allow you to speak.

… (*Interruptions*)

माननीय अध्यक्ष: मैं एक-दो लोगों को बोलने के लिए अलाउ करूंगी।

…(व्यवधान)

HON. SPEAKER: Please listen to me.

… (*Interruptions*)

HON. SPEAKER: I will see to it.

… (*Interruptions*)

माननीय अध्यक्ष: एक मिनट, I will allow you.

… (*Interruptions*)

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे विभिन्न विषयों पर कुछ सदस्यों से स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। मामले महत्वपूर्ण हैं तथापि इनके लिए आज की कार्यवाही में व्यवधान डालना आवश्यक नहीं है। मैं इन विषयों को अन्य अवसरों पर उठाने की इजाजत दे दूंगी, इसलिए मैंने स्थगन प्रस्ताव की किसी भी सूचना के लिए अनुमति प्रदान नहीं की है।

…(व्यवधान)

12 02 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, Papers to be laid on the Table.

… (*Interruptions*)

जनजातीय कार्य मंत्री (श्री जुएल ओराम): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

(1) संविधान के अनुच्छेद 338क के खण्ड 6 के अंतर्गत निम्नलिखित पत्रों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(एक) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति।

(दो) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्यवाही ज्ञापन।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10855/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): On behalf of Shri Dharmendra Pradhan, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2017-2018, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2017-2018.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10856/16/19]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

(i) The Petroleum and Natural Gas Regulatory Board (Levy of Fee and Other Charges) Amendment Regulations, 2018 published in Notification No. PNGRB/F&C/Amendment PNGRB Regulations in Gazette of India dated 8th January, 2019.

(ii) The Petroleum and Natural Gas Regulatory Board (Determination of Petroleum and Petroleum Products Pipeline Transportation Tariff) Amendment Regulations, 2018 published in Notification No. PNGRB/M(C)/62/2018 in Gazette of India dated 19th December, 2018.

[Placed in Library, See No. LT 10857/16/19]

(4) A copy of the First Statutes of the Indian Institute of Petroleum and Energy, 2018 (Hindi and English versions) published in Notification No. G.S.R.1216(E) in Gazette of India dated 18th December, 2018 under Section 33 of the Indian Institute of Petroleum and Energy Act, 2017.

[Placed in Library, See No. LT 10858/16/19]

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार): अध्यक्ष महोदया, मैं औद्योगिक विवाद अधिनियम, 1947 की धारा 38 की उपधारा (5) के अंतर्गत अधिसूचना संख्या का.आ. 6362(अ) जो 28 दिसम्बर, 2018 के भारत के राजपत्र में प्रकाशित हुई थी, तथा जिसके द्वारा "रसायन उर्वरक उद्योग" को लोक उपयोगिता सेवाओं के रूप में घोषित करने के लिए '33 रसायन उर्वरक उद्योग' को उक्त अधिनियम की पहली अनुसूची में शामिल किया गया है, की एक प्रति। (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 10859/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): On behalf of Dr. Mahesh Sharma, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 2017-2018.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10860/16/19]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2016-2017.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 10861/16/19]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the West Zone Cultural Centre, Udaipur, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the West Zone Cultural Centre, Udaipur, for the year 2017-2018.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 10862/16/19]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Culture Fund, for the years 2015-2016 and 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Culture Fund, for the years 2015-2016 and 2016-2017.

(8) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 10863/16/19]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2017-2018.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 10864/16/19]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Namgyal Institute of Tibetology, Gangtok, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Namgyal Institute of Tibetology, Gangtok, for the year 2016-2017.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 10865/16/19]

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय के राज्य मंत्री (श्री गिरिराज सिंह): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:

(1) (एक) कॉयर बोर्ड, कोच्चि के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) कॉयर बोर्ड, कोच्चि के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन |

(तीन) कॉयर बोर्ड, कोच्चि के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10866/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Semiconductor Integrated Circuit Layout Design Registry, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semiconductor Integrated Circuit Layout Design Registry, New Delhi, for the year 2017-2018.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10867/16/19]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (8) of Section 18 of the Explosives Act, 1884:-

(i) The Explosives (Amendment) Rules, 2019 published in Notification No. G.S.R.17(E) in Gazette of India dated 9th January, 2019.

(ii) The Gas Cylinders (Amendment) Rules, 2019 published in Notification No. G.S.R.44(E) in Gazette of India dated 24th January, 2019.

[Placed in Library, See No. LT 10868/16/19]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10869/16/19]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2017-2018.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 10870/16/19]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Association of Indian Universities, New Delhi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Association of Indian Universities, New Delhi, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Association of Indian Universities, New Delhi, for the year 2017-2018.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 10871/16/19]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Patna, Bhilai, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Patna, Bhilai, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Patna, Bhilai, for the year 2016-2017.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 10872/16/19]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Dharwad, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Dharwad, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Patna, Dharwad, for the year 2016-2017.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 10873/16/19]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Odisha Madhyamik Shiksha Mission, Bhubaneswar, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Odisha Madhyamik Shiksha Mission, Bhubaneswar, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Odisha Madhyamik Shiksha Mission, Bhubaneswar, for the year 2016-2017.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 10874/16/19]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2016-2017.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2016-2017, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2016-2017.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 10875/16/19]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru University, New Delhi, for the year 2017-2018.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 10876/16/19]

(17) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Educational Research and Training, New Delhi, for the year 2017-2018.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 10877/16/19]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Sikkim, South Sikkim, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Sikkim, South Sikkim, for the year 2016-2017.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT 10878/16/19]

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Uttarakhand, Dehradun, for the years 2013-2014, 2014-2015 and 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Uttarakhand, Dehradun, for the years 2013-2014, 2014-2015 and 2016-2017.

(22) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 10879/16/19]

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2017-2018.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 10880/16/19]

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Manipur, Imphal, for the year 2016-2017.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 10881/16/19]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Berhampur, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Berhampur, for the year 2016-2017.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT 10882/16/19]

(29) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Meghalaya, Shillong, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Meghalaya, Shillong, for the year 2017-2018.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 10883/16/19]

(31) (i) A copy of the Annual Report (Hindi and English versions) of the Shastri Indo-Canadian Institute, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shastri Indo-Canadian Institute, New Delhi, for the year 2017-2018.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 10884/16/19]

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2017-2018, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 2017-2018.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No. LT 10885/16/19]

(35) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Chandigarh, for the year 2017-2018.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No. LT 10886/16/19]

(37) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Kolkata, for the year 2017-2018.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

[Placed in Library, See No. LT 10887/16/19]

(39) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers Training and Research, Bhopal, for the year 2017-2018.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No. LT 10888/16/19]

(41) (i) A copy of the Annual Report (Hindi and English versions) of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2014-2015, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Haryana School Shiksha Pariyojna Parishad (Sarva Shiksha Abhiyan), Panchkula, for the year 2014-2015.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library, See No. LT 10889/16/19]

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Goa, Alto Porvorim, for the year 2016-2017, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Goa, Alto Porvorim, for the year 2016-2017.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library, See No. LT 10890/16/19]

(45) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Apprenticeship Training (Western Region), Mumbai, for the year 2017-2018.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No. LT 10891/16/19]

(47) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Andhra Pradesh, Vijayawada, for the years 2014-2015, 2015-2016 and 2016-2017, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Andhra Pradesh, Vijayawada, for the years 2014-2015, 2015-2016 and 2016-2017.

(48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library, See No. LT 10892/16/19]

(49) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2017-2018.

[Placed in Library, See No. LT 10893/16/19]

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

(51) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration, Delhi, for the year 2017-2018.

(52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

[Placed in Library, See No. LT 10894/16/19]

(53) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Pune, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Pune, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Pune, for the year 2017-2018.

(54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.

[Placed in Library, See No. LT 10895/16/19]

(55) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Karnataka, Kalaburagi, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Karnataka, Kalaburagi, for the year 2017-2018, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Karnataka, Kalaburagi, for the year 2017-2018.

(56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

[Placed in Library, See No. LT 10896/16/19]

(57) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2017-2018.

(58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

[Placed in Library, See No. LT 10897/16/19]

(59) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Bhopal, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Bhopal, for the year 2017-2018.

(60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

[Placed in Library, See No. LT 10898/16/19]

(61) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Kerala, Kasaragod, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Kerala, Kasaragod, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Kerala, Kasaragod, for the year 2017-2018.

(62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

[Placed in Library, See No. LT 10899/16/19]

(63) A copy of the Annual Accounts (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2017-2018, together with Audit Report thereon.

(64) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (63) above.

[Placed in Library, See No. LT 10900/16/19]

(65) A copy of the Annual Accounts (Hindi and English versions) of the Central University of South Bihar, Patna, for the year 2017-2018, together with Audit Report thereon.

(66) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.

[Placed in Library, See No. LT 10901/16/19]

(67) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2017-2018, together with Audit Report thereon.

(68) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (67) above.

[Placed in Library, See No. LT 10902/16/19]

(69) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2017-2018.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2017-2018, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Hyderabad, Hyderabad, for the year 2017-2018.

(70) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (69) above.

[Placed in Library, See No. LT 10903/16/19]

(71) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Technology, Kokrajhar, for the year 2017-2018, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Technology, Kokrajhar, for the year 2017-2018.

(72) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (71) above.

[Placed in Library, See No. LT 10904/16/19]

(73) A copy of the Notification No. F. No. NCTE-REGL 012/16/2018 (Hindi and English versions) published in Gazette of India dated 29th June, 2018, making certain amendments in the Notification No. F. N. 61-03/20/2010/NCTE/(N&S) dated 29th June, 2018 issued under sub-section (1) of Section 23 of the Right of Children to Free and Compulsory Education Act, 2009.

[Placed in Library, See No. LT 10905/16/19]

(74) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kurnool, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Information Technology, Design and Manufacturing, Kurnool, for the year 2016-2017.

(75) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (74) above.

[Placed in Library, See No. LT 10906/16/19]

(76) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Uttarakhand, Dehradun, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Uttarakhand, Dehradun, for the year 2016-2017.

(77) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (76) above.

[Placed in Library, See No. LT 10907/16/19]

---

12 04 hrs

COMMITTEE ON ESTIMATES

Statements

डॉ. मुरली मनोहर जोशी (कानपुर): अध्यक्ष महोदया, मैं निम्नलिखित प्रतिवेदनों में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा आगे की-गई-कार्यवाही को दर्शाने वाले विवरण (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं :

(1) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय से संबंधित 'राष्ट्रीय वन-रोपण कार्यक्रम विषय के बारे में 36वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही संबंधी तीसरा प्रतिवेदन (16वीं लोक सभा)।

(2) पेयजल और स्वच्छता मंत्रालय से संबंधित ग्रामीण पेयजल कार्यक्रमों का मूल्यांकन विषय के बारे में दूसरे प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की गई कार्यवाही संबंधी 16वां प्रतिवेदन (16वीं लोक सभा)।

(3) पेयजल और स्वच्छता मंत्रालय से संबंधित 'स्वच्छता कार्यक्रम की समीक्षा' विषय के बारे में आठवां प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की- गई-कार्यवाही संबंधी 17वां प्रतिवेदन (16वीं लोक सभा)।

(4) पंचायती राज मंत्रालय से संबंधित 'पंचायती राज' विषय के बारे में 18वें प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही संबंधी 25वां प्रतिवेदन (16वीं लोक सभा)।

---

12 04 ½ hrs

COMMITTEE ON PUBLIC UNDERTAKINGS

Statements

श्री शान्ता कुमार (कांगड़ा): अध्यक्ष महोदया, मैं सरकारी उपक्रमों संबंधी समिति के प्रतिवेदनों के अध्याय एक और पांच में अंतर्विष्ट टिप्पणियों/सिफारिशों के संबंध में सरकार द्वारा की-गई-कार्यवाही को दर्शाने वाले निम्नलिखित विवरण (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं:-

(1) 'भारतीय खाद्य निगम में खाद्यान्न के भंडारण प्रबंधन और संचलन के संबंध में नियंत्रक महालेखापरीक्षक के 2013 के प्रतिवेदन संख्या 7 पर आंशिक रूप से आधारित भारतीय खाद्य निगम' के बारे में 29वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का पहला प्रतिवेदन (16वीं लोक सभा)।

(2) 'नियंत्रक-महालेखापरीक्षक के 2009-10 के प्रतिवेदन संख्या 9 के लेखापरीक्षा पैरा सं. 13.5.1 पर आधारित ओएनजीसी द्वारा कच्चे तेल के मूल्य पर संघनन की खरीद' के बारे में 28वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का दूसरा प्रतिवेदन (16वीं लोक सभा)।

(3) 'भारत इलैक्ट्रोनिक्स लिमिटेड' के बारे में 26वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का तीसरा प्रतिवेदन (16वीं लोक सभा)।

(4) '2010-11 के लेखापरीक्षा प्रतिवेदन संख्या 28 पर आधारित ओएनजीसी विदेश लिमिटेड के संयुक्त उद्यम प्रचालन (निष्पादन लेखापरीक्षा)' के बारे में 27वें प्रतिवेदन (15वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का सातवां प्रतिवेदन (16वीं लोक सभा)।

(5) 'भारतीय नाभिकीय विद्युत निगम लिमिटेड' के बारे में छठे प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का दसवां प्रतिवेदन (16वीं लोक सभा)।

(6) 'कोल इंडिया लिमिटेड (सीआईएल)' के बारे में चौथे प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का तेरहवां प्रतिवेदन (16वीं लोक सभा)।

(7) 'हिन्दुस्तान आर्गेनिक केमिकल्स लिमिटेड (एचओसीएल)' के बारे में नौवें प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का 16वां प्रतिवेदन (16वीं लोक सभा)।

(8) 'नेशनल एल्युमीनियम कारपोरेशन लिमिटेड (नाल्को)' के बारे में 12वें प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का 17वां प्रतिवेदन (16वीं लोक सभा)।

(9) 'इंडियन रेलवेज़ केटरिंग एण्ड टूरिज्म कारपोरेशन (आईआरसीटीसी)' के बारे में 15वें प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का 21वां प्रतिवेदन (16वीं लोक सभा)।

(10) 'हाउसिंग एण्ड अर्बन डेवलपमेन्ट कारपोरेशन (हुडको)' के बारे में 18वें प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में सरकारी उपक्रमों संबंधी समिति का 23वां प्रतिवेदन (16वीं लोक सभा)।

---

12 05 hrs

COMMITTEE ON PETITIONS
64th to 67th Reports

श्री भगत सिंह कोश्यारी (नैनीताल-ऊधम सिंह नगर): अध्यक्ष महोदया, मैं याचिका समिति के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं :

1. एमटीएनएल से श्री अरविन्द सावंत, संसद सदस्य, लोक सभा के समय-पूर्व त्यागपत्र के मामले तथा अन्य संबंधित मुद्दों की समीक्षा का अनुरोध किए जाने के संबंध में उनके अभ्यावेदन पर 64वां प्रतिवेदन।
2. दिल्ली में मोटर वाहनों की बड़ी संख्या में चोरी के बारे में श्री आर.के. सिन्हा, संसद सदस्य, राज्य सभा द्वारा अग्रेषित श्री सुरेश श्रीवास्तव के अभ्यावेदन पर 65वां प्रतिवेदन।
3. केन्द्रीय तिब्बती विद्यालय प्रशासन (सीटीएसए) के अंतर्गत केन्द्रीय तिब्बती विद्यालय (सीएसटी) में श्री सतीश कुमार सिंह की पुन: बहाली का अनुरोध किए जाने के संबंध में उनके अभ्यावेदन पर 66वां प्रतिवेदन।
4. एचएमटी, पिंजोर के कर्मचारियों को वेतन का भुगतान करने तथा उसकी ट्रेक्टर यूनिट को पुन: आरंभ करने के बारे में सवश्री राम शरण कांतिवाल और महेन्दर सिंह के अभ्यावेदन के बारे में 53वें प्रतिवेदन मे याचिका समिति (16वीं लोक सभा) द्वारा की गई सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही के बारे में 67वां प्रतिवेदन।

---

12 05 ½ hrs

COMMITTEE ON SUBORDINATE LEGISLATION

43rd and 44th Reports

ADV. NARENDRA KESHAV SAWAIKAR (SOUTH GOA): I beg to present the following Reports (Hindi and English versions) of the Committee on Subordinate Legislation:-

1. The Forty-third Report on the Rules/Regulations governing the implementation of Swachh Bharat Mission Programme in Urban and Rural Areas.
2. The Forty-fourth Action Taken Report on Observations/Recommendations contained in the 28th Report (16th Lok Sabha) of the Committee on the Indian Foreign Service (Recruitment, Cadre, Seniority and Promotion) Rules, 1961 framed under Article 309 of the Constitution.

---

12 06 hrs

STANDING COMMITTEE ON AGRICULTURE

Statement

श्री मुकेश राजपूत :(फर्रुखाबाद) अध्यक्ष महोदया, मैं खाद्य प्रसंस्करण उद्योग मंत्रालय के 'एकीकृत कोल्ड चेन और मूल्यवर्धन अवसंरचना के लिए स्कीम का कार्यान्वयन' विषय के बारे में 45वें प्रतिवेदन (16वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही संबंधी 52वें प्रतिवेदन पर सरकार द्वारा आगे की-गई-कार्यवाही को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

---

12 06 ¼ hrs

STANDING COMMITTEE ON RURAL DEVELOPMENT

Statements

DR. P. VENUGOPAL (TIRUVALLUR): Madam Speaker, I beg to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Rural Development:-

(1) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the 42nd Report (16th Lok Sabha) on the recommendations of the Committee contained in 32nd Report (16th Lok Sabha) on 'Demands for Grants (2017-18)' in respect of the Department of Rural Development (Ministry of Rural Development).

(2) Action Taken by the Government on the recommendations contained in Chapter-I and final replies included in Chapter-V of the 49th Report (16th Lok Sabha) on the recommendations of the Committee contained in 39th Report (16th Lok Sabha) on 'Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana' in respect of the Department of Land Resources (Ministry of Rural Development).

———————

12 06 ½ hrs

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

309th and 310th Reports

श्री भैरों प्रसाद मिश्र :(बांदा) अध्यक्ष महोदया, मैं मानव संसाधन विकास संबंधी स्थायी समिति के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं :-

1. स्कूली शिक्षा और साक्षरता विभाग की अनुदानों की मांगों (2018-19) पर 305वें प्रतिवेदन में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्यवाही संबंधी 309वां प्रतिवेदन।
2. राष्ट्रीय महिला कोष के कार्यकरण संबंधी 310वां प्रतिवेदन।

---

12 07 hrs

STATEMENTS BY MINISTERS

(i) Status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Energy on Action Taken by the Government on the recommendations contained in 38th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Power*

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K. SINGH): Madam Speaker, I beg to lay a statement regarding status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Energy on Action Taken by the Government on the recommendations contained in 38th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Power.

---

* Laid on the Table and also placed in Library, See No. LT 10908/16/19.

12 08 hrs

(ii)(a) Status of implementation of the recommendations contained in the 195th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2013-14) pertaining to the Ministry of Tourism*

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI ALPHONS KANNANTHANAM): Madam Speaker, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 195th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2013-14) pertaining to the Ministry of Tourism.

* Laid on the Table and also placed in Library, See No. LT 10909/16/19.

(b) Status of implementation of the recommendations contained in the 222nd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2015-16) pertaining to the Ministry of Tourism*

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI ALPHONS KANNANTHANAM): Madam Speaker, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 222nd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grant (2015-16) pertaining to the Ministry of Tourism.

---

* Laid on the Table and also placed in Library, See No. LT 10910/16/19.

12 09 hrs

(iii) Status of implementation of the recommendations contained in the 142nd Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in 138th Report of the Committee on 'Activities and Functioning of the Spices Board'*

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): Madam Speaker, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 142nd Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in 138th Report of the Committee on 'Activities and Functioning of the Spices Board'.

---

* Laid on the Table and also placed in Library, See No. LT 10911/16/19.

12 08 hrs

(iv) Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Petroleum and Natural Gas on "Ethanol Blended Petrol and Bio Diesel Policy" pertaining to the Ministry of Petroleum and Natural Gas*

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): On behalf of my senior colleague, Shri Dharmendra Pradhan, Minster of Petroleum & Natural Gas, I beg to lay a statement regarding the status of implementation of recommendations contained in the 7th Report of the Standing Committee on Petroleum and Natural Gas on "Ethanol Blended Petrol and Biodiesel Policy" pertaining to the Ministry of Petroleum and Natural Gas.

---

* Laid on the Table and also placed in Library, See No. LT 10911A/16/19.

HON. SPEAKER: Yes, Shri Khargeji,

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): मैडम स्पीकर, मैं आपकी नोटिस में लाना चाहता हूं। कर्नाटक में बीजेपी सरकार …(व्यवधान)

SHRI PRALHAD JOSHI (DHARWAD): Madam, it is a local issue …(*Interruptions*)

SHRI MALLIKARJUN KHARGE : What local? …(*Interruptions*)

HON. SPEAKER: Let Mr. Kharge speak. I will allow you also. Do not worry.

… (*Interruptions*)

HON. SPEAKER: I will allow one of you to speak, but not like this.

… (*Interruptions*)

श्री मल्लिकार्जुन खड़गे : मैडम स्पीकर, **वहां पर जो घटनाएं चल रही हैं**, मैं खासकर आपकी नोटिस में लाना चाहता हूं।…(व्यवधान)

मैडम स्पीकर, मेरे कॉन्स्टिटुएंसी के एक एमएलए को, जो मेरे पार्लियामेंट्री क्षेत्र में आता है- गुरमिटकल, उस क्षेत्र के एक एमएलए को…* ने यह आश्वासन दिया है।…(व्यवधान)

HON. SPEAKER: * is not there. Do not take his name.

… (*Interruptions*)

श्री मल्लिकार्जुन खड़गे : दोनों के बीच में क्या बातचीत हुई है, मैं आपके नोटिस में पढ़ कर लाता हूं।…(व्यवधान)

HON. SPEAKER: Names will not go on record. Do not take his name please. He is not there. * is not there.

… (*Interruptions*)

* Not recorded.

SHRI MALLIKARJUN KHARGE : The audio clip of the conversation involving BJP State President * and Raichur MLA * trying to lure *, son of JD(S) legislator * from Gurmitkal constituency.

Madam, the audio 1 says: "MLA: Please talk to me what you have intended to tell *saheb*…"…(*Interruptions*)

HON. SPEAKER: No, are you keeping audio? You can say that it happened. Do not say 'audio 1' or 'audio 2'. You can say all these things but he cannot say 'audio 1' or 'audio 2'.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : "…If it is confirmed, I can make arrangements to speak with *saheb*. …(*Interruptions*) According to me, it is 10. Tomorrow, it will be three. …(*Interruptions*) The number will be 15 and we will get the resignations. * will accept the resignations. …(*Interruptions*) It is a Rs. 50 crore deal." …(*Interruptions*)

KUMARI SHOBHA KARANDLAJE (UDUPI CHIKMAGALUR): Shame on Congress and shame on JD(S)….(*Interruptions*)

SHRI MALLIKARJUN KHARGE : Then, an MLA from BJP says that * favours Congress. * will accept the resignations and will say it is a constitutional crisis. …(*Interruptions*) He will get it done in the court. * everything done at high level.…(*Interruptions*)

HON. SPEAKER: Do not take names.

… (*Interruptions*)

* Not recorded.

SHRI MALLIKARJUN KHARGE : Even if, the Speaker creates a problem, he knows, …(*Interruptions*) He openly said, the MLA said that * favours Congress MLA. * will accept the resignation and will say, it is a constitutional crisis…(*Interruptions*)

HON. SPEAKER: Do not involve these names. These persons are not there in the House. They do not come in this House. So, do not take names.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : He will get it done in the court.…(*Interruptions*). * everything is done at high level.…(*Interruptions*) Even if the Speaker creates a problem, he knows, what has to be done. …(*Interruptions*)

HON. SPEAKER: Let him speak but there should be no name.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : Then, in audio-2, Madam,…(*Interruptions*) No, this is a fact that I am telling. …(*Interruptions*)

HON. SPEAKER: No name, not a single name will go on record.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : "…* What are you doing? …(*Interruptions*) Madam, speaker, he asked that boy. He asks from MLA's son: "What are you doing?" Then, that boy replied: "I am completely involved in politics, Sir." Then, that MLA says: "He manages the entire constituency. A dynamic leader, Sir……(*Interruptions*) Then, that * said: "I learnt that you have come on a religious trip."

---

* Not recorded.

HON. SPEAKER: No name, not a single name will go on record. Those persons, who are not here, their names will not go on record.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : Then, * said: "What is your father's age?" Then, that MLA, * that boy said: "72, Sir." …(*Interruptions*) Then, * said: "Will you stand for the election if everything is right?" …(*Interruptions*) He said all these things. He openly said, * "Two issues * anyway, you will take care of everything. …(*Interruptions*) You come to Bombay. * has also reached Bombay. The other two will leave as soon as the Assembly gets over tomorrow. …(*Interruptions*) If you and the other two join, there will be 13 or 14 people. We only need another person. It is a divine opportunity.…(*Interruptions*) I will look after you as my son. Leave, that is it.…(*Interruptions*) Once, I assure someone, there is no question of taking it back or deceiving. …(*Interruptions*)"

* further said: "99 per cent by tomorrow evening. There will be 14 or 15 people and I will form the Government. …(*Interruptions*)"

HON. SPEAKER: Why are you reading that point? Do not say something like that.

… (*Interruptions*)

HON. SPEAKER: No name will go on record.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : Next, * said: "They will say membership cancellation and my father will have to listen to all these at this age. That is my fear, Sir." …(*Interruptions*) Then, * said: "There is no value to what * talk. He is

*Not recorded.

bombarding for the past three days that whip will be issued, membership will be gone. No one cares. Once I have assured. That is it."

HON. SPEAKER: Is this a * ? You are reading out. What is this? No, I am sorry.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : He induced like that with Rs. 10 crore to that man.

He also said, "I will manage the Speaker; I will manage the judge'. …(*Interruptions*) Two important things. …(*Interruptions*) It is here. Further he said, "You do not worry. … * have agreed to manage the Speaker and the Supreme Court also". …(*Interruptions*) You have to listen to all this. …(*Interruptions*) … * said, "There is no value to what … * says" …(*Interruptions*)

HON. SPEAKER: He wants to say something. Okay, you have raised the matter. That is all.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : In one minute, I will finish. …(*Interruptions*)

माननीय अध्यक्ष : यहां पूरा …* तो नहीं पढ़ना है।

…(व्यवधान)

SHRI MALLIKARJUN KHARGE : Further, … * also said, "There is no turning back once I have given my word. …(*Interruptions*) I will give money. I will make you Minister …(*Interruptions*)

HON. SPEAKER: I have ordered, no name will be there. What can I do? मैं किसी का मुँह तो नहीं पकड़ सकती हूं।

…(व्यवधान)

* Not recorded.

SHRI MALLIKARJUN KHARGE : Then, … * and myself will work in your favour. …(*Interruptions*)

HON. SPEAKER: Do not take the names.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : … * said, "Definitely. … * has come and … * and myself will work in your favour. Will make you win. Will beg for you. It will help you. It is your previous *janma's punya*. You will become a Minister." …(*Interruptions*)

HON. SPEAKER: Nothing will go on record like this.

*…(Interruptions)… **

SHRI MALLIKARJUN KHARGE : Then … * said, "Whosoever comes with us, nearly 12 MLAs will be made Ministers and eight will be made Chairmen. …(*Interruptions*)

HON. SPEAKER: Not like this. What are all these things happening? Your leader is speaking.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE : … * openly said, "12 MLAs will be made Ministers and eight will be made Chairmen; be a Minister for one term. Not to worry. Ten will be given now. Government will be formed. You are like my own son. I give you hundred per cent assurance. Do not worry. Go to Bombay". …(*Interruptions*) This is the assurance given by … * and he has taken openly names of … * …(*Interruptions*)

* Not recorded.

HON. SPEAKER: Do you want to speak or not? What is this? I am allowing you to raise the issue for one minute only, not more than that.

… (*Interruptions*)

HON. SPEAKER: Nothing will go on record like this.

…(Interruptions)… *

SHRI H.D. DEVEGOWDA (HASSAN): With the permission of the hon. Speaker, just I am going to add a few words to what Kharge *ji* has said. I am not going to refer to the audio, whatever it may be.

In 2009, in Karnataka, for the first time, the 'Operation Kamala' started. …(*Interruptions*) I request the Government, this type of 'Operation Kamala' business should not happen in the country to save democracy resigning today, and next morning taking oath as the Minister who resigned from Congress or JD(S).

Madam, 10 people, the Members from both sides, Congress and JD(S), resigned and within 24 hours they were made the Ministers – whatever is the money portion, I do not want to say – for the first time in this country …(*Interruptions*) To save democracy, I may not be here. You are the senior-most Member of this House of India in the exalted Chair. I beg of you to tell the Government to bring measures to amend the Constitution to see that this situation does not happen. Only 10 Members are resigning today and next morning taking oath. …(*Interruptions*) I am sorry; this practice is there not from today. …(*Interruptions*) I only sincerely request your goodself to take remedial measures, to ask the Government to bring an amendment to the rules and

regulations so far as the elections are concerned in this country. These types of things should not happen. …(*Interruptions*)

THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): Madam Speaker, we have seen since last eight months there is a big infight between JD(S) and Congress. …(*Interruptions*) It is not only between JD(S) and Congress but also inside Congress, there is a big fight. In the resort, Congress MLAs fought with each other. They were in the hospital for 10 days. It is a shame on their part. They are not able to keep their house in order. Now, in order to save the CM's Chair, these people are doing all these fake activities. …(*Interruptions*) It is a matter that has to be debated on the floor of the House. If the House is running there in Karnataka, why are they fighting here? They do not have any base there.

Now, they are coming with this fake audio and video. They should authenticate the video. In order to save the CM's Chair, they are doing this 'drama'. They are doing this '*Kar- Nataka'*. These people have joined together and are doing all these things. All these things are false. The name of the Speaker has been brought here. …(*Interruptions*) It should not have been the case. All those things which have been uttered by hon. Kharge Ji and Devegowda are false. It is far from truth. Let them fight there in their lower House.

HON. SPEAKER: Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shri D.V.Sadananda Gowda.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Madam, I would like to bring an important thing to your notice which is the assistance to Telangana students who have been arrested in US.

Madam, I would like to remind you of the unfortunate happening in the United States of America, where the Department of Homeland Security recently carried out an undercover operation at the University in Detroit.

As many as 600 students had enrolled in the fake university, established to entrap vulnerable foreign students. Many of them are from my State of Telangana and unfortunately, students who belong to my constituency of Mahbubnagar also got detained. So far, 129 students have been arrested. Most of the students were not aware that the university was operating illegally, and our children now face prosecution in the United States.

It is urgent to note that the students did not enter the country illegally and therefore, should not be unwillingly deported back to India. They should not be treated at par with the agents who lured them to the fake university, for they had no criminal intention.

12 23 hrs

At this stage, Shri S.P. Muddahanume Gowda, Dr. Ravindra Babu and some other hon. Members came and stood on the floor near the Table.

SHRI A.P. JITHENDER REDDY : Our Party TRS Working President, Shri K.T. Rama Rao has held a meeting with the US Consulate in Hyderabad and is keeping a track on the issue. The Ministry of External Affairs has also said that looking after our students arrested in the USA is their top priority.

Madam Speaker, students take big amounts of loan to go and study abroad, often mortgaging their own house to secure the loan. They are then obliged to work there so as to be able to repay the loan. However, at the same time, if these students are forcibly deported to India, the Government should look after the financial security as well. Therefore, I request the Government to take a holistic view of the issue. They should be provided with legal assistance and those arrested should be allowed to post bond to get out of detention centres. For the sake of their worried parents, for the sake of our students, I urge the Government to take concrete action against the same and see that the boys are not harassed.

12 24 hrs

MATTERS UNDER RULE 377*

माननीय अध्यक्ष: माननीय सदस्यगण, नियम 377 के अधीन मामलों को सभा पटल पर रखा जाएगा। जिन सदस्यों को नियम 377 के अधीन मामलों को आज उठाने की अनुमति दी गई है, जो उन्हें सभा पटल पर रखने के इच्छुक हैं, वे तुरंत मामले का पाठ व्यक्तिगत रूप से सभा पटल पर भेज दें। केवल उन्हीं मामलों को सभा पटल पर रखा माना जाएगा, जिनके लिए मामले का पाठ सभा पटल पर प्राप्त हो गया है। शेष को व्यपगत माना जाएगा।

…(व्यवधान)

* Treated as laid on the Table.

(i) Regarding operation of train No. 78818

श्री विक्रम उसेंडी (कांकेर): मेरे लोक सभा क्षेत्र कांकेर, छत्तीसगढ़ में कांकेर जिले के अंतर्गत भानुप्रतापपुर से दुर्ग तक ट्रेन संख्या - 78818 का परिचालन 14 अप्रैल, 2018 से हो रहा है, जो भानुप्रतापपुर से 13.15 से छूटकर 16.20 बजे दुर्ग पहुंचती है। दुर्ग से दूसरी मेमू ट्रेन 17.00 बजे रायपुर के लिए मिलान किया जाता है। वर्तमान में आम जनता, विद्यार्थी, मरीज, व्यापारी, अधिकारी एवं कर्मचारी वर्ग को इस ट्रेन का उचित लाभ नहीं मिल पा रहा है क्योंकि सभी को सुबह अपने राजधानी रायपुर में कार्य होने से जाना पड़ता है। इस ट्रेन से यात्री शाम को रायपुर पहुंचते हैं, जिससे उनको अपना कार्य करने में परेशानी होती है। आम जनता द्वारा इस ट्रेन का परिचालन भानुप्रतापपुर से प्रातः 05.00 से 06.00 बजे के बीच करने के साथ इस ट्रेन को भानुप्रतापपुर से रायपुर और आगे बढ़ाते हुए इसे बिलासपुर तक चलाने का अनुरोध किया है। इससे सभी यात्रियों को राजधानी रायपुर एवं न्यायधानी बिलासपुर, जहां हाईकोर्ट से संबंधित कार्य करने के लिए सीधी ट्रेन सेवा का लाभ मिल सकेगा। इसके साथ ही वापसी में शाम को बिलासपुर से भानुप्रतापपुर वाया रायपुर ट्रेन का परिचालन किया जाये, जिससे आदिवासी बाहुल्य क्षेत्र के तीन जिलों कांकेर, नारायणपुर और बालोद की जनता को इसका पूरा लाभ मिल पायेगा।

(ii) Regarding Post-matric scholarship Scheme

डॉ. उदित राज (उत्तर-पश्चिम दिल्ली): अनुसूचित जाति के छात्रों की पोस्टमैट्रिक छात्रवृत्ति में बड़े पैमाने पर घपले का खुलासा हुआ है। 18 हजार करोड़ रुपए की धनराशि आँख बंदकर जारी की गयी है। महाराष्ट्र, पंजाब, तमिलनाडु और कर्नाटक में कैग की ऑडिट के दौरान इस खेल का खुलासा हुआ है। यहाँ पर एक ही रोल नं0 और एक ही जाति प्रमाण पत्र पर हजारों छात्रों को धनराशि जारी कर दी गयी है। 1875 8 1 छात्रों के खाते में तो निर्धारित से 4967.19 लाख रुपए ज्यादा भेज दिए गए। कैग ने 20 1 2 से 2017 तक की ऑडिट के दौरान सिर्फ उत्तर प्रदेश में कुल 1.76 लाख ऐसे मामले पकड़े, जिसमें एक ही क्रमांक के जाति प्रमाण पत्र पर 233.55 करोड़ रुपए बांटने का खुलासा हुआ। इसी तरह 34652 केस ऐसे मिले जिसमें अभ्यर्थियों के आवेदन में एक ही क्रमांक की हाईस्कूल के सर्टिफिकेट लगे थे। ऐसे आवेदनों पर 59.79 करोड़ रुपए जारी हुए। इसी तरह 13303 ऐसे मामले रहे जिसमें एक ही रोल नं0 और एक ही जाति प्रमाण पत्र से 27.48 करोड़ रुपए का खेल हुआ।

उपरोक्त मामले में दोषी अधिकारियों के खिलाफ कार्यवाही हो और ऐसे मामलों की पुनरावृत्ति न हो, इसके लिए आवश्यक कदम उठाए जाएं।

(iii) Regarding compensation to farmers of Siddharthnagar district, Uttar Pradesh

श्री जगदम्बिका पाल (डुमरियागंज): उत्तर प्रदेश में लोक निर्माण इण्डो–नेपाल बॉर्डर सड़क परियोजना में किसानों की भूमि क्रय करने की दरों में काफी अनियमितताएं पायी गयी है। उत्तर प्रदेश के सिद्धार्थनगर जनपद में ग्रामीण किसानों की भूमि ग्रामीण क्षेत्र में पुराने सर्किल रेट की तीन गुना एवं शहरी क्षेत्रों में पुराने सर्किल रेट की डेढ़ गुना की दर से भूमि क्रय की गयी जबकि उत्तर प्रदेश सरकार द्वारा L.A. Act-2013 (भूमि अधिग्रहण नियम 2013) को स्वीकार करते हुए 1 जनवरी, 2014 को लागू कर दिया गया जिसके अंतर्गत ग्रामीण कास्तकारों को ग्रामीण क्षेत्र में वर्तमान सर्किल रेट या बाजार दर में जो भी अधिक हो, का चार गुना और शहरी क्षेत्रों में दो गुना की दर से भूमि क्रय करने का दिशा-निर्देश दिया गया। उत्तर प्रदेश के जनपद सिद्धार्थनगर के इण्डोनेपाल बॉर्डर के प्रोजेक्ट में कुछ भूमि का क्रय 2014 में एवं कुछ का 2016 में पुराने सर्किल रेट से क्रय किया गया उसके बाद जिलाधिकारी, सिद्धार्थनगर के द्वारा पुराने सर्किल रेट से बनाये गए प्रस्ताव को स्वीकार कर लिया गया जिससे ग्रामीण क्षेत्र के कास्तकारों का काफी नुकसान हुआ जिसके कारण जनता में काफी आक्रोश है। अतः भारत सरकार से उक्त मामले पर तुरंत कार्यवाही की मांग करता हूं।

(iv) Need to desilt Barua and Ohan dams in Banda Parliamentary Constituency, Uttar Pradesh

श्री भैरों प्रसाद मिश्र (बांदा): मेरे संसदीय क्षेत्र के अंदर बाँदा तथा चित्रकूट जनपद में सिंचाई की सुविधाएं पर्याप्त नहीं है। जबकि यमुना में पर्याप्त मात्रा में जल है तथा वरुवा तथा ओहन जैसे बाँधों में सिल्ट की सफाई करने व उनकी क्षमता बढ़ाए जाने की आवश्यकता है।

अतएव मेरा सरकार से अनुरोध है कि बाँदा तथा चित्रकूट जिलों में यमुना नदी से लिफ्ट योजनाएं बनाकर तथा बरुवा एवं ओहन आदि सभी बाँधों की सिल्ट-सफाई एवं क्षमता बढ़ाने हेतु प्रधानमंत्री सिचांई योजना में शामिल कर योजना बनाने की कृपा करें।

(v) Regarding steps to curb road accidents in the country

SHRI ANURAG SINGH THAKUR (HAMIRPUR): Roughly 80,000 people die in road accidents in the country every year, accounting for 13 per cent of such fatalities worldwide. A greater proportion of those injured are higher in number. Underreporting of accidents also occur.

According to data, 60% of casualties are within the age group of 18-35. There needs to be greater intervention by the Government on this aspect.

Licenses are issued for a long period of time. To ensure safety, drivers must be made to undergo basic medical check up every five years to prove their capability to drive. Additionally, children are also at most risk when it comes to road safety. Awareness building on road safety and traffic rules must be inculcated within children right from a young age by ensuring that a chapter on road safety must be included in the school curriculum.

(vi) Need to set up CGHS Dispensary in Hapur District, Uttar Pradesh

श्री राजेन्द्र अग्रवाल (मेरठ): मेरे संसदीय क्षेत्र के अंतर्गत आने वाला हापुड़ जनपद दिल्ली से लगभग 55 किलोमीटर की दूरी पर स्थित है जहां केन्द्र सरकार के कई विभागों रेलवे, दिल्ली पुलिस, सेना व अर्ध सैनिक बलों के अनेक कर्मचारी तथा सेवानिवृत्त कर्मचारियों सहित अनके परिवार के लाखों लोग निवास करते हैं। हापुड़ में कोई भी सी.जी.एच.एस. चिकित्सालय न होने के कारण इन परिवारों को प्राइवेट अस्पतालों में महंगा इलाज कराना पड़ता है या फिर उन्हें 30-35 किलोमीटर दूर स्थित गाजियाबाद या मेरठ के सी.जी.एच.एस. चिकित्सालयों में जाना पड़ता है। इससे इन कर्मचारियों व इनके परिवारजनों को काफी परेशानी का सामना करना पड़ता है। मेरा सरकार से अनुरोध है कि केंद्रीय सेवाओं में सेवारत कर्मचारियों एवं उनके परिवारजनों को होने वाली परेशानी को ध्यान में रखते हुए हापुड़ में एक सी.जी.एच.एस. चिकित्सालय खोले जाने का कष्ट करें।

(vii) Need to address problem of drinking water in Santhal Pargana region of Jharkhand

SHRI NISHIKANT DUBEY (GODDA): I am writing this with reference to an utterly shocking revelation with respect of Drinking Water schemes provisions in Deoghar, Godda and Dumka districts in the State of Jharkhand.

I represent the Santhal Parganas region of Jharkhand, which is an extremely backward and Naxalism affected region of this country, and among all the problems that the tribals and backward people of the region face, the lack of proper drinking water is a huge issue. There is very little infrastructure for potable water and the constant lack of proper programs and implementation has meant that this problem has only deepened. It is not only an issue of 15 million populations of the six districts of the Santhal Parganas — but also the 50 million pilgrims that visit the extremely revered Dwadash Jyotirling and Shaktipeeth at Deoghar every year. It is these 65 million people who face huge problem of drinking water in the region.

Thus, I request the Government to undertake an urgent review of this issue. As part of this exercise, you may also seek details from the Jharkhand State Government of the Rs 14,000 crore GANGA GRID in the Santhal Parganas region, which involves sourcing Ganga Water from Sahebganj and supplying it to the region, an exercise that ends this problem in the region.

(viii) Regarding abolition or reduction of GST for coaching centres

श्री ओम बिरला (कोटा): कोटा पूरे देश में शैक्षणिक नगरी के रूप में अपनी पहचान रखता है। पूरे देश से प्रति वर्ष 2 लाख से अधिक विद्यार्थी इंजीनियरिंग व मेडिकल प्रवेश की परीक्षाओं की तैयारियों के लिए कोटा आते हैं। प्रतियोगी परीक्षाओं की तैयारी हेतु दी जाने वाली शिक्षा को सर्विस सेक्टर मानते हुए उस पर 18 प्रतिशत टैक्स देय है, जिसका सीधा असर निर्धन वर्ग के प्रतिभाशाली विद्यार्थियों पर पड़ता है।

सरकार शिक्षा को बढ़ावा दे रही है, बेसिक एजुकेशन, इंजीनियरिंग, मेडिकल कॉलेज में अध्ययन पर किसी तरह का जीएसटी देय नहीं है, लेकिन इंजीनियरिंग व मेडिकल कॉलेज में प्रवेश की तैयारियों हेतु दी जाने वाली शिक्षा पर 18 प्रतिशत टैक्स से विद्यार्थियों का रुझान कम होता है। विद्यार्थियों के भविष्य के सपनों को पूरा करने के लिए मेरी सरकार से मांग है कि इंजीनियरिंग, मेडिकल कॉलेजों में प्रवेश की तैयारियों हेतु दी जाने वाली शिक्षा को 18 प्रतिशत स्लेब को हटाया जाए या इसे न्यूनतम स्लैब में रखा जाए।

(ix) Need to reopen Kendriya Vidyalaya in Ranchi Parliamentary Constituency, Jharkhand

श्री राम टहल चौधरी (राँची): मैं सरकार का ध्यान रांची संसदीय क्षेत्र (झारखंड) के खेलारी प्रखंड के गांव इकरा जिला रॉची में बंद पड़े केन्द्रीय विद्यालय की तरफ दिलाना चाहता हूं। यह केन्द्रीय विद्यालय 7 साल से बंद पड़ा है जिसके कारण सी.सी.एल. में कार्यरत व्यक्तियों के बच्चों की साक्षरता की गुणवत्ता में काफी कमी आई है। जबकि यहां पर भारत सरकार के उपक्रम सी.सी.एल. द्वारा बड़े पैमाने में कोयला खनन हो रहा है जिसमें हजारों लोग इकरा गांव के आसपास के खनन परियोजना में काम करते हैं। केन्द्रीय विद्यालय की स्थापना संबंधी नियमों के अनुसार उपक्रम में कार्यरत अधिकारियों एवं कर्मचारियों के बच्चों को पढ़ने के लिए केन्द्रीय विद्यालय होने का प्रावधान है। कोयला मंत्री श्री पीयूष गोयल ने यहा के भ्रमण के दौरान बंद पड़े केन्द्रीय विद्यालय को खोलने का आश्वासन दिया था।

मेरा सरकार से अनुरोध है कि डकरा क्षेत्र में खनन परियोजना में कार्यरत मजदूरों, इस कोयलांचल के निवासियों, सी.सी.एल. अधिकारियों एवं कर्मियों के बच्चों के लिए इकरा के बंद पड़े केन्द्रीय विद्यालय को खोला जाए।

(x) Regarding treatment facilities in Hospitals under Maharajganj Parliamentary Constituency, Bihar

श्री जनार्दन सिंह सीग्रीवाल (महाराजगंज): मेरा संसदीय क्षेत्र महाराजगंज लोक सभा, बिहार अत्यंत ही पिछड़ा क्षेत्र है। विशेषकर स्वास्थ्य संबंधी क्षेत्र में और भी पिछड़ा हुआ है जिस कारण गंभीर बीमारी से ग्रस्त लोगों को अपना उचित इलाज समय से और सही तरीके से कराने के लिए पटना, लखनऊ, दिल्ली या अन्य जगहों पर जाना पड़ता है। गंभीर बीमारियों में आजकल किडनी संबंधी बीमारी अत्यधिक लोगों में पाया जा रहा है। डायलिसिस की सुविधा हर जगह उपलब्ध नहीं है इसलिए डायलिसिस कराने के लिए लोगों को दूसरी जगह जाने में समय और खर्च ज्यादा लगता है। और तो और इससे किडनी की बीमारी से ग्रस्त लोगों की बीमारी और बढ़ जाती है।

अतः मेरा भारत सरकार के स्वास्थ्य मंत्री जी से अनुरोध है कि बिहार राज्य के प्रत्येक जिलों सहित मेरे संसदीय क्षेत्र के जिलों के मुख्यालयों के जिला अस्पताल में किडनी संबंधी बीमारी के लिए डायलिसिस केन्द्र शीघ्रातिशीघ्र स्थापित करायी जाये ताकि बिहार राज्य की जनता को किडनी संबंधी बीमारी का इलाज कराने में सुविधा और सहूलियत मिल सके।

(xi) Regarding appointment on compassionate ground in Central Government Departments

श्री श्यामा चरण गुप्त (इलाहाबाद): कर्मचारी मृतक आश्रित कल्याण समिति केन्द्रीय मृतक आश्रित परिवारों के उत्थान हेतु कार्यरत संस्था है। समिति के सभी आश्रित परिवारों के माता-पिता केन्द्रीय विभागों में कार्यरत थे, जिनकी सेवाकाल के दौरान ही मृत्यु हो चुकी है। केन्द्रीय विभागों में कर्मचारी के मृत्यु के पश्चात उनके परिवार के किसी एक सदस्य को अनुकम्पा के आधार पर नौकरी दिए जाने का प्रावधान है। सन् 1998 के पूर्व अनुकम्पा के आधार पर सभी आश्रितों को 100 प्रतिशत नौकरी दिए जाने का प्रावधान था किन्तु वर्ष 1998 में केवल केन्द्रीय विभागों में मृतक आश्रित के लिए 5 प्रतिशत का कोटा निर्धारित कर दिया गया, जिसके कारण से 100 में से केवल 5 मृतक आश्रितों को ही नौकरी मिल पा रही है तथा शेष 95 प्रतिशत आश्रितों को केन्द्र सरकार द्वारा जरूरतमन्द न समझ कर अनुकम्पा नियुक्ति नहीं दी जा रही है। जिसके कारण से वर्तमान में पूरे केन्द्रीय विभागों में अब तक लगभग 12000-15000 मृतक आश्रितों की संख्या हो गई है जिनको एक बार दयानिधि के आधार पर One Time Relaxation नौकरी प्रदान किया जाना अत्यन्त आवश्यक है। वर्तमान में समिति में ऐसे भी आश्रित सदस्य हैं, जिनके माता एवं पिता दोनों की ही मृत्यु हो गई है, जिसके कारण से उनको पेंशन की सुविधा भी नहीं मिल पा रही है। ऐसे विषम स्थिति में 5 प्रतिशत कोटा के कारण आश्रित परिवारों को नौकरी नहीं मिल पा रही है, जिसके कारण से एक केन्द्र सरकार के मृतक कर्मचारी के परिवार को दयनीय दशा में जीवन-यापन करना पड़ रहा है।

अतः सरकार से विनम्र निवेदन है कि सम्पूर्ण भारत के केन्द्रीय विभागों में शेष बचे मृतक आश्रितों को One Time Relaxation लागू कर नौकरी प्रदान करने की कृपा करें।

(xii) Regarding implementation of National Health Protection Scheme in Delhi

SHRI PARVESH SAHIB SINGH VERMA (WEST DELHI): Government of Delhi has chosen to remain out of the Central Government's flagship National Health Protection Scheme (NHPS) also known as Ayushman Bharat. The scheme provides for health insurance cover of up to Rs 5 lakh to poor and vulnerable people across India. For this scheme, the state Government is liable to pay only 40% of the amount and 60% of it will be funded by the Central Government. Delhi Government's refusal of implementing the scheme in the state is depriving the people of the benefits of this scheme. Therefore, I urge the Central Government to look and find whether there is any alternative solution for the implementation of the Ayushrnan Bharat scheme in Delhi which will bring the poor and vulnerable people of Delhi under the umbrella of free and quality healthcare.

(xiii) Regarding non-acceptance of coins by Government banks in Sagar Parliamentary Constituency, Madhya Pradesh

श्री लक्ष्मी नारायण यादव (सागर): नियम 377 के माध्यम से मैं सरकार को बताना चाहता हूँ कि रिजर्व बैंक ऑफ इंडिया के निर्देश के बाद भी मध्य-प्रदेश के क्षेत्रों में विशेषकर मेरे संसदीय क्षेत्र में सरकारी बैंक की शाखाएं अपने लेन-देन में लोगों से एवं व्यापारियों से 10 रु. के सिक्के स्वीकार नहीं कर रहे हैं। सरकार ने स्वयं स्वीकार किया है सिक्कों को लेन-देन में सरकारी बैंकों द्वारा स्वीकार नहीं करने की शिकायतें मिल रही हैं। Section 6 of the Indian Coinage Act 2011 के अनुसार सरकार द्वारा जारी किये गये सिक्कों को लेन-देन में मना नहीं किया जा सकता है। सरकारी बैंकों की शाखाओं द्वारा सिक्कों के लेन-देन में मनाही करने के बाद लोगों ने दो नम्बर का धन्धा शुरू कर दिया है। जिसमें व्यापारिक लेन-देन पर्ची के माध्यम से किया जा रहा है, जिससे राजस्व में कमी हो रही है और इस पर जी.एस.टी. भी नहीं लगाया जा सकता है।

सरकार से अनुरोध है कि बैंकों की शाखाओं द्वारा सिक्के के लेन-देन में मनाही करने पर शाखा के उच्च अधिकारियों पर आपराधिक मामले दर्ज किये जाएं, जिससे भारत सरकार द्वारा जारी सिक्के के लेन-देन को बैंकों की शाखाओं में सहर्ष स्वीकार किया जा सके।

(xiv) Need to provide financial assistance to eligible entrepreneurs under Amended Technology Upgradation Funds Scheme

श्री सुभाष चन्द्र बहेड़िया (भीलवाड़ा): मैं सरकार का ध्यान इस ओर आकर्षित करना चाहता हूं कि राजस्थान में भीलवाड़ा एक कपड़ा मंडी है जहां से मैं प्रतिनिधित्व करता हूं। कपड़ा उद्योग को बढ़ावा देने के लिए केन्द्र सरकार ने PRTUFS योजना लागू की थी इसमें 15 प्रतिशत पूंजी अनुदान और ब्याज पर 6 प्रतिशत अनुदान मिलता था इससे टेक्सटाइल उद्योग को गति मिली। केन्द्र सरकार ने इसके स्थान पर ATUFS योजना लागू की इसमें 10 प्रति पूंजी अनुदान का प्रावधान है। वर्ष 2016 में यह योजना लागू हुई। ATUFS योजना का लाभ लेने के लिए सम्पूर्ण औपचारिकताएं पूरी करने के बाद भी भीलवाड़ा के एक भी कपड़ा उद्यमी को पूंजी अनुदान का भुगतान नहीं मिला। इस हेतु टेक्सटाइल कमिश्नर मुंबई के सामने उद्यमियों ने अपनी बात रखी। उन्होंने अवगत कराया कि फण्ड उपलब्ध नहीं होने से भुगतान नहीं हो पा रहा है। मेरा कपड़ा मंत्री से आग्रह है कि ATUFS में पात्र उद्यमियों को 10 प्रतिशत पूंजी अनुदान शीघ्र उपलब्ध कराया जाये ताकि कपड़ा उद्योग का और गति मिल सके।

(xv) Need to provide special financial package to horticulture farmers of Karnataka

SHRI D.K. SURESH (BANGALORE RURAL): The horticulture farmers in the state of Karnataka faced huge loss due to successive droughts. There was huge damage to coconut and arecanut crops during 2017 and nearly 2.5 lakh hector area affected. This has affected more than 4 lakh small and marginal farmers in the state. The Govt of Karnataka has submitted proposal for special package of Rs. 2477.26 crore to help the affected farmers. The Hon'ble Chief Minister of Karnataka met the Hon'ble Prime Minister for sanctioning the package but unfortunately it is not happened yet. Therefore, I urge upon the Union Govt to sanction the special package for the horticulture farmers of Karnataka as proposed by the state Government at the earliest.

(xvi) Need to provide financial assistance to Karnataka affected by drought

SHRI B.N. CHANDRAPPA (CHITRADURGA): The State of Karnataka has been subjected to severe Drought successively for the last six years. This year deficit and scarcity in rainfall has put the State in very bad condition. This year, 139 out of 176 Taluks in the State are declared as drought affected Taluks. This has caused huge economic loss to the State in general and agrarian community in particular. Deficit rainfall consecutively for more than six years have resulted in very poor or no storage in minor irrigation tanks and also depletion of groundwater level in the State which is an important source for drinking water for rural population and livestock.

The total estimated loss due to drought in the State is Rs. 17,193 crore. The Central team has also studied the ground realities. Government of Karnataka has sought assistance from the Union Government under NDRF to the tune of Rs. 4702.54 crore, in addition to special assistance of Rs. 967.76 crore.

Hence, I urge upon the Union Government to sanction the financial assistance sought for by the Government of Karnataka under NDRF to the tune of Rs.4702.54 crore and Special Assistance of Rs. 967.76 crore to the Karnataka State immediately and save the lives of the poor peoples in the State.

(xvii) Need for withdrawal of Citizenship (Amendment) Bill, 2016

DR. THOKCHOM MEINYA (INNER MANIPUR): Immediate withdrawal of the Citizenship Amendment Bill 2016 is the need of the hour. Manipur Students bodies, CSOs and women of Ima Market protested at Jantar Mantar on 30th of January 2019 demanding the withdrawal of the Citizenship Amendment Bill (CAB) which was hurriedly passed by the Lok Sabha amidst boycott by the principal opposition party. Even on the day of passing the Bill there were complete upsurge in the entire northeast. I strongly condemn the action of Delhi Police arresting and manhandling of our women protesters without woman Police. My Party INC and almost all political Parties in Manipur rushed to the Capital and lobbying for the withdrawal of the Bill. Hence, I strongly urge upon the Union Government to immediately withdraw the Citizenship Amendment Bill 2016.

(xviii) Need to review the decision of NLC India to acquire additional land in Cuddalore district of Tamil Nadu

SHRI M. CHANDRAKASI (CHIDAMBARAM): I wish to bring your kind notice the very serious problem faced by people of 40 villages living around Neyveli, in Cuddalore District, Tamil Nadu. NLC India is trying to acquire an additional 12,125 acres of lands from P. Adanur, Agaraalambadi, Periyanargunam, Erumbur, Siruvarappur, Dharmanallur, Kammapuram, Kolappakkam and other villages. The farm lands are fertile and valuable in terms of productivity. If these lands are acquired, it will affect the MRK Cooperative Sugar Mill, leading to its closure and affect the livelihood of farmers.

The continuous mining activities resulted in depletion of ground water in this area. Already ground water level has gone down below 500 feet. If the third mine is operated, the ground water will go further below. Two important rivers Manimuthar and Vellar passes through their natural course join the sea near Sethiyathoppu. But due to third mine, when these two rivers are diverted near Virudhachallam it will lead to destruction by high floods during heavy rains.

Villagers also have the apprehension that NLC has bad reputation of not honouring its promises, since 1997 till now. Even the land acquired for Jayankondam Lignite Mine was not utilized.

Therefore, I urge the Government to refrain from the decision of NLC India to acquire 12,125 acres of additional farm land for the expansion of 3rd mine and fufil the promises made by NLC India for the farmers who gave their land to already executed projects.

(xix) Need to construct Integrated Storm Water Drain Network in Chennai, Tamil Nadu

SHRI T.G. VENKATESH BABU (CHENNAI NORTH): Chennai city is facing the fury of floods, almost every year during North East Monsoon. The only way to mitigate this problem is to construct Integrated Storm Water Drain Network which will drain out the surplus water caused by heavy rains effectively and prevent flooding in future. The Hon'ble Prime Minister had already agreed to provide Rs. 1500 crore as a Special allocation for flood prevention in Chennai during his visit to Tamil Nadu in November 2017.

The Integrated flood mitigation systems in the six Basins require Rs. 2690 crore. Adyar Basin and Kosasthalaiyar Basin need Rs. 780 crore and Rs. 225 crore while Kovalam Basin and Cooum Basin requires Rs.810 crore and Rs. 215 crore respectively. The Integration flood mitigation system in Araniyar Basin require Rs. 550 crore and in Buckingham Canal Rs. 110 crore. The total amount required for the Integrated storm water drain construction in Kosasthalaiyar Basin is Rs. 2518 crore and in Kovalam Basin requires Rs. 1243 crore.

Hence, I urge the Union Government to kindly instruct the concerned Ministries to allocate funds from Government of India or recommend to the International/Bilateral funding agencies for taking up the integrated Storm Water Drain Network in Kovalam and Kosasthalaiyar Araniyur, Buthingham Canal as well as the restoration of water bodies so that the frequent floods and the damages caused by it to Greater Chennai Corporation and neighboring areas can be comprehensively mitigated.

(xx) Regarding steps for safety and security in Kolkata Metro

SHRIMATI APARUPA PODDAR (ARAMBAG): Kolkata Metro is the first metro rail in India under Indian Railways for common people of Kolkata. We see many incidents take place very often. Fire breaks out, need to increase the number of trains and compartments which gets over crowded. Metro Rail has to take steps for safety and security of the common passengers who avail metro in Kolkata. I urge the Government to take proper steps through Indian Railways.

(xxi) Regarding Global Hunger Index and Food security

SHRI DINESH TRIVEDI (BARRACKPUR): It is highly disappointing to note that, India ranks at a dismal 103 in the Global Hunger Index (with score 31.1) out of the 119 countries surveyed. Global Hunger Index (GHI) prepares the ranking on the basis of four indicators; Undernourishment, Child Wasting, Child Stunting and Child Mortality.

India has high levels of child wasting at 21 %. Child wasting refers to children having an extremely low weight for their height, which also points to acute under-nutrition. Reportedly, this was worse than the previous years. It was 17.1% in 2000, which has now increased to 21% in 18 years. India also has the highest number of stunted children (46.6 million)as per Global Nutrition Report 2018.

Food security in India is clearly alarming. India's 2018 GHI ranking points at a situation fraught with despair. Therefore, I urge the Government to look into the matter.

.

(xxii) Regarding setting up of Integrated Coach Factory for aluminium-bodied trains in Odisha

SHRI BHARTRUHARI MAHTAB (CUTTACK): The Government has decided to roll out high speed aluminium-bodied 'Train 20' train sets by 2020. The State Government is keen to set up the Integrated Coach Factory for these trains in the State of Odisha as the State is the largest producer of aluminium and houses about 56 per cent of the smelting capacity of the country. The State Government is developing a dedicated Aluminium Park, where molten aluminium can be directly obtained from the smelter of NALCO for the manufacturing of the train sets. In view of this unique advantage in the State, the production costs for the coaches could come down substantially through use of committed feedstock from the mother plant in the immediate vicinity. The State has also identified downstream and ancillary units in metal sector as one of the 5 focus sectors and the State Government is committed to provide unmatched facilitation support to manufacturing investments in the State. I, therefore, urge upon the Government to consider setting up of the Integrated Coach Factory for aluminium bodied trains sets in Odisha only.

(xxiii) Need to improve railway services in Srikakulam Parliamentary Constituency, Andhra Pradesh

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): There is a need to undertake following railway works in my Srikakulam parliamentary constituency, Andhra Pradesh :-

1. Additional FOB with ramp facility at Srikakulam Road Railway Station may be considered as it is required amenity for physically challenged passengers and it may be expedited at an early date.
2. A direct entry to Platform No.1 at Srikakulam Road Railway station is required, but the Divisional Level authorities have informed that it requires major yard remodelling for providing this facility.
3. Increasing the stoppage time of the halting Expresses to *5* minutes at Srikakulam Road Railway Station as most of the boarding and alighting takes place at this station.
4. Increasing of Two General Coaches in Visakha Express is required as most of the general passengers are unable to board the general coaches as they are fully packed on arrival at Srikakulam Road Railway station. As the train is running with 21 coaches, there is a possibility to add two general coaches which would bring the composition of the train to 23 coaches.

(xxiv) Need to increase amount for Junior Research Fellowship (JRF) by UGC and CSIR

DR. P.K. BIJU (ALATHUR): Research is the engine for growth of our education sector and the Government has to take a keen initiative to support it. The successive Governments have shown a strong and long-standing commitment to the development of a prosperous and confident knowledge-based society through research. But lack of sufficient funding is a major obstacle to the development of research in our country. The present JRF amount by the UGC and CSIR is Rs 25000 per month is not sufficient to meet the increased expense for the research over the last few years.

I urge the Government to take immediate steps to increase the JRF (UGC-CSIR) amount from Rs. 25000 per month to Rs. 40000 per month and restructure the contingency and other provisions accordingly.

(xxv) Need to include 'Dhangars' in the list of Scheduled Tribes, provide reservation to denotified Pardhi tribe and accord OBC status to Lingayat community

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Dhangars of Maharashtra (though same as Dhangad community in other states), are repeatedly denied ST status. Ahead of 2014 Assembly elections, Centre had promised ST status to Dhangars. Pardhi or Takari tribe were tagged as criminal tribe by the British, through their notification in the Criminal Tribes Act, 1871. Though after Independence, they were denotified and named as nomadic tribe, they continue to be discriminated as thieves. The Maharashtra Government has recognised the backwardness of Lingayat community when it included 10 sub-castes of Lingayats into OBC category, but left out other sub-castes which are equally backward. Hence to ensure real integration and upliftment of members of above communities into society, I urge the Government to include Dhangars in Scheduled Tribes list, provide reservation to denotified Pardhi tribe, and accord OBC status to the entire Lingayat community, so that they are eligible for reservation in Government jobs' and education.

(xxvi) Compensation to farmers who suffered damage to their crops caused by stray and wild animals in Uttar Pradesh

श्री तेज प्रताप सिंह यादव (मैनपुरी): उत्तर प्रदेश के किसानों को आवारा पशुओं एवं जगली जानवरों की बहुत बड़ी समस्या से जूझना पड़ रहा है। ये जानवर हमारे किसानों की खेती को बर्बाद कर रहे हैं। छोटे किसान इस वजह से इस समस्या के चलते कर्ज व भुखमरी की ओर अग्रसर हैं। उत्तर प्रदेश में गौवंशों की। समस्या आगरा के एक किसान की मौत का कारण बन गयी है।

इटावा, मैनपुरी समेत पूरे उत्तर प्रदेश में गौवंशों से हुए फसलों के नुकसान से परेशान किसानों द्वारा स्कूल एवं अस्पताल में बंद किए जाने की खबरे हैं। इस समस्या की ओर प्रदेश सरकार का कोई ध्यान नहीं है और यदि किसान फसल की सुरक्षा के लिए कोई कदम उठाते हैं। तो पुलिस मुकदमा दर्ज करने की धमकी देती है। किसान कड़ाके की ठण्ड में रात भर जागकर अपनी फसल की सुरक्षा के लिए मजबूर है।

अतः मेरा सरकार से आग्रह है कि आवारा पशुओं एवं जगली जानवरों द्वारा नष्ट हुई फसलों के लिए उत्तर प्रदेश के किसानों को मुआवजा उपलब्ध कराने की व्यवस्था की जाए।

(xxvii) Need to declare Patna-Lalganj-Champaran road as 'Mahatma Gandhi Path'

श्री राजेश रंजन (मधेपुरा): प्राचीन भारत का पहला गणतंत्र वैशाली आज लगातार उपेक्षा का शिकार है। 84 देशों के लोग बुद्ध और महावीर को मानने वाले हैं। एक पर्यटक स्थल के तौर पर उसे आज तक विधिवत विकसित नहीं किया गया है। हालात ऐसे हैं कि यहां शौचालय की भी सुविधा पर्याप्त रूप से नहीं है। पूर्व में भी देश एवं विदेश से लोग वैशाली महोत्सव में आते रहे हैं। आज 2500 वर्ष पूर्व के खरौना पोखर अव्यवस्था एवं पर्यावरण के कारण विकास के इंतजार में है।साथ ही वैशाली से सटे 6 किमी मार्ग पर भारत के राष्ट्रपिता महात्मा गांधी पटना से लालगंज होते हुए चम्पारण जाने के क्रम में मुजफ्फरपुर जिला के पारु प्रखंड के कमालपुरा में रुके थे। उन्होंने वहीं गांधी स्वराज की स्थापना की थी। पटना से लालगंज होते हुए चम्पारण जाने वाली मार्ग को महात्मा गांधी पथ घोषित किया जाए।

12 25 hrs

INTERIM BUDGET, 2019-2020 – GENERAL DISCUSSION
DEMANDS FOR GRANTS ON ACCOUNT, 2019-2020
DEMANDS FOR SUPPLEMENTARY GRANTS, 2018-2019- Contd...

… (*Interruptions*)

माननीय अध्यक्ष: अब हम बजट लेते हैं।

I am requesting you to go to your seats. We are taking up the Interim Budget. Do not do something like that. Only two days are there. You please go. बाद में आप जाओ जनता के बीच में। No, this is not fair.

Mr. Veerappa Moily, do you want to speak or not?

… (*Interruptions*)

HON. SPEAKER: Now, Thambidurai Ji.

… (*Interruptions*)

HON. SPEAKER: Thambidurai Ji, do you not want to speak?

… (*Interruptions*)

HON. SPEAKER: You can change your seat.

… (*Interruptions*)

HON. SPEAKER: We are starting now the discussion on the Budget, please.

… (*Interruptions*)

SHRI MALLIKARJUN KHARGE (GULBARGA): One minute, please.

HON. SPEAKER: Yes, Kharge Ji, what is it?

12 26 hrs

At this stage, Shri S.P. Muddahanume Gowda and some other hon. Members went back to their seats.

SHRI MALLIKARJUN KHARGE : We want to participate in the discussion on the Budget. …(*Interruptions*)

HON. SPEAKER: But not like this.

SHRI MALLIKARJUN KHARGE : Mr. Veerappa Moily will speak. But now they are not accepting whatever we have said. They are not doing anything. They are not ready to discuss it and they are destroying the democracy. …(*Interruptions*) We will walk out.

12 26 hrs

At this stage, Shri Mallikarjun Kharge and some other hon. Members left the House.

… (*Interruptions*)

DR. M. THAMBIDURAI **(KARUR):** He wants to speak.

HON. SPEAKER: He wants to speak. I have taken his name. What to do? Veerappa Moily Ji does not want to speak.

So, you can start. After you, he will speak.

… (*Interruptions*)

HON. SPEAKER: You please go to your seats. Do not do that. What is all these things happening? This is not fair. Please go to your seats.

DR. M. THAMBIDURAI: Madam Speaker, on behalf of the AIADMK Party, I want to participate in the discussion on the Union Budget presented by the present Government. …(*Interruptions*)

Madam, in the so-called Interim Budget, they have announced many programmes which may be attractive. I am not denying that. …(*Interruptions*)

HON. SPEAKER: You can talk it up in the discussion on the Budget. Do not do like that. I am requesting you again and again. Now this matter will go before the *janta darbar,* and not here. No, it cannot be raised every now and then. Please go to your seats.

… (*Interruptions*)

HON. SPEAKER: You speak on the debate and in the debate, you can speak on all these issues but not like this. Please go to your seats. I am requesting you, do not disturb the Budget discussion in the House. Do not do that. Please go to your seats.

Yes, Thambidurai Ji.

DR. M. THAMBIDURAI : Although Madam, this Budget of 2019 is just an Interim Budget, it is significant since we are heading for elections. …(*Interruptions*)

HON. SPEAKER: You can raise the matter in your Budget speech. You can do that.

DR. M. THAMBIDURAI : This year's Budget is all the more significant since it is the chance to redeem the NDA Government's image before the people of India and undo the damage caused to the economy going through abrupt disruption by the virtue of demonetization and faulty implementation of the GST, and restore

the growth trajectory. Both these decisions adversely impacted the unorganised sectors of the economy and hampered the growth trajectory, thereby disturbing the livelihoods of several small and medium scale enterprises. …(*Interruptions*) I am going to raise certain points about your issues also. Please listen to me. I am going to speak on how this Budget is going to affect you and our State also. Therefore, why are you disturbing? Please listen to me. …(*Interruptions*)

However, the economy is slowly limping back to normalcy even as other vital parameters of our economy deserve some immediate consideration.

They have already submitted five Budgets. The period is over. They cannot announce popular programmes in the Interim Budget. If they had been so serious, they could have announced them in the last Budget itself, in the year 2018-19.

Now, announcement of these programmes is only meant for elections. It shows their election manifesto and not the Budget. They have announced all these things for elections. If they had been sincere, they would have announced it last year itself. What Telangana is asking, what Odisha is asking, what Andhra Pradesh or other States are asking, all these things should have been done earlier.

In this Interim Budget, they have come forward with certain programmes. I do not deny that they have not achieved anything. They have achieved certain things. For example, GDP growth rate has remained at 7 per cent. That is an improvement. Similarly, the average inflation rate has come down from 10.1 per cent to 4.56 per cent. FDI has also increased up to $239 billion. Even our status in business ranking has also improved.

Now, let us look at certain things and their impact on Indian economy. We are facing unemployment not only in Tamil Nadu but in Andhra Pradesh also. We are facing the problem of unemployment throughout the country. Whatever programmes they have set in five years could not solve this problem. I would like to know whether announcing welfare programmes in the Interim Budget would solve this problem. The present rate of unemployment at 6.1 per cent is the highest in the last 45 years. They have completed five years in the Government but the rate of unemployment is still very high. … (*Interruptions*)

HON. SPEAKER: Now, we have only three days left of this Session. I would request the hon. Members standing in the Well to go back to their seats.

… (*Interruptions*)

HON. SPEAKER: I do not know why you are not understanding it. Please go to your seat for my sake. Take part in Budget discussion and say whatever you want to say.

DR. M. THAMBIDURAI : Madam, as per the data, for 89,400 posts, around 2.3 crore people have applied. This shows how much unemployment is prevailing in this country. That is the thing especially the youths of this country are facing. After completing their studies, they are not able to get employment. It is a big problem.

Earlier in 2018-19 when Shri Arun Jaitley announced the Budget, he said that he was going to solve the unemployment problem. In his speech he listed several measures his Government would take to increase employment and create around 70 lakh jobs. But if you take the statistics, only 20 lakh formal jobs have been created. So, whatever steps the Government has taken up, they have failed to solve the unemployment problem. Therefore, in the Interim Budget also they

have missed the opportunity and could not come up with a permanent solution to the problem.

Now, let me come to the issue of agrarian crisis. We have discussed this problem several times in the House. Around 3 lakh farmers of Andhra Pradesh, Maharashtra and other States have committed suicide between 1995 and 2015. But the Government has not given proper attention to this problem. That is what they have missed. They said that they would double the income of farmers by 2022. I do not know what measures they have taken to increase the farmers' income.

One thing that they have done is that they have increased the Maximum Support Price (MSP) for different crops. They have fulfilled this part of their promise. I am not denying it. They have taken up certain measures. But, at the same time, they could not succeed in fulfilling certain promises.

Madam, India ranks second in the world in terms of food production. But the poverty is still prevailing in our country. Among the 119 countries, we are at 100th rank on the Global Hunger Index. Even though we are at second rank in terms of food production in the world, we could not solve the poverty problem in our country.

The Government has announced the *Pradhan Mantri Kisan Samman Nidhi Yojana* through which they would provide Rs.6000 per annum to each farmer. Madam, is the amount of Rs.6000 per annum enough? The farmers are facing a lot of problems and Rs.6000 per annum is not enough for them. I appreciate the intention of the Government that they want to help the farmers. But what they have given to farmers is just a token amount. They should have done it earlier. I

suggest that the amount should have been at least Rs.12000 per annum. Therefore, the amount that they have announced is not sufficient.

Madam, it does not cover the landless farmers and farm labourers also. They have not given any incentive to them. …(*Interruptions*)

First, I would like to talk about MGNREGS. When the Congress Government was there, they announced Rs. 45,000 crore for the scheme. Afterwards, the NDA Government increased it to Rs. 55,000 crore. Now, they have increased it to Rs. 60,000 crore. There is a problem in the implementation of the scheme. In the scheme, 60 per cent is the labour component and 40 per cent is the material component. The basic concept of the MGNREGS is to give employment to rural workers so that they are able to earn. When you are dividing the components in this way, it does not help them. When the Congress gave Rs. 45,000 crore, they gave it for the labour component only. You are giving Rs. 60,000 crore, but you have made 40 per cent material component also a part of it. As a result, the labour component has actually reduced. …(*Interruptions*)

Madam, let me tell the House what actually is happening. When we are going to the rural areas, the farmers are complaining that they are not able to get employment. What is happening is that the contractors are taking the work in the name of MGNREGS, taking 40 per cent material concept for constructing buildings etc. They are even misusing the farmers' job cards and putting the money into accounts and then, taking the money away. If you go to the rural area in 2019, after changing the policy, it is a failure. Most of the rural population, the farmers are suffering, especially the female farmers. They complain to us. When I go to villages, they are gheraoing and asking me what we are doing for them as

they are not able to get the employment. All the benefit is being taken away by the contractors and they are misusing it. The policy itself is wrong. Therefore, let this Government review it and see that we do whatever we had originally done for giving more work to the lady farmers. Actually, the ladies are doing the work of transplanting, weeding and harvesting, but this Government is telling them to construct buildings. They have not trained the rural labour to do this kind of a work. Therefore, they are not able to get employment in such conditions and are suffering. Due to the faulty policy of MGNREGS, it is facing failure in the rural areas. Also, the elections are coming. When we go to the rural areas, people are complaining to us and telling us what is happening. …(*Interruptions*)

Regarding sanitation, they have formulated the Swachh Bharat Scheme. I do not deny that it is a good scheme. …(*Interruptions*) They have said that they have made so many villages open defecation free by constructing toilets. Most of the toilets constructed in my constituency are one or two kilometres away from the village. How can the ladies use them? You have achieved the target. You are saying that you have achieved 98 per cent of your target, but the question is whether the toilets constructed are in a condition to be utilised. Though the Government gives such kind of figures under the Swachh Bharat Scheme, but I see it as an utter failure. The Government has to re-think about it. I do not accept the figures of 98 per cent achievement given by the bureaucrats because when I go to the villages as an elected man, I see that the people have really not benefited from this kind of a scheme.. …(*Interruptions*)

Afterwards, the expenditure on health should be 2.5 per cent of the gross domestic product by 2025. According to National Health Policy, currently only 1.3 per cent of the GDP, we are spending on health programme. …(*Interruptions*)

Madam, I am only going through certain points; I am not going into details and giving a detailed speech. If you take education, there is a drop of 2.7 percentage points, to 3.45 per cent in 2018-19 from 6.15 per cent in 2014-15. This shows that your budget allocation for education has also gone down. …(*Interruptions*)

Now, I come to the programme relating to the Scheduled Castes. Let me tell you what is happening and what the Government is doing after the 14th Finance Commission. Even though you have allocated more money to the State Government, you have your Budget under this head and asking the State Government to implement the programmes initiated by the Central Government so that they are not taken away. It is also getting affected that way. Most of the Scheduled Castes are also suffering a lot.

Now, let me come to minorities. The population of minorities is nearly 21 per cent. But if you go through the allocation, there is only 0.49 per cent allocation for Muslims and other minorities for their welfare programmes. You have to take it seriously and increase the allocation.

Our Government has come out with attractive slogans like Make in India, Made in India, etc. It is a good thing. We have to manufacture goods in India so that our economy develops. The intention of the Government is good. But what is actually happening on the ground? You are promoting Make in India initiative. But who is actually buying your products? We are importing most of the products,

especially from China. Indian market is filled with Chinese products. If you go to any hospital or restaurant, you will see all the furniture is of Chinese make only. Take the case of fireworks. Sivakasi, in our State, Tamil Nadu, is severely affected because of the import of fireworks from China. We are talking of Make in India and Made in India, but we are not talking of 'Buy Indian products'. Along with Make in India and Made in India, we have to promote 'Buy Indian' also. We have to buy Indian products. What initiative has the Government taken towards that objective? Have they banned all the Chinese products that come and encroach our market? If you take my constituency, Karur, the textile industry is completely closed. Mosquito nets are also produced there. But Bangladesh is dumping its products illegally in India and we are encouraging that. I represented this to the Minister many times telling him that in Karur the textile industry is closed and that is the situation we are facing. I represented many times but no action has been taken. Still, many products do come from China, Bangladesh and other countries into India. Our consumer goods industry has completely failed.

You may concentrate on corporates. You are telling us that you want defence products. I am not against it. Of course, you have to spend more on defence in order to strengthen our defence preparedness. I am for that. But what about the consumer goods industry? We cannot eat arms. That won't help. Therefore, you have to concentrate more on promoting MSME sector.

You have announced skill development programme. But you have to train the people so that our products become competitive. Quality must be there. Then only our people will purchase them. Also, you have to levy more tax on their products. You cannot allow China to dump their products in India. Otherwise, our

economy will collapse. Even though we may keep on saying that our GDP has increased by some percentage, our consumer goods industry is collapsing. Agricultural products are also suffering.

Let me now come to black money. What is the result of demonetisation? You might have had some ambitions. But I do not know what ambition you had to bring in demonetisation. You have withdrawn the circulation of Rs. 500 and Rs. 1,000 notes suddenly. The same amount of money has come back to the RBI now. Then, what have you achieved? The only thing that happened because of demonetisation was that, most of the small businesses are completely affected, especially in my constituency. There was no money circulation. The students were not able to pay their fees to their schools and colleges. Small businessmen were not able to run their business. Therefore, demonetisation, instead of being beneficial, has completely destroyed our informal sector. That is why people are opposing it. They have not achieved anything. You might have done something politically. I cannot understand those things.

The same is the case with the GST. Both the Congress and the BJP claim that it is their brainchild. But it is not a child at all. It is a useless measure because you have taken away the powers of the State Government.

When Congress came to rule, they took away most of the subjects from the Concurrent List. BJP is also doing the same thing. On this, there is no difference. You want to take away all the powers of the State Governments.…(*Interruptions*)

SHRI MALLIKARJUN KHARGE : This is an election speech.

DR. M. THAMBIDURAI: No. You are also making election speech. The election time has come.

The Interim Budget is an election manifesto of BJP. Everybody is crying. Why are Andhra Pradesh Members coming and shouting here? It is because they have no money. In regard to GST, all the money is with Central Government. During the time of Congress, they have not done it. Now, they are claiming that they have done it successfully. Now they are telling something….(*Interruptions*). Money is with the Central Government now. We have to come as beggars and request them. They are not releasing the money.

For example, Our Chief Minster has written letters so many times as to what are the demands that we are asking for. Nearly, Rs.10,000 crore we have to get from the Central Government. So, arrears are there. Our former hon. Chief Minister Jayalalitha Amma was alive then. She came with the proposal with a memorandum, and met the Prime Minister. I was along with Modiji at that time. Since that time, we have been asking them to release the money, but money is not being released.

If you take various Departments, GST compensation, you have to give Rs. 11060 crore to Tamil Nadu. Under Sarva Shiksha Abhiyan Scheme, we have to get Rs.2109 crore; under Rashtriya *Madhyamik* Shiksha Abhiyan Scheme, we have to get Rs.1092 crore; under Pradhan Mantri Awas Yojana, we have to get from Central Government Rs.487 crore; For grants for flood management, we have to get Rs.342 crore; under Free and Compulsory Education to Children Scheme, we have to get Rs.210 crore.

Like that, if we go on with the figures, we have to get Rs.10,000 crore arrears from various Departments of the Central Government. We are going on requesting for the same since that period till now. But we could not get any

money from Central Government. This is quasi federalism. Is it how we are going to succeed in this quasi federalism? Why are you not releasing our money?

You are telling us that you want to develop the States. Without money, how can we do that? When you have taken away all the powers with you, we are not able to get nearly Rs.12,772 crore that we have to get from the Central Government from various Ministries. We are not able to get it. This is the accusation that I am making.

Therefore, I am humbly requesting, Madam, through you, let the Central Government consider this thing and release the money which we require. In the same way, they have also not released the Goods and Service Tax compensation.

Madam, the 14th Finance Commission is claiming that they have allocated more money to the State Government. That is not a fact. As far as Tamil Nadu is concerned, it is the most affected. It is because of the 14th Finance Commission that we are not able to get the share. The percentage has gone down. At the same time, you are telling us that you have increased the allocation. But you have reduced the allocation to all the Central Government schemes. In that way, the State Government of Tamil Nadu and also the other States were affected because of the 14th Finance Commission.

There is the same problem in the 15th Finance Commission also. You are going to take 1971 as base year for giving the allocation. Tamil Nadu has succeeded in controlling the population. In this regard, we are a pioneer in the country. But if you are taking the population of 1971and you are bringing some other things, definitely all the States will be affected.

During Vajpayee period, when delimitation exercise started, the population of 1971 was taken, but not any other period. …(*Interruptions*)

HON. SPEAKER: Nothing will go on record.

…(Interruptions)… *

DR. M. THAMBIDURAI : Madam, I want to make one more important point. …(*Interruptions*) This august House is well aware that Tamil Nadu has been witnessing several cyclones such as Cyclone Phailin, Cyclone Vardah and Cyclone Ockhi over the last three years. …(*Interruptions*) We have brought this to the notice of the hon. Prime Minister in order to ensure that we are provided money for it, but we could not get the same. …(*Interruptions*) This is the problem that we are facing. …(*Interruptions*)

Now, Cyclone Gaja has affected my Constituency and we have represented to the Central Government, but we could not get any money for it. …(*Interruptions*) These are the grievances that we are having in it. …(*Interruptions*) The Government may be having good intentions with their programmes, but as regards its implementation, they could not succeed and we could not get anything from them. …(*Interruptions*)

Most of the Members talk about MPLADS. …(*Interruptions*) I am telling about the MPLAD Scheme. …(*Interruptions*) Madam, I am requesting them. …(*Interruptions*)

HON. SPEAKER: No, you do not have to request them.

…(*Interruptions*)

* Not recorded.

DR. M. THAMBIDURAI : Madam, I am talking about the MPLAD Scheme. …(*Interruptions*) We have given the demand to kindly increase the MPLAD Funds. …(*Interruptions*) Mr. Pranab Mukherjee, when he was the Finance Minister, had enhanced the MPLAD Funds. The present Government has announced *Bharat Ratna* to our former Finance Minister and former President. …(*Interruptions*) All that he has done at that time is a good thing, but the present Government is not doing anything to increase it in spite of representations of all MPs who have signed it and given it to the Prime Minister and the Finance Minister. …(*Interruptions*)

I am the Chairman of that Committee and I am ashamed to continue as the Chairman of the MPLADS Committee. In spite of so many Members requesting for it, the Government has not yielded to that request. …(*Interruptions*) You are giving *Bharat Ratna* to Mr. Pranab Mukherjee who helped the MPLAD Scheme at that time, but the present Government is not doing it. …(*Interruptions*) This is another problem being faced by us. …(*Interruptions*) When we, the elected Members of Parliament, are having faith in the Government and voting for it, but the Government is not having faith in the MPs. …(*Interruptions*) This is the anomaly that we are facing. …(*Interruptions*) They are thinking that MPs are not properly using the MPLAD Funds. …(*Interruptions*) Is it a fact? …(*Interruptions*) All of us know that most of the MPs are spending their MPLAD Funds, and the aspirations of the people are genuinely fulfilled, but this Government is not heeding to that request. …(*Interruptions*) Hence, I am telling you about it. …(*Interruptions*)

I do not want to speak for too long because our brothers are raising their grievance and it is very difficult for me to speak. …(*Interruptions*) Therefore, I once again request the Central Government that whatever we have demanded right from the time of Late Amma and also by our present Chief Minister, Mr. Palanisamy, namely, nearly Rs. 12,000 crore that we have to get from the Central Government be released; as also the GST arrears of Rs. 5,000 crore that they have to give; and also for Cyclone Phailin, Cyclone Vardha and Cyclone Gaja we have requested Rs. 15,000 crore, which has not been released yet. …(*Interruptions*)

I would request the Central Government to consider our request and see that the federal system of our country succeeds. …(*Interruptions*) Our Prime Minister talks about cooperative federalism, but if they sincerely want to implement cooperative federalism, then they have to respect the feelings of the State Governments and their rights. …(*Interruptions*) This is what we are requesting. . …(*Interruptions*)

Once again, I am insisting that the Central Government has asked Karnataka to prepare a DPR for the Mekedatu Project. …(*Interruptions*) If they construct Mekedatu, then the whole economy of Tamil Nadu will be affected. …(*Interruptions*) Therefore, I am once again requesting our Central Government to withdraw preparation of DPR for the Mekedatu Project by the Karnataka Government. …(*Interruptions*) Similar is the case with regard to the Mullaperiyar Dam also. …(*Interruptions*) There are so many issues that are affecting our economy. …(*Interruptions*) So, it is high time to request the Central Government to reconsider all these things to help the Tamil Nadu people. …(*Interruptions*) The

Tamil Nadu people who always want India to be 'one' and a strong country, but at the same time Tamil Nadu must also become strong with regard to economy, etc. …(*Interruptions*) So, they have to respect the feelings of Tamil Nadu. . …(*Interruptions*) I would once again request them to reconsider all these things. …(*Interruptions*)

Madam, thank you very much for giving me the opportunity to speak. …(*Interruptions*)

HON. SPEAKER: The next speaker is Shri M. Veerappa Moily.

… (*Interruptions*)

HON. SPEAKER: I am once again requesting all of you to go back to your seats.

… (*Interruptions*)

SHRI M. VEERAPPA MOILY (CHIKKABALLAPUR): Thank you, Madam, for the opportunity to speak on this Interim Budget. …(*Interruptions*) The Interim Budget is presented by an Interim Finance Minister. …(*Interruptions*) It is a bizarre picture, which is before this country. …(*Interruptions*) It can also be considered as a 'Report Card' of governance of the last five years of this Government. …(*Interruptions*)

I would like to come to the details. …(*Interruptions*)

One sector which is quite relevant today is the defence sector. There is an enhanced allocation of two per cent from the last year's Budget on defence, that is, from Rs.2,95,511 crore to Rs.3 lakh crore. This is a paltry increase. You know what is happening today in the defence sector. The scandal of Rafale has become a household scandal. One by one, day by day, this Rafale deal has become murkier and murkier. New things are coming out. Here is a Prime Minister who said, "I will not eat; I will not allow others also to eat. A very austere Prime Minister! What has happened? What has he done?

I was just thinking about the Lokpal Bill, which was drafted, enacted during the UPA-II regime. There was a big revolution. Society after society was involved in this revolution. The other day, Shri Anna Hazare was "saying that because of his social movement on Lokpal Bill, this BJP Government at the Centre has come to power – on fight against corruption or whatever, and also the Delhi Government, which is a product of his movement. Now, he regrets for it because he thinks that both the Central Government and also the State Government of Delhi have let him down.

Our leader, Shri Rahul Gandhi has taken up this matter. He was analysing one by one. Of course, we have read last week only a news item in *The Hindu* newspaper. It had disclosed that the Defence Secretary himself, along with his Joint Secretary and other officers, telling to the country that no parallel negotiations should go on. `Parallel negotiations' with whom? It is with one of his own favourite entrepreneurs; he takes him along with him to the negotiation table. This has never happened at any point of time. Negotiations with the Dassault Company and the HAL Chief and the Air Force Chief were held a couple of days earlier at Bengaluru. It was found that the HAL is competent.

Madam Speaker, when the UPA Left, we have left a cash rich company like HAL, a public sector undertaking. In these five years, what has happened? All the works have been taken away; employees are idle; machinery is rusting. HAL is the most important public sector company, which is the only manufacturing company for the aviation sector. Now, one by one it is hammered down by the Defence Minister and the Government of India by saying that it has no capacity. Now, there is no money for paying salaries. It was a cash rich company. What has happened to this company?

Now, I come to Rafale. We are not against purchase of Rafale or any gun. But the question is this. You cannot deprive the public sector like the HAL, which has a 70-year expertise. This Government's own Law Ministry says that there should be a sovereign guarantee.

13 00 hrs

It cannot be done. There should be an escrow account.

Now, we find today that the Government of the day waived anti-corruption clauses in Rafale deal. Even the Financial Adviser's recommendation that there should be an escrow account after PMO forced a waiver of sovereign or bank guarantee was overruled. If anybody has to be held guilty in this Rafale deal, it is PM and PM alone. It is crystal clear. All those conditions in box 1 have been done away with. That is why I was just thinking as to why this Government is not implementing the Lokpal Bill. Now it is crystal clear because if that was to be implemented, perhaps, the present PM would have been the no. 1 accused in that case. That is why he is afraid. That is why there is no JPC also. The JPC is an investigating agency; no other committee, no other commission or even Vigilance Commission cannot get into this.

Today, he can escape but I do not think that tomorrow, in the days to come, he can escape. To get over this kind of guilty consciousness, he is trying to put the ED cases and CBI cases against everyone. He thinks that he has broad shoulders and makes all these cases against everybody, but once the bullet of corruption hits, even his broadest shoulders cannot bear it. You remember it. Only the future will say this. As far as the defence subject is concerned, these people think that they are the Avatar of patriotism of this country. This is part of the Budget. Is it not the part of the Budget?

You know what, the Defence capital allocation is running flat today. They say that they are equipping the Air Force, they are equipping the Army Men, the Navy and everybody but if you see the Defence capital allocations now in 2018-

19, it is only 2.84 per cent as against 23.38 per cent of the UPA-I regime. It is going down day by day. Even in 2010-11, in the UPA-II regime, it was 18.98 per cent.

SHRI MALLIKARJUN KHARGE : He is going to make a strong army.

SHRI M. VEERAPPA MOILY : He is going to make a strong army. This is corruption. Where is the money going? Is it going for the elections, is it going into the coffer of the ruling party or in purchasing the MLAs, throw the duly elected governments? This is how it is being misused. The Defence Modernisation Budget is zero. Sometimes, our leader calls GST a 'Gabbar Singh Tax' which has a big hold even on the defence purchases. I can analyse the figures one by one. Even the bigger blow came in July 2017 when the Goods and Services Tax was levied on defence equipment components. They have not left any sector. In Defence, they say that they are the greater patriots, they have done the surgical strike as if nothing had been done at any point of time. There is a Vaitarani River, when you are condemned to reach hell, you will have to cross Vaitarani River and go to hell.

I think that is where the people who deal with this wholesale corruption are. Whether it is defence or anything, they do not spare anybody. They do not even bother about the integrity of the country. That is how the party which was born 15 or 20 years back can afford to have the biggest, palatial buildings as party offices in every District Headquarters including Delhi. And they do not make money! They do not have any funding and without corruption they think this is all done! This is the money that has flown into the Vaitarani River and they take away that money. This is not corruption!

I want to bring to fore some of the ways as to how they manipulate things. One is manufacturing the statistics. The National Statistical Commission has been headed by the greatest economists since 2006. They were all statisticians of reputation. …*(Interruptions)* Of course, you do not understand anything except this Vaitarani river.

In 2006, the National Statistical Commission was first headed by Prof. Suresh Tendulkar, one of the greatest economists. The second term was of Prof. Radhakrishna, again a great economist. Then it was headed by Dr. Pronab Sen who was a great economist. The fourth term was of Dr. R.B. Burman, a former Executive Director of RBI. His term ended in 2018. However, replacement of the Chairman and four outside members is not done till today. One ex-officio member, the CEO of NITI Aayog, is only a PR man of the Government. Shri Amitabh Kant is only a PR man of the Government. He never attended any important meeting of the National Statistical Commission. Shri Mohanan is the acting Chairman.

As for employment data, it is carefully designed. This is the process designed by the best statisticians in the country. Data is fully comparable to earlier surveys. The NSC was asked to give quarterly estimates for urban areas. The entire survey and its implementation was overseen by a Standing Committee which is overseen by Prof. S.T. Mukherjee, a well-known statistician and earlier a professor of Calcutta University.

The Standing Committee had leading labour economists. The data and the report have been examined by the Standing Committee and have been approved. Subsequent to that, it has been approved by the National Statistical Commission.

Shri Mohanan was heading this. He has also come out. After he approved it, after the National Statistical Commission approved it, that is final, that is the end of the matter. It is not a draft report. Let us make it very clear. It is a final report. That final report has been tampered with. It was not published. When you tamper with it, I think you will have to be hauled up under the Indian Penal Code. This is another offence which will wait for your prosecution. You have totally fudged it. How could you? The Government has fudged it. It is very clear. Let them come out and say that they have not fudged it.

The Jobs Report cannot be called a draft. This is what the Acting Chairman Mohanan said. It was final once he approved it and there is no option left to tamper with it, or change it, or alter it. An outside agency like NITI Aayog, which is a political body, cannot interfere with this. This is the opinion of every politician.

The clear report is that if GDP as on today is 7.5 per cent, can it be 7.5 per cent without creating jobs? According to the latest NSSO estimates, which have not been made public yet, the country's unemployment rate stood at a 45 year high of 6.1 per cent during 2017-18.

They said that everything, even '*pakoda* making' is creating jobs. This is how they can twist at any time. This unpublished survey shows that joblessness was higher in urban areas i.e., 7.8 per cent than the rural parts and that more people were withdrawing from the work force, as a result labour force participation stood at the lowest level ever possible today. There is a job crisis which they are not prepared to accept.

The unemployment rate amongst the educated youth went up profoundly in 2017-18 as compared to the previous years. Just to show the achievement of

UPA-I and UPA-II, they fudged the accounts, they questioned the credibility of the GDP. I must tell you that it is not the question of raising the fingers on the GDP achieved by the UPA-I and UPA-II, they are actually raising the fingers on the economy of this country in the eyes of the international bodies and agencies. This is a sin – fudging the documents. According to the CMIE, which is a known credible agency, they did their upward revision without any basis.

In November 2018, fiscal deficit already hit Rs. 7.17 trillion which is much higher than this year's projection of Rs. 6.34 trillion. The CMIE estimates this year's fiscal deficit of Rs. 7.4 trillion, i.e. 4 per cent of GDP. This is on record. Just see the Budget speech as against this. Moody, another credit rating agency describes India's fiscal slippage as credit negative.

They say about the WTO. WTO has nothing to do with this. They do not make an assessment of GDP. Given the uncertainty about GDP figures used by the Government, it raises a question. …(*Interruptions*)

I am coming back to your question also. I am supporting you. I will come back to that. …(*Interruptions*)

Foreigners have dumped over Rs.222 billion in sovereign debt in the last 13 months. You are totally debt ridden. We have seen the Budget. This Government denied the legitimate legislative support given for giving a special status to Andhra Pradesh which is incorporated in the States Reorganisation Act passed by this Parliament and also by the then Prime Minister. They have scant regard for the Prime Minister's Office; they have scant regard for the Parliament and consequently, they have scant regard to the Constitution of India. They failed to do it.

Definitely, we stand with you. Our Congress Party stands with you and our leader Sonia*ji* has given a concrete promise that we will implement it if not today, we will implement it tomorrow. I do not think that this Government can be relied upon. They have least reliance scale. We cannot depend upon that. They believe on Reliance. They do not have reliance on the Parliament; they do not have reliance on the sovereignty of this country or integrity of the country. Their integrity lies in relying upon the Reliance.

As far as demonetisation is concerned, about 2 per cent of our GDP, that is about Rs.2 lakh crore is lost. It should have been otherwise with the people. They just knocked it away. Industrial output and the MSMEs, they all suffered a loss. Even till today, they could not recover themselves. The money was taken away due to which 90 per cent of the MSMEs suffered, as a result, 60 per cent of the employment has suffered. Migrated labours have been left high and dry as orphans – the greatest sin committed by this present Government. They will repay for this kind of a sin committed against those people and orphans. People have been thrown out from the jobs.

People have been thrown out of jobs. These are all accumulating sins after sins. The entire money which they suspended has come back now. Only 0.11 per cent has not come back. You take any programme; the GDP was halted. For example, during the period 2014-17 the average rate of growth of agriculture declined. It is almost half of what was achieved by the UPA Government. It is all based on statistics. They don't believe in statistics. In 2017-18, it stood at 2.1 per cent, the lowest growth rate in agriculture, as opposed to 4.9 per cent in the preceding year 2016-17.

In the PM Kisan Samman Nidhi Yojana, that is the minimum income transfer scheme, Rs. 75,000 crore have been allocated for 2019-20. The farmers came to Delhi and protested. They asked, "When will *achche din* come to farmers?" You can waive the loan but what is this Rs. 6,000 given to them? This amounts to Rs. 3.33 per person per day for an average household of five. It is a big achievement. In the MGNREGA programme which was implemented by the UPA-I and UPA-II governments, the wage was Rs. 225 per day and if five people came, they would get Rs. 225 x 5, whereas giving Rs. 3 is a big money transfer. The UPA-I and UPA-II governments waived off loans worth Rs. 72,000 crore of 13 crore farmers in this country. These loans were from nationalised banks as also from the cooperative sector. The entire money was repaid by the Government to the banks including the cooperative banks within three months. We did not keep it pending. But what has happened now? The annual indebtedness of farmers stands at Rs. 47,000 crore and the provision for the MGNREGA is also reduced. Agricultural growth and productivity have been declining without any alternate source of income for farmers. The Government has not addressed this serious problem.

As for PM Fasal Bima Yojana, it was examined by our Standing Committee on Finance. A windfall gain of Rs. 3,000 crore for private players was paid. This includes Reliance; they have an insurance company. As per the annual report of the Insurance Regulatory and Development Authority of India, an amount of Rs. 11,906 crore was collected by 11 private sector insurers whereas they faced claims of only Rs. 8,832 crore. About four and half thousand crores of rupees were blocked away in the name of PM. There is no insurance; there is only PM. In

the name of PM, they just locked away that amount. It is insurance for the insurance companies, and also political insurance for the PM. Do you think that the money for the party is coming from somewhere else? This is direct benefit scheme for the ruling party.

In July 2015, Pradhan Mantri Krishi Sinchayee Yojana announced with an outlay of only Rs. 50,000 crore for irrigation projects. None of the irrigation projects have been taken up. As far as rural development is concerned, funding up of employment guarantee scheme saw a decrease of 1.7 per cent. It should have increased. It is a demand-driven programme.

It is not an allocation. It is the demand of the farmers and the landless labourers. For the entire country, Rs.60,000 crore is overdue both on the labour component and the material component. This is the basic problem.

SHRI BHARTRUHARI MAHTAB (CUTTACK): It cannot be Rs.60,000 crore.

SHRI M. VEERAPPA MOILY : I may tell you that in the last 45 days, I reviewed it in my own constituency, not even a single payment towards labour has been made by them. Karnataka's due itself is about Rs.7,000 crore. The other day all the MPs called on the Minister and he promised that he will provide money in the Supplementary Budget. Not even a single paisa has been provided. We are facing severe drought. Out of 176 *talukas*, 162 *talukas* have been declared as drought-affected. The same is the case with Andhra Pradesh. There is 4.5 per cent reduction in the allocation.

On the women and children welfare, only 1.04 per cent of the total Union Budget has been spent in 2019-20. The Government had provided Rs.29,164 crore but they could spend only 1.04 per cent of it. I think, Madam, Speaker

should be concerned about it. They do not even care about the women. They have even reduced the allocation under the *Nirbhaya* Scheme. I have culled out all this just for the benefit of Madam. *Rashtriya Mahila Kosh* also has a paltry sum of Rs.1 lakh.

श्री निशिकान्त दुबे (गोड्डा): यह अंतरिम बजट है।...(व्यवधान)

SHRI M. VEERAPPA MOILY : No, this is the sample of what you are going to do. If it is an Interim Budget...(*Interruptions*) I think the impression is that this is the end of your journey. You are not coming back because if the *mahilas* start cursing you, you will never come back. *Rashtriya Mahila Kosh* has got just a paltry sum of Rs.1 lakh. It is a micro-finance project. There are lakhs and lakhs of Self-Help Projects for which you are providing money. *Pradhan Mantri Matru Vandana Yojana* has seen a 50 per cent cut. Women will definitely curse you. You are slashing the funds from Rs.2004 crore in 2018-19 to Rs.1,200 crore. This is what you are going to do. ...(*Interruptions*)

श्री निशिकान्त दुबे : यह केवल जून तक का बजट है।...(व्यवधान)

SHRI M. VEERAPPA MOILY : No, if it is...* I will resign from my post. All figures are from your own Budget document. You can speak on anything else but not on the Budget. Of course, you do not believe in the sanctity of the Budget. I cannot blame you....(*Interruptions*) This is from your Budget. I will come back to you.

The fund for women's helpline has been reduced from Rs.28.8 crore to Rs.17.78 crore. There has been a reduction of 38 per cent. Wherever women are concerned, there is a cut everywhere. Support of training and employment programme for women has seen a reduction in the allocation from Rs.40 crore to

* Not recorded.

Rs. 5 crore. This means to say that there has been nearly 99 per cent cut on all the women programmes. They have no faith in their own mothers, forget about others. Also, no faith in wives, if there are any wives, because some people may not have wives.

There has been no change in the allocation to the Nirbhaya Fund. Definitely, UPA-II came out with the Nirbhaya Fund. It stands at Rs.500 crore which is a mere 13.8 per cent of the total corpus of Rs.3,600 crore.

As regards allocation for Beti Bachao Beti Padao, it is only a slogan. It must be noted that most of the funds are diverted towards advertisement. This is not Beti Bachao Beti Padao but this only PM *bachao*. In 2018-19, out of Rs. 280 crore which were allocated, Rs.70.63 crore were released to the States and districts and Rs.155.71 crore were spent on media activity. So, this is all PM *bachao*. They have faith in some chosen media and chosen channels. It is all because they need to prove that this is a clean Government. When they are not clean, they need more advertisements. This means 55 per cent amount was spent on media activity out of this allocation and 20 per cent of the funds have not even been spent. So, they have not spent any money at all.

As regards social justice and empowerment, they speak much about it and about TSP programme. There is a model available in Karnataka. We do it according to the population of the State. It is mandated by a legislation. Our hon. Members have been raising this issue again and again. You have to make allocation based on population and you have to make a legislation for that. But you have not brought any legislation, forget about allocation, because you have no faith in this programme. Your justice is the only justice. Social justice is

foreign to your Party and your theme. A paltry sum of Rs.50 crore from Rs.7550 crore to Rs.7080 crore were given on this.

I think for the first time after 80 years, there was a survey because only the Britishers had done this. A caste survey was ordered to identify the backward classes. It was ordered by UPA-II. That report is not out. In fact, the report has been sent back for reconsideration. That means they do not want to identify people whom social justice will have to be given. Their highest priorities are advertisements and Rafale.

As regards allocation for Post Matric Scholarship, again it has been reduced to 50 per cent. …(*Interruptions*). Venugopal Ji, you will appreciate the logic. All this money has to be saved and given to Reliance or Rafale. This is what is being done. The Post Matric Scholarship for SCs are at a three-year low. You forget about increase.

The participation of under-privileged, SCs, STs and OBCs of the society in the PMMY Programme is 50 per cent in terms of number of loan accounts but just 34 per cent in terms of loan amount sanctioned. So, there is only 18 per cent participation. The minority category of borrowers accounted for 11 per cent and 10 per cent respectively in terms of number of accounts. Of course, in minorities, they have no faith at all. As regards other OBC which you claim to be their supporters, there is only slogan support.

As regards health and Ayushman Bharat, while reviewing it, we asked about its progress. There is zero progress. …(*Interruptions*).

The State of Karnataka has been allocated a sum of Rs. 200 crore under the *Ayushman Bharat* scheme. I think, the *Arogya Bhagya* Scheme announced by

the Government of Karnataka is 100 per cent better than the *Ayushman Bharat* scheme. The *Ayushman Bharat* scheme is meant to be highlighted only in speeches and for making tall claims. I think, the principle of diminishing returns has started in all sectors as far as this Government is concerned. …(*Interruptions*) This Government announced setting up of four new AIIMS, followed by seven more in 2015, but none of these have become functional.

HON. SPEAKER: Shri Moily, you have already consumed the time allotted to your Party. You may now conclude your speech.

SHRI M. VEERAPPA MOILY : Madam Speaker, I was not conscious of it. I will be concluding soon.

On Swachh Bharat, hon. Member, who was supposed to be our friend but has become the friend of the present Government, has spoken about it …(*Interruptions*) He personally is not like that. The same is the position with respect to MSME and all other things.

Madam, I would like to refer to Mudra. If I do not speak on the performance of the Mudra, then I would be doing a great disservice to the youth of this country. If this Government was so enamoured by this concept of Mudra, then why did the youth of this country apply for around 65000 jobs advertised by the Railways last year? The Government claimed that Mudra is being given to the youth of this country. CMI wrote about this stagnation in employment which saw a fall in total employment in 2017-18 to 41.5 per cent from 42.59 per cent 2016-17. This is the achievement of this Government.

HON. SPEAKER: You may conclude now. There are other speakers also from your party.

SHRI M. VEERAPPA MOILY : Madam, I am concluding. As far as Mudra is concerned, the annual report also says that no money was available and at last 40 per cent of the Mudra funds are lying idle. The hon. Prime Minister dealt with it in very big detail. …(*Interruptions*) Where is Mudra? Most of the funds out of Mudra has already become NPAs. As reported by Public Sector Banks and PSPs, total Non-Performing Assets has increased from Rs. 2 lakh crore to Rs. 12 lakh crore during the last five years. If this Government is given another five years, the banks would be totally liquidated. …(*Interruptions*) You are my neighbour and if you want you can always discuss about it …(*Interruptions*)

Madam Speaker, I do not want to deal with employment and skill development since this has already been dealt with. I have already talked about Defence and *Pradhan Mantri Samoyogik Karikram* also. There is nothing to talk about labour programmes. As far as investment is concerned, the record of this Government is dismal. This Government claims that it has created NCLT. But the fact is that when I was the Corporate Affairs Minister we created CSR Fund and NCLT, to dispose of the cases, and it was created by the Company Law passed during that time. How are they operating now? In respect of many loans, 90 per cent of haircut is given. I am saying this with a sense of total authority. We examined a number of these cases. We also have given a report on this from the Standing Committee of Finance.

On Human Index Capital, I was surprised to find that India currently ranked at 115 out of 157 nations, China being 46, Indonesia 87 and Malaysia is ranked at 55.

According to the Index scores from the Report, 'A child born in India is likely to be only 44 per cent productive, when she/he grows up, if he receives adequate education." The World Bank's Human Capital Index has given a clear picture. They are not prepared. They have rejected it. The Government of India has rejected it. They quote WTO's Report for any other thing and when it comes to World Bank's Human Capital Index, they reject it.…(*Interruptions*)

HON. SPEAKER: Please conclude now.

SHRI M. VEERAPPA MOILY : Madam, I am concluding.

Now, I am talking about refineries. How many refineries did we start? From 150 MMTPA, we raised it to 250 MMTPA, almost double. Even the Barmer Refinery in Rajasthan, which we started, they just stopped it. They restarted it only about five months ago. They have no record of creating even a single MMTPA capacity in the refineries. Even the Direct Benefit Transfer (DBT) scheme, which they call it by new name 'Ujjwala', was created by us. The change of name is their culture. The Bangalore Gas Pipeline of 1,400 kilometres from Dabhol to Bangalore, with a spending of Rs. 5000 crore, was constructed in UPA – II regime within eight months of time. We had constructed, during UPA regime, 33,000 kilometres of gas pipelines. How much are they utilising it? They are not doing it. Even the Kochi LNG Terminal was created by UPA. EGoM brought succour to Power Sector. The guideline for allocation and supply of domestic CNG was issued by us and this scheme was expanded also by us and we did many other things. Expanding of refining capacity and setting up of downstream projects were started and completed by the Congress Party. The diesel prices were partially deregulated. Cap on subsidised LPG cylinders was raised from six

to nine. They are good at manufacturing news; good at manufacturing their progress. They are good at only … * and web of … * If anybody is to be given Noble Prize, it is to be given to them for the web of …*(Interruptions)*… *.

Sardar Vallabhai Patel wrote a letter after the assassination of Mahatma Gandhi in 1948. …(*Interruptions*) Let them digest this. …(*Interruptions*) You please digest this. …(*Interruptions*) Sardar Vallabhai Patel, after the assassination of Mahatma Gandhi, wrote a letter after banning Sangha in 1948. This is what he said and I quote: "All their speeches are filled up with communal poison. As a final result of the poison, the country has to suffer the sacrifice of the invaluable life of Gandhiji." It was liberal minded Jawaharlal Nehru who said that let us not put the ban on RSS. If Jawaharlal Nehru had not to come into picture, perhaps, you would not be existing today politically. …(*Interruptions*) We are Congress, and Jawaharlal Nehru has always been liberal. …(*Interruptions*) Unfortunately, you do not know the history. …(*Interruptions*) How many more lives do we have to sacrifice? …(*Interruptions*) I am just concluding. …(*Interruptions*)

HON. SPEAKER: You have already taken the whole time.

…(*Interruptions*)

SHRI M. VEERAPPA MOILY : Today morning, I was reading the 16th Chapter of Bhagavad Gita. I read each one chapter every day. I found that this is more important:

"अहिंसा सत्यमक्रोधस्याग: शान्तिरैपशुनम् ।
दया भूतेष्वलोलुप्त्वं मार्दवं ह्रीरचापलम् ॥"

* Not recorded.

This talks about non-violence, truth, containing anger, making sacrifice and how to keep the conscience peaceful.

Then, this is important.

तेज: क्षमा धृति शौचमद्रोहो नातिमानिता।

भवन्ति सम्पदं दैवीमभिजातस्य ॥

It says that we should not talk ill of others and if somebody says, 'I am great' and feels proud of himself, then he is not a person with *deivagunasampanna.*

This is the last one which I want to quote from Bhagwat Gita.

दम्भो दर्पोभिमानश्च क्रोध: पारुष्यमेव च।

अज्ञानं जाभिजातस्य पार्थ सम्पदमासुरीम् ॥

Khargeji quoted Basavanna. How can they understand that? I thought that they would understand at least if I quote Bhagwat Gita. At least, let them read Bhagwat Gita.

The last point which I would like to make is this. This is an important one.

HON. SPEAKER: You have already taken the whole time allotted to your party and so, nobody else can speak from your party.

SHRI M. VEERAPPA MOILY : Madam, this is really my last point. I am just concluding now. …(*Interruptions*)

You do not read Bhagwat Gita. That is why you are not able to understand. I read it every day and that is why I understand. I have written not one, but three epic poems, *Mahakavyam*. You should understand that. …(*Interruptions*)

I will tell you what it is. In the end, I have a point to make. This is what I am hanging on my office wall and this is a quotation of Mahatma Gandhi. Mahatma Gandhi said:

"First, they ignore you,

Then they laugh at you,

Then they fight you,

Then you win."

This is what Rahul Gandhi has done and he wins. You can insult him in whatever way you want. Ultimately, Rafale will fail, Rahul will win. This is what I want to say. Thank you.

नागर विमानन मंत्रालय में राज्य मंत्री (श्री जयंत सिन्हा): माननीय अध्यक्ष महोदया, सर्वप्रथम मैं अपनी पार्टी, माननीय प्रधानमंत्री जी और माननीय वित्त मंत्री जी को धन्यवाद देना चाहता हूँ कि उन्होंने मुझे इस बजट पर बोलने का मौका दिया है। …(*Interruptions*)

HON. SPEAKER: Please go to your seats. Do not disturb him like this.

… (*Interruptions*)

HON. SPEAKER: Please go to your seats. This is not fair.

… (*Interruptions*)

श्री जयंत सिन्हा: वर्ष 2014 से हम लोग बजट प्रस्तुत कर रहे हैं, जनता के सामने रख रहे हैं। हमारी सरकार का मूल मंत्र रहा है- 'सबका साथ, सबका विकास'। इसे हम लोगों ने हर बजट के द्वारा दर्शाया है। माननीय वित्त मंत्री श्री पीयूष गोयल जी ने जो बजट प्रस्तुत किया है, मैं सभी माननीय सदस्यों से कहना चाहता हूँ कि हमारे अभी तक के जितने बजट थे, वे सोना थे और यह जो बजट है, वह 'सोने पे सुहागा' बजट है। …(*Interruptions*)

HON. SPEAKER: Please go to your seats.

… (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 2.15 p.m.

13 44 hrs

The Lok Sabha then adjourned till Fifteen Minutes past Fourteen of the Clock.

———————

14 20 hrs

The Lok Sabha re-assembled at Twenty Minutes past Fourteen of the Clock.

(**HON. DEPUTY SPEAKER** *in the Chair*)

INTERIM BUDGET, 2019-2020 – GENERAL DISCUSSION
DEMANDS FOR GRANTS ON ACCOUNT, 2019-2020
DEMANDS FOR SUPPLEMENTARY GRANTS, 2018-20190-Contd..

HON. DEPUTY SPEAKER: I want to inform the hon. Members that we are going to finish the debate today and the whole thing will be over today. Therefore, the Members who are interested to lay their written speeches, can lay them on the Table. That will be also accepted. Therefore, I would request that any Member who is interested to lay his or her speech can do so. It will be treated as a part of the proceedings. That will be allowed. Thank you.

नागर विमानन मंत्रालय में राज्य मंत्री (श्री जयंत सिन्हा): उपाध्यक्ष महोदय जी, मैं लंच ब्रेक के पहले कह रहा था कि जो हमारा मूल मंत्र रहा है, 'सबका साथ, सबका विकास', वह हम लोगों ने एक-एक बजट में दर्शाया है। ये सब जो बजट थे, उन्हें मैं सोना समझता हूं और ये जो इंटेरिम बजट है, इसे मैं सोने पे सुहागा समझता हूं। आज मुझे हर्ष हो रहा है और गर्व भी हो रहा है कि आज पंडित दीनदयाल उपाध्याय जी की पुण्यतिथि है और इस पुण्यतिथि पर मैं अपने बजट के बारे में प्रस्तुत करना चाहता हूं, उसके द्वारा दर्शाना चाहता हूं कि हमारी पार्टी की जो विचारधारा है, जो सिद्धांत हैं, जो माननीय पंडित दीनदयाल उपाध्याय जी, ने हमें मार्गदर्शन दिया है, उस मार्गदर्शन को हम लोगों ने पूरे तरीके से अपनाया है। हर बजट के द्वारा और इस बजट के द्वारा भी हम लोग बहुत ही सुंदर तरीके से इसे आगे ले गए हैं। …(व्यवधान) अंतिम व्यक्ति का उदय, जैसे माननीय सदस्य जी बता रहे हैं।

उपाध्यक्ष महोदय, हर बजट को अगर हम समझने की कोशिश करें तो उसके दो पहलू होते हैं। एक पहलू होता है, जिसको अभी विस्तार से माननीय वीरप्पा मोइली जी ने पेश करने की कोशिश की, नुक्ता चीनी था, लेकिन पेश करने की कोशिश की। उन्होंने आंकड़ों की खेती की, उन्होंने बहुत सारे

आंकड़े पेश किए, लेकिन बजट का वह सिर्फ एक पहलू होता है। बजट का दूसरा पहलू वे लोग हैं, जो बजट के चेहरे हैं, जो बजट के लाभुक हैं, जिन्हें हमारे बजटों से और इस बजट से लाभ मिला है। आज मैं उन लाभकों के बारे में बात करना चाहता हूं। वैसे व्यक्तियों के बारे में बात करना चाहता हूं, जिनको बजट से बहुत-बहुत लाभ मिल रहा है। विशेष रूप से, क्योंकि मेरा क्षेत्र हजारीबाग है, झारखण्ड है। मैं झारखण्ड के कुछ ऐसे व्यक्तियों को, हजारीबाग के कुछ ऐसे व्यक्तियों को आपको सामने प्रस्तुत करना चाहता हूं, आपके माध्यम से सब सदस्यों और देश को प्रस्तुत करना चाहता हूं कि जो हमारी योजनाएं बनी हैं, जो हम लोगों ने पंडित दीनदयाल उपाध्याय जी का मार्गदर्शन लेकर अंतिम व्यक्ति को जो लाभ पहुंचाने की कोशिश की है, वह हमने करके दिखाया है। उसमें हम लोगों ने कोई चूक नहीं की है, हम लोगों ने वह जमीन पर उतार कर दिखाया है।

उपाध्यक्ष महोदय, एक हफ्ते पहले मैं अपने क्षेत्र में बरलंगा पंचायत में दौरा कर रहा था। एक छोटी सी बालिका, जिसका नाम तन्नू कुमारी था, वह मेरे पास आई। इस बिटिया ने मुझसे पूछा, उसने कहा कि क्या आप सरकार हैं ? आठ साल की बच्ची थी, उसने देखा कि कई सारे लोग मेरे साथ हैं, उसने कहा कि आप सरकार हैं ? मैंने कहा कि नहीं बिटिया, मैं सरकार नहीं हूं, मैं जन सेवक हूं। बताइए आपकी क्या समस्या है, आपकी क्या मांग है ? उस लड़की का चेहरा विचित्र तरीके से फूला हुआ था। मुझे बहुत दुख महसूस हुआ कि उस लड़की को कुछ न कुछ बीमारी तो जरूर होगी। उस लड़की ने मुझे बताया, उसने कहा कि मुझे एक ऑपरेशन कराना है। मेरी एक बीमारी है, लेकिन इस बीमारी के इलाज के लिए मेरे मां-बाप के पास पैसे नहीं हैं। मैंने बिटिया से कहा कि अपने मां-बाप को बुलाइए मैं जरा उनसे बात करता हूं। वहीं उस जन चौपाल में मैंने उस बिटिया के मां-बाप को बुलाया और उनसे बात-चीत की। मैंने उनसे पूछा कि आपके पास राशन कार्ड है कि नहीं है। उस तन्नू कुमारी के पिताजी ने कहा कि मेरे पास राशन कार्ड है। मैं माननीय रघुवर दास जी, जो झारखण्ड के मुख्य मंत्री हैं, उनका आभार व्यक्त करना चाहता हूं, क्योंकि हम लोगों ने झारखण्ड में जो नीति बनाई है, वह यह है कि हर कोई जिसके पास राशन कार्ड है, उसको भी हम लोग आयुष्मान भारत में लाएंगे। जो वह तन्नू कुमारी थी, उसको मैं आश्वासन दे सका कि आपका इलाज होगा। आपका इलाज सिर्फ रामगढ़ में नहीं, सिर्फ रांची में नहीं, आपका इलाज दिल्ली में, चेन्नई में, जहां बड़े अच्छे-अच्छे

अस्पताल हैं, वहां भी हो सकता है, बम्बई में भी हो सकता है। इस प्रकार से हम लोगों ने दूर-दराज गांवों में भी आयुष्मान भारत को पहुंचा दिया है। ...(व्यवधान) दादा मैं आपसे फिर एक बार निवेदन करूंगा कि बंगाल से आप बहिष्कार मत कीजिए। उनको भी देश की मुख्य धारा से जोड़ लीजिए। ...(व्यवधान) आप सब लोगों को बताकर बहुत हर्ष होता है कि पचास करोड़ लोगों को इससे लाभ मिलेगा।

सितम्बर, 2018 में इस योजना को लागू किया गया था और अभी तक 11 लाख लोग आयुष्मान भारत से लाभान्वित हो चुके हैं। यह हम लोगों का काम है और बजट में हम लोगों ने इसके लिए पैसे दिए हैं।

बनासो पंचायत जो विष्णुगढ़ प्रखंड में आती है। वहां चन्द्रमोहन पासवान जी हैं। चन्द्रमोहन पासवान जी का गांव कोनार डैम के बिलकुल पास है। खड़गे जी ने बजट पर बोलते हुए हम लोगों को इतिहास सिखाया। उन्होंने हमें इतिहास सुनाया और कहा कि पंडित नेहरू जी ने और उनके सब नेताओं ने देश के निर्माण में बहुत कुछ किया है। लेकिन मैं खड़गे साहब को बहुत दुख से बताना चाहूंगा कि 15 अक्टूबर 1955 को पंडित नेजरू जी ने कोनार डैम का उद्घाटन किया था। दामोदर वैली कार्पोरेशन का वह डैम आज भी अधूरा है, क्योंकि उनकी सरकारों ने उसके लिए कोई पैसे नहीं दिए, कोई राशि नहीं दी। टेनेसी वैली अथॉरिटी पर आधारित यह प्रोजेक्ट था और इससे सिर्फ पानी ही नहीं, बल्कि सिंचाई और पेयजल की भी व्यवस्था करनी थी, वह सब नहीं हुआ, वह प्रबंध नहीं हुआ। जब माननीय प्रधान मंत्री जी आए तो उन्होंने लॉन्ग टर्म इरिगेशन फण्ड में से 40 हजार करोड़ रुपये की राशि दी जो हर साल हमारे बजट के द्वारा मिल रही है। वह चन्द्रमोहन पासवान जो बनासो पंचायत में है, उनके यहां नहर से कोनार डैम से पानी आना था, वह अब आने लग गया है, यह हमने अपने बजट के द्वारा कराया है। इसी विषय पर मुझे हमारे राष्ट्र कवि श्री रामधारी सिंह दिनकर जी की कुछ पंक्तियां याद आती हैं। दिनकर साहब ने कहा है-

'मानव जाति जब जोर लगाती है तो पत्थर को पानी बना देती है।'

लेकिन जब हमारे प्रधान मंत्री जी जोर लगाते हैं तो वह पानी अमृत बनकर हमारे खेंतों को सींचता है। चन्द्रमोहन पासवान जी को, बजट में जो पीयूष गोयल जी ने घोषणा की है, 6000 रुपये हर साल प्रधान मंत्री किसान योजना से मिलेगा। पहली किश्त 2000 रुपये की 31 मार्च से पहले मिल जाएगी।

उपाध्यक्ष महोदय, मुझे बहुत दुख होता है जब विपक्ष के बड़े-बड़े नेता, वरिष्ठ और जानकार नेता यह कहते हैं कि यह छ: हजार रुपये, जो दो हजार रुपये अभी चन्द्रमोहन पासवान जी को मिलने वाले हैं, बहुत कम हैं। आप बनासो पंचायत तो नहीं आए होंगे, लेकिन मैं आपको विश्वास से कह सकता हूं कि बनासो पंचायत के पासवान जी को जब हम छ: हजार रुपये देंगे तो उस छ: हजार रुपये के आधार पर वे अपने किसान क्रेडिट कार्ड का ब्याज भर सकते हैं। डेढ़ लाख रुपये तक का किसान क्रेडिट कार्ड का ब्याज किसान भर सकते हैं, फसल बीमा योजना का प्रीमियम भी दे सकते हैं, वे बीज भी ले सकते हैं, फर्टिलाइज़र भी ले सकते हैं। इसलिए जो छ: हजार रुपये को कम मानता है, वह किसी गरीब किसान चन्द्रमोहन पासवान जी को नहीं जानता है, इसे भी जान लीजिए और देख लीजिए कि हम लोगों ने बजट के द्वारा क्या किया है ?

अभी वीरप्पा मोइली जी ने मुद्रा योजना के बारे में बहुत कुछ कहा। वह शायद मेरे हजारी बाग क्षेत्र की रोशनी देवी जी को नहीं जानते होंगे। वह शायद यह भी नहीं जानते होंगे कि जब सिलाई की मशीन खरीदी जाती है तो यह आज के जमाने में सिर्फ दस हजार रुपये में मिलती है। मुद्रा योजना के तहत जो ऐवरेज लोन साइज 43000 रुपये है, इस 43000 से आप सिलाई की मशीन केवल अपने लिए ही नहीं बल्कि और सब के लिए खरीद सकते हैं। जो मुद्रा योजना का एक तरीके से मजाक उड़ाते हैं, वह यह नहीं जानते हैं कि सिलाई मशीन से कितनी कमाई कर सकते हैं।

वे शायद यह भी नहीं जानते होंगे कि आज जिस सिलाई मशीन का उपयोग मुद्रा लोन के द्वारा किया जा रहा है, जो महिलाएं इनका उपयोग कर रही हैं, आज के समय में उन महिलाओं को जो सिलाई करने के लिए समय मिला है, वह इसलिए मिला है, क्योंकि जहां कोयला, लक्कड़ और गोयठा, यहां जो माननीय सदस्य हैं, वे जानते होंगे कि जब मैं गोयठा का जिक्र कर रहा हूं, तो मैं किसकी बात कर रहा हूं। जब वे सुबह 6 बजे गोयठा का चूल्हा जलाती है, उन सब महिलाओं को निकलकर उस आंच को गर्म करना पड़ता है और फिर वे रोटी-सब्जी बनाती हैं। आज के समय वे एक बटन दबाती हैं,

गैस के चूल्हे का उपयोग करती हैं और घर के लिए खाना बनाने में जो चार घंटों का समय लगता था, आज एक घंटे में वे खाना बना लेती हैं। यह जो समय बचता है, उसमें मुद्रा लोन से ली हुई सिलाई मशीन से अपनी आय को बढ़ाती हैं, ये हम लोगों ने इस बजट से और सब बजटों से करके काम किया है। वीरप्पा मोइली जी कह रहे थे कि जो महिलाएं हैं, वे हमसे खफा होंगी, नाराज होंगी, मैं मोइली जी को बताना चाहता हूं कि रोशनी देवी जी और हजारीबाग, झारखंड और देश में ऐसी बहुत सारी महिलाएं हैं, जो हमसे खफा नहीं हैं, वे हमें दुआएं दे रही हैं, क्योंकि महिला सशक्तीकरण के द्वारा हम लोगों ने उन्हें आय बढ़ाने का मौका दिया है।

उपाध्यक्ष महोदय, मैं एक और चेहरा आपके सामने प्रस्तुत करना चाहता हूं। यह जो चेहरा है, जिस चेहरे पर एक मुस्कान आई है, बजट का यह भी एक चेहरा है। यह चन्द्रिका राम जी का चेहरा है, जो पोता पंचायत, हजारीबाग सदर की वासी हैं। चन्द्रिका राम जी, जहां पहले वह एक कच्चे मिट्टी के घर में रहा करती थीं, आज प्रधान मंत्री आवास योजना के तहत उनको दो कमरे का पक्का घर मिल गया है। उस दो कमरे के घर में उनके पास एक रसोई भी है, एक शौचालय भी है और यह सीधा उनके बैंक के खाते में पैसा गया है, प्रधान मंत्री आवास योजना के लिए, क्योंकि हम लोगों ने जन-धन के तहत बैंकों में 34 करोड़ खाते हैं, जिसमें चन्द्रिका राम जी, जिनके पास बैंक में खाता नहीं था, अब उनको बैंक के खाते में सीधा सरकार की जिन योजनाओं का लाभ मिलना चाहिए, वह बिना किसी दलाली के और बिना किसी बिचौलियों के उनको मिल रहा है। विपक्ष के जो मेरे साथी हैं और जो माननीय सदस्य हैं, वे पहले हाथ में लालटेन लेकर घूमते थे। हम लोगों ने चन्द्रिका राम जी के घर में और ऐसे हजारों-करोड़ों घरों में, लगभग ढाई करोड़ घरों में सौभाग्य योजना के तहत बिजली का कनेक्शन दिया है। वे हाथ में लालटेन लेकर देते थे, हाथ में लालटेन की बात करते थे, हमने उनको बिजली दी है।

उपाध्यक्ष महोदय, मैं एक और चेहरे के बारे में आपसे कुछ कहना चाहता हूं। वह चेहरा एक आर्मी के जवान का है, जो हमारे बड़का गांव के हरली पंचायत में रहते हैं। वे आर्मी के जवान हैं। पठानकोठ में आर्मी का एक बहुत बड़ा कैंप हैं, वे वहां पर रहते हैं। उस आर्मी के जवान को इस बजट से बहुत लाभ हुआ है, क्योंकि हम लोगों ने मध्यम वर्ग को जो टैक्स में रिबेट दिया है, उसके द्वारा

इनकी जेब में 18 से 20 हजार रुपये अब सालाना आने वाला है। ये आर्मी के जवान हैं, जो पठानकोठ में रह रहे हैं, वे आज बहुत खुश हैं। उन्होंने मुझको फोन करके कहा है कि आप लोगों ने जो 'उड़ान' के तहत पठानकोठ से फ्लाइट जोड़ी है, जिससे वे पठानकोठ से दिल्ली आ सकते हैं और दिल्ली से रांची जा सकते हैं। जहां रांची में आपकी सरकार में, यूपीए सरकार में दो या तीन फ्लाइटें चलती थीं, आज मेरे ही रांची एयरपोर्ट में दिल्ली से रांची जाने के लिए आपको दिन की 11 फ्लाइटें मिलेंगी और वह भी कम भाव में मिलेंगी। यह हम लोगों ने विमानन क्षेत्र में करके दिखाया है। जैसे माननीय प्रधान मंत्री जी ने कहा है कि हवाई चप्पल वाले भी आज हवाई जहाज में बैठ रहे हैं। हम सब लोगों को हवाई सेवाओं की सुविधाएं दे रहे हैं। हम लोगों ने यह करके दिखाया है, इस बजट से और सब बजटों से।...(व्यवधान) अगर मैं कुछ आंकड़ों के बारे में कहूं...(व्यवधान) क्योंकि माननीय सुरेश प्रभु जी भी अभी हाउस में हैं। मैं बताना चाहता हूं कि उनके साथ काम करके जो हमारे 75 एयरपोर्ट थे, हम लोगों ने ढाई-तीन साल में 103 एयरपोर्ट बना कर दिखा दिए हैं। जहां आप साल में एक एयरपोर्ट चालू कराते थे, हम लोगों ने साल में 5-10 एयरपोर्ट चालू कराए हैं। उड़ान तीन, जो हमारा तीसरा चरण है, इसके द्वारा हैलीपैड और एयरपोर्ट को जोड़कर 103 तीन एयरपोर्ट्स से हम लोग 150 एयरपोर्ट्स पर ले आएंगे। कोश्यारी जी के पंतनगर में हम लोगों ने बहुत सारी सेवाएं दे दी हैं।

जब यूपीए सरकार थी, मैं विपक्ष के सदस्यों से आग्रह करूंगा कि जरा इस आंकड़े पर आप थोड़ा ध्यान दें कि जहां आपके समय में 400 जहाज थे, उन्हें बढ़ाकर हम लोगों ने 600 जहाज कर दिया है और आज के समय में 1 हजार और जहाजों का ऑर्डर आ गया है। पांच साल के अंदर जहां आपके 400 जहाज थे, कुछ ही दिनों में अब हमारे पास 1500 जहाज होने वाले हैं और एक लाख करोड़ रुपये का हम लोग एयरपोर्ट्स में निवेश कर रहे हैं। चाहे श्री किरेन रिजीजू जी के यहां होलोंगी में एयरपोर्ट का शिलान्यास हो, चाहे बीकानेर में मेघवाल जी के यहां एयरपोर्ट हो, हुबली में प्रहलाद जी के यहां एयरपोर्ट हो, यहां आप देखेंगे कि कितने माननीय सदस्य तालियां बजा रहे हैं, क्योंकि हम लोगों ने ये एयरपोर्ट्स इनके लिए खोले हैं। विपक्ष के साथियों को मैं बता सकता हूं कि अगर आप साइकिल और हाथी की रफ्तार से विकास करते थे तो हम हवाई जहाज और राकेट की रफ्तार से विकास करते हैं। यह हममें, आपमें और हमारे बजट में अंतर है। ...(व्यवधान)

श्री भर्तृहरि महताब (कटक): आपको याद होगा कि झारसुगुड़ा में प्रधान मंत्री जी ने जाकर एक एयरपोर्ट का इनऑगरेशन किया था, शायद आप भी उनके साथ गए होंगे। आज झारसुगुड़ा की क्या पोजीशन है, वहां से कोई उड़ान चल रही है या नहीं? 103 में एक ही एयरपोर्ट ओडिशा के झारसुगुड़ा में हमारी स्टेट के वैस्टर्न पार्ट को कनेक्ट करते हुए खोला था।

श्री जयंत सिन्हा: हम लोगों में महताब जी बड़े वरिष्ठ माननीय सदस्य हैं। मैं उनको बताना चाहूंगा कि झारसुगुड़ा में हमने एयरलाइन के द्वारा उस एयरपोर्ट का उद्घाटन किया था, लेकिन वह एयरलाइन उसे नहीं चला पाई, वह विफल हो गई। हम लोगों ने उसको उड़ान के तीसरे चरण में फिर से एक बार बिड कराई थी, अब बहुत सारी एयरलाइंस आ गई हैं। अब झारसुगुड़ा को जल्द से जल्द चालू करा दिया जाएगा। आपको यह जानकर प्रसन्नता होगी कि झारसुगुड़ा से हम लोग कई सारे शहरों को जोड़ेंगे और वैस्टर्न ओडिशा में बहुत लोगों को इससे लाभ मिलेगा।

उपाध्यक्ष महोदय, मैंने बजट के कई चेहरों को पेश किया, हजारीबाग और झारखंड के चेहरे आपके सामने पेश किये। लेकिन यह भी जरूरी है और मैं अर्थशास्त्र के बारे में कुछ जानकारी भी रखता हूं और मैं इस बजट के आंकड़ों के बारे में भी आपको तथा आपके माध्यम से सब सदस्यों और देश को बताऊं। क्योंकि इस बजट में कुछ ऐसे आंकड़े हैं, जो बहुत ही महत्वपूर्ण और रोचक हैं और देश के लिए बड़े प्रभावशाली होने वाले हैं।

जो पहला आंकड़ा मैं आपको बताना चाहूंगा, वह यह है कि अगर आप 4-5 सालों में देखेंगे, हमारे बजट में हमने जो आर्थिक व्यवस्था को संभाला है, उसमें टैक्स टु जीडीपी यूपीए सरकार के समय 10 परसैंट था, उसे हम लोगों ने बढ़ाकर 12 परसैंट कर दिया है। दो परसैंट की इसमें हम लोगों ने बढ़ोतरी की है। यह दो परसैंट ऑफ जीडीपी कोई छोटा नम्बर नहीं है, यह बहुत बड़ा नम्बर है। टैक्स टू जीडीपी हम लोगों ने बढ़ाया है। अब इसे हमने कैसे बढ़ाया है। मैं माननीय वित्त मंत्री जी का बहुत-बहुत आभार प्रकट करता हूं कि जो हमारा टैक्स सिस्टम था, उसके लिए माननीय मंत्री जी को बहुत श्रेय जाना चाहिए, क्योंकि उस टैक्स सिस्टम में जहां पहले आपको टैक्स ऑफिसर के पास जाकर अपना रिफंड लेना पड़ता था। आज के समय हम लोगों ने उसे इतना एफिशिएंट बना दिया है और इसी इंटेरिम बजट में माननीय पीयूष गोयल जी ने घोषणा की कि इसे हम लोग टोटली ऑनलाइन

कर देंगे। आप अपना टैक्स फार्म भरिये और जल्द से जल्द आपको जो रिफंड मिलना है, वह आपको मिलेगा। इसके अलावा जो भय था, जो यूपीए सरकार के समय टैक्स टैररिज्म था, जो टैक्स का भय था, वह बिल्कुल चला गया है और इसके कारण अब और बहुत सारे लोग टैक्स भर रहे हैं और टैक्स टू जीडीपी बढ़ता चला गया है।

मोइली साहब ने और आपने डिमोनिटाइजेशन के बारे में कहा, मैं उसे नोटबंदी नहीं कहता हूं, मैं उसे नोट बदली कहता हूं। क्योंकि आपने 5 सौ और 1 हजार रुपये बैंक में डाले और बदले में आपको दूसरे नोट मिले। तो यह नोटबंदी नहीं थी, यह नोट बदली था। इसलिए जो नोट बदली के द्वारा हमें लाभ मिला है, उसे भी हमें समझना चाहिए। टैक्स टु जीडीपी जो बढ़ा है, वह इसलिए बढ़ा है, क्योंकि हम लोग टैक्स कम्प्लायंस में एक बहुत बड़ा परिवर्तन लाए हैं।

उस बिहेवियर में एक जो क्रांति आई है, उसके कारण जहां सिर्फ 3.79 करोड़ टैक्सपेयर्स से आज के समय 6.85 करोड़ टैक्सपेयर्स आ गए हैं और एक साल में ही सन् 2017-18 में ही 1.06 करोड़ और टैक्सपेयर्स आए हैं, यानीइ 18 पर्सेंट ग्रोथ हुई, डायरेक्ट टैक्स बेस में और जो मैक्रो इकॉनमिस्ट्स हैं, जो बयान देते हैं, डीमॉनिटाइज़ेशन में, मैं उनको सिर्फ यही चेतावनी दूंगा, उनको सोचने के लिए यही बोलूंगा कि यह मैक्रोइकॉनमिक्स का मामला नहीं है। उपाध्यक्ष महोदय, यह मैक्रोइकॉनमिक्स का मामला नहीं है, यह बिहेवियरल इकॉनमिक्स का मामला है, क्योंकि कंप्लायंस बिहेवियर में जो परिवर्तन आया है जो हमने शैल कंपनीज़ को बंद किया है, जो हम लोगों ने टैक्स की जांच की है, उसके द्वारा जो लोग सोचते थे कि हम टैक्स बेइमानी करेंगे, टैक्स चोरी करेंगे, आज के समय वे सब जान गए हैं, वे सब सतर्क हो गए हैं कि अगर टैक्स में कोई घपला किया, कोई भी घोटाला किया तो हम आपको ढूंढ़ लेंगे, आपको टैक्स भरना पड़ेगा और इस कारण से टैक्स कंप्लायंस बढ़ रहा है और 10 पर्सेंट से ले कर 12 पर्सेंट तक जो हम लोगों का फॉर्मलाइजेशन आफ इकॉनमी का हुआ है, यह बहुत महत्वपूर्ण लाभ डीमॉनिटाइजेशन का हुआ है, जो माननीय सदस्यों को और देश को समझना चाहिए।

उपाध्यक्ष महोदय, साथ-साथ यह भी एक रोचक आंकड़ा है, मैं सदन का ध्यान इस पर आकर्षित कराना चाहता हूँ, क्योंकि डीबीटी के द्वारा मैंने पहले ही बताया कि 34 करोड़ जन-धन

अकाउंट्स खोले गए हैं, चंद्रिका राम जी को जो फायदा मिलना चाहिए, सीधे उनके बैंक खाते में जा रहा है और आधार के द्वारा जो फर्ज़ी आकाउंट्स हैं, लीकेज को हमने रोका है। देश के भूतपूर्व प्रधान मंत्री श्री राजीव गांधी जी ने ही कहा था कि 85 पर्सेंट लीकेज हो रहा था। जो 85 पर्सेंट लीकेज हो रहा था, उस लीकेज को हम लोगों ने ज़ीरो के बराबर कर दिया है और इसके द्वारा एक लाख करोड़ रुपये से ज्यादा की बचत हो रही है। उपाध्यक्ष महोदय, इस बचत के द्वारा एक लाख करोड़ रुपये की बचत हुई है, जो टैक्स टु जीडीपी बढ़ी है, इससे जो लाखों-करोड़ों रुपये टैक्स की आमदनी बढ़ी है, इसी के द्वारा जो पण्डित दीन दयाल उपाध्याय जी का अंत्योदय का सिद्धांत था, जो हम लोगों ने कहा था कि हम 'सबका साथ, सबका विकास' करेंगे, इसे कुशल तरीके से टैक्स कलैक्शन को बढ़ा कर, पैसों को बचा कर हम सब लोगों को यह लाभ दे पाए हैं, यह माननीय प्रधान मंत्री जी, माननीय वित्त मंत्री जी की कुशलता है, उनकी निर्णायक नीतियों का यह एक सबूत है कि इस प्रकार से हमने सब लोगों को लाभ पहुंचाया है।

माननीय वीरप्पा मोइली जी ने डिफेंस एक्सपेंडीचर पर बहुत कुछ कहा है। मैं उनको याद दिलाना चाहता हूँ कि डिफेंस में अगर किसी ने भी देश को हानि पहुंचाई है, तो उन्हीं की सरकार ने देश को हानि पहुंचाई है। रफायल तो आप छोड दीजिए, दस साल उन लोगों ने वह जहाज़ नहीं खरीदे, हमारी सेना को उन लोगों ने कमज़ोर बना दिया, वह बात आप छोड़िए लेकिन मैं विपक्ष से पूछना चाहता हूँ कि जो बुलेट प्रूफ वैस्ट्स आपको हमारे वीर सिपाहियों के लिए खरीदने थे, हमारे जवानों के लिए खरीदने थे, ये आप दस सालों तक क्यों नहीं खरीद पाए ? जब हमारी सरकार बनी, हमने पैसे दिलवाए, और बुलेट प्रूफ वैस्ट्स हमारे सिपाहियों के लिए हम लोग दे पाए, यह हमारी सरकार ने किया है। साथ-साथ 40 सालों से आप लोग बहस करते थे, आप चर्चा करते थे, आप खोखले वादे देते थे कि वन रैंक वन पैंशन को अमल किया जाएगा, हम लोगों ने अपने बजटों के द्वारा और जैसे माननीय वित्त मंत्री जी ने अभी कहा था कि हम लोगों ने 35 हज़ार करोड़ रुपये वन रैंक वन पैंशन के द्वारा अपने सिपाहियों को, अपनी सेना को, अपने जवानों को हम लोगों ने दिया है। इस तरह से हम लोगों ने अपनी सेना को शक्तिशाली बनाया है। आपको दलाल प्यारे हैं, हमें अपने जवान प्यारे हैं। इसलिए हम अपने जवानों के लिए काम करते हैं। आप अपने चाचा, मामा, जीजा का पारिवारवाद करते हैं, हम अपने देश

की सेना को शक्तिशाली बनाते हैं। जब जरूरत होती है तो हम सर्जिकल स्ट्राइक कर के 'हाऊज़ द जोश' भी आपको दर्शाते हैं।

उपाध्यक्ष महोदय, मोइली जी ने बड़े-बड़े अर्थशास्त्रियों के नाम हमारे सामने पेश किए। कई इकॉनोमिस्ट्स के नाम, फलां नाम सब उन्होंने पेश किए, लेकिन उनके जो सबसे वरिष्ठ इकॉनोमिस्ट थे, सबसे जानकार इकॉनोमिस्ट थे, उनका जिक्र उन्होंने नहीं किया। जो उनके प्रधान मंत्री जी थे, जो इतने जाने-माने इकॉनोमिस्ट थे, जो उनकी सरकार में इकॉनोमिस्ट पर इकॉनोमिस्ट भरे पड़े थे। I say this with utter responsibility. All that the combination of all those great economists that Shri Veerappa Moily had quoted, ended up doing was to wreck the economy completely, take the economy into the ditch and destroy our economy. Now, today, because of the ceaseless efforts and the untiring efforts of our hon. Finance Minister and the hon. Prime Minister, we have the best performing economy in the world. Today we have the best performing large economy in the world.

Look at the GDP growth rate. You may laugh. But you have to eat your words and eat your laughter because you are utterly wrong. We have the best performing economy in the world and the best performing economy in India's history. Our GDP growth rate is at 7.5 per cent. Inflation is running at 3 to 3.4 per cent. The Current Account Deficit is between 2 and 2.5 per cent. The fiscal deficit is 3.4 per cent. Here is another interesting fact that all hon. Members should pay attention to. Our net market borrowing is only Rs. 4.2 lakh crore. When we came into office in 2014, the net market borrowing was Rs. 4.5 lakh crore. We have actually reduced the net market borrowing because of the very efficient way in which we have managed our overall fiscal deficit.

If I am saying that we have the best performing economy in the world, hon. Members please note that this is something that is being said by all international agencies, by all rating agencies, and by all well-known financial institutions of the world. This is not what I am saying. This is what the world is saying. उपाध्यक्ष महोदय, मैं आपको यह बताना चाहूँगा कि अगर हमारी नम्बर 1 इकॉनोमी है, माननीय सदस्यों अगर हमारी नम्बर 1 इकॉनोमी है, इसलिए है क्योंकि हमने इकॉनोमी को फॉर्मलाइज किया। जो हमारी नम्बर 1 इकॉनोमी है, वह इसलिए है क्योंकि हम लोगों ने नम्बर टू को बन्द किया।

I will conclude here. But I would ask hon. Members to pay very good attention to what I am now going to say. Not only do we have the number one economy in the world but also an economy better than ever in India's history. This is being said and verified by the world's very well-known economists. This economy is poised very brilliantly for the future. We are in a macro economic sweet spot. The investments we have made for the future are going to take this economy forward in a way that will usher in a new India. Why do I say that? We have a young work force. Everybody knows India has the youngest, most brilliant, most capable work force in the world. We are making investments in our future.

The hon. Finance Minister, in his Budget speech, spoke about a National Centre for Artificial Intelligence. We are investing in technology. I speak as an Engineer in this House to tell you that we are investing in technologies of the future. Whether it is Artificial Intelligence, whether it is drones, whether it is bio-fuels, whether it is electric vehicles, we are investing in technologies of the future so that we have a capable work force and we have the companies that would take us forward. It is because we are investing in the future, hon. Members would be pleased to know, compared to the UPA Government, venture capital and the

private equity investment, the investment that is the seed corn for the future, that is the investment in the future, has gone up by three times in our five years compared to their five years. This is the investment in the future.

The gross capital formation has gone up to 32 per cent, even as we have made structural reforms to the economy. Very importantly, on the ease of doing business front, there is an unprecedent achievement. No other country in the world has achieved this, hon. Members. We have gone from 142nd to 77th position in the world and we are going to be in the top 50 soon.

Every global index you look at, whether it is corruption, whether it is intellectual property, we are steadily marching up the ranks.

We already have the third largest economy in the world in purchasing parity terms and we have now become the fifth or sixth largest economy in absolute dollar terms.

महोदय, मैं अपनी बात समाप्त करना चाहूँगा, लेकिन अंत में अपने विपक्ष के साथियों को यही याद दिलाना चाहूँगा कि जब हम सरकार में आए थे, तो जो विकास की ट्रेन थी, वह खाई में गिरी पड़ी थी। हम लोगों ने उस विकास की ट्रेन को पटरी पर चढ़ाया। उस पैसेंजर ट्रेन को हम लोगों ने राजधानी ट्रेन बना दिया। पीयूष गोयल जी ने निवेश दिया और उस पैसेंजर ट्रेन को हम लोगों ने राजधानी ट्रेन बना दिया। भविष्य में जब हम फिर आकर इन्हीं ट्रेजरी बेंचेज पर बैठेंगे, तो वह राजधानी ट्रेन बुलेट ट्रेन बन जाएगी। हम ऐसे न्यू इंडिया का निर्माण कर रहे हैं। बहुत-बहुत धन्यवाद।

***श्री हरीशचन्द्र उर्फ हरीश द्विवेदी (बस्ती):** माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व में हमारी सरकार का ये बजट देश के विकास को गति देने वाला बजट है। इस बजट में गाँव, गरीब, किसान, युवा, महिलाएँ और वृद्धों सभी को ध्यान में रखकर बनाया गया है।

सरकार ने इस बजट में कई योजनाएँ और सौगात दी है, नौकरी पेशा लोगों के लिए जहाँ टैक्स में राहत की घोषणा की गई तो वहीं किसानों के लिए भी पहली बार किसी सरकार ने सोचा है, हमारे प्रधानमंत्री जी का लक्ष्य है 2022 तक किसानों की आय दोगुनी करना उसी कड़ी में इस केन्द्र सरकार ने दो हेक्टयेर तक की जोत वाले 12 करोड़ छोटे किसानों को साल में 6,000 रुपये का नकद समर्थन देने हेतु 'प्रधानमंत्री किसान सम्मान निधि योजना लागू करने जा रही हैं, जिसके अंतर्गत किसानों को सालभर में दो-दो हजार रुपये की तीन किस्तों में कुल 6,000 रुपये उनके खाते में हस्तांतरित किए जाएंगे। इस साल इसके लिये 20 हजार करोड़ रुपये का प्रावधान किया गया है। इस योजना का फायदा देश के 12 करोड़ किसानों को मिलेगा। और असंगठित क्षेत्र के मजदूरों के लिये तीन हजार रुपये की पेंशन देने के लिये 'प्रधानमंत्री श्रम-योगी मानधन वृहद पेंशन योजना' शुरू करने का प्रस्ताव किया है। नौकरी पेशा लोगों का भी इस बजट में खास ख्याल रखा गया है अब पाँच लाख रुपये तक की टैक्स योग्य इनकम वाले लोगों को कोई इनकम टैक्स नही देना होगा, इससे उन सभी लोगों को कम से कम 13,000 रुपये की बचत होगी, जिनकी कुल करयोग्य आय पाँच लाख रुपये या उससे कम होगी। अब तक ढाई लाख से पाँच लाख रुपये तक की करयोग्य आय पर पाँच फीसदी टैक्स देना पड़ता था। पाँच लाख रुपये से ज्यादा कर योग्य होने की स्थिति में पाँच फीसदी टैक्स की यही दर अब भी लागू होगी।

असंगठित क्षेत्र के मजदूरों के लिये 100 रुपये के उनके मासिक योगदान के साथ 60 साल की आयु पूरी होने के बाद उन्हें 3,000 रुपये मासिक पेंशन दी जायेगी। 18 वर्ष की आयु के इस योजना से जुड़ने वाले कामगारों को 55 रुपये प्रतिमाह का अंशदान देना होगा जबकि 29 वर्ष की आयु में योजना से जुड़ने वाले असंगठित क्षेत्र में कामगार को 100 रुपये प्रतिमाह का अंशदान 60 वर्ष की आयु तक

* Speech was laid on the Table.

करना होगा। सरकार भी इस दौरान प्रत्येक माह बराबर की राशि पेशंन खाते मे जमा करेगी। योजना के लिये पहले साल बजट में 500 करोड़ का प्रावधान किया गया है।

ग्रामीण भारतके लिए यह बजट में काफी अहम है, ग्रामीण इलाको में पशुपालन को बढ़ावा देने के लिए गोकुल मिशन की शुरूआत की गई। इसके अलावा छोटे व मध्यम वर्गीय उद्योंगों को बढ़ाने के लिए सरकार की योजनाओं का फायदा ग्रामीण इलाकों में रहने वाले लोगों को मिलेगा।

रियल एस्टेट क्षेत्र को बढ़ावा देने के लिए बिके मकानों के अनुमानित किराए पर कर में छूट को एक साल से बढ़ाकर दो साल करने का प्रस्ताव किया है। संपत्ति सलाहकारों के अनुसार सात-आठ बड़े शहरों में छह से सात लाख आवास बिना बिके हुए पड़े हैं। अचल संपत्ति को बेचने पर होने वाले 2 करोड़ रुपये तक के पूंजीगत लाभ पर करदाता आयकर अधिनियम की धारा 54 के अंतर्गत कर से छूट देने का प्रस्ताव किया है यदि वह अपनी पूंजी का इस्तेमाल दो घरों की खरीद पर करता है। अभी तक यह छूट एक घर मे निवेश पर ही उपलब्ध है। हालांकि इस लाभ को जीवन में एक बार ही प्राप्त किया जा सकता है।

बजट में किसानों को 6 हजार सालाना पेंशन दी जाएगी। इसका फायदा खेत मालिकों को तो मिलेगा लेकिन खेत में मजदूरी करके गुजारा करने वाले लोगों को इसका फायदा नहीं मिलेगा।

3 लाख करोड़ का आवंटन किया गया जिनमें अधिकतम बजट का इस्तेमाल नए रक्षा उपकरणों की खरीद के लिए किया जाएगा।

*SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Though Rs. 7,43,900 crore was projected to be collected in the form of tax revenue from GST, actual collection in 2018/19 (RE) was just Rs. 6,43,900 crore, which fell short by one lakh crore. Despite this shortfall in tax revenue, in BE 2019/20 the tax revenue through GST is projected to be high at Rs. 7,61,200 crore. Doesn't this shortfall mean inefficient implementation of GST?

Standing Committee on Industry on MSMEs noted the failure of central public sector enterprises to procure 20% of their annual requirements from MSMEs. In 2015/16 more than 50% Central Public Sector Undertakings (CPSUs) did not achieve the procurement target and in the preceding years also, only 32% and 40% of the CPSUs achieved the target procurement.

Unemployability of youth- According to the NITI Aayog' report of Strategy for New India @ 75, about 53% of graduates of Indian higher educational institutions are not employable and only 5.4% of the Indian workforce underwent skill training, compared to 75% in Germany and 96% in South korea. Curriculum must be changed so that students are encouraged to think, question, innovate and apply theory.

Outpatient expenditure, which forms a major part of out of pocket expenditure of citizens is left out of insurance cover under Ayushman Bharat-it is limited only inpatient care: More than 55% of the out of pocket expenditure on health care is spent on outpatient care.

* Speech was laid on the Table.

By including outpatient care in insurance cover, many of the ailment scan be treated at their initial stages, as people tend to delay their visit to hospital citing high cost of outpatient care.

Government must consider opening of Aushadhi stores in mental health care institutions and ensure the availability of medicines related to mental health at these Aushadi centres.

Standing Committee on Health on functioning of AIIMS in six cities observed shortcomings in infrastructure. 48% of sanctioned faculty posts were vacant in above six AIIMS; and 60 % vacancy in non-faculty posts here-resulting in overburdening of faculty doctors and skewed doctor: patient ratio. During its study visit to AIIMS, Jodhpur, the panel did not find a single modular operation theatre (OT) functioning. Public Accounts Committee in its report has recommended that the Labour Ministry to take over ESIC hospitals and develop them on the lines of AIIMS.

As per the data released by the Ministry, of the total loans sanctioned under Prime Minister Mudra Yojana (PMMY), 92.89% were less than Rs. 50,000 (classified as Shishu loans) in 2015/16. Hence, I request the Government to increase the limit of Shishu loans to Rs. 1 lakh and sanction higher average loan per beneficiary, to better enable them to open and operate successful micro enterprises.

*DR. J. JAYAVARDHAN (CHENNAI SOUTH): The interim budget 2019-2020 has been presented by the hon'ble finance minister, I would like to take this opportunity and highlight several issues concerning our state of Tamil Nadu for which intervention of the Central Government is sought. With regard to Gaja cyclone under long term mitigation and permanent restoration measures to be undertaken under multi hazard resistant housing a special sanction 2 lakhs additional houses to the affected coastal districts under PMAG(y) must be made.

A special package of Rs. 7077 crores may be sanctioned under in NADP or Rashtriya Krishi Vikas Yojana Scheme as a special case to farmers who have lost their trees and crops during the Gaja cyclone.

Rs. 378 crores is required for permanent Restoration of very badly damaged roads. Rs. 705.17 crores is needed towards permanent restoration of damaged infrastructure in the villages such as roads, drinking water, electric poles etc., and for livelihood program Rs. 150 crores is sort of from the Central Government. Rs. 100 cr. For livelihood program to support the coastal fishermen population a special program should be launched by the Central Government to support farmers for recultivation of tree crops like coconut, cashew not, etc.,

The present SDRF norm provides only Rupees 102 as input subsidy for a fallen coconut tree, whereas at least rupees 7500 is required for a fallen coconut tree, at the rate of Rupees 1500 per tree per year for 5 years till the time it starts yielding. I request the Central Government to kindly ensure that the new norms be notified and made effective from November 2018 so that the people affected by Gaja cyclone are provided adequate relief.

* Speech was laid on the Table.

For improvements and rehabilitation of irrigation system in Cauvery basin for efficient irrigation management under AIBP a project of rupees 17600 crores has been prepared for submitting to Central Water Commission, Government of India, New Delhi. I request the Government to kindly approve the remaining components of the project and to provide funding for the project under an appropriate program.

With regards to permanent cyclonic mitigation measures for fishermen in Tamil Nadu. A permanent Naval station for carrying out operations by Indian Navy and Indian Coast Guard is required.

Communication equipment for seagoing fisherman is required. Rupees 109 crores must be provided for procurement of high frequency communication sysytem for deep sea venturing fisherman's along with necessary allocation of frequency and provisions to operate HF sets by the fisherman.

Rupees 50 crores is requested for procurement of satellite phones and navtex for deep sea venturing fisherman.

Rupees 10 crores be provided for procurement of 1000 units of NavIC receivers for fishermen of Tamil Nadu.

The Central Government should assist the State Government to provide distress alert transmitters to the fishing boats in Tamil Nadu. Additional 2500 transponders are required to be a equipped in multi day fishing boats of Tamil Nadu.

Dedicated marine information services in radio channels may be launched by INCOIS in coordination with IMD and AIR which can issue bulletins in regional languages of the fishermen at a scheduled frequency throughout the year.

I request the Central Government to take necessary steps for development of integrated fishing infrastructure in Kanyakumari district.

Amount of rupees 400 crores is sought of from the Central Government for establishing these structures.

To provide permanent flood mitigation management measures for Chennai city rupees 6751 crores is required for projects to be executed by Public Work Department and for projects to be executed by the greater Chennai Corporation.

The Central Government should recommend to the international/bilateral funding Agencies for taking up the integrated storm water drain network in Kovalam and kossthalaiyar basin as well as the Restoration of water bodies and purchase of machinery so that the recurrent floods and damages caused by it to Greater Chennai corporation and neighboring areas can be comprehensively mitigated.

I request the Government for early clearance of Climate Change projects for funding under Green Climate Fund and national adaptation fund for climate change by Ministry of Environment and Forest and climate change.

I request the Government to release the performance grant of rupees 569.16 crores for the year 2017-2018 and the basic grant of rupees3216.05 crores for the financial year 2018-19 to local bodies in Tamil Nadu under 14th Central Finance Commission.

Grants in aid to the tune of rupees 10883.84 crores are yet to be released to Tamil Nadu by the Union Government.

I request the Government for early settlement of unsettled IGST to Tamil Nadu under which rupees 5454 crores is sought from the Central Government.

Rupees 1,059.46 crores is pending in the form of GST compensation arrears to the state of Tami Nadu which is to be released at the earliest.

I request the Central Government to sanction Phase II of Chennai metro rail project under 50:50 joint venture partnership basis. I request the Central Government for allocation of sufficient funds for preservation of Pallikaranai marshland in my Chennai Constituency.

I request the Central Government to provide support to fund the State Government initiative of carrying out solid waste management in Chennai City.

I request the Central Government to take necessary steps for establishment of new IIT in my South Chennai constituency.

It has been a repeated request for up-gradation of ESIC hospital in K.K. Nagar in my South Chennai Constituency into a world class hospital like AIIMs for which sufficient funding is required of the Central Government.

I request the Central Government to take necessary steps establishment of new Kendriya Vidyalaya in my South Chennai Constituency.

The Central Government spending for institutions such as engineering and medical and research development contributions by the Central Government should be increased in par with world standards.

To harness the potential in the fisheries sector it is necessary that funding under the blue revolution scheme should be substantially increased.

Several Railway projects in the Southern Railways sector have long been delayed due to piecemeal allocation of funds by the Central Government. The Central Government should adequately fund the Southern Railway sectors for early completion of these projects.

SHRI K. ASHOK KUMAR (KRISHANAGIRI): Thank for giving me this opportunity to speak on Interim Budget for the year 2019-20.

During the period between 2014 and 2018, a total number of 1 Crore 53 Lakh houses have been built under the Pradhan Mantri Awas Yojana which is worth to mention. Under 'Saubhagya Yojana', Union Government has provided free electricity connection to almost every household. Tamil Nadu too has performed extraordinarily well in power sector. Tamil Nadu too has performed extraordinarily well in power sector. Tamil Nadu continues to top the States producing renewable energy, with an installed capacity of 11,716 MW. A robust power sector has become the biggest strength of Tamil Nadu for attracting new investments.

Under the world's largest healthcare programme, Ayushman Bharat, aimed to provide medical treatment to nearly 50 crore people, already close to 10 lakh patients have been benefitted. In order to meet the growing health needs of the population, presently there are 21 AIIMS operating or being established in the country presently.

With an aim to double the income of farmers, our Government, for the first time in history has fixed the Minimum Support Price (MSP) of all 22 crops at minimum 50% more than the cost. To provide an assured income support to the small and marginal farmers, Union Government is launching a programme namely "Pradhan Manti Kisan Samman Nidhi (PM-KISAN)" for the welfare of vulnerable landholding farmer families, having cultivable land up to 2 hectares, who will be provided direct support at the rate of Rs. 6,000 per year. I am happy to know that this income support will be transferred directly into the bank

accounts of beneficiary farmers, in three equal installments of 2,000 each entailing an annual expenditure of 75,000 crore.

Animal Husbandry and Fisheries sector also needs considerable support. The sector provides livelihood to about 1.45 crore people at the primary level. To provide sustained and focused attention towards development of this sector, our Government has decided to create a separate Department of Fisheries. I am happy to say that this was the longstanding demand of Hon Puratchithalaivi Amma. Now it has seen the light of the day. With this I hope the problems faced by fishermen will be solved.

I also welcome the proposal to provide the benefit of 2% interest subvention to the farmers pursuing the activities of animal husbandry and fisheries, who avail loan through Kisan Credit Card. Furthermore, in case of timely repayment of loan, they will also get an additional 3% interest subvention.

When natural calamities strike, farmers are generally unable to repay their crop loans. Union Government has now decided that all farmers affected by severe natural calamities, where assistance is provided from National Disaster Relief Fund (NDRF), will be provided the benefit of interest subvention of 2%.

I welcome the Government proposal to launch a mega pension yojana namely 'Pradhan Mantri Shram-Yogi Maandhan' for the unorganised sector workers with monthly income upto Rs. 15,000. This pension yojana shall provide them an assured monthly pension of Rs. 3,000 from the age of 60 years on a monthly contribution of a small affordable amount during their working age.

It is a welcome initiative that at least 10 crore labourers and workers in the unorganised sector will avail the benefit of *'Pradhan Mantri Shram-Yogi*

Maandhan' within next five years making it one of the largest pension schemes of the world. A sum of 500 crore has been allocated for the scheme. I welcome this initiative. India is amongst the most youthful nations in the world. Through *'Pradhan Mantri Kaushal Vikas Yojana'*, over 1 crore youth are being trained to help them earn a livelihood.

Government has undertaken many effective steps to strengthen MSME sector, which provides employment to crores of people. Recently, a scheme of sanctioning loans upto 1 crore in 59 minutes has been launched. Because of 'UDAAN Scheme', today an ordinary citizen is also travelling by air. The number of operational airports has crossed 100. All Unmanned Level Crossings on broad gauge network have been eliminated. I welcome this. All IT returns will be processed in twenty-four hours and refunds issued simultaneously. Within the next two years, almost all verification and assessment of returns selected for scrutiny will be done electronically without any personal interface between taxpayers and tax officers. It is again a laudable effort. I thank you for this opportunity and seek to extend all possible help to the Government of Tamil Nadu of the welfare of the State of Tamil Nadu.

***श्रीमती संतोष अहलावत (झुन्झुनू):** मुझे अंतरिम बजट 2019-20 पर अपनी बात रखने का अवसर देने के लिए धन्यवाद। मैं बजट के पक्ष में हूँ।

मैं बजट पर अपनी बात रखूं इससे पहले मैं सरकार का ध्यान कुछ विशेष बातों पर दिलाना चाहती हूँ। राष्ट्रपति जी के अभिभाषण के धन्यवाद प्रस्ताव के दौरान विपक्ष के वरिष्ठ नेता श्री मल्लिकार्जुन खड़गे जी ने सदन में कांग्रेस-राज में देश में हुए कुछ महत्वपूर्ण कार्यों का जिक्र किया और हम स्वीकारते हैं कि आपके समय में यह सब चीजे शुरू हुई, लेकिन कुछ चीजे जो खड़गे जी भूल गए मैं बताना चाहती हूँ कि कांग्रेस के राज में और क्या-क्या हुआ –कांग्रेस के राज में बोफोर्स घोटाला हुआ, कॉमनवेल्थ घोटाला हुआ, कोयला घोटाला हुआ, ऑगुस्टावेस्ट लैंड घोटाला हुआ, 2जी घोटाला हुआ, और इन सब में सबसे पहले 1948 में जीप घोटाला हुआ – यह सब शायद खड़गे जी को याद नहीं है – यह सब भी कांग्रेस के राज में ही हुआ है।

अब मैं बजट पर बात करती हूँ, मुझे गर्व है कि हमारी सरकार द्वारा जो बजट पेश किया गया है वह “सबका साथ सबका विकास” के मूलमंत्र पर आधारित “सबका बजट” है। यह गरीबों का, नौजवानों का, किसानों का, मध्यम वर्ग के लोगों का, छोटे व्यापारियों का बजट है। यह बजट साढ़े तीन करोड़ से ज्यादा मध्यम वर्ग के लोगों का, छोटे व्यापारियों का बजट है। यह बजट साढ़े तीन करोड़ से ज्यादा मध्यम वर्ग के परिवारों को बजट है, यह देश के 12 करोड़ के ज्यादा किसानों का और 30 करोड़ मजदूरों का बजट है। यह सही नियत के साथ नये भारत के निर्माण का बजट है।

मैं ग्रामीण क्षेत्र से आती हूँ, इसलिए केवल कुछ महत्वपूर्ण बातों का उल्लेख कर रख रही हूँ। सबसे पहले मैं किसानों की बात करती हूँ –मैं सरकार का धन्यवाद करती हूँ कि सरकार ने देश के किसानों के लिए डेढ़ गुना एम.एस.पी. तय किया है। देश के किसानों को यूरिया की उपलब्धता को सुनिश्चित कराने का काम किया है।

मैं विपक्ष मे बैठे कांग्रेस के सदस्यों को याद दिलाना चाहती हूँ कि – उनके अध्यक्ष श्री राहुल गाँधी जी ने राजस्थान के किसानों के साथ कितना बड़ा धोखा किया है। कांग्रेस अध्यक्ष द्वारा चुनावों

* Speech was laid on the Table.

से पहले सभी सभाओं में यह वादा किया था कि 10 दिन में उनका सारा कर्जा माफ़ कर दिया जायेगा। कांग्रेस अध्यक्ष ने सभाओं में उंगली पर गिन कर 1,2,3,4,5,6,7,8,9,10 दिन गिनाये थे – मैं कांग्रेस के सदस्यों से पूछना चाहूँगी की क्या उनमें यह हिम्मत है कि वे अपने अध्यक्ष से पूछे की राजस्थान के किसानों के कर्ज माफ़ी का क्या हुआ? खड़गे जी कह रहे थे कि सरकार में केवल प्रधानमंत्री जी ही बोलते हैं और किसी की सुनते नहीं है –मैं खड़गे जी से आग्रह करना चाहूँगी कि UPA सरकार पर बनी इस फिल्म को देख ले – जिसमें हमारी भाजपा की सदस्य श्रीमती किरण खेर जी के पति ने काफी अच्छा काम किया है – उनको पता चल जाएगा कि कौन कितना बोलता है और क्या बोलता है?

मोदी जी लोगों के बहुमत से चुनकर आए हुए प्राइम मिनिस्टर हैं ना कि कोई एक्सीडेंटल प्राइम मिनिस्टर।

मैं सरकार का धन्यवाद करना चाहूँगी कि सरकार ने छोटे और सीमांत किसानों को निश्चित आय सहायता उपलब्ध कराने के लिए 75,000 करोड़ रुपये की प्रधानमंत्री किसान सम्मान निधि (पीएम-किसान) की शुरूआत की है जिसके तहत ना केवल 2 हेक्टेयर तक भूमि वाले छोटी जोत वाले किसान परिवारों को 6,000 रुपये प्रति वर्ष की दर से प्रत्यक्ष आय सहायता उपलब्ध कराई जाएगी बल्कि विशेष रूप से फसल कटाई सीजन से पूर्व किसानों की आकस्मिक जरूरतों को भी पूरा करने में मदद करेगा। सरकार द्वारा राष्ट्रीय गोकुल मिशन के लिए आवंटन बढ़ाकर 750 करोड़ रुपये करने पर मैं माननीय प्रधानमंत्री जी तथा माननीय वित्त मंत्री जी को धन्यवाद करती हूँ। पिछले बजट में हमारी सरकार ने पशुपालक और मत्स्य पालक किसानों के लिए भी किसान क्रेडिट कार्ड योजना (केसीसी) का विस्तार करने की घोषणा की थी। जिसे पूरा करते हुए अब सरकार ने किसान क्रेडिट कार्ड के माध्यम से ऋण लेकर पशुपालन और मत्स्य पालन की गतिविधियां चला रहे किसानों के लिए 2 प्रतिशत ब्याज छूट का लाभ देने का निर्णय किया है जोकि एक स्वागत योग्य कदम है। इसके अलावा ऋण का समय पर पुन:भुगतान करने पर उन्हें 3 प्रतिशत अतिरिक्त ब्याज छूट दी जाएगी।

अब बात करें फसली ऋण की तो प्राकृतिक आपदाएं आने पर अपने फसल ऋणों का भुगतान करने में असमर्थ किसानों के लिए फसल ऋणों का पुन: कार्यक्रम बनाया जा रहा है और किसानों को

पुन: अनुसूचित ऋणों के पहले वर्ष के लिए ही दो प्रतिशत ब्याज छूट का लाभ देने का सरकार द्वारा गया लिया गया निर्णय किसानों को एक नई ऊर्जा प्रदान करेंगे।

मेरा संसदीय क्षेत्र झुंझुनू देश की सेना एवं अर्धसैनिक बलों में सबसे ज्यादा जवान एवं देश के लिए शहीद होने वाले जवानों के लिए प्रथम स्थान पर आता है। झुंझुनू जिले में कोई ऐसा गाँव नहीं है जहाँ पर शहीद की मूर्ति नहीं है। इस लिहाज से रक्षा पर सरकार द्वारा की गयी घोषणा पर मेरा बोलना जरूरी है। मैं माननीय प्रधानमंत्री जी का और माननीय वित्त मंत्री जी का धन्यवाद करती हूँ कि उनके द्वारा इस अंतरिम बजट 2019-20 के लिए बजट में तीन लाख पाँच हजार दो सो छ्यानवे करोड़ रुपये प्रदान किये गये हैं। जो प्रथम बार 3,00,000 करोड़ रुपये के आंकड़े को पार कर रहा है और जरूरत पड़ने पर अतिरिक्त निधियाँ प्रदन करने की जो घोषणा की है वो आज हर फौजी के लिए गर्व की बात है।

मैं सरकार का धन्यवाद करती हूँ कि प्रधानमंत्री ग्रामीण सड़क योजना के तहत आज देश का लगभग प्रत्येक गाँव सड़क मार्ग से जुड़ गया है। और बाकी बचे शेष कार्य के लिए सरकार द्वारा इस बजट में आवंटन किया गया है। गावों को सड़क मार्ग से जोड़ना किसानों के लिए और ग्रामीण क्षेत्रों के विकास का महत्वपूर्ण घटक है। अच्छी सड़क होगी तभी हमारा ग्रामीण क्षेत्र विकास का पायेगा। जहाँ पहले किसानों को अपना अनाज मंडी तक पहुँचने के लिए, बच्चों को स्कूल जाने के लिए और बीमार को हस्पताल जाने के लिए कच्ची और टूटी सड़कों पर चलना पड़ता था आज वही किसान, छात्र और अन्य ग्रामीण बड़ी ही सहूलियत के साथ एक अच्छा जीवन जी रहे हैं।

महिलाओं के लिए सरकार द्वारा उज्ज्वला योजना के माध्यम से जो काम किया गया है वो एक ऐसा कार्य जिसे करने की कल्पना भी कभी किसी अन्य राजनैतिक पार्टी ने नहीं की। आज उज्ज्वला योजना के अंतर्गत गरीब महिलाओं को मुफ्त में गैस कनेक्शन दिया जा रहा है जिससे न केवल महिला का जीवन सुधर रहा है बल्कि अब वह अपने परिवार और बच्चों के विकास और तरक्की की ओर ध्यान दे पर रही है।

अब मैं माननीय प्रधानमंत्री जी का और माननीय वित्त मंत्री जी धन्यवाद करना चाहूँगी की सरकार ने देश के गरीब को उच्च दर्जे के नि:शुल्क इलाज़ देने के लिए आयुष्मान भारत योजना का शुभारम्भ किया है परन्तु कांग्रेस द्वारा केवल राजनैतिक स्वार्थ की पूर्ति के लिए इस योजना को अपने राज्यों में लागू नहीं होने दिया है। मेरा विपक्ष के सभी साथियों से आग्रह है कि अपने राजनैतिक स्वार्थ को पीछे रखते हुए और देश हित एवं गरीबों के हित को ध्यान में रखते हुए इस योजना को अपने राज्यों में लागू करें।

मैं सरकार का धन्यवाद करती हूँ कि आज सरकार द्वारा देश के प्रत्येक घर में बिजली पहुँचने का कार्य किया जा रहा है। मैं राजस्थान से आती हूँ, जहाँ पहले यदि आप गाँव के बाहर आकर बस गए हैं तो आप को बिजली का कनेक्शन नहीं दिया जाता था। परन्तु आज सरकार की प्रधानमंत्री सौभाग्य योजना के अंतर्गत देश में लगभग 2 करोड़ 47 लाख घरों में बिजली का कनेक्शन लगा दिया गया है।

समय को ध्यान में रखते हुए मैं अपनी बात समाप्त करती हूँ और माननीय प्रधानमंत्री जी और माननीय वित्त मंत्री जी का एक बार फिर से धन्यवाद करती हूँ उन्होंने न्यू इंडिया के लिए इस बजट की संरचना की है।

***श्री राजेशभाई चुड़ासमा (जूनागढ़):** आज हम माननीय वित्त मंत्री जी द्वारा संसद में पेश किए गए अंतरिम बजट पर चर्चा कर रहे हैं।

इस बजट सत्र और 16वीं लोक सभा के बाद हम सभी जब अपने क्षेत्र में लौटेंगे तो लोकतांत्रिक महाभारत का समर प्रारम्भ होगा।

भारत आज पूरी मजबूती के साथ विकास के पथ पर लौट आया है, 16वीं लोक सभा के सबसे अंतिम सत्र, बजट सत्र में माननीय वित्त मंत्री जी ने जिस तरह से भारत को एक समृद्ध और विकास की ओर ले जाने के लिए बजट पेश वो काबिले तारीफ है।

हमारा लक्ष्य 2022 तक 'न्यू इंडिया' के सपने को साकार करने के लिए आगे बढ़ रहा है, जब भारत स्वतन्त्रता के 75 वर्ष पूरे करेगा। इसके माध्यम से हर एक के पास अपना घर, शौचालय, बिजली, पानी और किसानों की आमदनी दोगुनी हो चुकी होगी, और एक ऐसा भारत जो जातिवाद, पारिवारवाद एवं आतंकवाद से मुक्त, सशक्त भारत होगा।

विश्व की 11वीं सबसे बड़ी अर्थव्यवस्था के दर्जे से बढ़ते हुए आज हम विश्व की छठी सबसे बड़ी अर्थव्यवस्था है, उच्च वृद्धि दर हासिल करने के अलावा, हमने द्विअंकिय मुद्रा स्फीति पर काबू पाया है और राजकोषीय संतुलन बहाल किया है। पिछले 5 वर्षों से अगली पीढ़ी के संरचनात्मक सुधारों की लहर रही है, हमने माल और सेवा कर (जीएसटी) तथा कराधान सुधार शुरू करके आमूल सुधार लाएँ हैं।

बैंकिंग सेक्टर में बैंकों का एकीकरण भी किया गया है ताकि किफायत बरतने की विधियों पूँजी तक बेहतर पहुँच का लाभ उठाया जा सके तथा अपेक्षाकृत बड़े भौगोलिक भाग तक पहुँचा जा सके। एवं साथ ही हमने पारदर्शिता के नए युग की शुरूआत की है। हमने भ्रष्टाचार मुक्त सरकार चलायी है।

हमारी सरकार ने इस बजट के माध्यम से गरीबों को सबसे सस्ते दामों पर अनाज, गावों और शहरों को सुविधाएँ देने में बिल्कुल भी पीछे नहीं हटे, जिसके तहत प्रधानमंत्री ग्राम सड़क योजना,

* Speech was laid on the Table.

प्रधानमंत्री आवास योजना, सौभाग्य योजना एवं आयुष्मान भारत के अंतर्गत पात्र लोगों के नि:शुल्क उपचार, एवं प्रधानमंत्री जन औषधि के माध्यम से कम मूल्यों पर दवाईयों की उपलब्धता से लाभान्वित हो रहे हैं।

देश में 21 एम्स स्थापित किए जा रहे हैं जिसमें से 14 एम्स की घोषणा 2014 से की गयी थी और हरियाणा में 22वें एम्स खोलने की घोषणा से इस बजट के माध्यम से मुझे सुनने को मिली जो काफी प्रशंसनीय हैं।

प्रधानमंत्री किसान “सम्मान निधि पीएम – किसान” शुरू करने जा रही है जिसके माध्यम से प्रत्येक 2 हेक्टेयर वाले जोत को प्रति वर्ष 6000 की दर से प्रत्यक्ष आय सहायता प्रदान की जा रही है।

इसी विचार के साथ मैं प्रस्ताव करता हूँ कि माननीय वित्त मंत्री जी के अन्तरिम बजट पर धन्यवाद ज्ञापित करने के लिए मुझे मौका दिया गया जिसके प्रति आभार प्रकट करता हूँ।

बहुत बहुत धन्यवाद।

***श्री शरद त्रिपाठी (संत कबीर नगर):** भारत सरकार के वित्त मंत्री ने जो देश के विकास के लिए बजट प्रस्तुत किया है वह समाज के सभी वर्गों के लिये नए विकास एवं उत्थान का क्रांतिकारी कदम है चाहे आवास हो या शौचालय हो या उज्जवला योजना के अंतर्गत नि:शुल्क रसोई गैस कनेक्शन 6 करोड़ लोगों को देने का कार्य किया है। वह आजादी के बाद गरीबों का सबसे बड़ा तोहफा है। किसानों के लिये प्रधानमंत्री किसान संपदा योजना, जवानों के लिये वन रैंक वन पेंशन योजना, युवाओं के लिए कौशल विकास योजना एवं खेलो इंडिया जैसी योजनाओं के साथ-साथ अंतरिक्ष क्षेत्र में एक साथ 108 सेटेलाइट स्थापित कर तथा सैन्य शक्ति में भारत 5वें नंबर पर स्थापित हुआ, उसका मैं हृदय से समर्थन करता हूँ।

* Speech was laid on the Table.

***श्रीमती अंजू बाला (मिश्रिख):** देश के यशस्वी प्रधानमंत्री माननीय श्री नरेन्द्र मोदी के नेतृत्व वाली सरकार द्वारा प्रस्तुत, अंतरिम बजट 2019-2020 का मैं समर्थन करती है। भारत की जनता ने इस सरकार को मजबूत जनादेश दिया । हमने माननीय प्रधानमंत्री श्री नरेन्द्र मोदी के दूरदर्शितापूर्ण नेतृत्व में सर्वाधिक निर्णायक, स्थिर और स्वच्छ सरकार दी है और परिवर्तनकारी संरचनागत सुधार शुरू किए हैं। हमने उस नीतिगत अवरोध को उलट दिया है जिससे यह राष्ट्र पीड़ित था और हमने देश की छवि को सुधारा-संवारा है। इस सरकार की उपलब्धि रही कि हमने सोच को बदलने के अथक प्रयास किए और देश के अत्मविश्वास को जगाया । मैं गर्व से कह सकती हूँ कि भारत पूरी मजबूती से वापस विकास-पथ पर लौट आया है और विकास एवं समृद्धि की ओर बढ़ रहा है। हमने सतत विकास, प्रगति और हमारी जनता के लिए बेहतर जीवन स्तर को बुनियाद रख दी है।

हम वर्ष 2022 तक, न्यू इंडिया' साकार करने के लिए आगे बढ़ रहे हैं, जब भारत स्वतंत्रता के 75 वर्ष पूरा करेगा: एक ऐसा भारत जो स्वच्छ और स्वस्थ है, जहां हरेक के पास अपना घर होगा जिसमें शौचालय होगा और पानी एवं बिजली उपलब्ध होगी; जहां किसानों की आमदनी दोगुनी हो चुकी होगी; युवा वर्ग और महिलाओं को अपने सपने पूरे करने के लिए भरपूर अवसर मिलेंगे; और एक ऐसा भारत जो आतंकवाद, सांप्रदायिकता, जातिवाद, भ्रष्टाचार और भाई-भतीजावाद से मुक्त होगा ।

पिछले पांच वर्षों में भारत को वैश्विक अर्थव्यवस्था के एक चमकते सितारे के रूप में मान्यता मिली है । इस अवधि में देश में वृहत आर्थिक स्थिरता का सर्वोत्तम दौर देखा गया । हम विश्व की सबसे तेज विकसित होती बड़ी अर्थव्यवस्था हैं जिसकी औसत जीडीपी वृद्धि पिछले पांच वर्षों के दौरान वर्ष 1991 में शुरू किए गए आर्थिक सुधारों के बाद से किसी भी सरकार द्वारा हासिल की गई सर्वाधिक दर है। वर्ष 2013-14 में विश्व की 11वीं सबसे बड़ी अर्थव्यवस्था के दर्जे से बढ़ते हुए आज हम विश्व की छठी सबसे बड़ी अर्थव्यवस्था है। उच्च वृद्धि दर हासिल करने के अलावा, हमने द्विअंकीय मुद्रास्फीति पर काबू पाया है और राजकोषीय संतुलन बहाल किया है ।

मुद्रास्फीति गरीबों और मध्यम वर्ग पर आरोपित एक छुपे हुए और अन्यायपूर्ण कर के समान है। वर्ष 2009-2014 के दौरान मुद्रास्फीति की औसत दर 10.1 प्रतिशत की कमर तोड़ दर रही थी ।

* Speech was laid on the Table.

तत्कालीन प्रधानमंत्री ने काफी हद तक यह स्वीकार किया जब उन्होंने कहा “हम जितना चाहते थे, सतत् मुद्रास्फीति को काबू में रखने में हम उतना सफल नहीं हो पाए हैं। यह मूलतः खाद्य मुद्रास्फीति के बढ़ने के कारण हुआ है। इसकी तुलना में, हमारी सरकार ने कमर तोड़ महंगाई की कमर ही तोड़ दी। हमने औसत मुद्रास्फीति को कम करके उसे 4.6 प्रतिशत के स्तर पर ला दिया जो किसी भी अन्य सरकार के कार्यकाल के दौरान की मुद्रास्फीति से कम है। वस्तुतः दिसम्बर, 2018 में मुद्रास्फीति केवल 2.19 प्रतिशत थी। यदि हमने मुद्रास्फीति पर काबू नहीं पाया होता, तो हमारे परिवार आज भोजन, यात्रा, उपभोक्ता टिकाऊ वस्तुओं, आवास इत्यादि जैसी बुनियादी आवश्यकताओं पर लगभग 35-40 प्रतिशत अधिक खर्च कर रहे होते। स्थिर और पूर्वानुमान योग्य विनियामक व्यवस्था, विकसित होती अर्थव्यवस्था और सुदृढ़ मूल सिद्धांतों के कारण पिछले पांच वर्षों के दौरान भारत भारी मात्रा में 239 बिलियन डॉलर तक का विदेशी प्रत्यक्ष निवेश आकर्षित कर सका है। इस अवधि में भी विदेशी प्रत्यक्ष निवेश नीति के उदारीकरण में तेजी भी देखने को मिली है, जिससे अधिकांश विदेशी प्रत्यक्ष निवेश स्वतः मार्ग के जरिए किया जा रहा है।

पिछले पांच वर्षों में अगली पीढ़ी के संरचनात्मक सुधारों की लहर रही है, जिससे कई दशकों के लिए उच्च वृद्धि का मंच तैयार हुआ है। हमने, माल और सेवा कर (जीएसटी) तथा अन्य कराधान सुधार शुरू करके आमूल सुधार लाए हैं। वर्ष 2019 में महात्मा गांधी की 150वीं जयंती की श्रद्धांजलि के रूप में सरकार ने स्वच्छ भारत मिशन की मदद से विश्व का सबसे बड़ा व्यवहार परिवर्तन आंदोलन आरंभ किया है। भारत ने लगभग 98 प्रतिशत ग्रामीण स्वच्छता कवरेज हासिल की है और लगभग 5.45 लाख गांवों को खुले में शौच मुक्त घोषित किया गया है। यह सम्पूर्ण कार्यक्रम है और लोगों की सोच बदलने में सफल रहा है। व्यापक जन भागीदारी से लोगों ने इसे एक सरकारी योजना से राष्ट्रीय आंदोलन बना दिया है। स्वच्छ भारत अभियान की सफलता के लिए मैं देश की 130 करोड़ जनता को धन्यवाद देता हूं जिन्होंने इसे पूरे हृदय से अपनाया।

देश के संसाधनों पर पहला अधिकार गरीबों का है। सरकार ने मौजूदा आरक्षण, जो कि एससी/एसटी/अन्य पिछड़े वर्ग के लिए है, को पूर्ण रूप से बरकरार रखते हुए, गरीबों के लिए भी अब शैक्षणिक संस्थानों और नौकरियों में 10% का आरक्षण सुनिश्चित किया है। इन संस्थानों में औसतन

25% अतिरिक्त सीट्स, (लगभग 2 लाख) उपलब्ध कराई जाएगी जिससे किसी भी वर्ग हेतु वर्तमान में उपलब्ध/आरक्षित सीट्स में कोई कमी न आए।

गरीबों और मध्यम वर्ग के परिवारों को सस्ते दाम पर अनाज उपलब्ध कराने के लिए वर्ष 2018-19 में लगभग 1,70,000 करोड़ व्यय किए गए जो वर्ष 2013-14 में खर्च किए गए 92,000 करोड़ से लगभग दोगुना है। हमने यह सुनिश्चित किया कि अनाज सबको मिले। किसी को भूखे पेट नहीं सोना पड़े। मनरेगा के लिए ब.अ. 2019-20 में 960,000 करोड़ का आवंटन किया जा रहा है। जरूरत पड़ने पर और भी धनराशि उपलब्ध करा दी जाएगी।

हमने देश में शहरों और गांवों के बीच की खाई को पाटने के लिए काम किया है। इस गरिमामय सदन में माननीय सदस्य, जिनमें से अधिकांश ग्रामीण क्षेत्रों से हैं, इस बात पर सहमत होंगे कि विगत में अनेकों बार ग्रामीण जनता के लिए खोखले वादे किए गए है। हमने पिछले पांच वर्षों के दौरान, उनके जीवन की गुणवत्ता चंहु ओर से सुधारने के लिए लक्षित व्यय किए हैं। हमारा उद्देश्य है कि गाँव की आत्मा बरकरार रखते हुए शहरों जैसी सुविधाएं उपलब्ध हों।

प्रधानमंत्री ग्राम सड़क योजना के तहत, ग्रामीण सड़कों के निर्माण में तीन गुना वृद्धि हुई है। कुल 17.84 लाख बस्तियों में से 15.80 लाख बस्तियों को पक्की सड़कों से पहले ही जोड़ा जा चुका है और बहुत जल्द ही शेष कार्य पूरा करने का कार्य चल रहा है। प्रधानमंत्री ग्राम सड़क योजना के लिए ब.अ. 2019-20 में 19,000 करोड़ का आवंटन किया जा रहा है जबकि सं.अ. 2018-19 में इसके लिए 15,500 करोड़ का आबंटन दिया गया था। जहां पहले एक गरीब बच्चा टूटी पगडंडी पर चल कर स्कूल पहुंचता था, आज उसके गांव तक बस पहुंच सकती है। 2014-18 की अवधि के दौरान, प्रधानमंत्री आवास योजना के अंतर्गत कुल 1.53 करोड़ मकान बनाए गए हैं।

2014 तक देश में लगभग 2.5 करोड़ परिवार बिना बिजली के 18वीं सदी की जिंदगी जीने को मजबूर थे। सौभाग्य योजना से हमने हर घर को बिजली का मुफ्त कनेक्शन उपलब्ध कराया। मार्च 2019 तक सभी इच्छुक परिवारों को बिजली का कनेक्शन मिल जाएगा। हमने मिशन मोड में, निजी क्षेत्र सम्मिलित करते हुए 143 करोड़ एलईडी बल्ब उपलब्ध कराए हैं। इससे गरीब और मध्यम वर्ग के परिवारों को बिजली के बिलों में सालाना 50,000 करोड़ की बचत हो रही है।

पिछले पांच वर्षों में स्वास्थ्य देखभाल में बहुत अधिक प्रगति हुई है । पहले एक गरीब व्यक्ति इस धर्म संकट में होता था कि वे रोजमर्रा की जरूरतें पूरी करे या परिवार के किसी बीमार सदस्य की जिंदगी बचाए । हमारे प्रधानमंत्री जी को इस बात की बहुत पीड़ा थी। सरकार ने विश्व का सबसे बड़ा स्वास्थ्य देखभाल कार्यक्रम 'आयुष्मान भारत' शुरू किया है जो लगभग 50 करोड़ लोगों को चिकित्सा उपचार मुहैया कराएगा। पहले ही लगभग 10 लाख रोगियों ने स्कीम के अंतर्गत उपलब्ध निःशुल्क उपचार के जरिए चिकित्सा उपचार का फायदा उठाया है जिसके लिए 3,000 करोड़ खर्च करना पड़ता । लाखों निर्धन और मध्य वर्ग के लोग आवश्यक दवाइयों, कार्डियक स्टेंट और घुटनों के इम्प्लांट की कीमत में कटौती और प्रधानमंत्री जन औषधि केन्द्रों के जरिए कम मूल्य पर दवाइयों की उपलब्धता से भी लाभान्वित हो रहे हैं।

इस समय देश में 21 एम्स कार्यरत हैं या स्थापित किए जा रहे हैं। इन 21 एम्स में से 14 एम्स की घोषणा 2014 से की गई है। 22वां नया एम्स हरियाणा में खोलने की घोषणा पर मुझे प्रसन्नता हो रही है। महत्वाकांक्षी जिला कार्यक्रम देश के 115 अति पिछड़े जिलों में लक्षित विकास कर रहा है। इस कार्यक्रम से उल्लेखनीय परिणाम हासिल किए गए हैं और सभी संकेतकों-स्वास्थ्य और पोषण, शिक्षा, कृषि और जल संसाधन, वित्तीय समावेशन और कौशल विकास के कार्यनिष्पादन में सुधार आया है।

मेहनती किसानों को फसल का पूरा मूल्य नहीं मिलता था । सरकार ने किसानों की आय दुगुनी करने हेतु इतिहास में पहली बार, सभी 22 फसलों का न्यूनतम समर्थन मूल्य लागत से कम से कम 50% अधिक निर्धारित किया है। कृषि हमारी ग्रामीण अर्थव्यवस्था का प्रमुख चालक बनी हुई है। हमारे परिश्रमी किसानों ने विगत साढ़े चार वर्षों में सरकार की किसान समर्थक नीतियों से सहायता पाकर रिकार्ड मात्रा में कृषि वस्तुओं का उत्पादन किया है। लेकिन अंतरराष्ट्रीय बाजार में कृषि संबंधी वस्तुओं की गिरती कीमतें और 2017-18 से खाद्य भिन्न क्षेत्र के सापेक्ष भारत में खाद्य मुद्रास्फीति में गिरावट की वजह से, कृषि से आमदनी कम हो गई है। बारंबार विभाजन के कारण छोटी और विखंडित जोतों के कारण भी कृषक परिवार की आय में गिरावट आई है। इसलिए, देश में निर्धन भू-स्वामी किसान परिवारों को संरचित आय सहायता मुहैया कराने की आवश्यकता है जैसे बीज, उर्वरक,

उपकरण, श्रम आदि इन्पुट खरीदने में और अन्य आवश्यकताएं पूरी करने में मदद करना। ऐसी सहायता से उन्हें ऋण ग्रस्त होने तथा साहूकारों के चंगुल में फंसने से बचाया जा सकता है।

छोटे और सीमांत किसानों को निश्चित आय सहायता मुहैया कराने के लिए सरकार एक ऐतिहासिक कार्यक्रम अर्थात 'प्रधानमंत्री किसान सम्मान निधि पीएम-किसान' शुरू करने जा रही है। इस कार्यक्रम के अंतर्गत, 2 हेक्टेयर तक की जोत वाले सभी कमजोर भू-स्वामी किसान परिवारों को प्रति वर्ष 6000 रूपए की दर से प्रत्यक्ष आय सहायता प्रदान की जाएगी। यह आय सहायता प्रत्येक 2000 रूपए का तीन बराबर किस्तों में लाभाथी किसानों के बैंक खातों में सीधे अंतरित की जाएगी। इस कार्यक्रम का निधि पोषण भारत सरकार द्वारा किया जाएगा। इससे लगभग 12 करोड़ छोटे और सीमांत किसान परिवारों के लाभान्वित होने की आशा है। इस कार्यक्रम को 1 दिसम्बर, 2018 से लागू किया जाएगा और 31 मार्च, 2019 तक की अवधि के लिए पहली किस्त का भुगतान इसी वर्ष के दौरान किया जाएगा। इस कार्यक्रम से 75,000 रूपए करोड़ का वार्षिक व्यय होगा।

भारत विश्व में दूसरा सबसे बड़ा मछली उत्पादक देश है जिसकी वैश्विक उत्पादन में 6.3 प्रतिशत की हिस्सेदारी है। हालिया वर्षों में भारत ने 7 प्रतिशत से अधिक की औसत वार्षिक वृद्धि दर दर्ज की है। यह सेक्टर प्राथमिक स्तर पर लगभग 1.45 करोड़ लोगों को आजीविका प्रदान करता है। इस सेक्टर के विकास पर निरंतर पूरा ध्यान देने के लिए, सरकार ने अलग से मत्स्य पालन विभाग बनाने का निर्णय लिया है। सुलभ एवं रियायती ऋण सुनिश्चित करने तथा सभी किसानों को किसान क्रेडिट कार्ड के दायरे में लाने के लिए, हमारी सरकार ने एक सरलीकृत आवेदन फार्म लाकर व्यापक अभियान चलाने की पहल करने का निर्णय लिया है।

जब प्राकृतिक आपदाएं आती हैं, तब आमतौर पर किसान अपने फसल ऋणों को चुका नहीं पाते हैं। वर्तमान में, फसल ऋणों को ऐसे प्रभावित किसानों के लिए पुनः निर्धारित किया गया है और वे 2 प्रतिशत ब्याज सब्सिडी का लाभ पुनः निर्धारित ऋण के पहले वर्ष के लिए ही प्राप्त कर पाते हैं। सरकार ने अब निर्णय लिया है कि गंभीर प्राकृतिक आपदाओं, जहां राष्ट्रीय आपदा राहत निधि (एनडीआरएफ) द्वारा सहायता पहुंचाई गई है, से प्रभावित सभी किसानों को 2 प्रतिशत ब्याज सब्सिडी

और उनके ऋणों के पुनर्निर्धारण की संपूर्ण अवधि के लिए तत्काल भुगतान के प्रोत्साहन के रूप में 3 प्रतिशत अतिरिक्त ब्याज सब्सिडी का लाभ दिया जाएगा।

तीव्र गति से बढ़ती अर्थव्यवस्था और उसके औपचारीकरण ने रोजगार अवसरों को बढ़ाया है जैसा कि ईपीएफओ सदस्यता में दर्शाया गया है, जहां दो वर्षों में रोजगार अवसरों में लगभग 2 करोड़ की वृद्धि हुई है जो अर्थव्यवस्था और रोजगार के औपचारीकरण को प्रतिबिंबित करता है। 7वें केंद्रीय वेतन आयोग की रिपोर्ट पेश होने के बाद उसकी सिफारिशों को जल्द से जल्द लागू किया गया। न्यू पेंशन स्कीम (एनपीएस) को और उदार किया गया। कर्मचारियों के हिस्से को 10% रखते हुए हमने सरकार के योगदान को 4% बढ़ाकर 14% कर दिया है। श्रमिकों को दिए जाने वाले बोनस आकलन की अधिकतम सीमा को 3,500 रुपये प्रति माह से बढ़ाकर 7,000 रूपए व वेतन की अधिकतम सीमा को 10,000 रूपए प्रति माह से बढ़ाकर 21,000 रूपए प्रति माह कर दिया गया। ग्रेच्युटी के भुगतान की सीमा को 10 लाख रूपए से बढ़ाकर 20 लाख रूपए किया गया। पिछले पांच वर्षों के दौरान सभी श्रेणी के श्रमिकों के न्यूनतम वेतन में भी 42% की वृद्धि हुई जो आत तक सर्वाधिक है। इएसआई की सुरक्षा पात्रता की सीमा भी 15,000 रूपए प्रति माह से बढ़ाकर 21,000 प्रति रूपए माह कर दी गई। प्रत्येक श्रमिक के लिए न्यूनतम पेंशन भी 21,000 प्रति रूपए माह तय की दी गई। सर्विस के दौरान किसी श्रमिकों की मृत्यु होने की स्थिति में ईपीएफओ द्वारा राशि 2.5 लाख रूपए से बढ़ाकर 6 लाख रूपए तक सुनिश्चित की गई है। आंगनवाड़ी और आशा योजना के तहत सभी श्रेणियों के कार्मिकों के मानदेय में लगभग 50% की वृद्धि हुई है।

भारत के सकल घरेलू उत्पाद (जीडीपी) का आधा हिस्सा असंगठित क्षेत्र के उन 42 करोड़ कामगारों के पसीने और अथक परिश्रम से बनता है जो रेहड़ी वाले, रिक्शा चालक, निर्माण कार्यों में लगे मजदूर, कूड़ा बीनने वाले, कृषि कार, बीड़ी बनाने वाले, हथकरघा कामगार, चमड़ा कामगार और इस तरह के अन्य कई सारे व्यवसाय करते हैं। घरलू कामगार भी बड़ी संख्या में काम कर रहे हैं। हमें चाहिए कि उन्हें व्यापक सामाजिक सुरक्षा प्रदान करें, खासकर उनकी खासकर उनकी वृद्धावस्था के दौरान। इसलिए, 'आयुष्मान भारत' के अंतर्गत स्वास्थ्य सेवा और 'प्रधानमंत्री जीवन ज्योति बीमा योजना' के अंतर्गत प्रदान की गई जीवन और विकलांगता संबंधी बीमा कवरेज के अलावा हमारी

सरकार असंगठित क्षेत्र के उन कामगारों के लिए प्रधानमंत्री श्रम योगी मान-धन नामक वृहत् पेंशन योजना आरंभ करने का प्रस्ताव करती है जिनकी मासिक आय 15,000 रूपए या उससे कम है। इस पेंशन योजना से अपनी कार्यशील आयु के दौरान एक छोटी सी राशि के मासिक अशंदान करने से उन्हें 60 वर्ष की आयु से 3,000 रूपए की सुनिश्चित मासिक पेंशन मिलेगी। 29 वर्ष की आयु में इस पेंशन योजना से जुड़ने वाले असंगठित क्षेत्र के कामगार को केवल 100 प्रति माह का अंशदान 60 वर्ष की आय तक करना होगा। 18 वर्ष की आयु में इस पेंशन योजना में शामिल होने वाले कामगार को मात्र 55 प्रतिमाह का अंशदान करना होगा। सरकार प्रत्येक माह कामगार के पेंशन खाते में बराबर की राशि जमा करेगी। आशा है कि अगले पांच वर्षों के भीतर असंगठित क्षेत्र के कम से कम 10 करोड़ श्रमिक और कामगार प्रधानमंत्री श्रम योगी मान-धन योजना का लाभ लेंगे जिससे यह योजना विश्व की सबसे बड़ी पेंशन स्कीमों में से एक बन जाएगी। इस स्कीम के पहले साल के लिए 500 करोड़ रूपए की राशि आवंटित की जाती है। जरूरत पड़ने पर अतिरिक्त निधियां भी प्रदान की जाएंगी। यह स्कीम चालू वर्ष से ही कार्यान्वित की जाएगी।

हमारी सरकार देश के सबसे अधिक वंचित नागरिकों के कल्याण हेतु प्रतिबद्ध है। इसके लिए, विमुक्त, घुमंतु और अर्ध-घुमंतु समुदायों की स्थिति पर विशेष ध्यान दिए जाने की आवश्यकता है। ये समुदाय मुख्यधारा से कटे हुए हैं और संख्या में कम हैं, इसलिए प्रायः पीछे छूट जाते हैं। घुमंतु और अर्ध-घुमंतु समुदाय अपनी आजीविका की तलाश में एक स्थान से दूसरे स्थान में चले जाते हैं। रेणके आयोग और इदाते आयोग ने इनकी पहचान करने और इन्हें सूचीबद्ध करने में प्रशंसनीय कार्य किया है। जिन विमुक्त, घुमंतु और अर्ध-घुमंतु समुदायों को अब तक औपचारिक रूप से वर्गीकृत नहीं किया गया है, उनकी पहचान का कार्य पूरा करने के लिए नीति आयोग के अंतर्गत एक समिति का गठन किया जाएगा। सरकार विमुक्त, घुमंतु और अर्ध-घुमंतु समुदायों के लिए कल्याणकारी और विकास कार्यक्रमों के क्रियान्वयन के प्रयोजन हेतु विशेष रूप से सामाजिक न्याय और अधिकारिता मंत्रालय के तहत एक कल्याण विकास बोर्ड भी स्थापित करेगी। यह बोर्ड पहुंच से दूर इन समुदायों के कल्याण हेतु विशेष कार्यनीतियों का निर्माण और क्रियान्वयन सुनिश्चित करेगा।

ग्रामीण क्षेत्रों में प्रत्येक गृहिणी के स्वास्थ्य का ध्यान रखने और यह सुनिश्चित करने के लिए कि उसे अपने परिवार के लिए खाना बनाते समय आंसू न बहाने पड़ें, सरकार ने उज्ज्वला योजना के तहत 8 करोड़ एलपीजी कनेक्शन मुफ्त बांटने का कार्यक्रम शुरु किया है। इस योजना में 6 करोड़ कनेक्शन पहले ही दिए जा चुके हैं और शेष मुफ्त कनेक्शन अगले साल तक दिए जाएंगे। उज्ज्वला सरकार के कार्यक्रम की एक महत्वपूर्ण सफल गाथा है जिसे एक जिम्मेदार और करुणामय नेतृत्व के अधीन साहसिक किंतु व्यावहारिक दृष्टिकोण से परिभाषित किया गया है। प्रधानमंत्री मुद्रा योजना की 70% से अधिक लाभार्थी महिलाएं हैं जो अपने खुद के व्यवसाय शुरु करने के लिए किफायती और बिना कोलेटरल के ऋण प्राप्त कर रही हैं। अन्य कई उपायों में, गर्भवती महिलाओं के लिए 26 सप्ताह का मातृत्व अवकाश और प्रधानमंत्री मातृ वंदना योजना के माध्यम से वित्तीय सहायता का लाभ दिया गया है जिससे गर्भवती महिलाएं काम में सहभागी बनने में सक्षम होंगी।

भारत विश्व के सर्वाधिक युवा-राष्ट्र में से एक है। प्रधानमंत्री कौशल विकास योजना के माध्यम से एक करोड़ से अधिक युवाओं को अपनी आजीविका कमाने के लिए प्रशिक्षण दिया जा रहा है। हमने मुद्रा, स्टार्ट-अप-इंडिया और स्टैंड-अप इंडिया जैसी स्व-रोजगार स्कीमों के माध्यम से युवा शक्ति का दोहन किया है। मुद्रा योजना के तहत 15.56 करोड़ ऋण दिए गए हैं जिनकी कुल राशि 7,23,000 करोड़ रूपए बैठती है। पूरी दुनिया में रोजगार की कल्पना बदल रही है, अब सिर्फ सरकारी नौकरियां या कारखाने में रोजगार उपलब्ध नहीं होता। नौकरी मांगने वाले अब स्वयं नौकरी देने में सक्षम हो गए हैं। इसके चलते, भारत विश्व का दूसरा सबसे बड़ा स्टार्ट-अप हब बन गया है। हमारे युवाओं की कड़ी मेहनत और विचारों की नवीनता से हम सब गौरवान्वित हैं।

आर्टिफिशियल इंटेलिजेंस और संबंधित प्रौद्योगिकी के लाभ जनता तक पहुंचाने के लिए सरकार ने 'आर्टिफिशियल इंटेलिजेंस' पर एक राष्ट्रीय कार्यक्रम की परिकल्पना की है। इसे उत्कृष्ता केंद्रों के साथ एक हब के रूप में राष्ट्रीय आर्टिफिशियल इंटेलिजेंस की स्थापना से उत्प्रेरणा मिलेगी। 9 प्राथमिकता प्राप्त क्षेत्रों की पहचान की जा चुकी है। एक राष्ट्रीय आर्टिफिशियल पोर्टल भी शीघ्र विकसित किया जाएगा।

सरकार ने करोड़ों को रोजगार देने वाले लघु और मध्यम उद्यम क्षेत्र को सशक्त करने के लिए कई प्रभावी कदम उठाए हैं। हाल ही में सिर्फ 59 मिनट में 1 करोड़ रूपए तक के ऋण की योजना शुरू की गई है। जीएसटी- रजिस्टर्ड एसएमई इकाइयों को 1 करोड़ रूपए की वृद्धिशील ऋण पर 20% व्याज की छूट मिलेगी। सरकारी उपक्रमों से एसएमई की सोर्सिंग की आवश्यकता को बढ़ाकर 25% कर दिया गया है। इसके लिए, कम से कम 3 प्रतिशत सामग्री महिला स्वामित्व वाले लघु और मध्यम उपक्रमों से प्राप्त की जाएगी

सरकार ने दो साल पहले गवर्नमेंट ई-मार्केटप्लेस की स्थापना की थी । इसके जरिए सरकार खरीद की प्रक्रिया को पूरी तरह से पारदर्शी, सबको साथ लेकर चलने वाली और दक्ष होकर रूपान्तरित हो गई है। एमएसएमई भी अपने उत्पाद जीईएम के माध्यम बेच सकते हैं। जीईएम के माध्यम से 17,500 करोड़ रूपए से अधिक का लेन-देन हो चुका है, जिससे औसतन 25.28% की बचत हुई हैं। जीईएम प्लेटफॉर्म की सेवाओं को अब केंद्र सरकार के सभी उद्यमों तक बढ़ाया जा रहा है। सरकार ने घरेलू व्यापार और संवाओं को सहायता देने पर विशेष ध्यान दिया है। सरकार ने हाल ही में औद्योगिक नीति और संवर्धन विभाग को "खुदरा व्यापार सहित आंतरिक व्यापार का संवर्धन और व्यापारियों एवं उनके कर्मचारियों का कल्याण" नामक विषय सौंपा है। अब इस विभाग का नाम 'उद्योग और आंतरिक व्यापार संवर्द्धन विभाग' हो जाएगा।

हमारे सैनिक बहुत ही कठिन परिस्थितियों में हमारी सीमाओं की रक्षा करते हैं। हमारा गर्व और समान हमारा हैं। हमने भी उनके सम्मान का ख्याल रखा। पिछले 40 सालों से रूके हुए 'वन रैंक वन पेंशन' को लागू करने का कार्य का असर ने पूरा किया है। सरकार ने रक्षा सेवा के सभी कर्मिकों को मिलीटरी सर्विस पे (एएसपी) और अधिक जोखिम वाली ड्यूटी पर तैनात सैनिकों और वायु सैनिकों को दिए जाने वाले विशेष भत्तों में पर्याप्त बढ़ोतरी की भी घोषणा की थी। 2019-20 में हमारा रक्षा बजट पहली बार 3,00,000 करोड़ रूपए से अधिक हो जाएगा। हमारी सीमाओं की रक्षा करने और उच्च कोटि की तैयारी बनाए रखने के लिए यदि आवश्यक हुआ, तो रक्षा बजट में और अधिक बढ़ोतरी की जाएगी।

आज, भारतीय मूल के सभी व्यक्ति इस बात को लेकर सुरक्षित महसूस करते हैं कि उनकी मातृभूमि भारत उनकी शुभचिंतक है और जरूरत के समय उनकी सहायता की जाएगी। भारत के बदलते स्वरुप के कारण दुनिया भर में भारतीयों और भारतीय मूल के व्यक्ति का गर्व और सम्मान की अनुभूति होती है। हमने भारत के साथ इनके संपर्क को मजबूत बनाने, भारत में इनके निवेश को सुगम बनाने और इनकी यात्रा को सरल-सुखद बनाने के लिए अनेक उपाय किए हैं।

अवसंरचना किसी भी देश के विकास और अच्छे जीवन-स्तर की रीढ़ है। चाहे राजमार्ग हों या रेलवे या एयरवे या डिजिवे ही क्यों न हों, हमने देश की कायापलट के लिए उत्तरोत्तर प्रगति का हर संभव प्रयास किया है। आज तक सामान्य नागरिक भी "उड़ान" योजना के कारण हवाई जहाज में सफर कर पा रहा है। सिक्किम में पेक्योंग हवाई अड्डे की शुरुआत के साथ ही प्रचालनरत हवाई अड्डों की संख्या 100 से अधिक हो गई है। घरेलू हवाई यातायात पिछले पांच वर्षों में दुगुना हो गया है जिसके फलस्वरुप रोजगार भी भारी संख्या में पैदा हुआ है। आज, प्रति दिन 27 कि.मी. राजमार्ग के निर्माण के चलते भारत विश्व में सबसे तेज राजमार्ग विकसित करने वाला देश बन गया है। दिल्ली के आस-पास पूर्वी पेरिफेरल राजमार्ग अथवा असम और अरुणाचल प्रदेश में बोगीबील रेल-सह-सड़क पुल जैसी दशकों तक रूकी हुई परियोजनाएं पूरी की गई हैं। देश के तटीय क्षेत्र में सागर माला के फ्लैगशिप कार्यक्रम से पत्तनों का विकास होगा। जिससे आयातों और निर्यातों का प्रबंधन करने में तेजी आएगी। पहली बार, कंटेनर माल की आवाजाही कोलकाता से वाराणसी तक अंतर्देशीय जलमार्गों पर शुरू हो चुकी है। हमारी सरकार ब्रहमपुत्र नदी की नौवहन क्षमता में सुधार करके पूर्वोत्तर क्षेत्र में भी कंटेनर कार्गों की आवाजाही की शुरुआत करेगी।

भारतीय रेलवे के इतिहास में यह वर्ष सर्वाधिक सुरक्षित वर्ष रहा है। ब्रॉड गेज लाइनों पर सभी मानवरहित लेवल क्रासिंग को समाप्त कर दिया गया है। पहली देश में ही विकसित और विनिर्मित सेमी हाई स्पीड "वंदे भारत एक्सप्रेस" को चलाने से भारतीय यात्रियों को गति, सेवा और सुरक्षा का विश्व स्तरीय अनुभव प्राप्त होगा। हमारे इंजीनियरों द्वारा पूर्णतः विकसित प्रौद्योगिकी में यह बड़ी छलांग मेक इन इंडिया को गति प्रदान करेगी और रोजगार सृजित करेगी। रेलवे के लिए बजट से वर्ष 2019-20 (ब.अ.) में 64,587 करोड़ रूपए की पूंजीगत सहायता का प्रस्ताव है। रेलवे का समग्र पूंजी व्यय

कार्यक्रम 1,58,658 करोड़ रूपए है। प्रचालन अनुपात वर्ष 2017-18 के 98.4 प्रतिशत से सुधरकर वर्ष 2018-19 (सं.अ.) में 96.2 प्रतिशत तथा आगे और अधिक बेहतर होकर वर्ष 2019-20 (ब.अ.) में 95 प्रतिशत होने की संभावना है।

भारत ने जलवायु परिवर्तन की समस्या के समाधान के लिए किए जा रहे वैश्विक प्रयासों का नेतृत्व किया है। नवीकरणीय ऊर्जा को बढ़ावा देने की हमारी प्रतिबद्धता अंतरराष्ट्रीय सौर गठबंधन स्थापित करने में प्रतिबिंबित होती है, जो पहला संधि आधारित अंतरराष्ट्रीय अंतर-सरकारी संगठन है जिसका मुख्यालय भारत में है। भारत की संस्थापित सौर ऊर्जा उत्पादन क्षमता पिछले पांच वर्षों में दस गुना से अधिक हो गई है। यह क्षेत्र अब नए जमाने के लाखों रोजगार पैदा कर रहा है।

कच्चे तेल और प्राकृतिक गैस के आयात पर भारत की निर्भरता हमारी सरकार के लिए बड़ी चिंता का कारण रहा है। यद्यपि हमने बायो ईंधन और वैकल्पिक प्रौद्योगिकियों के माध्यम से मांग वृद्धि को कम करने के लिए कई सारे उपाय किए हैं, पूर्वोत्तर की जनता को भी अवसंरचना विकास के लाभ मिले हैं। अरूणाचल प्रदेश हाल ही हवाई मार्ग के मानचित्र पर दर्ज हुआ है तथा मेघालय, त्रिपुरा और मिजोरम पहली बार भारत के रेल मानचित्र पर उभरे हैं। 2018-19 (ब.अ.) की तुलना में 2019-20 (ब.अ.) में पूर्वोत्तर क्षेत्रों के लिए आबंटन को 21 प्रतिशत बढ़ाकर 58,166 करोड़ रूपए किए जाने का प्रस्ताव किया जा रहा है।

भारत अब दुनिया मे मोबाइल डेटा का सर्वाधिक खपत करने वाले देश बन गया है। मोबाइल डेटा की मासिक खपत में पिछले पांच वर्षों में 50 गुना बढ़ोत्तरी हुई है। भारत में अब कॉल और डेटा की कीमत संभवत: विश्व में सबसे कम है। आज, मेक इन इंडिया के अंतर्गत मोबाइल और मोबाइल पुर्जों की निर्माता कंपनियों की संख्या 2 से बढ़कर 268 से अधिक हो गई है जो रोजगार के अनेक अवसर प्रदान कर रही है। 3 लाख से अधिक सामान्य सेवा केंद्र लगभग 12 लाख लोगों को रोजगार प्रदान कराने के साथ-साथ अपनी सेवाओं का विस्तार कर रहे हैं और डिजिटल ढांचा भी तैयार कर रहे हैं, जिससे हमारे गांव डिजिटल गांवों में बदल रह हैं। सरकार 1 लाख गांवों को अगले पांच सालों में डिजिटल गांव बना देगी।

जन-धन-आधार-मोबाइल (जेएएम) तथा प्रत्यक्ष लाभ अंतरण ने दूरगामी परिवर्तन किए हैं। बैंकों का राष्ट्रीयकरण 50 वर्ष पहले किया गया था लेकिन देश का अधिकांश हिस्सा औपचारिक बैंक प्रणाली के अभाव में आर्थिक मुख्यधारा से अभी तक अछूता था। पिछले पांच वर्षों, में लगभग 34 करोड़ जन धन बैंक खाते खोले गए हैं। आधार को अब सार्वभौम तरीके से क्रियान्वित किया जा रहा है। इससे बिचौलियों को समाप्त कर गरीब और मध्यम वर्ग को सीधे उनके बैंक खातों में धन जमा करके सरकारी योजनाओं का लाभ सुनिश्चित करने में मदद मिली है।

मनोरंजन उद्योग एक प्रमुख रोजगार सृजक क्षेत्र है। मनोरंजन उद्योग को बढ़ावा देने के लिए, फिल्मों की शूटिंग आसान करने के लिए सिंगल विंडो क्लियरेंस सुविधा जो केवल विदेशी फिल्म निर्माताओं के लिए उपलब्ध थी, अब भारतीय फिल्म निर्माताओं के लिए भी उपलब्ध कराई जा रही है।

आयकर विभाग अब ऑनलाइन कार्य करता है। विवरणियों, निर्धारणों, धनवापसी तथा प्रश्नों पर ऑनलाइन कार्रवाई की जाती है। पिछले वर्ष, आयकर विवरणियों में से 99.54 प्रतिशत दाखिल करते ही स्वीकृत की गई थी। सरकार ने आय कर विभाग को अधिक निर्धारित हितैषी बनाने के लिए आमूल परिवर्तनकारी प्रौद्योगिकी गहन परियोजना को मंजूरी दी है। सभी विवरणियों को 24 घंटों के भीतर प्रोसेस किया जाएगा और साथ-साथ धन वापसी जारी की जाएगी। अगले दो वर्षों के दौरान हम जांच-पड़ताल के लिए चुनी गई सभी विवरणियों का सत्यापन और मूल्यांकन अज्ञात बैंक ऑफिस के माध्यम से इलेक्ट्रानिक ढंग से कर सकेंगे जिसका संचालन कर विशेषज्ञ और कर्मचारी करेंगे जिसमें करदाता कर अधिकारियों के साथ किसी प्रकार का व्यक्तिगत संपर्क नहीं कर सकेंगे।

वर्ष 2014 में जबसे हमारी सरकार ने सत्ता संभाली है, तब से ही हमारी प्राथमिकता मध्यमवर्ग पर कर के भार को कम करने की रही है। हमने बुनियादी छूट की सीमा 2 लाख से बढ़ाकर 2.5 लाख रूपए कर दी और कर में छूट दी ताकि 3 लाख तक आय वाले लोगों को कोई कर न देना पड़े। हमने 2.5 लाख से 5 लाख रूपए तक की कर स्लैब के लिए कर की दर में कमी कर 10% से 5% भी कर दिया और वेतनभोगी वर्ग के लिए 40,000 रूपए की मानक कटौती शुरु की। धारा 80ग के अंतर्गत बचत की कटौती को 1 लाख से बढ़ाकर 1.5 लाख रूपए कर दिया गया जिस मकान मे रह रहे हों, ऐसी गृह संपत्ति के लिए ब्याज को 1.5 लाख से बढ़ाकर 2 लाख रूपए कर दिया गया।

माल और सेवा कर (जीएसटी) सुधार पिछली सरकार के कार्यकाल के दौरान लगभग एक दशक तक खिंचता रहा। हमारी सरकार में जीएसटी का कार्यान्वयन किया जो निसंदेह आजादी मिलने के बाद कराधान के संबंध में किया गया सबसे बड़ा सुधार है। केन्द्र और राज्य/संघ राज्य क्षेत्रों की सरकारों द्वारा वसूले जाने वाले और कर पर प्रपाती प्रभाव डालने वाले सत्रह अलग-अलग करों को एक जीएसटी मे मिला दिया गया। भारत एक साझा बाजार बन गया। जीएसटी के कारण कर के आधार में बढ़ोत्तरी हुई है, ज्यादा कर वसूली हुई हैं और व्यापार में सुगमता आई है। जीएसटी से रोजमर्रा के प्रचालनों और मूल्यांकनों के लिए करदाता और सरकार के बीच का सम्पर्क कम होगा। अब विवरणियां पूरी तरह आनलाइन भरी जाती हैं और ई-वे बिल सिस्टम की व्यवस्था की गई है। प्रवेश कर, चौकियां (पोस्ट) और ट्रकों की लाइन न होने से अन्तर्राज्यीय आवाजाही गति तेज, कार्यकुशल और बाधा रहित बनी है।

जीएसटी से पहले के समय में अनेक वस्तुओं पर लगाया जाने वाले अधिक कर को युक्तिसंगत बनाया गया है और उपभोक्ताओं विशेषकर गरीबों और मध्यम वर्ग पर प्रभारित कर के भार में काफी कमी की गई है। केन्द्र और राज्यों/संघ राज्य क्षेत्रों से मिलकर बनी जीएसटी परिषद ने सामूहिक रुप से जीएसटी से पूर्व की दरों से कम दरों पर जीएसटी दरों को अंतिम रूप दिया। तब से, दरों में लगातार कमी की गई है जिससे उपभोक्ताओं को प्रति वर्ष लगभग 80,000 करोड़ रूपए की राहत मिली है। गरीबों और मध्यम वर्ग के लोगों द्वारा रोजमर्रा इस्तेमाल की जाने वाली अधिकांश वस्तुएं अब 0% या 5% के कर-स्लैब में हैं। 12% की दर पर सिनेमा देखने के लिए जाने वाले लोगों को 50% तक अनेक टैक्स देने होते थे, अब उन्हें बहुत कम टैक्स देना होता है। हमारी सरकार चाहती है कि मकान खरीदने वाले लोगों पर जीएसटी का भार कम किया जाए और ऐसा करन के लिए हमने जीएसटी परीषद से एक मंत्री समूह नियुक्त करने की पेशकश की ताकि इस संबंधमें यथाशीघ्र जांचकर सिफारिशें की जाएं।

मेक इन इंडिया" पहल को बढ़ावा देने के लिए, हमने सीमा शुल्क और प्रक्रियाओं को युक्तिसंगत बनाया है। हमारी सरकार ने 36 महत्वपूर्ण वस्तुओं पर शुल्कों को समाप्त कर दिया है। विनिर्माण और निर्यात के लिए आयात शुल्क मुक्त पूंजीगत माल और निविष्टियों के आयात की संशोधित प्रणाली शुरु किए जाने के साथ-साथ सीमा शुल्क अधिनियम की धारा 65 के अंतर्गत एक

स्थल पर अनुमोदन शुरू किया गया है। भारतीय सीमा शुल्क विभाग निर्यात/आयात लेन-देन का पूरा और व्यापक डिजिटलीकरण शुरु कर रहा है और निर्यात से जुड़ी संभारिकी में सुधार लाने के लिए आरएफआईडी का प्रयोग कर रहा है।

हमारी सरकार अपने देश से काले धन की बुराई को जड़ से समाप्त करने के लिए प्रतिबद्ध है। पिछले साढ़े चार वर्षों के दौरान काला धन कानून, भगोड़े आर्थिक अपराधी अधिनियम, और नोटबंदी के रूप में हमारे द्वारा उठाए गए कदमों से 1,30,000 करोड़ रूपए के मूल्य की आस्तियां कर के दायरे में आई हैं, लगभग 50,000 करोड़ रूपए की परिसंपत्तियां जब्त और कुर्क की गई हैं और बड़ी मात्रा में नकदी रखने वाले लोगों को अपनी आय के साधन बताने के लिए मजबूर होना पड़ा है। इस अवधि के दौरान, लगभग 6,900 करोड़ की बेनामी आस्तियां और 1,600 करोड़ रूपए की विदेशी आस्तियों को जब्त कर लिया गया है। 3,38,000 शेल कंपनियों की पहचान की गई है। और उनका पंजीकरण रद्द कर दिया गया है और उनके निदेशकों को अयोग्य घोषित कर दिया गया है। 2017-18में प्रत्यक्ष कर संग्रहण में 18% की वृद्धि और कर आधार में वृद्धि हुई है जब वित्त वर्ष 2017-18 में पहली बार 1.06 करोड़ लोगों ने आय कर विवरणी दाखिल की। यह सब मुख्यतः विमुद्रीकरण के कारण ही संभव हो सका।

प्रधानमंत्री श्री नरेन्द्र मोदी के नेतृत्व में एनडीए सरकार ने आने वाले समय के लिए भारत के विकास की बुनियाद रख दी है। हमने उन अनेक समस्याओं को सुलझाया है, जो हमारे समाज और अर्थव्यवस्था की संपूर्ण क्षमता को हासिल करने में रोड़ा अटका रही थी। अगले पांच वर्षों में हम 5 ट्रिलियन डॉलर की अर्थव्यवस्था बनने वाले हैं और इसके बाद अगले 8 वर्षों में 10 ट्रिलियन डॉलर की अर्थव्यवस्था बनने की इच्छा रखते हैं।

हमारी नदियाँ और जलाशय हमारे जीवन के आधार हैं। गंगा नदी को साफ करने के लिए हमारी सरकार ने अथक प्रयास किए हैं। 2030 के भारत के लिए हमारे विज़न का पांचवां आयाम स्वच्छ नदियाँ हैं। जिसमें सभी भारतीयों को स्वच्छ पेयजल, जीवन को पोषण देने वाले जल का लघु सिंचाई तकनीकों के प्रयोग के जरिए सिंचाई मे जल का सक्षम तरीके से उपयोग शामिल है। तटवर्ती इलाकों में बड़ी संख्या में रह रहे लोगों का जीवन स्तर बेहतर बनाने और उनकी सार्थक जिंदगी सुनिश्चित करने

हेतु, विशेष रूप से "ब्लू इकोनोमी" का दोहन करके, भारत की लंबी तटरेखा अर्थव्यवस्था की शक्ति बन सकती है। सागरमाला कार्यक्रम के प्रयासों मे हम तेजी लाएंगे और तेजी से अन्य आंतरिक जलमार्ग विकसित करेंगे। हमारे विज़न का छठा आयाम हमारी तटरेखा और समुद्र हैं जो भारत के विकास में अहम भूमिका निभाएंगे।

खाद्यान्न में भारत को आत्मा निर्भर बनाना, विश्व की खाद्यान्न आवश्यकताओं को पूरा करने के लिए विश्व को खाद्यान्न निर्यात करना और सर्वाधिक जैविक तरीके से खाद्यान्न पैदा करना हमारे विज़न का आठवां आयाम है। "मूल्य–वर्धन" पर ध्यान केंद्रित करके आधुनिक कृषि पद्धतियों के जरिए उच्च कृषि उत्पादन तथा उत्पादकता प्राप्त की जाएगी। कृषि एवं खाद्य प्रसंस्करण संरक्षण पैकेजिंग और शीतगारों के रख-रखाव पर हमें विशेष ध्यान देना होगा।

यह सिर्फ अंतरिम बजट नहीं देश की विकास यात्रा का उत्सव है। यह जो देश बदल रहा है, देशवासियों के जोश से बदल रहा है। उसका श्रेय और यश उन्हीं को जाता है। हमारी सरकार में विकास का एक जन आंदोलन बन गया है।

हम देशवासियों के बलबूते पर भारत को दुनिया का एक अग्रणी देश बनाएंगे। हम सबने साथ मिलकर अभी नींव रखी है। अब उनके साथ मिलकर इस देश की भव्य इमारत खड़ी करेंगे। इसके लिए हमने एक निर्णायक नेतृत्व दिया, जिसकी नियत साफ है, नीति स्पष्ट है और निष्ठा अटल है।

इसके साथ ही मैं यह भी कहना चाहती हूँ कि मैं जिस मिश्रिख संसदीय क्षेत्र से निर्वाचित हुई हूँ, वह देश के अत्यधिक पिछड़े क्षेत्रों में आता है। यहां पर तेजी से विकास कार्यों को करने को आवश्यकता है। मैंने पिछले वर्ष भी यह मांग की थी कि मेरे क्षेत्र में बहने वाली गंगा नदी के बायें तट पर तटबंध बनाये जाने की आवश्यकता है। प्रत्येक वर्ष लाखों की संख्या में यहां किसान बेघर होते हैं। उनका घर जमीन सब कुछ बाढ़ की चपेट में आ जाता है और ये लोग दाने-दाने के मोहताज हो जाते हैं। तटबंध बनाने से न केवल इन्हें बाढ़ के प्रकोप से मुक्ति मिलगी अपितु इस क्षेत्र में पर्यटन के नये अवसर भी खुलेंगें । मैं माननीय वित्त मंत्री से अनुरोध करती हूँ कि मेरे क्षेत्र में जो मानव रहित समपार रेलवे फाटक हैं वहां यातायात की बहुत बड़ी समस्या रहती है। घटों ट्रैफिक जाम रहता है। अतः इन रेलवे फाटकों पर रेलवे ओवर ब्रिज या अंडर ब्रिज बनाये जाने की आवश्यकता है।

PROF. SAUGATA ROY (DUM DUM): Sir, I rise to speak on the Budget. It seems that the Finance Ministry has become a Ministry for outsourcing. The original Finance Minister is somewhere else; the Railway Minister is substituting on his behalf. They have got two Ministers of State in Finance.

HON. DEPUTY SPEAKER: The Railway Minister is also looking after the Finance Ministry.

PROF. SAUGATA ROY : None of them is speaking. One Minister for Civil Aviation Department, who was earlier shifted from Ministry of Finance, has been called upon to defend the Budget. This is the Ministry of outsourcing.

HON. DEPUTY SPEAKER: Please come to the point. He is the Railway Minister. He is also playing the part of the Finance Minister now.

… (*Interruptions*)

PROF. SAUGATA ROY : Ok, Sir. Why do you defend them?

HON. DEPUTY SPEAKER: The Railway Budget also is a part of the Finance Ministry now.

… (*Interruptions*)

PROF. SAUGATA ROY : They are doing the outsourcing. Don't defend them.

HON. DEPUTY SPEAKER: The Railway Budget also is a part of the Finance Ministry now.

PROF. SAUGATA ROY : They have got two MOSs. One MOS of Civil Aviation is coming and speaking. This is the condition.

HON. DEPUTY SPEAKER: Now come to the point.

PROF. SAUGATA ROY : I am coming to the point.…(*Interruptions*)

HON. DEPUTY SPEAKER: You speak regarding Budget.

PROF. SAUGATA ROY: I speak, remembering Tagore's words, "We want a society where the mind is without fear and the head is held high".

This Government wants to function with fear using Income Tax Department, CBI and Enforcement Directorate to throttle their opponents. We want to state clearly that we shall not be put down by their efforts to stifle the opposition. That is why, in spite of the tall talks in the Budget, I shall present some facts about the economy.

The Modi Government had said that in five years, they would provide 10 crore employment. Now, this year, unemployment is at an all-time 45-year high, at 6.1 per cent. They are not publishing the National Sample Survey Organisation data and the Chief Statistician of the Government and the Members of the Statistical Commission have resigned from the Statistical Commission because the Government is not allowing them to publish the data on unemployment which is at a very bad state....(*Interruptions*). It is a matter of shame....(*Interruptions*)

Sir, the banking industry is at the worst ever. The total non-performing assets of the banks have crossed Rs.11.5 lakh crore, an all-time high. They speak of the Insolvency and Bankruptcy Code. That has recovered only Rs. 3 lakh crore. ...(*Interruptions*). Still the largest NPAs remain, as a result of which the Reserve Bank had to impose prompt corrective action on some banks to prevent them from lending.

Now, if the banks cannot lend, how will the economy develop? Now, as the Reserve Bank was being tight on banks, that is why, this Government fought with the Reserve Bank Governors. Two successive Reserve Bank Governors, known

as good economists, Dr. Raghuram Rajan and Dr. Urjit Patel, had to leave before completing their five years.

This Government is destroying institutions like the Reserve Bank, which has enjoyed autonomy since 1934.

This Government has not been able to bring back the people who fled with bank's money. Shri Nirav Modi escaped with Rs. 11,500 crore of Punjab National Bank's money, and he was photographed with the Prime Minister in Davos in Switzerland. Shri Mehul Choksi also escaped; Shri Vijay Mallya -- a friend of many in the ruling Party -- escaped and not yet brought back; and Shri Lalit Modi has still not been brought back. The whole banking system is seeing a collapse.

Sir, if you look at the Budget -- and I think that you have also mentioned it in your speech that this Budget is an act of Constitutional impropriety -- Mr. Piyush Goyal gave a Budget for a Government, which will be in power only for two months in the next financial year. He gave a grandiose speech giving a Budget for one year. What authority does he have to do it? Now, there were other Finance Ministers before him like Shri Jaswant Singh in 2004; Shri Pranab Mukherjee in 2009; and Shri Chidambaram in 2014 who all presented Vote on Account Budgets. Now, this Interim Finance Minister has presented an 'Account for Votes'. This is only a vote-oriented Budget. They have done so because the Government is in doldrums.

Why is it so? Today, the effects of demonetization -- which was a cruel blow on the economy that took away lakhs of jobs -- is still there. The Government has tried to apply 'betadine' to the wounds created by demonetization. Ultimately, they were not able to bring back black money into the

system. On top of that, they hurriedly imposed the Goods and Services Tax, which was supposed to be 'one tax for one nation' with five different tax slabs. They have gone on changing the tax rates as a result of which the GST collection this year is Rs. 1 lakh crore less than budgeted earlier.

What has the Government done? It knows that it is extremely unpopular. They know that the Prime Minister is facing black flags / black balloons against him in Andhra Pradesh, Assam and in the North East. Now, the Andhra people have a justified demand for a special category State, but that is not being listened to. I would urge the Government to announce something about it.

The Government knows that demonetization and hurried implementation of GST has disaffected firstly the agrarian community, namely, the farmers; it has disaffected the unorganised workers; and it has disaffected the salaried middle-classes. So, they have announced that we shall give PM-KISAN – Rs. 6,000 per year per farmer family to 12 crore people. Now, what does that come to? It comes to Rs. 500 per month; which comes to Rs. 17 per family per day; and which comes to Rs. 3.5 per individual, and with that they are hoping to win back the farmers. The question is this. It is too little and too late; and why now, after waiting for five years, when series of farmer suicides have taken place and have you come back only in your last year when only one month is left for declaration of the election and say : "Dear Farmer, we are offering you Rs. 3.5 per head per day to save your situation"?

15 00 hrs

Good. This is what they have. Now, they have destroyed the unorganised sector where people relied on cash. Now they say that we shall offer pension to

the unorganised workers. How much? They will give Rs.3,000 after 60 years, that is, if a man deposits Rs.55 from his 18th year. So, he has to wait for 42 years, then, he will get Rs.3,000 as pension.

You are aware of the Provident Fund-linked Pension, Sir. What is the minimum under the Provident Fund-linked Pension Scheme? Sir, it is Rs.1,000 per month. So, those who are in the organised sector are getting only Rs.1,000 per month, and they are promising Rs.3,000 after 42 years, or if you give a premium of Rs.55, then, you will get the same Rs.3,000. You have to wait for 31 years. This is what they are offering to the unorganised workers.

This Budget talks of big numbers. It is a Rs.27.84 lakh crore expenditure Budget. How much are the receipts? It is Rs. 20 lakh and odd crores. What is the deficit which will be recovered from borrowings? It is about Rs.7 lakh crore. Now, the Government had promised that they would bring down the fiscal deficit to three per cent. Their target was 3.3 per cent this year. Now, they have gone to 3.4 per cent.

The Moody's have given the Exchequer Draining Initiative, trying to placate these people. As a result of which, the whole economy will suffer. Ultimately, India's ranking, according to Moody's will go down. This is from Nomura, a famous Japanese organisation. They have said that Government has presented an expansionary Budget and prioritised populism over fiscal prudence. So, they have given up fiscal prudence because they are desperate. Farmers have slipped from their grasp in the five States which went for elections. The middle class have slipped from their grasp; the unorganised sector has slipped from their grasp. As a result of this, they are resorting to these populist measures.

I am not quarrelling that they have said that up to Rs.5 lakh people will be exempted from income-tax. Standard deduction has been increased from Rs.40,000 to Rs.50,000. If you get up to Rs.6.5 lakh, you shall not be subject to any tax. This is placating the middleclass. But they are giving some concession to the middleclass. It will cost the Government Rs.18,000 crore. It is up to them. But what is happening to the economy as a whole?

These people are talking about surgical strikes, etc. They say, we have given Rs.3 lakh crore to the Defence for the first time. Do you know, sir, this Rs.3 lakh crore, amounts to 44 billion dollars? What is the defence budget of China – 224 billion dollars, five times that of India? And we are saying that we are giving Rs.3 lakh crore to the Defence for the first time.

Out of Rs.3 lakh crore, 20 per cent will go towards purchase of Rafale jets because Modi has already offered to buy 36 Rafale jets for Rs.60,000 crore. So, with 80 per cent, they will not be able to satisfy the rest of the Defence needs. Rafale has exposed the chink in their armour of being anti-corruption crusaders. It has been proved that the Prime Minister's Office negotiated above the heads of the Defence Ministry, and that had caused serious loss to the Exchequer. People who let down the Defence forces will not be spared by the people in our country.

This Government talks of doing things for the poor. Mr. Sinha, on his rare visits to his constituency of Hazaribagh, has picked up some names. Now, he has found out one girl who needs an operation. Let me tell you that in West Bengal, the heart surgery of all children is done free. Do you know that in West Bengal, we have *Swasthyasathi* Scheme which covers several lakhs of people? Have you ever heard of *Kanyashree*? You give Rs. 100 crore for '*Beti Bachao Beti Padhao*',

whereas the State Government of West Bengal gives Rs. 800 crore to 50 lakh girls under *Kanyashree* Scheme. Those girls get Rs. 25,000 when they complete 18 years of age. You are saying that you are doing something for the girl child.

Sir, I have got thirty minutes and the hon. Minister exceeded his time. Please do not ring the bell, it disturbs my concentration.

HON. DEPUTY SPEAKER: No, not thirty minutes. You only have five minutes.

PROF. SAUGATA ROY : So, I have to say certain more things. The Government talks about MGNREGS. Mr. Modi said that it is the tomb stone of the Congress but MGNREGA is the only viable project in the villages. Now, even in MGNREGS, they have reduced the allocation this year. Last year, it was Rs. 61,000 crore and now, they have reduced it to Rs. 60,000 crore. You are even against the rural labour and you hope to get their support. Even in the Pradhan Mantri Awas Yojana, has somebody near the Konar Dam got a single house? Now, allocation to that Scheme has also been reduced by 2.1 per cent. They are saying that they are doing so much for the poor people.

Now, I want to tell you as to what this Budget is. This Budget ultimately is an increase in expenditure, mostly revenue expenditure. The revenue expenditure has jumped by 11.2 per cent whereas capital expenditure which means creating permanent assets has risen by only 6.1 per cent. Do they call it fiscal prudence? Do you call it responsible budgeting? It is neither fiscal prudence, nor is it responsible budgeting.

May I say that the Budget in many important sectors is falling? In this election manifesto Budget of the BJP, the allocation for textile sector has been reduced by Rs. 1,000 crore; the textile industry and the jute industry will suffer.

The allocation to National Scheme for Incentive to Girl Child for Secondary Education has been slashed from Rs. 255 crore to Rs. 100 crore. Do you call it helping the girl child?

Regarding pollution control, allocation to the National Programme for Clean Air has been slashed. The expenditure on infrastructure is falling. The expenditure on road transport and highways has been drastically slashed. Maybe, Mr. Gadkari, the Transport Minister, is not getting along well with the powers that be in the Government. That is why his allocation has been slashed.

The Shipping Budget has not received a single Rupee expansion. Mr. Prabhu is sitting here. The allocation to the Civil Aviation Budget has been slashed. His Minister of State was speaking of how the UDAN Scheme has touched so many airports. His Civil Aviation Budget has been slashed by Rs. 654 crore. Do you call this expansion of infrastructure?

SHRI JAYANT SINHA : That was an allocation for Air India. We are managing Air India much better, therefore, we do not need that allocation.

PROF. SAUGATA ROY : No, you have reduced Rs. 654 crore for Civil Aviation Budget. Still, the Minister stands up and protests. He is the one who protests too much.

SHRI JAYANT SINHA : Please, correct your facts.

PROF. SAUGATA ROY : Sir, ultimately this Budget is not showing any direction to the country. They have given a 10-point vision, a 10-point vision up to 2030 by a Government which will be in power only for two months. After that, who knows what is going to happen? They do not seem too hopeful. That is why this is a

desperate effort of the Government to clutch at any straw that they can. Sir, I shall slowly wind up now. Thank you for telling me.

I have been saying all along that this Government has failed the people. This Budget has failed the people more. It is a Budget in sloganeering. Two words recur again and again – 'kisan' and 'Prime Minister'. 'Kisan' has been used 30 times. What sloganeering! Suddenly they have thought of the distress of the farmers and they have used 'kisan' 30 times and the Prime Minister's name is used for all projects. They have no other icons! We had Netaji, Jawaharlal, Mahatma Gandhi, Rajendra Prasad, Sardar Patel and others. They have run out of icons and so everything is named after Prime Minister. They have no other icon excepting Narendra Modi! This is rather sad and pathetic. …*(Interruptions)* They have to borrow icons because the predecessors of BJP did not participate in the freedom struggle, they did not go to jails. So, how do they know that?

Sir, I want to end saying that I see that the Prime Minister and the BJP President, the feared Modi-Shah duo, are visiting West Bengal again and again not for improving the development paradigm of the State. They are opening a High Court Circuit Bench without informing the Chief Justice of Kolkata High Court. But I see that with their going, TMC people are being murdered in the State. Maybe they are being encouraged.

This Government is not capable of delivering a good economic system. Having destroyed the banking system, having allowed the fugitives to fly away abroad, having increased the fiscal deficit, having brought the nonperforming assets to the all-time maximum, this Budget cannot be supported. So, with all the force at my command I oppose this Budget and all the bogus bromines in it.

***डॉ. किरिट पी. सोलंकी (अहमदाबाद):** मैं आभारी हूँ कि, मुझे नरेन्द्र मोदी जी की यशस्वी सरकार के अंतरिम बजट मे अपने विचार रखने की अनुमति प्रदान की गई।

हमारे यशस्वी प्रधानमंत्री नरेंद्र मोदी जी की सरकार के पाँच साल पूरे होने पर है, अगर उनका लेखा जोखा देखे तो एक बात सामने आती है। ये सरकार ने गरीब, गाँव, किसान, दलित, महिला, आदिवासी एवं युवाओं के लिए बहुत सारे कार्य किया है। मोदी जी की सरकार ने जनधन खाते, उज्जवला योजना से नि:शुल्क गैस कनेक्शन देना, मुद्रा योजना, फसल बीमा योजना और विश्व की सबसे बड़ी हेल्थकेयर योजना, पीएमजय जो आयुष्मान भारत योजना जिसे 10 करोड़ परिवारों को, हर परिवार को 5 लाख से अपनी स्वास्थ्य सुविधा पा सकेगा। प्रधानमंत्री आवास योजना के तहत 1 करोड़ 30 लाख लोगों को आवास प्रदान किया गया है। जबकि पहले की सरकारों ने सिर्फ 25 लाख ही आवास बनाए थे।

हमारी सरकार ने पंडित दीन दयाल उपाध्याय ज्योतिग्राम योजना के तहत 18,000 गाँवों में बिजली पहुँचा कर देश के सभी गाँवों में बिजली पहुँचायी है। "सौभाग्य योजना" के तहत हमने 1 करोड़ 70 लाख घरों में नि:शुल्क बिजली पहुँचाई है।

इस बजट में समाज के सभी वर्गों के लिए ठोस निर्णय लिए गए हैं और सबका साथ सबका विकास के मंत्र को चरितार्थ किया है।

किसानों के लिए कई सरकारों ने ऋण माफी के फैसले लिए हैं, मगर गरीब और सीमान्त किसान के लिए किसी ने नहीं सोचा है।

नरेन्द्र मोदी जी और वित्त मंत्री जी ने 5 एकड़ से कम जमीन वाले किसानों को प्रति वर्ष 6000 रूपए देकर उनके लिए बड़ा निर्णय लिया है।

इस योजना की वजह से करीबन 12 करोड़ गरीब किसानों को फायदा पहुँचेगा।

* Speech was laid on the Table.

वरिष्ठ नागरिकों के लिए बड़े फैसले लिए गए हैं, उनके पैसों पर ब्याज, पर टीडीएस काटने की मर्यादा 20000 रुपये से बढ़ा कर 40,000 रुपये की गई है।

हमारे नौकरी करने वाले कर्मचारियों तथा मध्यम वर्ग के लोगों के लिए इनकम टैक्स 2.5 लाख रुपये से बढ़ाकर 5 लाख रुपये की गई है। इनमें आपके सेविंग्स पर और भी 1.5 लाख की छूट दी गई है।

इस बजट द्वारा रक्षा बजट रिकॉर्ड मात्रा में बढ़ाया गया है।

इस बजट में उनके लिए आवंटन में 35 प्रतिशत बढ़ोतरी की गई है और अनुसूचित जनजाति के बजट आवंटन में 28 प्रतिशत की बढ़ोतरी की गई है। ये बजट देश अर्थव्यवस्था को और भी तेजी से बढ़ाएगा। मैं इस बजट का समर्थन कर, सरकार को धन्यवाद देता हूँ।

***श्री विष्णु दयाल राम (पलामू):** "समृद्ध किसान सेहतमंद हिन्दुस्तान" को समर्पित अंतरिम बजट 2019-20 पर मुझे अपने विचार रखने का अवसर दिया इसके लिये मैं आभार प्रकट करता हूँ। अंतरिम बजट 2019-20 के माध्यम से अरसे बाद इस बात की आस जगी है कि विकास की बयार हमेशा शहरों से ही गांवों की ओर नहीं बहेगी, बल्कि गांवों के देश भारत में ग्रामीण स्वच्छंद होकर विकास भी करेंगे और सिर उठाकर जी भी सकेंगे।

इसी दिशा में अग्रसर माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी और वित्त मंत्री श्री पीयूष गोयल जी की सोच और कवायद जमीन पर उतरी तो न्यू इंडिया बहुत दूर नहीं है। वह न्यू इंडिया जिसमें गांव शहरों के मुकाबले खड़े होंगे, पलायन बीते दिनों की बात होगी और किसानों की आत्महत्या जैसी दुर्भाग्यपूर्ण घटनाओं के अभिशाप से देश मुक्त होगा।

हमारी सरकार ढाई अंक वाली मुद्रास्फीति पर लगाम कसने मे सफल रही है। 'कमरतोड़ मंहगाई की कमर तोड़ी' है और हमारे कार्यकाल में औसत मुद्रास्फीति 4.6 प्रतिशत रही जबकि संप्रग सरकार के 2009-2014 के शासन में मुद्रास्फीति औसतन 10.1 प्रतिशत पर रही थी। 2009-14 के दौरान मुख्य तौर पर खाद्य मुद्रास्फीति बढ़ी थी। इसे देखते हुए हमारी सरकार ने कमरतोड़ मंहगाई की कमर तोड़ी। हम मुद्रास्फीति को 4.6 प्रतिशत के औसत पर लेकर आए जो किसी भी अन्य सरकार के पूरे कार्यकाल के मुद्रास्फीति आंकड़े से कम है। दिसंबर 2018 में मुद्रास्फीति 2.19 प्रतिशत रही। यदि हम महंगाई को कम नहीं करते तो हमारे परिवारों को खाना, यात्रा और आवास जैसी बुनियादी जरूरतों पर 35 से 40 प्रतिशत अधिक खर्च करना पड़ता।

हमारी सरकार ने छोटे एवं सीमान्त किसानों को राहत देने के लिए उन्हें 6,000 सालाना की न्यूनतम आय देने की योजना पेश की है। इसके तहत 'प्रधानमंत्री किसान सम्मान निधि' (प्रधानमंत्री किसान योजना) की घोषणा की। इस योजना से 12 करोड़ किसानों को लाभ मिलेगा। इसके तहत किसानों को हर साल 6,000 रुपये की सहायता प्रत्यक्ष लाभ अंतरण (डीबीटी) के जरिए किसानों के बैंक खाते में भेजी जाएगी। यह राशि उन्हें 2,000-2,000 रुपये की तीन किस्तों में दी जाएगी। पहली

* Speech was laid on the Table..

किस्त अगले महीने की 31 तारीख तक किसानों के खातों में डाल दी जाएगी इससे सीमान्त किसानों को लाभ होगा। इस योजना का लाभ दो हेक्टेयर (पांच एकड़) से कम जोत वाले किसानों को मिलेगा।

हमारी सरकार ने कर्ज नहीं चुकाने वाली (डिफॉल्ट) बड़ी कंपनियों से तीन लाख करोड़ रुपये की वसूली की है। हमने फोन बैंकिंग की संस्कृति को समाप्त किया है यूपीए सरकार में फोन के जरिए ही बड़े पैमाने पर कर्ज दिए जाते थे। बैंक ऑफ इंडिया, ओरियंटल बैंक ऑफ कॉमर्स और बैंक ऑफ महाराष्ट्र भारतीय रिजर्व बैंक (आरबीआई) की त्वरित सुधारात्मक कार्रवाई (पीसीए) के दायरे से बाहर आ चुके हैं अन्य बैंक भी जल्द पीसीए से बाहर निकलेंगे। हमारी सरकार के पास रिजर्व बैंक से डूबे कर्ज की ओर देखने और राष्ट्र के समक्ष सही तस्वीर पेश करने का साहस था दिवाला एंव शोधन अक्षमता संहिता से डूबे कर्ज की वसूली में मदद मिल रही है।

मार्च 2019 तक उन सभी 2.5 करोड़ घरों या परिवारों तक बिजली पहुंच जाएगी, जो अभी इससे वंचित है। सौभाग्य योजना का काम लगभग पूरा हो गया है घरों के विद्युतीकरण का काम लगभग पूरा हो चुका है। ढ़ाई करोड़ ऐसे घरों की पहचान की गई है जहां अभी बिजली नहीं है। सौभाग्य योजना के तहत सभी इच्छुक परिवारों को मार्च, 2019 तक बिजली का कनेक्शन मिल जाएगा। सौभाग्य पोर्टल के अनुसार 16,320 करोड़ रुपये की प्रधानमंत्री सहज बिजली हर घर योजना (सौभाग्य) के तहत 2,48,19,168 परिवारों को बिजली कनेक्शन उपलब्ध कराया गया है। सौभाग्य योजना सितंबर, 2017 में शुरू हुई थी। सरकार ने बिजली से वंचित 2,48,47,762 ऐसे परिवारों की पहचान की थी जिन्हें मार्च तक बिजली उपलब्ध कराई जानी है। निम्न एवं मध्यम वर्ग के परिवारों को 143 करोड़ एलईडी बल्ब दिए गए हैं एलईडी बल्ब के इस्तेमाल से 50 हजार करोड़ रुपये के बिजली के बिल की बचत हुई है। सरकार ने ग्रैच्युइटी की सीमा को 10 लाख रुपये से बढ़ाकर 20 लाख रुपये करने की घोषणा की है। असंगठित क्षेत्र के कर्मचारियों को हर महीने 3,000 रुपये दिए जाएंगे। माननीय वित्त मंत्री श्री पीयूष गोयल जी ने प्रधानमंत्री श्रम योगी मान धन (पी.एम.वाई.एम.) की घोषणा करते हुए कहा कि इससे असंगठित क्षेत्र के 10 करोड़ कर्मचारियों को फायदा होगा। यह पांच साल में असंगठित क्षेत्र के लिए दुनिया की सबसे बड़ी पेंशन योजना बन जाएगी। असंगठित क्षेत्र के 42 करोड़ कर्मचारियों को

पीएमएसवाईएम के तहत 60 साल की उम्र के बाद हर महीने 3,000 रुपये की पेंशन मिलेगी । पेंशनभोगियों को इसके लिए हर महीने पचास से सौ रुपये का योगदान देना होगा।

सरकार ने काले धन की बुराइयों को दूर करने के लिए नोटबंदी सहित इस दिशा में किए गए सरकार के कदमों से 1.30 लाख करोड़ रुपए की अघोषित आय का पता चला है। साथ ही 50 हजार करोड़ रुपए की बरामदगी हुई है। नोटबंदी के बाद वर्ष 2017-18 में 1.60 करोड़ से अधिक लोगों ने पहली बार आयकर रिटर्न भरा। हमारी सरकार मकान खरीदने वालों पर जीएसटी का बोझ कम करना चाहती है। मंत्रियों का समूह इस मुद्दे पर विचार कर रहा है। माननीय वित्त मंत्री ने काले धन की बुराइयों को दूर करने के लिए सरकार की प्रतिबद्धता जताई।

हमारी सरकार ने मध्यवर्ग को बड़ी राहत देते हुए आयकर छूट की सीमा को दोगुना कर पांच लाख रुपये करने का प्रस्ताव किया है। इसके अलावा मानक कटौती की सीमा को भी 40 हजार रुपये से बढ़ाकर 50 हजार करनेका प्रस्ताव किया गया है। इस प्रस्ताव से मध्य वर्ग के तीन करोड़ करदाताओं को लाभ होगा। आयकर छूट की सीमा को दोगुना करने से सरकारी खजाने पर 18,500 करोड़ रुपये का बोझ पड़ेगा। यदि कोई करदाता किसी सरकार की विशेष कर बचत योजना में निवेश करता है तो उसके लिए प्रभावी कर मुक्त आय की सीमा एक साल में 6.5 लाख रुपये होगी। एनपीएस, चिकित्सा बीमा और आवास ऋण के ब्याज भुगतान को जोड़ने पर यह सीमा और बढ़ जाएगी। बैंकों और डाक घर की बचत योजनाओं पर मिलने वाले सालाना 40 हजार रुपये तक के ब्याज को स्रोत पर कर की कटौती (टीडीएस) से छूट दे दी है। अभी छूट 10 हजार रुपये तक के ब्याज पर थी।

कृषि क्षेत्र में संकट से निपटने के लिए प्राकृतिक आपदाओं से प्रभावित किसानों के लिए दो प्रतिशत की ब्याज सहायता की घोषणा की जबकि समय पर ऋण भुगतान के लिए उन्हें तीन प्रतिशत अधिक सहायता की पेशकश की गई है। पशुपालन और मत्स्य पालन में लगे किसानों के लिए भी दो प्रतिशत की ब्याज सहायता की घोषणा की। प्राकृतिक आपदाओं की मार झेल रहे किसानों को दो प्रतिशत ब्याज सहायता और समय पर लोन रीपेमेंट करने वाले किसानों को तीन प्रतिशत की अधिक सहायता मिलेगी। इसके अलावा, सरकार पशुपालन और मछली पालन को मदद करने के लिए 750

करोड़ रुपये की सहायता देगी। सरकार ने 22 अधिसूचित फसलों के लिए उत्पादन की लागत से 50 प्रतिशत अधिक मूल्य पर न्यूनतम समर्थन मूल्य (एमएसपी) तय किया है। खेती की लागत को पूरा करने के लिए गरीब, भूमिहीन किसानों को व्यवस्थित आय सहायता देने की आवश्यकता को रेखांकित करते हुए वित्त मंत्री ने कहा कि सरकार खानाबदोश जनजातियों के उत्थान के लिए विशेष रणनीति भी लागू करेगी। सरकार ने मुद्रा योजना के तहत 7.23 लाख करोड़ रुपये के 15.56 लाख कर्ज मंजूर किए हैं और इनका लाभ पाने वालों में बड़ा हिस्सा महिलाओं का है। मुद्रा योजना लाभार्थियों में 70 प्रतिशत से अधिक महिलाएं हैं। मुफ्त गैस कनेक्शन मुहैया कराने वाली उज्जवला योजना के तहत आठ करोड़ मुफ्त एलपीजी कनेक्शन में से गरीब महिलाओं को पहले की छह करोड़ कनेक्शन मुहैया कराए जा चुके हैं।

देश में अब 100 हवाई अड्डे काम कर रहे हैं और पिछले पांच साल में यात्रियों का आवागमन दोगुना हुआ है। भारत राजमार्ग विकसित करने के मामले में दुनिया में सबसे आगे है। देश में प्रतिदिन 27 किलोमीटर राजमार्ग का निर्माण किया जा रहा है। दशकों से अटकी योजनाएं पूरी की गई हैं और सागरमाला जैसी योजना से कारों के आयात एवं निर्यात को तेज करने में मदद मिलेगी। भारतीय रेल के लिए यह इतिहास में सबसे सुरक्षित साल है और ब्रॉड गेज नेटवर्क में सभी मानवरहित क्रॉसिंग को समाप्त कर दिया गया है। कहा कि 'राष्ट्रीय कृत्रिम मेधा पोर्टल' जल्द विकसित किया जाएगा और प्राथमिकता के लिए नौ क्षेत्रों को चिह्नित किया गया है। कृत्रिम मेधा (आर्टिफिशियल इंटेलिजेंस) एवं संबंधित टेक्नोलॉजी के लाभ जनता तक पहुँचाने के लिए आर्टिफिशियल इंटेलिजेंस पर एक राष्ट्रीय कार्यक्रम शुरू किया जाएगा। इसे गति देने के लिए उत्कृष्टता केंद्रों के साथ कृत्रिम मेधा पर राष्ट्रीय केंद्र की स्थापना की जाएगी। प्राथमिकता वाले नौ क्षेत्रों को चिह्नित किया गया है। टेक्नोलॉजी के विकास के साथ मोबाइल उपकरणों, घरेलू उपकरणों, मौसम पूर्वानुमानों और अन्य चीजों के विश्लेषण के लिए कृत्रिम मेधा का बहुत अधिक इस्तेमाल किया जा रहा है। भारत अब दुनिया में मोबाइल डेटा का सर्वाधिक उपयोग करने वाला देश बन गया है। आगामी पांच वर्ष के दौरान एक लाख गांवों को डिजिटल बनाया जाएगा। देश में तीन लाख जन सुविधा केन्द्रों (सीएससी) के विस्तार के जरिये इस लक्ष्य को हासिल किया जाएगा। अब दुनिया में भारत में सबसे सस्ते मोबाइल टैरिफ उपलब्ध है, भारत अब

दुनिया में मोबाइल डेटा के उपयोग के मामले में विश्व में अग्रणी है। 'पिछले पांच वर्षों के दौरान मोबाइल डेटा के मासिक उपयोग में 50 फीसदी की बढ़ोतरी हुई है। भारत में अब डेटा और वॉयस कॉल्स की कीमत संभवत: विश्व में सबसे कम हैं। 'मेक इन इंडिया' के अंतर्गत भारत मोबाइल पुर्जों की निर्माता कंपनियों के साथ नई ऊंचाइयों को छू रहा है। 'आज मेक इन इंडिया के तहत मोबाइल और मोबाइल पुर्जों की निर्माता कंपनियों की संख्या 2 से बढ़कर 268 से अधिक हो गई है जो रोजगार के अपार अवसर प्रदन कर रही है। जन-धन-आधार-मोबाइल (जेएएम) और प्रत्यक्ष लाभ अंतरण के दूरगामी परिवतर्नों को बताया है।

समग्र रूप से मेरा मानना है कि इस बजट में कृषि से लेकर बुनियादी ढ़ांचे तक सभी क्षेत्रों पर बराबर ध्यान दिया गया है। यह किसान हितैषी, आम आदमी की मदद करने वाला है और देश में व्यवसायिक माहौल को बेहतर करने वाला है। कुल मिलाकर नए भारत की संकल्पना को तथा विकास की रफ्तार को यह अंतरिम बजट गति प्रदान करने वाला है।

***श्रीमती जयश्रीबेन पटेल (मेहसाणा):** कार्यकारी वित्त मंत्री श्री पीयूष गोयल जी द्वारा जो अंतरिम बजट सदन में लाया गया मैं उसके समर्थन करती हूँ।

यह सिर्फ अंतरिम बजट नहीं बल्कि देश की विकास यात्रा का उत्सव है। यह बजट गरीब को शक्ति, किसान को मजबूती, श्रमिकों को सम्मान देगा और मध्यम वर्ग के सपनों को साकार करेगा। साथ ही ईमानदार आयकरदाताओं का गौरवगान भी करेगा।

माननीय वित्त जी का वर्ष 2019-20 का ऐतिहासिक बजट करोड़ों सपनों को साकार करने वाला, अमीर-गरीब, शहरी-देहाती की खाई मिटाने वाला सबकी उम्मीद का बहुआयामी, सर्वसमावेशी, सर्वग्राही बजट लेकर आए हैं। मैं उसकी सराहना करती हूँ।

यह बजट हमारे सपनों का प्रतिबिम्ब है। यह भविष्योन्मुखी है। यह भारत का चेहरा बदल देगा। सर्वव्यापी, सर्वस्पर्शी और सर्व-समावेशी यह बजट न्यू इंडिया के लक्ष्यों की प्राप्ति से देश के 130 करोड़ लागों को नई ऊर्जा देगा।

अब तक हर बार चुनाव जीतने वाले प्रधानमंत्री श्री नरेन्द्रभाई मोदी जी एक सख्त प्रशासक भी हैं और राजनीति के धुरधंर खिलाड़ी भी।

सव सौ करोड़ की आबादी वाले भारत की लगभग चौथाई आबादी को उन्होंने एक झटके में एक साथ खड़ा करने की कोशिश की है। मैं इसकी सरहाना करती हूँ।

अंतरिम बजट 2019 ने आम लोगों-अन्नदाता, करदाता, मतदाता की जय-जय की है। चुनावी वर्ष के रुपये 1 लाख करोड़ से 55 करोड़ लोग लाभान्वित होंगे। यह सराहनीय है।

यह बजट नए भारत के निर्माण का है इस बजट में लगभग साढ़े तीन करोड़ से ज्यादा हमारे मध्यम वर्ग के परिवारों, 12 करोड़ से ज्यादा हमारे किसानों, 30 करोड़ से ज्यादा मजदूरों को लाभ मिलने वाला है। यह मध्यम वर्ग की क्रय शक्ति में वृद्धि करेगा।

* Speech was laid on the Table..

वर्ष 2014 की आईएमएफ की एक रिपोर्ट के मुताबिक भारत के खराब आर्थिक प्रदर्शन का उल्लेख किया गया था। लेकिन अब इसके चार वर्ष बाद 2018 में आईएमएफ की रिपोर्ट में भारत की अर्थव्यवस्था को उदयमान अर्थव्यवस्थाओं में सबसे तीव्र गति से बढ़ती हुई अर्थव्यवस्था माना गया है। इसके मैं कुछ आंकड़े प्रस्तुत करना चाहूँगी। पिछले 67 वर्षों में रूरल सैनिटेशन मात्र 55 प्रतिशत थे, जिन्हे बढ़ाकर एनडीए सरकार ने 95 प्रतिशत तक पहुंचाया है। गैस कनेक्शन 55 प्रतिशत था जिसे बढ़ाकर 95 प्रतिशत से ज्यादा किया है। कांग्रेस सरकार ने 67 वर्षों में 50 प्रतिशत खाते लेकिन अब पांच वर्ष से कम समय के अन्दर शत प्रतिशत खाते खोले गए हैं और गरीबों के लिए भी बैंक के दरवाजे खुले कर दिए गए। आज लगभग 50 प्रतिशत ग्राम पंचायतें आप्टिकल फाइबर से जुड़ी हैं।

वर्ष 2013-14 में एफडीआई 36 मिलियमन यूएस डॉलर थी वह बढ़कर 61.96 मिलियन यूएस डॉलर हो गई है। एनडीए सरकार का काम 55 साल बनाम 55 महीने मे इनसे कई गुना ज्यादा है। भारत की ग्लोबल परफार्मिस बढ़ी है हम ईज ऑफ डूईंग बिजनेस में 142वें स्थान में 71वें स्थान पर आ गए हैं। इन्कम टैक्स डिपार्टमेंट में इन्टरफैस को समाप्त किया जा रहा है।

आम लोगों के लिए आयकर सहित ग्रेज्युटी की सीमा 10 लाख से बढ़ाकर 20 लाख रुपये की गई। आयकर छूट मे सीधे 2.5 लाख का इजाफा किया गया है।

महिलाओं के लिए बजट में 26 हफ्ते के मातृत्व अवकाश की शुरूआत की गई। आंगनबाड़ी और आशा योजना के मानदेय में 50 फीसद की बढ़ोतरी की गई। उज्जवला योजना में 2 करोड़ और मुफ्त गैस कनेक्शन दिए जाएंगे। ये योजनाएं महिलाओं की तरक्की में सहायक होगी । यह सराहनीय कदम है।

मुद्रा ऋण का 70 प्रतिशत हिस्सा महिलाओं द्वारा प्राप्त किया गया है। युवा विकास के तहत प्रधानमंत्री कौशल विकास योजना के अंतर्गत 1 करोड़ से अधिक युवाओं को प्रशिक्षित किया गया है और मुद्रा, स्टैंड अप, स्टार्ट अप इंडिया के माध्यम से स्वरोजगार पर जोर दिया गया है।

बुनियादी ढांचे के तहत नागर विमानन-उड़ान योजना के तहत संचालित हवाई अड्डों की संख्या 100 के आंकड़े को पार कर चुकी है और घरेलू यात्री यातायात पिछले 5 वर्षों के दौरान 2 गुना हो चुका है।

सड़के रोजाना 27 किमी राजमार्ग का निर्माण किया जा रहा है। सागर माला के फ्लैगशिप कार्यक्रम के तहत पहली बार कोलकाता और वाराणसी अंतरेदशीय जलमार्गों पर कंटेनर आवाजाही शुरू हो चुकी है।

वन रैंक वन पेंशन के लिए कांग्रेस ने बजट में 500 करोड़ रुपये का प्रावधान पूरे देश के लिए किया था। क्या 500 करोड़ रुपये से लाखों एक्स सर्विसमैन को वन रैंक वन पेंशन दे सकते थे। इस प्रयोजन के लिए 35000 करोड़ रुपये किसी ने दिए हैं तो मोदी जी की सरकार ने अपना वायदा पूरा किया है।

पेंशन योजना के तहत असंगठित क्षेत्र के कामगारों/मजदूर वर्ग के लिए 3000 रुपये मासिक पेंशन का प्रावधान किया गया है। इस पेंशन का लाभ रिक्शा चलाने वालों, कचरा चुनने वालों को भी होगा। 15 हजार से कम वेतन पर एक हजार की पेंशन फिक्स की गई तथा 500 करोड़ रुपये से प्रधानमंत्री जी ने मानधन पेंशन योजना भी शुरू की है इस मानधन पेंशन योजना से 10 करोड़ लोगों को लाभ होगा इस योजना से सभी का जीवन आसान बनाने की कोशिश की गई है। इसके लिए मैं वित्त मंत्री तथा प्रधानमंत्री जी का धन्यवाद करती हूँ।

इस बजट में देश की रीढ़ की हड्डी कहलाने वाली कृषि को बढ़ावा देने के लिए किसानों के लिए खास प्रावधान किए गए हैं। प्रधानमंत्री किसान सम्मान निधि नाम से एक नई येाजना भी शुरू की गई है। किसानों को दो-दो हजार की तीन किस्तों में छोटे किसानों को 6 हजार की सालाना मदद दी जाएगी। 12 करोड़ छोटे और सीमांत किसानों को इस आर्थिक मदद योजना से फायदा होगा। पशु पालक किसानों को लोन पर ब्याज में 2 फीसदी की छूट भी दी है। 22 फसलों को एनएसपी में सुनिश्चित किया जाएगा तथा गाय के लिए 700 करोड़ रुपये का फंड भी दिया गया है तथा गउ संसाधनों के अनुवांशिक उन्नयन को स्थाई रूप से बढ़ाने के लिए राष्ट्रीय कामधेनु आयोग बनाया

जाएगा। इससे किसानों तथा पशु पालकों को बढ़ावा मिलेगा तथा हमारी कृषि तरक्की करेगी। तथा मनरेगा के लिए 2016-20 में 60 हजार करोड़ रुपये आवंटित करने का प्रस्ताव है। यह सराहनीय है।

सरकार ने फिशरीज के लिए नया डिपार्टमेंट खोलने की शुरूआत की है। इससे लगभग 1.5 करोड़ मछुआरों को लाभ मिलने वाला है।

दुनिया की सबसे बड़ी हैल्थ केयर योजना जो मोदी केयर योजना के नाम से विख्यात हो रही है। इसके अंतर्गत अयुष्मान भारत के अंतर्गत नि:शुल्क चिकित्सा से 10 लाख रोगी लाभान्वित हो चुके हैं। आज तक 14 एम्स कार्यरत हो चुके हैं।

2014-18 के दौरान प्रधानमंत्री आवास योजना के अंतर्गत 1.53 करोड़ आवासों का निर्माण हो चुका है और उनका एलोटमेंट भी हो चुका है।

जीएसटी का टैक्स कलेक्शन बढ़ाकर 12 लाख रुपये किया गया है इससे टैक्स देने वाली की संख्या 80 फीसदी तक बढ़ गई है। इसके अंतर्गत 99.54 फीसद आयकर रिटर्न ऑनलाइन स्वीकार किए गए हैं। इस टैक्स सिस्टम से 24 घंटे मे रिफंड भी मिल सकेगा। छोटे कारोबार के लिए जीएसटी से छूट को 20 लाख से बढ़ाकर 40 लाख यानी दोगुना कर दिया गया।

कालेधन के खिलाफ मोदी सरकार ने मुहिम छेड़ी है। कालाधन कानून, भगोड़ा आर्थिक अपराधी, विमुद्रीकरण आदि के माध्यम से 1 लाख 30 हजार करोड़ रुपये की अघोषित आय टैक्स के दायरे में लाई गई है। 6,900 करोड़ रुपये की बेनामी संपत्ती को जब्त किया गया है। प्रत्यक्ष कर में 18 प्रतिशत की वृद्धि हुई है। बैंकों के हित में 3 लाख करोड़ रुपये की ऋण वसूली भी की गई है।

भ्रष्टाचार के खिलाफ सरकार ने भ्रष्टाचार को जड़ से समाप्त करने का प्रयास किया, पारदर्शी के एक नए युग की शुरूआत की। रेरा और बेनामी लेनदेन (निषेध) अधिनियम से रियल स्टेट मे पारदर्शिता लाई गई है। कोयले जैसे प्राकृतिक संसाधनों तथा स्पैकट्रम की पारदर्शी नीलामी की गई है।

महंगाई दर 10 फीसदी से घटकर 4.5 फीसद पर आ गई। सरकारी घाटा सकल घरेलू उत्पाद (जीडीपी) का 3.4 फीसद है। नोटबंदी के बाद 1 करोड़ से अधिक लोगों ने रिटर्न भरा है।

रक्षा बजट पहली बार 3 लाख करोड़ रुपये के पार हुआ है। अगर जरूरत पड़ी तो अतिरिक्त फंड का प्रावधान भी किया जाएगा। इन सभी बातों से सफल आर्थिक सुधार देखने को मिलता है तथा देश की रक्षा को ताकत मिलेगी।

रेलवे के लिए 1.6 लाख करोड़ से अधिक रुपये आवंटित किए गए हैं। साथ ही यात्री किराए पर कोई बढ़त नहीं की गई। इससे यात्रियों को बेहतर सुविधा, तेज रफ्तार, बेहतर सेवा एवं सुरक्षा मिल सकेगी।

रेलों के लिए उनके इतिहास का सबसे सुरक्षित वर्ष 2017-18 रहा है। ब्रोडगेज नेटवर्क पर सभी मानव रहित रेल क्रासिंग समाप्त किए गए हैं। सैमि हाई स्पीड रेल वंदेभारत शुरू की गई जो पहली स्वदेशी, विकसित और लंबी ट्रेन है।

शिक्षा योजना के लिए 93 हजार करोड़ से ज्यादा आवंटन किया गया है। तथा मिड डे मील के लिए 11 हजार करोड़ रुपए खर्च किए जाएंगे। इससे शिक्षा को बढ़ावा मिलेगा तथा बच्चों में कुपोषण पर भी रोक लगेगी।

मोदी सरकार की नीति है कि देश के संसाधनों पर पहला अधिकार गरीबों का है। गरीबों के लिए 10 प्रतिशत आरक्षण वाला 103 संविधान संशोधन पारित करके मोदी सरकार ने एक ऐतिहासिक निर्णय लिया है। इसके तहत एससी, एसटी और ओबीसी को नुकसान न हो इसके लिए शिक्षण संस्थानों और नौकरियों में 25 प्रतिशत अतिरिक्त सीटे बढ़ाई जाएंगी।

अ.जा. के लिए 35.6 प्रतिशत की बजटीय वृद्धि की गई है। और अजजा के लिए 28 प्रतिशत की वृद्धि की गई है।

यह बजट हमारे सपनों का प्रतिबिम्ब है। यह भविष्योन्मुखी है। यह भारत का चेहरा बदल देगा। सर्वव्यापी, सर्वस्पर्शी और सर्व-समावेशी यह बजट न्यू इंडिया के लक्ष्यों की प्राप्ति से देश के 130 करोड़ लोगों को नई उर्जा देगा। यह बजट गरीब को शक्ति देगा, किसानो को मजबूती देगा, श्रमिकों को

सम्मान देगा, मध्यम वर्ग के सपनों को साकार करेगा, ईमानदार आयकरदाता को गौरववान करेगा, आधारभूत क्षेत्र के निर्माण को शक्ति देगा और अर्थव्यवस्था को भी बल देगा।

मोदी सरकार ने पिछले 5 वर्षों में भारत की तरक्की और विकास की एक नींव डाली है और अगले 5 वर्षों में 5 ट्रिलियन डालर की अर्थव्यवस्था बनने की ओर अग्रसर हो रही है। इसके बाद अगले 8 वर्षों में 10 ट्रिलियन डालर की अर्थव्यवस्था बनने की आकांक्षा रखी गई है। मोदी सरकार ने 2030 के भारत के विजन के 10 आयाम सुनिश्चित करके भारत को एक सुपर पावर बनाने का ध्येय तय किया है। वह अत्यंत सराहनीय है। इसके अंतर्गत:-

1. 10 ट्रिलियन डॉलर की अर्थव्यवस्था।
2. डिजिटल भारत का निर्माण
3. प्रदूषण मुक्त भारत
4. आधुनिक डिजिटल प्रौद्योगिकी का उपयोग
5. स्वच्छ पेयजल और लधु सिंचाई
6. सागरमाला कार्यक्रम
7. नया अंतरिक्ष कार्यक्रम-गगन यान
8. जैविक तौर पर खाद्यान उत्पादन तथा निर्यात आत्म निर्भरता
9. आयुष्मान भारत-महिला सर्वभागिता
10. न्यूनतम सरकार-अधिकतम शासन

मोदी सरकार ने कड़े और बड़े फैसले लिए हैं जैसे कि नोटबंदी, जीएसटी, एससी, एसटी के कानून को सख्त बनाना, ओबीसी को आयोग का दर्जा और सवर्णों के गरीब तबको को 10 प्रतिशत शिक्षा और नौकरियों में आरक्षण-ये सब नए भारत के निर्माण की ओर बढ़ने वाले बड़े कदम हैं। अत: मैं इस अंतरिम बजट का समर्थन करती हूँ।

धन्यवाद

*__श्री निहाल चन्द (गंगानगर):__ वर्ष 2019-20 का अंतरिम बजट पेश करते हुए हमारी सरकार ने देश के प्रत्येक तबके को ध्यान में रखा है, जोकि देश को प्रगति की ओर तेजी से अग्रसर करने के माननीय प्रधानमंत्री के विजन को दर्शाता है। इसके लिए आदरणीय वित्त मंत्री जी व विभाग बधाई के पात्र है।

इस अंतरिम बजट में किसानों, श्रमिकों और करदाताओं को राहत पहुंचाकर हमारी सरकार ने इन लोगों के लिए विकास ने नए द्वार खोले हैं। आयकर की सीमा 2.5 लाख से 5 लाख रुपये करके मध्यम वर्ग और करदाताओं का विशेष ध्यान रखा गया है।

भारतीय जनता पार्टी ने आदरणीय प्रधानमंत्री जी के नेतृत्व में पिछले 4.5 वर्षों में एक सफल, भ्रष्टाचार विरोधी, सबका साथ सबका विकास के संकल्प को लेकर सरकार चलायी है। वर्ष 2014 के आम चुनावों से पहले देश एक अनिश्चितता के दौर से गुज़र रहा था, दुनिया में विश्व गुरू की ख्याति रखने वाला देश विभिन्न प्रकार के घोटालों की वजह से चर्चा में था। किसान, गरीब, मजदूर व पिछड़ा वर्ग अपने वर्चस्व की लड़ाई लड़ रहा था, महंगाई ने आम नागरिक की कमर तोड़ दी थी। 2014 के आम चुनावों में देश की जनता ने प्रचण्ड बहुमत से आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में भारतीय जनता पार्टी की सरकार बनाई और उन पर एक नए भारत के निर्माण हेतु विश्वास दिखाया। हमारी सरकार ने ना ही केवल नए भारत के सपने को साकार करने की दिशा में तेजी से कदम बढ़ाये बल्कि दुनिया ने भी नए भारत का लोहा माना। हमारी सरकार ने इन 4.5 वर्षों के कार्यकाल में देश के प्रत्येक वर्ग को ध्यान में रखते हुए अपनी योजनाओं को तैयार किया और प्रभावी ढंग से लागू करने का काम किया। आजाद भारत के इतिहास में पहली बार हमारी सरकार ने गरीबों के लिए मकान, बीमा, गैस कनेक्शन, किसानों के लिए सॉइल हेल्थ कार्ड जैसी व्यवस्था की है।

हमारी सरकार द्वारा इस अंतरिम बजट में देश के सभी वर्गों का ध्यान रखा गया है। सरकार ने इस अंतरिम बजट के माध्यम से प्रयास किया है कि किसानों, विद्यार्थियों, असंगठित क्षेत्र में काम करने वाले लोगों, गृहणियों और नौकारी पेशा वर्ग के लोगों को तमाम सहूलियतें प्रदान की जाए, ताकि देश का चहुमुखी विकास सुनिश्चित किया जा सके।

---

* Speech was laid on the Table..

1. सरकार ने प्रधानमंत्री किसान सम्मान निधि योजना शुरू की है। यह योजना 1 दिसम्बर, 2018 से लागू होगी और इस योजना में 6000 रुपये प्रति वर्ष उन किसानों को दिया जायेगा जिनके पास 2 हेक्टेयर से कम जमीन है। इस योजना पर आने वाला 75 हजार करोड़ का पूरा खर्च केंद्र सरकार उठाएगी और योजना से लगभग 12 करोड़ किसानों को फायदा होगा।

2. भारत अब दुनिया की छठी सबसे बड़ी अर्थव्यवस्था बन गई है, जिसकी जीडीपी 8% के करीब रहने की संभावना है।

3. प्राकृतिक आपदा की स्थिति में किसानों को ऋण में 2% की छूट दी जाएगी और जो किसान समय पर ऋण भरेगा, उसके लिए यह छूट 3% तक होगी।

4. गायों के संरक्षण हेतु कामधेनु योजना को शुरू किया गया है। इस योजना पर 750 करोड़ रुपये खर्च किये जायेंगे और गायों के लिए राष्ट्रीय कामधेनु आयोग की भी स्थापना की जाएगी।

5. देश के सैनिकों को दिए जाने वाले बोनस को 3500 रुपए से बढ़ाकर 7000 रुपये कर दिया गया है।

6. आंगनवाड़ी योजना में काम करने वाले सभी कर्मचारियों को मिलने वाले मानदेय मं 50% की वृद्धि कर दी गयी है।

7. अब तक उज्ज्वला येाजना में दिए गए गैस कनेक्शनों की संख्या को 8 करोड़ करने के लक्ष्य को रखा गया था और अब तक देश में 6 करोड़ लोगों को उज्ज्वला योजना में गैस कनेक्शन दिए जा चुके हैं।

8. घरेलू कामगारों के लिए 'प्रधानमंत्री श्रम योगी मानधन' नाम से मजदूरों के लिए पेंशन योजना। 10 करोड़ असंगठित मजदूरों को इस पेंशन स्कीम का लाभ मिलेगा। 21 हजार तक वेतन वाले मजदूरों का बोनस 7 हजार रुपए होगा।

9. “प्रधानमंत्री श्रम योगी मानधन योजना” के तहत 60 साल की उम्र पार कर चुके मजदूरों को प्रतिदिन 100 रुपये के हिसाब से हर महीने 3000 रुपये पेंशन के तौर पर दिए जायेंगे।

10. प्रधानमंत्री मुद्रा योजना का सबसे अधिक लाभ महिलाओं को ही मिला है। अब तक देशभर मे 15 करोड़ मुद्रा ऋण दिए गए हैं जिसमें से 73 प्रतिशत ऋण महिला उद्यमियों को प्राप्त हुआ है।

11. वर्तमान केंद्र सरकार महिलाओं को सशक्त कर रही है। केंद्र सरकार ने गर्भवती महिलाओं के लिए प्रधानमंत्री मातृ योजना की घोषणा की है, जिसके तहत महिलाओं को 26 सप्ताह का मातृत्व अवकाश दिया जाएगा।

12. मनरेगा के लिए 60 हजार करोड़ के आवंटन का एलान।

13. रक्षा बजट पहली बार 3 लाख करोड़ के पार चला गया है।

14. स्मार्ट सिटी के बाद अब अगले पांच साल में एक लाख डिजिटल गांव बनाए जाएंगे।

पिछले साढ़े चार सालों में हमारी सरकार ने एक भ्रष्टाचार मुक्त सरकार चलाई है, जोकि देश में केवल विकास के लिए प्रतिबद्ध है। वर्तमान सरकार ने कमरतोड़ महंगाई की कमर ही तोड़ दी। भारत दुनिया की तेजी से बढ़ती अर्थव्यवस्था है। सरकार ने कई बड़े आर्थिक सुधार किए हैं, नए भारत के लिए कई योजनाओं की शुरूआत की गई है। हमारा लक्ष्य 2022 तक न्यू इंडिया बनाने का है। आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में भ्रष्टाचार मुक्त सरकार देश के निरंतर विकास के पथ पर अग्रसर है। मैं, एक बार पुन: आदरणीय प्रधानमंत्री जी व वित्त मंत्री जी को इस अंतरिम बजट के लिए बधाई देता हूँ और इसका समर्थन करता हूँ।

***श्री रामसिंह राठवा (छोटा उदयपुर):** सबसे पहले मैं माननीय प्रधानमंत्री और वित्तमंत्री जी का धन्यवाद करता हूँ जिन्होंने एक सराहनीय बजट पेश करके देश के नागरिकों को राहत दी है। मेरे कुछ सुझाव हैं आशा करता हूँ कि सरकार उस पर अम्ल करेगी।

1. सरकार ने पांच लाख रूपए तक आय वाले नागरिकों को कर से राहत दी है। मेरा यह सुझाव है कि वरिष्ठ नागरिकों को यह पांच लाख से 7.5 लाख तक छूट दी जाये ।
2. स्वास्थ्य देखभाल सेवाओं में जीरो रेटिड जी.एस.टी. किया जाये।
3. घर खरीदारों पर स्टाम्प शुल्क हटा दिया जाय क्योंकि घर खरीदारी पर जी.एस.टी. लागू है।
4. मकानों पर जी.एस.टी. की दर 12 प्रतिशत से घटाकर 5 प्रतिशत की जाये ।
5. विज्ञापनों पर 5 प्रतिशत जी.एस.टी. हटाकर शून्य किया जाय जिससे छोटे और मध्यम समाचार पत्रों का राहत मिल सके।
6. सेवा निवृत सरकारी अधिकारिओं को 4 वर्ष में एक बार एल.टी.सी. दिया जाये।
7. सरकार प्रत्येक गांव में एक सामुदायिक भवन, एक चिकित्सालय और एक प्राथमिक विद्यालय का प्रावधान करने का प्रयास करे।
8. सरकार टोल को समाप्त करने का प्रावधान करे ताकि सामान्य लोगों को टोल टैक्स न भरना पड़े।
9. दिल्ली को प्रदूषण मुक्त बनाने के लिए उचित कदम उठाये जायं और उसके लिए बजट में उचित राशि का प्रावधान किया जाय ताकि लोगों का स्वास्थ्य ठीक रहे।
10. आयकर में 0.5 प्रतिशत जांच के मामलों को समाप्त किया जाय। इससे आम नागरिकों को आयकर अधिकारियों से राहत मिलेगी।

* Speech was laid on the Table..

*SHRI B. VINOD KUMAR (KARIMNAGAR): This is to congratulate and draw attention of the Union Government on their budget for Financial year 2019-20. I welcome the budget on the grounds of boost to the economy, tax rebates, support to the farmers and agrarian-rural economy, and further easing the business arena. If the promised revenue collection growth of 13.5% is met by the end of the financial year, the budget will be able to deliver the desired funds. I am hopeful that the assumed nominal GDP of Rs. 210 Lakh Crores that will be 11.5% of GDP growth in the FY 2019-20 will actually be achieved, and will be socio-economically inclusive.

However, I have a few concerns over the budget 2010-20, with regards to the following issues.

The Policy to distribute Rs. 6000 annually to almost 120 million farmers with less than 5 acres each under the Pradhan Mantri Kisan Samman Nidhi is way less than the requisite. Though the scheme structurally resembles the Telangana's Rythu Bandhu Scheme, the fund allocation is extremely low. While the Rythu Bandhu Scheme gives each farmer Rs. 4000 per acre per season, the annual transfer of Rs. 6000 for the entire year is too less to reduce farmer's distress and suicide and nowhere close to the promise of doubling farmers income by 2022. Moreover, the availability of the scheme is also limited to farmers with maximum 5 acres of plot only. Hence, the scheme excludes farmers with more landholdings but in rain-fed areas, landless farmers, tribal farmers who do not have Land Pattas etc. the budget has not clearly specified the procedure

* Speech was laid on the Table..

for implementation of the scheme, which makes me question when exactly would the farmers receive this money, and how is the Government planning to reach these beneficiaries.

Most importantly in the education sector, the Union Budget 2019-20 has failed to consider the need for IIIT in Karimnagar and IIM in Telangana. No allocation has been made to establish Navodaya Vidyalayas in the newly formed districts (almost 20) of Telangana.

Another important infrastructural demand that the Budget has completely ignored is the Kaleshwaram Irrigation Poroject of Telangana. The State of Telangana has been continuously pushing to declare the project as a national project and allocate Rs. 20,000 Crores for its development. But no consideration has been paid to this demand in the budget, despite the ongoing phenomenal project.

Apart from telangana specific denial and ignorance, the Union Budget 2019-20 remains silent on issues of employment generation that I strongly question. Beside this, the budget in my opinion can be complemented for extending financial relaxation to middle class via tax rebate and economic progress via planned boost to the consumer market. In the end, I would once again urge current Government to include the above discussed worries of the state of Telangana while framing policies. I cannot emphasis enough on the need for the Union Government to consider these concerns. However, I hope you will provide a place to my letter and these demands would be given due deliberation and action.

*SHRI RABINDRA KUMAR JENA (BALASORE): The Budget 2019-20 has come against the backdrop of a wave of structural reforms, economic slowdown and fiscal stress. This budget being the last one before our democracy goes to polls, the expectations from this document were immense. As much as we believe it will contribute as a stimulus of growth, a closer look at its allocations shows that pace of growth will largely be due to factors outside the budget.

I would like to begin by congratulating the Finance Minister for this budget which has made several promises, set a commendable policy outlook when it comes to sectors like agriculture and health; but it has stopped short of allocating the necessary funds, or setting a timeline for the allocation.

Over the past 15 years, the Government has largely been able to keep the deficits below budgeted levels however, in 2018-19, the Government is expected to breach its budgeted target of fiscal deficit of 3.3% of GDP, as the fiscal deficit is expected to be 3.4%. Under the FRBM Act, 2003, the three-year target (2021-22) for fiscal and revenue deficits have been set at 3% and 1.5%, respectively. Moreover, Fiscal deficit and Revenue Deficit were at 114.8 percent and 132.6 percent of the BE respecitively in April-November 2018,which are higher than their five year averages for the same period.

Outstanding debt is the accumulation of borrowings over the years. A higher debt implies that the Government has a higher loan repayment obligation over the years. Total outstanding liabilities of the Government have decreased from 55.5% of the GDP in 2000-01 to 48.9% in 2018-19 (Revised estimates).

* Speech was laid on the Table.

However, in 2019-20, the outstanding debt is expected to be at 47.3% of GDP. The FRBM Act sets a target of 40% debt to GDP to be met by 2014-25.

Economists have noted a fall in productive spending of the economy over the year. Making way for revenue spending. By accepting the NK Singh committee recommendation to discard revenue deficit targeting. The Government will only try to reduce budget deficit irrespective of whether it is used to meet revenue to capital expenditure. Borrowing for expenditures that are incurred year after year is neither desirable nor sustainable. The expenditure mix has worsened with the share of revenue in total expenditure rising to 88% in 2018 form 86% in the earlier fiscal at the cost of capital expenditure. One cannot deny that in certain sectors, revenue expenditure is also a form of expenditure of human capital. Yet, the same cannot be said for sectors like Defence which even with the highest allocation in the budget, have very little fiscal space for making capital expenditure.

The Government plans to revive the rural economy through greater Government welfare interventions. In other words, even in rhetoric (if not in allocations), the emphasis is on Government schemes aimed at improving rural infrastructure particularly sanitation, housing, roads, electricity and health. However, the Ministry of Rural Development got a mere 4.8% increase in allocation. All key infrastructure programmes -Swacch Bharat, Awas Yojana have seen a reduction in allocation. While the allocation for Housing Scheme Awas Yojana has fallen by 4.5% compared to revised estimates of the previous year, the allocations for Swacch Bharat Gramin has fallen by 25%. Similarly, MGNREGS has also seen a reduction in the budget allocation.

Lives in villages cannot be improved unless the occupation of its inhabitants is made profitable and productive. Agriculture is a sector that the budget speech dwelled upon for a significant amount of time. Agriculture in our country contributes to 16% of country's GDP and employs 49% of total workforce. The Finance Minster announced the Pradhan Mantri Kisan Samman (PM Kisan) scheme to provide cash assistance to about 12 crore small and marginal farmers in the country. He said the farmers would be given an assured income support of Rs. 6,000 a year. The effectiveness of the scheme on the lives of farmers can easily be judged by the fact that Rs. 6,000 per year translates into a mere Rs. 17 per day for the farmers. The KALIA Scheme of Odisha provides cash assistance. Moreover, the Government has also reduced its expenditure by around 2% on Rural Employment. This makes me question the seriousness of this Government towards improving the lives of farmers.

Another core agri-crirsis that has ailed our country is of access to formal banking institutions. Agricultural credit will only be successful if patterns of lending, and lenders are also taken into consideration. The top 40% of farmers who have higher assets have taken loans from the financial institutions and the bottom 30% of households, which also include the landless agricultural labour, have taken loans mostly from the nonfinancial institutions. Studies indicate that 1/4th of the direct agriculture finance given to farmers in India are given through Urban/metro branches. So the concern still remains access to credit, rather than availability of credit.

Next, I would like to focus on the social sectors like Education and Health which this Government has given adequate policy focus when it comes to ideas

like holistic education and medical insurance coverage. Delving into some of the details of schemes, their allocation and the harsh realities of our country, paint a worrisome picture.

In the education sector, there were announcements of teacher programmes and rightly so since, as per Government records, out of 66 lakh teachers at the elementary level, 11 lakh teachers are still untrained. However, this year, the budget has no allocation for Strengthening of Teachers Training Institutions and the budget for the Madan Mohan Malviya National Mission for Teachers and training has remained more or less stagnant at Rs. 130 crores allocated last year for (RE Rs. 120 crores). The Eklavya Model School for the tribal regions does not show in the HRD budget, but does in that of Tribal Ministry under grants given to states for various development activities, only one of them are these schools; thus defying the notion of looking at education holistically. Moreover, Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan have seen no budget allocation this year. Like many things in this budget, this too stops short of allocation but is high on promise.

Now, I move on to the Health Sector, which every Government in each budget has claimed to be of immense importance, but has done very little for ensure delivery of quality services across the country. Here too, the aim of the Government to provide insurance is commendable and if implemented, it would the only programme of its kind in the world. However, the budget documents do not support the claim made by the minister as there is no budgetary allocation for this scheme. Moreover, there are certain key preconditions for an effective health insurance- a strong primary health system that can prevent minor illnesses from

reaching hospitals and to ensure efficient referral for those who genuinely need hospital care and an effective regulatory system- all of which are not in place. With very few details forthcoming, this scheme runs the risk of creating the world's largest, unregulated public private partnership with limited impact on health outcomes.

Medical education and regular research in the field of medicine is an extremely important component to ensure development in the health sector. However, the Government seems to be moving backwards in time as it barely concentrates on this component of the Health and Family Welfare. There is very insignificant increase in the budgetary allocation of Human Resources for Health and Medical Education. These funds are used for establishing new medical colleges (upgrading District Hospitals), Upgradation/Strengthening of Nursing Services, Pharmacy Schools/College, Paramedical Institutions and provision increase of UG & PG seats in existing medical colleges etc. in a country like our where primary level medical facilities are lagging behind and out of pocket expenditure of people has been increasing. I am not sure how the Government can afford to invest a meager amount of Rs. 4,250 crores in providing such facilities.

In his budget speech, the Finance Minister talked at length about the miseries of the unorganized sector and tried to woo them by announcing the pension scheme which will provide an assured monthly pension of Rs. 3,000 to workers in the unorganised sector who earn up to Rs. 15,000 per month. However, this move seems to have at the cost of the health of workers in the unorganised sector. The Government has decided to reduce the budgetary

allocation of one of its most important schemes Rahstriya Swasthya Bima Yojana (RSBY) which provides for social security to workers in the unorganized sector drastically by almost 50% from Rs. 300 crores (RE 2018-19) to Rs. 156 crores (BE 2019-20).

Talking about the welfare of tribal population in the nation, the Government has failed the OBC and SC meritorious students by reducing the allocation for Post Matric Scholoarship both for OBCs and SC students as well as reducing the Pre-Matric Scholarships for OBCs. Approximately 2 lakh scheduled Caste students are provided Post-Matric Scholarships for higher education in Odisha. The Post Matric Scholarship Scheme is a centrally sponsored scheme, wherein until 2016-17 the Ministry of Social Justice and Empowerment was providing about 90%, while the State Government was bearing the remaining 10% of the actual expenditure. However, the Ministry has revised the liability of the State Government towards the Post Matric Scholarship wherein the State Government has to bear more than 80% of the total expenditure. Such a change in the funding pattern by the Ministry has jolted the post matric scholarship programme for SC students.

This Government talks about protecting cows bringing in matter of faith whenever there is an election round the corner. The Finance Minister announced the "Rashtriya Kamdhenu Aayog" or "National Cow Board" to look after the welfare of cows and boost dairy production in his budget speech however, the grants allotted for Rashtriya Gokul Mission, the National Programme for Bovine Breeding, indigenous Breeds and new scheme of National Mission on Bovine productivity has been reduced by more than 59% from Rs. 750.50 crores in RE

2018-19 to Rs. 302 crores in BE 2019-20. Not just this scheme, the allocation for the entire Department of Animal Husbandry, Dairying and Fisheries has seen a reduction in budget allocation of more than 5% from the last year's revised allocations. I feel the Government raises these issues for poll bytes and is not serious. This is one among many of the rhetoric which has not translated into action.

An often ignored part of governance is the 'accountability' factor. In the budget too, this is reflected by the negligible increase in allocations of institutions and agencies like Central Vigilance Commission, CAG; at a time when we constantly hear about man power shortages in these institutions hampering their functioning.

Moving on to the Finance Bill, the Article 110 of the Constitution gives the definition of what can and cannot be a money bill. In the past there has been intense discussion, controversy and even court cases on the same. Yet this year, we see that amendments to Prevention to Money Laundering Act, 2002 which has no real connection with taxation is a part of the Finance Bill. What is today, a move to avoid the scrutiny of the upper house where this Government does not enjoy majority, can prove to be a dangerous precedent for Parliamentary norms and set precedents that can permanently harm the legacy of our legislature.

Odisha, the state I belong to, contributes revenue to Railway in excess of Rs. 15,000 croes per annum, but the railway route length in entire Odisha is only around 2,500 kms with a rail density of about 15.0 apropos to antional average of more than 19.0. when it comes to my constituency Balasore, I cannot help but mention the move to reduce funds under the head 'construction of new lines' by

9.38% from 8,006 crores to 7,255 crores. The Government has also reduced the expenditure on road safety works like level crossings and ROBs/RUBs which are essential to every railway track. Even as Balasore alone generates revenue of more than Rs. 80 crores annually, there has hardly been any heed to the development of the section despite repeated requests. Our constant efforts to connect people who live in areas that are backward and do not have access to development opportunities stand to be in vain unless the centre recognizes these pressing needs. Our Chief Minster has even written to the Union agreeing to co-operate in providing land and a certain amount of funds for newly proposed railway projects. A railway line in our country is not just a means of transport, but the lifeline that may breathe fresh air into an economy an livelihood of people around it. Hence a demand for the same must be understood in this context and looked at favorably.

Having said all of the above, this budget has many positives and a few concerns which it hasn't addressed. Therefore, I hope the Government takes these issues seriously and develop a holistic plan to revive and boost our economy, with a focus on the common man.

श्री गजानन कीर्तिकर (मुम्बई उत्तर पश्चिम): माननीय उपाध्यक्ष जी, आपने मुझे अंतरिम बजट 2019 पर बोलने हेतु समय दिया, इसके लिए मैं आपका आभारी हूं। माननीय वित्त मंत्री पीयूष गोयल जी ने अंतरिम बजट पेश किया है, मैं इसका तहे दिल से स्वागत करता हूं। मेरे कुछ सुझाव भी हैं, इस पर मंत्री जी विचार करें। ये सुझाव मेरे राज्य, कांस्टीटुएंसी और मुम्बई शहर से संबंधित हैं। मंत्री जी भी वहां के ही हैं। केंद्र सरकार ने वर्ष 2011 में सीआरजेड के नियमों में जो फेरबदल करने का निर्णय लिया था, वह आज तक अधूरा है। इसके कारण समुद्र तटों पर मछुआरे और अन्य नागरिक बस्तियों के पुनर्निमाण और दुरुस्त करने के काम में अड़चन पैदा हो रही है क्योंकि इसके लिए किसी राशि का प्रबंध नहीं किया गया है।

वरसोवा, अंधेरी पश्चिम समुद्र तट पर जमा मलबे के कारण मछुआरों को कठिन स्थिति का सामना करना पड़ता है। इसके कारण कई लोगों ने अपनी जान भी गंवाई है। सागरमाला योजना के तहत यहां के मलबे की सफाई के लिए 80 करोड़ रुपये की निधि मंजूर की गई थी, इसमें से 38 करोड़ रुपये की राशि मंजूर की गई है। मैं बाकी बची राशि की मांग बजट में करता हूं।

मैं माननीय मंत्री जी का अंधेरी से गोरे गांव हार्बर लाइन को कार्यान्वित करने के लिए धन्यवाद ज्ञापित करता हूं। परन्तु गोरे गांव से बोरीवली हार्बर लाइन के विस्तारीकरण के लिए अत्यधिक देरी हो रही है, इसके लिए आवश्यक निधि मंजूर करना तत्काल आवश्यक है। एम.ई.टी.पी. के मार्फत मुम्बई सबर्बन ट्रेन की क्षतिग्रस्त पटरियां जब तक नहीं बनेगी तथा अन्य इलाकों में जाने वाली गाड़ियां जब तक इन रेलवे लाइनों का इस्तेमाल करेंगी, तब तक हमारे उप-नगर के रेल की समय-सारणी पर असर पड़ता रहेगा। इसलिए एम.ई.टी.पी. को रेलवे की तरफ से निधि मिलना आवश्यक है।

प्रधानमंत्री सहायक निधि के तहत मुम्बई के केवल चार अस्पताल नामित किये गये हैं। आप नाम जानते हैं। मुम्बई में लोगों की संख्या को देखते हुए अस्पतालों की संख्या बढ़ायी जानी चाहिए। पी.डी.हिन्दूजा नेशनल हॉस्पिटल, सेवन हिल्स हॉस्पिटल, ग्लोबल हॉस्पिटल, कोकीलाबेन अम्बानी हॉस्पिटल, बॉम्बे हॉस्पिटल, जसलोक हॉस्पिटल, ब्रीच कैण्डी हॉस्पिटल, बीएसइएस एमजी हॉस्पिटल, होली स्पिरिट हॉस्पिटल, भक्ति वेदांता हॉस्पिटल, रहेजा हॉस्पिटल, जेरबाई वाडिया जैसे बड़े हॉस्पिटल इसमें सम्मिलित नहीं हैं। केवल चार हॉस्पिटल शामिल हैं।

केंद्र सरकार की भूमि पर राज्य सरकार झोपड़पट्टी पुनर्वासन योजना को कार्यान्वित नहीं कर पा रही है, जिससे कई झुग्गी बस्तियों को पुनर्वासन योजना का लाभ नहीं मिल पाया है। वर्ष 2022 तक सभी को घर देना है और केंद्र सरकार की रेलवे की, डिफेंस की, फोर्स की बहुत सारी जमीन पर एन्क्रोचमेंट है। हम एन्क्रोचमेंट हटाने में कामयाब नहीं हो पा रहे हैं, इसलिए सारे महाराष्ट्र में जो योजना चल रही है, उसके लिए यह कार्य भी होना चाहिए।

समुद्री कुंए से उपलब्ध गैस के पूर्ण उपयोग हेतु महानगर गैस निगम के गैस वाहक पाइपों की संख्या बढ़ानी आवश्यक है।

लोखंडवाला, अंधेरी-पश्चिम मुम्बई में डाक कार्यालय के लिए आरक्षित भूमि पर डाक भवन के निर्माण के लिए पिछली बजट में समावेश था, परन्तु आज तक इसके लिए निधि उपलब्ध नहीं हो पाई है, जिसके कारण इस भवन का निर्माण नहीं हो पाया। पोस्ट ऑफिस के लिए जो जमीन रिजर्व है, उसके ऊपर एन्क्रोचमेंट है और एन्क्रोचमेंट होने के कारण यह कार्य नहीं हो पा रहा है।

पोस्ट एंड टेलीग्राफ कॉलोनी सहारा, अंधेरी पूर्व में स्थित कर्मचारी निवास स्थानों की स्थिति अत्यंत जर्जर हो चुकी है। पिछले बजट में इस विषय को समावेश किया गया था, परन्तु, इसके लिए भी आज तक आवश्यक निधि जारी नहीं की गयी है। इसकी मैं मांग करता हूं।

'आयुष्मान भारत योजना' के तहत पांच करोड़ लोगों को इलाज के लिए प्रति परिवार पांच लाख रुपये की सहायता दी जाती है । यह राशि महंगी दवा एवं उपकरणों के सामने काफी कम है। मैं दवों उपकरणों की कीमतें कम करने एवं राशि को 10 लाख रुपये तक बढ़ाये जाने की मांग करता हूं।

चिंता का विषय बन चुके हेपटाइटिस-बी रोग के औषधि-उपचार व प्रचार के लिए स्वास्थ्य बजट में अधिकाधिक निधि का प्रावधान किया जाना चाहिए, जिससे इस रोग पर नियंत्रण लगाया जा सके।

नेशनल न्यूट्रिशन मिशन प्रोग्राम के अंतर्गत मिशन इंद्रधनुष पूरक खाद्य योजना, जो गांवों में लागू की गयी हैं, लेकिन मुम्बई में भी 40-50 प्रतिशत गरीब लोग जो झोपड़ी में रहते हैं, उनको भी इस योजना के अंतर्गत लाया जाना चाहिए।

मुम्बई में राज्य सरकार के केवल तीन अस्पताल कार्यरत हैं, जिसमें पूरे भारत से रोगी इलाज के लिए आते हैं। रोगियों की भारी संख्या के कारण इन अस्पतालों को कई मुसीबतों का सामना करना पड़ता है। इसके बारे में विचार करते हुए मुम्बई में, एम्स और मेडिकल कॉलेज के निर्माण की आवश्यकता है।

वर्तमान प्रधानमंत्री आवास योजना के तहत तीस लाख तक का कर्ज बीस वर्षों के लिए नाममात्र के ब्याज दर से दिया जाता है। जमीन की बढ़ी कीमतों को देखते हुए तीस लाख का कर्जा तीस वर्षों के लिए किया जाए, जिससे लोगों को कुछ राहत मिल सके।

सभी घरों में बिजली देने की घोषणा सरकार ने अपने अंतिम बजट 2019 में की है। परन्तु मेरे संसदीय क्षेत्र पश्चिम आरे दुग्ध वसाहत में तीन हजार लोग रहते हैं। संजय गांधी राष्ट्रीय उद्यान बोरीवली में 30 हजार लोग रहते हैं, भगत सिंह नगर गोरेगांव पश्चिम में आठ हजार लोग रहते हैं, उन लोगों को अभी तक बिजली नहीं मिली है।

मुंबई जैसी हमारे देश की कॉमर्शियल राजधानी में भी यह स्थिति है कि वहां अंधेरा है। मध्यमवर्गीय वेतनधारियों की आय को ध्यान में रखते हुए आठ लाख रुपये तक वार्षिक आय को कर मुक्त करने की मांग शिवसेना पार्टी ने की है। पांच लाख रुपये से बढ़ाकर आठ लाख रुपये तक की आय को कर मुक्त किया जाए, यह हमारी पार्टी की तरफ से सरकार से मांग है। मुंबई के अंसख्य दिव्यांगजन नौकरी-पेशा हैं, वे रोज ट्रेनों से सफर करते हैं। मेरी मांग है कि मुंबई के सभी रेलवे स्थानकों पर दिव्यांगजनों के लिए लिफ्ट की व अन्य आवश्यक व्यवस्था की जाए। बजट में मानवरहित रेलवे फाटकों की घोषणा की गई है, परन्तु मुंबई शहर में कई ऐसे रेलवे फाटक हैं, जिन पर ओवरहेड ब्रिज का प्रावधान करना चाहिए। केन्द्र सरकार की कौशल विकास योजना के संबंध में मेरे संसदीय क्षेत्र – 27, मुंबई उत्तर पश्चिम में पिछले साढ़े चार वर्षों में नाममात्र के लिए केवल एक बैठक हुई है। महाराष्ट्र में यह योजना पूरी तरह से असफल हुई है। जमीनी स्तर पर योजना को लागू करने के लिए जनप्रतिनिधियों का इसमें समावेश नहीं किया जाता है। यह फेल हुई एक स्कीम है, इसके लिए राशि में बढोत्तरी करनी चाहिए और स्कीम को फिर एक बार रिवाइज करना चाहिए।

मेरे संसदीय क्षेत्र में कई सरकारी विभागों के कर्मचारियों के निवास स्थान हैं, परन्तु वहां एक भी सरकारी स्कूल या सर्वोदय स्कूल नहीं है। मेरी विनती है कि वहां कम से कम एक सरकारी स्कूल बनाना चाहिए। केन्द्र सरकार की 'खेलो इंडिया' योजना के तहत खिलाड़ियों को प्रोत्साहन दिया जाता है, परन्तु देखा गया है कि केन्द्र सरकार व राज्य सरकार की स्थानीय इकाइयां एवं कंपनियां खिलाड़ियों की ओर दुर्लक्ष कर रही हैं। मेरी मांग है कि भारतीय खेलों में खो-खो और कबड्डी के खिलाड़ियों को भी स्थान देना चाहिए।

मेरे संसदीय क्षेत्र में आने वाले कामगार बीमा रुग्णालय कॉरपोरेशन की एमआईडीसी, मरोल, अंधेरी पूर्व के 100 कर्मचारियों का आज तक वादे के अनुसार केन्द्र सरकार ने अपनी सेवा में समावेश नहीं किया है, जिससे वे आर्थिक संकट में हैं। यह भी मांग मैं पहले भी मिनिस्टर के पास कर चुका हूं, फिर भी मैं इस बजट के तहत भी इसकी मांग करता हूं।

केन्द्रीय मत्स्य प्रशिक्षण संस्था वर्सोवा, मुंबई के 130 कर्मचारी कई वर्षों से अस्थायी रूप से कार्यरत हैं, उनके लिए बजट का प्रॉविजन नहीं होने के कारण, उनको स्थायी नौकरी नहीं मिलती है। मैं इसका प्रावधान करने की मांग करता हूं। नैसर्गिक आपदा के कारण किसानों को केन्द्रीय सहायता दी जाती है, ऐसी ही सहायता मछुआरों के लिए भी दी जानी चाहिए। खेती उत्पादों के लिए केन्द्र सरकार की ओर से उचित दाम तय करके विदेशों में निर्यात किया जाता है। सरकार मछुआरों के लिए भी ऐसी सुविधा उपलब्ध करे, जिसका लाभ देश के मछुआरों को मिले।

प्रलम्बित 99 सिंचाई प्रकल्प पूरा करने की केन्द्र सरकार की घोषणा का मैं स्वागत करता हूं, परन्तु पिछली सरकार में, महाराष्ट्र राज्य में सिंचाई प्रकल्प घोटाले के कारण आज भी कई सिंचाई प्रकल्प अधूरे हैं, जिन्हें पूरा करना चाहिए और केन्द्र सरकार को भी उसके लिए आर्थिक सहायता देनी चाहिए। बजट में घोषणा की गई है कि मोबाइल में एडवांस टेक्नोलॉजी का प्रयोग कर, देशभर में नेटवर्क फैलाया गया है, लेकिन आज भी कई स्थानों पर मोबाइल नेटवर्क व इंटरनेट ठीक से काम नहीं करता है, उसके लिए भी ध्यान देना चाहिए।

देशभर में डाक कार्यालयों में पासपोर्ट, जनधन, पोस्टल बैंकिंग की सुविधा केन्द्र सरकार ने उपलब्ध कराई है, परन्तु कर्मचारियों की भारी कमी के चलते, रोज डाक कार्यालयों को मुसीबतों का

सामना करना पड़ता है। आवश्यक कर्मचारियों की तत्काल भर्ती की जाए, जिससे लोगों को तथा डाक कार्यालयों की सुविधा बढ़े। मैं ज्यादा भाषण नहीं कर रहा हूं, मैं केवल मांग कर रहा हूं। केन्द्र सरकार की घोषणा के अनुसार उडान योजना के तहत देशभर में 19 नए हवाई अड्डों का निर्माण किया गया है। अभी माननीय मंत्री जी ने भी इस बारे में बोला था, लेकिन मेरे संसदीय क्षेत्र में आने वाले जुहू में देश का पहला हवाई अड्डा है, जिसके आस-पास एयरपोर्ट अथॉरिटी की भूमि पर झुग्गीबस्ती है। अगर इनका पुनर्वसन किया जाता है तो एयरपोर्ट अथॉरिटी के पास अधिक भूमि उपलब्ध होगी, जिसका उपयोग प्राइवेट विमानों की उड़ान के लिए किया जा सकता है।

छत्रपति शिवाजी टर्मिनस अंतराष्ट्रीय एयरपोर्ट का विस्तारीकरण किया गया है, लेकिन इससे बाधित 18000 पात्र झुग्गी वासियों का पुनर्वसन आज तक नहीं हुआ है, उसके लिए भी सरकार को ध्यान देना चाहिए। उडान योजना के तहत महाराष्ट्र के कोल्हापुर, रत्नागिरी, सोलापुर व सतारा शहरों को भी मुंबई-पुणे-दिल्ली से जोड़ा जाए। मैं यह मांग करता हूं और उम्मीद करता हूं कि श्री पीयूष गोयल जी मुंबई से हैं। मैंने जो मुद्दे यहां उठाए हैं, वे उनको अच्छी तरह से जानते हैं और उन पर ध्यान देंगे। धन्यवाद।

SHRI JITENDRA CHAUDHURY (TRIPURA EAST): Thank you, Deputy Speaker, Sir. I rise here to speak on the Interim Budget. With due regards, I would like to say that our hon. Interim Finance Minister has been asked to play the last over of the cricket but he mistook it as an opening innings. As a result, in the entire Budget speech there have been a lot of mistakes and it is misleading.

Even if a small family plans for something, it does require some data or statistics. A number of learned Members have already mentioned that this Government has deliberately destroyed the data system and they are manufacturing all the statistics. On the basis of the manufactured data they are giving all the rhetoric that they have achieved success in so and so sectors. By doing so, they are depriving the benefits to all sections of the population of this country. Sir, our time is very limited. So, I will talk about some specific sectors.

While our hon. Minister was presenting the Budget, he talked about the youth. This is a youthful country. Over 50 crore voters are of the age of 25 years and 10 crore new voters will be joining the fray in the forthcoming Lok Sabha elections. There is no mention about the future of the youth in this Budget. It has already been mentioned by the national or international agencies, which provide various data on the jobs, economy etc., that there are a lot of vacancies. According to the CMIE in 2018 itself more than one crore of workers lost their jobs in this country. As per NSSO the jobless among the rural males in the age group of 15 to 29 years jumped more than three times to 17.4 per cent in 2017-18 as compared to 5 per cent in 2011-12. Similarly, with regard to the female youth, it has stood at 13.6 per cent as compared to 4.8 per cent in 2011-12. There has been no mention about the filling of vacancies. In the Ministries and the

Departments more than 24 lakh posts are lying vacant for years but there is no mention of it.

Though this Budget is only for the next few months, His Excellency, the President of India in his Address mentioned about the achievements of five years of this Government. Similarly, in the Budget also, the hon. Minister attempted to underline the achievements of this Government for the last five years.

While this new Government took oath, one particular word was very categorically mentioned, i.e., किसानों के अच्छे दिन आएंगे, नौजवानों के अच्छे दिन आएंगे, औरतों के अच्छे दिन आएंगे, दलितों के अच्छे दिन आएंगे but there is not a single word on these 'achhe din' in this Budget. When are these 'achhe din' coming?

Hon. Minister of State for Civil Aviation talked about Mudra loan. But what is the data saying in this regard? As per the guidelines of the RBI, no collateral is required for a Mudra loan of up to Rs.10 lakh. Hon. Finance Minister is here. He can go to any part of the country and ask anybody if any loan is available up to Rs. 10 lakh without any collateral in any bank. He may go anywhere – North or South or anywhere else.

I am now coming to budget for agriculture. During the last elections, the hon. Prime Minister said that 'किसानों को कर्जे से मुक्ति दिलाएंगे।' स्वामीनाथन कमीशन की जो अनुशंसाएं हैं, वे इम्प्लीमेंट हो जाएंगी, but till now, this C2 plus 50 per cent MSP has not been given. When the Left Front Government was there in our State, the FCI did not procure paddy. This time, since their Government has come, they have started procuring paddy. But only 25 per cent of the target of procurement has been fulfilled because the MSP given by the Government is too less. It is not happening in North-East alone but it is happening in every part of the country.

This Government has offered a lollipop of Rs.6000 to the farmers. It is an insult to them. Are they beggars? Now Rs.6000 means Rs.15 per day per family. How can a family survive on that? It is only 3 per cent to 5 per cent of the input cost. How will an *annadata* family survive on that? If one wants to get the benefit of Rs.6000, the land record has to be linked with Aadhaar. There is nothing about how the tenant farmers, sharecroppers, landless people, beneficiaries of the Forest Right Act and agricultural labourer would get this benefit.

As regard MGNREGA, last year the allocation was Rs.61000 crore and this year, it has been proposed as Rs.55000 crore. So, it is less by Rs.6000 crore. Moreover, the outstanding wages of Rs.5500 crore are there. So, it has been decreased by Rs.10,000 crore. I think it is the enmity with the rural population of our country. So, altogether the agricultural budget is a shameless betrayal and criminal negligence of our *annadata* and their genuine demands.

As regards SC/ST budget, Sir, you also talked about the backward classes, SCs and STs. In the budget, it has been shown that there is 35.6 per cent increase in the SC budget and 28 per cent in the ST budget. But it is all a jugglery of figures. There is nothing concrete. It is not targeting the actual beneficiary. Even the guidelines of the Ministry of Finance and the NITI Aayog have been violated while making the allocation. They are systematically undermining dozens of critical schemes meant for this section. The allocation by the UGC for the backward classes has been reduced by 23.51 per cent. The Post Matric Scholarship which was last year Rs.6000 crore has been reduced to Rs.2926 crore. The allocations to Self-Employment for Safai Karamcharis

Scheme, National Fellowship for SC, Kendriya Vidyalaya Sangathan, Navodaya Vidyalaya Samiti, IGNOU have been reduced by 55.35 per cent.

The allocation for the grants to be given to the voluntary organisations which come under Direct Benefit Scheme of the Government has also been reduced. The Budget allocation for the people belonging to the Scheduled Castes has been reduced from Rs. 1,39,660 crore to Rs. 76,000 crore. The Government has deprived the people of this community by reducing the allocation by Rs. 62,859 crore. With regard to the allocation to the people belonging to the Scheduled Tribes, the deprivation is to the tune of Rs. 25,901 crore.

Sir, now I come to the Budget allocation for women. This Government seems to show a lot of sympathy for Muslim women. But under the *Beti Bachao, Beti Padao* scheme, 56 per cent of the money allocation has been spent for only on advertisement. Nothing much has been spent on the implementation of the programme. Now, almost every day atrocities are being committed against women, but under the Nirbhaya Scheme, less than 30 per cent of the last year's allocation has been utilised. Why is it to? It is because the Government does not have proper approach towards implementation of these schemes and this Government is talking about Triple *Talaq?* मध्य प्रदेश, छत्तीसगढ़ और राजस्थान ने तो ऑलरेडी तलाक़ दे दिया है।

Sir, I come from the North-Eastern region. DONER is a Ministry for the North-East and it allocates funds to the NEC. But this has become a centre of *tanashahi*. NEC is headed by one of the Ministers and Chief Ministers and Governors are members of that, but one gentleman here, the Secretary of

DoNER is taking all decisions by himself. How is this possible in a democratic country like ours?

Sir, I would like to finally point out as to how insensitive this Government is. A paltry sum of Rs. 500 crore has been allocated for the unorganised sector, but for cow development, the Budget allocation is to the tune of Rs. 750 crore. गाय के लिए 750 करोड़ रुपये दिये गये हैं। It seems human beings are less important than cows. This is the kind of a Budget that this Government has presented.

Sir, I am sorry that I cannot support this Budget and I oppose it.

Thank you.

***SHRI SANKAR PRASAD DATTA (TRIPURA WEST):** I would like to term this 2019-20 Budget as a “Jumla Budget” a cheated exercise before the elections to make the people fool.

Unemployment is a burning issue before the country. There is no initiative taken on such an issue. Rather, this problem has further increased and the promise of the BJP to create two crore jobs every year were in vain and the employed people have been gradually losing their jobs. CMIE reported that in the last year more than 1.10 crore people lost their jobs.

Kisans of our country have been facing serious problems for not getting the MSP of their produced things. A farcical dole of less than 17 rupees per day has been allocated for the poor kisans of our country. Is this the way of serving the kisans of our country?

Workers’ long standing demand of wages of not less than18,000 rupees has been absent in the budget speech. In practical sense of the term the allocation in the MGNREGA is decreased. How will this Flagship programme will continue?

In the state of Tripura, earlier the Left Front Government could provide around 90 days work for the people, but now the BJP State Government has decreased the mandays and till today not more than 15 to 20 days work have been done. I urge upon the Central Government to allocate more funds for this Flagship Programme for all the country and as well for the State of Tripura.

* Speech was laid on the Table.

In the name of workers' pension it is an exercise in deceit without there being any scheme. Only a meagre sum of Rs.500 crore is sanctioned for the 42 crore workers! Whereas for cow protection a sum of Rupees 750 crore was sanctioned.

In our country more than one crore men and women are engaged in various schemes of the Central Government. Within that, 26 Lakh Anganwadi Workers and helpers are there, they are providing nutrition programme in the country. Those workers are absolutely neglected in the budget. ASHA and Mid-Day meal workers are also neglected in the Budget. This budget really decreased the allocation for the North East Region. Being the small state of North-East India, Tripura is neglected seriously. Lakhs of unemployed youth did not get any hope from the Budget. Due to lack of work, starvation deaths, which was absent in the past 25 years, has come again in the state of Tripura.

The Tripura Tribal Areas Autonomous District Council which is a creation of the Constitution for the betterment of the Scheduled Tribe people mainly is not getting the requisite money from the Government.

Upgradation and maintenance of National Highways and state roads are neglected.

For the development of the State of Tripura, I urge for more allocation in the 2019-20 Union Budget.

डॉ. किरीट सोमैया (दक्षिण मुम्बई): माननीय उपाध्यक्ष महोदय, 55 साल और 55 महीने, प्रधानमंत्री जी ने राष्ट्रपति जी के अभिभाषण पर धन्यवाद भाषण करते समय कहा कि 55 वर्ष की तुलना आप 55 महीने में करेंगे, तो भी एक एक नयी क्रांति, एक नया इंडिया बनाने के लिए प्रारम्भ हो गयी है, इसका आपको विश्वास हो जाएगा।

कभी-कभी दुख होता है कि देश का प्रधानमंत्री अगर कोई गरीब तबके का, गरीब घर का, गरीब परिवार का गुजरात के एक छोटे-से गांव से आ रहा है, तो उसको चाय वाला कहकर संबोधित किया जाता है। क्या हम तुलना करें कि एक चाय वाले के 55 महीने और दूसरा परिवार जो 55 वर्षों से देश पर राज कर रहा है, जिनके परिवार में कोई जन्म लेता है, तो चांदी के चम्मच के साथ जन्म लेता है। एक ओर 55 वर्ष तक चांदी के चम्मच के साथ वाले की और एक ओर चाय वाले की तुलना करें, मैं एक छोटा-सा उदाहरण दूँगा, जो चाय वाला है, जो गुजरात के मुख्य मंत्री बनते हैं, देश के प्रधानमंत्री बनते हैं, वे दिल्ली आते हैं, तो अपने पूरे परिवार को उस छोटे-गांव में, छोटे-से घर में छोड़कर आते हैं। यहाँ पर न उनकी माता जी हैं, न कोई बहन जी, न कोई भाई जी, न कोई दीदी और न ही कोई जीजा जी हैं। 55 महीने वाले प्रधानमंत्री को चैलेंज करने के लिए 55 साल वाला पूरा जम गया। भाई भी है, अभी दीदी भी आ गई, माँ जी हैं और जीजा जी तो हैं ही। इसलिए मैं यह जानना चाहता हूँ कि ये 55 वर्ष वाले किसके लिए काम कर रहे हैं? जीजा जी को बचाने के लिए!

एक ओर 125 करोड़ लोगों के लिए प्रधान मंत्री जी कहते हैं, ''मू खातो नति, खावा देतो नति'' - मैं खाता नहीं हूं, खाने देता नहीं हूं। दूसरी ओर वो जीजा जी, जिसके लिए आज पूरी एक इतनी बड़ी, पुरानी पार्टी खड़ी हो गई है। पांच लाख रुपये में ज़मीन लेते हैं और साल भर में 55 करोड़ रुपये का चैक लेकर जाते हैं। मैंने स्वयं बीकानेर में सोलर लेन का विज़िट किया। बेनामी किसान से पांच लाख रुपये में ज़मीन लेकर साल भर में उसको 550 करोड़ रुपये में बेचते हैं। जिस कंपनी को ज़मीन बेची, वह कंपनी मुंबई के बांद्रा में है। वह बेनामी कंपनी है। एक बेल पर है और दूसरे जेल के सपने देखने लगे हैं। एक ओर मज़बूत सरकार है और दूसरी ओर मजबूर सरकार है। हमारे कोलकाता, पश्चिम बंगाल के जो मित्र हैं, मैं उनसे भी कहना चाहूंगा - एक ओर ऐसा प्रधान मंत्री है, जिसमें पूरे 125 करोड़ लोगों को श्रद्धा है और दूसरी ओर यह जो पार्टी है, उनकी श्रद्धा शारदा में है। …(व्यवधान)

श्रीमती अपरूपा पोद्दार (आरामबाग) : यह कौन तय करेगा? …(व्यवधान) यह पार्लियामेंट तय नहीं करेगी। …(व्यवधान) आप लोग सिर्फ बांट रहे हैं। …(व्यवधान) आप बजट पर बोलिए। …(व्यवधान) उन गरीबों को पैसे कब मिलेंगे? यह बता दीजिए। …(व्यवधान)

डॉ. किरीट सोमैया : एक ओर सामान्य जनता को, 125 करोड़ लोगों को प्रधान मंत्री जी की ईमानदारी पर विश्वास है। दूसरी ओर पश्चिम बंगाल की जनता सिर्फ एक ही सवाल पूछती है - भैया, एकदम अचानक कोई आ जाता है, कोई ऑक्शन होता है और 9 करोड़ रुपये में चित्र उठाकर ले जाता है। इसको क्या कहेंगे? श्रद्धा शारदा में है, क्योंकि वहां से 9 करोड़ रुपये मिलते हैं। वह पैसा कहां से आता है? एक ओर हमारे प्रधान मंत्री नरेन्द्र मोदी जी हैं। मैं पीयूष गोयल जी को धन्यवाद दूंगा, इनकी हिम्मत को दाद दूंगा कि अभी तक 6 करोड़ परिवार धुंआ मुक्त हुए। जो ग्रामीण परिवार हैं, झुग्गी-झोपड़ी में रहने वाले हैं। अब उन्होंने बजट में अनाउंस किया कि 6 करोड़ परिवार धुंआ मुक्त किए हैं और 2 करोड़ परिवारों को धुंआ मुक्त करने का उन्होंने ऐलान किया है। इसका मेरे मित्र तृणमूल कांग्रेस और कांग्रेस विरोध करती हैं। इसको वे स्टंट कहती हैं। हिन्दुस्तान के इतिहास में आज तक किसी ने छोटे अनऑर्गेनाइज़्ड सैक्टर को हाथ नहीं लगाया। पहली बार हमारे प्रधान मंत्री नरेन्द्र मोदी जी, अरुण जेटली जी और पीयूष गोयल जी ने उसके बारे में सोचा। ये 50 करोड़ लोग हैं। हमारे दादा उसका विरोध करते हैं? प्रोविडेंट फंड की स्कीम है, पेंशन की स्कीम है और प्राइवेट स्कीम्ज़ हैं, भले ही उनके लिए आपको जो कहना है, आप वह कहिए। लेकिन जो गरीब है, जो ठेले वाला है, जो रिक्शा वाला है, जो मज़दूर है, जो कंस्ट्रक्शन कंपनी में ऊपर बेगारी करता है, जो माइग्रेंट वर्कर है, अगर उसके लिए यह सरकार सोचती है कि ऐसे 10 करोड़ मज़दूरों को 60 साल की उम्र के बाद 3 हज़ार रुपये पेंशन मिलनी चाहिए, Somebody is starting; somebody is beginning; and somebody is taking initiative. कोई उन गरीब 50 करोड़ गरीब लोगों पर विचार करता है, तो उसको मन से धन्यवाद देना चाहिए। उन 50 करोड़ लोगों की ओर से मैं प्रधान मंत्री जी को धन्यवाद देता हूं, बधाई देता हूं।

आप यह कह सकते हैं कि 3 हज़ार नहीं, बल्कि हर पांच साल, दस साल में उसमें बढ़ावा होना चाहिए। I am ready to discuss about that. उसे कोई तो शुरू करता है। आज दीन दयाल जी के

स्मृति दिन के अवसर पर, दीन दयाल जी का हमारे लिए मार्गदर्शक और प्रेरणा का स्थान है। पीयूष जी, दीन दयाल जी कहते थे - हम आज समर्पण करेंगे। सब लोग यह कहते हैं। दीन दयाल जी कहते थे - जो राह का डर बताकर, ये सामने बैठने वाले न चलने की सलाह देते हैं, उनकी मत सुनो। हमें अपनी राह खुद बनानी होगी। हम जिस ओर चलेंगे, वहीं रास्ता होगा। हमारे प्रधान मंत्री नरेन्द्र मोदी जी ने आज यह तय किया है कि हम अपनी राह खुद बनाएंगे। जो 125 करोड़ लोग हैं, उनके लिए यह राह बनाएंगे। आज 125 करोड़ लोग क्या कह रहे हैं, 7-8 दिनों की प्रधान मंत्री जी की देश भर की सभाएं देखिए। टी.वी. पर देखिए कि जनता क्या कह रही है।

प्रधान मंत्री जी जलपाईगुड़ी गए, पश्चिम बंगाल में ठाकुर नगर गए, असम में गए, उड़ीसा में बारीपाड़ा में गए, कर्नाटक में हुबली में गए, तमिलनाडु में गए, आन्ध्र में गुंटूर में गए, अरुणाचल प्रदेश में गए, त्रिपुरा में गए, देश में धरती पर जहां पर भी उनकी सभा होती, अगर हम रात को विजुअल मीडिया पर देखते हैं, सोशल मीडिया में विजुअल देखते हैं, हर जगह सिर्फ एक ही आवाज है, मोदी, मोदी, मोदी, मोदी। आज देश की जनता सिर्फ एक बात कह रही है। वर्ष 2014 में यही जनता कह रही थी कि अब की बार, मोदी सरकार। वर्ष 2019 में वही जनता कह रही है कि फिर एक बार मोदी सरकार, बार-बार मोदी सरकार। जो ऐसे प्रधान मंत्री हैं, उनका मुकाबला कौन करेगा, जरा बताइए? यहां पर हमारे सभी मित्र बैठे हैं। वे जो नेता हैं, मुझे तो समझ में ही नहीं आ रहा है कि केरल में एक-दूसरे की टंगड़ी खींच रहे हैं और पश्चिम बंगाल में हाथ मिलाने की बात कर रहे हैं। मुझे समझ में ही नहीं आ रहा है कि टी.आर.एस. और उनके मित्र टी.डी.पी., बाहुबल पार्टियां इकट्ठी होकर एक ही बात कह रहे हैं। हमारे प्रधान मंत्री नरेन्द्र मोदी जी की एन.डी.ए. सरकार कह रही है कि हम गरीबी हटाना चाहते हैं, ये लोग कहते हैं कि हम नरेन्द्र मोदी को हटाना चाहते हैं। प्रधान मंत्री जी कहते हैं हम गरीबों का घर धुंआ मुक्त करना चाहते हैं। ये कहते हैं कि हम नरेन्द्र मोदी से मुक्ति चाहते हैं।

HON. DEPUTY SPEAKER: Please conclude.

DR. KIRIT SOMAIYA : Sir, I need 10 minutes more. I have been given 20 minutes. I request you to reduce it from my party's time. हम एक ओर धुंआ मुक्ति की बात करते हैं, गरीबी मुक्ति की बात करते हैं, भ्रष्टाचार मुक्ति की बात करते हैं, विकास की बात करते हैं,

लेकिन दूसरी ओर ये लोग क्या कहते हैं कि हमें नरेन्द्र मोदी जी से मुक्ति चाहिए। आप किसको प्रधान मंत्री बनाएंगे? …(व्यवधान) एक नाम तो कहिए? क्या डेली चेंज बनाएंगे?…(व्यवधान) हां, मैं वही तो कहना चाहता था कि हमारे मुंबई में बचपन में मेरे यहां बांद्रा में एक न्यू टॉकीज थियेटर था। उसमें डेली चेंज सिनेमा आता था । क्या आप डेली चेंज प्रधान मंत्री बनाने वाले हो? सोमवार का प्रधान मंत्री टी.डी.पी., मंगलवार का प्रधान मंत्री बी.एस.पी., बुधवार का प्रधान मंत्री कांग्रेस, गुरूवार का प्रधान मंत्री सपा। क्या आप डेली चेंज प्रधान मंत्री बनाना चाहते हो? वास्तव में मैं आपको यही कहना चाहूंगा कि जिस प्रकार के बजट में 50 करोड़ मजदूर परिवारों का विचार किया गया। मुझे समझ नहीं आ रहा है कि 6000 क्या है? पंद्रह रुपए और भी गिनिए, एक दिन में 24 घण्टे होते हैं, 24 घण्टे में हर घण्टे में 60 मिनट्स होती हैं, उसमें भी 60 सेकण्ड्स, एक सेकण्ड के दो पैसे दोगे क्या? आपने आज तक क्या किया? आपकी राज्य में सरकार रही है, केन्द्र में सरकार थी, क्या एक पैसा भी किसान को दिया? आज हमने जन-धन अकाउण्ट्स खोले हैं और डायरेक्ट किसानों के खाते में हमारे वित्त मंत्री ने वादा किया है कि 31 मार्च से पहले हम दो-दो हजार रुपए ट्रांसफर करने वाले हैं। क्या आपको यही दर्द होता है कि यहां से दो हजार निकलेगा और डायरेक्ट किसान के खाते में जमा होगा। आपके राज में दो हजार रुपए में से आपके उस समय के मान्यवर प्रधान मंत्री राजीव जी कहते थे कि दो हजार निकलते हैं, सत्रह सौ रुपए गायब हो जाते हैं। उसके बजाय बी.जे.पी., एन.डी.ए. नरेन्द्र मोदी जी की सरकार दो हजार रुपए डायरेक्ट किसानों के खाते में जमा करेगी। कभी तो स्वागत करो, गरीब किसान के लिए स्वागत करो, गरीब मजदूर के लिए स्वागत करो। मैं माननीय वित्त मंत्री का धन्यवाद दूंगा। छोटे भाई जैसे पीयूष जी ने कितनी दूर दृष्टि का सोचा कि 9.5 लाख रुपए सालाना इनकम तक, If you are ready to invest, if you are ready to save, then, there is no need to pay tax.

HON. DEPUTY SPEAKER: Please wind up.

DR. KIRIT SOMAIYA : Sir, I request you to give me five minutes more.

HON. DEPUTY SPEAKER: The Ruling Party has to cooperate.

डॉ. किरीट सोमैया : उपाध्यक्ष महोदय, आप सोचिए the TDS was used to be deducted at Rs 10,000. सीनियर सिटिजन बैंक इंटरेस्ट पर टीडीएस देते थे। इस बजट में उस इंटरेस्ट को दस

हजार रुपये से बढ़ाकर उसे चालीस हजार रुपये कर दिया है। इससे कितना फायदा होगा? Now, what is the Budget? रिज़र्व बैंक ने .25 बीपीएस इंटरेस्ट रेट कर कम दिया है। इसका अर्थ यह है कि लाखों होम बायर्स को इससे फायदा हुआ है। अंत में मैं एक ही बात कहकर समाप्त करूंगा कि आज हिन्दुस्ता की साख और प्रतिष्ठा देश ही नहीं दुनिया में बढ़ी है। पिछले दिनों मैं और अनुराग सिंह ठाकुर जी डब्ल्यूटीओ की कांफ्रेंस में भाग लेने जेनेवा गए थे। वहां एक रेज़ोल्यूशन यूरोपियन यूनियन की ओर से लाया गया था। वह रेज़ोल्यूशन देखकर मुझे बहुत अभिमान हुआ। वे लोग कह रहे थे that we would like to stop India. India has become so much powerful that they are trying to block the transfer of technology. इसलिए मैं अंत में इतना ही कहूंगा कि आज एक ओर गरीबों के लिए लड़ने वाली सरकार है। मैं पीयूष गोयल जी, वित्त मंत्री का स्वागत करता हूं कि आपने एक बहुत बड़ा काम और किया है जो शारदा चिट फण्ड जैसी पोंजी, बोगस, बदमाश कम्पनियों के खिलाफ नया कानून बनाने का निर्णय लिया है। मैं उसका स्वागत करता हूं। इसी प्रकार से आप भारत के सवा सौ करोड़ लोगों के लिए अच्छा काम करते रहिए, यही मेरी शुभकामनाएं हैं। धन्यवाद।

***प्रो. चिंतामणि मालवीय (उज्जैन):** स्वतंत्र भारत के ऐतिहासिक अंतरिम बजट पर चर्चा में अपनी बात रखते हुए मैं अपनी बात का प्रारंभ माननीय वित्त मंत्री जी के बजट भाषण के सेकंड लास्ट पेरे से करना चाहूँगा। माननीय वित्त मंत्री पीयूष गोयल जी ने कहा था कि यह सिर्फ अंतरिम बजट नहीं है बल्कि देश के विकास की विकास यात्रा का उत्सव है। यह जो देश बदल रहा है देश वासियों के जोश से बदल रहा है इसका श्रेय और यश उन्हीं को जाता है। हमारी सरकार में विकास को एक जन आंदोलन बनाया गया है।

उन्होंने संकल्प दर्शाया इन्हीं देशवासियों के बलबूते पर भारत को दुनिया का एक अग्रणी देश बनाएंगे, अभी नीव रखी है इस पर देश के सुन्दर भविष्य की इमारत रखेंगे।

निश्चित रूप में जब बजट प्रस्तुत किया गया देश में उत्साही माहौल था सेंसेक्स 400 अंक तक उछल गया। किसानों, गरीबों व असंगठित क्षेत्र के मजदूरों में खुशी की लहर थी। जब माननीय प्रधानमंत्री नरेन्द्र मोदी जी ने सबसे पहले भाषण में यह कहा था कि मेरी सरकार देश के गरीबों, वंचितों, किसानों, मजदूरों की सरकार होगी। इस अंतरिम बजट में प्रधानमंत्री के उस वाक्य को पूर्णता प्रदान की है।

बजट में उन वर्गों की भी चिंता की गई है। जिनकी पिछली सरकारों में कोई पहचान ही नहीं हो सकी उनके वेलफेयर के लिए कोई प्रयास किया गया। देश में लाखों की संख्या में घुमन्तु जनजातियों के लोग हैं। ये पूरे देश में घूमते रहते हैं एक स्थान से दूसरे स्थान पर और अनिश्चित व सुविधाविहीन जीवन जीते हैं। उनके लिए भी एक नवीन घुमन्तु जनजाति बोर्ड का गठन वास्तव में अंतयोदय की समनव्यता का सही विस्तार देना है।

हिंदुस्तान की महिलाओं पर विकेंद्रित इतनी योजनाएं कभी किसी सरकार ने नहीं बनाई जितना माननीय प्रधानमंत्री नरेंद्र मोदी जी की सरकार में शुरू की गई। हिंदुस्तान की महिलाओं के लिए मोदी सरकार वरदान सिद्ध हुई है। ना केवल उसे भूख से मुक्ति मिली है, बल्कि उसे पैरों पर खड़ा करने के लिए मुद्रा ऋण योजना के 73% ऋण भी महिलाओं को दिए गए।

---

* Speech was laid on the Table.

श्रम मंत्री रहते हुए डॉ. बाबासाहेब आंबेडकर ने पुरुषों और महिलाओं के समान वेतन देने की व्यवस्था की थी लेकिन मातृत्व अवकाश केवल 6 सप्ताह का था जिसे माननीय प्रधानमंत्री मोदी जी की सरकार ने 12 सप्ताह किया था लेकिन उस मातृत्व अवकाश को भी 26 सप्ताह यानी 6 महीने कर देना निश्चित ही सरकार का क्रांतिकारी कदम है।

वर्षों से शौच के लिए बाहर अपमानित मैहरूम करती हमारी गरीब माताओं बहनों की पीड़ा पर कभी कांग्रेस की नजर नहीं पड़ी। इतने साल सरकार चलाने के बाद भी कभी इस तरह कोशिश नहीं की गई।

यह आश्चर्य का विषय है कि अनेक पंचवर्षीय योजना बनाने वाली कांग्रेस की सरकारों ने किसी भी पंचवर्षीय योजना में 55 साल तक खुले में शौच से मुक्ति का कोई विचार नहीं किया गया।

गरीब जो कांग्रेस का सबसे प्रिय विषय वस्तु है। लेकिन कांग्रेस ने गरीबी हटाओ का केवल नारा दिया कोई ठोस काम नहीं किया, योजना बनाई भी तो फूड सिक्योरिटी बिल और मनरेगा जैसी योजनाये जिससे गरीब जिंदा तो रहे लेकिन विकास न कर सके।

कांग्रेस के शासन में समाजवादी और कम्युनिस्ट भी रोटी कपड़ा मकान शिक्षा स्वास्थ्य का नारा लगाते रहे हैं। समाजवादी धीरे-धीरे नमाजवादी हो गए और कम्युनिस्ट साम्यवादी नक्सलवादी बन गये। हजारों हत्या की लेकिन गरीब और गरीब हुआ लेकिन धरती पुत्र माननीय नरेंद्र मोदी जी ने गरीब की गरीबी हटाने के प्रयास किए 5 करोड़ गरीबों को प्रधानमंत्री आवास के रूप में पक्की छत दी गई, निशुल्क बिजली कनेक्शन दिए गए 700 जन औषधि केंद्र बनाए गए जहां गरीब और मध्यम वर्ग की को सस्ती दवाई उपलब्ध हो सकी। 17 हजार करोड़ रूपये उन्होंने गरीबों को सस्ते खाद्यान के लिए उपलब्ध करवाये।

गरीब को जब कोई गंभीर बीमारी होती है तो उसका परिवार भी बर्बाद हो जाता है 4-5 लाख इलाज में लगाना मामूली बात है। बच्चों का स्कूल छूट जाता है, परिवार के गहने बिक जाते हैं, यहाँ तक की मकान भी रहन हो जाता है, फिर भी मरीज को बचाना मुश्किल हो जाता है। प्रधानमंत्री आयुष्मान योजना से देश के 10 करोड़ परिवारों को यानी 50 करोड़ लोगों को 5 लाख तक का इलाज का सुरक्षा कवच प्रदान किया है। जिसकी पूरे विश्व में कोई मिसाल नहीं है।

जब गरीब पर चर्चा होती थी तो सामान्यता आरक्षित वर्ग पर ही ध्यान दिया जाता था लेकिन एक वर्ग समाज का ऐसा भी है जो आरक्षित तो नहीं है। किन्तु गरीब है। जिस पर कभी कोई नीति नहीं बनाई गई। जिस पर कोई निरयोग्यता तो नहीं लादी गई लेकिन गरीबी स्वयं निरयोग्यता का बन गई और वह पिछड़ते चले गए मैं उन सामान्य वर्ग की बात कर रहा हूँ जो निर्धन है। उस निर्धन सामान्य वर्ग को भी 10% आरक्षण देने का ऐतिहासिक काम माननीय नरेंद्र मोदी जी की सरकार ने किया है।

न केवल गरीब लेकिन मध्यम वर्ग के लिए भी इस बजट में राहत दी है। मध्यम वर्ग की हमेशा यह शिकायत रहती थी कि सरकार हमारे लिए क्या करती है। हमारी हमेशा उपेक्षा ही होती है लेकिन आयकर की सीमा ढाई लाख से 5 लाख करके मोदी सरकार ने उसको भी एहसास करा दिया कि सरकार उनके हितों की चिंता करती है। राष्ट्र निर्माण में उनके योगदान को सम्मान करती है।

सामान्यता शिकायत रहती थी कि आयकर अधिकारी ज्यादा आयकर देने के लिए विवश करते हैं। रिटर्न की समीक्षा करते हैं लेकिन सरकार का आभार है कि जिसने निर्णय लिया कि अगले 2 वर्षों में 100 प्रतिशत आयकर रिटर्न कंप्यूटर से सत्यापित होगी और किसी इंस्पेक्टर की कोई भूमिका नहीं होगी ।

यद्यपि कांग्रेस ने सदन में जीएसटी का समर्थन किया। जीएसटी कौंसिल में भी राज्य सरकारों के मुख्यमंत्री और वित्त मंत्री होते और निर्णयों में साझीदार भी होते हैं। लेकिन यह कांग्रेस अध्यक्ष का दोमुहापन है कि संसद से बाहर आकर गब्बरसिंह टैक्स कहकर आलोचना करते हैं।

एक देश एक टैक्स की इस कर व्यवस्था ने देश को एक साझा बाजार दिया है। व्यापार-व्यवसाय आराम हुआ है कर प्रदाता आई है। लेकिन कांग्रेस ने गैर जिम्मेदार रवैया अपनाते हुए असंतोष भड़काने का काम किया है।

छोटे कारोबारियों को जीएसटी से छूट 20 लाख से 40 लाख करने व 3 महीने में एक बार रिटर्न भरने की अनुमति के लिए भी मैं सरकार का आभार व्यक्त करता हूँ। डेढ़ करोड़ तक टर्नओवर वाले व्यापारियों को 1 प्रतिशत निर्धारित जीएसटी देने के निर्णय से व्यापारी बहुत प्रसन्न है। और यह

व्यापारियों की लंबे समय की मांग थी जो आज 90 प्रतिशत व्यापारी इन्हीं दो श्रेणियों में आते हैं। कुल मिलाकर यह बजट अन्तोदय की व्यवहारिक परिणति के साथ मजबूत अर्थव्यवस्था का आधार बनेगा। मैं माननीय वित्त मंत्री और सरकार को धन्यवाद और आभार करते बजट का समर्थन करता हूँ।

*DR. B.K. BIJU (ALATHUR): Thank you for giving me the opportunity to speak on the Interim Budget 2019 presented by the Interim Finance Minster, Puyush Goyal Ji.

At the outset, the Narendra Modi Government has broken with over 70 years of Parliamentary convention and used an " interim" Budget to harvest votes in the general election. The Budget speech is nothing but an election stunt listing out imaginary achievements of the Government during their tenure. The Finance Minister's theatrical speech in Lok Sabha has evaded practically all the important problems, such as the agrarian crisis, unemployment and break down of education and healthcare systems.

I have no hesitation to call this Government a regime of manipulation. In January 2015, Narendra Modi Government revised the base year of national income estimates from 2004-05 to 2011-12. It was not merely a change in the base year, but also a complete revamp in the methodology of calculating India's Gross Domestic Product (GDP). Ordinarily, revised methodologies are detailed in extensive documents released by the CSO, but no such document has been released in this case. And the claims of higher GDP growth are not reflected by ground realities. If growth is high, companies should be out there, recruiting. Where is any recruitment happening now?

On the macroeconomic front, when the BJP-led National Democratic Alliance (NDA) came into power in 2014, the GDP growth rate was at 7.4%. In 2015, the GDP growth rate was at the rate of 8.2%. However, there was a dip in the GDP growth rate in 2016 and 2017, i.e. 7.1% and 6.7% respectively, as a

* Speech was laid on the Table.

result of demonetization shock and the hasty introduction of Goods and Services Tax (GST) in the economy.

Why the Government is playing with the date? The answer is very clear. They have to cover up the consequences of draconian demonetization and the flawed tax reform measures. There is a complete status quo in fiscal consolidation. The Government hopes to contain the fiscal deficit in 2018-19 at 3.4% of GDP and has projected an identical number for 2019-20. The figures available for April-November show that gross revenues from Central taxes in 2018-19 increased by barely 7.1% per cent over the same period in the previous year. However, the revised estimates for 2018-19 show an estimated 17 per cent growth in revenues over actuals for 2017-18! Even after this, revenues are slotted to be Rs. 23,067 crores less than the Budget Estimates announced a year ago. In a repeat of what it did last year, the Government has put inflated revenue figures for both income tax as well as GST Revenues. Interestingly the lower than budgeted collections of GST in 2018-19 by almost Rs. 1 lakh crore is supposed to be covered by higher collections from Corporation Tax and Customs duty leaving a shortfall in tax revenues of just about Rs. 23,000 crore. How realistic are the projections for 2019-20?

Our Primer Minister is a Pied Piper of Hamelin. The goodies given to the poor farmers proved it. Budget Friday, said farmers will be provided Rs. 6,000 per year, which amounts to Rs. 16.44 daily, in three installments under Central Government Scheme. It adds insult to injury to the plight of the poor farmer. Agriculture has become a death game for the poor farmers in our country. The absence of supporting system from the Government such as subsidies, credit

etc.. has pushed more than 3 lakh farmers into suicides. As per the latest 2015-16 Agricultural Census, there are about 12.56 crore small and marginal farmers in the country, making up 86% of all farmers. It will imply an expenditure of at least Rs. 75,000 crore and the Government is maintaining a studied silence on where this huge amount is going to come from this, its implementation is a puzzling question. It will fraught with uncertinty because land titles will need to be checked, lists made and so on.

Taking a cue from the past experiences, it is typical of Modi Government to sell dreams to the poor-only dreams. Again the landless farmers and agricultural workers are excluded from this budget. Take the example of another Scheme, the much-touted Pradhan Mantri Fasal Bima Yojana (PMFBY) started in 2016. Astonishingly, many fundamental problems and issues remained almost the same in both the old crop insurance schemes and also the new PMFBY. CAG has spotted huge gaps in PMs Fasal Bima Yojana and other crop insurance schemes. With just 45% of all claims made under PMFBY paid so far, the scheme is a huge failure. The corruption involved is bigger that the Rafale scam. While Rupees 10 lakh crore of corporate debts have been written off, only 10% of farmers gain from loan waivers. The Government is standing with whom? Farmers or Corporates.

Modi Magic has no limit. The 7.5 percent hike in subsidies for food, fertilizers and petroleum is also hiding the facts. According to the 15 percentage Subsidies announced last year for food, fertilizers and petroleum, there is a cut of rupees 1000 crore for food and 4413 crore for fertilizer in the current budget. Having been directly responsible for aggravating agrarian distress which has destroyed farmers' incomes by much more than that, the Government is covering

up for the betrayal so its promise of a MSP one and a half times the production costs. Again no change in subsidized rates food grains was announced.

It is not a Make in India, it is Selling India. Modi Government has a penchant for selling our PSUs. The 235 public sector undertakings that were once the commanding heights of India's socialistic economy and still account for about 20 per cent of the GDP and 15 per cent of stock market capitalization through 50 listed firms. This has helped us to withstand the perils of the latest Global economic crisis. Dismantling the public sector became a part of the Government agenda since 1991 with the official advent of neoliberal policies under the Congress Government. The Modi Government has intensified these policies. Modi Government has decided to shut down 15 loss-making Public Sector Undertakings which had been identified by NITI Aayog for closure. Another 74 has been in waiting list. On the other side, the decision of the BJP led Government to allow 100% Foreign Direct Investment is such strategic sectors of our economy like defence, railways, telecom, civil aviation, satellites, power petroleum, mining, coal etc is nothing but anti national in character.

MSMEs is another sector neglected by the Budget 2019 which has borne the maximum brunt of demonetisation misadventure and sub-optimal GST implementation. Apart from the scheme of sanctioning loans up to Rs. 1 crore within 59 minutes which was announced by the PM earlier, 2 % interest rate rebate in incremental loans, increase in the priority sourcing of SMEs to 25% by public enterprises with 3% reserved for women entrepreneurs, there is not much to appease the sector.

Here is another Modi Joke-Giving pension to the worker after 32 years. More than 82 percent of the workforce is employed in the unorganised sector in India, as noted by the International Labour Union. There is estimated 40 crore workers in this sector. Pradhan Mantri Shram-Yogi Mandhan promises a pension of a mealy Rs. 3000 a month after 32 years of a person contributing Rupees 100 every month. What does this say about? What is the economic status the Modi Government expects the supposed beneficiaries to have after more than three decades? And what does the Government have to commit itself today to this great 'promise'? A paltry Rupees 500 crore have been allocated for this scheme which won't even begin to cover a fraction of the estimated 40 crore workers is another cruel joke of the NDA Government. The average life expectancy of an Indian is 68. Again, a causal worker who works under precarious conditions will have an average life expectancy much lesser than that. How many would be alive to receive the Governments pension after 32 years.

Unemployment is an issue that the goebbelsian propaganda makers are hiding under the blanket. More than half of the working age population is out of the Labour force in India. The Government is hiding this real picture by withholding official data. Two independent members of the National statistical Commission, which prepared the study resigned in January 2019, reportedly in protest against the Government for not publishing the employment status report. A Government that promised two crore new job in that time, and the Prime Minister has been reduced to claiming that pakoda-sellers on sidewalks should also be counted in the employment figures. Analysts now have to rely on private sources and indirect evidence to understand the real situation. According to the

leaked data of NSSO for 2017-18 unemployment peaked to 6.1 per cent, at high level in the last 45 years. Labour force participation declined from 39.5 percent in 2011-12 to 36.9 per cent in 2017-18 and youth unemployment rate has climbed steeply: 18 percent for urban male and 27 per cent for urban female the first full year after demonetisation. The CMIE data has shown a loss of 11 million jobs during 2018. Who is responsible for this?

An example of the Modi Government's duplicity is visible in the allocation of the much-publicized Beti Bachao Beti Padhao programme. Funds for this programme have been cut from an already embarrassing Rs. 255.9 crore to just Rs. 100 crore. The important Mid-Day meal Scheme has seen an increase of just Rs. 51 (0.005%) compared with last year's expenditure. In real this means an actual decline, harming crores of school going children.

Interestingly, despite the Government's repeated claim on its stress on improving higher education, the allocation for Higher Education Financing agency (HEFA) has been reduced from Rs. 2,750 crore last year to Rs. 2,100 crore this year. The actual spend by HEFA last year was just Rs. 250 crore. In the last four years, seven IITs, seven IIMs, fourteen IIITs, 15 AIIMs, one NIT, and four NIDs have been set up or are in the process of being set up. But most of them are get to be functional and suffer from shortage of faculty. The total allocation for all the Central Universities put together has been nominally increased by only about 1.6% again an increment that is washed out by inflation. Funding for the University Grants Commission is a prelude to the privatization of higher education. It has also been reduced from rupees 4687.23 crore in 2018 to rupees 4600.66 crore in 2019. A combined allocation of Rs. 14,697 crore has been made

to two science ministries in the 2019-20 interim Budget, recording a marginal hike from last years' allotment, figures suggest. Prime Minister Narendra Modi had vowed to put an Indian in space by 2022. India's first manned space flight, Gaganyaan, will send three humans into space for five to seven days. But here is a cut of rupees 550 crore for the space research. Marginalization of social science research is the other side of the story. While technical and management institutions such as IITs, IIMs etc. are provided funds on a platter, through cutting allocation for Higher education, the Government is clipping the wings of Social Science research.

It is a fact that Indian health sector too is on the path of complete privatization under the Modi Government. Ayushman Bharat Scheme is one of the most celebrated healthcare initiatives of the Government, which is meant to provide Rs. 5 lakh insurance cover to 10 crore families. The relentless drive towards privatisation of public health systems in the country has only just begun with Ayushman Bharat. Modi said it was "an opportunity to serve the poor" and to "empower the poor". But experts, evidence, and past experience with insurance schemes in the country tell a different story. Besides paying for the premiums to be share 60:40 between Centre and states, except for the Northeastern States and the three Himalayan States of Jammu & Kashmir, Himachal and Uttarakhand, this allocation will be used to cover the costs for setting up the technology to go with it; the National Health Stack,, a complicated digital infrastructure to subsume all medical and healthcare activities in the country, with the primary aim of enabling private players to harvest the health data of citizens. The Government will pay the premium for the insurance cover given to the people

by private insurance companies, whose entry is also facilitated by this scheme. Besides that allocation for it has been earmarked at a measly Rs. 6,400 crore this year. How this scheme can be rolled out with this amount is anybody's guess. Apart from budget deficiencies, the Indian system is also suffering from the deficiencies of infrastructure and doctors. Limited doctors mean limited facilities, which are insufficient to serve our population. The already insufficient infrastructure appears to be more inefficient with the increasing incidence of non-communicable diseases, such as diabetes, cardiovascular diseases, stroke, cancer, etc. another crucial head under which allocation has been cut is of upgrading district hospitals. Allocation has gone down from Rs. 3,168 crore to just Rs. 2,000 crore. This will force people towards private hospitals.

The pictures of the flagship hare -brained schemes are not different. Almost all the schemes aiming the social empowerment of the poor masses especially in the rural areas are deeply neglected in the budget. The much coveted rural jobs guarantee scheme, Mahatama Gandhi National Rural Employment Guarantee Act is providing some relief to the rural poor in the form of employment Guarantee Act is providing some relief to the rural poor in the form of employment and social security. Interim Finance Minister has allocated Rs. 60,000 crore to MGNREGA, which seems huge. However, the allocation for MGNREGS as a percentage of national income decreased form 0.33 per cent in 2011-12 to 0.26 per cent in 2017-18. Similarly, the social assistance programmed (NSAP) which included old age and widow pensions suffered a cut of rupees 775 crore in this budget.

What is the attitude of the Government towards SC/STs? Dalits and Minorities are social segment worst hit by the policies of the NDA Government.

Certain programmes were initiated decades ago to enable these communities to "catch-up" with other sections of society in terms of their level of material development. Two such programmes are the Tribal Sub Plan (TSP) for STs which was started in 1974, and the Special Component Plan (SCP) for SCs which was initiated in 1979. As part of these programmes, funds in proportion to the population shares of the SCs and STs were to be allocated by the Government while formulating the Budget. Under the Modi Government. The Special Component Plan for SCs and the Tribal Sub Plan has been downgraded to mere schemes for the welfare of SCs and STs and has been left hanging without any clear guidelines being issued. A drastic change in the Scheduled Castes Sub Plan (SCSP) and Tribal Sub Plan (TSP) component of the Budget, which have been replaced by 'allocations for welfare of Scheduled Castes', under statement 10A, and 'allocations for welfare of Scheduled Tribes', statement 10 B. Now funds are given to various Ministries. As a consequence, a large proportion of funds for the SCs and STs with various ministries remain unspent. Central scholarships for SC/STs has been reduced from rupees 500 crore in 2018 to rupees 390.5 crore. The umbrella scheme for Dalits, comprising scholarships, financing for jobs etc. suffered a massive cut of over 30% from the current year's revised estimate. Central Scholarships for higher education for Dalit students too suffered a cut from previous year's Budget allocation. This shows the extent of concern that the Modi Government has for Dalit communities. The budget for minorities remains static as last year at Rs. 4700 crore.

With tax soaps the Government is fooling the middle class also. It is not the exemption limit which has been raised but the tax rebate under Section 87A of

the Income Tax Act which earlier provided a rebate of Rs. 2,500 for those with net taxable income up to Rs. 3.5 lakh. The tax rebate given to taxpayers is expected to cost the exchequer Rs. 20,000 crore. Since it is a rebate rather than an increase in the exemption limit will disappoint many tax payers who were hoping for indexation of the threshold and get relief. However after the euphoria, the reality check is likely to disappoint many.

It is a " ACHHE DIN" for corporate. Diversion of funds in the name of banking recapitalisation is another tricky game of the NDA Government in favour of the corporates. In reality all the banks are under debt crisis due to the Non-Performing Assets. Some of the country's biggest banks are reporting losses with lakhs of crores gross Non-Performing Assets (NPAs) amounting to about 5% of the country's GDP. These has caused due to the non-payment of loans givern to the corporates . Last year 5 lakh crore rupees have been earmarked for banking recapitalisation. This year it has crossed 10 lakh crore. This banking recapitalisation would be done by diverting funds from the social welfare sectors. While the Government cutting funds from social welfare sector, funds are being served to the corporates on a platter. While appeasing the Corporates without any checks and balances, the Government seemed to be scraping the bottom of the barrel by asking the RBI to transfer a surplus of Rs. 3.6 lakh crore, more than a third of the total Rs. 9.59 lakh lakh crore reserves of the central bank, to the Government. It is the first case in the history of 43 years; the Reserve Bank Governor of India has been resigned owing to increasing tensions between the Finance ministry and the Reserve Bank of India. It is a shame on the Modi Government.

Even if the BJP-led NDA Government presented the interim budget eyeing the upcoming Parliament elections, kerala was not given enough consideration. Kerala has witnessed the biggest flood this season since 1924. Ten of its total fourteen districts have been severely affected. 27 Dams have had to be opened. From August 9 to 12, 39 people have died, and the overall death toll stands at 186 in this season. More than 60,000 people have been housed on various relief camps across the state and 211 places have seen landslides and landslips. Around 20,000 houses have been destroyed, and nearly 10,000 km of public roads have been damaged. No package was announced in the budget for the state to tide over the August deluge and to strengthen its rebuilding initiatives.

The budget, which reduced the existing allocations to the states, was silent about many long-pending demands of Kerala. Kerala has been a historically neglected region for railway. The insufficient funds earmarked for new lanes, gauge conversion, doubling of lanes and electrification act as a major impediment of the railway development of the State. The long-standing demand of the State for more trains from important cities, a separate railway zone, track doubling and electrification, development of adarsh stations at Mulamkunnathukavu, Vallatholnagar and vadakkancherry, has not been met. Kerala has acquired 235 acres of land for the Kanjikkode factory. Even after laying the foundation stone before six years, nothing has been done on that land. Declaration of Minimum Support Price for cash crops is the only way out to save the farmers from committing suicides. The demand for increase in import duty for rubber is a long pending of demand of Kerala. Many other demands of Kerala have been yet to be fulfilled such as increasing the amount of financial assistance to IAY programme.

Demand for an AIIMS and development of the IIT at Palakkadu is still remained as a distant dream.

I strongly oppose the interim Budget 2019-20 since it is yet another eyewash of the Modi Government. Through manipulated and inflated data, it hides the grim realities on the ground and this Government is another example of how crony capitalism could worsen the misery of the common man.

***SHRI A. ARUNMOZHITHEVAN (CUDDALORE):** Thank you for giving me an opportunity to express my views on Interim Budget 2019. Hon. Finance Minster has presented this interim Budget with lots of announcements. GST aims to benefit small traders, manufacturers and service providers. Exemptions from GST for small business has been doubled from 20 lakh to 40 lakh. Further, small businesses having turnover upto 1.5 crore have been given an attractive composition scheme wherein they pay only 1% flat rate and have to file one annual return only. The average monthly tax collection in the current year is 97,100 crore per month as compared to 89,700 crore per month in the first year. The State revenues are improving with guaranteed 14% annual revenue increase for the first five years. Tamil Nadu is expected to get Rs. 3,348.60 crore more in the next financial year as its share from the Centre as part of tax revenue. As per the 14th Finance Commission, Tamil Nadu will get 4.023% as its share from the tax revenue collected by the Centre. Under this, Tamil Nadu is expected to get Rs. 33,978 crore in the financial year 2019-20 as per the interim budget presented in the Lok Sabha. In the present financial year (2018-19), the state is set to receive Rs. 30,638.80 crore as its share of tax revenue. Maximum share of revenue from the taxes comes from corporate tax followed by CGST. Income tax and central excise are the other revenue sources for the states from Centre, in the present financial year, Tamil Nadu is expected to receive Rs. 9,713 crore from corporate taxes and in the next financial year it is expected to go up to Rs. 11,003 crore. Similarly under share from CGST, in the present financial year, the state is expected to get Rs. 8,494 crore and the same in the next year will go up to Rs.

* Speech was laid on the Table.

10,283 crore. "We are hopeful of getting funds under the tax shares from the Centre even though there may be some delay. Even for the last year nearly Rs. 5,454 crore is pending under this head and there is no news about this in the Interim Budget, A total of Rs. 7,214 crore is pending under GST from the Centre to the Tamil Nadu Government, Out of Rs. 7,124 crore, Rs. 5,454 under inter-state GST and Rs. 455 crore as compensation both for the year 2017-18 and Rs. 1,305 crore as compensation for the financial year 2018-19.

I request that all the pending amount to Tamil Nadu by way of GST should be released immediately.

I congratulate you for the Vision -2030 with ten most important dimensions. Building physical as well as social infrastructure for a ten Trillion Dollar economy and to provide ease of living; Creating a Digital India reaching every sector of the economy; Making India a pollution free nation with Electric Vehicles; Expanding rural industrialisation using modern digital technologies to generate massive employment; Clean River, with safe drinking water to all Indians; exploitation of the Blue Economy ensuring better standards and quality of life for a large number of people living in the coastal areas; Our space programme- Gaganyaan, India becoming the launch-pad of satellites for the World and placing an Indian astronaut into space by 2022; Making India self-sufficient in food, exporting to the world to meet their food needs and producing food in the most organic way; Creating a healthy India and Creating India without poverty, malnutrition, littering and illiteracy. Centrally Sponsored Schemes (CSS) are proposed to be allocated 3,27,679 crore in BE 2019-20 as against 3,04,849 crore in 2018-19 RE. Allocation for National Education Mission is being increased from 32,334 crore in

RE 2018-19 to 38,572 crore in BE 2019-20. Allocation for Integrated Child Development Scheme (ICDS) is being increased from 23,357 crore in RE 2018-19 to 27,584 crore in BE 2019-20. I hope that the share of the Union Government and the pending amount for implementing such centrally sponsored schemes should be released immediately.

I welcome the announcement that the Individual taxpayers having taxable annual income up to Rs. 5 lakhs will get full tax rebate and therefore will not be required to pay any income tax. It is a welcome step. I welcome the Standard Deduction being raised from Rs. 40000 to Rs. 50000 for salaried persons providing additional tax benefit of Rs. 4700 crore to more than 3 crore salary earners and pensioners. You have really considered the difficulty faced by the middle class in maintaining families at two locations on account of their job, children's education, care of parents etc. and proposed to exempt levy of income tax on notional rent on a second self -occupied house.

I welcome and appreciate. Thank you so much for this opportunity. I request the Union Government to support the welfare measures undertaken by Tamil Nadu Government financially. Thank You.

***SHRI P. KUMAR (TIRUCHIRAPPALLI):** Thank you for this opportunity to express my views on Interim Budget for the year 2019-20.

This budget is "good" and would help improve the livelihood of the poor and common people. I congratulate the Finance Minister for having met the expectations of the farming sector, middle class and the housing and construction industry. Tamil Nadu Government under the able leadership of Hon. Chief Minister Edappadi K Palanisamy has welcomed the Government's vision for the next decade. I also appreciate the assured income support to the small and marginal farmers under the Prahdan Mantri Kisan Samman Nidhi. I am of the firm view that measures like 3 per cent interest subvention to farmers pursuing animal husbandry and fisheries, such steps would help growth of the primary sector i.e. agriculture and allied areas. A separate department for fisheries, Rs. 3,000 pension plan under the "Pradhan Mantri Shram-Yogi Maandhan' for the unorganised sector workers and increase in allocation for social welfare projects and in areas, including welfare of SC/STs and sanitation, were welcome initiatives. I also wish to state that the increase in income tax exemption from Rs. 2.5 lakh to Rs. 5 lakh, raising TDS threshold on interest earned on deposits from Rs. 10,000 to Rs. 40,000 and standard deduction of Rs. 50,000 would all benefit the middle class, salaried and pensioners. These announcements are appropriate and aimed at the welfare of the middle class.

Announcements regarding fund allocation for areas, including the Rashtriya Gokul Mission, construction of rural roads and for housing to all by 2022, would definitely help improve the livelihood of the poor and common people.

---

* Speech was laid on the Table.

The Union Government has controlled inflation to a major extent and in December 2018 it was down to 2.19% only. The fiscal deficit has been brought down to 3.4% in 2018-19 RS. The current account Deficit (CAD), is likely to be only 2.5% of GDP this year. All these are welcome steps. Union Government says it has contained the fiscal deficit notwithstanding the Finance Commission's recommendations increasing the share fo the States from 32% to 42% in central taxes, which are accepted in the true spirit of cooperative federalism, thereby transferring significantly higher amounts to the States.

India has achieved 98% rural sanitation coverage and as many as 5.45% lakh villages have been declared "Open Defecation Free". The State of Tamil Nadu has taken earnest efforts for implementing the 'Swachh Bharat Mission' effectively to meet its national goals. I am happy to state that 100 percent sanitation coverage has been achieved in the State of Tamil Nadu. During the year 2018-19, about Rs. 1,70,000 crore were spent to provide foodgrains at affordable prices to the poor and middle class, and Rs. 60,000 crore are being allocated for MGNREGA in BE 2019-20. I welcome this allocation.

I also insist upon the Union Government to support the various welfare measures taken by the State Government of Tamil Nadu financially. Thank you.

*SHRI M.B. RAJESH (PALAKKAD): I opposed the Interim Budget. This Government presenting it and Lok Sabha considering it, will both cease to exist less than two months into the Financial Year to which the budget pertains. On behalf of my Party, CPI (M), I would like to point out that the final picture of the measures for revenue mobilisation and of expenditure allocations for the financial year 2019-20 will take shape only after the general elections to the 17th Lok Sabha. This Government and BJP heading it have serious apprehensions about the verdict of the people. That is why the Government has sought this interim budget to make promises that are not for it to make.

The claims this interim budget is making about revenue generations are unrealistic. The figures available for April-November show that gross revenues from Central taxes in 2018-19 increased by barely7.1 per cent over the same period in the previous year. However, the revised estimate for 2018-19 show an estimated 17 per cent growth in revenues over actual for 2017-18. Even after this, revenues are slotted to be Rs. 23,067 crore less than the Budget Estimates (BE) announced a year ago. In a repeat of what it did last year, the Government has put inflated revenue figures for both Income Tax as well as GST revenues. Income Tax revenues are destined to be at least Rs. 50,000 crore below the revised estimates. The RE of Central GST is already below the BE by a whopping 1 lakh crore and the collection figures up to January 2018 indicate that even this is an unrealistic figure. Despite this revenue Short fall, the Government continues with the exemption of wealth tax introduced by this Government in 2016. The rich

* Speech was laid on the Table.

people owning the second house are also tax exempted. The logic of this Government is squeezing the poor and enriching the rich further.

An even more shocking aspect of this interim budget is that lesser tax revenue is being sought to be transferred to States. The net revenues of the Central Government in 2018-19 have been kept at a slightly higher level than in the BE - a cut of Rs. 26,639 crore, therefore, is being applied to the States's share in Central taxes. Similarly, the transfer to the GST compensation fund has been cut by Rs. 38,265 crore compared to BE, even though the GST revenue shortfall showing up in the Centre's own budget would also be hitting State Government's revenues. The Central Government is talking about co-operative federalism and at the same time sharing up its fiscal situation at the cost of State Governments.

Jumlas have always been the hallmark of this Government. The last budget of this Government too is having so many jumlas in it. One of such cruel Jumlas is an annual income support Scheme for farmers. The promised annual income support of Rs. 6000 which means Rs. 4 per person for a farmer household of four persons is nothing but a brand on farmers. The biggest income support scheme in the country is by the LDF Government in Kerala which transfers an amount of Rs. 14400 annually in the form of pensions to 44 lakh persons including farmers. States like Odissa and Telegana have better income support scheme for farmers that the one announced in this budget. Further, the allocation for this scheme has come from a curtailment of expenditure on other heads like transfer to the GST compensation fund etc. . This Government came to power promising an MSP of one and half time the production costs and completely failed to implement it. This

failure has led to aggravation of agrarian distress and wide spread farmers suicide. Through out the country, as we witnessed in the historic long march led by Kisan Sabha in Maharashtra, farmers came out to the streets against the anti-farmer policies of Modi Government. Now in this last budget, this Government is covering up its betrayal. Further, the new reports that except the first installment of this income support scheme, which will be transferred before election for the remaining installments, Aadhaar will be made mandatory. This questions the sincerity of the Government's move and vindicate the criticism, this is being used as a bribe to woo the voters. After all, the Rs. 4 per person allocation cannot be seen as an income support rather it is a suicide allowance.

In the entire budget speech, there was no mention about burgeoning unemployment in the country as established by the latest Periodic Labour Force (PLF) survey of NSSO. The Minister also did not mention about the poll promise of 2014 that 2 crore jobs will be created every year. The NSSO survey shows that unemployment in the country is at the highest level in four and a half decades. The TV advertisement by the Government- "things which have not happened in decades are happening now" - has become true. All the earlier surveys by various agencies have confirmed this trend of job losses. The CMIE data which was released a month back revealed that 1.1 crore jobs were lost in 2017-18. A research paper published by EPW stated that under the first three years of Modi Government, for the first time in the history of independent India, there has been an absolute decline in employment. But in the budget speech, it is said that "job seekers have become job creators by MUDRA scheme. However, Finance Ministry's own data shows that NPAs of MUDRA loans have surged from Rs. 597

crore to Rs. 7227 crore in just two years proves that this too has failed in creating employment. MUDRA has turned job seekers into debt makers".

Another Jumla is this budget is the Pension Scheme, PMSYM which is promising a pension of just Rs. 3,000 per month after 32 years of contributing Rs. 100 every month. Further, the Deccan Herald has reported, quoting a Government notification that only those below 40 years can join the Scheme. This means that a large number of workers will be left out of this scheme. It is evident that this scheme is yet another Jumla aimed at votes.

The Government has imposed miseries on the lives of millions of India people. The Promised "achhe din" was made available only to the billionaires and super rich. The latest Oxfam inequality reports prove the existence of two Indias. It says just 9 corporate houses has wealth equal to the assets of half of Indian population. The people of our country is betrayed by the policies of this Government. Even a State like Kerala which experienced the gravest flood in a century is felt betrayed by the Union Government. We were not given necessary support and help in our effort to rebuild our State. This Government even send bills for the rice and kerosene allocated during floods. Further, huge bills were also sent for sending air force choppers to evacuate flood victims. On the one hand this Government talks about co-operative federalism and on the other they charge State Governments even for relief works during natural disasters.

I oppose this budget and the policy framework of it. I hope the people of India in the coming elections will vote for an alternative policy framework.

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Thank you very much Sir. My friend, Dr. Kirit Somaiya Ji is a Chartered Accountant. वह बहुत अच्छे वक्ता हैं। उनको बीच में टोकना मुझे अच्छा नहीं लगा, इसलिए मैंने उनको अपनी तरफ से दो मिनट दिए हैं।

Sir, I thank you for allowing me to speak on this discussion which has clubbed the Interim Budget, Demands for Grants and the Supplementary Demands for Grants together.

Sir, after the State elections in December last year, there were two clear lessons to be learnt. The first lesson was that there is a heavy cost to ignoring the farmers of this country, and the second lesson taught us that farm loan waiver does not necessarily win you elections. Therefore, the Government has clearly acted with prudence in this Budget Session. As a result, the highlight of the Interim Budget stands to be the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). The introduction of this programme marks a victory for our Party, the Telangana Rashtra Samithi, because it is under the leadership of Shri K. Chandrashekhar Rao that we have pioneered farm investment support schemes in India.

The Rythu Bandhu Scheme run by the Telangana Government provides Rs. 5,000 of investment support per acre per season from the new Financial Year. Therefore, the annual farming investment is Rs. 10,000 per acre for the rabi and kharif seasons. The 58.33 lakh enrolled farmers retain the grant irrespective of the crop output. The Telangana Government spends Rs. 15,000 crore per year on the Rythu Bandhu Scheme. The Centre has allocated merely five times the amount to run a programme, 29 times larger than in Telangana, and it is an issue of concern. From the allocated Rs. 75,000 crore, my State of

Telangana stands to receive only Rs. 2,800 crore which is further highly deplorable.

Sir, while farming distress is said to have plagued the entire nation, I recuse the farmers of Telangana from this discussion. It is so because under the leadership of Shri K. Chandrasekhar Rao, our State has addressed their major issue of water supply through irrigation projects.

The projects currently undertaken by the Telangana Government are on such a large scale that they aim to bring 1.25 crore acres of farming land under irrigation.

Our Government has spent Rs. 99,643 crore on irrigation till date, and projects to the tune of Rs. 1,17,000 crore are planned. मैं तेलंगाना सरकार की ओर से आप सबको कालेश्वरम प्रोजेक्ट देखने के लिए आमंत्रित करता हूं, which is one of the best projects in the country. Kaleswaram Project is the biggest irrigation project of its kind in the country. It will bring 18 lakh acres of land in 13 Districts under irrigation, and stabilise another 17 lakh acres in seven other Districts, virtually covering the entire State. Therefore, we expected the Government to sanction a special grant for its completion and confer the status of National Project to Kaleswaram. But we see no such initiative in this direction in the Interim Budget, and therefore, register our displeasure on this.

Sir, as far as the railway component of the Budget is concerned, I am grateful to the Centre for allocating Rs. 1,905 crores to the doubling work for the South-Central Railway Zone.

Of the allotted funds, Rs. 200 crore would be spent on the rail line doubling project between Secunderabad-Mahbubnagar. The doubling project was

sanctioned in the year 2015-16 for a distance of 85 kilometres on which Rs. 135 crores have been spent so far. Therefore, as the works are in progress pertaining to nine major and 92 minor bridges, I hope that the Railways would make full use of Rs. 200 crore funds allocated. Here, Sir, I would like to really to thank Mr. Suresh Prabhuji.

Suresh Prabhuji, I am thanking you specially for giving this project of doubling the Hyderabad-Secunderabad railway line: and the project is going on in a very good manner. You had come and laid the foundation of this project, and the work is going on very well. So, I thank you specially for that.

Now, I would request Shri Piyush Goyalji to further allocate some funds so that this project is completed in time. The work is going on well. I really appreciate the RVNL people and the Railway Department. From time to time, they have been contacting me; and we are seeing the work schedule. If any delays are there and if any financial crunches are there, we are clearing it. But, however, we think that some more funds would be required.

Similarly, Rs. 275 crore have been allotted for the new line project of Munirabad-Mahabubnagar. The project was sanctioned 20 years ago, and is yet to see the light of the day. So far, in the last four years, Rs. 508 crore expenditure on this project has been incurred. The works are in progress, and 29 kilometres of new line in Devarakadra-Jaklair section has already been completed and commissioned for train operations. I would request the Government to expedite the process and complete the line project at its earliest.

Sir, it has been the sustained demand of the Telangana Government that a Tribal University be set up in Warangal. Looking at the Budget allocation for the

previous year, the Tribal Universities in Andhra Pradesh and Telangana combined, were provided Rs. 20 crore, of which only Rs. 1 crore has been utilised. Now that the Government has reduced the Budgetary allocation by 60 per cent to Rs. 8 crores for the Tribal University in coming Financial Year, students from these Tribal areas stand to suffer. Similarly, the Budget did not reflect our demands, namely, that an IIIT be established in Karimnagar, that an IIM be set up at Hyderabad and that an IISER be sanctioned for the Telangana State.

16 00 hrs

Notwithstanding these obstacles, the TRS Government, in Telangana, has established 542 residential schools for students belonging to SC, ST, OBC and minorities. Our progress has been such that from this academic year onwards, one backward class residential school per Legislative Assembly Constituency will be started in all 119 Assembly segments. Sir, I reassert that our Party lacks in financial strength, we make up for it with sheer political will. Therefore, we expect the Government to partake in this nation-building exercise of our leader K. Chandrashekar Rao and support the establishment of 21 Jawahar Novodaya Vidyalayas in new districts. We impatiently await the fulfilment of these demands.

Sir, one thing, I would like to say here regarding institutions and infrastructure. Yesterday, Narendra Modi ji was addressing a rally in Guntur. There, he said that after bifurcation, as per the State Reorganisation Act, 11 institutions were listed in the State Reorganisation Act, out of which, he has already grounded 10 of them. As far as the infrastructure projects are concerned, eight were listed in the State Reorganisation Act, out of which seven have been

grounded. When so much work has been done in Andhra, why is, in a partial way, the works not being taken up?...(*Interruptions*) See, I am only saying what the Prime Minister has said in his speech. …(*Interruptions*) Whatever he said in his speech, I am repeating it. …(*Interruptions*) So, under that process, I say that no partiality should be shown for us.

HON. DEPUTY SPEAKER: Okay. Now, Devegowda ji.

… (*Interruptions*)

SHRI A.P. JITHENDER REDDY : Sir, this is the first time I am speaking in this Session.

HON. DEPUTY SPEAKER: No, the Minister has to speak. Many members have to speak.

… (*Interruptions*)

SHRI A.P. JITHENDER REDDY : Sir, the highlight of the current Government has been the initiatives taken in medicare, in stepping up medical infrastructure and expanding the benefits to a large number of Indians. Ayushman Bharat has heaped a lot of praise and deservedly so. The Government has increased the budgetary allocation to the Pradhan Mantri Jan Arogya Yojana under the National Health Mission by more than 2.5 times from Rs. 2,400 crore, in the financial year 2018-19, to Rs. 6,400 crore in the financial year 2019-20 which is highly welcome. However, unknown to most, Telangana has a well-functioning public insurance scheme long before the announcement of Ayushman Bharat. The success of our Aarogyasri Scheme has been such that even the NITI Aayog adjudicated our State as among the top three in public health.

HON. DEPUTY SPEAKER: Hon. Member, please wind up. Many members are there to speak. There is a reply of the hon. Minister at 5 o'clock.

… (*Interruptions*)

SHRI A.P. JITHENDER REDDY : Sir, I would just like to say about our progress. I would like to show our progress. As you know, we are the number one State which has made a lot of progress in the fields of finance, welfare and infrastructure. We would like to be a role model in the country.

Sir, please give me two minutes so that I can explain what we have done.

HON. DEPUTY SPEAKER: It is not necessary.

… (*Interruptions*)

SHRI A.P. JITHENDER REDDY : So that other states can follow us. They can also get more seats like we got. If you listen about our schemes, when you will go to the elections, which are due, you will get lots of seats.

HON. DEPUTY SPEAKER: No, why are you telling all this? Please wind up.

… (*Interruptions*)

SHRI A.P. JITHENDER REDDY : Therefore, I feel that Telangana should get more budget.

Thank you very much.

*SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): Thank you so much for giving me this opportunity today.

While on the face of it, the budget may seem like a people friendly people, there are many ways in which it is not doing enough to alleviate the grievances of the Indians.

The honorable minister said that farm-owners will get Rs. 6000 per hectare of land annually in installments of Rs. 2000. While this may seem to be extremely beneficial to farmers, there are many problems that this does not address.

The first and most important problem is that this income is only provided to farmers who own their land. However, India has a strong culture of sharecropping and tenant farming. These farmers are equally if no more in need of the an additional income, and in this regard, this income is highly exclusionary. States like Odisha under the KALIA Scheme give Rs. 10,0000-12,500 to not only farm owners but also tenants, sharecroppers and landless workers. The Centre needs to follow this example and provide for our tenant farmers, landless agricultural workers and our sharecropping brothers and sisters as well.

Another problem is the amount of the income which is too low. Rs.6000 per hectare of land is not enough to alleviate the stress caused to the farmers. Telangana State offers a more comprehensive Rs. 8000 to its farmers taking this example, the Centre needs to increase the amount provided to our farmers.

When it comes to education too, the current Government has slowly been stepping down on providing resources. The previous Government used to allocate funds for development of infrastructure an building classrooms under the

* Speech was laid on the Table..

Sarva Shiksha Abhiyan. The current Government however, does not allocate funds for these purposes. When it comes to education, I do not need to stress the point that classrooms and infrastructure are extremely important. The current Government however, does not think so and thus does not allocate funds for this purpose.

Another major point I want highlight here is the declining allocation for many extremely important schemes. Krishi Sinchyi Yojana has seen a reduction in allocation over the years, among other schemes. I want to stress here on two very important schemes-Swachh Bharat Mission and Mahatma Gandhi National Rural Gurarantee Scheme (MGNREGS). MGNREGS, which is one of the country's essential major scheme saw a reduction of almost 2% between the revised estimates of 2018-2019 and this year's budget estimates. In Karnataka, out of 176 blocks, 162 were declared a drought hit. NREGS total payment is 2081 crore. Earlier balance, 2016-17 they have to reimburse 935.51 crore balance payment. This year 2017-18 labour payment of 524 crore and material component 622 crore not released so far. Throughout India, labor payment-691986.14 crore. Material component is 579477.65 crore. What is more shocking is the almost 25% reduction in the allocation for the Swachh Bharat Mission, a scheme that was started by this Government to follow the ideals of the great Mahatama Gandhi. Does the Government not care for a cleaner India anymore?

As far as the National Disaster Relief goes, the Centre has been sorely lacking in its treatment of certain, especially Karnataka. For the past five years, the State of Karnataka has been facing drought like conditions. In 2018, the situation worsened to such an extent that 100 taluks had to be declared hit by

severe drought. The crops completely failed in these regions and farmers all over the State have been suffering due to the severe drought conditions. Through all this, the Centre has not released any form of assistance to the State or its farmers. The State of Maharashtra too was suffering from horrible natural calamity, but was more successful in its attempt to receive assistance from the Centre. Why is the state being given step-motherly treatment from the Centre? Karnataka needs assistance to survive the devastation caused by the drought.

The budget is nothing but an exercise in populism. It was created to look appealing to the common man before the upcoming elections. However, when one looks closely, it is not hard to miss the loopholes and inconsistencies and find proof that the budget does not do enough to solve the issues it claims to solve.

***SHRI M.K. RAGHAVAN (KOZHIKODE):** Thank you for giving me this opportunity to express my views on this last budget of this outgoing Government.

I strongly disagree with the Interim Budget presented by the Interim Finance Minister.

This is basically an election manifesto prepared by the BJP leadership.

After the defeat of the BJP in the recent assembly elections, the largess of Rs. 6000 per annum announced for the small and marginal farmers is an eye wash and when translated, it is just Rs. 17 per day. The so called bonanza for the farmers is an insult and gimmick to the farming community.

There is no mention of any schemes or help for the 10 crore landless labours who have not benefitted even a single penny though they are also bonafide voters. It is really surprising that there is nothing announced for them.

While the Finance Minister started his budget speech tick marking the achievements of the Government, he failed to mention the Modi Government's failures on its promise to create 20 million jobs annually. In fact there was nothing to create confidence that this was a job creating Government.

A recent survey estimated 11 million jobs were lost last year. The Minister spoke about transparency. What is the truth? Did the PMO prevent from the release of the National Sample Survey report on employment? Is this transparency?

Interim budget means, only expenditure up to formation of new Government. We have only just over 2 months for the ensuing general elections. It is understood that some of the proposals will be implemented with retrospect

* Speech was laid on the Table.

effect, from Jan 2018. I want to ask the Government, what right you got to present this full budget? This is something that has never been done by any democratic Government earlier.

The three states where the Congress won recently have written off farmer loans. The Centre should also follow these steps to help the farming community.

Essential Commodities includes cattle fodder, accessories of automobiles, textiles, drugs, foodstuffs, edible oil, iron and steel, pertroleum and petroleum products; food crops etc.

The farmers cannot sell their agriculture produce directly and farmers are getting 1/3rd of the price. Rest of the Profit is swallowed by the middlemen and traders.

According to a study by ASSOCHAM, the prices of essential commodities have gone up by nearly 72 percent in the last 5 years. Some items like Egg, Milk, Pulses etc have seen 158% increase while others like Coffee, Tea; Fruits etc are ranged from 59.31% to 70.75%. the sharp increase in prices of wheat and rice also has an inflationary impact on essential commodities. The people of lower strata are most severely affected by these rising prices.

Madam Speaker,

I wish to draw the State of Affairs in the petroleum sector. In 2014 the crude oil stood at 115 USD per barrel and petrol price per Ltr was Rs. 71.41. Now the price is 61.46 USD per barrel while the highest price now is Rs. 73.73 per Ltr. In between it reached as low as 30 USD per barrel. But there was no change in price in India. Similarly, while the LPG cylinder was Rs. 414 per 14.2 cylinders, it now stands at Rs. 659.00. In addition, 14 crore household connections were

made upto 2014 and only around 6 crore was given in the last 5 years when cylinders and natural gas are available a plenty compared to pre 2014.

Kerala has one of the best ,monitored health systems in the country. Of the 14 AIIMS announced since 2014, this state has been continuously left out of establishing one. I , therefore, urge the Government to announce an AIIMS for Kerala to be established at Kozhikode. Around 90 Lakh Indians are working abroad especially in the Middle East and contribute 39 billion USD to the country. Some of their long lasting demands have never been addressed despite repeated assurances. Primary among these is the Voting Rights. Second is the transportation of mortal remains back to India. There is also a demand to announce a package for the gulf returnees to recommence their livelihood. There is also a pressing demand to open kendriya Vidhyalayas in the GCC and also allow off shore campus of Indian Universities.

I also take this opportunity to submit that a special package should be announced for Kerala to overcome the effects of the devastating flood that destroyed that state completely.

Similarly, the Malabar region of Kerala remains ever under-developed. No major institutions and establishments are projected in this region. A special package should be announced for the proposed NIRDESH. The Beypore Port needs substantial development both for cargo as well as passenger amenities, which is the main gateway to Lakshwadeep.

Large number of people in this region travel to faraway places like Mumbai, Bangalore, Chennai, Delhi, North East etc. But the rail connectivity is negligible. There has been continuous demand over the years to have more trains to

Bangalore and North East regions which have never been addressed. Similarly considering the heavy foot falls in Kozhikode main railway station, the satellite terminals at West Hill and Feroke should be developed immediately. I urge the Government to declare a Special Zone for Kerala which alone will address all its demands relating to railway development of the State.

Last but not the least I would like to request the Government to consider to increase the present Rs. 5 crore under the MPLAD to Rs. 25 crore per year. In fact as is understood a Parliamentary Constituency contains 6 to 7 Assembly Constituency. Presently each MLA has Rs. 6 crore per annum which translates to Rs. 36/42 crore for each Parliamentary Constituency while a Member of Parliament is restricted to Rs. 5 crore.

This budget is not leading in a good direction for our nation. Not only that, every institution has been spoiled by Modi Government.

So I oppose these budget proposals.

Thank you.

***श्री सुमेधानन्द सरस्वती (सीकर):**, मैं आपकी सेवा में अंतरिम बजट, 2019 के संदर्भ में अपने विचार प्रस्तुत कर रहा हूँ।

यह बजट बहुत प्रगतिशील व देश को गति देने वाला बजट है। इस बजट में गरीब किसान, युवा, मजदूर, व्यापारी आदि सभी लोगों का ध्यान रखा गया है। इस बजट में बुजुर्गों एवं महिलाओं का भी विशेष ध्यान रखा गया है। मैं सर्वप्रथम किसानों की चर्चा करना चाहूँगा। भारत कृषि प्रधान देश है और 70 प्रतिशत लोग आज भी कृषि पर आश्रित हैं। किसान जहां अन्नदाता है, वहीं फल, सब्जी, तेल, कपड़ा इत्यादि का मूल उत्पादक भी है। किसान दूध, दही, घी पैदा करने वाले पशुधन की देखभाल भी करता है। ऊन के उत्पादन में भेड़ पालन का काम भी किसान ही करता है।

ऐसे किसान को खुशहाल बनाने के लिए वर्तमान बजट में अनेक प्रावधान किए गए हैं, जो उल्लेखनीय हैं। किसान को खुशहाल करने के लिए माननीय प्रधानमंत्री नरेन्द्र भाई मोदी जी प्रधानमंत्री सिंचाई योजना लेकर आए हैं। जिस दिन यह योजना पूर्ण हो जाएगी, हर खेत को पानी मिल जाएगा। भारत ऐसा देश होगा, जो पूरे विश्व की खाद्यान्न की पूर्ति कर सकेगा। दूसरी महत्वपूर्ण योजना क्रेडिट कार्ड की है। पशुपालन व मछली पालन करने वाले किसानों को भी ब्याज दर में तीन परसेंट की विशेष छूट का लाभ लेकर फायदा पहुंचाने का काम किया है। किसान पशु-पालन करके दुग्ध उत्पादन में जहां देश की प्रगति में भागीदार होगा, वहीं स्वयं भी संपन्न हो सकेगा। मछली पालन का व्यवसाय भारत में खूब बढ़ा है। भारत की गणना मछली पालन के क्षेत्र में देश के प्रमुख देशों में होने लगी है। वर्तमान में भारत विश्व का दूसरा मछली उत्पादक देश बन गया है। निर्यात की दृष्टि से भी इस क्षेत्र में उल्लेखनीय कार्य हुआ है। इससे भी देश का किसान खुशहाल हुआ है। इसी तरह पांच एकड़ तक के लघु किसानों को छह हजार रुपये प्रति किसान को सहायता देने का निश्चय किया है। किसानों की फसल नष्ट हो जाने पर किसान को बहुत बड़ी क्षति होती है।

इस स्थिति में किसान को सहायता देने के लिए फसल बीमा योजना लागू की है। इसलिए कहा जा सकता है कि किसान की खुशहाली का इस बजट में विशेष ध्यान रखा गया है।

---

* Speech was laid on the Table.

इसी तरह असंगठित मजदूरों की पेंशन व्यवस्था की गई है। साठ साल के बाद ऐसे मजदूरों को तीन हजार रुपये प्रति व्यक्ति पेंशन की व्यवस्था होगी । सड़क एवं परिवहन की दृष्टि से देश में बहुत ही महत्वपूर्ण कार्य हुआ है। सड़क निर्माण की दृष्टि से माननीय गडकरी जी ने देश के कोने-कोने में सड़कों का जाल बिछा दिया है। सीमाओं पर चाहे अरुणाचल प्रदेश हो, उत्तराखंड हो, राजस्थान या सभी ऐसे प्रांत जो सीमा पर हैं, वहां विशेष सड़कें बनाई गई हैं। देश की सुरक्षा की दृष्टि से सेना के लिए तीन लाख करोड़ रुपये का बजट देकर देश की सेना को सशक्त बनाया है। सेना को आधुनिक हथियारों से सुसज्जित किया गया है। देश अब हथियारों का निर्यातक देश बन गया है।

विद्युत उत्पादन व गरीबों को बिजली देने की दृष्टि से बहुत ही सराहनीय कार्य किया है। प्रत्येक घर को बिजली देने की दृष्टि से दीन दयाल उपाध्याय जीवन ज्योति योजना लागू की गई, जिसमें मात्र 500 रुपये में बिजली कनेक्शन दिया गया है। गरीब को चिकित्सा उपलब्ध कराने की दृष्टि से आयुष्मान भारत योजना के अंतर्गत प्रत्येक निर्धन परिवार को पांच लाख रुपये का चिकित्सा बीमा उपलब्ध कराया गया है। जो गरीब चिकित्सा के अभाव में मौत के मुंह में चला जाता था, इस योजना से वह सुखी जीवन जी सकेगा ।

अत: यह अंतरिम बजट सभी क्षेत्रों में देश को गति देने वाला बजट है। मैं माननीय प्रधानमंत्री जी व माननीय वित्त मंत्री जी को बधाई देता हूँ तथा बजट का समर्थन करता हूँ।

***श्री राम टहल चौधरी (राँची):** 2014 के बाद माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व गठित सरकार पूरी तरह से भ्रष्टाचार रहित है साथ ही भ्रष्टाचार की जड़ो के उन्मूलन का काम भी प्रभावी ढंग से हुआ है जिससे देश में विकास वास्तविक रुप से हुआ है और आज भारत देश विकास एवं समृद्धि की ओर बढ़ रहा है इसका पूरा असर भारतीय जीवन स्तर को उन्नत करने पर पड़ा है। 2014 में देश में दो अको की महंगाई दर बढ़ रही थी जिसे रोकने का काम एवं इस महंगाई दर को 4.6 प्रतिशत पर लाने का काम एनडीए सरकार ने किया है जो सरकार की कुशल शासन का संकेत देती है। 6 वर्ष पूर्व राजकोषीय घाटा 6 प्रतिशत के करीब था जिसे 3.4 प्रतिशत पर लाया गया है राजकोषीय घाटा से देश में महगाई बढ़ती है। देश में प्रत्यक्ष निवेश बढ़ाने के लिए अथक प्रयास किये गये। माननीय प्रधानमंत्री भारत में निवेश बढाने हेतु विदेशो में गये और एनआरआई उधोगपतियों से भारत में निवेश करने के अनुरोध एवं सुझाव दिये है जिसके कारण 239 बिलियन डालर का विदेशी प्रत्यक्ष निवेश हम कर सके है। निवेश करने से देश में उधोग बढते है और रोजगार के अवसर बढ़ते है। जीएसटी के माध्यम से करो में एकरुपता लाई गई, जीएसटी से पूर्व 17 तरह के कर लगते थे जिन्हें समाप्त करके जीएसटी कर व्यवस्था को लागू किया है और धीरे-धीरे इसे सरल भी किया जा रहा है और जीएसटी में विभिन्न वस्तुओं पर लगने वाले करों को कम किया जा रहा है जिससे हमारे देश के व्यापार व्यवस्था और उद्योगों के कार्यकरण में बहुत सुविधा मिलेगी, इस तरह से देश को विकास के पथ पर लाने के प्रयास किये जा रहा है।

2014 से पूर्व बैंकों से पैसा लेकर उद्योगपतियों द्वारा हड़पने की काफी घटनाएं हुई है और बैंको की बकाया रकम 2008 में 18 लाख करोड़ रुपये थी जो 2013 में 52 लाख करोड़ रुपये पहुंच गई इस तरह से 34 लाख करोड़ रुपये 6 साल में बैंकों का बकाया धनराशि हो गई एवं कई लाख करोड़ रुपये की संपत्तिया बेइमान लोगों द्वारा छिपाई गई जिसके कारण 2014 में दस प्रतिशत लोगों के पास देश की 90 प्रतिशत सम्पत्ति थी और 90 प्रतिशत जनसंख्या के पास केवल 10 प्रतिशत सम्पत्ति थी यानि देश में सम्पत्ति एवं भूमि के मालिकापन का विभाजन भीषण असमान रुप में था जिसे वर्तमान सरकार ने इस असमानता को दूर करने के का प्रयास किया है इसके लिए कई विधेयक 16वीं लोकसभा में

* Speech was laid on the Table.

पास किये गये। वर्तमान सरकार के काम-काज से आज ऐसी स्थिति पैदा हो गई है कि बैंक चूककर्ता देश छोड़कर भाग रहे है और बैंक चूककर्ताओं से 3 लाख करोड़ रुपये की राशि भी प्राप्त की जा चुकी है। बैंको के खर्च को कम करने के लिए बैंको का एकीकरण भी वर्तमान सरकार के कार्यकाल में हुआ। इस सरकार ने ग्रामीण गरीबों एवं मध्यम लोगों को बैंकिग व्यवस्था से जोड़ा है आज देश में 34 करोड़ जनधन खाते है जिसमें गरीबों के 88 हजार करोड़ जमा है।

आदरणीय श्री नरेन्द्र मोदी जी की अगुवाई में सरकारी कार्यों में पारदर्शिता का युग शुरु हुआ और आदरणीय मोदी जी ने एक भ्रष्टाचार मुक्त सरकार चला रहे है इसके लिए देश की जनता उनका आभार व्यक्त करती है।

देश में स्वच्छता का पूरा ध्यान दिया गया है गांवों में शौचालय बनाने में केन्द्र सरकार ने राज्य सरकारों को करोड़ों रुपये दिये। देश के 5 लाख 45 हजार गांवो में खुले में शौच से मुक्त किया। सरकार ने अनुसूचित जाति, अनुसूचित जनजाति, पिछड़े वर्ग का आरक्षण को जारी रखते हुऐ अलग से 10 प्रतिशत गरीब लोगों को नौकरी में आरक्षण और शिक्षा संस्थाओं में आरक्षण दिये जाने का ऐतिहासिक फैसला लिया गया जिससे अन्य वर्ग को न्याय मिल सके। गरीब और मध्यम वर्ग को सस्ती दर पर खाद्यान्न उपलब्ध कराने की दिशा में कई काम किये है, इस काम पर 2018-2019 में लगभग 1 लाख 70 हजार करोड़ रुपये का व्यय किये है जो पहले से दोगुना है। वर्तमान सरकार ने ऐसे बहुत से कार्य किये है जिससे गांवो में शहर जैसी सुविधाएं मिलने लगी है, जिससे गांवो एवं शहरों की सुविधा में व्यापक अंतर को कम किया गया। इस सरकार ने प्रधानमंत्री ग्रामीण सड़क योजना में तीन गुना वृद्धि अर्जित की है जो एक रिकार्ड है। देश में 17.84 लाख बस्तिया है जिसमें से 15.80 लाख बस्तियों को पक्की सड़को से जोड़ दिया है आज गांव के लोगों को बरसात के दिनों में कीचड़ आदि में नहीं चलना पडता है वे साईकिल एवं मोटर साईकिलो से अपने गांवो को आसानी से आ जा रहे। देश में वर्तमान सरकार ने सौभाग्य योजना लागू की जिससे कई लाख अंधेरे वाले घरो को बिजली के कनेक्शन मिले है। सरकार ने गांवों के लोगों एलईडी बल्ब उपलब्ध कराये है जिससे गरीब और मध्यम वर्ग के परिवारों को 50 हजार करोड़ रुपये की बचत हुई है और देश की बिजली व्यवस्था में काफी सुधार हुआ है अब तक 2 करोड़ 47 लाख घरो को बिजली कनेक्शन दिया है पूर्व में गांव में कई कई दिनों तक बिजली

नहीं आती है गरीब और मध्यम वर्ग के बच्चो के पठन पाठन में कई कठिनाई पैदा होती थी। पहले बिना बिजली गांव में एक बच्चा पढने के लिए सूर्य उदय का इंतजार करता था और भारतीय ग्रामीण युवतियों को शौच जाने के लिए सूर्यास्त का इंतजार करना पड़ता था।

यह सरकार किसानों के प्रति काफी हितैषी रही है उनकी आय को दुगना करने के कार्य कर रही है और इसके लिए कई योजनाएं ला रही है। इसी सरकार ने 22 किस्मो के खाद्यान्न को न्यून्तम समर्थन मूल्य के अंतर्गत लाई है। और किसानों की लागतों को डेढ गुणा कम करने के प्रयास में उन्हें बीज, खाद्य कीटनाशक दवाऐ एंव सिंचाई सुविधाओं की लागत को कम करने का प्रयास कर रही है।

एनडीए की सरकार ने देश के लोगों के स्वास्थ्य सुविधा का खयाल रखा है, देश में 22 एम्स की घोषणा हो चुकी है और कई एम्स कार्य कर रहे हैं, किडनी के रोगियों को डायलीसीस सुविधा कम खर्च मे, टीबी का पूरी तरह से उन्मूलन, घुटनों के ट्रांसप्लांटेशन में सहायता, सस्ती दवाओं की दुकान जन औषधी केन्द्र की संख्या बढाई है जिससे गरीब व्यक्तियों को सस्ती दवा मिल सके।

देश में पशुपालन, मत्सय पालन एवं डेयरी काफी संभावनाएं है सरकार ने इस सम्बंध में राष्ट्रीय गोकुल मिशन में 750 करोड़ रुपये का आबटन किया है, गाय संसाधन का सही ढंग से दोहन करने के लिए राष्ट्रीय कामधेनू आयोग गठित किये जाने घोषणा की है। उसी तरह से इस सरकार ने मत्स्य पालन विभाग बनाने का निर्णय लिया है। मछली उत्पादन में विश्व में हमारे देश की 6. 3 हिस्सेदारी है मछुआरों को गहरे समुंद्र में मछली पकड़ने का प्रशिक्षण दिया जा रहा है।

इस बजट में किसान, मछुआरे, मजदूर, व्यवसायी, उद्योगपतियों एवं ग्रामीण व्यवसाय से सम्बंध रखने वाले सभी वर्ग का ध्यान रखा है जिसके कारण सबका साथ सबका विकास के उद्देश्य पर वर्तमान सरकार ने ईमानदारी के साथ काम किया है। मैं 2019-20 के अंतरिम बजट का समर्थन करता हूँ।

SHRI H.D. DEVEGOWDA (HASSAN): HON. DEPUTY SPEAKER, Sir, I am not going to consume more time. The day before yesterday, for the first time in my life, I was a little upset when the Speaker had not called me on that day. I express my regret. During the last 60 years, I respected the exalted Chair.

Today, the opportunity has been given by your goodself. I would only touch upon two or three points. Our hon. Prime Minister always, either in public meeting or in Parliament, says that the coalition Governments cannot fulful the dreams of the people. The coalition era was started first by Vajpayee *ji* for 13 days. Earlier, VP Singh Government was not the coalition Government. When VP Singh formed the Government, it was supported by Left parties and the Bharatiya Janata Party. In my humble opinion, in 13 days, the coalition Government was unable to get the vote of confidence. So, it was one of the accidental eras in my life. When Jyoti Basu and other leaders were compelled to accept this responsibility …(*Interruptions*) I will tell you; I have got the highest regard for you. Only for 320 days I was in that Chair. The present Government is there for 55 months and the Congress Government was there for 55 years. That is worth comparison and all these days went on.

Vajpayee *ji* has taken several decisions to improve the economy, to reduce poverty, to bridge the gap between rural and urban. So, he also has taken several decisions. One thing we must remember. When the country's economy was in a very bad shape, former Prime Minister Manmohan Singh was the person who had initiated the economic reforms. Industrial policy was changed; liberalisation was brought to invite foreign investments. In this Chair, Vajpayee *ji* was the Leader of the Opposition; I do not want to go back to the old days. I took

the responsibility on 1st June, 1996. What little I have done for this nation as Prime Minister, I would only highlight some of those points.

On development side, I will come later on. It was a 13-Party coalition supported by the Congress. Who brought the Right to Information Act? The House must know and the country must know that the Central Government had set up a Group under the chairmanship of Shri Arun Shourie, a well-known civil rights activist in January 1997. Another eminent personality in the Working Group was Soli Sorabjee, former Attorney-General and a legal luminary with the record of decades of campaign for freedom of expression. After he gave his report, the Right to Information Act was brought. It may be a small issue as to who brought the Right to Information Act and at what time it was brought. The concept of Lok Pal was moved by Santhanam Committee in 1962.

However, it could not be pushed through despite an effort made by Shri Shanti Bhushan in 1970s. The next major efforts were made during our Government. Shri Shanti Bhushan was a Law Minister during Morarji's Government. They tried to bring the Lokpal but it was not possible.

During our regime, what happened? I personally initiated an effort--it was my bad experience-- to include the Prime Minister, and the Cabinet had taken a decision in August, 1996.

Sir, this Bill was listed during the Budget Session in February, 1977. After the Prime Minister was also included under Lok Pal, a Cabinet decision was taken. It was listed for February, 1997 Budget Session. Sir, I will come later on to the Delhi Metro.

To keep operational management of telecom sector at arm's length, the innovative device of Telecom Regulatory Authority of India was established in 1997. Prior to this, the entire telecom sector was there under British era's Telecom Act, 1885. We regulated the activities done in the Department. The Telecom Regularity system was brought in February, 1997. The United Front Government led by us recognised the importance of the Civil Aviation for the development of business, trade, tourism and the role which it could play for the rate of growth of economy as a whole. This also had a clear strategic vision for modernising this sector through deregulation and competition.

In January, 1997, the Cabinet took a decision to permit upto 40 per cent of the foreign equity and upto 100 per cent NRI-OCP investment for air services transport system.

Sir, these are some of the decisions which was taken by the coalition Government. It was a coalition era. In 1996, the Centre announced that the State Governments would be allowed to clear power projects of all phases and costs without having to come to Central Electricity Authority for clearance. A major departure from the early policy was done by a notification dated 10th April, 1997. The Union Government delegated to State Governments an authority to issue environmental clearance. Even for environmental clearance, we gave the permission. Certain categories of thermal power projects were given permission after holding public hearings with all the concerned parties and stakeholders. The Government also decided to abandon power transmission from power generation and distribution and allowed the transmission to treat it as district commercial activity. This was an important initiative to facilitate the issue of separate stand-

alone license to private transmission companies. Power transmission was opened for the private investment by the Cabinet decision in January, 1997.

Now, I want to talk about Women's Reservations Bill. Sir, this Bill was discussed in the Cabinet meeting on 28th August, 1996 and thereafter, it was introduced in the Lok Sabha as the 81st Constitution Amendment Bill on 9th September, 1996. Discussions on the Bill was blocked on various technical grounds in a pattern which was to become familiar in later years. A subsequent attempt to get the Bill passed by Shri I.K. Gujral who succeeded me as the Prime Minister met with the same situation.

Sir, till today, Vajpayee Ji had tried. Manmohan Singh Ji had tried. Your goodself, sitting on this side in the very same House, persuaded the Government. What has happened to the Women's Reservation Bill? I think the Rajya Sabha has sent it to the Select Committee. I do not know whether it has been passed or not. So many people wanted the Women's Reservation Bill to be brought.

In Karnataka, when I was the Chief Minster, I gave 35 per cent reservation to almost all the local body elections, except the Parliament and Assembly elections. A delegation was sent by me as Chief Minister to meet all the political parties in different regions and submit a Memorandum so that let them incorporate this in their manifesto for the next election. With this background, I sent the delegation. It was, of course, incorporated in the manifesto of almost all the regional and national parties. What has happened?

I am not going to say about reservation of jobs for the women, which may be subsequently brought by various States. Even in Government jobs, during my regime, even for the police constables under direct recruitment and for the police

sub-inspectors and for all these categories of officers, there was 35 per cent reservation for women in 1994-95. Please understand what we have done in only 328 days.

Now I would like to quote one instance regarding the Union Public Service Commission. You are talking so much like 'women empowerment is my first consideration'. Where is that consideration? I heard the hon. Prime Minister's speech. Till today, even in the Union Public Service Commission, not a single job is given to women under reservation. You talk too much. I am not going to lose my patience. I am sorry, if I have hurt the hon. Prime Minister.

What have we done? In our Budget, Rs.10 crore was provided for giving assistance to the States which have set up or will set up the Women Development Corporation. It may be set up with a small budget. We were giving Rs.10 crore for the Women Development Corporation.

Another point was that for the Women Development Corporation, an additional amount of Rs.10 crore had been set apart for starting a Training-cum-Production Centre or Scheme for the destitute women in different States. This is what little we, the 13-Party coalition, have done.

I think our Minister of State for Civil Aviation was talking about a dam which was not completed or there was no way to complete it. Who has taken the decision? In 1995, a new scheme was set up called 'Accelerated Irrigation Programme'. As a student of civil engineering, when Pandit Jawaharlal Nehru inaugurated Bhakra Nangal dam, as part of a training course, our Superintendent had taken us to all the dams to get practical experience. I saw the Bhakra Nangal dam. When? It was about 55 years back.

When I came here, I had kept all these things in my mind. But Mr. Gadgil, the then Deputy Chairman of the Planning Commission said that irrigation was a State subject and I could not do it. It was the first time when I came to the House.

I remember that construction of Narmada Dam was stopped by Medha Patkar. She stated that tribal people would suffer if the dam was constructed. Even though the World Bank had extended about Rs.8000 crore for the dam, it came to a standstill. I do not want to take credit for what I did. But I would like to say what I did. I held a meeting of all the four Chief Ministers of Maharashtra, Gujarat, Rajasthan and Madhya Pradesh. They told me that the matter was pending in the Supreme Court. They also gave a notice to the Union Government. At that time, I took the decision on the basis of my experience. The same was accepted and the height of the dam was fixed. Now, our hon. Prime Minister has inaugurated it.

As a former Prime Minister, I would like to bring the issue related to Tehri Dam to the notice of the House. Sunderlal Bahuguna, who was an old freedom fighter went on a hunger strike against the construction of Tehri Dam. This project was also aided by the World Bank. I called Madhu Dandavate and requested him to bring Sunderlal Bahuguna and solved the problem. We solved it and the dam was completed. Please understand what we have done when we were in the Government.

HON. DEPUTY SPEAKER: Please conclude.

SHRI H.D. DEVEGOWDA : Sir, please give me a few more minutes. I do not want to encroach upon the time of the other Members. I sincerely request you to give me some more time. I have some points to speak. History must be known.

We have done work on Kudankulam Nuclear Reactor. Then, sharing of Ganga water with Bangladesh was another achievement. Sheikh Hasina came here and the treaty was signed. It is now 30 years and there has been no problem. The treaty is still in operation. There are no differences between Bangladesh, India and West Bengal on this issue.

Sir, the President of China came to India on 28th November, 1996. The most significant part of the visit was signing of the agreement for confidence building measures among the military personnel along the Line of Actual Control between the two countries. The agreement was a virtual No War Pact, which involved withdrawal of troops from the border area and we pledged not to use military power against each other. This was the first such agreement after 1962 War which proved a major breakthrough in our relationship with China.

Sir, there was another agreement which established better communications in the border areas and avoided military exercises which involved more than the strength of a division. The confidence building measures agreed upon between India and China in November 1996 were partly efforts made by two countries to improve bilateral relationship and freeze the border dispute.

Then, another major breakthrough happened when Russia agreed to help India in developing the state-of-the-art integrated air defence system estimated to be worth between $8 billion and $10 billion. The best part of the agreement was integration of indigenously developed surface-to-air missile Akash with Russian anti-missile system.

Russia also agreed to block the sale T-80UD tanks by Ukraine to Pakistan. Another pending issue with Russia was establishment of the nuclear power plant

at Kudankulam and an agreement was signed during my period. Though there was an earlier agreement between Rajiv Gandhi and Mikhail Gorbachev, it was operationalised only after the disintegration of the Soviet Union. There were some objections from the suppliers' group of which Russia was a member. Those issues were sorted out and the agreement was signed to establish the plant.

There is only one other point on which I would like to take your valuable time. For Delhi Metro, we had brought the Japanese aid of US $ 10 billion dollars. In 1982, the Delhi Development Board and Delhi Government initiated for developing a metro system of transport. For more than 13 years, they did not come to a final decision. It was settled during my period. How the funding was made and all these things, I can go on reading this, if the Deputy Speaker permits. For the entire funding operation also, a decision was taken and a time schedule was fixed.

So far as farmers are concerned, the Prime Minister said only one word 'the so-called farmers' when he was replying to the debate on the Motion of Thanks on the President's Address. I am not going to replying to all these issues, but only on one issue. …(*Interruptions*) Sir, please allow me to speak. …(*Interruptions*)

HON. DEPUTY SPEAKER: I will give all your time to him.

…(*Interruptions*)

SHRI H.D. DEVEGOWDA : Sir, I am not going to claim that I am a former Prime Minister; I am not going to claim that I am a farmers' leader; I am not going to claim that I was the only one person who fought for the farmers.

Please let me explain some of the points and how a Prime Minister has to take the decisions. My friend from Maharashtra was talking. The Vasant Dada Patil's statue was inaugurated by me. In that meeting Shri Manohar Joshi said that he wanted to take a delegation to the Prime Minister in connection with the major problem of over-production of cotton. He telephoned me. I asked him why he wanted to bring a delegation and it was enough for him to send a fax. I called the officers and within four or five hours, I asked them what the domestic requirement was. They gave the figures. I ordered the export of three lakh bales. This was told by Shri Manohar Joshi in a public meeting where I was invited to inaugurate the statue of Vasant Dada Patil. I can quote several instances.

The production that year was of 101 million tonnes. There was a growth of 7.8 per cent in agriculture which had not happened earlier and it is not happening even today. Let them enlighten the House about the facilities we had given to farmers. I have already quoted them and that is why, the farmers were able to give so much production in that year. I made a comment about Rs. 6,000 per year to be paid to farmers. What is the cost of production? My friend from Telangana was telling how much reward they are giving.

Please understand this. When we are paying pension to the Government officials, can we not pay pension to an old farmer, who is 70 years old? We are thinking of providing all types of facilities to the working class. I am not against that. Farmers have not organised themselves. They are unorganised. In the last five years, how many protests have been taken out by the farmers? How many farmers have died in any State? At the fag end of this Parliament's tenure, you are announcing some schemes. This Parliament's tenure is almost over. Only two

months are left for this Government's tenure. At the fag end, you are announcing a relief of Rs. 6,000. In my humble opinion, it is a peanut. Do not mistake me for using this word.

In Karnataka we are running a coalition Government. I do agree that there are some small differences. Why do you unnecessarily quote what has happened in Karnataka? I do not want to make it a big issue. You must also realise that my son, Shri Kumaraswamy, without my knowledge had gone with Bharatiya Janata Party earlier. What was the punishment? To curb the mine mafia of Bellary, a chargesheet was made. But within two months, a particular person had collected Rs. 150 crore through the Ministry of Forest. He suffered for two months. I fell ill for four months. I was bed-ridden. There is some differences with Congress. But I assure you today that we are not going to allow the Government to fall. We will work together and we will try to fight the battle together.

I am 86 years old and I am aged. So, at 86 years, they may be under the impression that I am going to retire. I may not contest Assembly and Parliamentary elections. But I will guide these younger people how to keep the Government intact. He has promised to waive Rs. 44,000 crore loan to the farmers. It will be done. When the Prime Minister comes next time to Karnataka, I will give the facts and figures as to how much of loan has been waived. I would request the scheduled banks to cooperate. That is the only request I had made to the hon. Prime Minister. If he really wants to help the farmers, the scheduled banks should also cooperate. We want to clear all the NPAs of the farmers. But they have taken an alibi that unless all the interest and penal interest are settled, this will not be agreed to. This stand was taken after the Government of

Karnataka announced Rs. 44,000 crore loan waiver, including cooperative and scheduled banks.

With these words, with folded hand, I express my sincere thanks. Thank you very much.

श्री मधुकरराव यशवंतराव कुकडे (भंडारा-गोंदिया): माननीय उपाध्यक्ष जी, मैं इस सरकार के इन्टरिम बजट पर अपनी बात कहने के लिए खड़ा हूं।

माननीय वित्त मंत्री जी ने प्रधान मंत्री कि सान योजना लागू की, इसके लिए मैं उनका स्वागत करता हूं। मैं वित्त मंत्री जी से निवेदन करता हूं कि किसानों के जो औजार लगते हैं, चाहे ट्रैक्टर ट्रॉली हो, ट्रैक्टर हो या अन्य वस्तुएं हों, इनको जीएसटी मुक्त किया जाए तो देश का किसान सुखी हो जाएगा।

16 34 hrs (Hon'ble Speaker *in the Chair*)

जीएसटी की वजह से खाद के दाम बढ़ रहे हैं, उनके मूल्य बढ़ रहे हैं। मैं ग्रामीण अंचल से आया हूं। मेरा माननीय वित्त मंत्री जी से निवेदन है, उन्होंने प्रधान मंत्री किसान योजना चालू की, मैं उनका स्वागत करता हूं। साथ में अगर जीएसटी खत्म कर दिया जाए, तो किसान सुखी होंगे। महाराष्ट्र के अन्दर 1 अप्रैल के बाद से सरकार ने बिजली देनी बंद कर दी है। उन्होंने किसानों को कहा है कि आप सौर ऊर्जा पर कनेक्शन लीजिए, यानी किसान को अपना निर्णय खुद करने का अधिकार नहीं रहा।

महोदया, हम किसानों को राहत देने की बात करते हैं। मैं आपके माध्यम से महाराष्ट्र सरकार से निवेदन करता हूं कि किसानों को बिजली उनकी मर्जी से मिले। महाराष्ट्र सरकार ने 1 अप्रैल के बाद किसानों को कम्पलसरी कर दिया कि सौर ऊर्जा का कनैक्शन लीजिए, सरकार बिजली नहीं देगी। हम किसानों को मदद देने की बात करते हैं, उनको बिजली देनी चाहिए। महाराष्ट्र में भंडारा और गोंदिया जिले में धान की खरीदी केंद्र शुरु हुए थे मगर दो माह से बंद पड़े हैं। किसानों का धान सड़ रहा है। उनको दो महीने से पेमेंट नहीं हो रही है क्योंकि तोल नहीं हो पा रहा है। हमने कहा कि इलैक्ट्रिक कांटा होना चाहिए। आदरणीय प्रधानमंत्री जी की योजना में 6,000 रुपये प्रति वर्ष देने हैं, हम इसका स्वागत करते हैं, लेकिन महाराष्ट्र में भी खुली लूट चल रही है। प्याज का दाम क्यों नहीं दे रहे हैं? प्याज का दाम क्यों नहीं बढ़ा रहे हैं? आज भी कच्चे माल की कीमत नहीं है, भंडारा और गोंदिया जिले में दूध संघ को पांच रुपये प्रति लीटर देने की बात की थी, लेकिन आज तक उनको पेमेंट नहीं हुई है। छ:-छ: महीने से पेमेंट नहीं हुई। हम किसानों की बात करते हैं कि पूरा मूल्य मिलना चाहिए।

माननीय वित्त मंत्री जी और रेल मंत्री जी ने विदर्भ के विकास की कोई बात नहीं की। मुझे आशा थी, अलग विदर्भ तो नहीं दे सकते हैं, अलग विदर्भ की मान्यता भी नहीं दे सकते हैं कम से कम रोजगार के साधन उपलब्ध कराकर विदर्भ को न्याय दें। बीईएचएल का कारखाना पूर्व सरकार ने शुरू किया था, उसे निधि नहीं दी गई। डब्ल्यूसीएल को भी देखना चाहिए। नागपुर में एक भी नया उद्योग आया नहीं है। गडकरी जी मंत्री हैं, अगर भारत सरकार विदर्भ को विशेष पैकेज देती तो विदर्भ की जनता धन्यवाद करती। माननीय गडकरी जी और माननीय वित्त मंत्री जी ने कहा कि हमने हर गांव को अच्छे रास्ते से जोड़ना है, बसें हर गांव में जाएंगी। इसके लिए मैं धन्यवाद करता हूं, लेकिन ग्रामीण क्षेत्रों में रास्ते कहां हैं? ग्रामीण क्षेत्र के बच्चे स्कूल जाते हैं, मिट्टी के रास्ते हैं, पक्के नहीं हैं। किसान खेत में जाता है, हल जोतता है, उसके लिए भी सड़क का अभाव है। सुंदर रास्ते बनाए हैं, चार लेन के रास्ते बना दिए, आठ लेन के रास्ते के बना दिए। हम एक तरफ डिजिटल इंडिया की बात कहते हैं, अच्छे स्कूलों की बात कहते हैं, लेकिन ग्रामीण क्षेत्रों में बिजली की असुविधा से बच्चे गांव में नहीं रहना चाहते हैं, शहर की ओर भाग रहे हैं।

अब मैं माननीय अटल बिहारी वाजपेयी जी की बात करता हूं, उन्होंने नदियां जोड़ने का प्रयत्न किया था ताकि पूरे देश में पानी की समस्या दूर हो जाए, किसानों को पानी मिले। आदरणीय अटल बिहारी वाजपेयी जी ने भारत देश के किसानों को राहत देने के लिए और जनता को पीने का पानी देने के लिए नदियां जोड़ो अभियान की शुरुआत की थी। मुझे लग रहा था कि यह सरकार नदी जोड़ो अभियान को आगे बढ़ाएगी, देश को नई दिशा देगी जिससे देश में कहीं भी सूखा नहीं पड़ेगा, हर जगह खेती होगी, इससे किसान को फायदा होगा। अगर पूरे देश की नदियों को जोड़ दें, पानी को समुद्र में न जाने दें तो किसान को राहत मिलेगी, मदद मिलेगी और बिजली भी पैदा होगी। इससे माननीय अटल जी का सपना साकार हो सकता था। उन्होंने पूरे राष्ट्र को जोड़ने का प्रयास किया, हमें माननीय अटल जी की भावनाओं का आदर करना चाहिए था।

माननीय अध्यक्ष जी, माननीय वित्त मंत्री जी ने पांच लाख रुपये की इनकम को आयमुक्त किया, हम इसका स्वागत करते हैं। मेरा निवेदन है कि 5 लाख से 8 लाख तक की इनकम को 10 प्रतिशत, 8 लाख से 15 लाख इनकम के लिए 20 प्रतिशत और 15 लाख से ऊपर 30 प्रतिशत टैक्स

लिया जाए। आपने सिर्फ ढाई लाख रुपये की छूट और देकर 12,500 रुपए का फायदा दिया है। मेरा निवेदन है कि टैक्स देने वाले सभी सरकारी और अन्य लोग हैं। इनमें सांसद भी हैं जो टैक्स भरते हैं, उनको भी राहत मिलनी चाहिए। 5 से 8 लाख तक दस प्रतिशत, 8 से 15 लाख रुपये 20 प्रतिशत और 15 लाख से ऊपर 30 प्रतिशत टैक्स करना चाहिए। इससे सभी सांसदों और विधायकों को फायदा होगा। राष्ट्र की निधि में जिनका योगदान है, उनको राहत देने के बारे में सोचना चाहिए, ऐसी मेरी सोच है।

यहां आयुष्मान भारत की बात कही गई, इसका स्वागत है। आज ग्रामीण क्षेत्र का कोई भी अस्पताल पूरी तरह से तैयार नहीं है। कहीं डॉक्टर नहीं है और कहीं इक्विपमेंट्स नहीं हैं। वहां न एक्स-रे मशीन है, न ही सोनोग्राफी मशीन है, अगर दोनों हैं तो टेक्नीशियन नहीं हैं। डॉक्टरों की कमी है। गोंदिया में डॉक्टरों की कमी है। सरकार ने भर्ती बंद कर दी है। हम चाहते हैं कि पूरे डॉक्टर और टेक्नीशियन होने चाहिए। आयुष्मान योजना से लोगों को राहत दी है, हम इसका स्वागत करते हैं। इसका पूरा इम्प्लीमेंटेशन कब होगा कि लोग सरकारी दवाखानों में दवा लेने जाएं?

माननीया अध्यक्ष महोदया, माननीय वित्त मंत्री जी वित्त मंत्री के साथ-साथ रेल मंत्री भी हैं। मैंने उनसे तीन मांगें की थीं कि गोंदिया में हमसफर ट्रेन का स्टापेज हो और तिरोड़ा में गोंडवाना एक्सप्रेस का स्टापेज हो और सिपेन-विरार-नरेवी से कटंगी रेलवे लाइन का काम पूरा होना चाहिए। जो काम 1998 में माननीय ममता बनर्जी रेल मंत्री थीं, उन्होंने इसको मान्यता प्रदान की थी, अभी तक 20 साल हो गये, कटंगी और तिरोड़ा के बीचे रेलवे लाइन के दोहरीकरण का काम नहीं किया गया है। एक 8 कि.मी.और दूसरा 12 कि.मी. का पैच है। अगर ये जुड़ जाये तो सिपेन विरार और विदर्भ की जनता को उसका फायदा होगा। इसको मंत्री महोदय करेंगे, यह मैं विश्वास करता हूं।

माननीय अध्यक्ष महोदया, इस सरकार ने मनरेगा, जो हमारी रोजगार योजना थी, जिसकी शुरुआत माननीय शरद पवार साहब ने दुष्वार की स्थिति में मार्च में की थी, जहां लोगों को रोजगार की सुविधा मिले, केंद्र सरकार ने उसका बजट कम कर दिया। भंडारा और गोंदिया जिले में पिछले तीन साल से जो मनरेगा के काम थे, सिल्ट के काम थे, उसका पैसा नहीं दिया गया। इस वजह से ग्रामीण क्षेत्र का विकास रुका हुआ है।

मध्य महाराष्ट्र में ग्रामीण क्षेत्र, जिसे तालुका कहते हैं, हमने उसमें नगर पंचायत बनाया हुआ है। नगर पंचायत के अन्दर मनरेगा का पूरा काम बंद कर दिया गया है। बस सिर्फ नाम बदलने से ग्राम पंचायत, नगर पंचायत बन गया और मनरेगा का पूरा काम बंद होने से वहां किसी भी व्यक्ति को काम नहीं मिलता है। इस पर भी माननीय मंत्री जी ध्यान देंगे।

मैं अंतिम बात कहूंगा। अश्रमिक कामगारों के लिए माननीय मंत्री जी ने घोषणा की कि अगर वे 29 वर्ष की उम्र से 100-100 रुपये और 18 साल की उम्र में 55 रुपये जमा करें, इसका स्वागत है। अगर वह व्यक्ति बीच में मर गया तो मेरा निवेदन है कि उनके परिवारों या आश्रितों को तीन हजार रुपये की पेंशन मिलनी चाहिए। कोई व्यक्ति 60 सालों तक जिंदा रहेगा, इसकी गारंटी नहीं है। अगर सरकार ने गारंटी दी कि उस परिवार को तीन हजार रुपये देंगे तो उससे उसे फायदा होगा।

यह जो बीमा योजना है, यह गोंदिया जिले में लागू है, पर भंडारा जिले में लागू नहीं है। गोंदिया में भी इसे लागू करेंगे, ऐसा मैं निवेदन करता हूं और अपनी बात को खत्म करता हूं।

धन्यवाद।

*__श्री कपिल मोरेश्वर पाटील (भिवंडी):__ यह बजट नए भारत के निर्माण का बजट है। यह बजट लगभग साढ़े तीन करोड़ से ज्यादा मध्य वर्ग के परिवारों, 12 करोड़ से ज्यादा हमारे किसानों, 30 करोड़ से ज्यादा मजदूर भाइयों को लाभ पहुंचाने वाला है। यह बजट मध्य वर्ग की क्रय शक्ति को बढ़ाएगा। भारत की अर्थव्यवस्था को उदयीमान अर्थव्यवस्थाओं में सबसे तीव्र गति से बढ़ती हुई अर्थव्यवस्था माना गया है। हमारे वित्त मंत्री जी ने बजट प्रस्तुत करते हुए मध्य वर्ग टैक्स पेयर्स की बात की है, जिनके कठिन परिश्रम के कारण टैक्स में बढ़ोतरी हुई है और गरीब जनता का विकास हुआ है। इससे पता चलता है कि किस तरह हमारी मोदी सरकार ने आम आदमी के लिए काम किया है और टैक्स पेयर्स का भी सम्मान किया है। वन रैंक वन पेंशन योजना के प्रयोजन के लिए 35 हजार करोड़ रुपये दिए हैं तो केंद्र सरकार ने अपना वायदा पूरा किया है। मुझे प्रसन्नता इस बात की है कि हमारी इस सरकार ने फिशरीज के लिए नया डिपार्टमेंट खोलने की शुरूआत की है। इससे लगभग 1.5 करोड़ मछुआरों को लाभ मिलने वाला है। केंद्र सरकार ने गरीब असंगठित मजदूर के लिए तीन हजार रुपये पेंशन 60 साल की उम्र से देने का प्रावधान किया है। इससे लगभग 40 करोड़ से ज्यादा असंगठित मजदूरों को बहुत ज्यादा लाभ होने वाला है।

आदरणीय प्रधानमंत्री जी ने जन-धन योजना को सफलतापूर्वक अपने देश में लागू किया है। डायरेक्ट बेनीफिट ट्रांसफर से पारदर्शिता और सरकार की जवाबदेही तय करके 90 हजार करोड़ रुपये से ज्यादा की लूट बचाने का काम अगर किसी ने किया है, तो वह मोदी सरकार ने किया है। हमारी सरकार ने एससी, एसटी, ओबीसी के कोटे को छेड़े बिना सवर्ण जाति के गरीबों को 10 परसेंट आरक्षण का अधिकार दिया । अटल इनोवेशन के माध्यम से इनोवेशन को बढ़ावा देने का हमने प्रयास किया है। प्रधानमंत्री जी के प्रयासों से और युवाओं की मेहनत से आज दुनिया के पहले तीन स्टार्ट अप नेशन्स में भारत का नाम आया है। दुनियाभर में सबसे बड़ी हैल्थ केयर योजना आयुष्मान भारत के नाम से शुरू की गई है जिससे गरीब से गरीब आदमी को स्वास्थ्य लाभ मिल सके । सेना को अधिक मजबूत करने के लिए बजट में डिफेंस एलोकेशन से तीन हजार करोड़ रुपये और बढ़ाए गए हैं। हमारी

* Speech was laid on the Table.

सरकार ईमानदारी, मेहनत और प्रभावी नीति से नए और मजबूत भारत की नींव रखने के लिए प्रयासरत है।

वर्तमान मोदी सरकार के समय पांच करोड़ से ज्यादा गरीब गरीबी रेखा से बाहर निकलकर आए हैं। वर्ष 2014 में हमारी अर्थव्यवस्था 11वें नम्बर की थी, मुझे कहते हुए अति प्रसन्नता है कि हम छठे नम्बर की अर्थव्यवथा बन चुके हैं और मुझे पूर्ण विश्वास है कि इस साल भारत पांचवें नम्बर की अर्थव्यवस्था बन जाएगा। मैं सरकार को इस देश के गरीबों के लिए, हाशिए पर रहने वालों के लिए और देश के हर वर्ग के लिए शानदार बजट बनाने के लिए धन्यवाद देता हूँ।

*__श्रीमती रमा देवी (शिवहर):__ 2019-20 के अंतरिम बजट में जनता की प्रगति एवं समृद्धि का पूरा ध्यान रखा गया है इस बजट से आने वाले वर्षों में एक नये भारत का निर्माण होगा। पूर्व में किसानों एवं मजदूरो को छला गया परन्तु, माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी ने किसानो को 500 रुपये प्रति माह देने की घोषणा की है एवं देश के अत्यंत गरीब लोगों को आर्थिक आधार पर 10 प्रतिशत का नौकरियों एव शिक्षण संस्थाओं में आरक्षण देकर उनके साथ न्याय किया गया है जो एक रिकॉर्ड है। यह बजट देश में संतुलित विकास का श्री गणेश हुआ है और आर्थिक विकास को आगे बढाने का कार्य किया गया है जिससे इस बजट की आम जनता में काफी चर्चा हो रही है और आम आदमी का इस सरकार के प्रति विश्वास बढ़ रहा है।

इस लोकप्रिय सरकार ने पहली बार देश के संसाधनों पर गरीबों का हक देने का प्रयास किया है। इस सरकार ने प्रथम बार देश के गैर अधिसूचित, घुमन्तू और अर्द्धघुमन्तू जनजातियों की पहचान करने के लिए एक समिति का गठन किया है और उनके विकास और उनको एक स्थान देने के लिए नवीन कल्याण विकास बोर्ड की स्थापना की है। देश में पहले गांवो में महिलाओं को खाना बनाने के लिए लकड़ी की आग से धुआं झेलना पड़ता था और उनकी आखों में बार आंसू भी आते थे । इस समस्या के समाधान में इस सरकार ने देश की ग्रामीण महिलाओं को एल.पी.जी. कनेक्शन दिये है। उज्जवला योजना के तहत 6 करोड़ एल.पी.जी. कनेक्शन दिये गये है और आगे 2 करोड़ कनेक्शन दिये जाएंगे। देश में युवाओं को रोजगार शुरु करने में माननीय प्रधानमंत्री द्वारा शुरू की गई। मुद्रा योजना में 70 प्रतिशत का भाग का लाभ केवल महिलाओं को मिला है जिससे देश की महिलाओं को स्वावलम्बी बनने में सहायता मिली है। मातृत्व अवकाश को 26 सप्ताह तक बढ़ाया गया और प्रधानमंत्री मातृ वंदना के तहत गर्भवती महिलाओं के लिए वित्तीय सहायता प्रदान की गई। आगनवाड़ी में काम करने वाली एवं आशा बहनों के मानदेय में 50 प्रतिशत में बढ़ोतरी करके आशा बहनों के साथ न्याय दिया है। जैसा कि सदन जानता है कि गांवों में आशा बहनें बरसात, कड़कती सर्दी एवं गर्मी के लू मौसम में महिलाओं और बच्चों के स्वास्थ्य एवं उनको जीवन सम्बंधी सुरक्षा प्रदान करने के कार्यों में सक्रिय रहती है।

* Speech was laid on the Table.

किसान इस देश का अन्नदाता है सदियों से उनकी उपेक्षा होती रही है। माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी ने उनकी आर्थिक और समाजिक दयनीय हालत को देखते हुए किसानों की आय को दुगना करने एवं उनकी लागत को कम करने के अथक प्रयास किये है। प्रधानमंत्री किसान सम्मान निधि योजना के अंतर्गत दो हेक्टेयर तक की जोत वाले सभी सीमांत किसान परिवारों को 6000 रुपये वार्षिक देने की घोषणा की है जो हर चार महीने में 2000 रुपये उनके खाते में डाली जाऐगी। इससे 12 करोड़ छोटे और सीमांत किसानों को लाभ मिलेगा इस कार्यक्रम में बजट में 75,000 करोड़ का प्रावधान किया गया है। देश में पहले यूरिया खाद की कालाबाजारी होती थी और यूरिया खाद का आयात करना पड़ता था किन्तु इस सरकार के आने के बाद यूरिया खाद की कमी नहीं है और यूरिया में मिलावट न हो इसके लिए नीम कोटिंग की जा रही है और देश के कई फर्टिलाईजर कारखाने कई दशको से बन्द पडे थे उन्हें दोबारा चालू किया जा रहा है जिसमें एक बिहार का बरौनी का फटिलाईजर कारखाना भी है। देश की संस्कृति में गाय माता को पवित्र स्थान देने के लिए राष्ट्रीय गोकुल मिशन का गठन किया गया है जिससे गाय संसाधनों के अनुवांशिक उन्नयन को बढाने हेतु कामधेनु आयोग बनाने का आश्वासन दिया गया है। देश का बहुत बड़ा भाग समुन्द्र से घिरा हुआ है जो मत्स्य पालन को बढ़ावा दे सकता है इसी सम्भावना को देखते हुऐ देश 1.5 करोड़ मछुआरों के कल्याण हेतू अलग से मत्स्य पालन विभाग का गठन किया जाऐगा और गहरे समुंद्र में मछली पालन हेतू उन्हें अलग से ट्रेनिंग भी दी जाऐगी। जिससे देश में मत्स्य क्षेत्र में काफी बडी सीमा तक रोजगार बढेगा। पशुपालन और मछली पालन कार्यों में लगे किसानों को 2 प्रतिशत ब्याज सब्सिडी देने का एवं इस ब्याज को समय पर देने पर 3 प्रतिशत ब्याज देने का प्रावधान किया है।

देश में कुछ वर्षों से कई बीमारी आयी है जिसमें किडनी से सम्बधित बीमारी प्रमुख है। सरकार ने किडनी की बीमारी के लिए कम दाम पर डायलोसिस उपकरण की व्यवस्था की है। देश में पूर्व में जान लेवा टी.बी. बीमारी को जड़ से समाप्त करने में कामयाबी पायी है। देश में गरीब लोगों को इलाज में प्रयोग होने वाली दवाओं को सस्ती दर पर बेचने हेतू 600 से ज्याद जन औषधि केन्द्र खोले गये है। सामान्यतया एक परिवार में कोई बीमार पड़ जाये तो उसके हजारो रुपये कीमती दवाओं पर खर्च हो

जाते थे। जन औषधी केन्द्र खोलकर गरीबो के इलाज में सस्ती दवाएं दिलाकर एक कल्याणकारी कदम उठाया है।

विश्व स्तर पर हमारे देश भारत को एक महत्वपूर्ण स्थान इस सरकार ने दिलवाया है। भारतीय अर्थव्यवस्था 2014-13 में 11वीं नम्बर पर थी जिसे आज इस सरकार ने छठां स्थान दिलाया है। देश में आज महंगाई न्यूनतम स्तर पर है। आज से पाँच साल पहले देश में 10 प्रतिशत से ज्यादा मुद्रास्फीति थी जिसे एन. डी.ए. सरकार ने 4.6 प्रतिशत तक ला दिया है। देश में वित्तीय घाटा पहले की अपेक्षा काफी घटा है। ज्यादा वित्तीय घाटा होने से देश में महंगाई तेजी के साथ बढती है जिसकी मार गरीब व्यक्ति एवं किसान पर ज्यादा पडती है। माननीय प्रधानमंत्री जी के नेतृत्व वाली सरकार ने भारतीय अर्थव्यवस्था को सबसे तेज विकास करने वाली अर्थव्यवस्था बना दिया है जिसके लिए भारतीय जनता माननीय प्रधानमंत्री जी का आभार व्यक्त करती है।

देश में आयकर की सीमा को बढ़ाने की मांग को स्वीकार करते हुये इस बजट मे आयकर की सीमा को पांच लाख किया गया है। देश में कई वस्तुओं पर अलग-अलग ढंग से कर लगता था जिसे इस सरकार ने विभिन्न करो को समाप्त करके जी.एस.टी. की व्यवस्था को कायम किया है और कर चोरी को रोकने का पूरा प्रयास किया है। 2014 से पहले आये दिन भ्रष्टाचार की खबरें देखने को मिलती थी और आये दिन घपले होते थे। भ्रष्टाचार और भ्रष्टाचारियो को पूरी तरह से नियंत्रण किया है। देश में बैंकों के बकाया भुगतान की राशि 2014 में 52 लाख करोड़ रुपये थी, बैंको की बकाया में से 3 लाख करोड़ रुपये का भुगतान राशि को सरकार ने वापिस लिया है और बैंक चूककर्ता देश छोडकर विदेशों में भाग गये, अब सरकार ने उनकी सम्पत्ति को जब्त करने का काम करके चूककर्ता को सही रास्ते में लाने का काम कर रही है।

आज भारत की बेटियां हर क्षेत्र में प्रभावशाली ढंग से योगदान दे रही है। और देश का नाम दुनिया में रोशन कर रही है। महिलाएं उद्योगों का संचालन समुचित ढंग से कर रही है। इससे इस सरकार के कार्यकाल में महिला सशक्तीकरण को काफी मजबूती मिली है। दीन दयाल अंत्योदय योजना के तहत 6 करोड़ महिलाएं काम कर रही है जिससे ग्रामीण महिलाओं को विशेषकर लाभ मिल रहा है।

***श्रीमती रंजनबेन भट्ट (वडोदरा):** सबसे पहले मैं आपके प्रति आभार व्यक्त करना चाहती हूँ कि जो आपने अंतरिम बजट पर मुझे अपना विचार प्रस्तुत करने का अवसर प्रदान किया है। इसके बाद मैं माननीय प्रधानमंत्री श्री नरेन्द्रभाई मोदी और माननीय वित्त मंत्री जी को बधाई देना चाहती हूँ कि जिन्होंने स्वर्गीय महात्मा गांधीजी के 150वीं जन्मजयंती के अवसर पर गरीब, किसान, मजदूर, महिला, नवयुवको को समर्पित बजट बनाकर सदन के समक्ष प्रस्तुत किया है। मेरे विचार से इस बजट के प्रस्तुत होने के बाद विपक्ष हतप्रभ और जनता उत्साहित है। जनता को यह विश्वास हो गया है कि यह सरकार निश्चित रूप से स्वच्छ व स्वस्थ भारत का निर्माण तो करेगी ही साथ ही ऐसे भारत का भी निर्माण करेगी जो प्रांतवाद, सांप्रदायिकता, जातिवाद, भ्रष्टाचार और भाई भतीजावाद से मुक्त होगा।

वर्तमान सरकार ने अपनी दूरदर्शिता के कारण ही उच्च वृद्धिदर प्राप्त करने के साथ साथ मुद्रा स्फीति पर रोक लगाई है, जिससे राजकोषीय संतुलन बनाये रखा है। इसी सरकार में ही यह क्षमता है कि 6 वर्ष पूर्व के लगभग 6 प्रतिशत से राजकोषीय घाटा को कम करके 3.4 प्रतिशत पर ला सकी है। हमारी सरकार ने माल और सेवा कर (जीएसटी) तथा अन्य कराधानों में सुधार किया है। पहले केवल छोटे व्यापारी से ऋण वापिस करने का दबाव रहता था, छोटे बड़े व्यापारी के ऋण वसूली की चिंता बैंक को करनी पड़ती थी, इस सरकार के आने के बाद चूककर्ता प्रबंधनतंत्र या तो इसका भुगतान कर रहे है या अपना कारोबार छोड़ रहे है। हमारी सरकार ने पिछले 5 साल से भ्रष्टाचार को समाप्त किया तथा कोयला और स्पेक्ट्रम सहित प्राकृतिक संसाधनों की पारदर्शी नीलामी की है।

वर्तमान सरकार ने अब तक 98 प्रतिशत ग्रामीण स्वच्छता हासिल की है, और लगभग 5.45 लाख गाँवों को खुले में शौचमुक्त घोषित करने में सफलता प्राप्त की है। यह सरकार मानती है। की संसाधनों पर पहला अधिकार गरीबो का होना चाहिए और इसी को पूरा करने के लिए यह सरकार एससी एसटी व अन्य पिछड़े वर्गों को मिलने वाले आरक्षण को बिना कम किये शैक्षणिक संसाधनों और नौकरियों में 10% आरक्षण अलग से देने का निर्णय लिया है।

* Speech was laid on the Table.

हमारी सरकार यह भी मानती है कि गाँवों की आत्मा को बरकरार रखते हुए उसे शहरों जैसी सुविधाए मुहैया की जानी चाहिए. प्रधानमंत्री ग्राम सड़क योजना के तहत हमारी सरकार ने ग्रामीण सड़को के निर्माण में तीन गुना की वृद्धि की है।

आयुष्मान भारत और जन औषधि केन्द्रों द्वारा कम मूल्यों पर दवाइयां उपलब्ध कराई जा रही है, साथ में उनकी जांच के लिए देश में 21 एम्स कार्यरत है और 22वां एम्स हरियाणा में खोले जाने वाला है।

किसानों की आय को दुगनी करने के लिए लगभग 22 फसलो का न्यूनतम समर्थन मूल्य लागत से 50% ज्यादा निश्चित किया गया है। प्रधानमंत्री किसान सम्मान निधि व पीएम किसान के जरिये किसानो की सहायता व राहत प्रदान करने का निर्णय सरकार ने लिया है। राष्ट्रीय गोकुल मिशन के जरिये आवंटन राशि को बढ़ा दिया गया है तथा राष्ट्रीय कामधेनु आयोग बनाने का भी निर्णय लिया गया है। मछली उत्पादन के लिए मत्स्य पालन विभाग बनाने का निर्णय लिया गया है।

7वें वेतन आयोग को लागू करके कर्मचारियों को राहत प्रदान की गई है। प्रधानमंत्री श्रमयोगी मानधन के जरिये जिनकी आमदनी 15000 मासिक या उससे कम है तो इस पेन्शन से उन्हें 60 वर्ष के बाद 3000/- प्रति माह पेन्शन देने का प्रावधान है।

गृहिणियों को राहत देने के लिए व उनको चूले से छुटकारा दिलाने के लिए हमारी सरकार उज्जवला योजना के तहत 8 करोड़ एलपीजी कनेक्शन मुफ्त बाटने का निर्णय किया है, जिसमे 6 करोड़ कनेक्शन दिए जा चुके है। गर्भवती महिलाओ के लिए 26 सप्ताह का मातृत्व अवकाश देने का निर्णय भी लिया गया है ताकि गर्भवती महिलाएं काम में सहभागी बन सकें ।

युवावर्ग को सशक्तिकरण प्रदान करने के लिए सरकार मुद्रा, स्टार्ट अप इंडिया और स्टेंड अप इंडिया जैसी स्व रोजगार स्कीमो के माध्यम से सहायता प्रदान करने का निर्णय लिया है। इसके माध्यम से युवा नौकरी मांगने के स्थान पर स्वयं नौकरी देने वालो की श्रेणी में आ गये है।

सूक्ष्म, लघु, और मध्यम उद्यमों और व्यापारियों के सशक्तिकरण के लिए सरकार ने 59 मिनिट में एक करोड़ तक का ऋण देने की योजना बनाई है।

आज सामान्य नागरिक भी उड़ान योजना के तहत हवाई जहाज में यात्रा करने में सक्षम हो गया है एवं हवाई अड्डो की संख्या में वृद्धि की गयी है। अरुणाचल प्रदेश हाल ही में हवाई मार्ग के मानचित्र पर और मेघालय, त्रिपुरा मिजोरम पहली बार रेल मानचित्र पर दर्ज हुआ है।

इस सरकार के आने के बाद डिजिटल इंडिया क्रान्ति में भी काफी बढ़ोतरी हुई है। इसके अंतर्गत भी काफी रोजगार के अवसर बने है।

उपभोक्ताओं और व्यापारियों के लाभ के लिए माल व सेवा कर (जीएसटी) में सुधार आये दिन किए जा रहे है।

मेक इन इंडिया पहल को बढ़ावा देने के लिए सरकार ने सीमा शुल्क और प्रक्रियाओं को युक्तिसंगत बनाया है और 36 महत्वपूर्ण वस्तुओं पर शुल्कों को समाप्त कर दिया है। देश से काले धन को समाप्त करने के खिलाफ हमारी सरकार ने नोटबंदी जैसा कठोर कदम उठाया जिससे देश में कालेधन को समाप्त किया जा सके।

हमारी सरकार ने अगले 10 वर्षों के लिए अपना विज़न भी तैयार किया है, जिसको देखने से ऐसा प्रतीत होता है कि यदि अगले 10 वर्षों में इस विज़न को लागू कर दिया गया तो निश्चित रूप से देश प्रगति के पथ पर अग्रसर हो जाएगा।

हमारी सरकार का पहला विज़न 10 ट्रिलियन डॉलर की अर्थव्यवस्था और सेहत सुखद जीवन के लिए भौतिक तथा सामजिक संरचना का निर्माण करना होगा. दूसरा विज़न एक डिजिटल भारत का निर्माण करना होगा. सरकार का तीसरा प्रयास भारत की हरी भरी धरती को साफ़ स्वच्छ और प्रदूषण मुक्त राष्ट्र बनाना है। चौथा प्रयास ग्रामीण औद्योगिकीकरण का विस्तार करके रोजगार सृजित करना है। पांचवा प्रयास नदियों को स्वच्छ बनाना है। छठा प्रयास हमारी तटरेखा और समुद्र है, जो भारत के विकास में अहम भूमिका निभायेंगे. सातवां प्रयास खाद्यान्न में भारत को आत्मनिर्भर बनाना है और विश्व को खाद्यान्न की आपूर्ति करना है। नौवा प्रयास भारत को स्वस्थ बनाना है। दसवां प्रयास भारत के ऐसे कर्मठ और जिम्मेदार अधिकारी होंगे जो जनता के प्रति मयवत व्यवहार करेंगे।

मेरे विचार से यदि ये सभी विज़न हमारे देश को प्राप्त होंगे तो निश्चित रूप से हमारा देश निरंतर आगे बढ़ने में सक्षम बनेगा. इसी आशा और विश्वास के साथ एक बार पुन: माननीय प्रधान मंत्रीजी और उनके मंत्री परिषद के सभी सदस्यों को बधाई देते हुए अपनी बात समाप्त करती हूँ।

श्री राम मोहन नायडू किंजरापु (श्रीकाकुलम): माननीय अध्यक्ष महोदया, आपने मुझे बोलने का मौका दिया। धन्यवाद। अध्यक्ष महोदया, मैं टी.डी.पी. से अकेले बोल रहा हूं, तो मुझे अलाटेड टाइम पूरा करने दें, यही आपसे निवेदन है।

माननीय अध्यक्ष: आप यह कहें कि मैं अलाटेड टाइम में ही अपनी बात पूरी करूंगा।

श्री राम मोहन नायडू किंजरापु : मैं अलाटेड टाइम में ही पूरा करूंगा, जितना समय हमें पार्टी के नम्बर के हिसाब से मिलना चाहिए। Thank you, Madam Speaker.

First of all, I would like to stand in support of the protest that our Chief Minister and our beloved leader, Shri Nara Chandrababu Naidu ji, has been doing in Delhi in the AP Bhawan for the rights of the State of Andhra Pradesh, and to save democracy in this nation in these difficult times.

Further, it has been five years since I came into this Parliament the first time with a lot of hope that a new Government has come in; a lot of hope that a Prime Minister, who had come to Andhra Pradesh during the elections and had promised so many things including 'Special Status' for Andhra Pradesh for actual implementation of the rightful AP Reorganisation Act for the State of Andhra Pradesh. Also, when I first came to Delhi and saw that our hon. Prime Minister, Shri Narendra Modi ji, had bowed before the Parliament when he touched the steps of the Parliament, I was very hopeful -- as a young Parliamentarian -- thinking that there will be a lot of justice done in this current term.

Today, Madam, I stand in total contrast to my feelings, which I have expressed and I had five years ago. If the House remembers, at the time of taking oath I was wearing white clothes, and today, in that sense also, I am in total contrast and I am wearing black as a sign of protest against this Central Government, which has not fulfilled one single assurance that has been given in

the Act. This is not just a baseless allegation that I am making here. This is the reality that I am speaking with regard to the current situation that Andhra Pradesh is going through. There has been nothing that has been done by the Central Government, especially if you consider some of the demands that we have put in.

Even in the Budget, there has been a lot of confusion. Every time, the tradition, which has been followed is that it has to be a Vote on Account Budget. Even in the List of Business that has come out it says that it is a Vote on Account Budget. But when they speak about it, they say that it is an Interim Budget. When he presented the Budget, it came out to be a full-fledged Budget. Why is there so much confusion? Why is it that they cannot stick with the general democratic tradition of having a Vote on Account Budget? What has compelled them to put in a full-fledged Budget?

What has compelled them to come out with a Vote on Account Budget where they have to bring in all these *jumlas*, to bring in so many schemes to woo the farmers, youth, etc.? This is a sign that the present Government is afraid of not coming back again. With that sense, they have come up with a Budget where they want to woo the voters, and nothing else.

When I come back to the demands of the State of Andhra Pradesh. One of the priorities of our demands is a Special Status for Andhra Pradesh. I want to reiterate. अभी यहां पर जितने भी लोग हैं, सबको लगता होगा कि आन्ध्र प्रदेश के लोग हर बार प्रोटेस्ट ही करते रहते हैं, लेकिन अगर आप एक बार हमारे दर्द को समझें, हम जिस तरह से प्रोटेस्ट कर रहे हैं, हमारी जो मांगें हैं, उनको अगर आप समझेंगे तो आपको यह भी यकीन होगा कि आन्ध्र प्रदेश भी इस देश में है। यही हम समझाने की बार-बार कोशिश कर रहे हैं। Whatever rights have been promised for Andhra Pradesh is what we are asking for. We are not asking

for anything more. Whatever we have been asking is something which has been promised by the previous Central Government, by the former Prime Minister, and the present Prime Minister also, who has come to Andhra Pradesh before becoming Prime Minister. When he promised a Special Status for Andhra Pradesh, he has said that Andhra Pradesh need Special Status, not just for five years but for a term of 10 years; and I am going to grant it to Andhra Pradesh. That is what he has promised. Now, he has not fulfilled that promise. He has taken a U-turn twice on that promise.

When we have asked for Special Status, then, he said that the 14th Finance Commission has rejected it whereas there has been no rejection for a Special Status to be given; there was only a recommendation.

When the hon. Prime Minister can implement demonetisation which is affecting 130 crore people of this country; when he can take a decision singlehandedly to take such an immense task on himself, why can't he grant Special Status to Andhra Pradesh, which would benefit five crore people? Why hasn't he taken that decision? Why should he bring in an excuse over there? Once we have started demanding for Special Status, other than giving the 14th Finance Commission excuse, he misled the people of Andhra Pradesh; he misled the country saying that States which have already been getting Special Status would not get any more benefits after 2015, which is also wrong. I place the facts in front of this House that all the benefits that the States of the North-East have been getting under the Special Status name, they are being continued. But that has not been granted for Andhra Pradesh.

They have announced Special Package. What have they done on that? They have presented two-three Budgets after that Special Package was announced. Not a single paisa has been given for Andhra Pradesh under the Special Package. When we started demanding on that, when we started putting pressure on the Special Package also, then, they have said that now this is not possible. Now, we are going to take a U-turn, please consider for Special Purpose Vehicle. So, every time we have been asking for Special Status - एक के बाद दूसरा एक्सक्यूज देकर, हमें गुमराह करने की कोशिश की गई और आज तक नहीं दिया गया। वर्ष 2014 में देने वाले थे, लेकिन आज तक नहीं दिया गया। अगर वर्ष 2014 में हमें पांच साल के लिए विशेष राज्य का दर्जा दे देते तो आज हमें प्रोटेस्ट करने की जरूरत नहीं पड़ती। आज हमें 'वेल' में जाने की जरूरत ही नहीं पड़ती। क्यों नहीं दिया गया, आज तक इस सवाल का समाधान इनसे नहीं मिला।

एक अन्य चीज, रेलवे जोन की बात आती है। I am happy that the hon. Railway Minister, who is also acting as the Finance Minister is present here. He knows the entire situation. In fact, when we went to him asking for a Railway Zone, it was him who has said that there is a problem with the Odisha people. Now, Shri Bhartruhari *ji* is also here, who would obviously go on record and say that Odisha has no problem in granting Railway Zone for Andhra Pradesh. You just make both the States sit together, and see a boundary which can be drawn between the two States, and grant Railway Zone. Till now, not a single meeting has been called in terms of Railway Zone. They are just putting it back because we are protesting. We are asking for our rights. Is it wrong? अगर हम अपने राज्य के हक के लिए यहां पर मांग करेंगे तो क्या यह गलत बात है? कल हमारे प्रधान मंत्री नरेन्द्र मोदी जी आन्ध्र प्रदेश में गुन्टूर आते हैं और वहां क्या बोलते हैं? वे वहां बोलते हैं कि कि नारा चन्द्रबाबू नायडू जी चीफ मिनिस्टर हैं और मुझे गाली देते हैं। क्या यह हमारे लिए गौरव की बात है कि प्रधान मंत्री जी इस तरह

की बातें करें? When our Chandrababu Naidu *ji* has said nothing personal about the Prime Minister. He has not alleged any personal attacks; he has just asked for the to implementation of the Andhra Pradesh Reorganisation Act. He has just asked them to give us our rightful justice. He comes to Andhra Pradesh; he comes to Guntur, and the kind of allegations, and the kind of personal attacks he has made on Chandrababu Naidu *ji,* and his family is very degrading for him, not just for him but also for the position of Prime Minister, Madam.

I reiterate my demand of railway zone in this very House. There is an immediate need to grant a railway zone because that is the lifeline for the Uttar Andhra Region (Northern Region of Andhra Pradesh). We have been demanding it for the last twenty years. We had been very hopeful that this Government was going to do justice on this but they have kept back on that demand.

Another demand that we have is regarding backward district funds. It was promised that every year Rs. 50 crore for seven districts would be given. For three years, they gave the funds but the fourth year, since we started protesting against the NDA saying that this Government is not doing anything, they gave Rs. 50 crore and they took it back. It has never happened in the history of the Government of India where they have given Rs. 350 crore to seven districts of the State Government and they have taken it back. What was the excuse, Madam? They are saying that the State is not performing well. They are saying that there is a lot of corruption happening in the State. How can he speak like that? The very same central institutions, for which the Central Government is responsible, have given 600 awards for the performance of the State Government saying that

they are the best performing States in the country. I also have the facts, Madam. I can lay it on the Table.

We are the first State to be declared Open Defecation Free. We are the first State in the country to implement DDN for all 110 ULBs. We are no. 2 in the Smart City Project. We are no. 1 in the country in the implementation of National Urban Livelihood Mission. We are no. 1 in the country to develop app-monitoring for anti-birth control and anti-rabies vaccine programme. There are 600 such kind of programmes where Andhra Pradesh is leading the country.

When the Central Institutions have said that our State is performing so well, the hon. Prime Minister, his hon. Ministers, they all come and allege that there is a lot of corruption happening. When there is a lot of corruption happening, why do they not take any action? Why do they not give proper details about what sort of corruption is going on? Not a single allegation has been made with proof. They all are false allegations. This is the kind of leadership which our Prime Minister ji is promoting in this country. Anyone who questions him, anyone who wants to ask him for something, anyone who is demanding something, anyone who is asking for justice, he sends CBI, ED, IT. He misuses those institutions undemocratically. This is total fascism which has never been there in this country and I do not think that this country is going to tolerate that kind of leadership. In the coming elections, definitely, I have the confidence that this country is going to vote against this kind of dictatorship.

Apart from the other demands, there is a demand of Amravati also. You know that we are a State which has been divided without any Capital. We have to build our own Capital. We have to compete with Hyderabad, we have to compete

with Chennai, we have to compete with Karnataka's Bangalore. When we do not have any Capital, how are we going to compete? Do we not have youth in our State? Do we not have to create jobs for them? Unless we have a proper Capital, where can we invite investments into our State, how can we do it? For that very reason, a wonderful scheme of land pooling has been introduced by Chandrababu Naidu Garu. He has brought in 33,000 acres. He has brought in the land from farmers. They have donated the land for the creation of such a Capital. We have emotions attached with Amravati and they have insulted us. They have given us Rs. 1500 crore for the completion of the Capital whereas in Gujarat, they have constructed one Statue of Sardar Vallabh Bhai Patel. We are not against the construction of the Statue but what has happened? They have given Rs. 3000 crore for that Statue which is built in 50-100 acres. Now, a Capital which has to come up for the future of the State, which is going to be the lifeline of this country, how many crores have you given? It is just Rs. 1500 crore. We have to construct a capital if we have to compete with Hyderabad. The worth of Hyderabad is approximately Rs. 5 lakh crore today. When we have to compete with that, do we not have the right to have our own Capital? You have given Rs. 1500 crore and you are saying that we build a capital with this amount.

Three years back when Narendra Modi ji came to Amravati to lay the foundation stone of the Capital, he advised our Chief Minister that he go to Kazakhstan, see the Astana Capital that is built there. If he is trying to implement the same kind of strategies in Amravati, how we can build Astana kind of Capital with Rs. 1500 crore, please give us a plan also. We are requesting the Central Government to give a plan that with Rs. 1500 crore, how we can build a capital

which is a world-class capital. We do not have that kind of strategy. I think Narendra Modi ji has it. We request him to give such kind of strategy to us.

Madam, Polavaram project is the lifeline of Andhra Pradesh. We want to make our State drought-free State and a farmer-friendly State. For that, we want to construct Polavaram. It is approximately Rs. 56,000 crore and it is written in the A.P. Reorganisation Act that it is going to be a national project which means that the responsibility of the construction lies with the Central Government.

Today, the State Government has taken the responsibility of building that dam. Now we are still having a pending budget of Rs.4000 crore which the Central Government has to give to Andhra Pradesh. When we keep asking, they keep delaying. Already it is a cash-strapped State. Already we are facing financial problems. When we want to hurry up with the construction of this, why is not the Central Government supporting the equal basis of giving funds for Polavaram project?

There is no talk about the steel plant. They do not talk about Duggirajapatnam Port. They do not talk about Kakinada petrochemical complex. There are so many things that are still pending under the Act and the Central Government does not have any right to say that they have done justice to Andhra Pradesh. Madam, I want this to go on record once again that they have not done anything, not a single assurance has been fulfilled today. That is why we want to stand united in terms of the opposition because we have been cheated, we have been insulted. Now, we want to go together to fight for justice. This kind of injustice is not just happening with Andhra Pradesh. We have seen that this kind of injustice is happening with all States. We have seen West Bengal, we have

seen Tamil Nadu, we have seen Uttar Pradesh. Wherever elections come up this kind of strategies are being played. Opposition is being divided. CBI, ED, IB, these kinds of institutions are being misused and they are sent on to the opposition to kill the opposition. This is not good for this democracy. When a leader who has to lead this country, where 'सबका साथ, सबका विकास' जो बातों में नहीं, बल्कि काम में होना चाहिए, वह दिखाई नहीं दे रहा है, इसलिए हम यहां सदन में बोल रहे हैं।

Other than the State issues, there are a lot of Central issues also. Coming back to the issue of farmers, they are trying to give Rs.6,000 per year, that is Rs.2,000 in three instalments. Why have they not done it before, Madam? Why did they have to do it just before the elections? Was the Government not there in place for the last four years? Have the farmers not been facing this kind of a situation?

Coming to agriculture, Madam, even the Government is afraid to release the National Crimes Records Bureau data which keeps an account of farmers committing suicide also. They are afraid to release that kind of data. They are afraid to release the crime data, they are afraid to release the unemployment data, they are afraid to release any kind of economic survey report. They want to push their own agenda and they want to suppress the truth. This is not the way Gandhiji wanted this country to be led.

There are also other schemes for jobs. Just now I mentioned the NSSO report. That has also not come out because it is not favourable for the Government. The unemployment rate today is at a 45-year high or a 60-year high. Since Independence probably this is the highest that we have it because there was no count before. There is nothing forthcoming from the Government as

to how to deal with this kind of a situation, as to how to employ the youth of this country.

माननीय अध्यक्ष : आप अपनी बात समाप्त कीजिए।

श्री राम मोहन नायडू किंजरापु : महोदया, मैं दो मिनट में अपनी बात समाप्त कर दूंगा। यह इस टर्म की मेरी आखिरी स्पीच है। हमने सदन के अंदर और बाहर बहुत एनर्जी खर्च की है।

HON. SPEAKER: You disturbed the House. That is why you do not have the time.

SHRI RAM MOHAN NAIDU KINJARAPU : I will conclude in five minutes, Madam.

Coming back to AP Reorganisation Act, we have been given institutions. The Central Government keeps saying that they have granted 11 institutions. I also remind them that there are a couple of other institutions that need to be put up. There is one tribal university in Vizianagaram also that needs to come up. For the institutions that they have kept, Madam, the State Government has given land. Unless the State Government gives land, they cannot put up those institutions. We have taken the responsibility of giving land, we have taken the responsibility of constructing the compound walls and everything. Approximately Rs.12,000 crore worth of land has been given. An amount of Rs.12,000 crore more is required to be put in by the Central Government to construct these institutions. In the five Budgets that they have presented including the present Interim Budget, they have given a total of Rs.745 crore. When are these institutions going to be completed? Is this the responsibility they have to the State of Andhra Pradesh? A lot of such issues are pending.

महोदया, मैं एक कहावत की दो-तीन लाइनें सुनाना चाहता हूं। मैंने थोड़ा होमवर्क किया है। ये बातें हमारे पूर्व प्रधान मंत्री आदरणीय वाजपेयी जी ने कही थीं और मैं भी बड़े गर्व के साथ कहता हूं –

'क्या हार में क्या जीत में किंचित नहीं भयभीत मैं,

कर्तव्य पथ पर जो मिले ये भी सही वो भी सही।'

यही हमारे लिए भी है और हमारा कर्तव्य आज वही है जो वर्ष 2014 में था और वही कर्तव्य आज वर्ष 2019 में भी है। जो हमारे साथ मिले, वह भी सही और जो हमारे साथ न मिले, वह भी सही, लेकिन हम अपने कर्तव्य में लगे रहेंगे और इसके लिए लड़ते रहेंगे।

महोदया, मैं कुछ पंक्तियां तेलुगू के महान कवि गुरजाड अप्पराव की सुनाना चाहता हूं। उन्होंने एक बहुत अच्छी बात कही है। यह तेलुगू में है और मैं इसे ट्रांसलेट भी कर दूंगा, ताकि सभी को समझ में भी आए।

Desamunu preminchumanna, manchi annadi penchumanna

Vattimatalu kattipettoy, gatti mel talapettavoi

Sonta labhamu konta manuku, porugu vadiki todu padavoy

Desamante mattikadoy, desamante manushuloy.

17 00hrs

Madam, this is just for the Central Government and our hon. Prime Minister Narendra Modi-ji. This translates to:-

Love your country, widen good things,

Stop shallow talk, think of strong help,

Be useful to the other men with a bit more of selflessness,

Country is not just the mud and soil, country is about people.

Madam, country is about people. I hope the Government realises this and it takes into account the sentiments expressed in this. I hope श्री नरेन्द्र मोदी जी जो मन की बात करते रहते हैं, वे थोड़ा जन की बात भी सुनें। वे इस देश से जो सवाल पूछते रहते हैं कि how is the *josh*? तो, थोड़ा इसका भी ख्याल करें कि इस देश का होश कैसा है, अगर उसके बारे में थोड़ा सोचेंगे, तो थोड़ा ध्यान में आएगा।

Thank you very much, Madam.

*PROF RICHARD HAY (NOMINATED): The Central Interim Budget is a master stroke indeed. It is not only poor and farmer oriented, but also is pro-women and unorganised sector. The main thrust of the budget is inclusive growth.

Due to the present fiscal management and control, fiscal deficit and inflation have been maintained judiciously for the good of the country. The NPA defaulters are paying up and bank transactions have become transparent. The FDI influx has been increasing due to the effective financial policies executed by the Government of India. All countries have reposed confidence in the financial discipline and administration of the country. International financial institutions have been complimenting the country's economy. This Government is walking the talk all throughout the tenure of the Government. The Government's welfare measures are reaching out to the poor in all the states. Since inflation rate has been controlled well, the poor are not exploited as the case was for many decades. The country had faced the hardships of two-digit inflation earlier, but now they are a contented lot who have been taken care of by this Government. The Government has extended welfare measures to the poor by bringing down the prices of food and other necessities, cardiac stents, medicines and houses. The indebteness of farmers have been reduced to a great extent. The MSP has been increased by one and a half times the cost price for 22 types of crops. Additionally, through DBT, Rs. 6000 is credited in the accounts of farmers.

A Separate Fisheries Department proposed by the Government of India will directly help the fishermen all throughout the country who were neglected by the previous regimes. The Government's decisions to extend a helping hand to the

* Speech was laid on the Table.

unorganised sector who too were sidelined by previous Governments now receives a pension for the first time of a sum of Rs. 3000 as part of social security measures. The Government is also committed to the welfare of the nomadic tribes, again a maiden attempt by any Government to provide relief to these totally neglected group of our countrymen.

The youth of the country has been supported by this Government by way of Skill Development Progammes Mudra Loans, Start Up, Stand up, Make in India, Entrepreneurial Development etc., have been empowering the youth. The Government's intention to build proper infrastructure that would lay a strong foundation for the economic development had crossed over all records by way of record-making construction of highways, inland waterways, railway tracks and airports to facilitate regional connectivity throughout the country. The promotion of Digital India project that connects the entire villages of the country too is yet another master stroke by this Government. Further analysis of this budget reveals how it supports the cause of women entrepreneur who run MSMEs by increasing procurement by Government.

This Government in the history of mankind, has come forward to protect the lives of millions of poor patients by providing free healthcare through the most visionary project - "Ayush Bharat". This budget addresses the agrarian crises with confidence, provides support to the middle-class tax payers, who will have more money in their hands by increasing their purchasing power. The real estate sector is also given a boost which would augment the economy. On the whole this budget is development-oriented, decisive-all leading to build a strong economy and a Nav Bharat.

***श्री जनार्दन मिश्र (रीवा):** मैं उस क्षेत्र का प्रतिनिधित्व करता हूँ जहाँ पर हजारों परिवारों की झोंपड़ियों के सामने गरीबी नग्न नृत्य करती है। भूख से कराहती गरीबों की आँतों की चीख कोसों दूर से सुनी जा सकती है। परन्तु मोदी जी की सरकार ने गरीबी के आधार पर 10 प्रतिशत शैक्षणिक संस्थानों और नौकरियों में आरक्षण की व्यवस्था कर उनके जीवन में आशा का संचार किया है।

मोदी जी ने कहा कि हमारी सरकार गरीबों की सरकार है इस निर्णय से उन्होंने सिद्ध कर दिया।

मैं दशकों से चली आ रही आर्थिक आधार पर आरक्षण की माँग को पिछली सरकारों ने पूरा करने का साहस इस आशंका से नहीं किया था कि कहीं इस निर्णय से रेतीले बवंडर से दब कर दफन न हो जाये ।

इस निर्णय ने सिद्ध कर दिया है ऐसा दुस्साहस केवल और केवल 56 इंच की छाती वाला ही कर सकता है।

मध्य प्रदेश की कांग्रेस पार्टी की सरकार ने प्रदेश की संस्थानों में इस निर्णय को लागू करने से इंकार कर दिया है। कांग्रेस पार्टी किसी गरीब की आँखों में आशा का उत्साह नहीं देख सकती। सामंती परिवार के एक सूबेदार की सरकार उस परिवार की परंपरा का पालन कर रही है। जिस का सीना गरीब के हाथ में भीख का कटोरा देख कर फूल जाता है।

15000 रूपये कम आय वाले व्यक्ति उम्र ढ़लान में भूख और परिवारिक उपेक्षा का शिकार होते है। जब उनकी मांस पेशियाँ थक कर शिथिल हो जाती है तो वह परिवार की झोंपड़ी के एक कोने में लेटे-लेटे मृत्यु और केवल मृत्यु के लिए यमराज से प्रार्थना करता है।

श्रम योगी मान धन धन योजना से अब गरीब नौजवान पेंशन की पोटली में अपने जीवन कि ढ़ुलान के 20-25 वर्ष बाँध लेगा। उसके जीवन कि अंतिम सास मोदी जी को आशीर्वाद देती ब्रम्हांड में समायेगी।

---

* Speech was laid on the Table.

इस देश के लगभग 12 करोड़ लघु एवं सीमांत किसान परिवार बोनी के समय बीज और उर्वरक के लिए एक-एक पैसे को मोहताज होता है। गांव में इधर-उधर कर्ज के लिए भटकता है। अत्यधिक ब्याज दर पर साहूकारी से कर्ज लेकर जीवन भर के लिए कर्ज के जाल में फंस जाता है।

प्रधानमंत्री किसान सम्मान निधि पीएम किसान योजना से बोनी के हर तीन काल में वह बीज और उर्वरक खरीदी के लिए दर-दर नहीं भटकेगा। साहूकारों के ऋण जालसे उसे सर्वदा के लिए मुक्ति मिली है। यह मुक्तिदाता केवल और केवल मोदी जी ही हो सकते है। कांग्रेस के सामंत तो ऐसा सोच भी नहीं सकते।

यूपीए की सरकार ने ऋण मुक्ति पर जितना पैसा 10 वर्षों में लगाया उससे अधिक तो हर साल गरीब के खातो में जायेगा।

कर्ज मुक्ति की डुग-डुगी बजाने वाले अपने को खानदानी शासक मानने वाली कांग्रेस पार्टी का नेता गरीब किसान को कब पैसों की जरूरत होती है जानता ही नहीं सोचना तो दूर की कौड़ी है।

किसान की श्री वृद्धि केवल अनाज उत्पादन से होने वाली नहीं है। किसानों की प्रगति तो अनाज दूध तथा फल के समन्वित प्रयासों से ही संभव है। बजट में गऊ संसाधनों के अनुवांशिक उन्नयन के लिए "राष्ट्रीय कामधेनु आयोग" का प्रावधान कर गायों के दूध में बढ़ोतरी का एतिहासिक निणय सरकार ने लिया है वहीं दूसरी और "राष्ट्रीय गोकुल मिशन" के लिए 750 करोड़ का प्रावधान फिर से भारत में दूध-दही की नदिया बहाने की कहावत को चरितार्थ करेगा।

पशुपालन-मछली का पालन करने वाले किसानों को ऋण के ब्याज पर जो सब्सिडी का प्रावधान किया गया है उससे किसानोंके प्रति सरकार कि प्रतिबद्धता प्रमाणित होती है।

प्राकृतिक आपदा से प्रभावित किसानों को ब्याज सब्सिडी का प्रावधान कर आपदा प्रभावित किसानों के घाव में मलहम साबित होगा।

अंत मैं सरकार को यह सुझाव देना चाहता हूँ कि आपदाग्रस्त जिन किसानों को फसल बीमा का लाभ मिले उनके बटाईदारों को भी प्राकृतिक आपदा राहत निधि से उनकी भागीदारी के अनुसार सहायता राशि दी जाये।

अंत में माननीय वित्त मंत्री द्वारा सदन में प्रेषित अंतरिम बजट का समर्थन करता हूँ।

*__श्री रत्न लाल कटारिया (अम्बाला):__ मैं वित्त मंत्री श्री पीयूष गोयल द्वारा 27 लाख 84 हजार करोड़ रूपए के अंतरिम बजट का समर्थन करता हूँ। जिस प्रकार का सर्वव्यापी सर्वस्पर्शी बजट प्रस्तुत किया गया है। यह बजट देश के गरीब को शक्ति देगा, किसान को मजबूती देगा, श्रमिक को मजबूती देगा, मध्यम वर्ग के सपनों को साकार करेगा । ईमानदार आयकर दाताओं का गौरवगान करेगा। आधारभूत क्षेत्र के निर्माण को गति देगा और भारत की अर्थव्यवस्था को विश्व में और चमकायेगा । इस अंतरिम बजट के माध्यम से हम बाबा डॉ. भीमराव अम्बेडकर द्वारा बताये गये मार्ग पर चलकर 130 करोड़ लोगों की सेवा करते हुए एक नये भारत का निर्माण करेंगे। इस बजट से 10 करोड़ संगठित क्षेत्र के कामगार पेंशन योजना का लाभ उठायेंगे, 12 करोड़ किसानों को प्रधानमंत्री किसान सम्मान निधि से साल के 6 हजार रूपए मिलेंगे, करदाताओं के 5 लाख तक की आय को करमुक्त रखा जायेगा जिससे 3 करोड़ किसानों को लाभ होगा ।

जिस प्रकार से राष्ट्रीय गोकुल मिशन को बढ़ाकर 750 करोड़ किया गया है, और डेढ़ करोड़ मछुआरों के लिए मत्स्य विभाग बनाया गया है, राष्ट्रीय कामधेनु आयोग बनाया गया है, यह सब सराहनीय कदम है। मैं आदरणीय प्रधानमंत्री जी को बधाई देना चाहता हूँ हरियाणा के लिए 22वां अखिल भारतीय आयुर्विज्ञान संस्थान दिया गया है। मैं मांग करता हूँ कि इस मेरे अंबाला लोकसभा क्षेत्र में स्थापित किया जाये । मनरेगा के लिए 60 हजार करोड़ का प्रावधान करने से ग्रामीण क्षेत्र में ग्रोथ को मजबूती मिलेगी। मानक कटौती को 40 हजार रूपये से बढ़ाकर 50 हजार किया गया है। टीडीएस की सीमा 10 हजार रूपये से बढ़ाकर 40 हजार की है।

सरकार ने राजकोषीय घाटे को जीडीपी की 3.4 प्रतिशत तक बनाये रखा है और 20-21 में इसे 3 प्रतिशत पर लाया जायेगा । राष्ट्रीय शिक्षा मिशन में आवंटन 20 प्रतिशत बढ़ाकर 38 हजार 572 हजार करोड़ किया गया है। अनुसूचित जाति के लिए आवंटन 35.6 प्रतिशत की वृद्धि करके 76 हजार 8 सौ करोड़ किया गया है। सभी इच्छित परिवारों को 2019 में बिजली दे दी जायेगी । रक्षा बजट में पहली बार 3 हजार करोड़ के आंकड़े केा पार किया है। मैं मांग करता हूँ कि मेरे अंबाला लोकसभा क्षेत्र में रक्षा संबंधी पुरजों की एक फैक्ट्री लगायी जाये जिसके लिए मेरे क्षेत्र में पर्याप्त जमीन उपलब्ध है

* Speech was laid on the Table.

वैसे भी मेरा अंबाला लोकसभा क्षेत्र देश की रक्षा के लिए अति संवेनशील क्षेत्र हो जिस प्रकार सूक्ष्म, लघु और मध्यम उद्यमियों एवं व्यापारियों को ब्याज में 2 प्रतिशत की छूट दी गयी है और अगले पांच वर्षों में एक लाख परिवारों को डिजिटल ग्रामों में परिवर्तित करने की योजना है।

रेल बजट में भी 64 हजार 587 करोड़ रुपए की पूंजीगत सहायता का प्रस्ताव किया गया। समग्र पूंजी व कार्यक्रम 1 लाख 658 करोड़ किया गया है। मैं मांग करता हूं कि मेरे लोकसभा के अंबाला क्षेत्र को फ्रांस सरकार के साथ मिलकर जो विश्व स्तर का बनाने का निर्णय हुआ है उस निर्णय पर कार्यवाही की जाये । मेरे लोकसभा क्षेत्र के कालका, अंबाला शहर, यमुनानगर, बराडा व चंडीगढ़ रेलवे स्टेशन का सुधार किया जाये।

आदरणीय मोदी के नेतृत्व में जिस तरह से भारत की अर्थव्यवस्था को दुनिया की छठी सबसे बड़ी अर्थव्यवस्था बनाया गया है और मुद्रास्फीति को न्यूनतम स्तर पर पहुंचाया गया है। दिसम्बर 2018 में मुद्रास्फीति को 2.19 प्रतिशत रह गयी थी। हमने पिछले पाँच वर्षों में 239 बिलियन डॉलर की एफडीआई को आकर्षित किया गया। शैक्षणिक संस्थाओं और नौकरियों के लिए 10 प्रतिशत का आरक्षण करके एक बहुत बड़ा निर्णय लिया गया है। गरीबों के लिए 1 लाख 70 हजार करोड़ रुपए पीडीएफ के अंतर्गत खर्च किए गए है। एलईडी बल्बों के कारण बिजली के बिलों में प्रतिवर्ष 50 हजार करोड़ की बचत की गयी है।

प्रधानमंत्री आवास योजना के अंतर्गत 1 करोड़ 53 लाख मकान बनाये गये हैं, उज्ज्वला के अंतर्गत 6 करोड़ मुफ्त एलपीजी कनेक्शन दिए गऐ है। कुल 8 करोड़ गैस कनेक्शन दिए जायेंगे। मुद्रा ऋण का 70 प्रतिशत महिलाओं को दिया गया है और मातृ अवकाश को बढ़ाकर 26 हफ्ते किया गया है। युवाओं को रोजगार दिलाने की दृष्टि से 1 करोड़ प्रशिक्षित किया गया है।

जीएसटी भारत के लिए गेम चेंजर हो रहा है। देश में बुनियादी ढांचा खड़ा करने के लिए उड़ान योजना, सड़क योजना, जलमार्ग योजना एवं रेल योजनाओं को आगे बढ़ाया गया है। भारत ने जलवायु परिवर्तन को मद्देनजर रखते हुए दुनिया के सैकड़ों देशों के लिए अंतर्राष्ट्रीय सौर-संधि की है। डिजिटल इंडिया क्रांति के अंतर्गत 3 लाख से ज्यादा जनसुविधा केन्द्र खोले गये हैं। मोबाइल डाटा उपयोग में भारत दुनिया के अग्रणी देशों में शामिल हो गया है। हमारे देश में पहले मोबाइल की मात्र दो कंपनियां

थीं जो 268 हो गयी है। जन-धन आधार मोबाइल के माध्यम से प्रत्यक्ष लाभ हस्तातंरण किया जा रहा हैं हमने काले धन के खिलाफ जबरदस्त मुहिम चलायी है जिसके अंतर्गत 1 लाख 30 हजार करोड़ की अघोषित राशि टैक्स दायरे में आयी है। हमने आईबीसी कानून लाकर 3 लाख करोड़ की ऋण वसूली की है। स्वच्छता अभियान सारी दुनिया में भारतवर्ष का नाम रोशन कर रहा है। हमने वन रेंक वन पेंशन के अंतर्गत 35 हजार करोड़ रूपये ओआरओपी को सही अर्थों में लागू करके खर्च किया है। हमने अगले पाँच वर्षों में देश की अर्थव्यवस्था को पांच ट्रिलियन अर्थव्यव्था बनाने का संकल्प लिया है और अगले 8 वर्षों में 10 ट्रिलियन डॉलर की अर्थव्यवस्था बनाने की आकांक्षा की है।

2030 के भारत के लिए विजन के जो दस आयाम तय किए गए हैं जिनके अंतर्गत भारत एक आधुनिक प्रोद्योगिकी से संचालित एवं उच्च विकास दर के साथ एक समान और पारदर्शी समाज होगा इसका मैं समर्थन करता हूं।

अंत में मैं इस अंतरिम बजट का समर्थन करते हुए यह मांग करना चाहूंगा कि मेरे अंबाला लोकसभा क्षेत्र को औद्योगिक दृष्टि से एक इण्डस्ट्रीयल हब बनाया जाय और एचएमटी पिंजौर का पुनरूद्धार किया जाये और यमुनानगर जिले में बाबा साहब डॉ. भीमराव अम्बेडकर मेडिकल कॉलेज या यूनिवर्सिटी बनाई जाये।, जैसा कि आप सब जानते हैं कि 2022 के बाद दिल्ली में न तो हवाई अड्डे पर पैर रखने की जगह होगी न अंतरदेशीय बस अड्डे और न ही रेलवे स्टेशनों पर। प्रदूषण के परिणामस्वरूप दिल्ली में वैसे भी जीवन प्रभावित हो रहा है। ऐसी स्थिति में दिल्ली से 200 किलोमीटर की दूरी पर मेरी लोकसभा का अंबाला केन्द्र एक ऐसा केन्द्र है। जिसको अगर कुरूक्षेत्र से अंबाला, पटियाला से अंबाला, चंडीगढ़ से अंबाला, पंचकूला से अंबाला, नरायणगढ़ से अंबाला, जगाधरी से अंबाला तक मिला दिया जाये तो 2060 तक यह जनसंख्या के भार को भी वहन कर सकेगा और पंजाब, हरियाणा, चंडीगढ़, जम्मू-कश्मीर, हिमाचल, उत्तराखंड व पश्चिम उत्तर प्रदेश के लिए भी एक इंडस्ट्रीयल हब और लोजेस्टिक हब का भी काम करेगा। जिस प्रकार से हरियाणा के गुरूग्राम ने पिछले 30 वर्षों में उन्नति के नये-नये आयाम को छुआ है उसी प्रकार से अंबाला भी एक इंडस्ट्रीयल व लोजेस्टिक हब के रूप में विकसित होकर करोड़ों लोगों को रोजगार देने में सक्षम होगा । अंबाला कपड़ा उद्योग, मिक्सी उद्योग व साइंस का सामान बनाने में भी विश्व प्रसिद्ध है। इसी तरह से

यमुनानगर जिले में बर्तन उद्योग व कारबोर्ड इण्डस्ट्री विख्यात है। इसलिए इस क्षेत्र में उत्तरी भारत के लिए एक औद्योगिक केन्द्र बनने की हरसंभावना है।

मैं सरकार का धन्यवाद भी करना चाहूंगा कि पिछले 5 वर्षों में विकास के कई आयाम स्थापित किए गऐ हैं। अंत में मैं इस अंतरिम बजट का समर्थन करता हूँ।

***SHRI G. HARI (ARAKKONAM):** Thank you for giving me an opportunity to express my views on Interim Budget 2019. The Union Government fully focused on the management of natural disasters, has more than doubled the financial assistance so that relief work can be performed with full capacity. The State of Tamil Nadu has recently suffered from the devastating Gaja cyclone, which ravaged the Cauvery delta area and the central districts of the State, causing enormous destruction in terms of loss of life, damages to houses, crops, coconut and other plantations and severe damages to power infrastructure. The Hon. Chief Minister of Tamil Nadu announced a comprehensive package of Rs. 2,335.48 Crore so far for immediate relief and rehabilitation of the affected areas. I thank the Central Government for expediting the release of Rs. 353.70 crore towards second installment of its committed contribution to SDRF allocation for the year 2018-19. I applaud the Hon'ble Chief Minister of Tamil Nadu for unveiling a programme for replacing one lakh fully damaged huts with concrete houses and extending full financial support for rejuvenation of coconut and other plantations under project mode. The State Government has sought assistance of Rs. 2,709 crore as immediate relief and Rs. 15,190 crore for permanent restoration from Government of India, following which a Central team visited the affected districts. While thanking the Government of India for sanctioning Rs. 900.31 crore additionally under National Disaster Relief Fund (NDRF) for immediate relief, I request the Government of India to extend adequate additional financial assistance to the State Government under ongoing schemes to rebuild the affected houses and restore the economic livelihood of people.

* Speech was laid on the Table.

The life of every Indian should be improved by the Union Government which is sensitive to the needs of the common people and implementing the schemes at an unprecedented pace.

The State of Tamil Nadu has taken earnest efforts for implementing the 'Swachh Bharat Mission' effectively to meet its national goals. I am happy to state that 100 percent sanitation coverage has been achieved in the State and all Village Panchayats have been declared Open Defecation Free (ODF). Tamil Nadu is the first State in the country to achieve universal coverage in the establishment of Solid Waste Management Systems among Village Panchayats. The 'Thooimaikaavalars' have ensured that last mile sanitation is a reality in Tamil Nadu. Moreover, the State Government is committed to protecting the environment and eco system and has banned certain use and throw away plastics' with effect from 1st of January, 2019.

I appreciate the Union Government for providing more than 6 crore cooking gas connections to poor sisters and daughters under the Ujjwala Yojana.

Tragic accidents at unmanned railway crossings have for years been a subject of discussion in our country. I place on record praises for the union Government for eliminating unmanned railway crossings in the country.

I am happy to note that the State Government of Tamil Nadu is ensuring the skilling of the rural and urban poor through the Centrally Sponsored Schemes. I am confident that all these endeavors will significantly improve the employability of the educated youth while also resolving the problem of skill deficit presently being faced by the industries.

Union Government has conferred the Bharat Ratna on Mahamana Madam Mohan Malaviya and Atal Bihari Vajpayee in 2015. This year it has been decided to confer Bharat Ratana on Nanaji Deshmukh, Bhupen Hazarika and Pranab Mukherjee. I hope that the Government of India will favourably consider the requests of the State Government to confer 'Bharat Ratna' posthumously on Tamil Nadu's revered leaders, Perarignar Anna and Puratchi Thalaivie Amma and to rename the Chennai Central Railway Station as 'Puratchi Thalaivar Dr. M.G. Ramachandran Cental Railway Station'.

The 'Tamil Nadu Vision 2023' Document conceived by the late Chief Minister Hon. Puratchithalaivi Amma has always served as the guiding light for this Government to take the State on the path of development.

The Government of Tamil Nadu, led by the Hon'bel Chief Minister Shri Edappadi K Palanisamy is being steadfast in carrying forward the proud legacy of the late Chief Minister Hon. Puratchithalaivi Amma, by implementing programmes and policies envisioned by Amma. I request that the Union Government should support the initiatives and steps taken by the State Government of Tamil Nadu and allocate adequate fund to Tamil Nadu. Thank You.

***श्रीमती दर्शना विक्रम जरदोश (सूरत):** आजादी के बाद सबसे क्रांतिकारी जन जन की आकांक्षाओं को पूर्ण करनेवाला एवं आजाद भारत में पहलीबार जनता को करीब-करीब सभी क्षेत्रों में बहुत कुछ देनेवाला आगामी 10 साल के देश के विकास को सुनिश्चित करने वाला बजट देने के लिये मैं मान्यवर प्रधानमंत्री जी एवं वित्त मंत्रियों को हार्दिक बधाई के साथ इस बजट का समर्थन करती हूँ।

जब 2014 में जनता द्वारा सभी प्रकार की अव्यवस्थाओं से त्रस्त होकर यूपीए सरकार को सत्ता पक्ष से विपक्ष में बिठाने के लिये जनादेश मिलने के बाद भी विरोधी पक्ष अभी भी यह स्वीकार नहीं कर पा रहे है कि वे अब विपक्ष में है। सत्ता के बगेर बौखलाया हुआ विपक्ष सकारात्मक विचार करने की बजाये मोहल्लों में जिस तरह से झगडे होते है उस प्रकार की भाषा संसद में विरोध पक्ष के नाते उपयोग कर रहा है। वर्तमान बजट जिस तरह से पेश किया गया है। राफेल की माला चौबीसों घंटे रटनेवाले लोगों को बजट पर प्रतिभाव व्यक्त करते नहीं बन पा रहा था उस में भी उनको घंटो लगे।

हमें जब सत्ता मिली थी उसके पहले की सरकार के सुरक्षा मंत्री द्वारा सरकार के पास जेट फाईटर खरीदने के लिये पैसा नहीं है यह बयान समग्र देश ने देखा हुआ है। जिस के द्वारा पता चलता है कि वर्तमान सरकार को सभी क्षेत्रो में अव्यवस्था खाली तिजोरी की विरासत मिली थी। देश के विकास के संबंध में दीर्घदृष्टि रखनेवाले मान्यवर प्रधानमंत्रीश्री के द्वारा पहले वर्षों में कौशल्यवर्धन के ऊपर विशेष जोर दिया गया। उसके बाद युवाओं को रोजगार मिले, युवा नौकरी करने वाले के बजाये नौकरी देनेवाला बने ऐसे कदम उठाये गये। मुद्रा योजना, स्टेन्डप-स्टार्टप इन्डिया एवं लोगों को सरकारी अव्यवस्था के कारण जो अविश्वास उत्पन्न हुआ था उसे विश्वास एवं प्रमाणिकता के वातावरण में तबदील किया गया। जिस के कारण इनकम टेक्स चुकाने वाले लोगों की संख्या एवं सरकार की तिजोरी में जमां हुई रकम दोनों में कई गुना बढोतरी हुई और उसी प्रक्रिया को आगे बढ़ाते हुऐ जिन्होंने प्रमाणिकता से देश के बारे में सोचा उन्हें पुरस्कार एवं जिन्होंने देश को लुटा उन्हें दंडित करने का कार्य वर्तमान सरकार ने किया है। लोगों के सामने भ्रष्टाचार नाबूदी की बात करनेवाला विपक्ष जब सरकार कदम उठाती है तो उसका विरोध करने में जरा भी शर्म महसूस नहीं करता। यह अंतरिम बजट

* Speech was laid on the Table.

पूर्ण बजट नहीं है चुनाव के बाद आनेवाला बजट सच में अच्छे दिनों की पूर्ति करनेवाला सबका साथ सबका विकास को चरितार्थ करने वाला होगा यह मुझे विश्वास है।

राफेल राफेल की धुन जपने वाले अपने शासन में सीमाओं को सुरक्षा, सैनिकों को सम्मान एवं सैनिक परिवारों को आर्थिक स्थिरता देने में अक्षम रहे थे। सेना द्वारा मांग करने के बाद भी सालों तक सेना को सुरक्षा उपकरण भी नहीं दे पाये थे। आज पहली बार हमारे सैनिक जवाब देते हैं तो पाकिस्तान थर्रा उठता है । आतंकी हमारे देश की सीमाओं को पार करते हैं तो वापस अपने पैरों पे नहीं किसी के कंधो पर जाना पड़ता है। सर्जीकल स्ट्राइक के कारण एवं अत्याधुनिक साधनों के कारण सरकार जब उनका मनोबल बढ़ा रही है। मुझे खेद है कि विपक्ष सेना का मनोबल गिराने के लिये नये-नये बहाने खोजता है। शायद पूरी दुनिया में सेना का मनोबल गिरानेवाला विपक्ष हमारे देश में ही पाया जाता होगा। ऐसी परिस्थिति में जब सरकार रक्षा बजट में महत्तम बढोतरी करके विश्वास देती है कि जरूरत पड़ने पर रक्षा बजट को और भी बढ़ाया जायेगा तब सीमा पर खड़ा सैनिक और दृढता से देश की सुरक्षा में कार्यरत होता है। उतना ही नहीं जिन विस्तारों में ज्यादा जोखिम एवं अपनी जिम्मेदारी निभाने में सैनिको को संघर्ष करना पडता है उन विस्तारों में कार्यरत सैनिकों को ज्यादा आर्थिक लाभ देने की घोषणा से सैनिकों को सम्मान की भावना हो रही है।

मान्यवर श्री नरेन्द्रभाई मोदीजी के नेतृत्व में पहली बार देश का मध्यम वर्ग सरकार ने उनके बारे में सोचा इस लिये खुश है। 5 लाख तक जिनकी टेक्सबल इन्कम होती है उन्हें कोई टेक्स नहीं देना होगा यह निर्णय आम आदमी की झोली में काफी कुछ देनेवाला है। इतना ही नहीं तो किसान सन्मान योजना, आयुष्यमान योजना और असंगठित कामदारों को पेन्शन योजना इन तीनों योजनाओं के लाभार्थीयों की संख्या को अगर देखे तो करीब करीब 60 करोड़ लोगों को लाभ पहुंचने वाला है। सरकार ने वयस्क लोगो का भी ध्यान रखा है टीडीएस की सीमा 10 हजार से 40 हजार करने के कारण बैंक के उपर विश्वास एवं अपना बुढापा सवारनें का कारण मिलेगा ।

आगामी 5 साल में एक लाख गांवो को डिजिटल बनाने का लक्ष्य नये भारत को डिजीटाईज भारत की दिशा में बड़ा कदम साबित होगा। देश में कभी किसान को गुमराह करके कभी विभिन्न राज्यों में सामाजिक विवाद खडा करके विरोध पक्ष देश को अराजकता की और धकेलने में प्रयासरत

दिखाई देता है। फिर वो गुजरात में पाटीदार आंदोलन हो या अन्य राज्यों में चल रहे विविध अन्य आंदोलन हो सरकार में 10 प्रतिशत सामान्य वर्ग के बच्चो को शिक्षा संस्था में आरक्षण देने के साथ उन संस्थाओं में सीटों को भी 10 प्रतिशत बढ़ाया है। किसानों के 12 करोड़ परिवारों को सीधा खाते में पैसा जमा होने से करीब 40 करोड़ लोगों को लाभ मिलेगा।

सरकार ने 25 प्रतिशत सामान छोटे व्यापारीयों के पास से खरीद करने का निर्णय लिया है जो उनको स्थिर करने में एवं मार्केट में पैसा आने के लिये लाभकारक रहेगा।

देश महात्मा गांधीजी की 150 वीं जयंती मना रहा है। आज शायद गांधीजी को उनके विचारों का विरोध पक्ष जिस तरह से हनन कर रहा है। दु:ख होता होगा यह बुनियादी फर्क है कि गांधीजी को सिर्फ सत्ता के गलियारों तक पहुंचने के लिये साधन बनाने वाली कांग्रेस जिस के बारे में गांधीजी ने कहा था आजादी के बाद कांग्रेस का विसर्जन कर दो। वो कांग्रेस गांधीजी के विचारो पर आधारित कार्यक्रमों का भी विरोध कर रही है। स्वच्छ भारत के माध्यम से गरीब परिवारों को अपना आरोग्य के उपर खर्च होने वाली रकम कम करने में सहायता मिली है। आजादी के बाद मान्यवर प्रधानमंत्रीजी के नेतृत्व के कारण आज करीब हर परिवार को शौचालय की व्यवस्था उपलब्ध हुई है। वर्तमान सरकार द्वारा देश की ग्रामीण अर्थव्यवस्था में महत्वपूर्ण जगह रखनेवाली गौ-माता के संरक्षण के लिये राष्ट्रीय कामधेनु पंच बनाने की घोषणा की गई है। जिस के कारण करीब 1 करोड़ परिवार जो दुग्ध उत्पादन में लगे हुये है उनको फायदा होनेवाला है, उसी प्रकार गुजरात एवं देश के समुद्र किनारे पर बसे करीब देढ करोड़ परिवारों का मत्स्य उधोग से संबंध है सरकार द्वारा मत्स्य उधोग का अलग विभाग बनाने के निर्णय से उस क्षेत्र में भी आर्थिक मजबूतीकरण होनेवाला है।

वर्तमान बजट में सरकार द्वारा सिर्फ 1 साल नहीं आगामी 10 साल तक देश के विकास का रोड मेप देश के सामने रखा गया है। मैं इन सभी बातों का स्वागत करते हुये मेरे विस्तार की जनता की और से सरकार को बधाई देते हुये वर्तमान बजट का समर्थन करती हूँ।

***श्री लखन लाल साहू (बिलासपुर):** माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व में, माननीय श्री पीयूष गोयल जी ने भारत की संसद में स्वतंत्र भारत के इतिहास का संयुक्त बजट पेश किया एक ऐतिहासिक बजट है, जिससे समाज के हर वर्ग को फायदा होगा। डिजिटल इंडिया का सपना साकार होगा। यह बजट सबका साथ सबका विकास वाला बजट है, जिसमें सभी सेक्टर को ध्यान में रखकर विशेषकर जन मन धन को ध्यान में रखते हुए एक सकारात्मक कदम है। बहुत ही सराहनीय है, इस ऐतिहासिक बजट के लिए माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के विजन डिजिटल इंडिया की अवधारणा को साकार रूप देने के लिए बजट में शामिल प्रगतिशील एवं क्रांतिकारी कदम है। यह बजट गावों, शहरो, गरीबों, किसानों एवं युवाओं का बजट है, जिससे देश मजबूती से आगे बढ़ेगा।

माननीय पीयूष गोयल जी को मेरे मित्रों एवं क्षेत्रीय जनता के साथ बहुत-बहुत बधाई देना चाहता हूँ।

माननीय वित्त मंत्री जी सरकार के संज्ञान में निम्नांकित अनुदानों की मांग रखना चाहता हूँ। जो राज्य सरकार-छत्तीसगढ़ द्वारा प्रस्तावित है।

1. चकरभाठा बिलासपुर का कार्य पूर्ण हो चुका है। यहां से हवाई यात्रा अतिशीघ्र प्रारम्भ किया जाए।
2. नवनिर्मित जिला मुंगेली (छ.ग.) मे आकाशवाणी केंद्र की स्थापना की मांग को अतिशीघ्र पूरा कराये जाने की आवश्यकता है।
3. बिलासपुर रेलवे जोन होने के कारण रेलवे ट्रिब्यूनल की स्थापना किए आने की मांग रखता हूँ।
4. केन्द्रीय विद्यालय जो प्रस्तावित है का कार्य अतिशीघ्र करना आवश्यक है।
5. छत्तीसगढ़ राज्य के जिला बिलासपुर अंतर्गत रतनपुर (महामाया मंदिर) क्षेत्र को राष्ट्रीय पर्यटन स्थल में शामिल कर, विश्रामालय निर्माण सहित, आवश्यक सुविधायुक्त कार्यों को अतिशीघ्र कराये जाने की आवश्यकता है।

* Speech was laid on the Table.

***DR. THOKCHOM MEINYA (INNER MANIPUR):** I congratulate the Hon Minister of Finance for presenting his 1st Interim Budget and the last budget of the 16th Lok Sabha. The Interim Union Budget (IUB) speech has 98 paras two short of a century. Is it something like Interim vs Full? This Budget has simply has simply failed to address even the fundamental NDA Government Mantra- Sabka Saath Sabka Vikas in spite the fact that this NDA Government was given a strong mandate by the people of India.

The IUB has very little space in terms of budgetary allocations for solving immediate issues like, the problems created by Demonetization; GST; National Intolerance; Slowdown Economic Growth; NPAs; Black Money; Corruption etc.

It appears that the present NDA Government has never tried empowering our citizens which should be our top priority for sustaining the healthy growth of democracy. In this regard, the Union Government appears directionless.

The toilets are constructed everywhere. However, there is no proper water supply. So, these toilets do perish an untimely death. As before I urge upon the Union Government to provide compulsorily a good school in every Indian Villages. A good school requires good roads leading to the school, proper water and power supply over and above the required qualified trained teachers and proper physical infrastructure of the school. I hope, the Government does understand it, It is only Education that can meaningfully empower our citizens.

I have been telling the history rather the story of erstwhile Manipur Nation since my joining this Parliament in 2004 without perhaps being listened to by

* Speech was laid on the Table.

anybody in this county. My state Manipur was an independent Kingdom till we lost our independence to the British in 1891 in the last Anglo-Manipur War of 1891.

In 1947 when British suzerainty lapsed in this part of the world. Manipur automatically became an independent princely State. In early 1948 Manipur had elected it first State Assembly on the basis of adult franchise. Manipur State Assembly consisted of 53 members including 2 nominated members. Our last Maharaja Shri Bodhachandra Singhwas called to Shillong, the capital of Assam and made to sign the Manipur Merger Agreement on September 21,1949 to merge the erstwhile independent kingdom of Manipur with the Union of India on October 15,1949.

Assam, Manipur and Tripura were the only three States in that part of the land. Interestingly, Manipur and Tripura were together allotted only one Rajya Sabha Member; first three years represented by Tripura and the next three years by Manipur. Wah! Wonderful!

In 1963, when the erstwhile autonomous District of Naga Hills of Assam was granted statehood, the two princely states of Manipur and Tripura could have been granted statehood. Unfortunately it did not happen. This demand-driven action of the Government of India has never done any good.

With the abolition of the then permit system for entry into an exit from the State of Manipur in 1950, Manipur had facing a huge demographic challenge. Now, the people of Manipur are demanding for such a law for the State to tackle the continuing demographic challenge.

We know that till Manipur attained statehood, the people did not have any say whatsoever. But in 1972, when Manipur was granted full-fledged statehood,

all that Manipur had before its merger into the Union of India could have been restored to Manipur by the Union Government.

These include the protection of territorial Integrity of the state, the regulatory system of entry into and exit from Manipur by outsiders, the Tribal status for all the indigenous people of the state, the re-deeming and renewal of Rs. 500 tax/tribute for Kabaw Valley by the Burmese Government under Treaty of Yandaboo. Unfortunately, these things did never happen.

It has been alleged that the Manipur Merger Agreement 1949 was rejected by the then Manipur State Assembly and it was never ratified by the Parliament of India too. Thus it is but natural that the provisions of the Manipur Merger agreement had not been implemented at all and have been completely forgotten. What a tragedy!

The state of Manipur had been facing a serious insurgent movement from around the beginning of 60s, which in my opinion, requires a political solution, the only visible solution.

Instead, Government of India promulgated Armed Forces (Special) Powers Act, 1958 (AFSPA). Under it many lives were lost, many people disappeared, crimes against women including rape were rampant, and many women became widows. This AFSPA is really draconian and a black law.

Many committees, commissions, conferences including most recent Justice Verma Committee and UN agencies recommended repeal of the Act. Nothing concrete has come out so far except the fact that the Government of Manipur had lifted AFSPA in the seven Assembly segments in the capital Imphal of Manipur.

Law and order situation in that part of the country still remain a matter of grave concern. The Armed Forces (Special) Powers Act (AFSPA), 1958 has still been being promulgated and here Army is engaged in counter-insurgency operations under the Act. This Act provides immunity to the army from being tried without the prior permission of the Union Government.

I do urge upon the Union Government to take all possible steps within framework of the Constitution of India, to meet the aspiration of the people of Manipur, the erstwhile Nation State, at the time of its merger with the Union of India in the best interest of all concerned.

Now I demand

1) Implementation of the Manipur Merger Agreement of 1949 in words and spirit;

2) Protection of the Territorial Integrity of Manipur at merger with the Union of India;

3) Political solution of Insurgency in Manipur;

4) inscription of Erstwhile Manipur National Flag/Emblem in Parliament House;

5) Repeal of Armed Forces (Special) Powers Act (AFSPA), 1958;

6) Total abolition of Restricted/Protected Area Permit (RAP/PAP) in Manipur;

7) Restoration of Permit System for entry into and exit from Manipur as abolished in 1950;

8) Granting Scheduled Tribe (ST) status of Meiteis/Meeteis;

9) Extension of financial assistance to the Autonomous District Councils in Manipur;

10) Immediate withdrawal of the Citizenship Amendment Bill, 2016;

11) Full time Functioning of Manipur National Sports University; and

12) Infra-structural Developments:

(a) Development of infrastructure for Sports, Culture and Tourism.

(b) Classical language status for Manipuri language;

(c) Inclusion of Manipuri scripts in Currency notes;

(d) More all-weather National Highways (NHs)- NH-2 & NH-37 on top priority;

(e) Dedicated NH protection security forces for smooth flow of goods and passengers;

(f) Early completion of National Project: Jiribam-Tupul-Imphal Rail lines;

(g) Dedicated in-built security arrangement for all National projects in the Northeast;

(h) To make Imphal International Airport fully functional at International norms;

Lastly, I oppose the interim Union Budget 2019-20.

Jai Hind.

*DR. KULMANI SAMAL (JAGATSINGHPUR) : The Centre has, as expected, presented a pre election Interim Budget 2019-20 keeping broadly a myopic view of the happening around. I am sure it must have left many people heart-broken who had given this Government a myopic view of the problems being encountered and continue to ignore many good works done by the Government of Odisha recently.

While often repeating that we are moving towards a NEW INDIA by 2022 AD and when we would be celebrating 75 years of Independence from the British Rule, we would have missed the bus for universal access to water – electricity – full employment – universal brotherhood a country free of terrorism, castes-ism, corruption, nepotism, communal harmony so on and so forth. What this interim budget aims and what actually is fails to achieve is as under:

The situation of agriculture in my Constituency Jagatsinghpur, Odisha needs special attention from the Central Government and more Central allocation is needed for implementation in the district.

For farmers it announces Rs. 12 crore so that small and marginal farmers are to be provided with assured yearly income of Rs. 6000 per annum under proposed Prime Minister Kisan Yojana and wants outlay of Rs. 75,000 crore for Financial Year 2019-20 with additional Rs. 20,000 crore in RE 2018-19. The Central Government altogether launched the Good KAALIA yojana started in Odisha and it did not consult the State Government. It wants outlay for Rashtriya Gokul mission increased to Rs. 750 crore, Rashtriya Kamdhenu Ayog to be setup for sustainable genetic up-gradation of the cow resources, New separate

* Speech was laid on the Table.

Department of Fisheries for welfare of 1.5 crore fishermen, 2% interest subvention to farmers for animal husbandry and fisheries activities; additional 3% in case of timely repayment, Interest subvention of 2% during disaster will now be provided for the entire period of re-schedulement of loan. For me the Centre has adopted the KAALIA Scheme but does not admit it. The animal husbandry has not given importance. I don't think the proposal will benefit the fishermen.

In the Labour Sector, it proposes Pradhan Mantri Shram Yogi Maandhan scheme to ensure fixed monthly pension to 10 crore unorganized sector workers, by giving a promise of Rs. 3000 per month after 60 years of age with an affordable contribution of only Rs. 100/55 per month. The Government is just care free. It does not take in to account proportion, pension and gratuity.

For workers of unorganized sector Central Scheme like 'Aushmaan Bharat, Pradhan Mantri Suraksha Bima Yojana etc. are not so effective at the ground level.

For the Health Sector the least said the better. It proposes, 22nd AIIMS to be setup in Haryana, good but has it seen conditions in the established AIIMSs?

For MGNREGA Rs. 60,000 crore allocation has been sought in BE 2019-20. But is it not indulging in simple politics?

In the Direct Tax proposals it proposes income upto Rs. 5 lakh exempted from Income Tax, claims more than Rs. 23,000 crore tax relief to 3 crore middle class taxpayers, Standard Deduction to be raised to Rs. 50,000 from Rs. 40,000, TDS threshold to be raised from Rs. 10,000 to Rs. 40,000 on interest earned on bank/post office deposits but excludes many salaried class whose income is more than Rs. 5 lakh. It says, existing rates of income tax to continue, tax exempted on

notional rent on a second self-occupied house, Housing and real estate sector to get boost, TDS threshold for deduction of tax on rent to be increased from Rs. 1,80,000 to Rs. 2,40,000, benefit of rollover of capital gains increased from investment in one residential house to two residential houses for capital gains up to Rs. 2 crore, Tax benefits for affordable housing extended till 31st March, 2020 under Section 80-IBA of Income Tax Act, Tax Exemption period on notional rent, on unsold inventories, extended from one year to two years, but in reality leaves a majority of salaried class having income of more than Rs. 5 lakh for getting nothing after the horrible impact of demonetization and tax mismanagement.

In the fiscal programme, it hopes Fiscal deficit to be pegged at 3.4% of GDP for 2019-20, Target of 3% of fiscal deficit to be achieved by 2020-21, Fiscal deficit to be brought down to 3.4% in 2018-19 RE from almost 6% seven years ago, Total expenditure to be increased by over 13% to Rs. 27,84,200 crore in 2019-20 BE, Capital Expenditure for 2019-20 BE estimated at Rs. 3,36,292 crroe, Centrally Sponsored Schemes (CSS) allocation to be increased to Rs. 3,27,679 crore in BE 2019-20, National Education Mission allocation increased by about 20% to Rs. 38,572 crore in BE 2019-20, Allocation for Integrated Child Development Scheme (ICDS) to be increased by over 18% to Rs. 27,584 crore in BE 2019-20, Substantial increase to be in allocation for Scheduled Castes and Scheduled Tribes, Allocation for SCs to be increased by 35.6 % - from Rs. 56,619 crore in BE 2018-19 to Rs. 76801 crore in BE for 2019-20, Allocation for the STs to be increased by 28% - from 39,135 crore in BE 2018-19 to Rs. 50,086 crore in 2019-20, to achieve the disinvestment target of 80,000 crore, focus now on debt

consolidation along with fiscal deficit consolidation programme etc. But all these will remain on paper only.

For the Poor and Backward Classes, it wants 25% additional seats in educational institutions to meet the 10% reservation for the poor, Targeted expenditure to bridge urban-rural divide and to improve quality of life in villages, all willing households to be provided electricity connections by March 2019. What this Government lacks even today is proper planning programming and implementing.

For the vulnerable sections there is a proposal for a new committee under NITI Ayog to identify all the remaining De-notified nomadic and semi-nomadic tribes, a new Welfare Development Board under Ministry of Social Justice and Empowerment for development and welfare of de-notified nomadic and semi nomadic tribes. For Defence, Defence budget is to cross Rs. 3,00,000 crore. For Railways it has missed the bus again.

For the entertainment industry the proposals are Indian filmmakers to get access to Single Window Clearance as well for ease of shooting films, Regulatory provisions to rely more on self-declaration, to introduce anti-camcording provisions in the Cinematograph Act to control piracy but hardly there is any entertainment in real sense.

For the MSME and Traders there is a proposal of 2% interest subvention on an incremental loan of Rs. 1 crore for GST registered SMEs, Atleast 3% of the 25% sourcing for the Government undertakings will be from women owned SMEs, Renewed Focus on Internal trade; DIPP renamed to Department for

Promotion of Industries and Internal trade, but after all of them were badly hit by the demonetization there has been no move to empower them.

For the Digital villages it proposes Government to make 1 lakh villages into Digital Villages over next five years, but this scheme will make the same end as that of the 'Sansad Adarsh Yojana'

For the steps taken by this Government against corruption in the last five years it has bright example of Nirav Modies and Mallays, regarding which whatever is said the least.

Let me add once again proper and timely monitoring of the Central funds are needed in the District, which this Budget will fail to achieve.

I also take this opportunity to thank the Leader of Biju Janta Dal, Shri Naveen Patnaik, Hon'ble Chief Minister of Odisha for whom I am in a position to raise these matters in this august House. Thank you.

श्री राम कुमार शर्मा (सीतामढ़ी): धन्यवाद अध्यक्ष महोदया, आपने मुझे इस अंतरिम बजट पर बोलने का मौका दिया है।

वित्त मंत्री महोदय ने अंतरिम बजट 2019-20 को प्रस्तुत किया है, जिसमें कुल 27 लाख 84 हजार दो सौ करोड़ रुपये व्यय होने हैं। मैं यहाँ एक बात स्पष्ट करना चाहता हूँ कि यह अंतरिम बजट है और इसका अर्थ होता है कि इसमें दूसरी सरकार के कार्यभार संभालने और पुरानी सरकार का कार्यकाल खत्म होने के बीच की अवधि के लिए सरकार संचालन के लिए जो व्यय की आवश्यकता है, उसे सदन के द्वारा पारित करा दिया जाए। आगामी दो-चार महीने में ही लोक सभा का चुनाव होने वाला है। संसद एक प्रजातांत्रिक मंच है किन्तु खेद है कि सत्ता दल ने प्रजातांत्रिक मंच को प्रचार मंच के रूप में परिवर्तित कर दिया है। बजट में वर्तमान सरकार ने अधिकार के बाहर जाकर लोक-लुभावनी घोषणाएँ करके महज वोट बटोरने का प्रयास किया है।

अब मैं कुछ बिन्दुओं पर सदन का ध्यान आकर्षित करना चाहता हूँ।

सरकार ने राष्ट्रीय शिक्षा मिशन पर वर्ष 2018-19 के 32 हजार 334 करोड़ रुपये को बढ़ाकर वर्ष 2019-20 में 38 हजार 572 करोड़ रुपये किया है। केन्द्र सरकार की योजनाओं पर व्यय की राशि को सात लाख 36 हजार 796 करोड़ रुपये से बढ़ाकर वर्ष 2019-20 में आठ लाख 60 हजार 180 करोड़ रुपये किया है। इसी प्रकार से अनुसूचित जाति एवं अनुसूचित जनजाति के लिए भी राशि बढ़ायी गई है। इस बजट में मजे की बात यह है कि सरकार के ऊपर ऋण 2017-18 में 46.5 प्रतिशत जीडीपी का था, जिसे वर्ष 2024-25 तक सरकार ने 40 प्रतिशत करने का भरोसा दिलाया है। किन्तु इस भरोसे पर कितना विश्वास किया जाए, जबकि पिछले वर्ष 2017-18 में जो ब्याज देश को देना पड़ा है, वह पाँच लाख 91 हजार करोड़ रुपये था, जो वर्ष 2019-20 में सात लाख तीन हजार 999 करोड़ रुपये हो जाएंगे। इससे स्पष्ट है कि एक वर्ष के अन्दर एक लाख करोड़ रुपये से ज्यादा बजट बढ़ा है, तो उधार की राशि में बढ़ोत्तरी होगी और ऋण की राशि का भार देश पर ज्यादा बढ़ेगा।

यह बजट बड़ी चतुरता और चालाकी से प्रस्तुत किया गया है। आप देखें, लोक-लुभावनी योजनाओं पर खुले हाथों से रेवड़ी बाँटने का प्रयास किया गया है, किन्तु इनके लिए राशि कहाँ से आएंगी, इसके विषय में बजट भाषण के पैरा नम्बर 88 में कहा गया है। हालांकि परम्परा के अनुसार,

मुख्य कर प्रस्ताव नियमित बजट में ही किया जाएगा। अब मैं कुछ उन घोषणाओं पर प्रकाश डालना चाहता हूँ।

किसानों के खाते में छ: हजार रुपये वार्षिक जमा करने की घोषणा बजट में की गई है। मुझे लगता है कि इस घोषणा को करने से पहले धरातल की वास्तविकता पर कोई ध्यान नहीं दिया गया है। सरकारी सूत्रों के आधार पर देश में पाँच एकड़ से कम जमीन के मालिक 86 प्रतिशत लोग खेती के कारोबार पर निर्भर हैं।

इस वर्ग के अधिकांश लोग, जिनकी अपनी भूमि शून्य है, वे दूसरों की जमीनों पर मेहनत-मजदूरी करके बँटाई प्रथा के अंतर्गत जीविका चलाते हैं। बजट की घोषणा इस वर्ग के उन किसानों, जो वास्तव में खेती करते हैं, को दायरे से बाहर रखती है।

मैं समझना चाहता हूँ कि किसानों के बड़े वर्ग के लिए सरकार किस प्रकार की राहत देना चाहती है। किसानों की स्थिति को ठीक करने के लिए जब तक सरकार उसके उपयोग की वस्तु के ऊपर जीएसटी समाप्त नहीं करेगी और जब तक कृषि आधारित कारखाने नहीं लगाएगी, तब तक इसका लाभ उनको नहीं मिलेगा।

अब मैं दूसरी घोषणा- 'आयुष्मान स्वास्थ्य योजना' की ओर ध्यान दिलाना चाहता हूँ, जिसके अंतर्गत पचास करोड़ लोगों को पाँच लाख रुपये तक वार्षिक नि:शुल्क चिकित्सा प्रदान करने की है। मुझे लगता है कि यह घोषणा करके सरकार ने देश में मँहगी चिकित्सा को उचित ठहराने का प्रयास किया है।

देश की आबादी 130 करोड़ है और समाज आर्थिक दृष्टि से निर्धन है। मध्यम वर्ग, निम्न मध्यम वर्ग, उच्च मध्यम वर्ग और धनिक मध्यम वर्ग में बंटा हुआ है। गत लगभग छ: वर्ष पूर्व यह रिपोर्ट प्रकाश में आई थी, जिसमें स्वीकार किया गया था कि प्रतिवर्ष महंगी चिकित्सा से 20 प्रतिशत लोग गरीब हो जाते हैं और गरीबी रेखा के नीचे चले जाते हैं। जब तक इस महंगी चिकित्सा को समाप्त नहीं किया जाएगा, इनकी जो यह योजना है, वास्तव में गरीबों के लिए कारगर नहीं होगी और देश में गरीब लोगों की संख्या और बढ़ती ही चली जाएगी।

महोदया, मैं तीसरी बात कहना चाहता हूं। मैं एक मिनट का समय लूंगा। असंगठित क्षेत्र के मज़दूरों को 60 साल की उम्र के बाद 3 हज़ार रुपये पेंशन देने की बात है। इसके लिए मौजूदा 18 वर्ष के कृमिकों को 50-60 रुपये महीना और 29 वर्ष के कृमिकों को 100 रुपये महीना देने की बात है। इस पर गंभीरता से विचार किया जाए। 18 वर्ष के श्रमिकों को 42 वर्ष के बाद और 29 वर्ष के श्रमिकों को 31 वर्ष के बाद पेंशन मिलेगी। 42 साल और 31 साल के बाद इस 3 हज़ार रुपये का क्या मूल्य रह जाएगा? सरकार इस पर कोई स्पष्ट विचार नहीं कर रही है।

महोदया, मैं अंत में कहना चाहता हूं कि मैं वर्ष 2014 में एन.डी.ए. का प्रत्याशी था। मेरे प्रधान मंत्री, जो आज के प्रधान मंत्री हैं, उस समय हम लोगों के लिए चुनाव प्रचार में गए थे। बिहार के लिए स्पेशल पैकेज की घोषणा उन्होंने की थी। आज बिहार के लोग उनको आशा की निगाह से देख रहे हैं कि कब बिहार को स्पेशल पैकेज मिलेगा और बिहार की जो गरीबी है, बदहाली है, उसका कब निदान होगा? वह इस ओर ध्यान लगाए हुए हैं, लेकिन आज तक आदरणीय नरेन्द्र मोदी जी ने इसकी घोषणा नहीं की है और इस अंतिम बजट में भी विशेष पैकेज का कोई प्रावधान नहीं है। इन्हीं शब्दों के साथ अंत में, मैं आपके प्रति आभार प्रकट करते हुए धन्यवाद देता हूं।

***श्री सुनील कुमार सिंह (चतरा):** मैं अंतरिम बजट 2019-20 पर हो रही चर्चा में अपनी बात रखना चाहता हूँ। इस ऐतिहासिक बजट को मध्यम वर्ग, किसान, मजदूर, गांव, गरीब, महिला एवं युवाओं को समर्पित करने के लिए प्रधानमंत्री श्री नरेन्द्र मोदी जी एवं वित्त मंत्री श्री पीयूष गोयल जी का कोटिशः अभिनंदन है। यह बजट नये भारत (New India) की विकास यात्रा की नींव है। इस लोक कल्याणकारी बजट से गोस्वामी तुलसीदास जी द्वारा रचित 'दोहावली की पंक्तियाँ ' ध्यान में आती हैं :

"बरसत हरषत लोग सब,
करषत लखै न कोय।
तुलसी प्रजा सुभाग ते,
भूप भानु सो होय।"

सूर्य जैसे अपनी रश्मियों से जल खींचता है, उस समय किसी को जान नहीं पड़ता। और सूर्य जब उसी जल को बरसाता है। तो सभी प्रसन्न हो जाते हैं। जो राजा वैसे ही कर लेते समय प्रजा को कष्ट नहीं देता तथा कर से अर्जित धन को लोक - कल्याणकारी कार्यों में सम्यक ढंग से लगाता है तो प्रजा की प्रसन्नता बढ़ती हैं।

आम बजट में माननीय प्रधानमंत्री जी एवं वित्त मंत्री जी ने कराधन तथा लोक-कल्याणकारी योजनाओं एवं कार्यक्रमों के क्रियान्वयन में यही दृष्टि रखी हैं।

5 लाख सालाना आमदनी पर कोई कर नहीं इसी दृष्टि का अनुपालन हैं। सरकार ने ईमानदार करदाताओं को धन्यवाद दिया है और आश्वस्त किया है कि उनके अंशदान का उपयोग सरकार गरीबों की सेवा करने और बेहतर अवसरंचना विकसित करने के लिए किया हैं। छोटे करदाता विशेषकर मध्यमवर्ग, वेतनभोगी, पेंशनभोगी और वरिष्ठ नागरिकों का बजट में आयकर में बहुत राहत दी गई हैं। आय कर की सीमा रूपये 5 लाख तक पूर्ण रूप से कर में छूट कर दिया गया हैं। 1.5 लाख निवेश करने के बाद 6.5 लाख तक की आयवाले को कोई भी टैक्स नहीं देना होगा। इससे 3 करोड़ मध्यमवर्गीय करदाताओं को लाभ होगा । बैंको व डाकघरों में जमा धन से अर्जित ब्याज पर कर की कटौती सीमा 10 हजार से बढ़ाकर 40 हजार कर दी गई हैं। इससे छोटे जमाकर्ताओं और नौकरी न करने वाले

* Speech was laid on the Table.

दंपतियों को लाभ होगा। करदाताओं के लाभार्थ प्रत्यक्ष कर प्रणाली का सरलीकरण कर अधिक सरल और मुख्यतः चेहराविहीन बनाया जा रहा हैं।

2 हेक्टेयर से कम जमीन वाले किसानों को 6 हजार रूपये प्रतिवर्ष देने का निर्णय किसानों को प्रोत्साहन की दिशा में एक बड़ा कदम हैं। वर्तमान सरकार और वर्तमान भाजपा नेतृत्व किसानों को अन्नदाता मानती हैं। कांग्रेसी शासन काल में दशकों से किसान उत्पीड़न के शिकार रहे हैं। कांग्रेसी सरकारों ने चुनाव की आहट सुन समय - समय पर कर्ज माफी का छलावा और भ्रमजाल किसानों के सामने फैलाया हैं। परन्तु माननीय मोदी जी के नेतृत्व में वर्तमान सरकार ने अपने हर बजट में किसानों को स्वालम्बी बनाने की दिशा में सार्थक प्रयास किया हैं। कांग्रेसी सरकारों के कार्यकाल में किसानों की दयनीय स्थिति पर राष्ट्रकवि मैथिली शरण गुप्त ने कहा है:

“हो जाए अच्छी भी फसल, पर लाभ कृषकों को कहाँ?
खाते, खवाई, बीज, ऋण से हैं रंगे रक्खे जहाँ।
आता महाजन के यहाँ वह अन्न सारा अंत में,
अधपेट खाकर फिर उन्हें है कांपना हेमन्त में।”

किसानों के लिए बजट में बहुत प्रावधान किये गये हैं। प्रधानमंत्री किसान सम्मान निधि पीएम-किसान एक ऐतिहासिक योजना सरकार लागू करेगी। 2 हेक्टेयर तक की जोत वाले सभी कमजोर भू-स्वामी किसान परिवारों को प्रतिवर्ष 6000 की दर से प्रत्यक्ष आय सहायता प्रदान की जाएगी। 31 मार्च 2019 तक प्रथम किश्त 2000 रूपये सीधे किसानों के खाते मे आयेगी। इससे देश के 12 करोड़ किसानों जिसमें चतरा, लातेहार एवं पलामू के किसान भी लाभान्वित होगें। इस योजना के लिए बजट में 75000 करोड़ रूपये दिये गये हैं।

- गायों की देखभाल के लिए सरकार ने राष्ट्रीय कामधेनु आयोग बनाने की बजट में घोषणा की हैं। इससे गौ माता के कल्याण के लिए काम करने की योजनाएं बनाई जायेगी। राष्ट्रीय गोकुल मिशन में 750 करोड़ रूपये बजट में दिये गये हैं। बजट में मत्स्य पालन विभाग बनाने की घोषणा की गई है जो मछली उत्पादन सेक्टर के विकास के लिए काम करेगा। मछली व पशुपालन के लिए किसानों को भी केसीसी का लाभ दिया जायेगा तथा 2 प्रतिशत ब्याज की

छुट दी जायेगी। समय पर ऋण चुकाने वालो के लिए 3 प्रतिशत अतिरिक्त ब्याज में सब्सिडी दी जायेगी। इसका लाभ पशुपालकों एवं मत्सयपालकों को प्राप्त होगा।

- मजदूरों के लिए बोनस दोगुना करके 7000रूपये तथा न्यूनतम पेशन 1000 रूपये कर दिया गया हैं। श्रमिक की मृत्यु होने पर 2.5 लाख से बढ़ाकर 6 लाख ईपीएफओ द्वारा राशि दी जायेगी। आंगनबाड़ी और आशा योजना के तहत सभी श्रेणियों के कार्मिकों के मानदेय में 50 प्रतिशत की वृद्धि की गई हैं। इसका लाभ चतरा, लातेहार, व पालमू की आंगनबाड़ी व आशा योजना के कार्मिकों को भी मिलेगा। असंगठित क्षेत्र के श्रमिकों के लिए सरकार ने बजट में नई योजना प्रधानमंत्री श्रम योगी मान–धन नामक वृहत पेंशन योजना शुरू करने की घोषणा की हैं। 15000 रूपये तक की मासिक आय वाले अंसगठित क्षेत्र के कामगार 60 वर्ष की आयु से 3000 रूपये की सुनिश्चित मासिक पेंशन का लाभ ले सकेगें। बजट में इसके लिए 500 करोड़ की राशि दी गई हैं। इससे चतरा, लातेहार व पलामू के असंगठित क्षेत्र के कामगार, रेहडी वाले, रिक्शा चालक, मजदूर, कूडा बीनने वाले, कृषि कामगार, बीडी कामगार, हथकरघा कामगार, चमडा कामगार व अन्य कामगारों को लाभ मिलेगा।

- वर्ष 2014 तक देश में लगभग 2.5 करोड़ परिवार बिना बिजली के थे। मार्च 2019 तक सभी इच्छुक परिवारो को बिजली का कनेक्शन दिया जायेगा। इससे लातेहार, चतरा और पलामू के सभी परिवारों को बिजली का कनेक्शन मिलेगा। आयुष्मान भारत विश्व की सबसे बडी स्वास्थ्य योजना लागू होने के बाद लगभग 10 लाख रोगियों को निःशुल्क उपचार का फायदा मिल चुका हैं। इससे 59 करोड़ लेागो को चिकित्सा उपलब्ध करवाई जायेगी। बजट में 3000 करोड़ रूपये आवंटित किये गये हैं। चतरा, लातेहार व पलामू जिलों के परिवारों को आयुष्मान भारत योजना का लाभ मिलेगा।

- सरकार ने छोटे व्यापारियों को राहत देते हुये जीएसटी का भुगतान तिमाही करने की सुविधा बजट में दी गई हैं। 50 लाख तक के छोटे सेवा प्रदाता अब कंपोजीशन स्कीम माध्यम से 6

प्रतिशत की दर से जीएसटी का भुगतान कर सकेंगे। जीएसटी रजिस्टर्ड एसएमई इकाई को 1 करोड़ की वृद्धिशील ऋण पर 2 प्रतिशत ब्याज की छूट मिलेगी।

- गरीबों के लिए शैक्षणिक संस्थानो और नौकरियों में 10 प्रतिशत आरक्षण किया गया हैं। संस्थानो में 25 प्रतिशत लगभग 2 लाख सीट उपलब्ध कराई जाएगी। पूरे देश के गरीबों व झारखण्ड में लातेहार, चतरा एवं पलामू जिलों के गरीबों भी इस योजना का लाभ मिलेगा। मनरेगा ने सरकार ने बजट में 60,000 करोड़ का आवंटन किया गया हैं जिससे मनरेगा मजदूरों को रोजगार मिलेगा। प्रधानमंत्री ग्राम सड़क योजना के तहत ग्रामीण सड़को के निर्माण में तीन गुना वृद्धि हुई है। बजट में इसके लिए 19000 करोड़ का अवंटन किया गया हैं। इस योजना से लातेहार, चतरा व पलामू जिले में सड़कों का निर्माण होगा। एकलव्य विद्यालयों की स्थापना हेतू प्रथम चरण में चतरा लोक सभा क्षेत्र को शामिल करने के लिए संबंधित विभागों को आवश्यक निर्देश देने की कृपा करेगें।

बजट में वर्णित दस आयाम सशक्त भारत के निर्माण में मददगार होगें। 1. अर्थव्यवस्था और सहज-सुखद जीवन - भारत 10 ट्रिलियन डालर की अर्थव्यवस्था के लिए भौतिक व सामाजिक अवसंरचना का निर्माण होगा जिससे सड़कें, रेलवे, बंदरगाह, हवाई अडडे, शहरी परिवहन, गैस और विद्युतीय पारेषण और अंतर्देशीय जलमार्ग की अवसंरचना होगी। सामाजिक अवसरंचना के मोर्चे पर प्रत्येक परिवार के पास रहने के लिए आवास होगा व एक स्वस्थ और स्वास्थ्यवर्धक माहौल बनेगा 2. डिजिटल भारत - हमारा युवा वर्ग डिजिटल भारत के सृजन में स्टार्ट-अप और इकोसिस्टम में मिलियन रोजगार का सृजन करेगा। सरकार ने 1 लाख गांवों को अगले पांच सालों में डिजिटल गांव बनाने का लक्ष्य रखा हैं। 3. प्रदूषण मुक्त राष्ट्र भारत बिजली की गाड़ियों और ऊर्जा संग्रहण उपकरणों के जरिए परिवहन क्रांति में दुनिया का अग्रेणी होगा। 4. ग्रामीण औद्योगीकीकरण - जिसका विस्तार कर बडे पैमाने पर रोजगार सृजित किये जायेगें। 5. स्वच्छ नदियां - नदियों की सफाई कर पेयजल एवं सिंचाई में जल का सक्षम तरीके से उपयोग। 6. ब्लू इकोनोमी - तटरेखा अर्थव्यवस्था को विकसित करना। 7. अनंत आकाश - अंतरिक्ष कार्यक्रम गगनयान से 2022 तक भारतीय अंतरिक्ष यात्री को अंतरिक्ष भेजना। 8. खाद्यान्न - खाद्यान्न में आत्म निर्भर बनाना। 9. स्वच्छ भारत - अरोग्य वातावरण

व आवश्यक स्वास्थ्य अवसंरचना के साथ स्वच्छ समाज का निर्माण तथा 10. टीम इंडिया - न्यूनतम सरकार अधिकतम अभिशासन वाले कर्मठ एवं जिम्मेदार अधिकारी तैयार करना। इन दसों आयामों से एक ऐसे भारत की रचना होगी जिसमें गरीबी, कुपोषण, गंदगी और निरक्षरता का नामोनिशान नहीं होगी। भारत में एक आधुनिक, प्रौद्योगिकी चालित, उच्च विकास, समरसतापूर्ण और पारदर्शी समाज का निर्माण होगा।

आज पंडित दीन दयाल उपाध्याय जी की पुण्य तिथि हैं। आज इस पुण्य तिथि को हम समर्पण दिवस के रूप में मना रहे हैं। विकास की किरण को अंतिम पंक्ति में बैठे व्यक्ति तक पहुंचाने का लक्ष्य इस सरकार ने सार्थक किया हैं। पं. दीन दयाल उपाध्याय जी ने 'भारतीय अर्थ-नीति विकास की एक दिशा में कहा है कि समाज से अर्थ के प्रभाव व अभाव दोनों को मिटाकर उसकी समुचित व्यवस्था करने को 'अर्थायाम' कहा गया हैं। हमारी सरकार उसी दिशा में काम कर रही हैं। हमारी सरकार आर्थिक दृष्टि से आधारभूत लक्ष्यों क्रमशः सैनिक सामर्थ्य की अभिवृद्धि, आत्मनिर्भरता, प्रजातन्त्र का पोषण, व्यक्ति के अधिकार, प्रत्येक को काम, विकेन्द्रीकरण, उत्पादन और उपभोग की मर्यादा इत्यादि की दिशा में उत्तरोतर कार्य सफलतापूर्वक कर रही हैं। आज समर्पण दिवस पर यह बजट पं. दीनदयाल उपाध्याय, डॉ. श्यामाप्रसाद मुखर्जी और पं. अटल बिहारी वाजपेयी के सपनो को साकार करने और भारत को परम वैभव के शिखर पर स्थापित करने की दिशा में मील का पत्थर है।

पहली बार सरकार ने रक्षा बजट 3 लाख करोड़ रूपये से अधिक का आवंटित किया हैं। हमारे सैनिको को अधिक रक्षात्मक उपकरण उपलब्ध होगें। देश की सुरक्षा के प्रति हमारी नीति, नियत स्पष्ट है। हमारा नेतृत्व राष्ट्रीय सुरक्षा को सर्वोपरी मानकर काम कर रहा हैं। जो आज "राफेल-राफेल" की रट लगाए सफेद झूठ बोलने में नहीं शरमा रहे, उनके शासन में सेना के मनोबल, उनके साज-सामान, हथियारों, लडाकू विमानों को लेकर हमेशा अनिर्णय और संशय की स्थिति होती थी जिसका दुष्परिणाम हमारे वीर जवानों पर होता था। कांग्रेस राज में राष्ट्रीय सुरक्षा हमेशा दांव पर रहती थी जिसपर आक्रोशित होकर राष्ट्रकवि दिनकर ने वर्ष 1963 में परशुराम की प्रतीक्षा में हमारे जवानों को संबोधित करते हुए और कांग्रेसी शासन को लक्ष्य करके लिखा थाः-

" गर्दन पर किसका पाप वीर ! ढोते हो?

शोणित से तुम किसका कलंक धोते हो?"

कांग्रेस के बेंचों से अक्सर चौकीदार चोर की आवाज आती रही है। कांग्रेस ने संसद से लेकर सड़क तक प्रधानमंत्री के लिए इसी असंसदीय शब्दावली का प्रयोग करते नहीं शरमा रहे। इसीलिए नहीं चाहकर भी उनको उनका इतिहास बतलाना पड़ रहा है जिसपर कांग्रेस के ही राज्यसभा सदस्य रहें राष्ट्रकवि दिनकर ने 1963 में “परशुराम की प्रतीक्षा" में कड़ा प्रहार किया था,

“चोरों के हैं हितु ठगों के बल हैं,

जिनके प्रपंच से पलते पाप सकल हैं,

जो छल-प्रपंच सबको प्रश्रय देते हैं,

या चाटुकार जन से सेवा लेते हैं,

यह पाप उन्हीं का हमको मार गया है,

भारत अपने ही घर में हार गया है।”

आज भी कांग्रेस का चरित्र यही है, कुछ बदला नहीं।

वर्ष 2022 तक न्यू इंडिया जिसमें स्वच्छ एवं स्वस्थ, नागरिक और पर्यावरण हर घर में शौचालय, हरेक को बिजली व पानी, किसानों की आय दोगुनी, आतंकवाद, जातिवाद, सांप्रदायिकता, भ्रष्टाचार और भाई भतीजावाद से मुक्त भारत के निर्माण के लिए बजट यह बजट आया हैं।

यह बजट गरीबी को कम करने, आधारभूत सुविधाओं के सृजन की गति में तेजी लाने तथा एक मजबूत, आत्म विश्वास से परिपूर्ण नवभारत के निर्माण का बजट हैं। ग्रामीण भारत के सशक्तिकरण और पुर्ननिर्माण व नवभारत निर्माण वाले इस बजट से गरीबों में खुशहाली आयेगी, युवाओं को रोजगार मिलेगा, किसानों की आमदनी बढ़ेगी, बेघर लोगो को आवास मिलेगा, महिलाओं का सशक्तिकरण होगा, छोटे व्यापारियों को लाभ होगा, सड़क, बिजली, पानी, घर, रसोई गैस, खेती आदि मूलभूत आवश्यताओं को पूरा करने वाला बजट है जिसमें सभी को फायदा पहुंचाने का काम किया है।

कांग्रेस - यूपीए राज जब भी रहा, उसे अधांयुग की संज्ञा दें, तो गलत नहीं। राष्ट्रजीवन के हर क्षेत्र, चाहे आर्थिक हो, आधारभूत ढाचा हो, राष्ट्रीय सुरक्षा हो, आंतरिक सुरक्षा हो या वैदेशिक मोर्चे - सर्वत्र अधंकार ही अधंकार। पर आज कुशल नेतृत्व, स्पष्ट नीति और साफ नीयत पर आधारित भाजपा-एनडीए के 55 महीने के राज में हर मोर्चे पर नया सुप्रभात, नया सवेरा दिखलाई दे रहा हैं। अतः में मैं प्रधानमंत्री माननीय नरेन्द्र मोदी जी एवं वित्त मंत्री जी को एक समग्र बजट लाने के लिए अभिनन्दन करते हुये राष्ट्रकवि दिनकर की चन्द पंक्तियों से अपनी बात समाप्त करता हूँ-

"हटो तमीचरों, कि हो चुकी समाप्त रात है,
कुहेलिका के पार जगमगा रहा प्रभात है।
लपेट में समेटता रूकावटों को तोड़ के,
प्रकाश का प्रवाह आ रहा दिगन्त फोड के ।"

SHRIMATI BUTTA RENUKA (KURNOOL): Hon. Speaker Madam, I thank you for giving me an opportunity to speak on the Union Interim Budget 2019-20. This is an important piece of legislation for the Government in the last year of its term. The Budget indicated that the ensuing election has a lot of bearing on it. The Government has proposed a number of populist schemes. Pursuant to Budget proposals, certain observations struck my mind. The Budget offers a lot of optimism and is a ray of hope for the farmers and the middle class. Whatever has been promised to the farmers is only with election in mind. There is nothing concrete for the farmers. Though the Pradhan Mantri Kisan Samman Nidhi is a welcome step, the amount offered is very meagre.

The Budget also has some sops for the middle class in terms of enhanced rebate in income tax. This benefit is only for a section of taxpayers, that too meagre, leaving the balance taxpayers to continue to bear the burden. The Government should have cut the tax rates instead of increasing the rebate as it would have helped all sections of the population. This will benefit a large section of our society, especially salaried employees. Reduction in tax rates will stimulate savings and demand. I wish the Finance Minister had also looked at the reduction in tax rate and increasing the slabs.

For the last two years, the country has witnessed unprecedented drought, especially in Rayalaseema region with no reliable insurance system in place and very low MSP for various crops. The farmers suffered heavily. The Government should have come up with concrete measures to improve the status of agricultural labourers and farmers in the backward areas.

Next to agriculture, employees in manufacturing sector are the largest work force and an important driver of the economy. Unfortunately, there has been a sharp fall in manufacturing sector. There are no concrete proposals in the Budget for the manufacturing sector. Textiles, leather, metal, automobile, gems and jewellery, transport and handloom sectors on which a lot of rural labourers depend have not got any incentives in this Budget. Job creation in these sectors is very low. I request the Government to further strengthen the Pradhan Mantri Fasal Bima Yojana so as to cover price fluctuation and simplify the claim process.

I would strongly request the Government to come up with the subsidised Health Insurance Scheme covering the entire population as the cost of health care has been drastically going up and people are not able to afford the charges at the private hospitals mushrooming in all parts of the country. However, in spite of the best effort of the Government to provide a well-balanced Budget, there are certain grey areas which require further consideration of the Government and necessary modifications may be announced to benefit agriculture labour, farmers, middle-class employees and handloom weavers.

HON. SPEAKER: Please conclude now.

SHRIMATI BUTTA RENUKA : Madam, I would just like to speak about my State, Andhra Pradesh. It is very disappointing that there is no mention of the Special Category Status for Andhra Pradesh and nor there is any mention about the railway zone at Visakhapatnam. The saddest part is, the backward regions were promised a support of Rs.50 crore per district, seven districts were given this support but the money was taken back from them. This is really a sad thing on the part of the Government. The backward regions are not being mentioned and

given anything. I would again request for establishment of the AIIMS, especially in my constituency which though is very backward, was the erstwhile Capital of Andhra Pradesh. It has not been given justice in any way. I would request the Government to take an initiative in this regard and especially with regard to granting the Special Category Status immediately.

HON. SPEAKER: Time is over. You may just complete the sentence.

SHRIMATI BUTTA RENUKA : On behalf of entire Andhra Pradesh, today, I would request the Government to immediately grant the Special Category status to it.

Thank you.

श्री प्रेम सिंह चन्दूमाजरा (आनंदपुर साहिब): मैडम स्पीकर, थैंक्यू। जो जनरल बजट पेश हुआ है, मैं उसके स्वागत में खड़ा हुआ हूं। मैं समझता हूं कि यह देश के लिए खुशी की बात है कि यह पहली बार हुआ है कि कोई बजट देश के 95 परसेंट लोगों के पक्ष में आया है। देश में पहले विकास मॉडल केवल 5 परसेंट लोगों के काम आता रहा है। आज 4.5 वर्षों में ये विकास मॉडल 95 परसेंट लोगों के काम आ रहा है। जो लोग, विपक्ष के नेता इसका विरोध कर रहे हैं और कह रहे हैं कि वोटर को खुश करने के लिए है तो इससे पता चलता है कि इसमें कुछ न कुछ दिया गया है। कोई ऐसा वर्ग नहीं है, जिसकी जेब में कुछ न कुछ न दिया गया हो। जो छ: हजार रुपए प्रति वर्ष किसान को दिया गया है, कुछ विपक्ष के लोग कहते हैं कि राशि कम है, 75 हजार करोड़ रुपए की राशि बहुत होती है। कांग्रेस ने एक बार 52 हजार करोड़ रुपए माफ किये थे, सारे देश में ढोल बजाए गए थे और वह भी अमीर लोगों के लिए, जो डेड लोन था। मैं समझता हूं कि इसमें पांच लाख रुपए तक इंकम टैक्स रिबेट दी गयी है, कम से कम 3.5 करोड़ लोगों को इसका फायदा हुआ है। बारह करोड़ किसानों को यह फायदा हुआ है, तीन परसेंट, जो टाइमली लोन पे करते हैं उनको 2 परसेंट इंटरेस्ट में अलग से रिबेट मिल गयी है। पहले भी जैसे 34 करोड़ लोगों को जन-धन योजना में लाकर बैंकों में खाते खोले गए, स्टैण्ट सस्ते किए गए और प्रधान मंत्री मुद्रा योजना में 7 लाख करोड़ रुपए का 15 करोड़ लोगों ने फायदा उठाया। सबका साथ, सबका विकास इसी को कहा जाता है। मेरे कुछ सुझाव हैं, दिया तो बहुत कुछ है। मैं फिर भी कहना चाहता हूं कि कुछ और भी करने की जरूरत है। जैसे, 6000 रुपए प्रति वर्ष दिए गए हैं। मैं माननीय मंत्री जी से मैं निवेदन करना चाहता हूं कि 3000 रुपए मजदूर को पेंशन देने की बात कही गयी है, बहुत अच्छी बात की है, मजदूर को देनी चाहिए थी। एक तो खेती मजदूर को देनी चाहिए। दूसरी 6000 रुपए की राशि बढ़कर कम से कम 12000 रुपए होनी चाहिए। प्रदेश सरकारों को भी यह कहा जाए कि साल के 12000 रुपए वे डालें और 12000 रुपए सेंट्रल दे और प्रति महीने यह पेंशन के रूप में दिया जाए तो किसान के लिए बहुत अच्छा होगा।

मैडम स्पीकर, दूसरी बात मैं यह कहना चाहता हूं कि इस देश में जो कृषि है, यह इण्डस्ट्री पर निर्भर हो गई है। इंडस्ट्री ने इसको लूट लिया है, किसान कर्ज में हो गया है। इंडस्ट्री का जितना

प्रोडक्शन है, उसकी कीमत पर कोई कंट्रोल नहीं है। न पेस्टीसाइड्स, न वीडीसाइड्स और न ही मशीनरी के प्राइस पर कोई कंट्रोल है। मेरा मानना है कि कृषि को सेल्फ डिपेंडेण्ट बनाया जाए।

छोटी इंडस्ट्री के लिए जीएसटी की एग्ज़म्प्शन 20 लाख रुपये से बढ़ाकर 40 लाख रुपये करके एक अच्छा काम किया गया है। इसी तरह से कृषि के लिए भी मशीनरी पर जीएसटी की एग्ज़म्प्शन होनी चाहिए। इसके अलावा प्रधान मंत्री फसल बीमा योजना बहुत अच्छी आयी है, लेकिन उसको पंजाब में लागू नहीं किया गया है। किसान के खेत को एक इकाई माना जाना चाहिए, क्योंकि किसान के खेत का हिस्सा गांव के दूसरे पार भी होता है, जिससे उसके नुकसान को पूरा नहीं माना जाता है। इसलिए मेरा निवेदन है कि खेत को एक इकाई माना जाना चाहिए। फसल बीमा योजना के लिए एक निगम बनाया जाना चाहिए, क्योंकि कम्पनियां इस योजना के नाम पर लूट रही हैं।

सबसे महत्वपूर्ण बात मैं कहना चाहता हूं कि इस देश में वॉटर मैनेजमेंट की जरूरत है। 225 मिलियन क्यूबेक मीटर पानी हम सम्भाल पाते हैं, जबकि हमारा टोटल पानी 1100 मिलियन क्यूबेक मीटर है। सेन्ट्रल वॉटर डेवलपमेंट बोर्ड की एक रिपोर्ट है। मैडम स्पीकर, आपने उसकी मीटिंग भी प्रि◌ंसाइड की थी; उन्होंने कहा था कि अगर 450 बिलियन क्यूबेक मीटर भंडारण की व्यवस्था बन जाए तो देश बच सकता है। हमारे यहां पानी वेस्ट होता है। चैक डैम्स हों और उनकी डीसिल्टिंग होनी चाहिए। अब चैक डैम बन जाते हैं लेकिन उनकी डीसिल्टिंग नहीं होती है, यह दुर्भाग्य की बात है। फॉरेस्ट और माइनिंग महकमे को अलग करने से कृषि के साथ अन्याय हुआ है। मैं चाहता हूं कि कंज्यूमर अफेयर्स, सिंचाई, माइनिंग, फॉरेस्ट एक साथ होने चाहिए, इससे कृषि में बढ़ोतरी हो सकती है। सिंचाई को इंफ्रास्ट्रक्चर में लाना चाहिए और इसको मोस्ट प्रायोरिटी दी जानी चाहिए। हमारे पंजाब ने देश की भुखमरी को दूर करने के लिए धरती से सारा पानी निकाल लिया। धरती से 400-500 फीट नीचे जाकर हम पानी निकालते हैं। इसलिए सिंचाई को प्रायोरिटी दी जानी चाहिए।

मेरी कुछ पंजाब की मांगें हैं कि मेरा 40 परसेंट क्षेत्र कंडी एरिया है। हिली एरिया को स्पेशल इंसेंटिव्स दिए जाते हैं, लेकिन कंडी एरिया को प्राब्लम झेलनी पड़ती हैं। इसलिए उनको भी स्पेशल इंसेंटिव देना चाहिए। पंजाब के साथ अन्याय हुआ है। 31 हजार करोड़ रुपये एफसीआई ने पंजाब के सिर डाल दिया है, जबकि हमने गेहूं देश के लिए पैदा किया।

मैं अंत में कहना चाहता हूं कि मोहाली एयरपोर्ट पर कार्गो सिस्टम जरूर होना चाहिए। मैं माननीय मंत्री जी का धन्यवाद करना चाहता हूं कि इन्होंने हमें रेलवे में बहुत कुछ दिया है। खास तौर से मेरे निर्वाचन क्षेत्र में दो छोटी-छोटी रेल लाइन्स हैं। एक राहों से खन्ना और दूसरी साहिबजादा अजीत सिंह नगर से राजपुरा है। 20-25 किलोमीटर के बीच का इनका डिसटेंस है। डेरा बाबा नानक से पाकिस्तान की सरहद तक रेल चलाने की मेरी मांग है। विपक्ष के लोग शोर मचा रहे हैं कि गुरू नानक देव जी के 550वें प्रकाशोत्सव के लिए फण्ड नहीं रखा गया है। मानीनय मंत्री जी को आज यह स्पष्ट कर देना कि ये लोग ...* बोल रहे हैं, पिछले वर्ष के फण्ड में इन्होंने ईयरमार्क किया हुआ है, लेकिन विपक्ष शोर मचा रहा है, इसलिए माननीय मंत्री जी इस बारे में जवाब देंगे तो अच्छा रहेगा। धन्यवाद।

* Not recorded.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Madam, I had requested to participate in this discussion as the second speaker from my Party. A number of political parties have already had the second speaker. If time permits, please allow me for five minutes. I have just three points to make.

HON. SPEAKER: I will see to it because your Party has no time left.

SHRI BHARTRUHARI MAHTAB : Madam, you are aware as you were all along there during that period that it was all in the hullabaloo that our speaker had to speak.

HON. SPEAKER: I will try my best.

***श्री अजय मिश्रा टेनी (खीरी):** मैं माननीय वित्त मंत्री जी द्वारा प्रस्तुत अंतरिम बजट 2018-19 का समर्थन करते हुए अपने क्षेत्र लखीमपुर खीरी उत्तर प्रदेश में नवनिर्मित 200 बेड अस्पताल तथा रेल मंत्रालय द्वारा प्रदेश सरकार से दुधवा नेशनल पार्क से कतरनियाँ घाट तक चलाने के लिये प्रस्तावित हैरिटेज ट्रेन को शीघ्र प्रारंभ करने व प्रस्तावित नयी रेल लाईन , पालिया-निधासन-बेलरॉया, पर शीघ्र कार्य प्रारंभ करने का अनुरोध करता हूँ।

* Speech was laid on the Table.

*__श्री रोड़मल नागर (राजगढ़):__ वर्ष 2019-20 के लिए पेश किया गया केन्द्रीय बजट स्पष्ट रुप से इस बात का द्योतक है कि भारतीय अर्थव्यवस्था ऐसे समय पर आगे बढ़ रही है। जिस समय वैश्विक अर्थव्यवस्था को गंभीर चुनौतियों का सामना करना पड़ रहा है। अगर देखा जाए तो हमारी अर्थव्यवस्था सभी क्षेत्रों में तेजी से उच्च विकास दर की ओर बढ़ रही है, किसी ने सोचा भी नहीं था कि यह आम बजट देश में किसान, श्रम, स्वास्थ्य, गरीब और पिछड़ा वर्ग, वंचित वर्ग, रक्षा, रेल, डिजिटल ग्राम, युवा और महिलाओं के विकास से लेकर डिजिटल इंडिया क्राति में बड़े पैमाने पर सुधार की राह तैयार करेगा। इस बजट ने देश की भावी एक मजबूत आर्थिक तस्वीर की झलक तो दिखाई ही है, यह आश्वासन भी दिया है कि एक ऐसा नया भारत जहां हर व्यक्ति को मूलभूत सुविधाएं उपलब्ध हों।

- प्रधानमंत्री किसान सम्मान निधि योजना के अंतर्गत दो हेक्टेयर तक की जोत वाले सभी सीमांत किसान परिवारों को प्रति वर्ष 6000 रुपये की प्रत्यक्ष आय सहायता प्रदान की जाएगी, यह सहायता 2000 रुपये की तीन बराबर किस्तों में लाभार्थी किसान के बैंक में सीधे हस्तांतरित कर दी जाएगी। इससे 12 करोड़ छोटे और सीमांत किसानों को लाभ मिलेगा। इस कार्यक्रम से 75,000 हजार करोड़ का वार्षिक व्यय होगा।

- राष्ट्रीय गोकुल मिशन के लिए आवंटन को बढ़ाकर 750 करोड़ रुपये किया गया। गऊ संसाधनों के आनुवांशिक उन्नयन को स्थायी रुप से बढ़ाने के लिए राष्ट्रीय कामधेनु आयोग बनाया जाएगा। 1.5 करोड़ मछुवारों के कल्याण के लिए एक अलग मत्स्य पालन विभाग होगा। जिसके माध्यम से मछली पकड़ने का व्यवसाय करने वाले लोगों के जीवन स्तर में काफी सुधार होगा।

- हमारी सरकार ने श्रमिक वर्ग के कल्याण के लिए अब 'प्रधान श्रम योगी मानधन योजना में असंगठित क्षेत्र के 10 करोड़ कामगारों के लिए निश्चित मासिक पेंशन देने कि योजना इस बजट

* Speech was laid on the Table.

में लागू किया गया है। जिसके माध्यम से केवल 100/55 रुपये का प्रतिमाह अंशदान देने पर 60 वर्ष की उम्र के बाद प्रतिमाह 3000 रुपये की निश्चित मासिक पेंशन मिलेगा।

- स्वास्थ्य सुविधाओं को ध्यान में रखते हुए हमारी सरकार ने आयुष्मान भारत योजना के माध्यम से देश के वंचित और गरीब लोगों के मुफ्त चिकित्सा उपचार कराने हेतु प्रत्येक परिवार को 5 लाख रुपये का सहयोग दिया जा रहा है, ऐसे 10 करोड़ लोगों को इसका लाभ मिल रहा है, देश का 22वां अखिल भारतीय आयुर्विज्ञान संस्थान हरियाणा में स्थापित किया जाएगा।

- इस बजट में मध्यम वर्ग को विशेष ध्यान दिया गया है अब 5 लाख रुपये तक की आय को आयकर से छूट कर दिया गया है जिससे मध्यम वर्ग के लोगो का विकास हो सके। हमारी सरकार ने लोगों के अपने कब्जे वाले दूसरे घर पर अनुमानित किराये में कर छूट भी दिया गया है। इस बजट से आवास और रियल एस्टेट को बढ़ावा दिया मिलेगा।

- गरीब के लिए 10 प्रतिशत आरक्षण को पूरा करने के लिए शिक्षण संस्थानों में 25 प्रतिशत अतिरिक्त सीटें बढ़ाई गई है जिसके माध्यम से सामान्य वर्ग में आर्थिक रुप से पिछड़े लोगो का कल्याण और उनका विकास होगा। शहरों और गांव के बीच खाई को पाटने और गांवों में जीवन की गुणवत्ता में सुधार के लिए लक्षित व्यय कि योजना बनाया गया है। सभी इच्छित परिवारों को मार्च 2019 तक बिजली के कनेक्शन प्रदान किए जाएगें।

- सभी शेष गैर-अधिसूचित घुमन्तू और अर्द्ध-घुमन्तू जन-जातियों की पहचान के लिए नीति आयोग के अंतर्गत एक नई समिति बनाए जाने का निर्णय सरकार ने एक सराहनीय कदम उठाया गया है तथा उनके विकास और कल्याण के लिए सामाजिक न्याय और अधिकारिता मंत्रालय के अंतर्गत नवीन कल्याण विकास बोर्ड बनाए जाने का निर्णय हमारी सरकार के द्वारा लिया गया है।

- सरकार अगले पांच वर्षों में 1 लाख ग्रामों को डिजिटल ग्रामों में परिवर्तित करने की योजना का रोडमैप तैयार किया गया है जिसके माध्यम से ग्रामीण लोगों को डिजिटल साक्षरता एवं

डिजिटल के माध्यम से सहज सरल और सुविधाजनक व्यवस्था के तहत लोगों को लाभान्वित किया जा सके।

- उज्ज्वला योजना के तहत 6 करोड़ मुफ्त एलपीजी कनेक्शन दिए गए है तथा हमारी सरकार की योजना है अगले वर्ष तक कुल 8 करोड़ गैस कनेक्शन देने का लक्ष्य निर्धारित किया गया है। मुद्रा योजना के माध्यम से 70 प्रतिशत भाग महिलाओं द्वारा प्राप्त किया गया है। मातृत्व अवकाश को बढ़ाकर 26 सप्ताह किया गया है, जिससे उनको होने वाली समस्या का समाधान हो सकेगा। प्रधानमंत्री मातृ वंदना योजना के तहत गर्भवती महिलाओं के लिए वित्तीय सहायता देने का निर्णय सरकार ने लिया है।

- रेलों के लिए उनके इतिहास का सबसे सुरक्षित वर्ष माना जा रहा है जिससे ब्रॉड गेज नेटवर्क पर सभी मानव रहित लेवल क्रासिंग समाप्त किए गए है। सेमी हाई स्पीड रेल वंदे भारत एक्सप्रेस शुरु की गई पहली स्वदेशी विकसित और निर्मित ट्रेन भारत के विकास में एक अहम भूमिका दया करेगी।

- नागरिकों को सेवा सुविधा प्रदान करने के लिए 3 लाख से ज्यादा जन सुविधा केन्द्र बनने का लक्ष्य रखा गया है। मोबाईल डेटा उपयोग में भारत विश्व के अग्रणी देशों में माना जाने लगा है। पिछले पांच वर्षों के दौरान मोबाईल डेटा के उपयोग में 50 गुनी वृद्धि हुई है।

नहीं रुकेंगे नहीं झुकेगें बढ़ते जाए आगे हम
परिवर्तन की पावन आधी लाकर ही हम लेगे दम।
राष्ट्र शक्ति के रुप को देखो अब हो रहा सवेरा है
चलो जलाए दीप वहां जहां अभी भी अंधेरा है।।

***SHRIMATI V. SATHYABAMA (TIRUPPUR):** I express my sincere gratitude to our beloved leader Puratchi Thalaivi Amma before I express my views on the discussion on Interim Budget for the year 2019.

In the Budget 2018, it was declared that there will be at least one medical college for every three Parliamentary Constituencies and at least one Government medical college in each state of the country setting up of new medical college and hospital in Tiruppur will provide medical assistance to around 20 lakh people including women, children and people of this Kongu region. This will also increase the number of students and medical faculty in Kongu region of Tamil Nadu. I urge the Centre to take necessary steps for setting up a new medical college and Hospital at Tiruppur at the earliest.

I am happy to see that both the Central Government and Government of Tamil Nadu are taking all possible measures for the welfare of differently-abled persons and for those deprived in our society. I would like to bring your attention that there is a need for establishing an educational institution for speech and hearing impaired persons to pursue their higher studies. There are about 1,45,000 registered differently-abled persons in western districts of Tamil Nadu alone. There will be an equal numbers or more such persons who are not yet registered with Government. Out of this, about 20 percent of them are speech and hearing impaired. It is very essential to establish a special college for the speech and hearing impaired persons and not less than 25% to total differently abled persons would get benefited.

* Speech was laid on the Table.

I urge the Government that a special college for the speech and hearing impaired persons at Tiruppur Constituency at the earliest. I request the Hon'ble Minister to kindly extend all possible support from the Ministry of Social Justice and Empowerment in this noble cause.

As a Member of Parliament from Tiruppur I wish to inform that the Tiruppur Knitwear sector is inching towards the vision set by the Hon'ble Prime Minister that the knitwear exports from Tiruppur to reach Rs. one lakh crore by 2020. Currently, Tiruppur knitwear business is about Rs. 42,000 crore and many miles to go to reach the set goal. Tiruppur is manufacturing knitwear garments, with 55% of them are semi-literate women workers hailing from rural areas across the country. The growth of Tiruppur will not only enhance the employment opportunity but also fetch more foreign exchange to our Country. Therefore, the infrastructure facilities have to be provided to reach the target.

The knitwear sector is a prosperous sector and we request for the R&D support to Tiruppur cluster mainly for product diversification and also strengthen the design capabilities to fulfill the requirements of foreign buyers.

As of now, there is no specialized agency at the Government level to look after and handhold the industry in its pursuit of rapid growth. It is imperative to establish a 'Knitwear Board', which can act as a catalyst for growth of this industrial segment. The board will act as interface for the industry with the Government. Therefore, I request the Hon'ble Prime Minister for the establishment of Knitwear Board with head quarters at Tiruppur so that the needs of the industry are addressed quickly and effectively thereby facilitate for the growth of knitwear cluster.

There are schemes available for fresh workers and no scheme available for existing workers who are all self-groomed without any proper technical skill orientation or training. This creates an inconsistency in the production and quality parameters resulting in reputation loss. In view of this, a long term comprehensive initiative to uplift the skill proficiency of existing workers in textile clusters has to be carried out immediately to enhance the overall standards of the Knitwear sector in Tiruppur.

As more number of migrant workers from across the country along with their family get employment with knitwear garment stakeholder units, it has become necessary for providing labour quarters. I request support the construction of one lakh houses for migrant workers will help for their comfortable stay in Tiruppur and for the growth of industry and fulfill the Hon'ble Prime Minister's dream of providing houses to all in our country.

I request the Centre to provide the required infrastructure facilities at Tiruppur and pave way for the growth of knitwear industry in our country to reach your Vision and Mission of creating "NEW INDIA".

I wish to bring your kind notice that despite the permission given for imports made under EPCG scheme, the relief has not been extended for imports (like fabrics) made under Advance Authorization Scheme. Large number of garment exporters in Tiruppur import specialty fabric under Authorization scheme. Therefore, I request the Hon'ble Minister to kindly permit IGST refund claims of exporters who imports inputs under Advance Authorization scheme.

The exporting units are now manually filing of EGM and instead of that online option has to be implemented for getting GST refund automatically in hassle free manner.

Bhavani Jamakkalam is a unique hand woven blanket recognized and provided Geographical Indication in 2005. The production of Bhavani Jamakkalam is a 300 year old traditional cottage industry, which provides job and subsistence pattern for several thousand handloom weavers of this region.

During the pre GST times Bhavani Jamakkalam was exempted from all taxes, but in the GST regime, the Government had initially imposed 12% GST on Carpets including Bhavani Jamakkalam but subsequently reduced it to 5%. A decade ago, about 20,000 families were into this business, but only 6,000 are surviving in this traditional trade. This needs to be recognized and exempted from the ambit of GST.

Therefore I urge the Centre to kindly take necessary steps to include the Hand woven Bhavani Jamakkalam in the GST exempted list so that thousands of handloom weavers who depend solely on the production of Bhavani Jamakkalam can survive. I would like to request through you for setting up of a Kendriya Vidyalaya KV schools at Erode district i.e. Gobichettipalayam, Andhiyur, Bhavani, Perundurai in Tamil Nadu. Tiruppur Parliamentary Constituency consists of six Assembly Constituencies, Tiruppur North, Tiruppur South, Gobichettipalayam, Andhiyur, Bhavani, Perundurai. But KV School is available only at Coimbatore and Sulur. According to the population and basic necessity, it would be appreciated if KV school is opened in Erode District.

Keeping in view the urgency and importance of the matter, I request the Centre to take necessary steps for opening Kendriya Vidyalaya Schools, in Erode District i.e. (Gobichettipalayam, Andhiyur, Bhavani, Perundurai) at the earliest.

An exclusive department for the welfare of Normal Power loom industry under Ministry of Textiles should be formed for providing support to the sick power loom industry thereby rescuing the 5 lakh weavers of two districts and 5.5 million weavers over the country. This will help to address the second most employment provider's grievances. Therefore I request the Centre to take necessary support actions to Save Sick Industry of Normal Power Loom in Tiruppur and Coimbatore region of Tamil Nadu and its million workers.

Nearly 9303 cases amounting to Rs. 6000 crores of TUFS subsidy benefits under M-TUES and RR-TUES are yet to be cleared. The undue delay in clearing the committed liabilities is causing severe hardship to the industry. Now a stage has reached that the textile units having huge backlog in TUFS subsidy can survive only with a bailout package if the decision is further delayed.

The Amended TUFS became effective from 13th January, 2016. A budget allocation of Rs. 17,822 crores was approved for seven years to meet the committed liabilities of Rs. 12,671 crores and Rs. 5,151 crores for new causes under TUFS. Under A-TUFS, it was informed that after introduction of i-TUFS, the scheme would become very transparent, time bounded and ensure Ease of Doing Business.

As on date, over 6000 projects have been allotted UIDs with a committed liability of around Rs. 1700 crores. Around 1600 projects have been completed and have sought for JIT inspection. The office of the Textile Commissioner has

completed for the inspection for 1000 cases. However, only, around 100 cases have received the benefit.

A Special Task force to simplify the various guidelines of A-TUF Scheme to enable Ease of Doing Business so that the beneficiaries would receive the amount within a given time frame. There was also huge delay in enlisting the eligible textile machinery manufacturers.

In addition, 1393 projects were not allotted UIDs under RR-TUFS due to shortage of funds and all these projects were allowed to migrate to A-TUFS with the conditions applicable under RR-TUFS and the benefit would be extended only for the eligible machines under A-TUFS. 1099 cases opted for migration and 934 cases have been allotted UIDS under A- TUFS. All these projects cannot furnish the details as provided under A-TUFS guidelines. However, they had already furnished all the details as per RR-TUFS guidelines. It is essential to clear all the TUF subsidies pending under A-TUFS on a war footing to create confidence for the new investors and also make the investments already made financially viable.

At the advice of the Ministry of Textiles, SIMA mediated between Cotton Corporation of India (CCI) and some of the textile mills, who could not honour the contract of high cost cotton procured during the period 2010-11 and got blacklisted under TUFS.

It may be noted that as these cases were blacklisted, the banks could not file the claims. In addition, MoT withheld the TUFS subsidy of the defaulting mills mainly to compensate the losses of CCI. If this is the case, how CCI would be compensated. It may be noted that certain mills sought legal remedy against

MoT, got the judgment in their favour and secured the benefits under TUFS, while the genuine cases which followed to the advice of the Ministry of Textiles have been affected.

Therefore, the Government could consider these cases as special and clear the TUFS subsidy at the earliest so that the remaining mills would also come forward to settle the dispute with CCI that help CCI to reduce its financial burden.

In Erode district, Tamil Nadu about 5000 power loom units that 1 lakh workers are getting job on daily basis. Power loom sector is significant after agriculture. It also provides indirectly job opportunities for over three lakhs people. (PMMY) MUDRA loan for our power loom industry with subsidy amount of Rs. 1 lakh is well received. The announcement is a very good encouragement for us to continue with our power loom sector.

But most of the banks in Erode district are not accepting the loan application under MUDRA Scheme. For instance, 65 members of our power loom association applied for MUDRA loan through online and after long process and follow-ups only two members are provided with MUDRA loan. In our Erode district, nearly 5000 power loom owners, applied for MUDRA loan. But till now only 12 owners got it. The bank managers/officials reject the MUDRA loan for the members of our power loom sector citing some frivolous reasons. They refused to provide the loan with subsidy. Therefore I request the Hon'ble Minister to issue necessary directions to the Banks to provide MUDRA loan to members of power loom sector without any hindrance.

I express my sincere thanks and happiness for the consistent efforts of the Government to bring happiness in the minds of the thousands of people engaged in Handloom sector particularly through the office of the Development Commissioner for Handlooms. But unfortunately the recent order of the Development Commissioner for Handlooms, New Delhi (Order No. 1/2/2016 – DCG/P&S, dated 18.4.2018) the Handlooms Weavers Entrepreneurs were removed from the eligible beneficiaries and henceforth cannot procure yarn under the welfare schemes.

I urge the Government to restore and include the Handloom Weavers Entrepreneurs in the eligible beneficiaries list so that the 7000 weavers of the Erode Handloom Entrepreneurs will thrive in their business. I also request the Government to provide weaver identity cards to all handloom weavers and include them under the Direct Benefit Transfer (DBT) Scheme to avail all the benefits of the scheme directly to the weavers.

Tiruppur is one of the fastest growing cities in the country contributing substantially to Government's exchequer and provide employment opportunities to millions in Textile and Knitwear sectors. Tiruppur is having an A-grade railway station which generates substantial revenue in Salem Division of Southern Railway. There is an urgent need for providing the modernization of Tiruppur Railway Station with facilities like Additional Platform with fully covered and additional ticket booking counter, A Digital Coach Arrival/Departure Information LED board, Battery car facility for elderly and physically challenged people and Help desk facility and kiosk for train queries, Cash ATM facility and Drinking water vending machines etc.

Last but not the least, as a mark of respect to the brave son of the soil and freedom fighter Tiruppur Kumaran the Government should name the Tiruppur Railway Station as Tiruppur Kumaran Railway Station.

*SHRI D.K. SURESH (BANGALORE RURAL): Thank you for giving me the opportunity to express my views in discussion on the Interim Budget for the year 2019-20. I would like to mention that around 35,000 farmers from all over the country marched to Delhi on 30th November 2018 to demand a one-time unconditional loan waiver, increased minimum support prices and special session in the Parliament to address the agrarian crisis. According to data from the Ministry of Home Affairs, in 2016, 6,531 farmers and cultivators committed suicide across India.

This year also Modi ji is playing with the sentiments and insulting our farmers by announcing just Rs. 6000 to small and marginal farmer. It is not adequate for taking up any farming activity. If the NDA Government really concerned for the welfare of farmers they should increase it to atleast Rs. 10,000.

Hon'ble Prime Minister Shri Narendra Modi ji failed to take a long term measure to protect our farmers and also the agriculture sector. Not only this, NDA Government launched a television channel dedicated to Farmers (DD Kisan) in May 2015. But the I&B Ministry expressed its concern as the DD Kisan channel had failed to connect with "real farmer issues of farming communities and also no regional Kisan TV channels have been set up. Hence, region specific information is not delivered to farmers in real time.

The only achievement of this BJP Government is change the name of our previous UPA Government and claimed as if it is implemented by this Government. For example UPA Government has launched Rashtriya Krishi Vikas Yojana (RKVY) to promote use of organic farming in 2009. Modi ji Government

* Speech was laid on the Table.

changed the name into Paramparagat Krishi Yojana. And National Centre of Organic Farming is changed into 'Organic Farming and Fertilizer Corporation of India'. Nirmal Bharat Abhiyan into Swachh Bharat Mission, Rajiv Gandhi Gramin Vidyutikaran Yojana into Deen Dayal Upadhyay Gram Jyoti Yojana, National Skill Development Mission into Skill India, JNNURM into AMRUT. ….. Like this it goes on.

Another important false claim made by BJP that it has estimated the amount of black money stashed in safe haven abroad to be about Rs. 25 lakh crore. After the BJP came to power it has been able to recover black money of Rs. 69,350 crore under the Income Declaration Scheme and Black Money and Imposition of Tax Act. Another Rs. 5000 crore was recovered under Pradhan Mantri Garib Kalyan Yojana (PMGKY). It shows the BJP has made false claims about black money. Where is 25 lakh crore black money?

BJP Government launched "Housing for all by 2022" scheme under Pradhan Mantri Awas Yojana (PMAY) to boost affordable housing and creating job potential through it. While the target has been to construct 1.0 crore houses over a period of three years i.e. from 2016-17 to 2018-19. However, a total of 12,26,530 houses have been built till date.

The NDA Government restructured the schemes of the Ministry of Food Processing Industries (MoFPI) under New Central Sector Scheme and it is renamed as SAMPADA with an allocation of Rs. 6,000 crore. It is expected to benefit 20 lakh farmers and generate 5,30,500 direct/indirect employment in the country by the year 2019-20. But what is the status of it and how many employments are created till date? The Government is tightlipped to answer all

these questions. Under the same scheme SAMPADA the BJP Government has approved for the development of infrastructure for agro-processing clusters. The agro-food processing clusters are intended to create e.g. Rice cluster, Wheat Cluster, Veg-Fruit cluster, Spices cluster based storage systems for perishable goods like vegetables and fruits. However, no clusters have been set up till date. In this way people of the country are misguided by the Modi ji Government.

BJP Government has introduced Soil Health Card (SHC) Scheme during 2015 to assist State Governments to provide Soil Health Cards to all farmers across the country. But the Government has distributed 6 crore health cards against the target of 14 Crore SHCs.

As far as MSP is concerned, I would like to point out that the BJP itself was going around in its campaigns and saying that they will give a MSP which is 1.5 times higher than total cost of production, not a partial cost of production. But they did not keep their promise.

The NDA Government has made several claims about the Government's performance under MNREGA. Contrary to the claims, the number of works completed under MNREGA witnessed significant decrease during the last 4 years. Allocation of Rs. 60000 for this year is insufficient to meet the demands under the scheme.

The BJP Government's 'Per Drop More Crop' initiative is focused towards improving water use efficiency. This is the successor to the Centrally Sponsored Scheme on Micro Irrigation (CSS) launched by the UPA Government in 2006. So far a total of about 60 lakh hectare have been covered under Micro Irrigation in

the country. It includes 15 lakh hectares under the current NDA Government. Rest is the achievement of the Congress Government.

At present, there are about 7 crore active Kissan Credit Card holders, which means that almost 50 per cent of farmers are still out of the institutional credit system. I urge the Government to take steps to ensure provision of easy and concessional credit and to bring all farmers under KCC fold with simplified application form.

The Mega Food Park Scheme was launched by the UPA Government in 2008. 42 parks have been approved to date. 23 parks were under construction during our UPA Government. After NDA came to power only 3 parks were added to it. Currently, 8 parks are operational in the country. It shows the Government has failed to make all approved food parks operational during the last 4 and half years.

BJP has promised to accord high priority to opening new courts and setting up a mechanism for speedy clearance of the backlog of cases at various levels in the judiciary. But the number of pending cases in Supreme Court has remained stagnant at 56,994, as on December 2018, the number of pending cases in High Courts has remained stagnant at 42.5 lakhs as on January 2019 and in district courts at 2.8 crores. Since there is only marginal improvement in reducing the judicial backlog of cases during the last 4 and half years it is the poor performance of BJP Government in clearing backlog cases.

In order to increase Gross Enrollment Ratio (GER) in school education the Government has introduced Beti Bachao Beti Padhao (BBBP) in January 2015 to prevent gender-based sex-selective elimination, ensure protection and education

of girl child. Under the scheme, the funds allocated Rs. 280 crores released under the scheme is only Rs. 70.63 last year. Gross Enrollment Ratio (GER) at the secondary level has improved however 20% of children still not enrolled in Secondary Schools.

In order to provide quality healthcare India needs spend at least 2.5% of its GDP on health to progress in the road towards Universal Health Coverage. However, the current ratio of the GDP to health sector is only 1.3%. As a result, the Government failed to fill up of number of vacancies of health workers/Auxiliary Nurse Midwife (ANM) at Sub-centres and also doctors at Primary Health Centres in adequate number to meet the demand of the country. And the NDA progress towards digitization of healthcare is very poor and there is no significant achievement of the Government in providing telemedicine and mobile healthcare.

India's malnutrition statistics present at alarming picture, where more than 35% children are underweight and 70% of children between the age group of six months to three years suffer from anemia.

Our UPA Government has taken a historic step to provide quality. All India Institute of Medical Sciences (Amendment) Act, 2012 introduced 6 new AIIMS in the country, other than the one at New Delhi. After BJP came to power we have made several requests to set up a new AIIMS in Bengaluru. But this Government is discriminating my Karnataka state in all respects.

As far as Railway is concerned during the last 4 and half years no new train or not a single new railway line is introduced to Karnataka. Suburban Railway project was announced on cost sharing basis but nothing is done till date.

***SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR):** I thank you for giving me the opportunity to present my and my party's views on the Budget presented by Hon. Finance for Financial Year 2019-20. There are many salient features to this budget and I hope that the objectives of social inclusion, growth in jobs and most importantly farmer welfare are ultimately achieved. I would like to thank the Government for the Pradhan Mantri Kisan Samman Nidhi Scheme wherein a sum of Rs.6,000 would be deposited directly in the farmers' bank account every year. There has been a lot of hue and cry by the opposition as to how this is a paltry amount compared to the distress in the agriculture sector. The total outlay of the budget of this scheme is Rs.75,000 crores which is not a small amount. The opposition is calculating this scheme as a mere payment of Rs.17 per day per farmer and is trying to spread its impact negatively, whereas this a scheme with a noble cause whereby more than 12.5 crore farmers will benefit from this. The total amount for this scheme would be Rs.75,000 crore which is much more than the loan waver sanctioned by the UPA Government 6-7 years back, where only few lakhs of rich farmers only were benefited. The present scheme by the NDA Government will benefit more than 12.5 crores of poorest farmers. However, I would request the Hon'ble Minister to increase this amount by another Rs.6,000 per year per farmer which will be highly beneficial to the poorest of poor farmers. This undoubtedly will disappoint the opposition parties and will never come back to power.

Also the direct benefit in this scheme would ensure further inclusion of farmers in the banking ecosystem which can give an impetus to the rural

* Speech was laid on the Table.

economy. Representing a rural constituency I can tell you that often farmers are forced to take loans from opportunist money lenders at exorbitant rates to meet their farming or personal needs.

Similarly the Pradhan Mantri Shram Yogi Maandhan assures a monthly pension of Rs.3,000 for workers in the unorganized sector from the age of 60 years in return for a small monthly contribution based on the age of the worker which is eligible for a matching contribution from the Government. India's labour force is largely unorganized and this kind of outlay would only secure their financial future. Also special thrust should be paid for rural road development under Pradhan Mantri Gramin Sadak Yojana (PMGSY). This Scheme at present is not covered and is not applicable in the State of Maharahstra. The budget allocation under this scheme should also be doubled so that more and more villages and population is brought to the main stream.

The Hon. Finance Minister has offered a full tax rebate for individuals whose total income is below Rs.5,00,000. It is estimated that 3 crore middle class tax payers would benefit from this proposal and enhance disposable income in their hands. Enhancing the threshold limit for Tax Deduction at Source (TDS) on interest income from deposits with banks and post office to INR 40,000 from current levels of INR 10,000 would mean larger deposits with the banks. This would also mean that the locking up of TDS in respect of non-taxable individuals would be minimized, resulting in increased cash flow in the system.

This would greatly help in consolidation of deposits and retention of money within the banking channel through added deposits. Overall, apart from the direct benefits through Banking reforms and the Insolvency and Bankruptcy Code

(IBC), the banking sector may expect to see increased cash flows on account of the various schemes.

The Budget also provides a thrust to investment in the real estate sector. Proposals included a) tax exemption on notional rent earned by a person on two self-occupied house; b) non-taxability of notional rental income on unsold inventories for two years; and c) benefits of rollover of capital gains up to INR 20 million (approx. USD 2,80,000) from investment in two residential houses. To boost affordable housing, tax exemption for development of housing projects are extended by a year which are further likely to accelerate construction and provide a boost to the real estate sector.

The Hon. Finance Minister made a special mention of the important contribution played by tax payers of the country in nation building. India is a country with large population with marginal tax base. Yet tax paying corporate and individuals have often complained about the high haned approach adopted by tax authorities. In this budget an emphasis has been given to technological development, creation of digital infrastructure and digitalization of governance. To this end, the Budget proposes to create a more taxpayer friendly, technology-driven, tax assessment platform, where scrutiny is proposed to be done anonymously and in speedier manner. It is expected that tax returns will be processed digitally within 24 hours under this project. It would be a interesting to see how this is implemented and whether this can minimize challenges around unreasonable and high-pitched assessments by the tax authorities. It would be a welcome relief to the honest tax payers of the country is smoothened out and the filing and refund process is streamlined.

The MSME sector is a major employer in the Indian economy. For India's economic and social growth MSME companies need to be encouraged. In the budget it was announced that business with less than 5 Crore turnover will be allowed to file quarterly GST returns. Also around 25 per cent sourcing by all Government undertakings will now have to be from SMEs and 3 per cent of it will have to be sourced from women owned SMEs.

Coming to the geo-political environment a healthy allocation of Rs.3 L Crore towards Defence can transform India's defence preparedness and secure our long term strategic interests. It would be essential to understand how much of this would be earmarked towards acquisition of much needed defence armament as it has been pointed out that our defence infrastructure is in need of a revamp. Too often budgetary allocations have been under-utilized or procurement targets haven't been met. I suggest the Finance Minister to kindly look into this aspect as well.

Overall this has been an expansionary budget with an equal emphasis on all strata's of the society. With special attention given to farmers, I'm hopeful that in the coming days the farmer of this country would come of the tremendous hardships being faced. I once again congratulate the Hon. Finance Minister for presenting a budget with along terms vision.

श्री तेज प्रताप सिंह यादव (मैनपुरी) : अध्यक्ष जी, मैं आपका आभारी हूं कि आपने मुझे अंतरिम बजट, 2019-20 की चर्चा में भाग लेने का मौका दिया।

महोदया, माननीय कार्यवाहक वित्त मंत्री जी के ऊपर तीन महीने का बजट पेश करने की जिम्मेदारी थी, इसके बावजूद उन्होंने पूरे साल का बजट पेश किया, इसके लिए वे बधाई के पात्र हैं। इन्होंने कई ऐसी योजनाएं भी प्रस्तुत कीं, जिनके लिए इन्होंने वर्ष 2030 तक का सरकार का विज़न पेश किया।

अध्यक्ष जी, अभी तक 12 अंतरिम बजट पेश हुए हैं, लेकिन पहली बार पूर्ण बजट की तरह बड़ी घोषणाएं हुईं हैं जो स्थापित संवैधानिक परम्पराओं का उल्लंघन है। पिछले चार सालों में एनडीए सरकार द्वारा किए गए वायदों को पूरा नहीं किया गया, इसलिए आगामी चुनावों में सम्भावित हार को देखते हुए हताशा में फिर से नये जुगनुओं का सपना दिखाने की नाकाम कोशिश इस बजट के माध्यम से की गई है।

यह अंतरिम बजट आगामी आम चुनाव में मतदाताओं को लुभाने के लिए तैयार किया गया है और अगर इसे हम ध्यान से देखें, तो यह बजट कम और आगामी चुनाव के लिए भारतीय जनता पार्टी का घोषणा पत्र अधिक प्रतीत होता है।

अध्यक्ष महोदया, प्रधान मंत्री किसान सम्मान निधि योजना की बात की गई है। जब से मैं इस सदन का सदस्य हूं, शायद ही कोई ऐसा सत्र रहा हो, जिसमें किसानों की समस्याओं पर चर्चा न हुई हो। लेकिन साढ़े चार सालों के बाद भी किसानों की स्थिति बद से बदतर होती जा रही है और किसानों के लिए कोई सुधार नहीं हुआ है। महोदया, रिकार्ड उत्पादन के बाद भी किसानों द्वारा लगातार आत्महत्या करना इस बात को दर्शाता है कि सरकार किसानों को सिर्फ कोरे आश्वासन ही देती आ रही है और सरकार ने कोई भी काम किसानों के लिए नहीं किया है। कई सालों से लगातार यह सरकार किसानों की आय को दोगुनी करने की बात कह रही है, लेकिन सरकार ने अपनी इस बात को माना है कि एमएसपी बढ़ाने और ढांचागत सुधारों के बावजूद भी किसानों की आय में गिरावट आई है। पिछले चार सालों में कृषि विकास दर में लगातार गिरावट होती चली जा रही है। महोदया, सरकार इस बात को भलीभांति जानती है कि अगर इस देश का किसान अपना मन बना लेगा, तो किसी भी सरकार को

पलटने का माद्दा रखता है। अभी चुनाव जो राज्यों में हुए हैं, वे इस बात का सुबूत हैं। चार सालों में किसानों के लिए कोई काम नहीं हुआ है और यह साल जो चुनावी साल है, तो किसानों को 6,000 रुपये देने की बात कही गई है, जिसमें 2,000 रुपये मार्च तक मिलेंगे। लेकिन 2,000 रुपये में किसान क्या बीज खरीदेगा, क्या वह बोएगा, क्या वह काटेगा, यह बहुत कम रकम है। अतः मेरी सरकार से मांग है कि अगर आप वाकई में किसानों का भला चाहते हैं, तो कम से कम किसानों को सालाना 50,000 रुपये दें।...(व्यवधान)

अध्यक्ष महोदया, मैं जिस क्षेत्र से आता हूं, इटावा, मैनपुरी, आगरा, अलीगढ़ और फर्रुखाबाद- ये आलू के क्षेत्र हैं और लगातार दो सालों से आलू के किसानों को उनकी लागत का मूल्य नहीं मिल पा रहा है। इस साल कुछ उम्मीद थी, लेकिन पिछले हफ्ते हुई ओलावृष्टि और बेमौसम बारिश से किसानों को भारी नुकसान हुआ है।

माननीय अध्यक्ष : अब आपका हो गया।

श्री तेज प्रताप सिंह यादव : उत्तर प्रदेश में गन्ना किसानों का लगभग दस हजार करोड़ रुपया अभी तक बकाया है। उसके लिए कई बार मांग भी की गई है, लेकिन उत्तर प्रदेश सरकार ने अभी तक उस मांग को पूरा नहीं किया है।

माननीय अध्यक्ष : अब केवल एक वाक्य में अपनी बात समाप्त करिए।

...(<u>व्यवधान</u>)

श्री तेज प्रताप सिंह यादव : अध्यक्ष महोदया, राष्ट्रीय कामधेनु आयोग को बनाने की घोषणा की गई है। उत्तर प्रदेश में इस समय सबसे बड़ी समस्या जो है, वह गायों को लेकर है। लगातार रात भर किसान और पूरा का पूरा गांव जागकर अपने खेतों की रखवाली करते हैं और जहां भी गायें घुस जाती हैं, पूरे के पूरे खेत को नष्ट कर देती हैं। अभी आगरा में कुछ दिन पहले एक किसान की मौत भी हुई थी और मेरे क्षेत्र के किसान जब सरकार से परेशान हो गए और सरकार ने उनकी नहीं सुनी, तो गायों को ले जाकर स्कूलों और अस्पतालों में बंद किया था, तो उनके ऊपर सरकार ने मुकदमा दर्ज कर दिया।...(व्यवधान) मैडम, लास्ट टू मिनट्स ।...(व्यवधान)

माननीय अध्यक्ष : क्या लास्ट?

…(व्यवधान)

श्री तेज प्रताप सिंह यादव : अध्यक्ष महोदया, अब नए भारत को बनाने की बात रखी गई है, लेकिन हमारा जो देश है, उसकी हजारों साल पुरानी संस्कृति है। यह जो सपना है, वह नए भारत का नहीं है, बल्कि नए चुनाव का सपना है। सरकार ने वर्ष 2014 में जो वायदे किए थे, सरकार उनको पूरा नहीं कर पाई है। इसलिए लगातार नए जुमलों से सरकार जनता को बनाने का प्रयास कर रही है।…(व्यवधान)

SHRI E.T. MOHAMMAD BASHEER (PONNANI): Madam Speaker, thank you for giving me the opportunity to participate in the discussion on the Interim Budget, 2019 and place my observations on this Budget.

Madam Speaker, this Government has presented its last Budget. This Budget is a document of tall promises and magnified projections. This country has only one hope now. What is that? The hope is that the tenure of this Government is going to end within two to three months and we expect a new dawn, a new sunrise headed by Shri Rahul Gandhi. Then of course, all the mistakes committed by this Government can be corrected.

What does this Government claim? The Government claims that India is the largest manufacturer of mobile phones. They talk of start-up India, Skill India, Digital India, conversion of villages into digital villages and all such things. I would like to ask this Government as to where India stands today in the world. India is the lowest ranked country in the world with regard to availability of drinking water in rural areas. Has the Government thought about that? Nearly 163 million people lack access to clean water close to their homes which is more than two and a half times the number in Ethiopia, second in the list of countries where people do not have access to drinking water. That is the situation in the rural India.

In the Budget Speech, para 15 speaks about poorer sections, backward classes and things like that. You say that the poor have the first right on the resources of the nation. I would like to say that that is the biggest … *(Not recorded)* in the beginning of this year.

Madam, the ILO Report 2016-17 says and I quote: “India suffers from a huge gender pay gap and has one of the worst levels of gender-based wage disparity in the world.” That is a fact.

HON. SPEAKER: Please conclude.

SHRI E.T. MOHAMMAD BASHEER : Madam, I have just started. I will conclude in one or two minutes.

Similarly, an international human rights organisation’s report says: “165 million people in India face caste-based discrimination, exploitation and violence under the system.”

Madam, now, I would like to speak about minorities. Minorities are the most suffered sections under this regime. Minorities in India are oppressed and depressed. You know that even the Supreme Court has asked for making a legislation against mob lynching. What prevented you from doing that? You had passed even Constitution Amendment like dosa-making process.

HON. SPEAKER: Please conclude.

SHRI E.T. MOHAMMAD BASHEER : I will take just one minute, Madam.

Even the Supreme Court says that you have to make a legislation but you have already failed in doing it.

Lastly, I would like to ask one thing regarding communalism. The whole country is worried about it. Communalism is spreading as a poison in this country. We know that communalism breeds disharmony and disunity among the people that has grown during your period. …(*Interruptions*)

[*]**SHRI ANTO ANTONY (PATHANAMTHITTA):** The interim Budget has featured with exaggerated promises and failed to address the problems faced by farmers, common people, unemployed youth, and the weaker sections in the country. The Budget also proved that the Government is insensitive to the plight of Kerala, which has been virtually devastated by the recent flood.

Hollow promises start with the new scheme declared for farmers in the country. The new scheme, called 'Pradhan Mantri Kisan Samman Nidhi (PM-KISAN),' aims to support over 12.50 crore small and marginal farmers in the country. Under the scheme, the Government will provide an annual amount of Rs. 6000 to each farmer in the country, who holds cultivable land of up to two hectares. This means that the beneficiary of the Scheme will get five hundred rupees every month that will come about Rs. 16.50 every day. This meager amount will do nothing to help the farmers in the country, who are in acute financial crisis. Instead of declaring this lollipop, the Government would have been rolled out a loan waiver scheme and increased Minimum Support Price for agricultural produces.

'Working age' for the submission of premium amount. Which made a notion that unorganized workers of a monthly income upto Rs. 15000 and fall under the age group between 18 and 55 are eligible to join the 'Pradhan Mantri Shram-Yogi Maandhan'. Now, it is learnt that the workers above the age limit of 40 are excluded from the coverage of pension. As per the Budget Speech, 42 crore workers in the country would be eligible for the scheme, and it is known that the coverage has been drastically cut down to 10 crore workers. It means that 32 crore workers above 40 years-of-age are out of the Scheme. This is injustice to

[*] Speech was laid on the Table..

the overwhelming majority of workers in the country, who deserve the immediate care of the Government. The period of remitting premium amount will be ranging from 20 years to 42 years. Hence the release of pension will start only after 20 years. Then how can Hon'ble Minister claim that it will be one of the largest schemes of its kind in the world in the next five years. Not only that, a subscriber of this pension scheme at the age of 18 will get a pension amount of Rs. 3000 after 42 years! What will be the value of Rs. 3000 in the year of 2061? Moreover, in case of the death of the subscriber only the spouse is eligible to continue the scheme and eligible to get the pension. The children are excluded from the safety net of this Scheme. Another drawback of the Scheme is that there is no provision to return back the deposited amount to the subscriber or the kin of the subscriber due to death or inability to continue the remittance of premium. This is the real picture of this Scheme, and yet the Government claims that this is one of the largest social security schemes in the World!

The Government miserably failed to address the real issues, such as unemployment, inflation, skyrocketing prices of petroleum products etc. The NDA promised to create two crore jobs per annum if they would be voted to power in 2014. The youth in this country trusted in this promise and they elected the present Government. But what is the present condition of employment in the country? Not only the Government failed to create more job opportunities, but also the Government has destroyed the existing jobs in the country through demonetization and badly implemented GST. The major contributors of employment generation, such as agriculture, manufacturing, and construction sectors and small-scale units were badly hit by demonetization and GST. For

instance, jobs in the manufacturing sector fell from 58.9 million in 2011-12 to 48.3 million in 2015-2016. In last year alone, 1.1 crore people have lost their jobs. According to the data of the National Sample Survey Organization, the open unemployment rate between 1977-78 and 2011-12 was below 2.6 percent, and it jumped to 6.1 percent in 2017-18. Further, the rate increased to 7.38 percent in December 2018. This is the highest rate in 45 years. The Labour Force Participation Rates (LFPR) have been fallen from 39.5 in 2011-12 percent to 36.9 percent in 2017-18. This means that more and more people are wiped away from the job sector and they stopped to search for a job. Unemployment among the rural male youth between the age group of 15 and 29 was 5 percent in 2011-12 and it rose to 17.4 percent in 2017-18. Unemployment among the rural women in the same group was 4.8 percent in 2011-12 and it jumped to 13.6 percent in 2017-18. This data was collected by the NSSO between July 2017 and June 2018, which was the first official survey after the demonetization. Instead of tackling the issue of unemployment through implementing a proper scheme, the Government tries to hide the actual figures. This led to the resignation of two expert members of the National Statistical Commission, including its acting chairman. In addition to the data of NSSO, the job data prepared by the then Vice Chairman of NITI Aayog, Shri Arvind Panagariya and the Labour Bureau's employment/unemployment report for 2016-17 were also kept in cold storage by the Government. All these official sources paint a grim picture of employment in the country. Despite the fact that the 'data on the job' prepared by the authentic wings of the Government is accessible, the Prime Minister repeatedly states that there is no 'data on jobs'. Amid the unemployment rates are increasing in the

country, the Government is deliberately derailing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for political reasons. For instance, the allocation for MGNREGS is Rs. 60000 crore. As per the revised estimate last year Rs. 61084 crore was for the Scheme. Compared to this, the allocation for the Scheme is 1.8 percent compared to the allocation last year. If the MGNREGS is properly implemented it will be able to arrest the unemployment among the rural youth. But the Government is not committed to realizing the MGNREGS its mission. Not only the meager allocation but also the partial spending of the allocated amount is also badly affecting the purpose of the Scheme. Thus, the farmers and the common people in the country, especially the rural sector, in general, are in distress due to the shrinking income and growing inflation. The Government has nothing done for helping the majority of citizens, who are left in the lurch.

The Aayushman Bharat is claimed to be the largest scheme of its kind in the world. It is being implemented to provide medicare to over 10 crore families in the country. Under the Scheme, each family is entitled to get assistance up to Rs. five lakh per annum. As per estimation, an amount of .Rs. 120000 core is required to properly implement the Scheme. But the Government has allocated only Rs 6400 crore for the Scheme. If the amount is equally divided each family will get an amount of Rs. 640 per annum. In the Budget Speech, Hon'ble Minister claimed that over 50 crore people in the country got the benefit of the Scheme last year. This means that the average spending of the scheme per person was Rs. 40. How can Rs. 40 meet the annual medical expenses of a citizen in

this country? I wonder how the Government can make each and every citizen 'Aayushman' by spending such a paltry amount!

I represent the State of Kerala, which is virtually devastated by the recent flood. The flood devastated 981 villages in the State and wreaked havoc on the lives of 55 lakh people. It also caused huge damage to infrastructure in the State. Over one lakh buildings, 10000 km of roads and 300 bridges were devastated and the loss in this regard is estimated to be Rs 20000 core. It should be noted that the flood happened during the Onam season of harvest and festivities. However, farmers could not reap their crops, which perished in the farmland. Consumer goods stored in shops were washed away, and small scale manufacturing units were devastated by the flash flood. At this difficult juncture, we expected a helping hand from the Central Government in this Budget. But our hopes have gone astray when the Government ignored the rebuilding of Kerala and no package has been declared. As the people in Kerala are vulnerable to communicable diseases, the Government didn't declare AIIMS for the State. No assistance has been allocated to support public sector undertakings functioning in Kerala. Moreover, the plight of rubber growers has been neglected by the Government. It should be noted that the Rubber sector is being lucrative business to the manufacturers in the country, and it also brings a large amount of money to National Exchequer in the form of tax. If the Government earmark the 10 percent of the amount collected under various taxes from the rubber sector, it will be a great relief for the rubber growers in the country. It could have been used for resuming the subsidies and procuring natural rubber from growers at a reasonable price. I have raised this issue on various

occasions in the August House, and also submitted detailed representations to the Hon'ble Prime Minister, Hon'ble Commerce Minister, and Hon'ble Finance Minister. However, the outlay for the Rubber Board is Rs. 170 crore. This is not even to meet the daily requirements of the Board. Due to the acute financial crunch, various welfare schemes for the farmers and the schemes to promote the plantation and replantation are not being properly implemented. At this time of steady decline in the prices of natural rubber, farmers are weaning away from rubber cultivation. Since natural rubber is the backbone of Kerala's economy, the negligence on the part of the Government will have an adverse impact on our economy.

Thus a close look at the text of the Union Budget-2019, reveals that the Government has been continuing its deliberate attempt to destroy the economy since demonetization drive and the introduction of GST. The Budget also ignored the State of Kerala which is virtually devastated by the flood and declining prices of natural rubber.

I take this opportunity to repeat my request on Sabarimala Issue in Kerala. The recent judgment of the Hon'ble Supreme Court permits the entry of women between the ages of 10 and 50 years into Sabarimala Ayyappa temple in Kerala. This judgment is against the customs and traditions that have been observed by the devotees for a longtime. Hence, the judgment has hurt not only the sentiments of the devotees but also all sections of people in the country irrespective their faith. Because Sabarimala pilgrimage itself is the best example of the practice of inter-faith understanding and harmony.

The Sabarimala Shrine is one of the largest pilgrim centres in the world on account of the number of devotees. Every year more than five crores of devotees from all over the world pay pilgrimage to Sabarimala. However, the verdict and subsequent developments seriously affected the pilgrimage. As a result, the overwhelming majority of devotees could not pay their annual pilgrimage during the last season.

It should be noted that even though Hon'ble Court's verdict was for espousing the gender equality, the overwhelming majority of the protesters against the verdict are women. The customs and traditions at Sabarimala Shrine are a matter of faith rather than a gender issue. Article 26 of the Constitution endorses the right of every religious denomination to manage its own affairs. As per this Article, the Shrine has its rights to protect the customs, traditions, and rituals that have been observed for a long time.

The recent developments related to Sabarimala virtually annoy each and every citizen in this great nation, who believes in inter-faith understanding and harmony, and social cohesion. I also would like to inform this August House that the Sabarimala Shrine is located in my Lok Sabha Constituency and I know the agonies of the devotees and the general public about the recent developments at Sabarimala. Having set forth these, facts I request the Government to kindly initiate a legislative measure to protect the custom at Sabarimala Shrine.

*__SHRI RAHUL SHEWALE__: At the outset, I would like to sincerely thank the hon'ble Finance Minister, Shri Piyush Goyal ji for presenting a budget committed to the development of the middle class taxpayers and poor people of our country. Our party, Shiv Sena under the leadership of our Party Chief, Shri Uddhavji Thackerey had demanded that the income tax exemption limit should be raised from Rs.2.5 laks to Rs.8 lakhs. On behalf of Shivsena Party I thank the hon'ble Piyush Goyal ji for accepting for raising it to Rs.5 lakhs rupees in this budget, though in part. Further, my demand to create a separate Department of Fisheries has been duly accepted as well with the provision of 2% interest subvention to the farmers engaged in fisheries. Therefore, I rise here to support the budget with my request for certain additional allocations in respect of the overall development of Mumbai to develop it as a World class city.

As we all very well know, Mumbai is the primary economic engine of India with the presence of several international and indigenous businesses, and thus, regarded as the financial, industrial, commercial and celluloid capital of India. Mumbai is home to various multinational companies and financial market players such as foreign institutional investors and bankers. This gives us the opportunity to develop it as an International city, for which norms have been drawn up. To implement these norms, I reiterate that a Mumbai Development Plan Implementation Authority must be constituted by the Central Government. For a proper development process, lands are being planned and earmarked for public utility services such as hospitals, community centres, schools, etc. However, since the land belongs to the State and Central Government and some private persons, there has been an unending delay in handing over the same to MCGM.

* Speech was laid on the Table.

Therefore, for a planned and holistic land development of Mumbai, a special package of Rs. 1400600 crores may be sanctioned and released at the earliest.

Mumbai's public buses run by BEST have been in trouble, with the daily footfall of passengers gradually. Due to this the BEST has running in huge losses upto Rs.1100 crores today. Therefore, I request hon'ble Finance Minister to allocate Rs.2000 crores to BEST for smooth operation of its services.

The real estate sector must be recognised as a priority sector by the Reserve Bank of India as well as other banks and given the industry status, it will ease the project approval process and will attract foreign investments in several forms. As a result of the status, the buyers will be able to avail tax benefits and a reduction in stamp duty. Therefore, it becomes pertinent to rationalise the tax slabs to accelerate the growth of housing and construction sector. To achieve this, I would like to put forth two proposals for your kind consideration that the GST rate could be fixed at 12% with full Input Tax Credit (ITC) benefit, effectively lowering it down to 8% and bringing it at par with affordable housing schemes. Alternatively, the rate could be brought down to 5% without the benefits of ITC.

The Bombay Municipal Corporation has set a target of Rs.5300 crore property tax collection for this fiscal year. Presently, property tax is the biggest revenue source for BMC. Till 2017, octroi contributed the highest amount of revenue. However, octroi was abolished and replaced with Goods and Services Tax. If it has not been abolished, BMC would have earned Rs.7200 crore on an average from octroi. Therefore, BMC is suffering huge amounts of loss as a result of the abolition of octroi. I request the hon'ble Minister to provide for a fair provision to compensate for this loss of BMC.

There are certain concerns regarding the leather industry in the Dharavi area of my constituency. Before the introduction of GST, the leather exports got drawbacks at the rate of 9%-10%, in order to promote exports. However, now the rates have fallen to around 2%, with several other conditions imposed on the export. Therefore, there are Indian exporters who export from Bangladesh, since that provides them with more benefits. The fall in demand has reduced the price of raw leather; still there is no improvement in the leather industry. To fix this problems, I request the hon'ble Finance Minister to duly incentivise the leather exporter.

The 720 km long coastline in Maharashtra provides livelihood to lacs of fishermen. The financial condition of fishermen is getting worse with the increase in the cost of fishing for several reasons. Therefore, they have taken loans under the Central Government scheme, with sky touching interest rates of 9% to 15.25%, because of which they fail to repay their loans. I request the hon'ble Finance Minister to waive off the loan of these fishermen. Further, in the State of Maharashtra, fishermen are receiving compensation from the State Government as they have been adversely affected by several development projects. However, the Commissioner providing the compensation is unduly setting off the State Government compensation with the Central Government loan. Therefore, I request that this should be looked into, to ensure that the fishermen receive their fair compensation.

My Parliamentary Constituency Mumbai South Central harbours all three lines of Mumbai Railways, that are, Western, Central and Harbour Lines. Mumbai has an overstressed suburban railway system and hence, to ease it down, we

need provisions for emergency medical care for accident victims, introduction of car rakes to reduce overcrowding, more FOB and subways to prevent the hazards resulting from crossing railway tracks, CBTC system for signalling, etc. These measures will require substantial amount of expenditures, for which I request the hon'ble Minister for additional allocations. I am sure that the hon'ble Minister, Piyush Goyal ji will agree to the necessity and importance of the suggested measures for the safety of the commuters. In addition to this, due attention has to be given to Dadar station which is present on Western as well as Central line. Despite the demarcation of the railway stations to ensure that hawkers do not overcrowd near the stations, the menace has not been curbed. I hereby propose an overall development of the Dadar station and its precincts into a transit hub with appropriate oversight development.

I congratulate the hon'ble Finance Minister Shri Piyush Goyal ji for a budget committed to the growth and development of this nation. Thank you.

***SHRI P.C. GADDIGOUDAR (BAGALKOT):** Thank you very much for giving me an opportunity to express my veiws on Interim Budget for the year 2019-20.

I congratulate the Hon. Prime Minister and Finance Minister Shri Piyush Goyal for presenting a very unique interim-budget for the overall development of the nation, with focus on fulfilling the dreams of every section including, the poor the farmers, rural workers, women, dalits, small businesses, underprivileged and middle class. This Budget will add to ease of living and strengthen the vision of new India, as rightly said by Hon. Prime Minister, Shri Narendra Modi Ji.

Hon. Finance Minister has focused on income security for farmers. The announcement of the Pradhan Mantri Kisan Samman Nidhi (PM Kisan) direct income transfer scheme, which will give an annual payment of Rs.6,000/- per family to the farmers, who own up to 2 hectares of land. It is significant to note that the budget outlay for the scheme is Rs.75,000 crores for 2019-20, which means that it will benefit 125 million families.

The Finance Minister has proposed an allocation of Rs.3 lakh crores for defence budget for the year 2019-20, which is a landmark step in strengthening the defence and national security of our nation.

With focus to enhance the quality of education, the Finance Minister has proposed an increased allocation of Rs. 38,572 crore for 2019-20, for National Education Mission as against Rs.32334 crore in 2018-19 committed to the welfare of Scheduled Castes and Scheduled Tribes, the Finance Minister has proposed an increased allocation of Rs.76,801 crores for 2019-20 as against Rs.56,619 in 2018-19 for Scheduled Castes. For Scheduled Tribes also the

* Speech was laid on the Table.

Finance Minister has proposed an increased allocation of Rs.50,086 crores in 2019-20 as against Rs.39,135 crores in 2018-19.

In his endeavour to reduce the tax burden on salaried middle class and tax payers, the Finance Minister has proposed that individual tax payers having a taxable annual income of Rs.5 lakh will get full tax rebate. This proposal will benefit an estimated 3 crore middle class tax payers, comprising of self employed, small business, small traders, salary earners, pensioners and senior citizens. In addition, the standard deduction limit is proposed to be raised from Rs.40,000 to Rs.50,000, which will benefit an estimated 3 crore salary earners and pensioners.

It is significant to note that the National Rural Livelihood Mission received an increased allocation of Rs.9,024 crores for 2019-20 as against Rs.8,783.50 crores in 2018-19, for key rural welfare programmes that cater to India's villages.

With an aim to benefit the workers in India's unorganized or informal sector, the Hon. Finance Minister has announced the launch of a pension scheme – Pradhan Mantri Shram Yogi Maandhan that can be availed by workers with a monthly income of up to Rs.15,000.

This Interim Budget is people's budget and will serve as a ladder for them to reach their dream destination and deserving position in life, as per the wish and vision of our Hon. Prime Minister for the common man.

I once again congratulate the Finance Minister for presenting a very good Interim Budget.

*DR. MAMTAZ SANGHAMITA(BARDHAM DURGAPUR): This interim budget is not interim at all and it is a gimmick as any Government proposal or project. Though it is not totally unconstitutional, yet it is totally unconventional and the present Government has no authority to propose a budget for the whole year.

70 per cent of our country's population is relating to farming and are farmers. They are in great distress; thousands and thousands of farmers have committed suicide because of failure of earning out of farming. Though the production is surplus, farmers are not having any income benefit. The cost of production and farming is so high which is causing farmers to die due to debt. Giving dole of meagre amount of Rs.6000/- per year or Rs.17 per day is really an insult and of no use. They do not want dole, they are working hard to earn, let Government try to decrease the price of fertiliser and irrigation cost and electricity cost.

Bank loan with less interest. Small tax payers were benefitted getting full rebate on earning of rupees five lakh and up to 6.5 lakh with investment, benefiting about 3 crore people. Some lollypop is offered to low and middle income individuals, women in the form of Ujwalla yojana, Asha workers, home buyers, builders, unorganised sector workers.

In 'Ujjwala' Government is claiming CNG gas connection in lakhs and lakhs of rural households, but Government fails to understand how can they bear the cost of cylinders/gas while the CNG gas price is increasing day by day with occasional decrease of few paise from time to time. Government is shredding crocodile tear for unorganised sector labourers who comprise about 65 to 70 per

* Speech was laid on the Table.

cent of workforce. Government sanctions Rs.3000/- per month of pension for them after attaining 60 years of age which is very low. Pension value should be at least five thousand for unorganised sector workers. They need free healthcare facilities, education for their children.

Our West Bengal Government headed by Smt. Mamata Banerjee has increased minimum monthly income of health and educational facilities for them and their dependents.

Apparently possible workforce in our country i.e. 65 per cent of youth who could contribute as productive force unfortunately as there is hardly any increased job opportunity for the youth rather becoming dependent. In this budget, there is no focus on this urgent important issue. Government hardly cares for health of mass population, budget allocation in health sector is not up to mark. Swasthya bima which is in the health system of USA is proving to be a failure. We are now trying to introduce it which will help for wealth accumulation in insurance companies and corporate health institutions.

There is rather decreased budget allocation to Sarva Shiksha Abhiyan, mid-day meal etc; cut in minority welfare schemes.

Environmental pollution and eco balance are now a great threat to agricultural production, fisheries and public health. Air pollution is increasing lung cancer, global warming causes drought, flood etc. In this budget, there is no mention regarding this. Demonetisation and ill-planned GST implementation have caused increased problems. Demonetisation did not bring out black money from outside. These are only small saving money of households. Bank deposit money have no guarantee. GST is depriving states from proper share.

This budget is totally an eye wash and it is deliberately designed with an eye towards ensuing general election 2019.

*डॉ. सुनील बलीराम गायकवाड़ (लातूर): मैं, अंतरिम बजट 2019-20 पर अपनी बात रखने का अवसर देने के लिए धन्यवाद।

भारत की जनता ने हमारी मोदी सरकार को एक निर्णायक और मजबूत जनादेश देकर चुना है। उसका सम्मान करते हुए हमारे प्रधानमंत्री श्री नरेन्द्र मोदी जी ने अपनी दूरदर्शितापूर्ण और सेवाभावी नेतृत्व से देश को एक स्थिर और पारदर्शी सरकार दी है और ऐतिहासिक परिवर्तनकारी बदलाव लागू करने शुरू किए हैं। इस सरकार की सबसे बड़ी उपलब्धि यह रही है कि हमने देश में वर्षों से चली आ रही सोच को बदला है और एक नए आत्म विश्वास का संचार कर दिया है।

इस सरकार ने 2022 तक, 'न्यू इंडिया' को साकार करने के लिए और एक ऐसा भारत जो आतंकवाद, सांप्रदायिकता, जातिवाद, भ्रष्टाचार और भेदभाव मुक्त हो, उसका निर्माण करने हेतु अपने कदम बढ़ाने शुरू कर दिए हैं।

इस अंतरिम बजट में, हमने उसी दिशा में बढ़ते हुए भारत को एक वैश्विक अर्थव्यवस्था के रूप में स्थापित करने का बीड़ा उठाया है। आज हम विश्व की छठी सबसे बड़ी अर्थव्यवस्था बन चुके हैं लेकिन हमें और आगे बढ़ना है। माननीय प्रधानमंत्री मोदी जी के नेतृत्व में भारत पूरी मजबूती के साथ तरक्की की राह पर लौट आया है और निरंतर यह तेज विकास और समृद्धि की ओर बढ़ता चला जा रहा है।

हमारी मोदी सरकार ने मुद्रास्फीति की दर को कम करके 4.6 प्रतिशत पर लाया है तथा राजकोषीय घाटे को लगभग 6 प्रतिशत के उच्च स्तर से कम करके 2018-19 में अनुमानित 3.4 प्रतिशत पर लाया है। तेजी से विकसित होती हमारी अर्थव्यवस्था के कारण हम पिछले पांच वर्षों में 239 बिलियन डॉलर तक का विदेशी निवेश आकर्षित करने में सफल रहे हैं।

इसी दौरान, कई महत्वपूर्ण विधेयक जैसे बैंकिंग सुधार और शोधन अक्षमता एवं दिवालियापन संहिता (आई.बी.सी.) के माध्यम से अनर्जक ऋणों और भारग्रस्त आस्तियों की वृद्धि में सुधार हेतु ठोस कदम उठाया है।

* Speech was laid on the Table.

भ्रष्टाचार, काले धन के खिलाफ भी हमारी सरकार ने कदम उठाते हुए भगोड़ा आर्थिक अपराधी अधिनियम, 2018 और बेनामी संव्यवहार (निषेध) अधिनियम, 1988 के माध्यम से आर्थिक अपराधियों पर नकेल कसने का का काम किया है।

हमारी सरकार मानती है कि देश के संसाधनों पर पहला अधिकार गरीबों का है। सरकार ने मौजूदा आरक्षण, जो कि एससी/एसटी/अन्य पिछड़े वर्ग के लिए है, को पूर्ण रूप से बरकरार रखते हुए, गरीबों के लिए भी अब शैक्षणिक संस्थानों और नौकरियों में 10% का आरक्षण सुनिश्चित किया है। इन संस्थानों में औसतन 25% अतिरिक्त सीट्स (लगभग 2 लाख) उपलब्ध कराई जायेगी, जिससे किसी भी वर्ग हेतु वर्तमान में उपलब्ध/आरक्षित सीट्स में कोई कमी न आये । हमारी सरकार ने गरीबों और मध्यम वर्ग के परिवारों को सस्ते दाम पर अनाज उपलब्ध कराने के लिए वर्ष 2018-19 में लगभग 1,70,000 करोड़ रू. व्यय किए गए, जो वर्ष 2013-14 में खर्च किये गये 92,000 करोड़ रू. से लगभग दोगुना है।

हमने यह सुनिश्चित किया कि अनाज सबको मिले किसी को भूखे पेट नहीं सोना पड़े। मनरेगा के लिए ब.अ. 2019-20 में 60,000 करोड़ रू. का आबंटन किया जा रहा है। जरूरत पड़ने पर और भी धनराशि उपलब्ध करा दी जायेगी ।

प्रधानमंत्री ग्राम सड़क योजना के तहत, ग्रामीण सड़कों के निर्माण में तीन गुना वृद्धि हुई है। कुल 17.84 लाख बस्तियों में से 15.80 लाख बस्तियों को पक्की सड़कों से पहले ही जोड़ा जा चुका है और बहुत जल्द ही शेष कार्य पूरा करने का कार्य चल रहा है। प्रधानमंत्री ग्राम सड़क योजना के लिए ब.अ. 2019-2020 में 19000 करोड़ रू. का आबंटन किया गया है।

2014 तक देश में लगभग 25 करोड़ परिवार बिना बिजली के 18वीं सदी की जिंदगी जीने को मजबूर थे। सौभाग्य योजना से हमने हर घर को बिजली का मुफ्त कनैक्शन उपलब्ध कराया। मार्च, 2019 तक सभी इच्छुक परिवारों को बिजली का कनेक्शन मिल जायेगा । हमने मिशन मोड में, निजी क्षेत्र सम्मिलित करते हुए 143 करोड़ एलईडी बल्ब उपलब्ध कराये हैं। इससे गरीब और मध्यम वर्ग के परिवारों को बिजली के बिलों में सालाना 50,000 करोड़ रू. की बचत हो रही है।

हमारे मेहनती किसानों को फसल का पूरा मूल्य नहीं मिलता था। हमारी सरकार ने किसानों की आय दोगुनी करने हेतु इतिहास में पहली बार सभी 22 फसलों को न्यूनतम समर्थन मूल्य लागत से कम से कम 50% अधिक निर्धारित किया है। | इस सरकार ने कामगारों और मजदूरों को विश्वास और न्याय दिलाने के लिए 7वें केन्द्रीय वेतन आयोग को शीघ्रता से लागू किया तथा न्यू पेंशन स्कीम के लिए सरकार के योगदान को 4% बढ़ाकर 14% किया है। हमारे सैनिकों का सम्मान करते हुए "वन रैंक वन पेंशन" को लागू किया है। 2019-20 में हमारा रक्षा बजट पहली बार 3,00,000 करोड़ को पार कर गया है। इससे हमारे देश को सुरक्षा के लिए जरूरी साजो-सामान खरीदने में आसानी होगी।

ग्रामीण भारत की महिलाओं के जीवन सुधार हेतु हमारी सरकार ने उज्ज्वला योजना के अंतर्गत 8 करोड़ एलपीजी कनैक्शन मुफ्त बांटने का कार्यक्रम शुरू किया है। इसके अलावा, प्रधानमंत्री मुद्रा योजना की 70 प्रतिशत से अधिक लाभार्थी महिलाएं हैं। जो अपने खुद के व्यवसाय शुरू करने के लिए किफायती और बिना कोलेटरल के ऋण प्राप्त कर रही हैं। अन्य कई उपायों में गर्भवती महिलाओं के लिए 26 सप्ताह का मातृत्व अवकाश और प्रधानमंत्री मातृ वंदना योजना के माध्यम से वित्तीय सहायता का लाभ दिया गया है जिससे गर्भवती महिलाएं काम में सहभागी बनने में सक्षम होंगी।

सूक्ष्म, लघु, मध्यम उद्यमों और व्यापारियों का सशक्तिकरण हेतु हमारी सरकार ने करोड़ो को रोजगार देने वाले लघु और मध्यम उद्यम क्षेत्र को सशक्त करने के लिए कई प्रभावी कदम उठाए हैं। हाल ही में सिर्फ 59 मिनट में 1 करोड़ तक के ऋण की योजना शुरू की गई है। जीएसटी-रजिस्टर्ड एसएमई इकाइयों को 1 करोड़ की वृद्धिशील ऋण पर 2 प्रतिशत ब्याज की छूट मिलेगी। सरकारी उपक्रमों से एसएमई की सोर्सिंग की आवश्यकता को बढ़ाकर 25 प्रतिशत कर दिया गया है। इसके लिए कम से कम 3 प्रतिशत सामग्री महिला स्वामित्व वाले लघु और मध्यम उपक्रमों से प्राप्त की जाएगी।

जब से हमारी सरकार सत्ता में आई है, तब से ही हमारी प्राथमिकता मध्यम वर्ग पर कर के भार को कम करने की रही है। हमने बुनियादी छूट की सीमा 2 लाख से बढ़ाकर 2.5 लाख कर दी और कर में छूट दी ताकि 3 लाख तक आय वाले लोगों को कोई कर न देना पड़े। हमने 2.5 लाख से 5 लाख तक की कर स्लैब के लिए कर की दर में कमी कर 10 प्रतिशत से 5 प्रतिशत भी कर दिया और वेतनभोगी वर्ग के लिए 40,000 की मानक कटौती शुरू की। धारा 80ग के अंतर्गत बचत की कटौती

को 1 लाख से बढ़ाकर 1.5 लाख कर दिया गया। जिस मकान में रह रहे हों, ऐसी गृह संपत्ति के लिए ब्याज की कटौती को 1.5 लाख से बढ़ाकर 2 लाख कर दिया गया।

इस प्रकार हमारी मोदी सरकार ने समाज के सभी वर्गों को राहत और न्याय देने का प्रयास किया है। सभी वर्गों की चिंता करते हुए सभी उचित अवसर और न्यायोचित हक दिलाने के लिए माननीय प्रधानमंत्री मोदी जी प्रयासरत हैं। सभी देशवासियों के सपनों को पूरा करने का संकल्प हमने लिया है और इस देश की जनता के आशीर्वाद और स्नेह से हम उसको पूरा करने के लिए प्रतिबद्ध हैं। इतना कहकर मैं अपनी बात पूरी करता हूं। धन्यवाद।

कुँवर हरिवंश सिंह (प्रतापगढ़): अध्यक्ष महोदया, आपने मुझे अंतरिम बजट पर बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देता हूं। मैं फाइनेंस मिनिस्टर को धन्यवाद देता हूं कि 1973 मैं मैंने पहले इनकम टैक्स भरा था, तब लिमिट छः हजार रुपये थी। हर साल यह होता था कि कुछ लिमिट बढ़ जाएगी। लेकिन 100 प्रतिशत लिमिट यदि किसी ने बढ़ाई तो श्री पीयूष गोयल जी ने बढ़ाई, इसके लिए मैं उनका हार्दिक अभिनंदन करता हूं। उन्होंने इसे ढाई लाख रुपये से बढ़ाकर पांच लाख रुपये कर दिया। करीब तीन करोड़ लोग अब इनकम टैक्स से बाहर हो जाएंगे, उनका पैसा बचेगा।

मैडम, छः हजार रुपये किसानों को दिये जा रहे हैं, लोग कहते हैं कि यह बहुत कम है। लेकिन कम से कम हमारी सरकार ने यह तो सोचा कि किसानों को कुछ पैसा जाए। हर किसान, जिसके पास बहुत कम जमीन है, उसे भी छः हजार रुपये मिलेंगे। यह उसके लिए बहुत बड़ी राहत है। इसके लिए मैं फाइनेंस मिनिस्टर साहब को धन्यवाद देता हूं।

हम लोग जब यहां आए थे तो वर्ष 2014-2015 का बजट करीब 14 लाख करोड़ रुपये का था। आज हमारे जेटली साहब हों या आज के फाइनेंस मिनिस्टर हों, इन्होंने उसे बढ़ाकर करीब 27.5 लाख करोड़ रुपये कर दिया। यह इनकी एबिलिटी है, मैं इनके अफसरों को भी धन्यवाद देता हूं, इनकी टीम, जिसमें शुक्ला जी तथा अन्य लोग हैं, मैं उन्हें भी धन्यवाद देता हूं। जो स्टेट मिनिस्टर हैं, उन्होंने बहुत अच्छा काम किया है। इनकम टैक्स का दायरा बढ़ाकर जो करीब तीन, साढ़े तीन करोड़ रुपये इनकम टैक्स देते थे, उसे सात करोड़ रुपये तक बना दिया है।

मैं कृषि मंत्री को धन्यवाद देता हूं। क्योंकि उन्होंने जो अनाज सड़ता था, उसे उन्होंने कंट्रोल कर लिया और हमारे देश का तमाम खराब होने वाला अनाज आज बच रहा है। वरना बहुत सी वेयरहाउसिंग की रिपोर्ट्स आती थीं, वेयरहाउसिंग की उन्होंने बहुत अच्छी फैसिलिटी दी है।

मैं फाइनेंस मिनिस्टर साहब से डिमांड करता हूं कि किसानों के लिए जो आपने किया है, उसके अलावा भी किसानों के लिए आपने बहुत कुछ करना है। मैं देखता हूं कि आजकल ट्रैक्टर की कीमत छः लाख रुपये से नौ लाख रुपये तक हो गई है। उसका ब्याज भी करीब 12 परसैंट होता है, जो किसान नहीं भर पा रहा है। इसलिए मैं चाहता हूं कि 25 परसैंट इंटरैस्ट सब्सिडाइज होना चाहिए। आज कोई बैल नहीं पालता है कि बैल से खेती होगी, हल से खेती होगी।

मैडम, अब तो ट्रैक्टर कंप्लसरी हो गया है और 8-9 लाख रुपये के ट्रैक्टर का ब्याज वह किसान भर नहीं पाता है। इसी के साथ-साथ मैं एक बात और कहाना चाहता हूँ कि किसान डीजल और पैट्रोल यूज करता है, डीजल तो पंपसैट चलाने के लिए यूज होता है और पैट्रोल, चूंकि आजकल उनके लड़के मोटर साइकल से चलने लगे हैं, हम लोग तो साइकल से ही चलते थे। उस पर दस रुपये प्रति लीटर की सब्सिडी किसानों को दी जाए और उनका कोटा फिक्स कर दिया जाए कि इतना ही पैट्रोल आपको मिलेगा, जिससे ब्लैक न हो सके।

मैडम, हाऊसिंग पर जो जीएसटी है, वह अभी 12 प्रतिशत है। वित्त मंत्री जी ने प्रॉमिस किया है कि उसको हम पांच पर्सेंट करेंगे। जल्दी से जल्दी उसका निर्णय किया जाए क्योंकि बहुत लोग इंतजार कर रहे हैं कि हम मकान खरीदें। उससे देश की इकॉनोमी पर इफैक्ट पड़ रहा है। इसी के साथ मैं आपका धन्यवाद करते हुए अपनी बात को समाप्त करता हूँ।

श्री कौशलेन्द्र कुमार (नालंदा): अध्यक्ष महोदया, मैं अंतरिम बजट, 2019-20 पर बोलने के लिए खड़ा हूँ। वित्त मंत्री जी ने 01 फरवरी को बहुत ही लोकप्रिय बजट प्रस्तुत किया है, इसमें सबसे पहला फायदा 12 करोड़ किसानों को प्रतिवर्ष 6 हजार रुपये की सहायता देने का प्रावधान किया है, इसके लिए मैं आपको धन्यवाद देना चाहता हूँ। साथ ही मध्यम वर्ग के करीब तीन करोड़ लोगों को इनकम टैक्स की सीमा से बाहर किया है, इसका सीधा फायदा लगभग तीन करोड़ लोगों को होगा, इसके लिए भी मैं आपको बधाई देता हूँ। इनकम टैक्स में पांच लाख रुपये तक की जो छूट दी है, इसके लिए भी मैं उनको बधाई देता हूँ। माननीय प्रधान मंत्री जी के सपने के भारत का जो सपना था, उसको साकार करने का इस बजट में प्रयास किया गया है। 55 महीने की सरकार ने मंहगाई पर अंकुशल लगा कर रखा, इसके लिए भी मैं सरकार को बधाई देना चाहता हूँ।

वर्ष 2018-19 के लिए अनुपूरक मांग, जो करीब 01 लाख 98 हजार करोड़ की है, इस पर भी सरकार चर्चा करेगी। भारतीय अर्थव्यवस्था और सरकार के दायित्व पर जनता को सिर्फ रोजी-रोटी, आवास रोजगार, सुगम कारोबार और सुविधाजनक जीवन यापन की सहूलियतें चाहिए, जो इस वक्त बजट में साफ है कि सरकार ने सभी वर्गों की कठिनाइयों को दूर करने का भरपूर प्रयास किया है। 'सबका साथ और सबका विकास' करने का प्रयास किया है। जीएसटी से खूब आमदनी हुई है। प्रत्यक्ष कर में भी बढोत्तरी हुई है। डीजल-पैट्रोल पर अधिक उत्पाद शुल्क से भी सरकार को लाभ मिला है। अत: जनता की भी उम्मीद बढ़ी है। हम बिहार से आते हैं तो हम बिहार और कुछ अपने संसदीय क्षेत्र की बात करेंगे। हम मांग रखना चाहते थे। मैं जिस संसदीय क्षेत्र से आता हूँ, वहां काफी पर्यटक आते हैं। वहां हवाई अड्डा नहीं है। वहां प्रस्तावित अंतर्राष्ट्रीय हवाई अड्डा है, उसका निर्माण करने का प्रयास किया जाए। नालंदा में विश्व के कोने-कोने से पर्यटक आते हैं, वहां कोई पांच सितारा होटल नहीं है, मैं माननीय वित्त मंत्री जी से अनुरोध करूंगा कि राजगीर में एक पांच सितारा होटल पर्यटन विभाग से बनवाने की कृपा करें। मैंने अपने संसदीय क्षेत्र के अंतर्गत हरनौत में बुद्धपूर्णिमा ट्रेन के ठहराव के लिए भी प्रस्ताव किया है। मैं माननीय मंत्री जी से कई बार मिला भी हूँ। उन्होंने आश्वासन भी दिया है और कई कार्यक्रमों में उन्होंने आश्वस्त भी किया है कि मैं इस काम को करूंगा। मैडम, इस्लामपुर से नटेसर तक नई रेलवे लाइन बन कर तैयार है। माननीय मंत्री जी से मैं अनुरोध करूंगा कि चुनाव से पहले

इसका उद्घाटन करने की कृपा करें। मैडम, माननीय मंत्री जी ने हमारे संसदीय क्षेत्र में पटना से इस्लामपुर के लिए दो मेमू ट्रेन दी हैं। राजगीर से दरियामा होते हुए पटना तक एक मेमू ट्रेन दी है, इसके लिए मैं उनको धन्यवाद देता हूँ और माननीय प्रधान मंत्री जी को भी धन्यवाद देता हूँ।

***श्री भैरों प्रसाद मिश्र (बांदा):** माननीय वित्त मंत्री के रूप में जो श्री पीयूष गोयल जी, ने जो अंतरिम बजट प्रस्तुत किया है, उसका मैं उसका समर्थन करते हुए स्वागत करता हूं। यह बहुत ही जन कल्याणकारी बजट है। विशेषकर किसानों, मजदूरों एवं छोटे व्यापारियों व कम वेतन पाने वाले कर्मचारियों के लिए यह वरदान है। किसानों को जिनके पास 2 हेक्टेयर तक खेती है, उनको 6000 हजार रूपए सालाना किसान सम्मान निधि देने का ऐतिहासिक निर्णय लिया गया है। इसके लिए 75000 करोड़ रूपए का प्रावधान किया गया है। पिछले वर्ष के लोगों को भी एक किस्त अतिरिक्त 2000 की मिल सके इसके लिए 20000 करोड़ का अतिरिक्त बजट निर्धारित किया गया है। जिसका आम जनमानस स्वागत कर रहा है। गरीब किसानों के चेहरे में खुशी है। मजदूरों को जो प्रतिमाह वेतन पाते हैं। उनको 3000 रूपए मासिक पेंशन देने का निर्णय किया गया है जिससे करोड़ों मजदूरों के चेहरे में खुशी स्पष्ट देखी जा सकती है। आयकर की सीमा दोगुना करके 5 लाख रूपए वार्षिक आय वालों को कोई टैक्स नहीं देना होगा । जिससे छोटे व्यापारी तथा कर्मचारियों को लाभ होगा। करीब 3 करोड़ लोग इस निर्णय से आयकर दायरे से बाहर हो गए हैं। जीएसटी की सीमा रेखा को 40 लाख तक बढ़ाकर व 9 प्रतिशत के दायरे में आने वाले व्यापारियों की टर्न ओवर सीमा बढ़ाकर डेढ़ करोड़ कर दी गयी है और 3 माह में नक्शा जमा करने आदि की व्यापक छूट दी गयी है। जिससे छोटे व्यापारियों को बहुत लाभ होगा । मेरा सरकार से अनुरोध है कि बुंदेलखण्ड क्षेत्र के किसानों के लिए लघु एवं सीमांत किसान की सीमा 5 हेक्टेयर तक की जाए जिससे 5 हेक्टेयर तक जमीन के किसानों को भी सरकार की योजनाओं का लाभ मिल सके

* Speech was laid on the Table.

*SHRI MD BADARUDDOZA KHAN (MURSHIDABAD): The 'Interim Budget 2019-20' placed by hon. Mr. Piyush Goyal is actually not based on the ground reality. He has claimed all success in last four and half years. He also claimed credit in demonetization, GST, PMFBY, Beti Bachaao Beti Padhao etc. But what is the reality? Demonetization has seriously affected small industry business and agriculture sectors. So many people have lost their employment in these sectors. Growth rate in agriculture has been decreased. Government has totally failed to create any new employment in our country. Where is two crore employment per year? When this Government came into power, they assured that price rise will be controlled. Now it is out of control. Price of petroleum products are the highest within world though the price of crude oil in international market in cheap. There is no industrial growth in last four and a half years. Despite so many assurances by the Government, no black money has been stashed back in our country. In each year's budget Government has given doles to the corporate by reducing their tax slabs. Due to non-payment of loans by the corporate the NPA of the banks have been increased day by day. But this Government is wearing them off in the name of hair cut, write off instead of recovering them. On the other hand, farmers are committing suicide due to loan and due to not getting of profitable place of their products. Once this Government had assured that they will take appropriate action against corruption. But now their fight has been fully derailed due to Rafale deal and cases like Nirav Modi, Mehul Choksi and Vijay Mallya etc.

* Speech was laid on the Table.

In case of PMFBY, farmers have not been benefitted. The only benefitted persons are the big insurance companies. Ayushman Bharat also is going in the same line.

It is a matter of great regret that 55 per cent of Budget allocation in the Beti Bachao, Beti Padhao is spent in advertisement only. In last four and half years Government has taken no steps against mob lynching by Gau Rakshaks. Some issues like Love Jihad, Ghar Wapsi by Sangh Parivar has affected the secular fabric of our country. Actually, this BJP led Government wants to divide people in line of religion. They wanted to split the society on communal lines to gather votes. Chief Minister of Uttar Pradesh Mr. Yogi is doing all these works openly.

So, in last four and a half years Government has failed in almost all the sectors. In some cases, they have cheated the common people of our country. So, I oppose this Interim Budget.

[*]**SHRIMATI APARUPA PODDAR(ARAMBAG) :** The Interim Budget's focuses on cows instead of the working class. It is proposed in the Budget to spend more on protecting cows. Rs. 750 crores through Rashtriya Gokul Mission than on pensions for the 40 crores informal section workers.

Rs. 500 crore per year under the Pradhan Mantri Shram Yogi Maandhan that promises a monthly pension of Rs. 3000/- per month for all workers, as well as Rs. 6000/- per year cash transfer to all farmers who own two hectres or less land. The country is in the depth of an unparalled job crisis. The agrarian crisis in the last quarter of a century has brought the farmers in deep crises.

Increasing demand of work, amount of Rs. 60,000 crore being allocated but still not enough considering to put an end to the ongoing rural crises. Civil society organizations NREGA says budget should be at least Rs. 80,000 crore to meet demand.

Government allocated Rs. 19,000 crore for constructions of roads in rural areas under (PMGSY). The allocations have to be increased for better connectivity in rural India.

Most of the environmental issues, pollution free nations, cleaning rivers, protecting the coastline, self-sufficiency in food and good health infrastructure only found a mention in the "Vision of the next decade" in Goyalji's speech. None of these had any tangible targets or action plan.

The Interim Budget or vote on account had little in store for the energy sector. The Ujjwala Scheme which aims at 8 crore free LPG connections to rural households is not bringing Ujjwala to women of rural India. Saubhagya Scheme

[*] Speech was laid on the Table..

aims to provide free electricity connections to all households also found mention. None of these programmes saw any target revisions or budgetary allocations in Interim Budget.

No clarity on Goods and Services Tax (GST) import duties or tax relief. It remains to be seen how this will translate to Government support in full Budget for the country's better future.

Maulana Azad Fund allocation have been curtailed by the Government.

Kolkata metro first metro railway in India opening for commercial services, we see incidents take place very often. Fire breaks out, passengers protest.

Number of trains have to be increased in metro rail route as compartment gets over-crowded. Metro Rail have to take steps for the safety and security of the common passengers who avail metro.

Model Railway Stations at Tarakeshwar Railway Station famous pilgrim place of Lord Shiva Temple within Arambagh Constituency.

Speedy work progress for "Boloundi Halt Station in Arambagh and the "Arambagh-Bowachandi" line extension.

The Government is destroying the federal structure of the country. Government is misusing CBI, ED and Central Agency.

"Acche din kab ayenge". I do not support this Interim Budget.

***श्री बीरेन्द्र कुमार चौधरी (झंझारपुर):** आपने मुझे इस अंतरिम बजट पर अपने विचार रखने का मौका दिया इसके लिए धन्यवाद।

मैं इस बजट का समर्थन करने के लिए खड़ा हुआ हूँ। इस बजट में सभी वर्गों के लिए राहत और तोहफे की व्यवस्था की गई है। बजट प्रस्तावों में किसान, मजदूर एवं मध्यम वर्गों के लिए अच्छा प्रावधान किया गया है। छोटे किसानों को प्रतिवर्ष छह हजार रूपये का नकद समर्थन, असंगठित क्षेत्रों के श्रमिकों के लिए मेगा पेंशन और नौकरी पेशा वालों के लिए पांच लाख रूपये तक की वार्षिक आय को कर मुक्त किये जाने से तीन करोड़ लोगों को लाभ पहुंचेगा।

मानक कटौती को 40 हजार रूपये से बढ़ाकर 50 हजार रूपये तक कर दिया गया है। साथ ही नया घर बनाने वालों को भी आयकर में छूट दी गई है। ग्रेच्युटी की सीमा दस लाख से बढ़ाकर बीस लाख कर दिया गया है। दो हेक्टेअर तक भूमि वाले किसानों को तीन किस्त में वार्षिक आर्थिक सहायता छह हजार रूपये देकर बड़ा उपहार दिया है, इससे 12 करोड़ किसानों को लाभ मिलेगा। पशुपालन के लिए सस्ता कर्ज राष्ट्रीय कामधेनु जैसी योजना भी राहतकारी है।

प्रधानमंत्री श्रम योगी मानधन योजना के तहत 60 वर्ष से अधिक आयु वाले श्रमिकों को तीन हजार रूपया मासिक पेंशन का प्रावधान किया जाना स्वागत योग्य कदम है। रक्षा क्षेत्र में भी विशेष ध्यान दिया गया है। पहली बार देश की रक्षा बजट तीन लाख करोड़ रूपये से अधिक का दिया है। इस अंतरिम बजट में अब तक का सबसे अधिक बजटीय प्रावधान किया गया है। यानी कुल मिलाकर अंतरिम बजट काफी लाभकारी और विकासपरक बजट है। मैं इस बजट का समर्थन करते हुए अपनी बात समाप्त करता हूँ। धन्यवाद।

* Speech was laid on the Table.

*ADV. JOICE GEORGE (IDUKKI): Thank you for letting me to participate in the discussion on Interim Budget, 2019-20. First of all I would like to say that, this is not an Interim Budget but an election campaign speech. Even the Economic Survey report is not provided this year along with the budget documents, so we don't have an option to analyze the performance of the country with respect to the previous years. The Interim Budget speech did not address the serious socio-economic issues of the country like the agrarian distress, safety of women and children, the intolerance towards minorities and Dalits, law and order issues in the country, Unemployment, various issues arised due to the demonetization in the country especially in the unorganized and informal sector. Also there are many issues arising out of the improper and unscientific implementation of GST in the country.

I am representing Idukki Parliamentary Constituency in Kerala, which is an undeveloped and neglected area dominated by agrarian population including Tribes, Scheduled Cast and Other Backward Classes. On going through the budget proposals, at the first instances I would say, as far as we are concerned, the perception, approach and the attitude of the budget is totally disappointing. The State of Kerala had witnessed unprecedented torrential rain and consequential flood during July and August 2018. The loss of the people living in the flood affected area is very huge and the whole state is in the process of recovering from the disaster. Due to heavy land slide and flood especially in the high ranges of Idukki a huge loss had occurred in the infrastructure and in the farm lands. The agrarian community is in heavy distress. In these circumstances

* Speech was laid on the Table..

it is quite unfortunate that, there is no package for Idukki has provided in this budget including the provision of debt relief to the farmers in distress.

The Minister had neglected the sad plight of Rubber, Pepper, Cardamom, Coco, coconut and areca nut cultivators. The cultivators of cash crops like tea, rubber, coffee and pepper in the country are in great distress due to the fluctuations in the market price, low producitivity and dip in the market price due to Indiscriminate import by taking advantage of ASEAN, South Asian Free Trade Agreement and India-Srilanka Free Trade Agreement. This issue may also be addressed.

Yet another issue is related to railway in my constituency. The Idukki Parliamentary constituency is not connected with railway till now. Though the Angamaly Erumeli –Sabari Railway Project has been sanctioned and commenced 19 years ago, the railway could complete only 7 kilometers of railway line out of 116 kilometers length. Revised detailed estimate of Angamali-Sabarimala new BG railway line project (116 KMs) sanctioned through the pink book of 1997-98 has been forwarded to railway board by Chief Administrative Officer/CN/ERS on 14/9/2017. Utilization of an amount of Rs.229,9,90 crore to Angamali Sabarimala new BG railway line project through the 2018-19 union budget allocation depends up on the approval of revised estimate. Due to the absence of sanction to the revised estimate of Angamali –Sabarimala new BG line project, an amount of Rs.213. 59 crore has been lapsed in 2017-18 budget year. 85 kms long area from Angamali railway station to proposed Ramapuram railway station has been notified after the sanctioning of proposed new BG railway line project and boundary stones have been laid by railway and revenue officials. There after

boundary stone laid land's owners could not pledge or sells their land for treatment, education or marriage of their children. They are not permitted to construct building in the alignment area. Even though land owners and people living in notified area as well as boundary stone laid and re-laid area support the arrival of Angamali-Sabarimala new BG railway project are fed up with the undue delay in getting fund for their land to construct railway line. So I request the Government's kind attention to full fill the dream of the poor people from Idukki by completing the Sabari Rail Project. This project should be completed as a Central project by central Government.

In the context of infrastructural development undeveloped villages and rural areas are being ignored inspite of the implementation of Schemes like Pradhan Mantri Gram Sadak Yojana (PMGSY) etc. The Government has earlier promised to announce the 3rd phase of PMGSY and not yet done. So the unspent amount of the earlier allocation could not be used. The interim budget has not mentioned on the same.

Hence I strongly oppose the interim budget 2019-20.

Thank you.

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam Speaker, I thank you for providing me this opportunity to take part in the General Discussion on the Interim Budget for 2019-20.

HON. SPEAKER: Please conclude in three minutes.

SHRI N.K. PREMACHANDRAN : Madam, I will be confining myself to only one point.

The Budget Speech itself is titled as Interim Budget for 2019-20. But if you examine the Budget, it is having all the salient features of a full Budget. I fully agree with the Government that it is having the constitutional right to have a full Budget. But ethically speaking and if you examine the constitutional and parliamentary precedents, it is not fair to have a full Budget having a Finance Bill with taxation proposals for the year which ends on 31st March, 2020.

It is not fair on the part of the Government to impose taxation because the tenure of this Government expires on 26th May, 2019. How does this Government have a moral and ethical right to impose taxation on the people of this country by having a Finance Bill with taxation proposals?

Madam Speaker, the Interim Budget 2019-20 is mere announcements to be incorporated in the next election manifesto which is to be published in the coming days. Madam, this Government is completing its five-year term in office. This is the fag end of the Government; this is an outgoing Government. The genuine issues concerning the farmers, the workers, the labour and the people belonging to middle income group, have not been addressed during the last four years. At the fag end of the year, so many populist announcements are being

made. Madam, kindly examine whether the populist announcements made by the Government in the Interim Budget are genuine.

Madam, I am confining to only one programme, Pradhan Mantri Shram Yogi Maandhan Yojana. It is a new pension scheme by which each unorganized worker will be getting Rs. 3000 monthly pension and it is a contributory pension scheme. The worker has to pay from the age of 18 to 60 years. He will be getting pension only after 60 years of his age. The contribution and the pension available, if you calculate it in arithmetical terms also, is improper, unjust and not up to the mark.

Madam, I have one more point to make. I had moved a Private Member Resolution before this House i.e. Employees' Pension Scheme, 1995. If you remember, we took nine hours to discuss that. For seven days it was discussed. The late Minister, Shri Ananth Kumar Ji and the then Labour Minister had given an assurance regarding that. An Empowered Committee was constituted. The Committee submitted its report. The entire House supported the Resolution and even after getting the recommendations from the Empowered Committee, none of the recommendations has been implemented in enhancing the employees' pension. The minimum pension has to be increased from Rs. 1000 to Rs. 2000. But nothing has been done.

My point is that these recommendations and Employees' Pension Scheme may be taken into consideration while the Minister replies to the debate. With these words, I conclude.

श्री राजेश रंजन (मधेपुरा): अध्यक्ष महोदया, मेरा सिर्फ आग्रह है कि सरकार ने बिहार को लेकर विशेष राज्य के दर्जे की बात कही थी और फिर विशेष पैकेज की भी बात आदरणीय प्रधान मंत्री जी ने खुद कही थी। मैं मंत्री जी को याद दिलाना चाहूँगा कि बिहार के लिए विशेष राज्य और विशेष पैकेज के बारे में आपसे आग्रह है।

दूसरे, युवा बेरोज़गार के बारे में हैं। जो बी.ए. और आई.ए. किया हुआ यूथ हैं, उसको कम से कम पाँच हजार रुपये बेरोज़गारी पेंशन मिलनी चाहिए, जो नहीं मिली।

तीसरी चीज, बिहार का यदि कोई निर्माण करेगा तो वह पर्यटन है। उसमें वैशाली, नालंदा से लेकर राजगीर …(व्यवधान) मैडम, मैं पॉइंट वाइज कहकर खत्म कर देता हूँ।

माननीय अध्यक्ष : वास्तव में समय है ही नहीं।

श्री राजेश रंजन : मैडम, मैं दो मिनट में खत्म कर देता हूँ।

माननीय अध्यक्ष : नहीं, नहीं।

श्री राजेश रंजन : मैडम, लास्ट। आपका आशीर्वाद रहा।

माननीय अध्यक्ष : अब नहीं। आशीर्वाद खत्म हो गया।

श्री राजेश रंजन : मैडम, मेरा बाढ़ से निजात पर आग्रह था कि बाढ़ से निजात मिलनी चाहिए। मजदूर का मिनिमम वेज 14-15-16 हजार रुपये है। मैडम, समाप्त कर रहा हूँ। एएमयू को जो देना था, किशनगंज एएमयू का नहीं हुआ। एम्स के लिए था, कोशी और दरभंगा को, उस पर नहीं हुआ…(व्यवधान)

माननीय अध्यक्ष : बाकी कल ज़ीरो ऑवर में उठाना। श्री असादुद्दीन ओवैसी।

श्री राजेश रंजन : मैडम, समाप्त कर रहा हूँ। पूर्णिया हाई कोर्ट का था, उस पर नहीं हुआ।…(व्यवधान)

माननीय अध्यक्ष : ये सब ज़ीरो ऑवर के मामले हैं।

श्री राजेश रंजन : मैडम, पेंशन को बढ़ाना चाहिए। कोई भी पेंशन, 6-6 पेंशन हैं। पेंशन को बढ़ाना चाहिए। ममता और आशा, आंगनवाड़ी यह जो है, नियोजित शिक्षक हैं, इसको आगे बढ़ाना चाहिए। मैडम, इस पर नहीं हुआ। युवा बेरोज़गारी पर नहीं हुआ।…(व्यवधान)

श्री असादुद्दीन ओवैसी (हैदराबाद): मैडम, थैंक यू। मेरी आपसे गुजारिश है कि चार मिनट दीजिए। आखिरी स्पीच है इस सेशन की।

माननीय अध्यक्ष : मैंने आपको उस समय दिया था। राष्ट्रपति के धन्यवाद के प्रस्ताव पर मैंने पूरा समय दिया था।

श्री असादुद्दीन ओवैसी : मैडम, आपने हमेशा दिया है। इस पार्लियामेंट की आखिरी स्पीच है। आप कम वक्त दे रहे हैं, मैं सिर्फ माइनोरिटी मिनस्ट्री तक अपना महदूद रखता हूँ। मैडम, पूरा मुल्क जानता है कि मुसलमानों में सबसे कम लिटरेसी रेट 68 परसेंट है। एनएसएसओ का डेटा 68 राउंड भी कहता है कि मुसलमानों में लो एजुकेशन अटेनमेंट है। माइनोरिटीज में मुसलमानों का तनासुब 72 परसेंट है। अरबन एरियाज में जो एनएसएसओ का डेटा है, पोस्ट ग्रेजुएट में हजार में से 15 मुसलमान, एजुकेशन में सेकेंडरी, हायर सेकेंडरी में 162 एंड 90 पर थाउजंड।

आपने पोस्ट मैट्रिकुलेशन के बजट में कमी कर दी है। खुद बीजेपी का वर्ष 2014 का मैनिफेस्टो है, मैं उसे पढ़ नहीं सकता, उसमें उन्होंने काफी विस्तार से मुसलमानों के बारे में कहा था। वर्ष 2017 की नीति आयोग की रिपोर्ट है, जिसमें उन्होंने माना है कि मुसलमानों का इकोनॉमिक, हेल्थ और एजुकेशन पैरामीटर सबसे लो है। मुस्लिम वर्कर्स इन्फॉर्मल सेक्टर में ज्यादा हैं और वे लो वेजिज पर काम करते हैं। यह नीति आयोग की रिपोर्ट है। खुद गवर्नमेंट का स्ट्रैटेजिक डॉक्यूमेंट, 2018 यह कहता है कि आउट ऑफ स्कूल चिल्ड्रेन मुसलमानों का सबसे हाइएस्ट 4.43 परसेंट है। स्ट्रैटेजिक डॉक्यूमेंट यह भी कहता है कि हाउसहोल्ड इंकम जो अर्बन इंडिया में है, जो कैजुअल लेबर सैल्फ इम्प्लॉइमेंट में हैं, उसमें ज्यादा मुसलमान हैं। डब्ल्यूपीआर में मुसलमान सबसे लो हैं नेशनल एवरेज के। फॉर्मल इम्प्लॉयमेंट में मुसलमानों का शेयर सिर्फ 3.82 परसेंट है। ये पैरामीटर्स हैं। जो बजट पीयूष गोयल साहब की तरफ से ऐलोकेट किया गया है, उसमें आपने पोस्ट मैट्रिकुलेशन के बजट में कमी कर दी है। यह बात हकीकत है और मैं यह जिम्मेदारी के साथ कह रहा हूँ कि हर साल 85 लाख मुसलमान बच्चों और बच्चियों को स्कॉलरशिप से महरूम करते हैं। सिर्फ 30 परसेंट बच्चों के लिए स्कॉलरशिप है। आप उसमें पैसे नहीं बढ़ाते हैं। आखिर यह किस्सा क्या है? आपके बोलने और करने में इतना फर्क क्यों है?

मैडम, मैं आपके सामने इस बात को रखना बेहद जरूरी समझता हूँ कि बीजेपी के मैनिफेस्टो में मदरसा मॉडर्नाइजेशन की बात की गई, लेकिन आपने बजट को 250 करोड़ रुपये कम कर दिया। इसका जिम्मेदार कौन है? यह आपकी मुनाफिकत और हिपॉक्रेसी की मिसाल है। मुस्लिम्स में क्रेडिट फ्लो 60 परसेंट भी नहीं है। मुझे नहीं मालूम कि पीयूष गोयल साहब कौन सी रिपोर्ट पढ़ रहे हैं? मैडम, जरा आप देखिए कि वे क्या पढ़ रहे हैं? यह पूरा साम्य आपका है।

मैडम, फिर स्कॉलरशिप की स्कीम, शेड्यूल कॉस्ट की पोस्ट मैट्रिकुलेट 60 परसेंट कम कर दी गई, माइनोरिटीज की 23 परसेंट, ओबीसीज की 17 परसेंट।

मैडम, हैरत की बात यह है कि आपने राष्ट्रीय गोकुल मिशन को 750 करोड़ रुपये दिए। भाई साहब, जो लोग मर रहे हैं, उनके लिए भी कुछ कॉम्पन्सेट कर दीजिए।...(व्यवधान)

मैडम, मैं अपनी आखिरी बात करता हूँ कि हज सब्सिडी को बर्खास्त कर दिया गया। मैंने हर बार खुद डिमांड की। वे 500 करोड़ रुपये कहाँ गए? मेरे मुल्ला जी के नाम पर आप खा रहे थे, वह पैसा हमको दीजिए। आप वह हमारे बच्चों को दीजिए, लेकिन आप वह भी नहीं देते हैं।

मैडम, मैं अन्तिम पॉइंट कहता हूँ। नीति आयोग की गाइडलाइन्स के मुताबिक एस.सी./एस.टी. की जितनी पॉपुलेशन है, उतना बजट मिलना चाहिए। यहाँ पर प्रोपोर्शनेट शेयर एस.सी. कम्पोनेन्ट का 1,39,660 करोड़ है और शेड्यूल ट्राइब कम्पोनेन्ट एस.टी. 75.987 करोड़ है। यह क्या है? आप यहाँ पर फिर...* बोल रहे हैं। आप कैसे इस बजट को पास करा रहे हैं?

मैडम, मैं इसीलिए आपसे कह रहा हूँ कि ये सिर्फ आँखों में धूल झोंक रहे हैं। इन्हें मुसलमानों से कोई मुहब्बत नहीं है। इन्होंने ट्रिपल तलाक के नाम पर सिर्फ धोखा दिया। इनका रिकॉर्ड इनको एक्सपोज करता है। मैडम, आपका शुक्रिया।

* Not recorded.

جناب اسدالدین اویسی (حیدرآباد): میڈم، آپ کا بہت بہت شکریہ ، میری آپ سے گزارش ہے چار منٹ دیجئے، آخری اسپیچ ہے اس سیشن کی۔

میڈم، آپ نے ہمیشہ وقت دیا ہے، اس پارلیمنٹ کی آخری اسپیچ ہے۔ آپ کم وقت دے رہی ہیں، اس لئے میں صرف مائنوریٹی منسٹری تک ہی اپنی اسپیچ محدود رکھتا ہوں۔ یہ پورا ملک جانتا ہے کہ مسلمانوں میں سب سے کم لیٹریسی ریٹ ہے 68فیصد ہے اور اور این۔ایس۔ایس۔او کا ڈاٹا 68 راونڈ بھی کہتا ہے کہ مسلمانوں میں لو ایجوکیشن اٹینمنٹ ہے۔ مائنوریٹی میں مسلمانوں کا تناسب 72 فیصد ۔ اربن ایریاز میں جو این۔ایس۔ایس۔او۔ کا ڈاٹا ہے پوسٹ گریجویٹ میں 1000 میں سے صرف 15 مسلمان ہیں، ایجوکیشن میں سیکنڈری اور ہائر سیکنڈری میں 162 اور 90 پر 1000 ہیں۔ آپ نے پوسٹ میٹریکولیشن کے بجٹ میں کمی کر دی۔ خود بی۔جے۔پی۔ کا سال 2014 کا مینو فیسٹو ہے، میں اسے پڑھ نہیں سکتا، اس میں انہوں نے کافی لمبا چوڑھا مسلمانوں کے بارے میں کہا تھا۔ سال 2017 کی نیتی آیوگ کی رپورٹ ہے، جس میں انہوں نے مانا ہے کہ مسلمانوں کا ایکونومک، ہیلتھ اور ایجوکیشن پیرا میٹر سب سے لو ہے۔ مسلم ورکرس انفورمل سیکٹر میں زیادہ ہیں اور وہ لو ویجز پرکام کرتے ہیں۔ یہ نیتی آیوگ کی رپورٹ ہے۔ خود گورنمنٹ کا اسٹریٹِجک ڈاکیومینٹ ، 2018 یہ کہتا ہے کہ آوٹ آف اسکول چلڈرن مسلمانوں کا سب سے زیادہ 4.43 فیصد ہے۔ اسٹریٹِجک ڈاکیومینٹ یہ بھی کہتا ہے کہ ہاوس ہولڈ انکم جو اربن انڈیا میں ہے، جو کیزول لیبر سیلف ایمپلائمنٹ میں ہے، اس میں زیادہ مسلمان ہیں۔ ڈبلیو۔پی۔آر۔ میں مسلمان سب سے لو ہیں نیشنل ایوریج کے ۔ فورمل ایمپلائمنٹ میں مسلمانوں کا شیر صرف 3.82 فیصد ہے۔ یہ پیرا میٹرس ہیں۔ جو بجٹ پیوش گوئل صاحب کی طرف سے ایلوکیٹ کیا گیا ہے، اس میں آپ نے پوسٹ میٹریکولیشن کے بجٹ میں کمی کر دی ہے۔ یہ بات حقیقت

ہے اور میں یہ ذمہ داری کے ساتھ کہہ رہا ہوں کہ ہر سال 85 لاکھ مسلمان بچے اور بچیوں کو اسکالرشِپ سے محروم کرتے ہیں۔ صرف 30 فیصد بچوں کے لئے اسکالرشِپ ہے۔ آپ اس میں پیسے نہیں بڑھاتے ہیں۔ آخر یہ قصہ کیا ہے؟ آپ کے بولنے اور کرنے میں اتنا فرق کیوں ہے؟

میڈم، میں آپ کے سامنے اس بات کو رکھنا بے حد ضروری سمجھتا ہوں کہ بی۔جے۔پی۔ کے مینی فیسٹو میں مدرسہ ماڈرنائزیشن کی بات کی گئی، لیکن آپ نے بجٹ کو 250کروڑ روپئے کم کر دیا۔ اس کا ذمہ دار کون ہے؟ یہ آپ کی منافکت اور ہپوکریسی کی مثال ہے۔ مسلمانوں میں کریڈٹ فلو 60فیصد بھی نہیں ہے۔ مجھے نہیں معلوم کہ پیوش گوئل صاحب کون سی رپورٹ پڑھ رہے ہیں؟ میڈم، آپ دیکھئےکہ وہ کیا پڑھ رہے ہیں۔ یہ پورا آپ کے سامنے ہے۔

میڈم، پھر اسکالرشِپ کی اسکیم ، شیڈیولڈ کاسٹ کی پوسٹ میٹریکولیٹ 60 فیصد کم کر دی گئی۔ مائنوریٹی کی 23 فیصد، او۔بی۔سی۔ کی 17 فیصد، اچھا میڈم، حیرت کی بات یہ ہے کہ آپ نے راشٹرئے گوکُل مِشن کو 750 کروڑ روپئے دئے، بھائی صاحب جو لوگ مر رہے ہیں ، ان کے لئے بھی کچھ کمپنسیٹ رکھ دیجئے (مداخلت)۔

میڈم، میں آخری بات کرتا ہوں کہ حج سبسڈی کو برخاست کر دیا گیا۔ میں نے ہر بار خود ڈیمانڈ کی کہ وہ 500 کروڑروپئے کہاں گئے؟ میرے مُلاّ جی کے نام آپ کھا رہے تھے، وہ پیسہ ہم کو دیجئے۔ آپ وہ ہمارے بچوں کو دیجئے، لیکن آپ وہ بھی نہیں دیتے ہیں۔

میڈم، میں آخری پوائنٹ کہتا ہوں۔ نیتی آیوگ کی گائڈ لائن کے مطابق ایس۔سی۔/ایس۔ٹی۔ کی جتنی پاپولیشن ہے، اتنا بجٹ ملنا چاہئے۔ یہاں پر پروپورشنیٹ شیئرایس۔سی۔ کمپونینٹ کا 1،39،660 کروڑ ہے اور شیڈیولڈ ٹرائبس

کمپونینٹ ایس۔ٹی۔75،987 کروڑ ہے۔ یہ کیا ہے؟ آپ یہاں پر جھوٹ بول رہے ہی۔ آپ کیسے اس بجٹ کو پاس کرا رہے ہیں؟

میڈم، میں اس لئے آپ سے کہہ رہا ہوں کہ یہ صرف آنکھوں میں دھول جھونک رہے ہیں۔ انہیں مسلمانوں سے کوئی محبت نہیں ہے۔ انہوں نے ٹِرپل طلاق کے نام پر صرف دھوکہ دیا ہے۔ ان کا ریکارڈ انکو ایکسپوز کرتا ہے۔ میڈم، آپ کا شکریہ----

***SHRI S.P. MUDDAHANUME GOWDA(TUMKUR):** The Interim Budget presented by the Hon'ble Finance Minister, Shri Piyush Goyal, for the year 2019-20 is, to some extent, disappointing. Lot of Members of Parliament has participated in the discussion and have stated many factors with regard to this Interim Budget. Few Members have welcomed the Budget and majority of the Opposition Members who spoke from the Opposition side have opposed the Budget. I oppose the Budget for the following few reasons.

In my observation and perception this budget is highly prejudiced, partial, passive, paradoxical and pathetic. The Budget we find that it is more of a corporate-friendly budget than a common-man friendly budget.

The budgetary allocations for the poor, scheduled castes, scheduled tribes, women and children have been drastically reduced. Therefore, this budget is highly prejudiced against the poor, SCs, STs, women and children.

When the global prices of crude oil and petroleum has come down considerably, the inflation is contained and we have a comfortable Foreign Exchange Reserves. In such a favourable situation the Finance Minister is not serious about fiscal consolidation. So, this budget is absolutely passive.

And instead of passing on the benefits of oil price decline to consumers, the Government has hiked excise duties on petrol and diesel mopping up thousands of crores of additional revenues.

The chasm between the haves and have nots is growing day by day. After this budget the rich will become richer and poor will become poorer. Finance

* Speech was laid on the Table.

Minister is giving more money to the rich and less money to the poor. So, this budget is symbolically paradoxical.

In a welfare state development cannot be measured only on the basis of high-rise buildings, smart cities, high-speed trains, digital India, make in India etc. In fact the yardstick of development should be on the basis of people's education, employment, health-care, fooding, housing etc. These things are not visible in the budget. Hence, this budget is dismal and pathetic.

The Government of India has not mentioned anything about the Minimum Support Price (MSP) to the farmers who grow agricultural products. Agriculture is the backbone of the country. Much importance should have been given for encouragement of the farmers to grow more to meet the self-sufficiency in food production. But, unfortunately, the hon'ble Finance Minister has not given any attention towards this side. As of now, the country is not self-sufficient in food production. Knowing fully well about the situation, the hon'ble Finance Minister has failed to provide any importance for this sector, though they have been declaring that agriculture is also one of the priority sectors in the country.

Now, this budget has nothing for the middle class. The hon'ble Finance Minister had announced that individual taxpayers with annual income up to 5 lakh rupees to get full tax rebate and individuals with gross income up to 6.5 lakh rupees will not need to pay any tax if they make investments in provident funds and prescribed equities. Hon'ble Minister has said that this would benefit a large middle class people who earn income of less than Rs.5 lakh. But, in practical, it is not so. The lower level employees in any organisation earns around Rs.50,000/- and a person who earns a salary of Rs. 5,00,000/- annual has to

pay a tax amount of Rs.13000/-, which is very much injustice to them. I would like to suggest that, instead of announcing rebate, the hon'ble Minister should declare as Tax Exemption, which will benefit all the persons who file ITR. I hope hon'ble Finance Minister will consider my suggestion and give benefit to all tax payers.

Skill development is something on which we have to lay emphasis. We have the world's largest youth population totaling to about 360 millions and more than 10 millions are added every year. The highest level of skilled people that we need is in infrastructure with 105 million followed by auto and auto components (35 millions), building and construction (33 millions) and textile industry (28 millions). To train 360 million workforce, we need 4200 billion dollars by 2020 and what we are spending now is very much below normal. So, this needs to be increased and industry, service sector, PSUs have to be roped in and utilise their resources for skill development.

Our PSU Banks are not performing well. All put together, NPAs or distressed loans, it comes to around 20 per cent. Maybe that, even in 2008, at the worst crisis, none of our banks suffered; none of the banks were closed. But now the thing has come to the precipice that maybe the banks will suffer very heavily. World-over they suffered, but in India they did not suffer. Now it seems that our banks will suffer.

Lastly, I request the hon. Finance Minister to increase the MPLADS funds to Rs.25 crore so that the Members of Parliament can take up more developmental activities/works in their Constituencies and to help the people.

Thank you.

[*]**SHRIMATI P.K. SHREEMATHI TEACHER(KANNUR):** The Interim Budget 2019 shows that the union Government has chosen to ignore the miseries of the people, and instead concentrates on marketing blitz that to fool the people again. It has failed to solve the immediate problems faced by women and working class families.

Unemployment rates are at an all time high, i.e. highest in 45 years with youth and women's unemployment surpassing all levels. Further, crimes and instances of violence against women have reached alarming proportions since the advent of the Modi Government. India also ranks 103 amongst 119 countries in the Global Hunger Index 2018 and India's gender pay gap remains one of the highest in the world. In this situation, India's women and their families face extreme economic distress which requires urgent Government intervention.

The allocation for the Ministry of Women and Child Development remains at a paltry one percent of the total expenditure. Hence the dream of an empowered woman is just a mirage created by the union Government to cover off its failures.

The last two years have seen massive farmer's movements in the wake of extreme agrarian distress. Women farmers and agricultural workers have come out in large numbers in these protests with two basic demands: loan waivers for all farmers and minimum support prices. Further no relief has been announced for agricultural workers and tenant farmers (a bulk of whom are women) thereby bypassing the main people who are suffering in the agrarian crisis. This

[*] Speech was laid on the Table..

Government has not spoken a word of the rehabilitation or help for women farmers who belong to suicide affected families. We are sure that women farmers and their families will see through this hyped symbolism and false love for the agriculture dependent people.

This is also seen in the abject neglect of the issue of food security in the budget where the level of food subsidy remains almost the same, and has probably come down in real terms. The National Rural Livelihood Mission has also suffered in this budget. The allocations for ICDS have only gone up nominally by 10 percent which is barely enough to meet rising costs.

It is well known that more than 95 percent of the women workers are in informal employment and have been demanding universal social security. However instead of solving their immediate problems the Government has shown them another pipe dream: the proposed Pradhan Mantri Shram Yogi Maandhan Scheme for unorganized sector and domestic workers. This pension scheme will come into effect once the worker becomes 60 years of age when a person will get a paltry Rs. 3000 per month whose value may be negligible by then. There is hardly any budget allocation (a mere Rs 500 Crore to subsidise companies) for this scheme, and nor has any mechanism been worked out for its implementation. However what is clear is that the Government is not bothered about the current jobless growth, and even the MGNREGS expenditure has come down by Rs. 1000 crore in this year's interim budget.

The Finance Minister has claimed their commitment towards women by promoting the Ujjwala scheme for clean fuel. The Government claims that it has already provided 6 crore free LPG connections and that it will provide 2 Crore

more connections by the time of the elections. However, the actual allocation for Ujjwala scheme has gone up by just 10 Crores most of which is spent on advertisements. Further, studies on the scheme show that most women stop refilling their cylinders after the first time because they cannot afford to buy gas cylinders. In fact the Ujjwala scheme has resulted in profiteering by the oil companies. Another flagship scheme of the government, the Beti Bachao Beti Padhao scheme has not seen any increased allocations. Available data shows that not more than 60 percent of the funds were spent in this scheme and 56 percent of these were spent in publicity. It is evident that the Government is busy spending more money in publicizing its hollow schemes, rather than doing actual work. There is also no improvement in the schemes addressing violence like the Nirabhaya Scheme and the One Stop Crisis Centres for rape victims. No additional allocations have been made for other gender related schemes, and in some cases like secondary education for women, the allocations have actually come down. The same is true of health care, where the increased allocations are barely enough to meet the premium of health insurance companies under the much touted Ayushman Bharat Scheme.

It is clear that the Government is not looking at women, peasants and workers as their main constituency. The budget shows that the main aim of the Government is to create a middle class constituency. It has raised the income tax exemption limit to Rs. 5 lakh per year, and also provided exemptions for ownership of a second house (a measure that is bound to benefit the real estate sector). As expected the Government has refrained from taxing the rich by

ignoring wealth and inheritance tax. This shows that the interests of women farmers and workers are clearly sacrificed for poll prospects of the Government.

With regards.

***श्रीमती रीती पाठक (सीधी):** माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व वाली भारतीय जनता पार्टी के केंद्र सरकार के माननीय वित्त मंत्री श्री पीयूष गोयल ने सरकार का आम बजट संसद में पेश किया,यह बजट अपने आप में पूर्णता का बोध कराता है। आदरणीय वित्त मंत्री श्री पीयूष गोयल जी को असाधारण बजट पेश करने के लिए मैं बधाई देती हैं !

इस बजट में 10 विशिष्ट टीमें बनाई गई है- किसान, ग्रामीण आबादी, युवा, रक्षा, गरीब, अवसंरचना, वित्तीय क्षेत्र, डिजिटल अर्थ व्यवस्था,सार्वजनिक सेवा और विवेकपूर्ण राजकोषीय प्रबंधन, यातायात इत्यादि !

सरकार द्वारा किसानों की आय को दोगुना करने हेतु कई आवश्यक कदम उठाए गए है,किसान भाइयों को उनकी उत्पादन की लागत से न्यूनतम 50 प्रतिशत अधिक अर्थात डेढ़ गुना दाम मिले,यह ऐतिहासिक निर्णय किसान भाइयों की आय को दोगुना करने की दिशा में महत्वपूर्ण कदम साबित होगा! साथ ही 2 हेक्टेयर से कम जमीन वाले किसानों को प्रतिवर्ष 6 हजार रुपये प्रदान करने का निर्णय यह स्पष्ट करता है की सरकार किसानों को आर्थिक रूप से मजबूत बनाने के लिए प्रतिबध्द है तथा 22 हजार ग्रामीण हाटों को ग्रामीण कृषि बाजार के रूप में विकसित करेंगे जिससे किसानों को भविष्य में अत्यधिक लाभ प्राप्त होगा।

हमारी सरकार संगठित कृषि एवं संबद्ध उद्योग को 200 करोड़ की राशि आवंटित करने का प्रस्ताव रखा है जो स्वयं में अभिनंदनीय कदम है !

हमारी सरकार द्वारा खाद्य प्रसंसकरण के क्षेत्र में निवेश को बढ़ावा देने हेतु बजट 1400 करोड़ किया जा रहा है जिससे सभी कृषि प्रसंस्करण वित्तीय संस्थाओं को लाभ मिलेगा,इस तरह हमारे प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व मे माननीय वित्तमंत्री श्री पीयूष गोयल जी द्वारा किसानों के हित में प्रशंसनीय बजट पेश किया गया

* Speech was laid on the Table.

सौभाग्य योजना के तहत देश के हर घर में रोशनी पहुंचाने हेतु करोड़ो गरीब परिवारों के घरों में निःशुल्क बिजली कनेक्शन दिया जा रहा है, मेरे संसदीय क्षेत्र 11 सीधी में भी अत्यधिक मात्रा में सौभाग्य योजना के तहत विद्युत कनेक्शन प्राप्त हुआ है मैं केंद्र सरकार को धन्यवाद ज्ञापित करती हूँ।

स्वच्छ भारत मिशन के अंतर्गत करोडो गरीब परिवारों के घरों में शौचालय का निर्माण कराया गया। उज्ज्वला योजना के माध्यम से हमारी बहनो को गैस सिलेन्डर प्रदान किया गया। मैं उज्ज्वला गैस लगभग अपने हर कार्यक्रम में वितरित करती हूँ एवं मेरे संसदीय क्षेत्र का आदिवासी बाहुल्य विधानसभा चितरंगी अंतर्गत ग्राम पंचायत गुजावल में जब मैं गई तो एक बहन से उज्ज्वला के संबंध में संवाद किया तो वो बहन मुझे अपने घर के रसोई में ले गई और मुझे चाय बनाकर दिया और बोला की सांसद जी आप जाकर प्रधानमंत्री जी को मेरी तरफ से धन्यवाद दीजिएगा की हम गरीब बहनो की सबसे बड़ी समस्या था चूल्हे का धुआँ, प्रधानमंत्री जी ने हम सब को धुएँ से मुक्ति दिलाकर बहुत बड़ा काम किया है। माननीय प्रधानमंत्री जी को विशेषकर उज्ज्वला के लिए सहृदय धन्यवाद देती हूँ कि उन्होंने बहनों के दुख को समझा और यह केंद्र सरकार व नरेंद्र भाई मोदी जी के विकासवादी सोच का परिणाम है।

आयुष्मान भारत योजना के तहत सभी गरीब परिवारों के स्वास्थ्य की चिंता केंद्र सरकार कर रही है ये भी पंडित दीनदयाल उपाध्याय जी के अंत्योदय के सपने को साकार करता प्रतीत हो रहा है !

हमारी सरकार ने 2022 तक सभी गरीब परिवारों जिनका मकान कच्चा है उन्हे पक्के मकान प्रदान करने की प्रतिबद्धता दिखाई है जिसका परिणाम है की आज करोड़ो गरीबों को पक्का मकान मिल चुका है मेरे संसदीय क्षेत्र सीधी में भी प्रधानमंत्री आवास योजना का अधिकाधिक मात्रा में लाभ प्राप्त हुआ है और हो रहा है इस हेतु भी मै केंद्र सरकार का आभार व्यक्त करती हूँ

रक्षा के क्षेत्र में माननीय नरेंद्र भाई मोदी जी के नेतृत्व में श्री पीयूष गोयल जी दवारा 3 लाख करोड़ का बजट प्रदान किया गया जो अभिनंदनीय है मेरे संसदीय क्षेत्र के अधिकाधिक मात्रा में लोग सेना में तैनात है चाहे वो थलसेना हो,जलसेना हो, वायुसेना हो या फिर अर्धसैनिक बल हो बहुत सेना के जवानों ने मुझे इस बजट के लिए बधाई भी दी,जो मै आपके माध्यम से सदन के साथ साझा कर रही हूँ !

5 लाख तक की आय वाले व्यक्तियों को टैक्स में छूट से करोड़ो मध्यमवर्गीय परिवारों को इसका लाभ प्राप्त हुआ है।

रेल बजट के माध्यम से सरकार ने पूरे देश में अनेकानेक सौगातें प्रदान की है रेल के लिए मेरे संसदीय क्षेत्र को ऐतिहासिक सौगात प्राप्त हुई है, मै पुनः अपने क्षेत्र की बहुप्रतीक्षित रेल परियोजना के संबंध में बताना चाहूंगी की ललितपुर-सिंगरौली रेल परियोजना जो वर्षों से लंबित थी उसे हमारी सरकार आने के बाद नया जीवन प्रदान किया गया और इस बजट में पुनः 325 करोड़ की सौगात प्राप्त हुई है साथ ही कटनी-सिंगरौली मार्ग दोहरी कारण को भी 300 करोड़ की राशि आवंटित की गई है यह मेरे और मेरे संसदीय क्षेत्रवासियों के लिए अमूल्य उपहार है।

2019 के बजट के लिए मै माननीय प्रधानमंत्री श्री नरेंद्र भाई मोदी जी, वित्तमंत्री श्री पीयूष गोयल जी तथा भारतीय जनता पार्टी की केंद्र सरकार का आभार व्यक्त करती हूँ।

***SHRI NISHIKANT DUBEY (GODDA):** I support the Budget 2019 laid by our Government. Budget 2019 empowers people and referred to a host of budgetary announcements and schemes to drive home his point.

This Budget will boost the efforts of 130 crore citizens in realizing the goal of a new India. The development initiatives of the NDA Government have touched several lives which have been reflected in the Budget proposals from farmer welfare to middle class, from income tax relief to infrastructure, from manufacturing to MSME, from housing to healthcare and from the increased pace of development to the New India.

Increased allocation for Rashtriya Gokul Mission to 750 crore in current year.

Two per cent interest subvention to farmers pursuing animal husbandry and fisheries.

“Urgent action needed to increased hydrocarbon production to decrease imports; change in bidding procedure and exploration procedure being implemented “. Goyal added.

Committee ;under NITI Aayog to be set up to identify and denotify nomadic and semi-nomadic communities; Welfare Development Board to be set up under Ministry of Social Justice and Empowerment for welfare of these hard-to-reach communities and for tailored strategic interventions.

Mega Pension Yojana, namely Pradhan Mantri Shram Yogi Mandhan, to provide assured monthly pension of 3000 rupees per month, with contribution of 100 rupees per month, for workers in unorganized sector after 60 years of age.

---

* Speech was laid on the Table.

"(This) will benefit 10 crore workers in unorganized sector, may become the world's biggest pension scheme for unorganized sector in five years." Goyal said.

Under Pradhan Mantri Kisan Samman Nidhi, 6000 rupees per year for each farmer; in three installments, to be transferred directly to farmers' bank accounts, for farmers with less than 2 hectares land holding.

This initiative is likely to benefit 12 crore small and marginal farmers, at an estimated cost of Rs.75,000 crore.

The 4R approach has been implemented to ensure clean banking –

1. Recognition
2. Resolution
3. Recapitalization
4. Reforms

The finance Minister laid out vision for 10 most important dimension in 2030, including job creation, physical and social infrastructure building, pollution-free nation and clean rivers.

Those sitting in AC rooms cannot understand the plight of the small farmers, keeping this in mind, we have introduced Pradhan Mantri Kisan Samman Nidhi scheme. This is a historic decision.

This is just a trailer of the Budget, which after elections, will take India on the path to development.

***श्री जुगल किशोर (जम्मू):** माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में माननीय वित्त मंत्री श्री पीयूष गोयल जी ने लोकहित में एतिहासिक बजट संसद में पेश किया माननीय वित्त मंत्री श्री पीयूष गोयल जी को एतिहासिक बजट पेश करने के लिए बहुत बधाई देता हूँ। इस बजट में दस विशिष्ट टीमें बनाई गई है - किसान, ग्रामीण आबादी, युवा, गरीब तथा विशेष सुविधाओं से वंचित वर्ग, अवसंरचना, वित्तीय क्षेत्र, डिजिटल अर्थव्यवस्था, सार्वजनिक सेवा और विवेकपूर्ण राजकोषीय प्रबंधन।

सरकार द्वारा किसानों की आय को दुगुना करने के लिए कई कदम उठाये गये है।

हमारे मेहनती किसानों को फसल का पूरा मूल्य नहीं मिलता था श्री नरेन्द्र भाई मोदी जी की सरकार ने किसानों की आय दुगुनी करने हेतु इतिहास में पहली बार ऐसा कदम उठाया है। किसान भाइयों को उनकी उत्पादन की लागत से कम से कम 50 प्रतिशत अधिक अर्थात लागत से डेढ़ गुना दाम मिलें। यह ऐतिहासिक निर्णय किसान भाइयों की आय दोगुनी करने की दिशा में एक महत्वपूर्ण कदम साबित होगा जिनका पूरा लाभ किसानों को मिलेगा। इसके साथ ही 22,000 ग्रामीण हाटों को ग्रामीण कृषि बाजारों के रूप में विकसित करेंगे जिससे किसानों को काफी लाभ मिलेगा साथ ही प्रधानमंत्री किसान सम्मान निधि के तहत 2 हेक्टर तक जोत वाले किसान परिवारों को प्रति वर्ष 6000 रुपया सहायता दी जाएगी जो सीधे तीन किस्तों में किसान भाइयों के खाते में जायेगी जो एक ऐतिहासिक कदम है साथ ही पिछले पांच वर्षों में किसानों को सस्ते ऋण देने के लिए ब्याज सब्सिडी की राशि को दोगुना कर दिया गया है इस बजट से किसानों में खुशी की लहर है|

हमारी सरकार ने संगठित कृषि एवं संबद्ध उद्योग को 200 करोड़ की राशि आवंटित करने का प्रस्ताव रखा है जो एक सराहनीय कदम है। प्रधानमंत्री कृषि संपदा योजना खाद्य प्रसंस्करण के क्षेत्र में निवेश को बढ़ावा देने के लिए 2017-2018 बजट में रखे गए 715 करोड़ से लगभग दोगुना करके 2018-19 में 1400 करोड़ की जा रही है। जिससे सभी कृषि प्रसंस्करण वितीय संस्थाओं को लाभ मिलेगा। इस तरह हमारे माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में माननीय वित्त मंत्री श्री पियूष गोयल जी ने किसान भाइयों के लिए लाभदायक कदम उठाये है। जिससे जम्मू कश्मीर राज्य सहित सभी किसानों को लाभ मिलेगा। प्रधानमंत्री श्रम योगी मान धन पेंशन योजना के तहत जिनकी

* Speech was laid on the Table.

मासिक आय 15000 रु. या उससे कम आय वाले लोगों को एक छोटी सी मासिक 100 रु. अंशदान करने से उन्हें 60 वर्ष की आयु से 3000 रु. प्रति माह मासिक पेंशन मिलेंगे जो एक सराहनीय कदम है । साथ ही सौभाग्य योजना के तहत देश में हर घर में रोशनी पहचाने के लिए कदम उठाये गए है इस योजना के तहत देश के 4 करोड़ गरीबों के घरों को बिना कोई शुल्क लिए बिजली कनेक्शन दिया जा रहा है साथ ही स्वच्छ भारत मिशन के तहत 6 करोड़ से ज्यादा शौचालयों का निर्माण करा चुके हैं जिससे हमारे देश की नारी की गरिमा, और स्वास्थ्य सुरक्षा पर स्पष्ट रूप से प्रभाव पड़ रहा है तथा माननीय प्रधान मंत्री श्री नरेन्द्र भाई मोदी जी का सपना था कि हर गरीब के पास अपना घर हो और गरीब अपने घर का सपना पूरा कर सकें इसके लिए हमारी सरकार उसकी पूरी मदद कर रही है माननीय प्रधान मंत्री श्री नरेन्द्र भाई मोदी जी का सपना है कि 2022 तक देश के हर गरीब के पास उसका अपना घर हो इसके लिए प्रधानमंत्री आवास योजना शुरू की गई है ।

उज्ज्वला योजना के तहत ग्रामीण क्षेत्रों में प्रत्येक गृहिणी के स्वास्थ्य को ध्यान में रखते हुए उसे अपने परिवार के लिए खाना बनाते समय आंसू न बहाना पड़े इसके लिए हमारे सरकार ने एलपीजी कनेक्शन मुफ्त बाटने का काम किया है ।

हमारे सैनिक बहुत ही कठिन परिस्थियों में हमारी सीमाओं का रक्षा करते है हमारा गर्व और सम्मान हमारे सैनिक है जो कार्य पिछले 40 वर्षों से रुका हुआ है उस कार्य को हमारी सरकार ने पूरा किया पिछली सरकार ने बजटों में सिर्फ घोषणा ही करती आई है । विदेश में रहने वाले भारतीय मूल के सभी व्यक्ति अपने आप को सुरक्षित महसूस करते है जरुरत के समय उनकी सहायता की जाती है ।

वित्त मंत्री से कहना चाहता हूँ कि हमारे क्षेत्र में पर्यटन को बढ़ावा देने के लिए काफी साधन है लेकिन उनका विकास करने की आवश्यकता है ।

मैं मांग करता हूँ कि राजौरी पूँछ के पहाड़ों पर 7 झील (लेक) है जो देखने में बहुत सुंदर है उनको और विकास करने की जरूरत है तथा वहॉ पहुंचने के लिए साधन जुटाने होंगे ताकि पर्यटक वहाँ पहुचें और इस नज़ारे का आनंद ले सकें तथा वहां पहुचने के लिए रोडों की भी जरूरत होगी मेरे संसदीय क्षेत्र में ख्वास गंधों घाटी, पूँछ में मंडी बुड्डा अमरनाथ और मंडी की सुंदरता देखती बनती है। अत: इन क्षेत्रों के लिए भी बजट में राशि रखी जाएं ताकि और विकास हो। इस के साथ ही जम्मू में मेट्रो

रेल के लिये धन राशि रखी जाये। ताकि साम्बा से जम्मू और जम्मू से अखनूर तक लोगों को यह सुविधा भी प्राप्त हो सके। इस से आज के भीड के दौर में लोगों का समय भी बचेगा और पैसे की भी बचत होगी।

मेरी मंत्री जी से मांग है कि जम्मू में अंर्तराष्ट्रीय एयर पोर्ट बनाने के लिये भी धनराशि रखी जाये। धन्यवाद।

*SHRI NALIN KUMAR KATEEL(DAKSHINA KANNADA): The Central Government, which has been continuously working on the motto of 'Sabka Saath-Sabka Vikas', with Interim Budget 2019, reaffirmed its commitment to the all-round development of the agriculture sector and enhancing the income of farmers.

India is the second largest fish producing nation in the world, accounting for 6.3 per cent of global production. The fisheries sector contributes 1 per cent to GDP and provides livelihood to about 1.5 crore people at the primary level. To provide sustained and focused attention towards development of this sector, the Government has decided to create a separate Department of Fisheries.

The budgetary allocation of the Agriculture and Farmers' Welfare Ministry has been raised by around 2.5 times from Rs.58080 crore in 2018-19 to Rs.141174.37 crore in 2019-20. In fact, the budgetary allocation of Rs.141174.37 crore in 2019-20 is 16.6 per cent more than Rs.121082 crore during UPA (2009-14) . That is why, the Government in accordance with its philosophy of increasing both agriculture production and farmers' income, has created history in Budget 2019 by making provision of income support and other schemes with a focus on rural India.

Agriculture credit target has been increased from Rs.8 lakh crores in 2014-15 to Rs.12 lakh crores in 2019-20. To provide an assured income support to the small and marginal farmers, the Government has launched a historic programme 'Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)' entailing an annual expenditure of Rs.75000 crore. Under this programme, vulnerable landholding

* Speech was laid on the Table.

farmer families, having cultivable land upto 2 hectares, will be provided direct income support at the rate of Rs.6000 per year. This income support will be transferred directly into the bank accounts of beneficiary farmers, in three equal installments of Rs.2000 each.

The Rashtriya Gokul Mission has been started for the first time by the Modi Government to promote the country's cattle and buffaloes.

Kisan Credit Cards, launched by the NDA Government in 1998-99, have been converted into Rupay cards by our BJP government. This step is designed to facilitate the undertaking of financial transactions on a digital platform. There were 404 medical colleges in India in 2014, offering 54000 seats. Currently, there are 460 medical colleges offering 64000 seats.

Our BJP Government has introduced Soil Health Card (SHC) Scheme during 2015 to assist State Governments to provide Soil Health Cards to all farmers across the country. National Productivity Council (NPC) in their study (February 2017), has reported savings of 8-10 % of fertilisers and 5-6% increase in crop yield. No of Soil Health Cards distributed during 2017-18 and 2018-19 all over the country is about 6.6 crores.

The Pradhan Mantri Fasal Bima Yojna was launched by the BJP Government in January 2016 to provide insurance support to farmers. The Government has increased the budget for the scheme by 64% from Rs.5500 crores in 2016-17 to Rs.9000 crores in Rs.2017-18. The total funds released by the Government under various crop insurance schemes has gone up from Rs.2550 crores in 2013-14 to Rs.7960 crores in 2016-17 (as of Dec. 2016).

The BJP Government introduced the Paramparagat Krishi Yojana. Under the scheme the area under organic farming in India increased from 7.2 lakh hectares in 2014 to 12 lakh hectares in 2015, according to reports by Research Institute of Organic Agriculture.

I would like to suggest that the Government may consider to eliminate the premium amount paid by farmers for the crop insurance scheme-Pradhan Mantri Fasal Bima Yojana (PMFBY). In 2018-19, farmers paid near Rs.4500 crore. Farmers pay two percentage points of the 12 per cent premium under this scheme. The Centre and state governments split the remaining amount among themselves. Hence the Government should ensure that the farmers need not to pay the premium under the scheme. If it is done it would be a great help to farmers of the country. With these words I conclude my speech. Thank you.

***श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह):** मैं आज NDA सरकार की वित्तीय वर्ष 2019-20 के बजट संभाषण के पक्ष में अपनी बात रख रहा हूँ।

2014 में NDA की सरकार को देश की बागडोर चरमराई हुई अर्थव्यवस्था के साथ मिली। भ्रष्टाचार जिसमें ऊँचे तबके के लोग जेल में थे, मंहगाई की मार, जिससे पूरे देश की जनता परेशान थी, सकल घरेलू उत्पाद एवं विकास दर खस्ताहाल में थी । ऐसे खराब हालात को प्रेस ने "पॉलिसी-पैरालाईसिस नाम दिया था।

NDA की नई सरकार ने माननीय नरेन्द्र भाई मोदी के नेतृत्व में इस बर्बाद व्यवस्था को फिर से पटरी पर लाने एवं विकास को तेज गति देने का काम बखूबी किया है। ऊर्जा, रोड, रेल, इनलैंड-वाटर एवं मेक-इन-इंडिया के क्षेत्र में अभूतपूर्व कार्य हुए हैं।

हमारी सैन्य क्षमता दबाव में थी। UPA सरकार ने जरूरी हथियार एवं अन्य सैन्य सामानों की खरीदारी को बिचौलियों एवं पॉलिसी-पैरालाईसिस में रोक रखा था। NDA की सरकार ने न सिर्फ बजट आवंटन का काम किया, बल्कि जरूरी खरीदारी भी बिना बिचौलियों के कर ली।

तीव्र गति की विकास–दर, सबका साथ-सबका विकास' के मंत्र को यह वर्ष 2019-20 का वित्तीय बजट आगे बढ़ाता है।

टैक्स छूट के ऐतिहासिक कदम से देश के बहुत बड़े वर्ग में हर्ष है। इस सरकार ने अन्य डिडक्सन के साथ 6.5 लाख तक के इनकम को कर-मुक्त कर दिया है। यह इस सरकार का नायाब तोहफा है। अन्य उच्च इनकम वर्ग ईमानदारी से टैक्स देती है, जो देश के माननीय प्रधानमंत्री जी के नेतृत्व में एक-एक पैसे का हिसाब लेकर खर्च होता है। टैक्सपेयर को माननीय वित्त मंत्री जी ने धन्यवाद ज्ञापित किया है, इसके लिए साधुवाद।

उज्ज्वला योजना इस सरकार की गरीब परिवार, खासकर महिलाओं के प्रति जवाबदेही का प्रतीक बन गयी है। 8 करोड़ से अधिक घरों तक यह पहुँचना है एवं 6 करोड़ तक हम पहुँच चुके हैं।

* Speech was laid on the Table.

बैंकों के ब्याज पर TDS की सीमा 4 गुना बढ़ाना, मृत्यु होने पर EPFO की राशि दुगुनी से ज्यादा करना सरकार की बड़ी पहल है आम जनता के लिए।

प्रधानमंत्री श्रम योगी मानधन योजना के तहत 10 करोड़ असंगठित क्षेत्र के कर्मचारियों को निश्चित मासिक पेंशन देने की अभूतपूर्व व्यवरथा इस बजट में की गई है।

किसानों के प्रति यह सरकार हमेशा से कृतसंकल्प रही है। इस बजट में सभी 22 फसलों का MSP उनकी लागत से 50 प्रतिशत अधिक तय कर दिया गया है।

किसानों को सीधा आर्थिक लाभ देने के लिए 75000 करोड़ रुपए की व्यवस्था की गई है।

हमारी पूजनीय पशु-धन गायों के लिए 750 करोड़ की कामधेनु योजना का प्रस्ताव है, जो सरकार की गौमाता एवं किसानों के प्रति भावना को दर्शाती है।

इस बजट ने NDA की सरकार के पिछले पाँच वर्षों के काम को सतत् देश की सेवा में, गरीबों की सेवा में, किसानों की सेवा में, कामगारों की सेवा में, महिलाओं की सेवा में आगे बढ़ाने का काम किया है।

देश के हर तबके, हर प्रांत, हर जिले में हर्ष है। आज पूरा विश्व भारत एवं भारत के नेतृत्व की ओर देख रहा है। मैं अपना मत पार्टी एवं गठबंधन की ओर से इस बजट के पक्ष में रख रहा हूँ।

SHRI C. N. JAYADEVAN (THRISSUR): Hon. Madam Speaker, I am thankful to you for allowing me to participate in the discussion on the Interim Budget, 2019-20 on behalf of my party, the Communist Party of India.

Madam, the Budget in the election year is supposed to be a Vote on Account, to prevent a Government to shut down during the period from the end of the financial year till the next Government presents its Budget. But this Interim Budget makes significant changes in the tax code and retrospective effect to the farmers' welfare measures that would kick off from the current financial year.

Madam, the crux of this Budget is three prominent announcements, which are characterised as three mega gamechangers for the forthcoming General Elections as being claimed by the BJP. They are: Pradhan Mantri Shram Yogi Maandhan for the unorganised sector workers, Pradhan Mantri Kisan Samman Nidhi providing Rs. 6,000 annual income support for the small and marginal farmers, and income tax rebate for people with taxable income up to Rs. 5 lakh.

Madam, the cash transfer scheme under PM-KISAN for small and marginal farmers will apply only to those, who own land in accordance with the official revenue records as on February 1, 2019; and it will be given to every such farming household, not individuals, who collectively own land up to five acres.

This leaves out all tenants and agricultural labourers, who cultivate land on rent or work as labourer, a section which consists of about 30 per cent of the all the small farming households. According to a Government study, the consumption expenditure of a farming household is Rs. 6, 223 per month. Therefore, this Rs. 6,000 per year, in three instalments, is a paltry amount.

The Pradhan Mantri Shram Yogi Maandhan Pension Yojana is to provide an assured monthly pension of Rs. 3,000 per month after 60 years of age. It intends to cover 1,00 million labourers from the unorganised sector. This Scheme is contributory. A worker, joining at the age of 29 years, would have to contribute Rs. 100 per month till the age of 60 years while a worker joining at 18 years would have to contribute Rs. 55 per month and a similar contribution will be made by the Government in their pension account. Experts have expressed doubts about the success of the Scheme because it is contributory in nature and only the workers between the age group of 18 and 29 are eligible to join the Scheme. A very few people will be the takers of this Scheme as people are already getting old-age pension of almost the same amount without any contribution in some States, for example, Rs. 2,500 in Delhi and Rs. 2,000 in Haryana.

As the time is limited, I am not going into the detail of the other aspects of this Budget.

Thank you.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Thank you, Madam. I would seek two clarifications from the Minister and there is another allegation against the Government. These three are related to the Budget.

The first is, already, the Special Category Status about which already some questions have been raised. I would like to know whether the Government is going to consider this 90:10 allocation of Government grant – 90 per cent from the Union Government and 10 per cent from the respective State Governments – where there is larger concentration of Scheduled Castes and Scheduled Tribes. It is because that is the reason why, poverty still prevails despite 70 years of our development. I need a categorical answer.

The second is that a cess is being collected from people who make money out of coal. We have been demanding, the Odisha State Government has been demanding, that that cess should be distributed among the coal-bearing States so that they can invest that money for pollution control. I would like to know whether the Government is going to deal with that in the near future. The coal royalty has not been increased since 2015, since it was due, and that has not happened.

Now, I come to the allegation, Madam, in this debate our former Prime Minister Mr. Devegowda mentioned about the history of Right to Information Act. I am just putting this across to the Government here. Through a Right to Information query, the Government has replied that we cannot disclose black money reports as a Parliamentary panel is examining them. This has come from the Finance Ministry. Madam, this is a very serious matter. Para 67, on Demonetisation and Drive against Black Money says that this Government has, during its last 4 years 10 months' time, taken a number of steps to curtail black

money. A number of laws have been enforced. This House and also the Upper House have passed those bills. I need not list what those Bills were but they are there. That is the major programme of this Government – that is what this Government has been saying – and since the last Government, a number of Committees have been formed to go into the issue of black money.

Those reports are with the Government. At least three such reports are with the Government. But when we ask our Chairman of the Finance Committee as to why he does not circulate those reports as we had asked for the documents to come to the Committee and to explain them – the Chairman, Mr. Moily is here; I am saying it in his face – he says, "I have been restrained not to disclose these reports to the Members of the Committee".

HON. SPEAKER: Now, Dr. Ramesh Pokhriyal.

SHRI BHARTRUHARI MAHTAB : Can I know from the Minister why you have put a restriction not to reveal it among the Members of the Committee? You have not allowed the public also to know what are those reports. …(*Interruptions*)

डॉ. रमेश पोखरियाल निशंक (हरिद्वार): माननीय अध्यक्ष जी, भारत के यशस्वी प्रधानमंत्री श्री नरेन्द्र मोदी जी का संकल्प है कि हमारा देश 'एक भारत-श्रेष्ठ भारत, स्वस्थ भारत, स्वच्छ भारत, समृद्ध भारत और सशक्त भारत' बने। उनका जो संकल्प है, उसमें सबका साथ तथा सबका विकास होगा। इसको साकार करने के लिए और पंडित दीनदयाल उपाध्याय के एकात्म मानववाद जिसमें उन्होंने कहा था कि अंतिम छोर पर बैठे हुए व्यक्ति के चेहरे पर जब तक हम मुस्कान नहीं ला देते हैं, तब तक हम चैन से नहीं बैठेंगे। इस मिशन के साथ हमारे यशस्वी वित्त मंत्री पियूष गोयल जी ने जो ऐतिहासिक बजट पेश किया है, वह जन-कल्याणकारी, विकासोन्मुख और भारत को वैश्विक महाशिक्त के रूप में स्थापित करने वाले संकल्प का बजट है। इसलिए मैं उनको बहुत बधाई देना चाहता हूं।

माननीय अध्यक्ष जी, राष्ट्रकवि सोहन लाल द्विवेदी जी ने कहा था कि

'लहरों के डर से नौका पार नहीं होती,
कोशिश करने वालों की कभी हार नहीं होती,
और कुछ किये बिना ही कभी जय-जयकार नहीं होती'

अभी हमारे प्रधानमंत्री जी ने इसे किया है। यह जय-जयकार सामान्य नहीं है। यह देश की सीमाओं से भी परे जाकर है।

अध्यक्ष जी, विश्व बैंक ने कहा है कि भारत में विकास की अपार संभावनाएं हैं और आने वाले समय में 7.5 प्रतिशत की दर से भारत विश्व की सबसे तेज विकास की गति वाला देश होगा। इतना ही नहीं, अभी हाल में ही हार्वड विश्वविद्यालय ने अपने अंतर्राष्ट्रीय विकास केन्द्र की रिपोर्ट में कहा है। उन्होंने कहा है कि आने वाले दशक में भारतीय अर्थव्यवस्था तेजी से बढ़ती हुई अर्थव्यवस्थाओं के शीर्ष पर रहेगी। उस रिपोर्ट में यह भी कहा गया है कि भारत की उत्पादन क्षमता उम्मीद से भी बहुत आगे बढ़ गयी है। अगर मैं पीछे के वर्षों की चर्चा करूं, जिसमें भारत और अमेरिका की सामरिक साझेदारी फोरम के अध्यक्ष जॉन चैम्बर्स ने कहा है कि भारत की प्रभावशाली ग्रोथ के लिए आवश्यक है कि प्रधानमंत्री मोदी के विजन को पूरा करने दिया जाए। यह समस्या है।

अध्यक्ष जी, मैं समझता हूं कि अंतिम छोर पर बैठे हुए व्यक्ति के शौचालय से लेकर और दुनिया के जो दो शक्तिशाली देश होते हैं, एक अमेरिका तथा दूसरा चीन होता है। आज हमने विकास की दर में जहां शौचालय से शुरू किया था, वह यह था कि हमने चीन को भी विकास की दर में पीछे छोड़ दिया है और आज हम पूरी दुनिया में विकास में नम्बर-एक हो गए हैं। दूसरी तरफ, अमेरिका जैसा देश जिस पर पूरी दुनिया का भरोसा होता था और एफडीआई के क्षेत्र में हम अंतिम कतार पर खड़े थे, हिन्दुस्तान में कोई निवेश करने के लिए तैयार नहीं होता था। लोगों को लगता था कि डूबती हुई नाव में क्या पाव रखना है। आज मैं सोचता हूं और माननीय प्रधानमंत्री जी को बधाई देना चाहता हूं कि एफडीआई के क्षेत्र में अमेरिका को पीछे छोड़कर हम दुनिया में नम्बर-एक हो गए हैं। आज पूरी दुनिया के निवेश का सबसे बड़ा केन्द्र हिन्दुस्तान हो गया है। यह अंतिम छोर के व्यक्ति से लेकर दुनिया के दो शीर्ष महाशक्ति तक की यात्रा है।

अध्यक्ष जी, यदि उन योजनाओं के बारे में कहा जाए तो मैं समझता हूं कि इसमें कई घंटे लगेंगे। हम आर्थिक विकास की दर में पहले 7.3 प्रतिशत तक चले गए थे। मैं समझता हूं कि विश्व बैंक की शीर्ष संस्था ने कह दिया है कि आर्थिक विकास की दर जिस तेजी से बढ़ रही है, आगे आने वाले दस सालों में भी कोई देश हिन्दुस्तान का मुकाबला करने वाला नहीं है। आज विश्व के इतिहास में यह पहला उदाहरण है। व्यापार सुगमता के सूचकांक में लगभग 180 देश हैं, जिनमें हम छलांग लगा कर 142वें स्थान से 77वें स्थान पर आए हैं। मैं आदरणीय मोइली जी की बातों को सुन रहा था। जब उन्होंने कहा कि किसको सीधे बेनिफिट मिला है। जन धन योजना के तहत जो 34 करोड़ लोग हैं, क्या वे उस राज्य में नहीं है?

जो फ्री गैस कनेक्शन मिल रहा है, क्या वह वहां नहीं है या प्रधान मंत्री मुद्रा में साढ़े 14 करोड़ लोगों को 7 लाख 23 हजार करोड़ रुपये मिले, क्या वह उधर नहीं आया? उन्होंने एक कविता कही थी। जो कविता कही थी, उसमें उन्होंने कुछ बातों को कहा था। मैं उनके सम्मान में यह कहना चाहता हूं कि मौका उनको भी मिला था। मैं यह कहना चाहता हूं कि वक्त आपको भी मिला था, आपने गंवा दिया था।

वक्त से बड़ा कभी कोई नहीं होता,
जो दूसरों के लिए जीता है, वह कभी कुछ नहीं खोता।
वह केवल दूसरों पर आरोप लगाकर, हाथ पर हाथ रख कर कभी नहीं रोता,
वह कभी भी देश की धरती पर घोटालों का बीज नहीं बोता।

मैं यह भी कहना चाहता हूं कि

जिन्होंने वक्त को यों ही मौज मस्ती में गुजारा है,
इस वक्त की मार ने उन्हीं स्वार्थी लोगों को मारा है।

इसलिए 400 से 40 पर वे आ जाते हैं।

जीएसटी के बारे में चर्चा की जा रही थी। अध्यक्षा जी, मैं तब उत्तराखंड का मुख्यमंत्री था, जब इसकी शुरूआत हुई थी। विभिन्न प्रदेशों के मुख्य मंत्री इस पर एक बार नहीं, बार-बार चर्चा करते थे, लेकिन क्या इस आंकड़े को नकारा जा सकता है कि जीएसटी लागू होने के बाद 12 लाख करोड़ रुपये कर राज्यों से आया? यदि 2013-14 में हम देखेंगे, तो यही 6 लाख 38 हजार करोड़ रुपये था। दो गुने से भी ज्यादा कर राज्यों से आया। इतना ही नहीं, तब जो कर दाता थे, वे 1.3 करोड़ थे और अब 7.6 करोड़ हो गए। ये शेष लोग कौन थे, कहां थे? यह इतना गुना ज्यादा एक साथ बढ़ा है, यह इस बात का प्रमाण देता है कि हमने स्पष्ट तरीके से, पारदर्शी तरीके से काम किया है।

हमारे प्रधान मंत्री जी का मैं स्वागत करना चाहता हूं। मैं उत्तराखंड की धरती से आता हूं, जहां चार धाम की सशक्त योजना के लिए साढ़े 12 हजार करोड़ रुपये और कर्णप्रयाग तक रेल लाइन के लिए साढ़े 16 हजार करोड़ रुपये दिए हैं। देश की आजादी के 50 वर्षों में इतना विकास कभी नहीं हुआ, जितना साढ़े 4 साल में हुआ है। मैं हरिद्वार से आता हूं, जो विश्व की अध्यात्म की राजधानी है। 5 वर्षों में जितना विकास हुआ है और जितना सीधे व्यक्ति को लाभ मिला है, शायद 55 वर्षों में भी उतना नहीं हुआ है। मैं यह समझता हूं कि मोदी जी पूरी निर्भयता से देश की सेवा में जुटे हैं।

मृत्यु से जो कभी डरते नहीं,
विपत्ति से समझौता कभी करते नहीं,
सफलता तो चरण उनके चूमती है,
रोशनी चारों दिशाओं में घूमती है।

यह उनकी दृढ़ता का एक प्रमाण है कि चारों तरफ विकास और विकास और विकास ही हो रहा है। मोदी जी ने कहा है कि

मैं दीप हूं, जलता रहा और जलता रहूंगा।
आंधिया, तूफान हैं, मैं बढ़ता और बढ़ता रहूंगा।

यह संकल्प है। यदि किसानों के बारे में देखें, गरीबों के बारे में देखें, जनधन योजना, उज्ज्वला योजना, सौभाग्य योजना, उजाला योजना, दीनदयाल योजना, प्रधान मंत्री सुरक्षा बीमा योजना, प्रधान मंत्री फसल बीमा योजना, किसान पेंशन योजना, प्रधान मंत्री आवास योजना, स्वच्छ भारत योजना, प्रधान मंत्री मुद्रा योजना, प्रधान मंत्री जन सुरक्षा योजना, प्रधान मंत्री जन औषधि योजना, आयुष्मान भारत, प्रधान मंत्री ग्राम सड़क योजना, राष्ट्रीय राजमार्ग सहित हवाई चप्पल वाला हवाई जहाज की यात्रा से लेकर यदि मैं केवल योजनाओं का नाम लूं, तो कम से कम मुझे डेढ़ घंटे लगेंगे। योजनाओं का विस्तार दूंगा, तो एक योजना पर एक दिन लगेगा। पहले कहां था “आयुष्मान भारत”? लोग दम तोड़ते थे, मौत के लिए लोग प्रतीक्षा करते थे। आज “आयुष्मान भारत” के बाद कोई अपने मकान, दुकान को गिरवी नहीं रखेगा और अपने बच्चे की मौत के लिए प्रतीक्षा नहीं करेगा। आज साढ़े 10 करोड़ परिवारों को, 60 करोड़ से भी अधिक लोगों को जो सीधा-सीधा लाभ जा रहा है, यह पूरी दुनिया के इतिहास में पहली बार है। यह जो इतिहास रचा गया है, इस इतिहास पर सभी लोगों में एकमतता होनी चाहिए।

यहां किसानों के बारे में चर्चा हो रही है। प्रधान मंत्री फसल बीमा योजना, न्यूनतम समर्थन मूल्य, जो उत्पादन का डेढ़ गुना है और वर्ष 2022 तक दो गुना करने के लिए रास्ता तैयार किया जा रहा है। कृषि ऋण के संबंध में बताना चाहता हूं कि वर्ष 2018-19 में 11 करोड़ किसानों को, विक्रेताओं के लिए ऑनलाइन मार्केट प्लेटफार्म पहली बार मिल रहा है। इसमें 1 करोड़ 27 लाख किसानों को सीधा लाभ मिलने वाला है। सॉयल हेल्थ हो, फूड पार्क हो, कोल्ड चैन हो, मछली पालन हो, पशु पालन हो और प्रधान मंत्री सिंचाई योजना हो, परम्परागत कृषि योजना हो, प्रधान मंत्री किसान संपदा योजना हो, राष्ट्रीय बांस मिशन योजना हो या राष्ट्रीय गोकुल मिशन हो, मैं यह समझता हूं कि किसानों के हित में इस सरकार ने जितना काम किया, देश की आजादी के 50-60 सालों में भी उतना नहीं हुआ।

18 00 hrs

ये युवाओं की बात करते हैं, मेक इन इंडिया, डिजिटल इंडिया, स्किल इंडिया, स्टार्टअप स्टैंडअप इंडिया की बात करते हैं, मैं समझता हूं चाहे युवा हो, महिलाएं या व्यापारी हों, अगड़ा हो या पिछड़ा हो, किसी भी जाति धर्म और पंथ का क्यों न हो, हर वर्ग का इस बजट में जिस तरीके से समावेश हुआ है, इसके लिए मैं माननीय प्रधान मंत्री जी और वित्त मंत्री जी का आभार प्रकट करता हूं और बहुत बधाई देना चाहता हूं। बहुत-बहुत धन्यवाद।

माननीय अध्यक्ष: अब मैं माननीय वित्त मंत्री जी को बुलाने से पहले कहना चाहती हूं कि अब छ: बज रहे हैं, आप सबकी सहमति हो तो बजट पास होने तक हाउस का समय बढ़ा दिया जाए।।

कुछ माननीय सदस्य: जी, हां।... (*Interruptions*)

HON. SPEAKER: What is it?

... (*Interruptions*)

माननीय अध्यक्ष: मैंने तीन बार मोइली जी को बोला था कि आप अपने दूसरे सदस्य का समय ले रहे हैं।

... (*Interruptions*)

HON. SPEAKER: No, I am sorry.

... (*Interruptions*)

माननीय अध्यक्ष: दो मिनट में समापन करेंगे? दो मिनट में समाप्त करेंगे तो समय देती हूं। Will you finish it in two minutes? I am not giving five minutes. Otherwise, the Finance Minister will speak.

... (*Interruptions*)

HON. SPEAKER: You take two minutes only, and not more than that. Otherwise, do not try to speak. I cannot help it. Why does your Member take so much time? Make your points only.

… (*Interruptions*)

*** श्री आलोक संजर (भोपाल) :** आज गर्व इस बात का है कि देश विकसित हो रहा है। वर्तमान देश की सरकार मोदी जी के नेतृत्व वाली सरकार ने पेंडिंग प्रोजेक्टों को पूरा किया है। देश के सभी राज्यों को 32 परसेंट से 42 परसेंट अर्थात् सबसे ज्यादा फंड प्रदान किया है।

मोदी जी के नेतृत्व वाली वर्तमान सरकार के कार्यकाल में महंगाई की दर में कमी आयी है, साथ ही भारत में विदेशी संस्थाओं ने भारी निवेश किया है। सरकार ने पुरानी योजनाओं में संशोधन किया है, साथ ही कई सारी नई योजनाओं को अंजाम तक पहुँचाया है। साथ ही सभी वर्गों के लिये काम किया है, इसलिए यह नारा जिसकी चर्चा आज सर्वत्र है- "सबका साथ सबका विकास'।

आज इस बजट चर्चा में मैं यह बताना चाहता हूँ कि देश में जीएसटी का मासिक टैक्स कलेक्शन एक लाख करोड़ रुपये के पास पहुँचा है। यह सरकार की बहुत बड़ी उपलब्धियों में शुमार है।

स्वास्थ्य के क्षेत्र में अभूतपूर्व परिवर्तन को देश दुनिया देख रही है। नारा था स्वच्छता का, मगर शहरी और ग्रामीण भारत में यह नारा 98 प्रतिशत स्वच्छता के मानक को टच कर गया है। अर्थात् यह कहें कि स्वच्छता से स्वस्थता की ओर नव सूरज निकल गया है, देश नव दिशा की ओर बढ़ गया है।

देश यहीं नहीं रूका और भारत के उस प्रत्येक गरीब नागरिक को, जो स्वास्थ्य सेवाओं के लिए अपने घर को गिरवी रखता था, पत्नी के गहनों को बेच देता था, उसे "आयुष्मान भारत" योजना से जोड़ा गया अर्थात् मोदी केयर के 5 लाख रुपये तक की केयर स्वास्थ्य बीमा योजना से जोड़कर करोड़ों परिवारों में विश्वास जगाया।

मजबूर थे करोड़ों लोग, जो नालों के किनारे अतिक्रमण की झुग्गियों में रहने को, लेकिन आज सरकार की मंशा के तहत पक्के मकानों की ओर उन मजबूर लोगों के मजबूत कदम पक्के मकानों की मजबूत छतों में आश्रय प्राप्त कर रहे हैं।

देश में सभी ने किसानों को लेकर राजनीति की बातें तो कीं, लेकिन सवेरों का उजाला पहुँचा एमएसपी को डेढ़ गुना करने से, उजाला पहुँचा कृषि बीमा घरघर पहुँचाने से-, उजाला पहुँचा नीम कोटिंग यूरिया करने से, उजाला पहुँचा 12 करोड़ कृषक परिवारों को प्रतिवर्ष निर्धारित लाभ देने से।

---

* Speech was laid on the Table.

मैं कहना चाहूंगा कि किसी और के भरोसे युवा कब तक आगे बढ़ेगा? आज देश देख रहा है कि मुद्रा बैंकिंग के भरोसे करोड़ों युवा साहसशील बने हैं। अब यही युवा भविष्य के युवाओं का भरोसा बन रहा है।

यह अंतरिम बजट देश के हर नागरिक, महिला, पुरूष, युवा, हर वर्ग और ऐसा कहें। कि भारत के उस अंतिम व्यक्ति तक, जहाँ आजादी की विकास रूपी किरण नहीं पहुँची थी, वहाँ भी इसने उजाले की किरण की भनक पहुँचायी है। धन्यवाद।

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Madam, you are inviting us to address. The Interim Budget speech is actually a full Budget speech masquerading as an Interim Budget speech. It is the longest Interim Budget speech on record.

HON. SPEAKER: I know he has done a full Budget speech.

DR. SHASHI THAROOR : You would not give us five minutes to respond to it.

HON. SPEAKER: Veerappa Moily Ji has done more than a full Budget speech. If you want to speak, you make some points. That is all.

DR. SHASHI THAROOR : Well, we do have a number of points. I am going to try and see if I can give you a couple of them very quickly. The first and the most obvious one is, of course, our grave concern about the fact that the Rs.6000 subvention under PM-KISAN. Considering the whole exercise, this is the first time that we have a Budget with retrospective effect so that the first cheque can be sent to the farmers. …(*Interruptions*) The first cheque is going to be sent to the farmers in time for the elections. I mean we may as well call this the Prime Minister's Re-election Yojana or prey. This prey is all that the *aam aadmi* can do while this Government preys on him.

I do want to focus, Madam, on the fact that this is not just down to a very negligible amount but it is a staggering one-eighth, Rs.3.3 a day for a household of five members. It is a staggering one-eighth of the poverty METRIC of Rs.2.72 per person.

Madam, on the question, I am afraid, of the overall farm situation, the crisis is serious. This is too little too late to address it. If we can look at the next element that has been offered, the tax breaks, the Rs.5 lakh exemption, we would

normally have been happy to welcome that, except this is coming from a Government that has been dipping its hands into the middle class's pockets with an array of pinching taxes, ranging from almost Rs.20 excise duty on every litre of petrol (at a time of international low prices of crude oil) to unreasonable GST charges on items of regular consumption. You are essentially dangling a carrot before the middle-class citizen and while he is not looking, you are quietly pulling whatever cash he has from the midst of his pockets and expecting to get away with it. The fact is that if you look at this headline grabbing figure, it actually obscures the fact that all the other tax announcements were very disappointing.

People have been waiting, for example, for a break on angel taxes so that investors will actually contribute to investments in our society. Instead, we have no mention whatsoever of that. There is no mention of the Direct Tax Code.

As an MP from Kerala, let me point out that the AIIMS we have been waiting for five years, pledged in this House four years ago, still has not come. There is no money for the victims cyclone Ockhi. …(*Interruptions*)

HON. SPEAKER: Now, the Finance Minister.

… (*Interruptions*)

18 04 hrs

At this stage, Shri Jayadev Galla and some other hon. Members came and stood on the floor near the Table.

[*]**SHRI KONDA VISHWESHWAR REDDY(CHEVELLA):** This is definitely and election year budget. It is more to woo voters than to have a positive impact on Economy.

If there is one thing that Government has done well, then it is maintaining fiscal discipline. I am glad they controlled the fiscal deficit, but come election year all caution is thrown to wind.

The newly invented PM KISAN Yojana is direct cash transfer to the farmer. Today's situation a farmer suffers a bad monsoon but the unfortunate thing is he also suffers a good monsoon because the productivity is high and the price crash due to oversupply. So the income support scheme to farmers is good and no one will oppose it. But what happened to doubling the income of farmers? Krishi Sinchai Yojana. Soil health card. What happened to the market intervention and price support scheme MIS-PSS? Why did the procurement and MSP system fail the farmers? What happened to the eNAMs? What happened to the support to the sugar industry? And what happened to the support to the Cotton farmers? Crop Insurance, so is this admission of failure of all the schemes and the good intention to double the farmers income? So if else fails then give 2000 rupees just before the elections? Also, why 6000 in three installments. Very few Indian farmers are three crop farmers, most of them have two or single crop per year. This direct cash transfer may not translate to direct vote transfer. And if does it will weaken democracy. There are many other mechanisms other than MSP and rice and wheat procurement for food subsidy. Why don't we give direct cash transfer to the poor instead of subsidized wheat and rice? Which is impacting the prices of wheat and paddy in the open market. Why is agriculture commodity

[*] Speech was laid on the Table..

futures market not functioning well? With all the technology mathematical modelling of commodity prices and satellites, why are we still unable to predict the agriculture commodity prices?

The Minister boasted about the achievements of ISRO, we are all proud about Chandrayaan and the hundred satellites launched with just one rocket. But how is it helping the farmers in India? The satellite imagery and data in India is still not properly ground proofed to predict the acreage and production of a crop. Our satellite imagery can spot the best locations for fishing. But none of the fisherman are able to use this data for fishing. But other than the farmers, the single biggest worry is the jobless youth. While the Government may dispute it, but it is a known fact that unemployment has actually increased. There were various short term and long term solutions to reduce or even remove unemployment. The apprenticeship system remained exactly where it was although we amend the apprenticeship bill in Parliament. Compulsory military or social service for one or two years could immediately tackle unemployment; nothing of that sort was explored.

In the Motion of Thanks speech our Prime Minister praised the IT enabled taxi agglomerators for creating jobs. But working 12 to 15 hours and earning 12000 rupees is not a job it is called slavery. When they first came in they offered lucrative propositions and the taxi drivers made very good incomes. When they become a monopoly or rather duopoly-ola and uber-when other normal taxies cannot operate, then, they started exploiting the taxi drivers using information technology it is called IT enabled exploitation not jobs.

The Honorable Minister Piyush Goyal ji proudly taken the credit, that the the Government brought down the price of LED lights. It is not the Government madam it is a very nature of Technology in cases of IC chips the number of transistors double and the prices become half every year. This is called the Moore's law probably the Minister interprets it as Modi's law.

On solar energy, things went horribly wrong our policies were not right many power producers as well as solar PV panel manufactures became bankrupt. Besides that the productivity that is the megawatt units par installed megawatt capacity is among the lowest in India. Three years ago when I pointed this with reference to a cartoon that came in Times of India and Australian newspaper the Minister asked that my words be expunged from my speech as if I said something very offensive or unparliamentarily. There is a need to take suggestions and there is a need to be tolerant. However, I am very glad about the recent plan of Government to put a mega solar PV plant in Ladakh.

On swachh Bharat, it is not about building toilets it is about maintaining them and keeping them in a usable condition. Most of the toilets in the schools throughout the country including Telangana are filthy ill-maintained and unusable. I fact because of the filthy toilets they now, say "andar ganda hai, bahar swacch hai". Exactly opposite of what we intended to achieve.

Whatever little mention of Telangana in the budget I am happy. We are happy at last the tribal University is allocated. But we hoped for much more on the irrigation front.

We had great hope in this Government. We had great expections and we liked this government. But the people really loved the Modi government. They loved the Modi Government when he said "kala dhan wapas lenge".

They loved the Modi Government when he said each one will get 15 lacs in their account. They loved the Modi Government when he said "Kisan ke Aaya dugni Karenge". They loved everything the Government said.

It was a national love affair. But the problem with lover affairs is that when it ends it ends bitterly.

[*]**DR. PRABHAS KUMAR SINGH (BARGARH):** I may please be allowed to lay the following few lines on the passing of Interim Budget 2019-20. I would like to thank Union Minister of Finance for bringing this Interim Budget 2018-19. In view of General Elections knocking at the door, the Government has tried to appease the middle class and bring a populist budget. Twelve crore small and marginal formers are assure of an income of Rs. 6000 per annum, under PM Kisan Yojana. But this is not sufficient. The Union Government has failed to copy partially the Odisha Government's Scheme 'KALIA' Yojana. In 'KALIA' Yojana, the farmers who are landless marginal farmers are assured of an income of Rs. 10,000 per annum.

With regard to Odisha and my parliamentary constituency, Bargarh, twenty new announcements or new projects have been included. BRSF has been stopped on several occasions. I have urged upon the Union Government to commission Bargarh-Nuapara-Raipur Railway lines, since it has all justifications. Odisha should be given Special Category Status. But there is no such information in the Budget. There is no reference to MSP of rice which should be Rs. 2930.

In case of unorganized sector, the Government declared a scheme called Pradhan Mantri Shram Yojana, under this Yojana Rs. 3000, pension would be provided attaining 60 years. After 30 years the value of Rs. 3000 would have diminished. I would like to urge the Government to implement Nirman Sharmik Yojana of the Government of Odisha.

[*] Speech was laid on the Table..

*SHRI PRALHAD JOSHI (DHARWAD): As we gather in the first session of the year and final session of 16th Lok Sabha, Shri Piyush Goyal ji presented the interim budget on ist February for the year and I am thankful to him.

It is indeed a wholesome budget taking care of each and every section of society. Be it a major relief for taxpayers of nation or income support to farmers through PM-KISAN; development of women or empowering of youth; enhancement in Asha Yojana and Aanganwadi honorarium by 50%; or strengthening of defence and National security, the budget took into account all aspects for nation's development.

Piyush Goyal ji also gave us a vision and pathway to the next decade focused on social infrastructure, digital india, clean and green environment, rural development, Cleaning of rivers and drinking water, coastline development, inland waterways any many more such visionary plans.

बजट के पहले अभी राष्ट्रपति महोदय के स्पीच में भी हमने सुना। जन धन से लेकर, कैसे इन्फ्लेशन कंट्रोल में रखा है और काम किया है, सब जिक्र किया है। उड़ान का भी उन्होंने जिक्र किया है। ये तो मेरा क्षेत्र में एक बहुत बड़ी सक्सेस स्टोरी है और पूरा धूम मच गया है।

लेकिन यह बजट के बाद और राष्ट्रपति महोदय जी के स्पीच के बाद राहुल जी को मिनिमम इनकम के ऊपर थोड़ा ज्ञान आ गया है।

You have commented that Rs. 6000/- which is being given to the farmers is nothing, but what did you do? What has your government done all these years when they were in power? Even the 2008 loan waiver by UPA turned out to be bogus loan waiver and it became into a scam.

* Speech was laid on the Table.

Your neta, Montek Singh Alhuwalia had said and came out with a report saying that people who consume items worth more than Rs.32 are not poor and your Ministers Jairam Ramesh and Chidambaram endorsed this views. When you said Rs. 32 is not poor, then you are saying Rs. 17 is insult? What did you do all these years?

Sit down quiet for another 5 years and you will do good for this country. आप लोगों को शर्म आनी चाहिए।

मैं राहुलजी से पूछना चाहता हूँ, 10 बरस आप का तो पिछले रिकॉर्ड को छोडो आपके पिताजी थे, आपकी दादीजी थी फिर आपके पर दादा थे। वो भी छोडो, कम से कम जब आप भी MP थे, और जब आप मनमोहन सिंह का अध्यादेश फाड़ के आपका अथॉरिटी प्रूव किये, तब आप मिनिमम इनकम का क्यों नहीं बात किया।

ये कांग्रेस की एक ड्रामेबाज़ी है, एक नीति है, हर चुनाव में, एक नारा देने का, लोगों को फसाने का, mislead करने का, ये कांग्रेस का धंधा बन गया।

सबसे पहेली बार आपकी दादी इंदिरा गाँधी ने गरीबी हटाओ बोला, बाद में रोटी, कपडा और मकान बोला, और फिर आपके माताजी के नेतृत्व में कांग्रेस का हाथ, आम आदमी के साथ कहा।

अभी आप मिनिमम इनकम के बारे में बात कर रहे हैं। poor के लिए मिनिमम इनकम। मैं आपसे पूछना चाहता हूँ, ये मिनिमम इनकम अभी लोगों को देना है तो, गरीबी हटाओ तो आपने 1971 कहा था, वो तो हुआ नहीं। Are you going to accept it Mr. Rahul Gandhi? आपका रोटी कपडा और मकान नहीं हुआ, कांग्रेस का हाथ गरीबों के साथ, ये भी नहीं हुआ।

इसीलिए आप फिर से लोगों के सामने एक झूठा नारा लाने का कोशिश कर रहे हैं, और इसके कारण, आपका झूठा ट्रैक रिकॉर्ड देखते हुए लोग और एक बार फंसने वाले नहीं हैं। ये आप समझ लो राहुल।

1971 में गरीबी हटाओ, ये नारा दिया था, अभी तक लोग जब तक मोदीजी नहीं आये थे, जब तक मोदीजी की सरकार केंद्र में नहीं आयी थी, तब तक तो आप गरीब के बारे में सोचते नहीं थे क्योंकि आप तो गरीबी कभी देखे ही नहीं थे। आपके जो बगल में लोग रहते थे वो कभी गरीबी नहीं देखे थे। गरीबी क्या है, आपको मालूम ही नहीं था।

लेकिन मोदीजी स्वयं एक गरीब आदमी हैं, इसीलिए, मोदीजी को गरीबी कैसे कम करना है, उन्हें पता है।

हमने गरीबी को हटाने के लिए चार वर्ष में क्या क्या किया है, सिर्फ चार वर्ष में, ये बताते हैं।

जब आप 2014 में चले गए आप इतनी दुर्दशा करके गए थे, पूरी इकॉनमी डूब गयी थी, इंडिया ऑन ऑफ़ फाइव fragile इकॉनमी में चला गया था। ऐसी गंभीर आर्थिक स्थिति भारत की थी।

इसके बीच मोदी जी, एक आर्थिक सुधार लाते हए हमने क्या क्या गरीबों के लिए किया हम अभी आपको बताएँगे आपको धैर्य है तो सुन लीजिये राहुल गांधी जी, और इधर नहीं है तो कहीं भी हो बाद में यूट्यूब में देखिये।

आपने 150-52 से कुकिंग गैस, जो लोग गैस बोलते हैं, वो गैस और स्टोव जो लोग पैसे दे के खरीदने के लिए तैयार थे. आप वो भी नहीं दे पाए।

वही PSU, वही एम्प्लाइज, वही officers हमने क्या किया और आपने क्या किया आप थोड़ा तुलना करिये। वाजपेयी जी की सरकार जो पहली नॉन कांग्रेस सरकार थी, उन्होंने सबसे ज्यादा कनेक्शंस दिए।

जहाँ तक मेरी जानकारी है, more than 5 करोड़ हमने लोगों को उस टाइम गैस कनेक्शन दिया। जब मोदीजी के नेतृत्व में सरकार में आयी, तब कुछ 12-13 करोड़ था, उसमे पांच करोड़ अटल जी के कालखंड में था। हम सिर्फ चार वर्ष में मुफ्त आठ करोड़ लोगों को हमने ये कुकिंग गैस दिया है, और जो लोगों के आँखों में आंसू आते थे, महिलाओं के आँखों में आंसू आते थे, जब खाना पकने के समय, वो बंद करने का भी, वो आंसू पोछने का काम हमने किया है। ये गरीबी हटाओ का एक उदाहरण है।

आपने क्या किया, आपने सिर्फ अमीर लोगों को गैस दिया। हमने गरीबों को भी गैस दिया।

आयुष्मान भारत दूसरा उदाहरण है और बारह रूपए में इन्शुरन्स, ये भी।

Over 6400 families got electric connection in Dharwad constituency

आपने क्या किया है, आपके कालखण्ड में इन्फ्लेशन कैसा था, आप 1952 से देखिये। 1948 से आप सरकार में हैं। 13% था इन्फ्लेशन। आपके कालखंड के दौरान अगर हम तुलना करे तो 2004 से 2013 इन्फ्ले 3.77% से बढ़कर 10.92% तक था।

वहीं हमारे NDA की सरकार में माननीय मोदीजी के नेतृत्व में 2018 में 4% था।

मैं भी राहुल जी, आपके साथ ही संसद में पहुंचा हूँ, दस वर्ष मैंने भी देखा है।

हर एक सेशन में इन्फ्लेशन और महंगाई पर चर्चा होती थी। अभी सिर्फ एक या दो बार सिर्फ आपने चर्चा किया है क्यूंकि मूल्य नियंत्रण में हैं।

I will give a comparison.

Pulses- 123% increase between 2004-13

Gehu- 117% increase between 2004-13

Rice- 137% • Sugar- 106%

हमने सिर्फ प्राइस कंट्रोल नहीं किया, हमारे किसानो को MSP जो स्वामीनाथन समिति ने बताया था, 150 % दिया है।

Swaminathan has appreciated this scheme and this is the first time Swaminathan himself has said whatever his recommendation were the first time, are being implemented.

स्वयं स्वामीनाथन ने कहा है and this is the first time he has given clear certificate to Modi Govt.

आप कर्नाटक में लोन वेवर की बात करते हैं। MP में भी बात करते हैं।

He has earmarked only 5-6 000 crores. Conditions he has put and it Does not even amount to Rs 20-2200.

In fact jo pehle hi paisa bank ko bahara diya hai, who have repaid his loan, they are getting only Rs.25000

जब ये अन्नोउंस हुआ, मेरे क्षेत्र में एक किसान हैं, सुभाष पाटिल, छोटे किसान हैं। इंटरेस्ट सबवेंशन का लाभ लेने के लिए हर वर्ष बैंक को repay करते थे।

लेकिन आपके मुख्यमंत्री कुमारस्वामी अन्नोउंसमेंएट करने के बाद बैंक को पैसा नहीं दिया। अभी तक उस किसान को बैंक से क्लीयरेंस सर्टिफिकेट नहीं मिला है।

और उनको नोटिस दिया है की इंटरेस्ट सबवेंशन का लाभ नहीं लागू होगा और डिले पेमेंट के कारण 70,000 रूपए ज्यादा देने पड़ेंगे ।

आपको शर्म आनी चाहिए ।

वो प्रधान मंत्री हैं और अभी भी उनकी माँ, उनके भाई सब लोग छोटे मकान में रहते हैं। अभी भी उनकी माँ सरकारी अस्पताल में इलाज कराती हैं।

आप तो राजीव गाँधी के बेटे हैं। इसीलिए कांग्रेस के अध्यक्ष बन गए और प्रधान मंत्री बनने के सपने देख रहे हैं। प्रियंका गाँधी को ले आये, कैसे ले आये, वो तो राजकुमारी हैं,आप युवराज हैं।

ये प्रधान मंत्री गरीब के खानदान में पैदा हो के गरीबी स्वयं अनुभव कर और आप मुलायम सिंह की पार्टी, लालू प्रसाद की पार्टी को देख लो पूरा खानदान ही भरा हुआ है।

It is about first family then nation that is your attitude. This Prime Minister's attitude is First nation nobody from family. They them live their own life. They have never even come to delhi.

आपका तो पूरा परिवार इधर ही है। जो भी फैमिली चलता है सरकार से चलता है। आपका घर सरकार से चलता है।

जिनके माताजी उधर रहते हैं और सरकारी अस्पताल में ट्रीटमेंट लेते हैं उनको आप बोलते हैं। आपको शर्म आनी चाहिए।

राफेल के बारे में बोलते हैं आप । आपकी गलती नहीं है राहुल जी क्योकि 1952 से जब भी आपके दादा, पिताजी, दादी जब भी कांग्रेस की सरकार थी, जो कुछ भी उन्होंने खरीदा देश के नाम पे, तब उन्होंने कमीशन खाया है। आपका ट्रैक रिकॉर्ड है आप देख लीजिये 1952 से:

SCAMS- Jeeps Scam, 1948

Kuo Oil deal 1980

Bofors scam 1987

Coal Scam

CWG Scam

2G Scam

तब से लेकर उन्होंने कमीशन खाया है तो आपको लगता है की खाया ही होगा । लेकिन आपसे कम दाम में हमने खरीदा है। आप उनका घर देखो, उनके परिवारजनो को देखो ।

***SHRI L.R. SHIVARAME GOWDA (MANDYA):** The Interim Budget presented for the year 2019-20 has been prepared in view of forthcoming Lok Sabha elections. This Budget is nothing but an election manifesto. The NDA Government have been unable to check the decline in rural incomes and farmers' distress which has contributed heavily to your recent defeat in three major state polls.

The NDA Government has increased interest burden on borrowings at Rs.90,000 crore as against an increase of Rs.52,000 crore last year. In the next one year alone, the additional interest burden would be Rs.38,000 crore. This means about Rs.5,50,000 crore will be additional borrowings, assuming the interest rate to be 7% per annum. This excludes the existing borrowings.

Is it ethical for the Government to announce massive dole outs on borrowed funds on the eve of elections? It is easy to plan out additional borrowings and distribute the funds so borrowed, but from where money will come? The Goods and Services Tax has not performed as expected. The consequences of this speak volumes. The 2019-20 budget estimates of GST is Rs.7,61,000 crore a bare 2.28% increase from 2018-19 budget estimates of Rs.7,44,000 crore. So, how does the Centre plan on garnering additional revenue?

On corporate tax collections on the other hand, the picture is different. 2019-20 budget estimates are almost the same of GST (Rs.7,60,000 crore). The 2018-19 budget estimates was Rs.6,21,000 crore. This means-corporate tax collection is expected to shoot up by 22.38% (Rs.1,39,000 crore in absolute terms) next year.

* Speech was laid on the Table.

When GST collection is still struggling, the corporate sector has been targeted to make up for the shortfall through direct taxes. This is paradoxical. Will India's corporate , still facing GST teething problems, be able to pay Rs.1,39,000 crore in additional tax next year? Is this figure realistic?

The Government had earned Rs.35,533 crore via disinvestment till January 2019. But the Government is confident of meeting the Rs.80,000 crore by the end of March, 2019. In other words, it expects disinvestment proceeds worth Rs.44,467 crore in merely in the last two months of this financial year which is almost impossible?

The Data shows that unemployment has reached a level of 6.1per cent, the highest in 45 years, and the Government have a word about jobs in the Budget speech, does not have a word about what it intends to do about reforming education. The Government has claimed that it will provide jobs to 10 crore persons in its 5 years of rule but nothing can be done. Where is while it is a Interim Budget but Mr. Piyush Goyal Ji has talked in this Budget about 2022 and even 2030 covering a decade which is totally unconstitutional and unconventional just to lure the voters.

Government has allocated only Rs.60,000 crore in the Interim Budget for the Government's flagship programme to address rural poverty, the MGNREGA, but many Experts have clearly said that the for effective MGNREGA, it would need an annual budgetary allocation of Rs.88,000 crore for the financial year 2019-20. That is Rs.28,000 crore less in the Interim Budget.

The NDA Government replaced existing crop insurance schemes with the Pradhan Mantri Fasal Bima Yojana. A rapid increase in enrolment was to be the

hallmark of the PMFBY. The target was to cover 50% of the cropped area, about 98 million hectares, by 2018-19. But in 2017-18, the second year of the PMFBY, the enrolment numbers fell sharply, taking the coverage to below 2015 levels. Against the target of 50% for 2018-19, the coverage Stands at less than 26% in 2017-18. Why did the coverage shrink? Its due to Modi Government's failure at expanding insurance coverage for farmers and the Governance issues.

The Pension Scheme for Unorganized Workers announced by the Government in this Budget is yet another illusion. The new scheme, similar to other programmes launched by the Modi Government, shows how divorced Lutyens Delhi is from the dust and grime of real India. Given its tendency for hyperbole, the scheme is already being touted as the largest pension scheme in the world with 100 million potential beneficiaries. It would do well to ponder the fate of the similar schemes that were launched in the very first year of the Narendra Modi Government, much like the Shramev Jayate Programme that was launched with much fanfare for this very category of workers.

Under the scheme, all the unorganized sector workers were to be issued social security cards. The workers will be assigned a unique identity so as to give them social security benefits including health insurance and old age pension. The business newspaper Mint reported in February 2015, i.e. four years ago. BJP Ministers held fairs and collected thousands of forms that are mostly gathering dust. The current scheme is likely to meet a similar fate.

The Government has allocated Rs.56,619 crore (BE 2018-19) for the "Welfare of the Scheduled Castes" is now increased to 62,474 crores (RE 2018-19), and has now been increased to Rs.76,801 (BE 2019-20).

Out of the above increase in RE 2018-19, Rs.3000 crore is with respect to Post-Matric Scholarship (PMS) for SCs. It is not clear whether by this increase the entire accumulated arrears of the past years have been eliminated. The present deficient allocation for PMS for SCs will continue the unfortunate phenomenon of piling-up of arrears and will have a crippling effect on the post-matric education of SCs and STs.

The PMS has always been an "open-ended" scheme, which means that every SC and ST post-matric student will be provided scholarship even if the provision in the BE is exceeded and excess will be adjusted in the RE. This principle has not been followed in recent years. This failure, along with the inadequate budgetary provisions have had a devastating effect on the higher education of SCs and STs in the last four or five years.

The Government does not seem to be serious to check corruption. Lokpal has been constituted but the process of selection of Lokayukta is still its infancy. The Government has just tried to enumerate its achievements in 5 years by the changing the names of various UPA Government's schemes. The only motive is to get the vote of middle class. This budget reflects promises only and not any serious intention to fulfill them.

There is very distress among the Government employees due to real fruits coming now after the launch of NPS by then NDA Government in the year 2004. Government employees retiring now days are entitled for mere pension of Rs.4000 or Rs.5000. there are agitations across country against this new pension scheme. People are demanding for restoration of old pension scheme.

This year's Budget speech did not contain even a single mention of the word 'angel tax' or any reforms specifically for the startup ecosystem. The other long-standing demands of companies including amendment of section 54GB the tax exemption for investing into startups, rationalizing ESOP taxation, removing the tax arbitrage between the sale of startup shares and listed shares were also not redressed.

While the Indian Government has made a lot of noise about electric vehicles and crating a supporitive infrastructure enabling EVs, the Interim Budget did not spell out any new initiatives to fast track adoption of EVs. While states such as Karnataka, Telangana, Tamil Nadu and Rajasthan have dedicated EV policies and are currently attracting investments from both international and home grown EV makers.

During your last 5 years rule, real estate sector has suffered very much. Lakhs of buyer are not able to get the possession of their flats which were booked in five and six years back. They are forced to give EMIs and monthly rent simultaneously due to your Government's poor planning and policies, millions of dwelling units are still unsold and builders are getting bankrupt. Only common is at loss, he is big sufferer of your bad policy implementation in the real estate sector in India.

Let me conclude with these words that the present Government has characteristically – it is Government's character – a habit to make very loud announcements and high-sounding words. And then suddenly, there is silence about what was stated last year. Many of announcements which you made during your previous budget speeches. Where we are and where they are

languishing. Many of those projects are non-starters, which were considered to be the revolutionary vision of our Prime Minister, Shri Narendra Modi.

You have not announced any new railway line projects for the state of Karnataka while there are very famous math where millions of devotees come. Shri Shiva Kumar Swamiji, who was alive for 112 years and in the meantime, he was heading the Siddaganga Math from last 89 years. Another Swamiji, Shri Bal Gangadhar Swamiji has founded Sri Adhichunchangiri Mahasamsthana Math. Both the maths are engaged in many education institutions. Millions of devotees are visiting there in that region of Karnataka. I demand from the Governemnt that confer the Bharat to Shri Shiva Kumar Swamiji for his outstanding contribution to the society and nation.

You are not addressing the problems of common man, particularly, the poor and marginal farmers who are sharecroppers and work on large-scale. You did not bother to address their problems. So, this Budget is anti-people; this Budget is pro-corporate sector; and this Budget will not help to make our country progress. That is why, I strongly oppose this Budget.

I conclude with these words.

*SHRI RAMESHWAR TELI (DIBRUGARH): I support the Interim Budget 2019-2020 presented by Shri Piyush Goyalji. I am extremely grateful to the Finance Minister for his visionary ideas which have found its fullest expression in his Budget Speech. Moreover, the Union Budget has also reflected the Government's objectives of comprehensive development of each and every section of the society living in every nook and corner of the country. I express my heartfelt thanks to the Government for the budget proposal. It's a fact that in the last four and half years of NDA rule, the Government has been able to infuse new hope and confidence among the people of the country. The people have found a Government which is really concerned with the welfare of the common men. The Government under the leadership of Shri Narendra Modiji has made all out effort to improve the life of every Indian. Hon'ble Finance Minister has rightly said that the schemes like Swachh Bharat Abhiyan, Ujjawala Yojana, Ayushman Bharat Yojana for free treatment, Pradhan Mantri Awas Yojana, Pradhan Mantri Soubhagya Yojana, Pradhan Mantri Mudra Yojana will definitely transform the destiny of the poor and the needy.

The Social Security Schemes announced in the Budget by the Government for uplifting the poor is a commendable step for which the Government deserves accolades. I am extremely glad to learn that Budget allocation for the North East has been increased to Rs.58,166 crore in this year which means a rise of over 21% from the previous year.

As matter of fact, our Finance Minister Shri Piyush Goelji has presented a very pragmatic and people friendly Budget that will benefit every section of

* Speech was laid on the Table.

society. I express my heartiest thanks to the hon'ble Finance Minister for his visionary idea which have been reflected in the Budget.

***श्री राजन विचारे (ठाणे):** मैं माननीय वित्त मंत्री श्री पीयूष गोयल जी का अभिनंदन करता हूं कि उन्होने एक ऐसा बजट पेश किया है जिसका देश की जनता ने स्वागत किया है।

मै माननीय वित्त मंत्री जी का ध्यान मेरे संसदीय क्षेत्र ठाणे के अंतर्गत आने वाले गायमुख से भिवंडी बाईपास रास्ता बनाने के लिए जरूरी निधि की तरफ दिलाना चाहता है। जिसकी वर्तमान लागत 1000 करोड़ है। यह बाईपास रास्ता तैयार होने से मेरे संसदीय क्षेत्र में रहने वाले लोगो को एक वैकल्पिक रास्ता मिल जाएगा जिससे उन्हें यातायात जाम की समस्या से छुटकारा मिलेगा एवं समय की भी बचत होगी। अतः आप इसके लिए निधि उपलब्ध करवाने की कृपा करें।

मै माननीय मंत्री जी का ध्यान मेरे संसदीय क्षेत्र ठाणे के अन्तर्गत आने वाले मध्य रेलवे पर 428 करोड़ रू की लागत वाले 2 किमी लंबे ऐरोली-कलवा लिंक के काम की तरफ आकर्षित करना चाहता हूं। जिसके बारे में बजट में भी बताया गया है जिसकी घोषणा तत्कालीन रेल मंत्री श्री सुरेश प्रभु जी ने वर्ष 2015 के रेल बजट में की थी एवं 10 दिसम्बर 2016 को हमारे देश के प्रधानमंत्री जी माननीय श्री नरेन्द्र मोदी जी द्वारा इसके भूमि पूजन का काम भी हो चुका है लेकिन 4 साल से अधिक का समय बीत जाने के बाद भी अभी तक काम की शुरूवात नही हुई है जिसकी वजह से इतनी महत्वपूर्ण योजना कई सालों से प्रलम्बित है जिसपर तुरंत ध्यान देने की जरूरत है।

यह योजना पूरी होते ही ठाणे स्टेशन पर 30 प्रतिशत यात्रियों की भीड़ में कमी आएगी एवं लोगों का समय भी बचेगा।

मैं माननीय मंत्री जी का ध्यान सिडको द्वारा ठाणे-वाशी मार्ग पर बोनकोडे नामक नए रेल स्टेशन का प्रस्ताव की तरफ भी दिलाना चाहता हूं सिडको द्वारा बनाए गए सभी रेल स्टेशनों का हस्तांतरण रेलवे के पास जल्द होना चाहिए। यह मामला 20 वर्षों से प्रलम्बित है जिस पर आप ध्यान देंगे मैं ऐसी आशा करता हूं। साथ ही नवी मुंबई के सभी स्टेशनों पर सीसीटीवी कैमरे और एस्केलेटर लगाने की मांग करता हूं।

* Speech was laid on the Table.

मै माननीय मंत्री जी का ध्यान मेरे संसदीय क्षेत्र के अंतर्गत आने वाले ठाणे स्टेशन परिसर में पार्किंग प्लाजा के काम की तरफ दिलाना चाहता हूं जिसका उद्घाटन तत्कालीन रेल मंत्री श्री सुरेश प्रभु जी ने वर्ष 2016 में की थी लेकिन इसका आधा काम ही हुआ है । मैं माननीय मंत्री जी से अनुरोध करता हूँ कि वे इस काम को जल्दी पुरा करवाने की कृपा करें।

दूसरी महत्वपूर्ण योजना ठाणे तथा मुंलुंड के बीच में प्रस्तावित नया ठाणे स्टेशन बनाने को मंजूरी मिल चुकी हैं। योजना ठाणे तथा मुंलुंड के बीच मेंटल अस्पताल की जगह पर 2 स्टेशन बनाने को मंजूरी मिल चुकी है और उसकी लागत राशि भी जमा हो चुकी है परन्तु अब तक इसके जमीन हस्तांतरण की मंजूरी महाराष्ट्र सरकार से नहीं मिलने के कारण इसका काम 6 वषों से प्रलंम्बित है। मैं माननीय मंत्री जी से अनुरोध करता हूँ कि महाराष्ट्र के माननीय मुख्यमंत्री से इस विषय पर बात कर जल्दी ही जमीन हस्तातरण की मंजूरी लेकर इस स्टेशन के काम को शुरू करवाने की कृपा करें। मुझे विश्वास है कि आप अपने कार्यकाल में इस काम को अवश्य पूरा करेंगे।

मैं माननीय मंत्री जी से आग्रह करता हूं कि वो मेरे संसदीय क्षेत्र ठाणे नवी मुंबई एवं मीरा रोड एवं भायंदर से जुड़ी रेल परियोजनाओं पर ध्यान देते हुए ठाणे पनवेल हार्बर मार्ग पर ज्यादा लोकल सेवा शुरू करने अनुरोध करता हूं एवं सभी स्टेशनों पर महिलाओं के लिए शौचालयों एवं विश्रामगहों की संख्या बढ़ाने के साथ साथ सीसीटीवी एवं एस्केलेटर लगवाने की भी मांग करता हूँ एवं 12128 अप एवं 12127 डाउन इंटरसिटी एक्सप्रेस ट्रेन में कुछ अतिरिक्त डिब्बे लगाए जाए ताकि डेली पास होल्डरों के लिए यात्रा आसान हो।

मेरे संसदीय क्षेत्र के अंतर्गत आने वाले ठाणे स्टेशन में देश की पहली ट्रेन 16 अप्रैल 1853 में मुंबई से ठाणे के बीच चली थी । इसलिए इस स्टेशन को ऐतिहासिक स्टेशन का दर्जा देते हुए इसके पुनःविकास पर ध्यान देने की जरूरत है। मुझे विश्वास है माननीय मंत्री जी इस पर ध्यान देंगे । मै आपके माध्यम से माननीय मंत्री से अनुरोध करता हूं कि बजट में महाराष्ट्र राज्य में रेलवे के विकास के लिए जो भी घोषनाएं होती है या फिर कोई निधि दी जाती है उसका काम कम से कम 1 वर्ष में शुरू होना चाहिए ताकि समय रहते उस योजना को पूरा किया जा सके क्योंकि समय के साथ साथ उस

योजना की लागत भी बढ़ जाती है। मुझे विश्वास है कि माननीय मंत्री जी इस पर भी ध्यान देने की कृपा करेंगे।

आखिर में मैं माननीय वित्त मंत्री जी का आभार प्रकट करते हुए इस बजट का समर्थन करता हूं और उन्हें भविष्य के लिए शुभकामनाएं देता हूँ एवं इस बजट का समर्थन करता हूं।

*SHRI V. ELUMALAI (ARANI): I express my hearty gratitude and indebtedness to our immortal Leader Puratchi Thalaivi AMMA, before I speak in this august House on the Discussion on the Interim Budget 2019.

Arani is one of the most important Silk centres of Tamil Nadu, well known for its traditional Arani silks & Handlooms. Weaving communities of Arani produce silk sarees and handloom fabrics of unique nature and good quality. Arani Silks are included in the list of registered product under the Geographical indications by the Government of India.

Arani handlooms are renowned for the high quality production techniques and durability of colours. The most important aspect is the mixing of colours which gives unique and durable colour to the fabric. The count in the saree is 2400 which gives strength to the fabric. The handlooms of Arani are famous for softness and durability. The Arani handloom fabrics are soft and comfortable to wear and suitable for all climates.

The waivers are into this profession traditionally and they have acquired this unique skill hereditarily from their ancestors. There is an urgent need to initiate a Skill training centre to impart the unique silk manufacturing skills to the next generation weavers. But unfortunately, the new generation is not much interested in this profession due to the low wages prevailing in the industry. The Government has to incentivize the weavers of Arani so as to continue their weaving profession.

* Speech was laid on the Table.

I would like to urge upon the Government to provide a special package and exclusive funds for the development and welfare of the weavers community producing the renowned Arani Silks and Handloom fabrics.

Water is indispensable for Agriculture. Irrigation is the blood circulation of Agriculture. Without water nothing could be done without adequate water even if we spend crores of rupees, without water, farmers have no chance of flourish. The Pennaiyar (Sathanur Dam) – Palar Link Scheme and Penaiyar – Nedungal Anicut – Palar Link at an estimated cost of Rs.500 crores may kindly be expedited. The River Cauvery is the lifeline of Tamil Nadu, particularly the millions of farmers in the delta regions in Tamil Nadu. The scheme for Modernization of the canal system in the Cauvery Basin at a cost of Rs.11,421 crore may be accorded approval. Likewise the extension, renovation and modernization of Grand Anicut Canal to develop agriculture in the delta districts costing Rs.2,610 crore to the Central Water Commission and the Commission also gave the in-principle consent.

I urge the Government to allocate the funds at the earliest for the speedy implementation of Grand Anicut project.

The interlinking of peninsular rivers and the Nationalization of rivers would be the permanent solution for problems arising out of inter-state water disputes in the great, grand country like India. Puratchi Thalaivi AMMA had opined time and again that the interlinking of peninsular rivers and the Nationalization of Indian rivers are of utmost important and will facilitate the overall development of socio-economic conditions of people particularly the farmers in the country.

The Union Government has to allocate more funds for the proper maintenance and use of existing dams and water reservoirs in the country. The deepening and de-silting of local water bodies and the lakes is crucial for growth of agriculture. The Union Government has to allocate more funds for the river restoration projects in the country and also to increase and enhance the water catchment capacity in Tamil Nadu. The development of social forestry and increase of green cover in the country is also part of the agro development activity only.

The two ongoing Broad Gauge line projects namely Tindivanam – Tiruvannamalai and Tindivanam – Nagari were announced in 2006-07 and 2008-09 railway budgets. But very little progress has been made so far. The railways have allotted Rs.10 crores for the project in every budget. This is a meager amount for the progress of the very important projects. These projects are very essential for the people of my Arani Constituency. Tindivanam-Nagari BG line passes through Vellimedupettai, Thellaru, Vandavasi, Mambakkam, Cheyyar, Mamandoor and Arani. Tindivanam to Tiruvannamalai BG line passes through Nattarmangalam, Gingee, Alamundi, Pennathur and Tiruvannamalai.

The issue was raised by me in Lok Sabha on several occasions but so far no action has been taken. These railway projects are very important and therefore the early implementation is necessary. Any further delay in implementation of these projects will not only increase the project cost, but also injustice to the millions of people who are aspiring for these projects to complete at the earliest. The Ministry has a fixed time frame to complete this BG line before 2020. But the funds allocated to these projects do not match with the

target data of completion and the implementation of the project is going on snail's pace. Therefore, I urge the Union Government to take all possible steps to allocate sufficient funds for the speedy execution of these two projects at the earliest.

I would like to bring to your kind notice that the long pending demand of people of my Arani Constituency to provide a stoppage for the Tirupati-Rameshwaram Express Train No.s 16779-16780 at Polur Railway station.

Polur is an important commercial centre which attracts people from all walks of life. More importantly the famous Padaveedu Amman temple is located nearby attracts lots of pilgrims. Therefore, I request the Hon. Minister to issue necessary directions to the concerned authorities to provide a stoppage for Tirupati-Rameshwaram Express Train Nos. 16779-16780 at Polur Railway station.

The electric train service EMU Train No. 66018 between Vellor Cantonment and Chennai Beach is one of the most useful train services for the people living in various Districts of Tamil Nadu. There is wide spread demand for the same electric train service to be extended up to Tiruvannamalai. I request the Hon. Minister to issue necessary orders to the concerned officials to extend the EMU Train No. 66018 up to Tiruvannamalai. This will benefit laks of train commuters living in and around Polur, Arani and Kannamanagalam of my Arani Constituency to reach Chennai easily and cost effectively.

Thank You.

[*]**श्री नारणभाई काछड़िया (अमरेली):** केंद्रीय मंत्री श्री पीयूष गोयल जी द्वारा पेश किया गया बजट एक ऐतिहासिक एवं अभूतपूर्व और सराहनीय बजट है। जनता की उम्मीदों को ध्यान में रखते हुए इस बजट में देश के सभी वर्गों का पूर्ण रूप से ध्यान रखा गया है। विशेषकर इस बजट में गरीबों एवं मध्यम वर्ग के परिवारों के लिए सरकार ने इनकम टैक्स स्लैब में बड़े बदलाव का ऐलान करते हुए 5 लाख तक की इनकम पर टैक्स छूट का प्रस्ताव रखा, जिसकी सीमा अब तक 2.5 लाख रुपये थी। इससे 3 करोड़ मध्यम वर्ग के परिवारों को फायदा मिलेगा।

इस बजट में वित्त मंत्री ने कोटे-सीमांत किसानों के लिए 2 हेक्टेयर वाले किसानों के खाते में सालाना सीधे 6 हजार रुपये जाएंगे। यह योजना 1 दिसंबर, 2018 से लागू होगी। सरकार की इस योजना से करीब 12 करोड़ किसानों को फायदा होगा।

गायों के लिए सरकार कामधेनु योजना शुरू करेगी। मछली पालन के लिए भी आयोग बनेगा। पशुपालन और मत्स्यपालन के लिए लिए जाने वाले कर्ज में 2 प्रतिशत की छूट दी जाएगी इससे रोजगार एवं किसानों की आय में बढ़ोतरी होगी। सरकार ने कामकाजी लोगों के लिए अहम घोषणा करते हुए कहा कि वेतन आयोग की सिफारिशें जल्द लागू की जाएंगी। सरकारी कर्मचारियों के लिए नई पेंशन योजना आसान बनाई जाएगी। इस बजट में सरकार ने 21 हजार मासिक से कम वेतन पर काम करने वाले कामगारों को 21 हजार रुपये का बोनस देने की प्रावधान है। साथ ही ग्रेच्युटी की सीमा बढ़ाकर 20 लाख किए जाने का ऐलान किया गया इससे लाखों मजदूरों को फायदा होगा और प्रधानमंत्री श्रम योगी मान धन योजना को मंजूरी प्रदान कर दी गई है जिसका लाभ 15 हजार कमाने वाले कर्मचारियों को मिलेगा। कामगार की आकस्मिक मृत्यु की स्थिति में 6 लाख रुपये का मुआवजा देने का प्रावधान किया गया है। इसके अलावा कोई भी कर्मचारी हो, यदि जिनका ईपीएफ कटता है, उन्हें 6 लाख रुपये का बीमा प्रदान किया जाएगा। महिलाओं की अगर बात करें तो कि गर्भवती महिलाओं और वरिष्ठ नागरिकों को सहायता, जनजातियों, पिछड़े वर्गों और महिलाओं की प्राथमिकता पर ध्यान रखा जाना अत्यंत सराहनीय है | इस सरकार ने स्टैंडर्ड डिडक्शन को भी 40 हजार से बढ़ाकर 50 हजार रुपये करने की बात कही। वहीं सरकार ने बैंकों में एफडी के ब्याज पर 40 हजार

[*]Speech was laid on the Table.

तक कोई टैक्स नहीं लगने की घोषणा की, जिसकी सीमा अब तक 10 हजार रुपये थी और स्वस्थ्य सेक्टर में सुधार लाने के लिए और देशभर में लोगों को उम्दा स्वस्थ्य सेवा मुहैया कराने के लिए दिल्ली के एम्स की तर्ज पर एम्स बनाए जा रहे हैं। इसी के तहत हरियाणा में देश का 22वां एम्स शुरू होने जा रहा है।

यह देश को आगे ले जाने वाला बजट है, इसमें सबकी बात की गयी है ये देश के भविष्य और भावी पीढ़ी का बजट है, इस बजट में हर किसी के सपने को साकार करने का ठोस कदम साफ़ नजर आता है | ये बजट हर किसी की उम्मीदों को ताकत देगा।

*कुँवर पुष्पेन्द्र सिंह चन्देल (हमीरपुर): समय मर्यादा के बावजूद मुझे वर्ष 2019-20 के लिए अंतरिम बजट की सामान्य चर्चा में भाग लेने का मौका दिया गया है। देश के लिए प्रस्तुत किये गये आदर्श बजट पर अपना विषय रखने का अवसर प्रदान कर मुझे बुन्देलखण्ड क्षेत्र की स्थिति को प्रकाश में लाने का अवसर प्रदान किया गया है।

सम्पूर्ण राष्ट्र, भाजपा सरकार एवं विश्व के श्रेष्ठतम नेता यशस्वी श्री नरेन्द्र मोदी जी के नेतृत्व वाली सरकार का आभार प्रकट कर रहा है। मैं गरीबों, दबे-कुचले एवं ईमानदारी से राष्ट्र सेवा में लगे देशवासियों की तरफ से विशेषकर बुन्देलखण्ड के नागरिकों में खासतौर से हमीरपुर, टिन्डवारी, राठ, चरखारी एवं महोबा के सम्मानित नागरिकों की ओर से आभार प्रकट करता हूँ।

अभी समयाभाव है। माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी सदन में बजट पर अपना विषय प्रस्तुत करने वाले हैं। मैं सभी विषयों को नहीं रखेगा, पूर्व में विभिन्न वक्ताओं द्वारा जो विषय सदन में रखे गये हैं, उन पर भी चर्चा नहीं करूंगा। मैं केवल अपने क्षेत्र बुन्देलखण्ड के हित में, वर्तमान में नितान्त आवश्यक विषय, जो छूट गये हैं, क्रमानुसार केवल वही माँगें रखकर अपना भाषण समाप्त करूंगा।

बुन्देलखण्ड में छुट्टा गोवंश (अन्ना प्रथा) से निजात मिल सके, इसके लिए आपके माध्यम से वित्त मंत्री जी से मेरा निवेदन है कि हमारे बुन्देलखण्ड में पानी के अभाव के कारण चारा (भूसा) आदि मवेशी-खाद्यान्न की कमी है। किसान गोपालक बाहरी क्षेत्र से चारा-भूसा अधिक मूल्य पर खरीदते हैं। धनाभाव में जब वे चारा भूसा नहीं खरीद पाते हैं तो गोवंश एवं दूध देने वाले मवेशियों को छोड़ने के लिए मजबूर हो जाते हैं। दूध देने वाले गौवंश का जीवन संकट मुक्त हो सके, भले ही वे हमारी फसल को क्षति पहुंचाते हैं, लेकिन गाएं जीवित रहे सकें।

परन्तु, अब परिणाम भयावह हो गया है। पहले गौवंश भूखा था, लेकिन अब गौवंश के साथ-साथ बुन्देलखण्ड के किसान गायों की रक्षा करते-करते अपनी फसल नष्ट होने के कारण कर्ज में डूब रहे हैं। पूरे बुन्देलखण्ड की फसल नष्ट हो रही है अत: आपसे निवेदन है कि बुन्देलखण्ड के किसानों, गोपालकों एवं गौवंश के हित में और देश के हित में बुन्देलखण्ड में उपस्थित तीन लाख गौवंश के

*Speech was laid on the Table.

संरक्षण एवं किसानों के संरक्षण के लिए बुन्देलखण्ड क्षेत्र के किसानों को प्रति गौवंश की दर से 100 रुपये चारा हेतु दिए जाएं। यदि कोई किसान पाँच गाएं एवं पांच बछड़े अर्थात् 10 गौवंश पालता है तो उस बुन्देलखण्डी किसान परिवार को प्रति माह 10,000 रुपये दिए जाएं।

*SHRIMATI POONAMBEN MAADAM (JAMNAGAR): Thank you for giving me this opportunity to express my views.

I support the interim budget and also congratulate the hon'ble FM, Shri Piyush Goyal ji for giving this country such a progressive, reformist and an inclusive budget. This was not an interim budget but a surgical strike-a surgical strike on the opposition.

Before discussing this Bill, it is important to focus on the macroeconomic strategy underlying the Interim Budget and the Finance Bill 2019. It is my endeavour to constructively engage with the discussion and contribute to the development agenda of our Government. 4 years on, India remains a 'bright spot' in the global economy. This is owing to the policy initiatives taken by the Government under the leadership of our hon'ble FM, Shri Narendra Modi ji. With this I would like to bring to the notice of the August House the policy paradigms of the present Government specifically with reference to the Budget 2019 which has helped India's growth story reach new heights in just about 4 years. This budget is the pillar of the Indian economy and I will substantiate my statements with facts and figures.

When we are talking about building a strong India, we have to empower some of the most important people and sectors who constitute this nation. In this list, the first and foremost important individual is the farmer. It is only when we can empower the farmer and the agriculture sector, India will emerge stronger.

The Government has been relentlessly working towards strengthening farmers and one such initiative through this Budget is Prime Minister Kisan Samman Nidhi or PM-Kisan scheme which received a budgetary allocation of

*Speech was laid on the Table.

Rs.75000 crore for FY 2019-20. Under this scheme farmers holding up to 2 hectares of land will be given Rs.6000 per annum via direct income support and that the money will be transferred in three equal installment of Rs.2000 each, which will directly bring more money in the hands of rural consumers. The number of farmers who will get this benefit is huge. This progressive measure should have a significant positive impact on the small farmers and the rural economy. Apart from the income transfer scheme, the budget also approved doubling the interest subsidy on crop loans, and also raised the interest subvention when farm loans are restructured in times of natural calamity. The increased outlay for Rashtriya Gokul Mission to Rs.750 crore will give a further push to milk productivity and production in the country. Special focus has been given on animal husbandry and fisheries which will ultimately strengthen the farm sector.

This is the first time ever that any Government has brought in the ambit of the budget the concerns of the unorganised sector. Budget 2019 has announced a mega pension scheme for unorganised sector workers to provide assured pension of Rs.3000 rupees per month to nearly 10 crore people working in largely fragmented informal sector. These informal workers joining the pension scheme at 18 years will pay Rs.55 per month and Rs.100 if joining at the age of 29. The pension will be paid once they reached the age of 60. This Mega Pension Yojana, namely Pradhan Mantri Shram Yogi Mandhan will benefit 10 crore workers in unorganised sector and this may become the world's biggest pension scheme for unorganised sector in five years. The last person standing in the social realm like the domestic workers, beedi workers, small shop workers among

others will benefit from the scheme. और मैं पूरे सदन को यह बताना चाहूंगी कि आज से पहले इन लोगों के बारे में सोचने के लिए कोई नहीं था । पिछली सरकार की पॉलिसीज ने बड़े-बड़े व्यापारियों को तो काफी फायदा किया है लेकिन जो छोटे तथा मध्यम वर्ग के लोगों की तरफ मुड़कर भी नहीं देखा । This mega pension scheme, if implemented properly, would give crores of unorganised workers a constant stream of payment and smoothen the consumption pattern, which is essential to maintain a reasonable standard of living.

छोटे से मध्यम वर्ग की बात आती है तो Tax के बारे में बात करें Those earning upto Rs.5 lakh a year will get full tax rebate. The slab been increased from Rs.2.5 lakhs to Rs.5 lakh a year. Tax free income of up to Rs.6.5 lakh if tax related investments are made. Increasing the minimum taxable limit is a progressive step. 3 crore middle-class taxpayers will get tax exemption due to this measure. It would encourage many more non-salaried individuals to file correct taxes. Given the push by the Government for bringing more people into the formal economy, incentivising such investments could help significantly. This is actually the return from the Government who have supported the Government by honestly paying taxes, by cooperating during demonetisation and also GST. Tax collections has doubled to Rs.12 lakh crore; from Rs.6 lakh crore to 12 lakh crore, return filings have also gone up. All returns will now be processed in 24 hours and refunds issued simultaneously. Within next 2 years, returns chosen for scrutiny will also be done digitally with anonymity. The last five years have witnessed a wave of structural reforms. The GST, banking reforms, insolvency code are path breaking moves and special emphasis on digital economy and technology. GST has been continuously reduced, resulting in relief of 80000

crore rupees to consumers; most items of daily use for poor and middle class are now in the 0%-5% tax bracket.

Two per cent interest subvention on loan of 1 crore for GST registered MSME units.

The Government has undertaken many effective steps to strengthen MSME sector, which provides employment to crores of people. Recently, a scheme of sanctioning loans upto Rs.1 crore in 59 minutes has been launched. Good and service tax registered SME units will get 2% interest rebate on incremental loan of Rs.1 crore. The requirement of sourcing from SMEs by Government enterprises has been increased to 25%. Of this, the material to the extent of at least 3% will be sourced from women-owned SMEs. This measure will definitely benefit our small business, the majority of which fall within this limit and will mobilise growth in banking advances.

Since we are talking about MSME's let me reflect on my constituency and share with the August House, how the Government has supported the sector throughout. The Government has always been giving big push for small trades and offering tax exemptions for small business units. However, this was just not an election priority as the opposition claims; the Government has been backing MSME all along. I would like to take this opportunity to specifically mention the support that was provided to the MSME sector in Jamnagar, which is my constituency. After registering a decade long of nominal growth, the Jamnagar based brass parts industry has witnessed a turnaround on the back of increased exports recently. This was made possible with the timely help and intervention of our very own hon'ble Prime Minister, Shri Narendra Modi ji and our hon'ble

Finance Minister, Shri Arun Jaitely ji. The Government of India had reduced the earlier levied 4% SAD on import of Brass Scraps to 2%. The Government has reduced SAD on imports of brass scrap even at the cost of huge revenue outgo to benefit the Jamnagar's Brass Industries. The benefits of duty reduction would go directly towards the efforts of revenue generation through manufacturing activities to the working class people engaged in the sector. There are 4000 brass making units in Jamnagar, over 80 per cent of them in the small-scale category. The industry employs over 200000 people, directly and indirectly.

Further, the Government has also revised and rationalised export duty on bauxite down to 5% which will immensely benefit Bauxite mine owners from Jamnagar and Devbhoomi Dwarka, Gujarat. Small miners are providing employment to about 50000 people in backward areas of Jamnagar, this will help them retain business and also generate more employment courtesy improved business and exports. On behalf of the people of Jamnagar, I take this opportunity to wholeheartedly acknowledge the efforts of the present Government in reviving Jamnagar brass manufacturing sector and also help legalise mining export industry to an extent.

Bharatiya Janta Party is the only party which takes into the consideration the interest of all sections of the society. हमारे आदरणीय प्रधानमंत्री जी ने एक नारा दिया था, तब वह गुजरात के मुख्यमंत्री थे-"सुनु साथ-सुनु विकास".... आज भी उनका विश्वास और भारतीय जनता पार्टी का आधार वही है.. सबका साथ-सबका विकास।

And that is why, 'Housing for all' is a priority for the Government. यह बजट उन लोगों के लिए है जिनका बस इतना ही सपना है कि उनका एक छोटा-सा अपना घर हो और उस घर में दोनों वक्त चूल्हा जले। जो आजादी के सत्तर बरस बाद नहीं हो पाया; वह हमारे आदरणीय

प्रधानमंत्री जी ने 3 बरस में करके दिखाया। हर गरीब को एक सपना दिया है, एक हक दिया है कि उनके पास भी अपना घर हो।

Housing for all is aimed to improve lives of Slum dwellers, economically weaker sections of the society so that all people living on the fringes have a house by 2022. And as per Budget 2019, as many as 1.53 crore houses have been constructed under the flagship housing scheme Pradhan Mantri Awas Yojana both in urban and rural segments. देर आये पर दुरूस्तम आये; 70 साल में न सही पर 5 साल के बजट के पन्नों में आखिर गरीब, किसान और मजदूर ने जगह बना ही ली है।

From rural households to digital economy, there has been an overall push for development. It is indeed true that the cost of data and voice calls in India is certainly one of the lowest in the world. Even developed economies like Singapore and Europe still continue to offer 1 or 2 GB per month packs for exorbitant prices. Unlimited voice calls in prepaid plans is a luxury for the international exchange students at IIT. The push for bringing remote villages into the fold of technology will tremendously improve education and healthcare services availability. Digitising villages is the fastest way to bridge the urban-rural gap. The Government is on a constant endeavour to promote development agenda of the nation and also facilitate ease of doing business in the country. It is remarkable that we have seen India's economy growing at a rapid rate and India has improved rank by 23 positions in Ease of Doing Business. In the World Bank's latest Ease of Doing Business Report (DBR,2019) India has recorded 77th rank from a dismal 142nd among 190 countries. Actions speak louder than words and this is self-explanatory of the actions that the Government has been doing.

Never before was any Government concerned as much about national development and bring international business to the country.

Since, I am discussing the ease of doing business agenda, it is important to mention in this context that just 3 years back the Road, transport and highways sector was a sick sector. There were hardly any takers for projects. Thanks to the policy paralysis and corruption of the previous Government no players intended to venture in infrastructure projects. However, under the leadership of our hon'ble Prime Minister, the sector is flourishing like never before. Recent data as released by the Ministry of Road Transport and Highways (MoRTH) indicates that the present Government has built 73% more highways in its first four years in office as compared to the last four years of the former UPA government. This is a momentous achievement. A total of 28531 km national highways were constructed since FY 2014-15, contrasting with 16505 km by the UPA Government up to FY 2013-14, a clear gain of an astounding 12026 kms. This is the commitment of our Government towards infrastructure and giving the citizens the return or benefit of the taxes they pay to the Government. The money generated through taxes is pumped into developing infrastructure and not consumed in scams and corruption. सिर्फ “गरीबी हटाओं” का नारा लगाने से गरीबी नहीं हटती, गरीबी योजनाओं से हटती है... जन-धन योजना से हटती है.... प्रधानमंत्री कृषि सिंचाई योजना, मुद्रा योजना, ग्राम सड़क योजनाओं की जरूरत थी। इस देश को जो हमारे प्रधानमंत्री ने दिया है।

Availing treatment free of cost under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) has helped around 10 lakh people save Rs.3000 crore since its launch in September. Earlier, a poor man used to be in dilemma whether to fulfil daily needs of the family or save the life of an ailing member.

This situation has deeply pained our Hon'ble Prime Minister because he shared humble beginnings like most Indians. He understands the shared pain and difficulty of a common Indian. Hence, this Government has launched the world's largest healthcare programme, 'Ayushman Bharat' to provide medical treatment to nearly 50 crore people and already close to 10 lakh patients have benefited for medical treatment which would have cost them Rs.3000 crore through free treatment made available under the scheme.

As I conclude, I would like to congratulate our hon'ble Finance Minister for presenting such a reformist budget which addresses the concerns of almost all sections of the society. However, I would like to seek some clarifications from the Minister with regard to the following.

The mega pension plan is indeed ambitious and seeks to benefit 10 crore people working in largely fragmented informal sector. However, whether there is any plan of action for implementation of the scheme as yet?

The Government has made an incredible move by bringing in the unregistered sector (largely non-tax compliant) to join the formal economy and thereby substantially widening the tax base in a very short time but will, in the short to medium term, create contraction in the economy. This non-tax paying informal sector in India will shrink at a rapid pace. This, in turn, will entail a degree of demand destruction as the informal sector accounts for more than 40 per cent of India's GDP and provides employment to close to 75 per cent of the labour force. How does the Minister and the Government intend to mitigate these challenges while maintaining India's growth story?

***SHRI JAGDAMBIKA PAL (DOMARIYAGANJ):** Under the visionary and able leadership of our Hon. Prime Minister Shri Narendra Modi Ji, the Government of India has introduced a number of historic measures to raise the standard of living of all of India's citizens, including and specially the weaker sections of society. The Budget for the year 2019-20 is one of the most pro-farmer and pro-labour budgets that have been introduced in the history of independent India. Some of the measures undertaken by this Government that are clear manifestations of this Government's dedication to work for the poor and the farmers, and of its successes in these efforts are:

For the first time in the history of independent India, the Central Government has set aside Rs.75,000 crore to provide income support to marginal farmers in the country under Pradhan Mantri Kisan Smman Nidhi. Under this scheme, marginal farmers owning up to 2 hectares of land will receive Rs.6,000 annually to supplement their farm income. This will benefit up to 12 crore farmers.

Under this scheme workers in the unorganized sector with monthly income of up to Rs.15,000 will receive assured monthly pension from the age of 60 years. A workers joining the scheme at the age of 29 will have to contribute Rs.100 per month till the age of 60 years, and a worker joining at the age of 18 will have to contribute only Rs.55 per month Rs.500 crore have been allocated for this scheme and it will benefit 10 crore labourers in the unorganized sector.

* Speech was ladi on the Table.

The Budget for 2019-20 increased the threshold of taxable income from Rs.2,50,000 per annum to Rs.5,00,000 which will benefit crores of salaried workers, especially the youth. This is a result of the successful economic politics of this Government over the past four and a half years, and will lead to even further and greater economic growth in the country.

[*]**SHRI P.R. SUNDARAM (NAMAKKAL):** I express my hearty gratitude and indebtedness to our immortal Leader Puratchi Thalaivi AMMA, before I speak in this august house on the Discussion on the interim Budget 2019.

The Hon'ble Prime Minister has announced that this Government target to double the farmer's income by 2022. The revised prices of the crops declared were still fall short of 50 per cent above the cost of production in many cases. The MSP of paddy that is expected to cover maximum number of farmers has been revised by Rs. 200 per quintal from Rs. 1550 per quintal last year to Rs. 1750 per quintal; far below to match the rhetoric on doubling the farmers' income.

The cost of cultivation calculated by the Government agencies has also been debatable because the progressive agriculture in Northern India is not comparable to the traditional cultivation in Eastern and southern India. The cost of cultivation is far higher in some states like Tamil Nadu due to high labour cost and adequate water facilities and the farmers do not feel adequately compensated for their hard work and their agricultural produce.

The long-awaited announcement of the Government near the completion of its tenure has brought some respite to the farmers but still way behind the target of doubling the farmer's income.

Though the MSP hike is a welcome step and will boost the farmers' income but it is harsh truth that it will remain limited to a small percentage of farmers. Of the total paddy produce, only 25 per cent of paddy is procured under MSP, the rest are left to market forces. Only 7 per cent to 10 per cent of the farmers get benefitted by MSP and rest of them run from pillar to post to dispose of their

[*] Speech was laid on the Table.

produce. This problem needs to be addressed immediately and the Government should ensure 100% procurement of produce from the willing farmers.

Therefore I urge the Government to chalk out ways and means to provide a holistic package like 100% assurance for procurement, facilitating of smooth food grain transit from farm lands to procurement centre and to weed out the menace of middle-men. Then only the doubling of the farmer's income will become a reality.

Paddy is India's biggest crop by acreage and output—nearly 44 million hectares and 111 million tonnes. The top 12 large states on the production chart accounting for over 86 per cent of output are West Bengal, UP, Punjab, Tamil Nadu, Andhra Pradesh, Bihar, Chhattisgarh, Odisha, Assam, Haryana, MP and Telangana. There is a big difference between the paddy cultivation of the North and South. In Punjab, UP they follow extensive farming techniques and most of the labour was done by larger family units usually land owners. Hence the cost of production is low compared to southern states like Tamil Nadu where the farmers have to struggle both scarcity of water and high labour cost.

Agriculture and agro based industries are the back bone of our country. Farmers and Agro-based allied workers constitute about 60% of our total population. Braving most hostile and difficult problems the farmers continue to toil hard to fulfill our farm needs. Their service and sacrifices has to be appreciated appropriately for them to engage continuously practice agriculture.

The Government should also instill confidence in their minds by effecting good procurement policies. Without these two vital actions farmers will be reluctant to take up agriculture and will affect our agrarian economy and agriculture will decline fast. If the money we spend on importing pulses reaches our farmers, there won't be any suicides or shortage of food grains. There has been an overall increase in the prices of almost every commodity.

The rural economy contributes around 50 per cent of Indian gross domestic product and is already showing signs of strain as Government cut the once- generous subsidies that shielded farmers and villagers. Farmer's income dropped nearly 50 percent due to drought. They borrowed loan from banks for seeds and fertilizer, but now they don't know how to repay the loan.

While India has reached self-sufficiency in many food items, which includes milk, rice and wheat, it has not been able to do the same with pulses. While all these revolutions had their own god fathers like Varghese Kurien or M.S. Swaminathan, pulses, one of the most used ingredients in Indian kitchen, had not found support from any quarter. Approximately an annual import bill of $2.6 billion is incurred by India only on pulses. If this amount were to reach our farmers, they may never think of committing suicide.

India is facing a crisis because of deficient rainfall in one end and excess rainfall in the other side. Crisis is mainly in tur and urad dals, two of the most consumed pulses, as total pulses' production dipped to 17.2 million tonnes last year against 19.25 million tonnes in the previous year. Domestic production may be just 17 million Tons against the demand of

27 million tons. Canada, Ukraine, the US, Australia, Myanmar and a few African countries contribute to India's pulses need. Pulses production in India has shown less than 40 per cent growth during the last 5 decades. So this precisely means the prices are doubling at an alarmingly low periodicity.

It is not that we cannot incentivize the production of pulses. There are many ways to do it and India's climate is suited to grow most of the lentils we consume. The Minimum Support Price is also not transparent and depends on various political factors. Some of the lentils do come under MSP but they are not attractive enough for farmers to concentrate merely on pulses. Not all pulses come under the ambit of MSP. But more than MSP, it is procurement guarantee that matters.

To feed our growing population we need at least 30 million tonnes of lentils by 2030 which is close to five per cent growth annually. We are no way near. So we will continue to burn our foreign exchange reserves forever. By merely checking the prices of pulses, inflation is not going to be under control. I urge the Government to chalk out an appropriate methods and policy for fixing the MSP of Agro products and for their effective procurement to achieve the desirable results in the future.

A Detailed Project Report for improvements and rehabilitation of irrigation systems in the Cauvery basin for efficient irrigation management excluding the components proposed for an ADB supported programme at an estimated cost of Rs. 17,600 crore has been prepared for submitting to Central Water Commission, Government of India, New Delhi. A concept paper on the Improvements and Rehabilitation of Irrigation system in the Cauvery Delta for

efficient Irrigation Management" at an estimated cost of Rs. 11,420 crore was deliberated in the Screening Committee of the Central Water Commission and the "in-principle" consent of the Central Water Commission for the preparation of the Detailed Project Report (DPR) was accorded. Based on the concept paper, a DPR has been prepared for Nine Components for an amount of Rs.17,600/- crores at the price level of 2018- 2019.

The improvements and rehabilitation are planned for the age old irrigation systems in the following sub basins of Cauvery: I. Cauvery sub basin at the cost of Rs. 5200.00 crores, the II. Vennar sub basin at the cost of Rs. 4965.32 crores, III. Grand Anicut Canal sub basin at the cost of Rs. 2158.68 crores, IV. Lower Coleroon sub basin at the cost of Rs. 1400.00 crores, V. Lower Bhavani project at the cost of Rs. 2850.00 crores, VI. Kattalai High Level Canal Project at the cost of Rs. 350.00 crores, VII. Noyyal Sub basin at the cost of Rs. 250.00 crores, VIII. Raja Voikkal Project at the cost of Rs. 200.00 crores, IX. Ground Water Recharge Schemes at the cost of Rs. 225 crores need to be granted at the total cost of Rs. 17600.00 crores.

I urge the Government to kindly instruct the Ministry of Water Resources, River Development & Ganga Rejuvenation to approve the remaining components of the Project and to provide funding for the project under an appropriate programme.

Thank You.

रेल मंत्री, कोयला मंत्री, वित्त मंत्री तथा कारपोरेट कार्य मंत्री (श्री पीयूष गोयल): माननीय अध्यक्ष जी मैं सभी माननीय सदस्य गण का धन्यवाद करता हूं जिन्होंने आज की इस महत्वपूर्ण चर्चा में भाग लिया। कई माननीय सदस्यों ने अलग-अलग प्रकार से अलग-अलग पहलुओं का स्वागत किया। कुछ प्रतिक्रिया भी हुई जिसका मैं जवाब दूंगा और सदन के सामने कई खुलासे करूंगा जो पूरी तरह से यह स्पष्ट करेंगे कि किस प्रकार से भारतीय जनता पार्टी की, माननीय प्रधानमंत्री मोदी जी की एनडीए, सरकार ने लगातार 5 वर्षों तक इस देश में विकास यात्रा को बल दिया है, गति दी है और किस प्रकार से समाज के हर वर्ग के लिए अन्य सुविधाएं पहुंचाने में सफलतापूर्वक प्रयास किए हैं।

विकास गांव तक तेज गति से पहुंचे, गरीबों तक पहुंचे, उसके लिए बहुत सारे काम किए गए हैं। हाल ही में मैंने जो अंतरिम बजट रखा, वह 5 साल की यात्रा की एक कड़ी थी, उसका एक रिपोर्ट कार्ड भी देश के सामने रखा, हमारे भविष्य के 10 वर्ष का विज़न भी रखा और कुछ जो त्वरित जरूरतें थीं, उन्हें देश के समक्ष रखा। मैं समझता हूँ कि पूरे समाज को साथ लेकर चलना, समाज के हर वर्ग के लिए विकास का भाव, देश के विकास का फायदा सबको पहुंचे, यह भाव इस सरकार की विशेषता रही है। चाहे वह गरीब हो, किसान हो, मध्यवर्गीय परिवार हो, पिछड़े हो, जिन तक दशकों से, पीढ़ियों से विकास पहुंचने में देर हुई हर वर्ग के लिए इस सरकार ने लगातार काम किया है। कैसे गरीबों का सशक्तिकरण हो, कैसे किसान का सशक्तिकरण हो, अर्थव्यवस्था मजबूत हो और देश में हर प्रकार के संकट को प्राथमिकता देकर, जिनके ऊपर काम करना है, इस हिसाब से सरकार ने पांचों वर्ष अपना काम किया है। अध्यक्ष महोदया, शायद यह पहली सरकार होगी, जिसने हर वर्ष 26 मई को अपना रिपोर्ट कार्ड देश के समक्ष रखा, जनता के बीच गए और इसके काम को पूरी तरीके से जनता का आशीर्वाद भी मिला। मैं समझता हूँ कि समय-समय पर हमें सुझाव भी मिले, जिन पर हमने काम भी किया। मैं माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी का धन्यवाद करूंगा क्योंकि जिस प्रकार उन्होंने अंतरिम बजट बनाने में मार्गदर्शन दिया है, जिस प्रकार से उन्होंने इस पूरे बजट में समाज के हर वर्ग के लिए कुछ न कुछ सुविधा पहुंचे, इसके लिए चिंता की है। मैं समझता हूँ कि उस दिन मेरा भाषण इतना लंबा नहीं होना था, लेकिन मैं देख रहा था कि अधिक समय लोगों की सराहना में और लोग 'मोदी-

मोदी', की जयकार कर रहे थे, इतनी खुशी का माहौल था, उसमें काफी समय चला गया। कुछ प्रतिक्रिया करने की कोशिश की जा रही है कि हमारे अंतरिम बजट में हमने इतने अच्छे काम कैसे शामिल किए हैं। मैं पहली बात यह बताना चाहता हूँ कि जो 'प्रधानमंत्री किसान सम्मान योजना' इसी वर्ष 1 दिसंबर से शुरू हो गई है, यह अगले वर्ष की योजना नहीं है। यह योजना इसी वर्ष जनता की सेवा में, किसानों की सेवा में हमने समर्पित कर दी है और यह जो प्रधानमंत्री किसान सम्मान निधि है, यह एक प्रकार से उन किसानों के लिए है जिन्होंने इस देश को खाद्य सुरक्षा दी है, किसानों ने जो परिश्रम किया, उनके लिए देश में किसी प्रकार की वस्तुओं की कमी न हो, उनके सम्मान के रूप में हमने प्रधानमंत्री किसान सम्मान निधि शुरू की है और इसका पूरा प्रावधान बजट में रखा गया है। इस साल 20हजार करोड़ रुपये और 75 हजार करोड़ रुपये अगले साल के लिए रखे हैं। कुछ लोग इस कार्य को छोटा करने की कोशिश करते हैं। शायद बड़े-बड़े महलों में, बड़ी-बड़ी विरासत वाले नामदारों को समझ नहीं आता है कि छोटे, लघु और सीमांत किसानों के लिए यह कितना महत्व रखता है कि हर 4 महीने में जब खेत में बुआई करनी होती है, तब दो हजार रुपये से उस समय कितनी सहूलियत होगी और उन्हें कितना लाभ होगा। सरकार ने सुनिश्चित किया है कि छ: हजार रुपये लगभग साढ़े बारह करोड़ किसानों को हर वर्ष मिलेंगे, यानि 10 साल की अवधि में साढ़े सात लाख करोड़ रुपये किसानों को मिलेंगे।

बड़ी-बड़ी बातें हो रही हैं कि ऐसा पहले क्यों नहीं हुआ, कैसे हुआ? मैंने कांग्रेस के दस वर्षों के शासन को वर्ष 2004 से 2014 तक देखा है। इन दस वर्षों में उन्होंने किसानों के लिए मात्र एक घोषणा की कि हम किसानों के ऋण को माफ करेंगे उस समय भी किसान का ऋण करीब चार-पांच लाख करोड़ रुपये था। वर्ष 2008 में घोषणा की गई कि हम 60 हजार करोड़ रुपये के ऋण माफ करेंगे। उस समय बजट में 1 रुपये का भी प्रावधान नहीं किया गया। उसके कुछ समय बाद कहा कि 60 हजार नहीं, हम 70 हजार करोड़ रुपये माफ करेंगे। वर्ष 2009 के बजट में भी 1 रुपये का भी प्रावधान नहीं किया गया। उनकी मंशा थी कि चुनाव के बाद जो सरकार आएगी, यह कार्य उस सरकार के गले पड़ेगा, हमें अपने बजट में कुछ प्रावधान करने की कोई जरूरत नहीं है। अंत में 70 हजार छोड़िए, 60 हजार छोड़िए, मात्र 52 हजार करोड़ रुपये के ऋण माफ किए गए। 10 साल की अवधि में एक ऋण

माफी सिर्फ 52 हजार करोड़ की हुई। जिसका लाभ मात्र तीन या साढ़े-तीन करोड़ किसानों को मिला। अगर इसका औसत निकाले तो करीब तीन या साढ़े तीन करोड़ किसानों को प्रति किसान औसतन 14 हजार रुपये 10 वर्ष की अवधि में दिए गए। हम 10 साल में 12 करोड़ से अधिक किसानों को 60 हजार करोड़ रुपये देने जा रहे हैं। किसानों की समस्याओं की बातें करते हुए, यह भूल गए कि एकयही सरकार है, जो मात्र पांच वर्षों में किसानों के लिए लगातार अलग-अलग योजनाएं लाई है, किसानों को ऋण लगभग दोगुना कर दिया गया। जो लोगे मत्स्य पालन के काम में है, पशुपालन के काम में हैं, मछुआरे के काम में लगे हैं, उन्हें भी 2 प्रतिशत के ब्याज की छूट पहले मिलेगी और तीन प्रतिशत ब्याज की छूट पूरा ऋण चुकाने पर ऊपर से मिलेगी। यह पहली सरकार है, जिसने एमएसपी अर्थात न्यूनतम समर्थन मूल्य सभी 22 फसलों पर नियत किया। क्यों नहीं पहले की सरकारों ने चिंता की? भारतीय जनता पार्टी के राज में, एनडीए के राज में जितनी फसल खरीदी जाती है, वह जितनी पहले खरीदी जाती थी, उससे लगभग 10 से 15 गुना ज्यादा है। इसी के साथ-साथ मैं समझता हूं कि अलग-अलग प्रकार से चाहे वह किसानों की फसल बीमा योजना हो, चाहे वह किसानों को मृदा स्वास्थ्य कार्ड देने का काम हो, चाहे 'आयुष्मान भारत' के तहत मुफ्त में स्वास्थ्य सेवा देने का काम हो, चाहे गरीब के घर में शौचालय पहुंचाने का काम हो, इन सभी पर भी हमारी सरकार ने किसानों के जीवन में परिवर्तन लाने का काम किया है, किसानों की आमदनी बढ़ाने का काम किया है। वैसे माननीय डॉ. स्वामीनाथन ने एक हस्ताक्षरित लेख में कहा है कि यह नरेन्द्र मोदी जी की सरकार है, जिसमें किसानों के संबंध में सही मायने में अलग-अलग कदम उठाकर, उनकी आमदनी बढ़ाई गई, उनका जीवन सुधारा गया। एक आलोचना यह भी की गई कि हमें अंतरिम बजट प्रस्तुत करना था, लेकिन हमने पूरा बजट प्रस्तुत किया। मैं समझता हूं कि हमने तो पूरा बजट किसी भी हिसाब से नहीं दिया है। पूरे बजट में और बहुत सारे कर प्रस्ताव होते हैं, रियायतें होती हैं, स्कीमों की घोषणा होती हैं, हमने इस अंतरिम बजट में अगले वर्ष की कोई भी स्कीम घोषित नहीं की है। मैं समझता हूं कि अगर आप वर्ष 2014 में जाएं, उस समय के वित्त मंत्री ने एक अंतरिम बजट पेश किया था।

अध्यक्ष महोदया, मैं उस अंतरिम बजट की दो पंक्तियां पढ़ना चाहूंगा। उस समय के कांग्रेस के वित्त मंत्री ने कहा:

"परंपराओं का पालन करते हुए, मैं कर-कानूनों में बदलाव करने के संबंध में कोई घोषणाएं नहीं करूंगा। लेकिन, मौजूदा आर्थिक स्थिति में कुछ दखल कार्रवाई करना जरूरी है जिनके लिए नियमित बजट की प्रतीक्षा नहीं की जा सकती"।

अब उन्होंने कहा कि कुछ ऐसे बहुत आवश्यक कार्य हैं, जिन्हें अभी करने की आवश्यकता है। उनके लिए हम चार महीने भी नहीं रुक सकते हैं। अध्यक्ष महोदया, वे क्या चीजें थीं? वह अमीर लोगों की बड़ी-बड़ी गाड़ियां सस्ती करने के लिए योजना थी। अमीर लोगों की बड़ी गाड़ियों को सस्ता करने के लिए उस पर लगने वाला टैक्स घटाया। क्या एसयूवी गाड़ी कोई गरीब किसान खरीदता है? एसयूवी गाड़ी क्या कोई मध्यवर्गीय व्यक्ति खरीदता है या अमीर लोग खरीदते हैं? एसयूवी पर टैक्स घटाया गया।

वे चार महीने भी नहीं रुक सकते थे। अमीरों की एसयूवी गाड़ियों की कीमत कम करना इतना जरूरी था कि उसे अंतरिम बजट में ही किया जाना था।

अध्यक्ष महोदया, हमने क्या किया? हमने कर की दरों में कोई बदलाव नहीं किए, स्लैब में कोई बदलाव नहीं किए। पांचों वर्षों से लगातार मध्यमवर्गीय परिवारों को सुविधा देने हेतु कई सारे कदम उठाएं जा रहे थे। हमने जो कुछ कदम उठाएं उनके बारे में जानकारी आपके समक्ष रखना चाहूंगा। आयकर की न्यूनतम स्लैब दो लाख रुपये से शुरू होती थी, हमने पिछले साढ़े चार वर्षों में उसे पहले बढ़ाकर ढाई लाख रुपये किया और अब पांच लाख रुपये किया गया। किसी को भी पांच लाख तक आयकर योग्य आय पर आयकर न देना पड़े, हमने वह सुनिश्चित किया है। हमने यह स्लैब दो लाख रुपये से बढ़ाकर पांच लाख रुपये किया है। कांग्रेस ने वर्ष 2009 से वर्ष 2014 में क्या किया था, सिर्फ डेढ़ लाख रुपये से दो लाख रुपये किया था, यानि पांच वर्षों में 50 हजार रुपये कर दर में छूट बढ़ाई गई। हमने दो लाख रुपये से सीधा पांच लाख रुपये कर दिया है। अब किसी को पांच लाख रुपये तक आयकर नहीं देना पड़ेगा। वर्ष 2014 में यह छूट जो मात्र दो हजार रुपये थी, हमने उसे बढ़ाकर उसे

साढ़े बारह हजार रुपये करके यह छूट मध्यवर्गीय करदाताओं दी। जो टैक्स रेट दस प्रतिशत था- दो लाख रुपये से 5 लाख रुपये तक, हमने उसे घटाकर 5 प्रतिशत कर दिया है। जो निवेश विशिष्ट बचत योजनाओं में होते थे, भविष्य निधि, 80सी वगैरह, कांग्रेस के समय में पहले वह एक लाख रुपये तक अनुमत था। हमने उसे एक लाख रुपये से बढ़ाकर डेढ़ लाख रुपये कर दिया है। आवास ऋण के ब्याज पर जो छूट दी जाती थी वह कांग्रेस के समय डेढ़ लाख रुपये थी, हमने उसे बढ़ाकर दो लाख रुपये कर दिया है। कांग्रेस के समय मानक कटौती शून्य थी। हमने 50 हजार रुपये की मानक कटौती, वेतन भोगी, मध्यवर्ग और पेंशनभोगियों के लिए दी है। कांग्रेस सरकार मेडिकल इंश्योरेंस पंद्रह हजार रुपये तक देती थी, हमने मेडिक्लेम में पच्चीस हजार रुपये तक आयकर में छूट दी है। वरिष्ठ नागरिकों के लिए सिर्फ बीस हजार रुपये मेडिकल इंश्योरेंस छूट-प्राप्त था, हमने उसे 50 हजार रुपये कर दिया है। 80सी के ऊपर नेशनल पेंशन स्कीम (एनपीएस) के तहत 50 हजार रुपये अधिक मानक कटौती की अनुमति, हमने अपने मध्यमवर्गीय करदाताओं को, खासतौर पर वेतनभोगी वर्ग के लिए दी है।

वरिष्ठ नागरिकों को जो ब्याज की कटौती मिलती थी, वह कांग्रेस के समय दस हजार रुपये थी। हम ने उसे बढ़ा कर पचास हजार रुपये कर दिया है।

हमने देश में धनकर को पूरी तरह से समाप्त कर दिया है। अब देश में धन कर नहीं लगेगा। जो छोटे प्रोफेशनल्स हैं- चार्टर्ड एकाउंटैंट्स, लॉयर्स, कम्पनीज सेक्रेट्रीज, कॉस्ट एंड वर्क्स एकाउंटैंट्स और डॉक्टर्स जिनकी पचास लाख रुपये तक आमदनी है, उनके लिए हम सरल टैक्स की प्रिजम्पटिव्स टैक्स स्कीम लाए हैं। छोटे कारोबार की प्रिजम्पटिव्स टैक्स स्कीम की सीमा एक करोड़ रुपये से बढ़ाकर दो करोड़ रुपये कर दी गयी है। छोटे उद्योग करने वाले के लिए कर, जो प्रॉफिट गिना जाता था, वह आठ प्रतिशत होता था। अगर आप बैंक से व्यवहार करें, डिजिटल व्यवहार करें, हमने वह भी घटा कर छः प्रतिशत कर दिया है। जैसा कि एक सांसद मित्र ने बताया है, किरीट जी चार्टर्ड एकाउटैंट हैं, आज अगर किसी की नौ लाख रुपये तक की आमदनी हो तो लगभग बिना कर अदा किए उनका काम चल सकता है। अगर इतनी सारी छूट, जो माननीय नरेन्द्र मोदी जी ने देश के मध्यम वर्गीय कर दाताओं के लिए दी है, उसका पूरी तरह से आकलन करें, तो आज आठ-नौ लाख रुपये तक मध्यम वर्गीय परिवार को कुछ कर देने की आवश्यकता नहीं पड़ती। ऐसे में हमें लगा कि जब साढ़े

बारह हजार रुपये की छूट देने जा रहे हैं और पांच लाख रुपये तक की जिनकी आमदनी है, उन्हें कोई टैक्स नहीं देना पड़े तो अप्रैल, मई, जून और जुलाई में कर कटौती स्रोत पर हो और बाद में उन्हें रिफंड के लिए जाना पड़े, कम से कम यह बात हम देश के समक्ष रख दें और इसी हेतु हमने उस बात को रखा।

मैं समझता हूं कि पूरे देश ने इस बात का स्वागत किया है और मुझे यह समझ नहीं आ रहा है कि क्या कांग्रेस के मित्र चाहते हैं कि यह लाभ हमारे मध्यम वर्गीय परिवारों को न मिले? क्या वे चाहते हैं कि उन्हें नुकसान हो, क्या वे चाहते हैं कि वे इस लाभ से वंचित रहें? क्या वे चाहते हैं कि हमारे किसानों को जो छः हजार रुपये आय-समर्थन स्कीम के तहत प्रति वर्ष मिलने जा रहे हैं, उनसे वे वंचित रहें? इसी प्रकार हमारे असंगठित क्षेत्र के श्रमिकों के लिए हम जो पेंशन योजना लाए हैं, वह योजना भी हमने इसी साल 15 फरवरी से लागू कर दी है और उसके लिए प्रावधान भी कर दिया है। इसका सिलसिला शुरू होगा और लाइफ इंश्योरेंस कोर्पोरेशन स्कीम की तैयारियां कर रहा है। उसका परीक्षण जल्दी शुरू होने वाला है। मैं समझता हूं कि अलग-अलग तरीके से समाज के हर वर्ग को लाभ मिले, यही माननीय प्रधान मंत्री मोदी जी की सोच रही है और यही उनका काम करने का ढंग रहा है। हमने इस सिलसिले को पांच वर्षों से लगातार हर बजट में, हर मौके पर जारी रखा है ताकि जनता तक विकास पहुंचे।

महोदया, कांग्रेस के पूर्व मंत्री कुछ आलोचना कर रहे थे कि इस सरकार ने राजकोषीय विवेक नहीं बरता है। मैं यह सुनकर हैरान हूं कि जिस सरकार ने इस देश को राजकोषीय विवेक सिखाया, जिस सरकार ने इस देश में राजकोषीय विवेक को पराकाष्ठा तक पहुंचाया, उसके बारे में उन्हें यह कहने की हिम्मत हुई। मैं देख रहा था कि एक बजट में कहा कि देश में इस वर्ष वित्तीय घाटा ढाई प्रतिशत होगा और उस वर्ष वित्तीय घाटा छः से साढ़े छः प्रतिशत तक एक ही वर्ष में बढ़ गया। जिस समय ऐसा हुआ, उस समय कांग्रेस की सरकार थी। जब पूर्व वित्त मंत्री ने सरकार छोड़ी, तो लगभग साढ़े चार प्रतिशत के करीब वित्तीय घाटा था। हमने घटा-घटा कर उसे आज 3.4 प्रतिशत तक किया। इसी प्रकार से महंगाई की बात है। जब अटल जी की सरकार ने वर्ष 2004 में सरकार छोड़ी, तब महंगाई मात्र 3.9 प्रतिशत थी। कांग्रेस के समय महंगाई दर बढ़कर 12 प्रतिशत से अधिक, तीन गुना हो

गई। हमने आरबीआई के साथ मिलकर मेहनत की और हमारी सरकार ने कठोर कदम उठाए और महंगाई की दर दिसम्बर में 2.19 प्रतिशत पर लाए। यह है प्रधान मंत्री मोदी जी की सरकार के काम करने का तरीका। इसी प्रकार से यदि ब्याज की दर देखें तो जब वाजपेयी जी ने सरकार छोड़ी, तब रिजर्व बैंक का रेपो रेट मात्र छः प्रतिशत था, जो कांग्रेस के कार्यकाल में बढ़ कर साढ़े सात प्रतिशत हो गया। पहले इनके समय जब बैंक ऋण लेने के लिए जाते थे, तब 16-17 प्रतिशत से कम पर ऋण ही नहीं मिलता था। हमने रेपो रेट को घटाया और अब रेपो रेट मात्र 6.25 प्रतिशत है और आज यदि बैंक से घर के लिए लोन लेने जाओ, तो साढ़े आठ या नो परसेंट पर आपको लोन मिल जाता है।

अध्यक्ष महोदया, मैं कांग्रेस पर एक बहुत गंभीर आरोप लगा रहा हूं। विदेशी ऋण, विदेशी मुद्रा ऋण एक प्रकार से भारत पर बोझ है। जब माननीय प्रधान मंत्री श्रद्धेय अटल बिहारी वाजपेयी जी ने वर्ष 2004 में सरकार छोड़ी, तब विदेशी ऋण मात्र 105 मिलियन डालर था। यदि आज के संदर्भ में देखें, तो मात्र सात लाख पैंतीस हजार करोड़ रुपये था।

18 25 hrs

At this stage Shri Abhijeet Mukharjee and some other hon. Members came and stood on the floor near the Table.

कांग्रेस की सरकार आई, तब कर्ज दस वर्षों में 105 मिलियन डालर से बढ़ाकर 466 मिलियन डॉलर हो गया। जो लगभग साढ़े चार गुना बढ़ा और इस देश पर विदेशी ऋण का बोझ छोड़ दिया। इसे यदि रुपये के मूल्य में देखें तो देश पर करीब-करीब 32 लाख करोड़ रुपये विदेशी ऋण का बोझ इन्होंने छोड़ा है। हमने उस पर अंकुश लगाया और हमारे समय में पांच साल में यह मात्र 14 प्रतिशत बढ़ा है। यह है मोदी जी के काम करने का तरीका।

अध्यक्ष महोदया, मैंने पहले भी यह बात कई मंचों पर रखी है और मैं आज इस सदन को भी एक रहस्य बताना चाहता हूं।

जब हमने पिछले साल बजट पेश किया था, तो हमने कहा था कि यह वित्तीय घाटा 3.3 प्रतिशत होगा । जब व्यय और राजस्व के आंकड़े आएऔर जब हमने पूरा बजट बनाया, तो वित्तीय घाटा 3.367 प्रतिशत आ रहा था। अब इसे पूर्णांकित करें तो यह 3.4 प्रतिशत बैठा था ।

अध्यक्ष महोदया, मैं तो वास्तव में चार्टर्ड एकाउंटेंट हूं। यदि मैं सिर्फ पांच हजार करोड़ रुपये कम कर देता, खर्चे में या आय में बढ़ा देता, तो यह 3.3 प्रतिशत हो जाता। पांच हजार करोड़ रुपये खर्च कम करने में सरकार को कोई कठिनाई नहीं थी। देश के प्रधानमंत्री एक सच्चा बजट रखना चाहते थे। उन्होंने कहा की चार्टर्ड एकाउंटेंसी मत चलाओ, जो आंकड़े आए हैं, उन्हें देश के समक्ष रखो। यदि वित्तीय घाटा 3.3 प्रतिशत से 3.6 प्रतिशत हो जाता है, तो उसे देश के समक्ष रख दो। पांच हजार करोड़ रुपये समायोजित करने की कोई आवश्यकता नहीं है। इसी प्रकार से, सब जोड़कर अगले वर्ष को जो वित्तीय घाटा आया, यदि सिर्फ पंद्रह सौ करोड़ रुपये कम करते तो यह 3.3 या 3.4 प्रतिशत हो जाता। लेकिन प्रधानमंत्री जी ने मुझे यह भी नहीं करने दिया। उन्होंने कहा कि इस देश को ईमानदार बजट देने की आदत डालो । यह कांग्रेस कभी नहीं समझ सकती है क्योंकि उन्होंने हर बजट में जो लिखा वह कभी किया ही नहीं और जो लिखा उसका कभी पालन नहीं किया । मैं समझता हूँ कि कांग्रेस के काम करने के ढंग को इस सरकार ने बदला है और देश जब ईमानदार व्यवस्थाओं में जा रहा है, तो बजट का भी ईमानदार होना उतना ही आवश्यक है।

अंत में, एंजल टैक्स की बात रखी गई। दुर्भाग्य की बात है कि लोग जानते नहीं हैं कि एंजल टैक्स जैसी कोई चीज होती भी है। वास्तव में कांग्रेस के समय में जिस प्रकार से शेल कम्पनीज बनती थीं, जिस प्रकार से प्रीमियम पर शेयर दिए जाते थे और फर्जी हवाला कम्पनीज अपनी पूंजी बनाकर काम करती थीं, हमने उन पर रोक लगायी। उस रोक के कारण शायद उसे तकलीफ हो रही है, जिसकी वजह से ये आज हमारे ऊपर अनाप-शनाप आरोप लगाने की कोशिश कर रहे हैं।

यह स्वाभाविक है कि हमारी जो स्टार्टअप्स हैं, वेंचर कैपिटल फंडिग्स हैं, उनका भी आकलन किया जाता है कि उन कंपनियों की वैल्यू क्या है और उसके हिसाब से कितना प्रीमियम मिलता है। उनके लिए सरकार एक कठोर कदम उठा रही है कि जो खराब कंपनियां हैं, उन पर कार्रवाई हो और

जो ईमानदार कंपनियां हैं, जो प्रीमियम पर वास्तविक पैसे लाती हैं, उनके विरुद्ध किसी प्रकार की कोई कार्रवाई नहीं होगी। मैं देश को और सभी माननीय सांसदों को आपके माध्यम से यह आश्वस्त करना चाहता हूँ। हम ईमानदार लोगों को सुरक्षा देंगे और बेईमानों को कड़ी से कड़ी सजा देंगे।

अध्यक्ष महोदया, मैं समझता हूँ कि कांग्रेस के हमारे मित्रों को यह नहीं भा रहा है कि पांच वर्ष की इतनी कम अवधि में इतने सारे विकास के काम कैसे हो सकते हैं और अर्थव्यवस्था कैसे मजबूत हो सकती है। इसलिए बेबुनियाद आरोपों के आधार पर वे अपनी राजनीति करना चाहते हैं।

श्री मोइली जी कांग्रेस के वरिष्ठ नेता हैं। वास्तव में वे कई वर्षों तक मंत्री रहे हैं। मैं हैरान हो गया, जब मैंने सुना कि वे आरोप लगा रहे हैं कि प्रधानमंत्री फसल बीमा योजना में एक वर्ष में सौ रुपये का प्रीमियम आया है और 80 रुपये खर्च हुए हैं, तो 20 रुपये कहां गए?

अब इन्हें यह भी ध्यान नहीं कि बीमा क्या होता है। जैसे टी.वी. पर एक शो-क्या आप पांचवीं कक्षा से भी अच्छे जवाब दे सकते हैं, आता है। मुझे लगता है कि वहां इन्हें जाने की आवश्यकता है। इन्हें यह भी पता नहीं है कि जब कोई समस्या आती है, तब इस सरकार ने उस समस्या के तहत फसल बीमा योजना में शत-प्रतिशत भुगतान सुनिश्चित किया है। यह किसी-किसी वर्ष में कम होता है, किसी वर्ष में प्रीमियम से चार गुना राशि बीमा कंपनी को देनी पड़ती है। इसी तरीके से एक आंकड़े के अनुसार रक्षा परिव्यय में दो प्रतिशत वृद्धि हुई है। अब पता नहीं इनका परिकलन कहां से होता है। रक्षा बजट में 20 हजार करोड़ रुपये की वृद्धि हुई है। डिफेंस में पूंजी परिव्यय में 10 हजार करोड़ रुपये की वृद्धि हुई है, शायद बजट पढ़ने में इनको तकलीफ होती है। कांग्रेस के मधुकर कुकडे जी कह रहे थे कि इंटर लिंकिंग ऑफ रिवर्स पर काम क्यों नहीं हो रहा है? अरे भई, वाजपेयी जी ने शुरू किया था, सुरेश प्रभु जी इंटर लिंकिंग ऑफ रिवर्स टास्क फोर्स के अध्यक्ष थे। मैं भी उसका सदस्य था। हमने पूरी योजना बनाई। यू.पी.ए./कांग्रेस ने आते ही उसे भंग कर दिया और सब काम दस वर्षों तक ठप कर दिया। माननीय प्रधानमंत्री जी ने फिर उस काम को शुरू किया है। अब हम देश की अलग-अलग नदियों को जोड़ने के काम पर बल दे रहे हैं।

अलग-अलग माननीय सदस्यों ने अलग-अलग बात की। कुकड़े जी ने विदर्भ की बात की। माननीय जितेन्द्र रेड्डी जी ने तेलंगाना के अलग-अलग विषयों की बात की। माननीय तंबिदुरै जी ने तमिलनाडु के विषयों की बात की। राममोहन जी ने आंध्र प्रदेश के विषयों की बात की। मेरे पास सब की जानकारी है, लेकिन एक अंतरिम बजट की मर्यादा में रहते हुए हमने एक-एक प्रोजेक्ट या एक-एक विषय को देश के समक्ष नहीं रखा है। जब जुलाई में पूरा बजट आएगा, तब एक-एक विषय पर गौर करेंगे। जितेन्द्र जी और हर एक माननीय सांसद के व्यक्तिगत विषयों पर पूरी तरह से गौर कर के माननीय प्रधानमंत्री के नेतृत्व में आगे का बजट पेश करेंगे। तंबिदुरै जी को शायद एक गलतफहमी है कि जी.एस.टी. का सब पैसा केंद्र सरकार के पास जाता है और उन्हें प्रतीक्षा करनी पड़ती है। मैं तंबिदुरै जी को आश्वस्त करना चाहता हूँ कि जी.एस.टी. एक संयुक्त योजना है। संघीय ढांचे में केंद्र सरकार और सभी राज्य सरकारों और संघ राज्य क्षेत्रों ने मिलकर जी.एस.टी परिषद में सर्वसम्मति से निर्णय लेने की प्रक्रिया को सफल बनाया है। तमिलनाडु सरकार के सदस्य हैं और हर पार्टी के सदस्यों के संबंध में सब निर्णय सर्वसम्मति से लिए जाते हैं।

इस कड़ी में कुछ आरोप लगे गए कि मनरेगा में पैसा कम है। पिछले बजट में 55 हजार करोड़ रुपए था, जरूरत पड़ने पर हमने 6 हजार करोड़ रुपए अधिक दिया। इस बजट में इसे 60 हजार करोड़ रुपए किया गया है। जरूरत पड़ेगी तो और अधिक देंगे। जैसाकि माननीय प्रधानमंत्री जी ने कहा कि यह तो जीता-जागता सबूत है – कांग्रेस के 55 साल की एक परिवार की सरकारों ने जिस प्रकार से इस देश को गरीब रखा, जिस प्रकार से इस देश को लूटा है, उसकी वजह से मनरेगा को आज भी चलाना पड़ रहा है। इसका आरोप वास्तव में कांग्रेस के ऊपर लगता है कि इस देश को गरीब भी रखा और इस देश में विकास भी नहीं होने दिया। हम देश से गरीबी पूरी तरह से हटा रहे हैं, मिटा रहे हैं। मैं समझता हूँ कि इस काम के लिए हमारी सराहना, हमारा समर्थन, सहयोग करने के बदले इस प्रकार के कारनामे करके, देश के सामने यह पर्दाफाश कर रहे हैं कि किस प्रकार इन दलों ने देश के साथ विश्वासघात किया है और भारत की जनता इन्हें माफ नहीं करेगी ।

महताब जी ने 90:10 का केंद्र-राज्य वितरण का विषय उठाया है। यह चौदहवें वित्त आयोग के हिसाब से हो रहा है। अगर आपके पास कोई विषय है – तो आप वित्त आयोग के समक्ष रखिए ।

कोयला उपकर अब सरकार ने नहीं रखा है। वह भी जी.एस.टी. परिषद को समर्पित कर दिया है। यह भी मैं सभी को बताना चाहूंगाकि लगभग 40 हजार करोड़ रुपए का केंद्र का राजस्व कोयला उपकर से है। सेवा कर का पूरा राजस्व हमने जी.एस.टी. परिषद को देकर, केंद्र सरकार के राजस्व का परित्याग किया।

साथ ही साथ 32 से 42 प्रतिशत कर का अंतरण राज्यों को दिया। हमने, राज्यों को सशक्त बनाने के लिए राज्यों को दिया जाने वाला पैसा बढ़ाया है। मैं सभी माननीय सदस्यों को बताना चाहूंगा कि वर्ष 2009 से वर्ष 2014 के बीच जो कर अंतरण केंद्र से राज्यों को गया, वह करीब 12.5 लाख करोड़ रुपया है। प्रधानमंत्री मोदी जी ने सत्ता में आने के बाद कहा कि राज्यों को और मजबूत बनाया जाए। हमारे पांच वर्षों में राज्यों को कर अंतरण 28 लाख 46 हजार करोड़ रुपये है, जो करीब-करीब 2.5 गुना बैठता है। इसी प्रकार से अगर 2008 से वर्ष 2014 से वर्ष 2020 तक छः वर्षों को लेते हैं तो इन्होंने लगभग 14 लाख करोड़ रुपए दिए थे। 14वें वित्त आयोग के बाद अब बढ़कर 37 लाख करोड़ रुपए हो गया। हमने स्वीकार किया और राज्य सरकारों को अधिक पैसा दिया जिससे वे अपने विकास के काम अच्छी तरह से कर सकें। हमने पूरी मेहनत और लगन से काम किया।

अध्यक्ष महोदया, एक दिलचस्प बात आपके और देश के समक्ष रखना चाहूंगा। वर्ष 2008-09 में रक्षा सेवाओं को मात्र 1 लाख 14 हजार करोड़ रुपये मिला था। वर्ष 2008-09 से वर्ष 2014-15 तक दस वर्षों में इन्होंने उसके लिए सिर्फ 1 लाख करोड़ रुपए बढ़ाया और 1 लाख 14 हजार करोड़ रुपए से 2 लाख 18 हजार करोड़ रुपए किया। प्रधानमंत्री मोदी जी की सरकार ने मात्र 5 वर्षों में अर्थात् आधे समय में उसे 3 लाख 5 हजार करोड़ रुपए किया है। एक और हैरान करने वाला आंकड़ा आपके समक्ष रखना चाहता हूँ। मैं चाहता हूँ कि सभी माननीय सदस्य देश के हर किसान तक यह बात पहुंचाएं। वर्ष 2008-09 में कृषि और संबद्ध क्रियाकलाप के लिए केंद्र सरकार ने मात्र 14303 करोड़ रुपए दिए। वर्ष 2008-09 में कांग्रेस की सरकार ने 14303 करोड़ रुपए दिए। पांच साल बाद वर्ष 2013-14 में उन्होंने इसे बढ़ाकर 25500 करोड़ रुपए किया। उन्होंने मात्र 11 हजार करोड़ रुपए बढ़ाए। हमने पांच साल में 25 हजार करोड़ रुपए से बढ़ाकर 1 लाख 40 हजार करोड़ रुपए किया है। महोदया, यह होता है कि काम करने का ढंग, यह होती है किसानों के लिए समर्पित सरकार के काम

करने की तेज गति। मैं समझता हूँ कि इसी तेज विकास से परेशान होकर विपक्ष ने आज की चर्चा में बुनियादी विषय कुछ नहीं उठाया है। वे, जो विषय बजट से हटकर हैं, उनके इर्द-गिर्द घूमते रहे हैं। देश में जो काम प्रधानमंत्री मोदी जी के नेतृत्व में तेज गति से हो रहा है, उसे बदनाम करके, इन्होंने देश के गरीबों को अपमानित किया है। उनके साथ किस प्रकार से इन्होंने दस वर्षों तक छल किया है।

ये चाहते हैं कि देश अभी भी गरीबी में रहे, हमारी महिलाओं का सम्मान न हो। ये लोग चाहते हैं कि लोगों के पास बिजली और शौचालय न पहुंचे, स्वास्थ्य सेवाएं गरीब लोगों तक न पहुंचें, लेकिन प्रधानमंत्री मोदी जी को अटल विश्वास है कि जब पूरे देश में हर व्यक्ति का विकास होगा, पूर्वी भारत का विकास होगा, उत्तर-पूर्वी भारत, उत्तर प्रदेश, बिहार, असम, सिक्किम, अरूणाचल प्रदेश, ओडिशा, झारखंड, छत्तीसगढ़, पश्चिम बंगाल का विकास होगा और पूरे देश का संतुलित विकास होगा, तभी यह देश तेज गति से आगे बढ़ेगा।

मैं माननीय प्रधानमंत्री जी का धन्यवाद करना चाहता हूँ कि एक अच्छा अंतरिम बजट देश के समक्ष रखा गया है। पूरे देश में इसका स्वागत हुआ है, सदन ने इसका स्वागत किया है। मैं आप सभी से विनती करूंगा कि इस बजट को पारित करके देश में एक अच्छा संदेश दें। धन्यवाद।

HON. SPEAKER: I shall now put the Demands for Grants on Account for 2019-2020 to the vote of the House.

18 41 hrs

At this stage shri Mallikarjun Kharge and some other hon. Members left the House.

HON. SPEAKER: The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President, out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending the 31st day of March, 2020, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 36, 39 to 62, 64 to 70, 72 to 74, 76 to 78 and 80 to 99."

The motion was adopted.

DEMANDS

HON. SPEAKER: I shall now put the Supplementary Demands for Grants - Third Batch for 2018-19 to the vote of the House.

The question is:

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President, out of the Consolidated Fund of India, to defray the charges that will come in course of payment during the year "ending the 31st day of March, 2019, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 5, 7 to 16,18 to 20, 24 to 27, 29, 31, 34 to 36, 42 to 46, 48 to 51, 53 to 62, 64 to 67, 72 to 74, 77, 80 to 82, 84 to 94 and 96 to 99."

The motion was adopted.

---

18 43 hrs

APPROPRIATION (VOTE ON ACCOUNT) BILL, 2019*

HON. SPEAKER: Now, Item No.23. Shri Piyush Goyal.

THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS(SHRI PIYUSH GOYAL): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020.

HON. SPEAKER: The question is:

> "That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020."
>
> *The motion was adopted.*

SHRI PIYUSH GOYAL: I introduce** the Bill.

I beg to move:

> "That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020, be taken into consideration."

HON. SPEAKER: The question is:

> "That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 2019-2020, be taken into consideration."

---

* Published in the Gazette of India, Extraordinary, Part II, Section 2 dated 11.02.2019.

** Introduced with recommendation of the President.

The motion was adopted.

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.
Clauses 2 to 4 were added to the Bill.
The Schedule was added to the Bill.
Clause 1, the Enacting Formula and the Long Title were added to the Bill.

HON. SPEAKER: The Minister may now move that the Bill passed.

SHRI PIYUSH GOYAL: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

---

18 46 hrs

APPROPRIATION BILL, 2019*

HON. SPEAKER: Now, Item No.25.

THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS(SHRI PIYUSH GOYAL): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019.

HON. SPEAKER: The question is:

> "That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019."

The motion was adopted.

SHRI PIYUSH GOYAL: I introduce** the Bill.

HON. SPEAKER: Now, Item No. 26.

SHRI PIYUSH GOYAL: I beg to move:

> "That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019, be taken into consideration."

---

* Published in the Gazette of India, Extraordinary, Part II, section 2, dated 11.02.2019.

** Introduced with recommendation of the President.

HON. SPEAKER: The question is:

> "That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-2019, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.
Clauses 2 and 3 were added to the Bill.
The Schedule was added to the Bill.
Clause 1, the Enacting Formula and the Long Title were added to the Bill.

HON. SPEAKER: The Minister may now move that the Bill be passed.

SHRI PIYUSH GOYAL: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

HON. SPEAKER: The House stands adjourned to meet at 11 a.m. on Tuesday, the 12th February 2019.

18 49 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 12, 2019/Magha 23, 1940 (Saka).